Vol. 252 No. 2



Tuesday 15 September, 2020

24 Bhadra, 1942 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA

OFFICIAL REPORT

(FLOOR VERSION)

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RAJYA SABHA

Tuesday, the 15th September, 2020/24 Bhadra, 1942 (Saka)

The House met at nine of the clock,

MR. CHAIRMAN in the Chair.

REFERENCE TO THE INTERNATIONAL DAY OF DEMOCRACY

MR. CHAIRMAN: Hon. Members, as you might be aware, today, that is, 15th September, 2020, is celebrated world-wide as 'International Day of Democracy' for the purpose of promoting and upholding the principles of democracy. Democracy, as a universal value, is based on the freely-expressed will of the people to determine their own political, economic, social and cultural systems, and their full participation in all aspects of life.

India being the largest democracy in the world, the importance of this day for us cannot be emphasized enough. Democracy is the thread which holds us together. It is the bedrock of our Unity in Diversity. It is the binding force which has helped propel our country on the path to progress.

To me, Democracy becomes synonymous with our Constitution, which itself is the embodiment of democratic principles. Our Constitution, while providing enough avenues to the citizens for their all round development, also ensures that they are able to contribute meaningfully to the development of this country.

This very institution of Parliament is the hallmark of democracy and we, as legislators are the flagbearers of democratic principles. Let us resolve on this International Day of Democracy to strive continuously to further enrich the democratic principles as enshrined in our Constitution.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, I have to inform Members that in view of the limited functional time available and the special seating arrangements made for the current Session, I have acceded to the request made by the Minister of Parliamentary Affairs for allowing him to lay all the papers listed under the heading 'Papers to be Laid on the Table' and Statements by Ministers related to Department-related Parliamentary Standing Committees in the List of Business for the day in the name of other Ministers, on their behalf. I have further advised that the Minister of Parliamentary Affairs may make himself available in the Rajya Sabha or ensure the presence of either of the Ministers of State in the Ministry of Parliamentary Affairs for laying of papers, if he is pre-occupied otherwise.

Then I also have a suggestion. In view of the experience yesterday, the Members who are going to speak should raise their hand, identify themselves, tell their name, and also, one more point is added, 'Sir, from the Chambers; Sir, from Gallery Number 4; from Lok Sabha' so that the camera can focus. I will be able to see it because I am seeing the TV. So, if you identify and say, 'Sir, speaking from the Lok Sabha Chambers', then camera will focus on that particular Member. Please understand the rationale behind this suggestion and try to follow it. It will be easy for the officials also who are managing the control rooms for sound and visual. They are taking time to immediately switch on his mike, focus the camera on him as they are not aware of the place from where the Member is speaking. The camera has to move in different directions and all.

There was also some complaint yesterday. Some Members –later, some Ministers also met me – told me that while I was speaking, even my voice, initially, was not audible. So, today, I instructed the Table Office to see that the voice is checked before, and to familiarize the newly-appointed Panel of Vice-Chairmen and also the Deputy Chairman who is again elected ...

नेता विरोधी दल (श्री गुलाम नबी आज़ाद): सर, इसके लिए आपका माइक ज़रा ऊँचा है। ...(व्यवधान)...

श्री सभापति: ठीक है। So, in the morning, at 7.30 a.m., there will be a trial for them to familiarize with all this exercise, tomorrow, for the newly-appointed Panel of Vice-Chairmen, and, if any leader of the Party, if they are also interested, they can also come and participate in that. The Secretariat will be organizing that. Papers to be laid on the Table. Shri Muraleedharan.

PAPERS LAID ON THE TABLE

- **L** Notifications of the Ministry of Finance
- II. Statements under Fiscal Responsibility and Budget Management Act, 2003
- III. Report and Accounts (2018-19) of the Insolvency and Bankruptcy Board of India, New Delhi and related papers
- IV. Report of National Housing Bank (NHB), New Delhi on Trend and Progress of Housing in India, 2019

[†]Transliteration in Urdu script.

V. Progress Report on Action Taken on recommendations of JPC on Stock Market Scam and related matters (June, 2020)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Anurag Singh Thakur, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. G.S.R. 506 (E), dated the 17th August, 2020, publishing the Coinage (Issue of One Hundred Twenty Five Rupees commemorative coin to commemorate the occasion of 125th Departure Anniversary of Sri Shyamcharan Lahiree Mahasaya) Rules, 2020, under Section 25 of the Coinage Act, 2011.

[Placed in Library. See No. L.T. 2647/17/20]

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification No. S.O. 663 (E), dated the 12th February, 2020, publishing the Banning of Unregulated Deposit Schemes Rules, 2020, under sub-section (1) of Section 39 of the Banning of Unregulated Deposit Schemes Act, 2019.

[Placed in Library. See No. L.T. 2823/17/20]

- II. A copy (in English and Hindi) of the Statement on Half Yearly Review of the trends in receipts and expenditure in relation to the Budget, at the end of the Financial year 2019-20 and Statement explaining deviations in meeting the obligations of the Government, under sub-section (1) of Section 7 and sub-section (3) (b) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003. [Placed in Library. See No. L.T. 2502/17/20]
- III. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) and (2) of Section 229 of the Insolvency and Bankruptcy Code, 2016:—
 - (a) Annual Report and Accounts of the Insolvency and Bankruptcy Board of India, New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2636/17/20]

IV. A copy (in English and Hindi) of the Report on Trend and Progress of Housing in India, 2019 by the National Housing Bank (NHB), New Delhi, under Section 42 of the National Housing Bank Act, 1987.

[Placed in Library. See No. L.T. 2634/17/20]

V. A copy (in English and Hindi) of the Thirty-fourth Progress Report on the Action Taken pursuant to the recommendations of the Joint Parliamentary Committee (JPC) on Stock Market Scam and matters relating thereto (June, 2020).
 [Placed in Library. See No. L.T. 2501/17/20]

STATEMENT REGARDING ORDINANCE

Proclamation of Insolvency and Bankruptcy Code (Amendment) Ordinance, 2020

SOME HON. MEMBERS: Sir, the Minister is present here.

MR. CHAIRMAN: But I have permitted him. It is better than different ministers laying the papers. Now, Statement regarding Ordinance; Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2020.

REPORT OF THE COMMITTEE ON PETITIONS

श्री प्रसन्न आचार्य (ओडिशा): महोदय, मैं बाढ़ के वास्तविक समय का पूर्वानुमान लगाने की क्षमता के विकास, तािक उससे प्रभावित होने वाले लोगों को समय पर चेतावनी जारी की जा सके, के लिए अनुरोध करने वाली याचिका पर याचिका समिति का एक सौ सत्तावनवां प्रतिवेदन (अंग्रेज़ी तथा हिन्दी में) प्रस्तुत करता हूँ।

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR

SECRETARY-GENERAL: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Report of Department-related Parliamentary Standing Committee on Labour:-

- (i) Eighth Report* on 'The Industrial Relations Code, 2019' relating to the Ministry of Labour and Employment; and
- (ii) Ninth Report\$ on 'The Code on Social Security, 2019' relating to the Ministry of Labour and Employment.

STATEMENT BY MINISTER

Status of Implementation of Recommendations Contained in the First Report of the Department-Related Parliamentary Standing Committee on Finance

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Pralhad Joshi, I lay a statement regarding status of implementation of recommendations contained in the First Report of the Department-related Parliamentary Standing Committee on Finance on Demands for Grants (2019-20) pertaining to the Departments of Economic Affairs, Expenditure, Financial Services and Investment & Public Asset Management, Ministry of Finance.

MOTION FOR ELECTION TO THE NATIONAL JUTE BOARD

THE MINISTER OF WOMEN AND CHILD DEVELOPMEN AND THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Sir, I move the following Motion:-

*The Report was presented to Hon'ble Speaker (Seventeenth Lok Sabha) on 23rd April, 2020 under Direction 71 A of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.

^sThe Report was presented to Hon'ble Speaker (Seventeenth Lok Sabha) on 31st July, 2020 under Direction 71 A of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha. Information was accordingly sent to Rajya Sabha Secretariat on the same day. Hon'ble Chairman, Rajya Sabha had seen the 9th Report on 05.08.2020.

"That in pursuance of clause (b) of sub-section (4) of Section 3 of the National Jute Board Act, 2008 (No.12 of 2009), read with Rule 5 of the National Jute Board Rules, 2010, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the National Jute Board."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), NEW DELHI

MR. CHAIRMAN: Now, Motion for Election to the All India Institute of Medical Sciences; Dr. Harsh Vardhan. Dr. Harsh Vardhan, when you speak, you must say, "Dr. Harsh Vardhan from the Rajya Sabha Chamber", so that the cameras catch you and you would be seen.

DR. HARSH VARDHAN: All right, Sir. I am speaking from the Rajya Sabha Chamber.

THE MINISTER OF HEALTH AND FAMILY WELFARE: THE MINISTER OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): Sir, I move the following Motion:—

"That in pursuance of clause (g) of Section 4, read with sub-section (1) of Section 6 of the All India Institute of Medical Sciences Act, 1956 (25 of 1956), as amended in 2012, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the All India Institute of Medical Sciences (AIIMS), New Delhi."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित प्रस्ताव उपस्थित करता

"कि राजभाषा अधिनियम, 1963 (1963 का 19) की धारा 4 की उप-धारा (2) के अनुसरण में, यह सभा एकल संक्रमणीय मत प्रणाली द्वारा आनुपातिक प्रतिनिधित्व पद्धति के अनुसार, सभा के सदस्यों में से एक सदस्य को राजभाषा समिति का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

The question was put and the motion was adopted.

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Central Research Institutions under Atmanirbhar Bharat

- 161. DR. BANDA PRAKASH: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:
- whether Government has taken note of the delay in establishing AYUSH Central Research Institutions (CRIs) in various States under Atmanirbhar Bharat;
 - if so, the details thereof and the reasons therefor;
- the States that have provided/offered land free of cost for the establishment of CRI in their respective States;
- the details of the funds provided by Government for establishment of CRI in such States along with the utilisation thereof; and
- the other steps taken by Government to promote Yoga and Naturopathy globally?
- THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) and (b) There is no proposal in the Ministry to setup AYUSH Central Research Institutions (CRIs) in various States under Atmanirbhar Bharat Programme.
- (c) The State Governments of Andhra Pradesh, Kerala, Odisha, West Bengal, Rajasthan, Jharkhand, Chhattisgarh, Karnataka, and Haryana have provided/offered land for setting up of Central Research Institutes of Yoga and Naturopathy (CRIYN) in their respective States through Central Council for Research in Yoga and Naturopathy (CCRYN), an Autonomous Body under Ministry of AYUSH.
- (d) So far, the Government has released funds for establishment of three CRIs in Haryana, Karnataka and Odisha. The details of the funds provided by the Government and its utilization in these states are as under:-

State	Funds Provided	Funds Utilized
Haryana	₹ 59.21 crore	₹ 56.55 crore
Karnataka	₹ 59.67 crore	₹ 56.35 crore
Odisha	₹ 1.58 crore	₹ 0.09 crore

- The steps taken by the Government to promote Yoga and Naturopathy across the world are as under:-
 - Under Central Sector Scheme for promotion of International Cooperation, (IC Scheme), the Ministry of AYUSH undertakes various measures to promote and propagate AYUSH systems of medicine including Yoga and Naturopathy globally. Ministry of AYUSH deputes AYUSH experts to foreign countries to participate in international meetings, conferences, training programmes, seminars and on special assignment of the Government of India for promotion and propagation of AYUSH Systems. Financial assistance is also provided for presentation of AYUSH related scientific research papers in international conferences, workshops, seminar etc.
 - Consequent to unanimous adoption of 21st June as International Day of Yoga (IDY) in the year 2015, Ministry of AYUSH has been organizing International yoga conference every year. Ministry organized an "International Conference on Yoga for Heart- care" during 15-16 November, 2019 in Mysore. Nearly 1000 Indian and foreign delegates including 35 Yoga experts/ enthusiasts from around 17 countries participated in the conference. The event provided the foreign participants the opportunity to capture and understand various dimensions of Yoga and to help them further propagate the same in their respective countries.
 - Ministry of AYUSH has been providing technical support to Indian Missions abroad every year for celebration of 21st June as International day of Yoga across the globe. IDY had been celebrated in 189 countries at 820 Global locations other than India in 2019.
 - (iv) As a result of concerted efforts made by the Ministry of AYUSH in collaboration with Ministry of Culture and Ministry of External Affairs, Yoga has been inscribed in the UNESCO's representative list as the Intangible Cultural Heritage of Humanity on 1st December, 2016, which would further propagate ideas of peace and tolerance with other countries.
 - Ministry of AYUSH though Indian Council for Cultural Relations (ICCR) offers scholarships every year to the eligible foreign nationals from 98 countries for pursuing undergraduate (UG), and Ph.D. courses in premier Yoga Institutes in India. 33 AYUSH Information Cells have been set up by

the Ministry in 30 countries to disseminate authentic information about AYUSH systems of Medicine including Yoga and Naturopathy.

Conflicts between modern medicines and AYUSH system

- 162. DR. VIKAS MAHATME: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:
- whether Government is aware that there exists a conflict between modern medicine and AYUSH systems with regard to efficacy of medicines, treatments and procedures and also there is huge status gap between the two which is detrimental to AYUSH resources;
 - (b) if so, the details thereof;
- whether Government has any plan to introduce a framework to integrate the modern and traditional systems so as to facilitate a meaningful, cross learning and collaboration between the two systems; and
 - if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) No conflict exists between modern medicine and AYUSH systems with regard to efficacy of medicines, treatments and procedures.

- (b) Does not arise.
- (c) and (d) Yes, the Ministry of AYUSH is taking various initiatives to integrate the modern and traditional systems so as to facilitate a meaningful, cross learning and collaboration between two systems. The highlights of such initiatives have been the following:-
 - Ministry of AYUSH under Centrally Sponsored Scheme of National AYUSH Mission (NAM) co-locates AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling choice to the patients for different systems of medicine under single window. The engagement of AYUSH Doctors/paramedics and their training are supported by the Department of Health and Family Welfare, while the support for AYUSH infrastructure, equipment/ furniture and medicines are provided by Ministry of AYUSH under shared responsibilities.

- Three Research Councils of the Ministry of AYUSH namely Central Council for Research in Ayurvedic Sciences (CCRAS), Central Council of Research in Homoeopathy (CCRH) and Central Council for Research in Unani Medicines (CCRUM) have jointly taken up a project on National Programme for Prevention and Control of Cancer Diabetes Cardiovascular Diseases and Stroke (NPCDCS) through integration of Allopathy and AYUSH system on pilot basis in different districts in collaboration with Directorate General of Health Services (DGHS), Ministry of Health and Family Welfare.
- (iii) CCRH has co-location of homoeopathy treatment centre in allopathic hospitals for providing treatment on various clinical conditions at the following places:-
 - Safdarjung Hospital, New Delhi.
 - Homoeopathic Research Institute for Disabilities, Chennai.
 - Lady Hardinge Medical College and Hospital, New Delhi.
 - Delhi Cantonment General Hospital, New Delhi.
 - Delhi State Cancer Hospital, New Delhi.
 - Clinical trial Unit, at BRD Medical College and Hospital, Gorakhpur,
 - Extension centre at Princess Durru Sevar Children and General Hospital, Hyderabad, Telangana.
 - Civil Hospital, Aizwal, Mizoram.
 - District hospital, Dimapur, Nagaland.
- (iv) CCRUM has undertaken several collaborative projects with modern allopathic hospitals like AIIMS, New Delhi; JN Medical College, Aligarh and Vallabh Bhai Patel Chest Institute, Delhi.
- (v) Central Council for Research in Siddha, a Research Council of the Ministry has initiated various collaborative clinical studies with modern allopathic hospitals like Government Stanley Medical College, Chennai; Government Theni Medical College, Tamil Nadu; Government Institute of Medical Sciences, Greater Noida; Sri Ramachandra Institute of Higher Education & Research, Chennai and Government Medical College & ESI Hospital, Coimbatore.

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(vi) To integrate Yoga in the mainstream medical care, Morarji Desai National Institute of Yoga (MDNIY), an Autonomous body under the Ministry of AYUSH is running 4 Yoga Therapy Centres at modern medicine Government Hospitals in Delhi. MDNIY is also running 20 Preventive Health Care Units of Yoga in CGHS Dispensaries in Delhi and NCR.

Yoga in helping recovery of COVID-19 patients

- 163. SHRI B. LINGAIAH YADAV: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:
- whether yoga is helping COVID-19 patients in the country, if so, the details thereof and research conducted so far; and
- (b) the details of this year's programme having theme as Yoga at Home and Yoga with Family' conducted in States and response received thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) The Central Council for Research in Yoga and Naturopathy (CCRYN), an autonomous body under Ministry of AYUSH has undertaken a research project to verify the efficacy of Yoga in facilitating early recovery of COVID - 19 patients in collaboration with Rajiv Gandhi Super Speciality Hospital, Delhi, AIIMS Delhi, AIIMS Rishikesh and RML Hospital, Delhi.

(b) Due to stringent restrictions on mass gatherings arising from the contagious nature of COVID-19, the theme for International Day of Yoga (IDY) 2020 was adopted as 'Yoga at Home, Yoga with Family'.

The Ministry of AYUSH made various online resources available on its digital platforms like the Yoga Portal and the social media handles like YouTube, Facebook, Twitter and Instagram to provide ample opportunities for the people to learn Yoga from their homes.

The Ministry also organized the 'My Life, My Yoga (MLMY)' i.e. the Jeevan Yoga-video blogging contest with attractive prizes for the winners and runners-up. Additionally, the Ministry of AYUSH, in association with Prasar Bharati, telecasted a trainer led Yoga session on DD National on the sixth International Day of Yoga.

Numerous online discourses on Yoga by prominent Yoga gurus and experts were also organized as a part of the promotional campaign for IDY 2020. 16 Yoga gurus and experts delivered their discourses from the 5th of June 2020 to the 20th of June 2020, which were streamed live on the official Facebook page of the Ministry of AYUSH.

Also, as a part of observation of IDY this Ministry has reached out to Gram Pradhans with suggested plan of action for Yoga promotion in villages. Common Service Centers (CSCs) of the Ministry of Electronics & IT have also been roped in for promotion of Yoga in rural areas.

To facilitate training from home, daily telecast of the Common Yoga Protocol (CYP) was organized on DD Bharti for making more and more people familiar with CYP and preparing them for the main event.

Prominent celebrities from the entertainment industry gave promotional messages on Yoga, encouraging the people to be active participants from their homes in the IDY.

Indian medicinal system for treating COVID-19

164. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether Government has taken any steps to promote Indian Medicinal System to tackle the Covid-19 pandemic;
 - (b) if so, details thereof;
- (c) whether Government has made any assessment to assess the impact of Indian Medicinal System in tackling Coronavirus;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) and (b) Yes. The Government has taken following steps to promote Indian Medicinal system to tackle the COVID-19 pandemic:-

 Ministry of AYUSH issued an advisory on 29.01.2020 on how to protect oneself from COVID and how to stay healthy. Ministry has also written a

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letter dated 06.03.2020 to all Chief Secretaries of States/Union territories with more specific suggestions on augmentation of General Immunity of people and about possible AYUSH intervention. Ministry has also issued self-care guidelines on 31.03.2020 for preventive health measures and boosting immunity with special reference to respiratory health.

- Ministry has sent a D.O. letter dated 16.03.2020 to Ministry of Health and (ii) Family welfare offering for integrating and utilizing huge AYUSH infrastructure to combat with the COVID-19 pandemic and also to Principals of all Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) colleges (approximately 727 colleges) on 23,03.2020 for offering their services to local health authorities for utilization of the available facilities by them as the situation demands.
- Ministry of AYUSH in collaboration with M/o Health and Family has organized Training of Trainers for COVID-19 Preparedness, Response and Containment.
- Ministry of AYUSH issued Gazette notification dated 21.04.2020 for undertaking research on COVID-19 through Ayurveda, Siddha, Unani and Homoepathy including prophylactic measures, intervention during the quarantine, asymptomatic and symptomatic cases of COVID-19. Public Health Research, Survey, Lab Based Research etc to generate evidence.
- Ministry of AYUSH has formed an Inter-disciplinary AYUSH R&D Task Force. Task Force has formulated and designed clinical research protocols for prophylactic studies and add-on interventions in COVID-19 positive cases through review and consultative process of experts of high repute from different organizations across the country for studying four different interventions viz. Ashwagandha, Yashtimadhu, Guduchi + Pippali and a poly herbal formulation (AYUSH-64). Ayush Sanjivani mobile app developed by Ministry of AYUSH has been also launched to generate data on acceptance and usage of AYUSH advocacies and measures among the population and its impact in prevention of COVID-19 targeting 05 million populations.
- (vi) Pharmacopoeia Commission for Indian Medicine and Homeopathy (PCIM&H) has taken up the work of standardization of 'Ayush Kwath', Ayush Kudineer, 'Ayush Joshanda' for inclusion in the formularies i.e. The Ayurvedic Formulary of India, the Siddha Formulary of India and the National Formulary of Unani Medicine, respectively. Further, development of Pharmacopoeial monograph

of AYUSH Kwath Curna for Ayurvedic Pharmacopoeia of India and Ayush Joshnanda safoof for Unani Pharmacopoeia of India has been taken up.

(c) and (d) Yes. Ministry of AYUSH has launched Clinical research studies on AYUSH interventions as prophylactic interventions for Covid-19 in high risk population, through Research Councils and National Institutes under Ministry of AYUSH.

Ayush Sanjivani mobile app developed by Ministry of AYUSH has been also launched to generate data on acceptance and usage of AYUSH advocacies and measures among the population and its impact in prevention of COVID-19 targeting 05 million populations.

(e) Does not arise.

Funds for herbal cultivation

165. SHRI M. SHANMUGAM: SHRI VAIKO:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether Government has earmarked any funds for herbal cultivation by local farmers in the country;
- (b) whether the National Medicinal Plant Board has undertaken any exercise for allotment of land in various States, including Tamil Nadu (in Western Ghats, Kolli Malai, Palani, Theni etc.)
 - (c) if so, the details thereof;
 - (d) the amount spent so far in the current financial year; and
- (e) by what time the yield would come to benefit the farmers and the income that would be generated?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Yes, Government of India has earmarked an amount of ₹ 12635.8 lakh (including state share) for herbal cultivation by the local farmers under medicinal plants component of National AYUSH Mission (NAM) scheme throughout the country for the financial year 2020-21. State-wise detail are given in Statement-I (*See* below).

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- Yes. NMPB with coordination of all State implementing agencies including Tamil Nadu Horticulture Development Agency, TANHODA, Government of Tamil Nadu, has exercised for cultivation of medicinal plants in the States.
- The 22 State implementing agencies including Tamil Nadu State implementing agency have submitted the State Annual Action Plans for medicinal plants component under NAM to cover an area of 16068.5 hectare throughout the country including Tamil Nadu for herbal cultivation for the financial year 2020-21. The NMPB has evaluated an area of 13822.5 hectare for herbal cultivation throughout the country including 1212 hectare area in Tamil Nadu. The State has provided area and species which will be cultivated in Tamil Nadu. The detail in the given at Statement-II (See below).
- The unspent balance of previous year is still lying with State implementing agency under medicinal plants component of NAM scheme. Once the fund will be utilised by the implementing agency, the next fund will be released for herbal cultivation for the financial year 2020-21.
- The time of yield of cultivated medicinal plants is depend upon the life cycle of plant species, the crop cycle will be six to twenty-four months.

Statement-I State-wise details of funds earmarked for herbal cultivation by local farmers

Sl. No	. Name of State	Allocation (Amount in lakhs)
1.	Andaman and Nicobar Islands	50.3
2.	Andhra Pradesh	305.5
3.	Arunachal Pradesh	59.9
4.	Assam	453.9
5.	Bihar	1258.6
6.	Chandigarh	45.4
7.	Chhattisgarh	467.8
8.	Dadra and Nagar Haveli and Daman and Diu †	33.2
9.	Delhi †	51.1
10.	Goa	48.4

S1. N	o. Name of State	Allocation (Amount in lakhs)
11.	Gujarat	547.5
12.	Haryana	306.0
13.	Himachal Pradesh	142.7
14.	Jammu and Kashmir	66.6
15.	Jharkhand	454.6
16.	Karnataka	408.8
17.	Kerala	405.3
18.	Ladakh †	28.5
19.	Lakshadweep †	25.9
20.	Madhya Pradesh	970.9
21.	Maharashtra	599.0
22.	Manipur	84.6
23.	Meghalaya	65.2
24.	Mizoram	43.3
25.	Nagaland	75.5
26.	Odisha	521.8
27.	Puducherry †	20.7
28.	Punjab	219.6
29.	Rajasthan	832.8
30.	Sikkim	42.2
31.	Tamil Nadu	470.2
32.	Telangana	323.1
33.	Tripura	77.8
34.	Uttar Pradesh	2278.2
35.	Uttarakhand	212.6
36.	West Bengal	638.3
	Total	12635.8

Statement-II State-wise details of area evaluated for herbal cultivation

[15 September, 2020]

Sl.No.		Area proposed (in hectare) by the State implementing agencies	Area Evaluated (in hectare) by NMPB
1	2	3	4
1.	Andaman and Nicobar Island	ds 0	0
2.	Andhra Pradesh	1285.6	1285
3.	Arunachal Pradesh	119	0
4.	Assam	0	0
5.	Bihar	175	175
6.	Chandigarh	0	0
7.	Chhattisgarh	0	0
8.	Dadra and Nagar Haveli and Daman and Diu †	0	0
9.	Delhi †	0	0
10.	Goa	7.3	0
11.	Gujarat	544	544
12.	Haryana	0	0
13.	Himachal Pradesh	0	0
14.	Jammu and Kashmir	25	25
15.	Jharkhand	0	0
16.	Karnataka	1101.3	1100
17.	Kerala	0	0
18.	Ladakh †	0	0
19.	Lakshadweep †	0	0
20.	Madhya Pradesh	4270	4270

18	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2	3	4
21.	Maharashtra	795.5	609.5
22.	Manipur	79	79
23.	Meghalaya	0	0
24.	Mizoram	29	29
25.	Nagaland	243.3	210
26.	Odisha	0	0
27.	Puducherry †	0	0
28.	Punjab	0	0
29.	Rajasthan	955	955
30.	Sikkim	86.6	70
31.	Tamil Nadu	2653	1212
32.	Telangana	239	239
33.	Tripura	0	0
34.	Uttar Pradesh	2666.9	2236
35.	Uttarakhand	203	203
36.	West Bengal	591	581
	Total	16068.5	13822.5

Ayurvedic formulations to fight coronavirus

166. SHRI K.J. ALPHONS: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether there is any ayurvedic medicines or formulations to create immunity against coronavirus;
- (b) whether there is any Government or private institutions doing research on this; and
 - (c) the results of the research?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Ministry of AYUSH has issued self-care guidelines for preventive health measures and boosting immunity with special reference to respiratory health as given in the Statement (See below).

(b) and (c) The Research Councils and National Institutes under Ministry of AYUSH have launched clinical studies on AYUSH interventions as prophylactic interventions in high risk population. These studies are at various stages of conduction.

Statement

Ministry of AYUSH

Ayurveda's immunity boosting measures for self care during COVID-19 crisis

In the wake of the Covid-19 outbreak, entire mankind across the globe is suffering. Enhancing the body's natural defence system (immunity) plays an important role in maintaining optimum health.

We all know that prevention is better than cure. While there is no medicine for COVID-19 as of now, it will be good to take preventive measures which boost our immunity in these times. Ayurveda, being the science of life, propagates the gifts of nature in maintaining healthy and happy living. Ayurveda's extensive knowledge base on preventive care, derives from the concepts of "Dinacharya" - daily regimes and "Ritucharya" - seasonal regimes to maintain healthy life. It is a plant-based science. The simplicity of awareness about oneself and the harmony each individual can achieve by uplifting and maintaining his or her immunity is emphasized across Ayurveda's classical scriptures.

Ministry of AYUSH recommends the following self-care guidelines for preventive health measures and boosting immunity with special reference to respiratory health. These are supported by Ayurvedic literature and scientific publications.

Recommended Measures

I. **General Measures**

- Drink warm water throughout the day. 1.
- Daily practice of Yogasana, Pranayama and meditation for at least 30 minutes as advised by Ministry of AYUSH (#YOGAatHome #StayHome #StaySafe)

3. Spices like Haldi (Turmeric), Jeera (Cumin), Dhaniya (Coriander) and Lahsun (Garlic) are recommended in cooking.

II. Ayurvedic Immunity Promoting Measures

- 1. Take Chyavanprash 10gm (lt sf) in the morning. Diabetics should take sugar free Chyavanprash.
- Drink herbal tea/decoction (Kadha) made from Tulsi (Basil), Dalchini (Cinnamon), Kalimirch (Black pepper), Shunthi (Dry Ginger) and Munakka (Raisin) - once or twice a day. Add jaggery (natural sugar) and/or fresh lemon juice to your taste, if needed.
- 3. Golden Milk- Half tea spoon Haldi (turmeric) powder in 150 ml. hot milk once or twice a day.

III. Simple Ayurvedic Procedures

- Nasal application Apply sesame oil/coconut oil or Ghee in both the nostrils (Pratimarsh Nasya) in morning and evening.
- 2. **Oil pulling therapy-** Take 1 table spoon sesame or coconut oil in mouth. Do not drink, Swish in the mouth for 2 to 3 minutes and spit it off followed by warm water rinse. This can be done once or twice a day.

IV. During dry cough/sore throat

- 1. Steam inhalation with fresh Pudina (Mint) leaves or Ajwain (Caraway seeds) can be practiced once in a day.
- 2. Lavang (Clove) powder mixed with natural sugar/honey can be taken 2-3 times a day in case of cough or throat irritation.
- These measures generally treat normal dry cough and sore throat. However, it is best to consult doctors if these symptoms persist.

The above measures can be followed to the extent possible as per an individual's convenience.

Disclaimer: The above advisory does not claim to be treatment for COVID-19.

Pharmacovigilance mechanism

- 167. SHRI K.C. RAMAMURTHY: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:
 - (a) the details of pharmacovigilance mechanism the Ministry has;
- (b) whether it is a fact that number of cases of misleading advertisements, misrepresenting drugs, etc., are going up;
- (c) if so, details thereof during last three years and current year, year-wise and State-wise;
- (d) how Ministry is going to contain this menace which also presents wrong picture of Indian System of Medicines in other countries;
- (e) whether there are pharmacovigilance centres in various States and, if so, details thereof and performance of each centre; and
 - (f) the contribution made by AYUSH in containing or controlling COVID?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Ministry of AYUSH has implemented a Central Sector Scheme of Pharmacovigilance of Ayurvedic, Siddha, Unani and Homoeopathic (ASU&H) drugs since December, 2017. Through this scheme, a network of National Pharmacovigilance Centre, five Intermediary system-wise Pharmacovigilance Centres and sixty three Peripheral Pharmacovigilance Centres has been established and made functional since August, 2018 to inculcate the culture of reporting Adverse Drug Events and misleading advertisements of ASU&H drugs for regulatory action. Eleven more Peripheral Centres have recently been added to the network. All India Institute of Ayurveda (AIIA), New Delhi is designated as the National Pharmacovigilance Coordination Centre (NPvCC) with five National AYUSH institutes as Intermediary Pharmacovigilance Centres (IPvCs) and seventy four Peripheral Pharma Covigilance Centres (PPvCs) distributed across the country. Project Appraisal Committee and Project Sanctioning Committee are set up under the scheme to consider the proposals related to pharmacovigilance activities and surveillance of misleading advertisements. The pharmacovigilance centres have reported ASU&H drugs related 7589 cases of misleading advertisements and 449 cases of Adverse Drug Events up to July, 2020.

(b) and (c) Reporting of cases of misleading advertisements and misrepresentation of ASU&H drugs has increased year-wise. Following is the year-wise number of cases of misleading advertisements:-

S1. N	No. Year and period of reporting	No. of cases reported
1	August, 2018 to March, 2019	1127
2	April, 2019 to March, 2020	4950
3	April, 2020 to July, 2020	1512
	Total till July, 2020	7589

(d) and (e) Drugs and Magic Remedies (Objectionable Advertisements) Act, 1954 and Rules thereunder, definition of misbranded drugs in the Drugs and Cosmetics Act, 1940 and Rule 170 of the Drugs and Cosmetics Rules encompass the provisions for prohibition of misleading advertisements and exaggerated claims of drugs and medicinal substances including AYUSH medicines. State Licensing Authorities/Drug Controllers are empowered to enforce these provisions and accordingly cases of misleading advertisements of AYUSH drugs brought to the notice of Central Government by public, stakeholders, pharmacovigilance centres and Department of Consumer Affairs are forwarded to the respective State Authorities for regulatory action against persons acting in contravention of the legal provisions. Central Government has time to time issued directives to the State/UT Governments for the control of misleading advertisements and exaggerated claims in the print and electronic media. Ministry of Information and Broadcasting, Ministry of Electronics and Information Technology and Press Trust of India have also taken steps to curb the menace of misleading advertisements of AYUSH. Similarly, Consumer Protection Act, 2019 has been enacted on 9th August, 2019 for setting up Central Consumer Protection Authority (CCPA) under the aegis of Ministry of Consumer Affairs, Food and Public Distribution to look into the complaints of misleading advertisements.

State-wise, system-wise and centre-wise details and performance of pharmacovigilance centres are given in Statement (See below).

- (f) Details of involvement and contribution of AYUSH in containing or controlling COVID are as under:-
 - Ministry of AYUSH issued an advisory on 29.01.2020 on how to protect oneself from COVID and how to stay healthy. Ministry wrote letter dated

06.03.2020 to all Chief Secretaries of States/Union Territories with more specific suggestions on augmentation of general Immunity of people and possible AYUSH intervention. Ministry also issued self-care guidelines on 31.03.2020 containing preventive health measures and boosting immunity with special reference to respiratory health. Vide letters dated 16.03.2020 and 23.03.2020 respectively Ministry of Health and Family Welfare was approached with a offer for integrating and utilizing huge AYUSH infrastructure to combat the COVID 19 pandemic and Principals of about 727 Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) colleges were requested for offering their services to local health authorities for utilization of available AYUSH facilities as per the emerging situational needs.

- (ii) Ministry of AYUSH in collaboration with M/o Health and Family organized Training of Trainers for COVID-19 Preparedness, Response and Containment followed by similar training programs at state and institutional levels for creating workforce of COVID warriors.
- (iii) Ministry of AYUSH issued Gazette notification dated 21.04.2020 for undertaking research on COVID-19 through Ayurveda, Siddha, Unani and Homeopathy including prophylactic measures, intervention during the quarantine, asymptomatic and symptomatic cases of COVID-19. Public Health Research, Survey, Laboratory based research etc to generate evidence. Out of the total 330 project proposals (247 of Ayurveda, 10 of Yoga, 11 of Unani, 17 of Siddha and 45 of Homoeopathy) were received under the central sector scheme of Extramural Research with modified provisions for clinical research studies of AYUSH interventions in SARS infection and COVID-19 disease, 40 proposals have been approved for funding so far.
- (iv) With respect to COVID-19 pandemic, Ministry of AYUSH and Department of Bio-Technology (DDBT) have signed a joint project to evaluate anti-viral and immuno-modulatory activity of AYUSH herbs and formulations. The total project cost of ₹ 592.56 lakhs has been approved for which National Medicinal Plant Board (NMPB) under Ministry of AYUSH and DBT will contribute 50% each.

- (v) Ministry of AYUSH formed an Inter-disciplinary AYUSH R&D Task Force for COVID-19 related research proposals. Task Force designed specific clinical research protocols for prophylactic studies and add-on interventions in COVID-19 positive cases through consultative and review process with the help from experts of high repute from scientific organizations. Four intervention drugs viz. Ashwagandha, Yashtimadhu, Guduchi + Pippali and a poly herbal formulation (AYUSH-64) were shortlisted for clinical research studies.
- (vi) Ayush Sanjivani mobile app developed by Ministry of AYUSH has been launched to generate data on acceptance and usage of AYUSH advocacies and measures among the population and its impact in prevention of COVID-19 targeting 05 million population.
- (vii) Ministry promulgated a generic formulation comprising of four commonly used medicinal herbs Tulsi, Dalchini, Sunthi and Kali Mirch for the purpose of immunity boosting and health promotion. The formulation has been named as Ayush Kwath, Ayush Kudineer and Ayush Joshanda and the State/UT Licensing Authorities directed to allow commercial manufacturing of this formulation by the ASU drug manufacturers under the provisions of Drugs & Cosmetics Rules, 1945.

ritten Answers to [15 September, 2020]

[15 September, 2020] Unstarred Questions

State-wise, year-wise and centre-wise reported cases of Misleading advertisements of ASU&H drugs

State	No. of Centres	System-wise details	Misleading Advertisements Reported (August, 2018 to July, 2020)			
			2018-2019	2019-2020	2020-2021	Total
1	2	3	4	5	6	7
Andhra Pradesh	2	Regional Research Institute for Homoeopathy, Gudivada	0	0	0	0
		Dr. Abdul Haq Unani Medical College, Kurnool	0	11	12	23
Assam	1	Regional Research Institute for Homoeopathy, Guwahati	0	0	1	1
Chhattisgarh	2	Government Ayurved College, Raipur	18	63	23	104
		Government Ayurveda College, Bilaspur	0	12	2	14
Gujarat	1	IPGT&RA, Jamnagar, Gujarat (Intermediary Ayurveda Pharmacovigilance Centre)	0	182	11	193
Himachal Pradesh	1	RG Post Graduate Ayurveda College, Paprola	52	209	50	311
Karnataka	8	Regional Ayurveda Research Institute for Metabolic Disorders, Bangalore	39	69	26	134
		KLE College of Ayurveda, Belgaum	0	17	15	32

1	2	3	4	5	6	7	26
		SDM Ayurveda College, Hassan	124	720	58	902	Wri
		National Institute of Unani Medicine, Bangalore (Intermediary Unani Pharmacovigilance Centre).	32	91	20	143	Written Answers to
		SDM Institute of Ayurveda & Hospital, Bengaluru	0	39	71	110	vers i
		JSS Ayurvedic Medical College and Hospital, Mysuru	0	162	64	226	to
		Government Ayurveda College, Bangalore	0	29	28	57	
		Father Muller Homoeopathy Medical College & Hospital, Mangaluru	0	0	0	0	[RAJYA SABHA]
Kerala	4	VPSV Ayurved College, Kottakkal	0	0	1	1	ABH
		Siddha Regional Research Institute, Thiruvananthapuram	11	11	3	25	Δ
		National Homoeopathy Research Institute in Mental Health, Kottayam	0	0	0	0	
		Amrita School of Ayurveda, Kollam	0	0	1	1	U_n
Madhya Pradesh	5	Regional Ayurveda Research Institute for Drug Development, Gwalior	10	123	33	166	Unstarred Questions
		Pt. Kudhilal Ayurveda college, Bhopal	0	4	0	4	Quesi
		Government Dhanwantri Ayurvedic Medical College, Ujjain	0	47	0	47	tions

		MMM Ayurveda College, Udaipur	0	125	0	125	27
		Campus Ayurvedic College, Dr. SR Rajasthan Ayurveda University, Jodhpur	0	84	46	130	stions
Rajasthan	3	National Institute of Ayurveda, Jaipur (Intermediary Ayurveda Pharmacovigilance Centre).	2	195	190	387	Unstarred Questions
Odisha	1	Dr. Abhin Chandra Homoeopathic Medical College & Hospital, Bhubaneswar	0	0	0	0	Unsta
Meghalaya	1	North Eastern Institute of Ayurveda & Homoeopathy, Shillong	0	0	0	0	20]
		Government Ayurved College, Raghuji Nagar, Nagpur	0	12	17	29	September, 2020]
		Government Ayurvedic College, Nanded	0	49	28	77	otemb
		Tilak Ayurveda Mahavidyalaya, Pune	0	59	0	59	5 Sep
		Regional Research Institute for Homoeopathy, Mumbai	2	6	0	8	[15
		Regional Research Institute of Unani Medicine, Mumbai	7	164	54	225	
		Ayurved College, Bhartiya Vidyapeth, Pune	11	83	28	122	
Maharashtra	7	Central Ayurveda Research Institute for Cancer, Mumbai	17	33	3	53	ers to
		Hakim Syed Ziaul Hasan Government Unani Medical College & Hospital, Bhopal	0	14	20	34	Written Answers to
		Government Homoeopathic Medical College and Hospital, Bhopal	19	136	99	254	Writte

1	2	3	4	5	6	7	28
Tamil Nadu	14	National Institute of Siddha, Chennai (Intermediary Siddha Pharmacovigilance Centre).	22	34	8	64	Written Answers to
		Siddha Central Research Institute, Chennai	19	10	26	55	Ansı
		Regional Research Institute of Unani Medicine, Chennai	3	70	32	105	vers
		Government Siddha Medical College, Palayamkottai	27	77	40	144	to
		Government Siddha Medical College, Chennai	15	15	15	45	
		Government District Hospital (Siddha Wing), Erode	63	94	27	184	RAJ
		Government District HQ Hospital (Siddha Wing), Dindigul	80	99	14	193	(ASA
		Government District HQ Hospital (Siddha Wing), Trichy	0	2	5	7	[RAJYA SABHA]
		Government District HQ Hospital (Siddha Wing), Chidambram, Cuddalore	33	66	6	105	ئ
		Government District HQ Hospital (Siddha Wing), Villupuram	45	89	24	158	
		Sarada Krishna Homoeopathic Medical College, Kanyakumari	0	5	8	13	Uns
		Government Hospital (Siddha Wing), Kamuthi, Ramanathapuram District	0	80	32	112	Unstarred Q
		Government Theni Medical College Hospital (Siddha Wing), Madurai	0	13	4	17	Questions

		Community of (C'111 - W') W. 1'de or' W1 or '	0	-	12	10	W
		Government Hospital (Siddha Wing), Kuzhithurai, Kanyakumari	0	5	13	18	ritte
Telangana	1	Central Research Institute of Unani Medicine, Hyderabad	11	57	10	78	'n Ar
Uttarakhand	1	Uttarakhand Ayurved University Dehradun	17	81	11	109	Written Answers to
Uttar Pradesh	4	Faculty of Ayurveda, BHU, Varanasi	55	247	27	329	s to
		CRI of Unani Medicine, Lucknow	13	6	0	19	
		CRI for Homoeopathy, Noida	2	13	8	23	
		Ajmal Khan Tibbia College, Aligarh Muslim University, Aligarh	0	11	31	42	[15
West Bengal	6	Central Ayurveda Research Institute for Drug Development, Kolkata	27	275	42	344	
		National Institute of Homoeopathy, Kolkata (Intermediary Homoeopathy Pharmacovigilance Centre)	18	26	0	44	September, 2020]
		Regional Research Institute for Homoeopathy, Kolkata	73	209	65	347	
		JB Roy Ayurveda College, Kolkata	0	0	0	0	Unsta
		Mahesh Bhattacharya Homoeopathic Medical College & Hospital, Howrah	0	19	11	30	Unstarred Questions
		Regional Research Institute of Unani Medicine, Kolkata	0	0	0	0	estior
NCT of Delhi	5	All India Institute of Ayurveda, New Delhi (National Pharmacovigilance Coordination Centre of ASU&H).	113	225	27	365	ıs 29

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Written Answers to

[RAJYA SABHA]

1	2	3	4	5	6	7
		Central Ayurveda Research Institute for Cardio Vascular Diseases, New Delhi	124	186	41	351
		Regional Research Institute of Unani Medicine, New Delhi	0	106	11	117
		Ch. Brahma Prakash Charak Ayurveda Samsthan, Delhi	0	15	7	22
		Siddha Clinical Research Unit, Safdurjung Hospital, New Delhi (Delhi)	0	5	30	35
Puducherry	1	Siddha Regional Research Institute, Puducherry	20	14	4	38
Jammu and Kashmir	1	Regional Research Institute of Unani Medicine, Srinagar	3	47	29	79
		Total	1127	4950	1512	7589

Identification of medicines for cure of corona virus

168. SHRIMATI SHANTA CHHETRI: SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether Government has taken any initiative to identify effective medicines under Ayurveda, Unani, Siddha and Homoeopathy systems to cure patients with symptoms of COVID-19;
 - (b) if so, the details thereof;
- (c) whether any collaborative project has been taken involving Allopathy, Ayurveda, Unani, Siddha and Homoeopathy to develop effective treatment of Corona virusesin the country; and
 - (d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) and (b) Yes, Ministry has formed an Inter-disciplinary AYUSH R D Task Force. The Task Force has formulated and designed clinical research protocols for add-on interventions in COVID-19 positive cases through review and consultative process of experts of high repute from different organizations across the country for studying three different interventions *viz*. Yashtimadhu, Guduchi + Pippali and a poly herbal formulation (AYUSH-64) as Adjunct Treatment to Standard of Care for the management of Mild to Moderate COVID-19 Patients.

- (c) Yes, based on the recommendation of Interdisciplinary AYUSH Research and Development Task Force, Ministry of AYUSH has initiated to undertake research project on three different interventions viz. Yashtimadhu, Guduchi + Pippali and a poly herbal formulation (AYUSH-64) as Adjunct Treatment to Standard of Care for the management of Mild to Moderate COVID-19 patients in collaboration with CSIR.
 - (d) Does not arise.

Illegal marketing of medicines for COVID-19 based on Indian Systems of Medicine

169. SHRI K.K. RAGESH: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether Government is in receipt of any proposals/ claims about medicines for COVID-19 based on Indian systems of medicine;
- (b) whether Government has come across illegal marketing of medicines for COVID 19 based on Indian systems of medicine by flouting the mandatory norms; and
- (c) whether any action has been taken for such non-conformity of norms related to launching / marketing of medicines?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Ministry of AYUSH constituted a, Task force for COVID-19 related research studies on AYUSH interventions, which received a number of proposals/suggestions through online crowd sourcing platform and were screened by respective Research Councils. Out of 330 project proposals received under Extra Mural Research Scheme of the Ministry, 40 proposals have been approved for funding.

(b) and (c) In order to curb the illegal marketing of medicines for COVID-19 based on Indian Systems of Medicine, the Ministry of AYUSH issued directive to all concerned Ayurveda, Siddha, Unani and Homoeopathy Regulatory Authorities in the States/Union Territories to stop and prevent publicity and advertisement of AYUSH-related claims for COVID-19 treatment in print, TV and electronic media and take necessary action against the persons/agencies involved in contravening the legal provisions of Drugs and Cosmetics Act, 1940 and Drugs and Magic Remedies Act, 1954 and Rules there under.

Seeking funds for PM Cares Fund

- 170. SHRI NARAIN DASS GUPTA: Will the Minister of CORPORATE AFFAIRS be pleased to state:
- (a) whether the Ministry issued directions to Institute of Chartered Accountants of India and Institute of Company Secretaries of India in the year 2019-2020 seeking funds for PM Cares Fund; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): (a) No, Sir.

(b) Question does not arise.

Converting loss making corporate units in profit making

†171. SHRI SATISH CHANDRA DUBEY: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of corporate units currently running in profits and losses respectively;
- (b) the efforts being made to strengthen corporate units (industries) more, in this era of competition; and
- (c) the efforts being made to convert the currently loss making units into the profit making ones?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): (a) to (c) The mandate of Ministry of Corporate Affairs (MCA) is administration of Companies Act, 2013, Limited Liability Partnership (LLP) Act, 2008 and Insolvency and Bankruptcy Code(IBC), 2016. The term "Corporate Units" are not defined under the Companies Act and therefore, MCA does not maintain any information regarding corporate units. However, every company including unlisted company is required to file its Financial Statements (FS) and Annual Returns (AR) with the concerned Registrar of Companies (ROC) under the control of Ministry of Corporate Affairs (MCA). Such records are kept in MCA 21 Portal and are kept open for public inspection. Handling of day-to-day affairs and maintaining the financial health of a company is with the Board of Directors of the company under the supervision of its shareholders/promoters.

The due date for filing FS by the companies is 30.09.2020. Further, the last date for folding Annual General Meeting (AGM) has also been extended by the ROCs *vide* Order dated 08.09.2020.

Therefore, based on the information available in the Profit and Loss Account, the number of the companies currently running in profits and losses respectively is given as under:

No. of companies currently	No. of companies currently
running in profits	running in Loss
3,63,255	3,80,165

[†]Original notice of the question was received in Hindi.

As far as MCA is concerned, the Ministry has taken steps to provide several incentives/ relaxation/concession during Lockdown period so as to reduce the burden of companies/LLPs during Covid-19 April to August, 2020 which includes the following:-

- Introducing Companies Fresh Start Scheme, 2020 (CFSS) vide General Circular.
 12/2020 dated 30.03.2020 to enable companies to file documents without additional fees, grating immunity from prosecutions proceeding, etc.
- (ii) Introducing LLP Settlement Scheme, 2020 providing similar benefits as CFSS 2020 for the benefits of LLPs.
- (iii) Introducing Special Provisions for enabling conduct of Board and General Meetings through Video conferences by Corporates *vide* General Circular No 14/2020.
- (iv) Introducing Special provisions for filings under section 124 & 125 r/w IEPFA(Accounting, Audit, Transfer and Refund) Rules 2016.
- (v) Introducing Special Relaxation in holding of General Meeting by Companies whose Financial Year ended on 31st December 2019 *vide* General Circular dated 21-04-2020 and holding it through Video conferences *vide* General Circular No. 20/2020 and 28/2020.
- (vi) Allowing corporates for spending CSR funds for various activities which includes Healthcare, sanitation and disaster management.
- (vii) A general extension of 3 months to hold Annual General Meeting for the financial year 2019-2020 beyond 30.09.2020 has been granted to all about 12 lakhs companies by issue of order by each ROC on 08.09.2020 without any requirement to file any application of the form and without payment of fee.

Extension of deadlines for filing due to COVID-19

- 172. SHRI BHASKAR RAO NEKKANTI: Will the Minister of CORPORATE AFFAIRS be pleased to state:
- (a) whether Government has extended the deadlines for filings for companies under the Companies Act, 2013;
 - (b) if so, the details thereof; and
 - (c) till when the deadlines have been extended?

Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): (a) to (c) After considering the various representations of stakeholders and the impact of COVID-19 pandemic, in order to facilitate defaulting companies to make a fresh start on a clean slate by filing documents required to be filed under the Companies Act, 2013 and Rules made thereunder on the MCA21 registry, the Ministry vide General Circular no. 12/2020 dated 30.03.2020, launched a scheme named "Companies Fresh Start Scheme, 2020 (CFSS-2020)" condoning the delay in timely filing of the Annual Return, Financial Statement, various other statements, documents, returns etc. which are required to be filed on the MCA21 electronic registry within prescribed time limits under the Companies Act, 2013. The scheme is effective from 01st April, 2020 to 30th September, 2020 and during the scheme, only normal fees for filing of documents on the MCA21 registry is payable. Further, vide General Circular no.23/2020, dated 17.06.2020, the Ministry launched a scheme named "Scheme for relaxation of time for filing forms related to creation or modification of charge under the Companies Act, 2013" for enabling filing of forms related to creation or modification of charges during the period from 01st March to 30th September 2020 without levy of additional fees.

Investment by Chinese agencies in Indian companies

†173. SHRIMATI PHULO DEVI NETAM: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- whether it is a fact that a large scale investment has been made by Chinese agencies in Indian companies, specially the start ups; and
- (b) if so, the details of the investment made by Chinese agencies company-wise and sector-wise along with the quantum of investment made?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): (a) and (b) The Ministry of Corporate Affairs (MCA) does not maintain information regarding the investment made by Chinese agencies. However, Ministry of Commerce and Industry has informed that FDI Data Cell compiles and maintains the data of Foreign Direct Investment reported through Equity inflow in the country and provided Statement on Sector-wise FDI Equity Inflows for the period from April 2016 to March 2020 and Statements on remittance-wise of FDI Equity inflows for the same period which are given in Statement-I and II respectively.

[†]Original notice of the question was received in Hindi.

Written Answers to

Statement-I

Sector-wise FDI Equity Inflows

from April 2016 to March 2020

Country: China

(Amount in US\$ million)

Sl. No	. Sector	FDI equity inflow
1	2	3
1	Automobile Industry	172.00
2	Printing of Books (Including Litho Printing Industry)	151.19
3	Electronics	144.25
4	Services Sector (Fin., Banking, Insurance, Non Fin/Business, Outsourcing, R&D, Courier, Tech. Testing and Analysis, Other)	139.65
5	Electrical Equipments	119.88
6	Trading	66.11
7	Non-Conventional Energy	33.93
8	Industrial Machinery	31.54
9	Chemicals (Other Than Fertilizers)	26.86
10	Metallurgical Industries	20.56
11	Computer Software & Hardware	19.64
12	Miscellaneous Industries	12.66
13	Machine Tools	12.16
14	Hotel & Tourism	11.15
15	Construction (Infrastructure) Activities	8.73
16	Retail Trading	7.99
17	Textiles (Including Dyed Printed)	7.67
18	Information & Broadcasting (Including Print Media)	6.84
19	Food Processing Industries	4.75
20	Agriculture Services	2.38
21	Drugs & Pharmaceuticals	2.12

[15 September, 2020]

Written Answers to

Unstarred Questions

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Statement

Remittance-wise FDI equity inflows from April 2016 to March 2020

			Country: China		
S1. 1	No Name of Indian Company	FDI Route	Name of Foreign Collaborator	Item of Manufacture	Amount of FDI Inflows (in US\$ million)
1	2	3	4	5	6
1.	Indo Copters Pvt Ltd	RBI	Venus Projects Ltd	Helicopter services	0.70
2.	Riversong Technology Pvt Ltd	RBI	Img Technology Co Ltd	Wholesale of telephone, mobile phone and communications equipment and parts	0.06
3.	Hui Chang Advertising Private Limited	RBI	Ding Min	Advertising	0.00
4.	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd	Electric power generation using other non conventional sources	2.39
5.	Risun (India) Electronics Pvt Ltd	RBI	Risun (HK) Technology Ltd	Manufacture of other electronic components n.e.c	0.09
6.	Sunvo Technologies Private Limited	RBI	Hongkong Jiancheng Ltd	Wholesale of scientific, medical and surgical machinery and equipment	0.02

7.	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd	Electric power generation using other non conventional sources	1.46	Written .
8.	M/s Greentech Industries India P. Ltd	RBI	Meita Indus Trial Co. Ltd	Manufacture of industrial process control equipment	0.00	Written Answers to
9.	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01	to
10.	ICHAIN Technology India Private Limited	RBI	Real Power Electronics (Hong Kong) Company Limited	Other non-specialised wholesale trade n.e.c.	0.01	
11.	Tuyasmart (India) Private Limited	RBI	Tuya Inc	Other information technology and computer service activities n.e.c	0.14	[15 Se
12.	Holitech India Private Limited	RBI	Ms. Cai Jiawu	Manufacture of other electronic consumer goods n.e.c. (this includes non-television video camera)	0.01	September, 2020]
13.	Stonemobile India Private Limited	RBI	Xu Zhi	Other information service activities n.e.c.	0.00	
14.	Stonemobile India Private Limited	RBI	Xu Zhi	Other information service activities n.e.c.	0.01	Instarrea
15.	Zhonghua (India) Eng Private Limited	RBI	Kang Ji	Interior completion such as ceilings, wooden wall coverings, movable partitions etc.; Laying of parquet	0.00	Unstarred Questions
16.	Zhonghua (India) Eng Private Limited	RBI	Kang Zhongchen	Interior completion such as ceilings,	0.00	39

1	2	3	4	5	6	5
				wooden wall coverings, movable partitions etc.; Laying of parquet		Written
17.	Zu Moulds Private Limited	RBI	Zhang Shuang	Manufacture of moulded industrial accessories of plastics [including electrical insulating fittings	0.01	Written Answers to
18.	Genew India Telecom Private Limited	RBI	Hongkong Genew Technology Ltd	Other information technology and computer service activities n.e.c	0.10	_
19.	M/s Sunyang Cold Storage and Warehousing	RBI	Fangzheng	Warehousing of refrigerated (cold storage)	0.02	RAJYA SABHA]
20.	M/s Sunyang Cold Storage and Warehousing	RBI	Fangzheng Sun	Warehousing of refrigerated (cold storage)	0.12	SABHA]
21.	China Coal No.3 Mining (India) Pvt Ltd	RBI	China Coal No.3 Construction Corporation	Other specialized construction activities	0.17	
22.	Haosen Technology Company Pvt Ltd	RBI	Fanghao Zhao	Repair and maintenance of other special purpose machinery of division 28 (weighing equipment, vending)	0.10	Unstarred Questions
23.	Prachin Commodities Pvt Ltd	RBI	Hou Xiaoli	Activities of food service contractors (e.g. for transportation companies)	0.14	Questions

24.	Prachin Commodities Pvt Ltd	RBI	Zhang Miaolin	Activities of food service contractors (e.g. for transportation companies)	0.14	Written Answers
25.	Trina Solar Energy India Private Limited	RBI	Trina Solar (Singapore) Pvt. Ltd.	Wholesale of other machinery, equipment and supplies n.e.c. including computer-controlled machine tools	0.02	inswers to
26.	Trina Solar Energy India Private Limited	RBI	Trina 7Solar Energy Development Pte Ltd	Wholesale of other machinery, equipment and supplies n.e.c. including computer-controlled machine tools	0.00	[15 Septen
27.	M/s Kingbell India Pvt. Ltd	RBI	Kingbell Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.04	September, 2020]
28.	Haosen Technology Company Pvt Ltd	RBI	Zhang Jizhou	Repair and maintenance of other special purpose machinery of division 28 (weighing equipment, vending	0.00	Unstarred (
29.	Haosen Technology Company Pvt Ltd	RBI	Zhao Fnghao	Repair and maintenance of other special purpose machinery of division 28 (weighing equipment, vending	0.00	Questions 41

1	2	3	4	5	6	
30.	Changzheng Bmr Refrigeration Technology	RBI	Changzhou Changzheng Evaporator Co.Ltd	Manufacture of domestic electric appliances such as refrigerators, washing machines, vacuum cleaners	0.14	
31.	Comde-Derenda India Pvt Ltd	RBI	Nan Deng	Manufacture of physical properties testing and inspection equipment	0.00	
32.	Szb Machines Private Limited	RBI	Shi Zenbo	Manufacture of metal-forming machinery and machine tools n.e.c	0.01	i
33.	Btw - Atlanta Transformers India Private	RBI	Baoding Tianwei Baobien Electric Co. Ld.	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts	7.29	
34.	Kelin India P Ltd	RBI	Tianjin JMT Electric Equipment Co Ltd	Manufacture of other fabricated metal products n.e.c.	0.44	
35.	Kelin India P Ltd	RBI	Tianjin JMT Electric Equipment Co. Ltd.	Manufacture of other fabricated metal products n.e.c.	0.03	į
36.	Kelin India P Ltd	RBI	Tianjin JMT Electric Equipment Co Ltd	Manufacture of other fabricated metal products n.e.c.	0.02	
37.	Kelin India P Ltd	RBI	Tianjin JMT Electric Equipment Co Ltd	Manufacture of other fabricated metal products n.e.c.	0.18	
38.	Oppo Mobiles(Telengana) Private Limited	RBI	Song Weiqiang	Wholesale of telephone, mobile phone and communications equipment and parts	0.72	Į.

39.	Haosen Technology Company Pvt Ltd	RBI	Zhang Zijhou	Repair and maintenance of other special purpose machinery of division 28 (weighing equipment, vending	0.10	Written Answers to
40.	Rosewood Hospitality Pvt Ltd	RBI	M/s Rising Dragaon (China) Ltd.	Hotels and Motels, inns, resorts providing short term lodging facilities includes accommodation in house	0.10	s to
41.	Rosewood Hospitality Pvt Ltd	RBI	Rising Dragon(China) Ltd.	Hotels and Motels, inns, resorts providing short term lodging facilities includes accommodation in house	0.10	[15 Septem
42.	Julong Office Automation Pvt Ltd	RBI	Julong Co Ltd	Wholesale of other machinery, equipment and supplies n.e.c. including computer-controlled machine tools	0.13	September, 2020] \(\textit{l}\)
43.	Julong Office Automation Pvt Ltd	RBI	Dalian Julong Financial Security Equipment	Wholesale of other machinery, equipment and supplies n.e.c. including computer-controlled machine tools	0.01	Unstarred Questions
44.	Kaiyuan Welding and Cutting Automation	RBI	Tangshan Kaiyuan Autowelding System Col	Machining; treatment and coating of metals	0.41	ions 43

	2	3	4	5	6
5.	Whitefox Multiventures Pvt Ltd	RBI	Huang Guoyue	Management consultancy activities	0.00
6.	Kaiyuan Welding and Cutting Automation	RBI	Tangshan Kaiyuan Autowelding System Co Ltd.	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.12
7.	Kaiyuan Welding and Cutting Automation	RBI	Tangshan Kaiyuan Autowelding System Co Ltd.	Machining; treatment and coating of metals	0.14
	Aura Beads International Pvt. Ltd.	RBI	Mao Chenghua	Manufacture of imitation jewellery and related articles	0.08
	Y Plus Stationary India Private Limited	RBI	Ma Yingda	Manufacture of office machinery and equipment	0.02
).	UCWEB Mobile Private Limited	RBI	UC Mobile New World Limited	Other information service activities n.e.c.	5.60
l.	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd	Manufacture of primary cells and primary batteries and rechargable batteries, cells containing manganese	0.76
•	Wutong Telecommunications India Private	RBI	Wutong Holding Group Co. Ltd., China	Wholesale of telephone, mobile phone and communications equipment and parts	0.37
	Yizumi Precision Machinery India Private	RBI	Guangdong Yizumi Precision Machinery Co.	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust)	0.07

54.	CDP HCM Group Pvt Ltd	RBI	Lu Wei	Other information service activities n.e.c.	0.00
55.	Ludetong India Electronic Technology Private	RBI	Beijing Ludetong Electronic Co Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.15
56.	Risun (India) Electronics Pvt Ltd	RBI	Risun (Hk) Technology Ltd	Manufacture of other electronic components n.e.c	0.03
57.	Risun (India) Electronics Pvt Ltd	RBI	Risun (Hk) Technology Ltd	Manufacture of other electronic components n.e.c	0.03
58.	Jushi India Fiberglass Pvt Ltd	RBI	China Jushi Co Ltd	Other non-specialised wholesale trade n.e.c.	0.01
59.	Jushi India Fiberglass Pvt Ltd	RBI	Jushi Group Hong Kong Co Ltd	Other non-specialised wholesale trade n.e.c.	0.00
60.	Jushi India Fiberglass Pvt Ltd	RBI	China Jushi Co Ltd	Other non-specialised wholesale trade n.e.c.	0.45
61.	Jushi India Fiberglass Pvt Ltd	RBI	Jushi Group Hong Kong Co Ltd	Other non-specialised wholesale trade n.e.c.	0.00
62.	Mega Hefa Emission Technologies Pvt Ltd	RBI	Jinhua Refa Science and Technology Co Ltd	Manufacture of other pumps, compressors, taps and valves etc.	0.14
63.	Yuncheng India Gravures Pvt Ltd	RBI	Shanxi Yuncheng Plate Making Group Co. Lt	Engraving, etching and block making etc.	0.16
64.	Asiainfo Technologies India Pvt Ltd	RBI	Asia info International Investment Ltd	Writing, modifying, testing of computer program to meet the needs of a particular client excluding web-page	0.00

Written Answers to

[15 September, 2020]

Unstarred Questions

45

1	2	3	4	5	6	_
65.	Prestolite Electric (India) Private Ltd.	RBI	Tiexing Xu	Sale of motor vehicle parts and accessories	0.00	
66.	Huaheng Automation Pvt Ltd	RBI	Kunshan Huaheng Welding Co. Ltd	Manufacture of other electrical equipment	0.97	
7.	U Foods (India) Private Limited	RBI	Crown Fortune Investment Ltd	Manufacture of other bakery products n.e.c.	0.83	
8.	TX Air and Sea Logistics India Pvt Ltd	RBI	Zhou Junbo	Activities of shipping cargo agents	0.02	
59.	Shuangma Machinery India Pvt Ltd	RBI	Ningbo Shuangma Machinery Industry Co Ltd.	Manufacture of machinery for working soft rubber or plastics or for the manufacture of products of these	0.07	
0.	Greatoo Moulds India Pvt Ltd	RBI	Greatoo Inc	Manufacture of parts and accessories for the machine tools listed above	0.19	
1.	Sineng Electric (India) Private Limited	RBI	Sineng Electric Hk Technology Co Limited	Manufacture of other electrical equipment	0.00	
2.	Nucetech Security Solutions Pvt Ltd	RBI	Nuctech Hong Kong Co Ltd	Security systems service activities	0.65	
3.	Jilian Consultants India Pvt Ltd	RBI	Wan Jun	Management consultancy activities	0.00	
4.	Medembassy Healthcare Pvt Ltd	RBI	Yang Chen	Wholesale of pharmaceutical and medical goods	0.00	

75.	Woodsen Ply Pvt Ltd	RBI	Jie Jiang	Manufacture of ply wood and veneer sheets	0.02	Written .
76.	Greenpole Power Solutions India Private	RBI	Greenpole Power Solutions Limited	Electric power generation using solar energy	0.00	Written Answers to
77.	Longjian Road and Bridge India Private L	RBI	Longjian Road and Bridge Co Ltd	Construction and maintenance of motorways, streets, roads, other vehicular and pedestrian ways, highways, bridges, tunnels and subways	0.00	<i>to</i> [15
78.	Riversong Technology Private Limited	RBI	Img Technology Co., Limited	Wholesale of telephone, mobile phone and communications equipment and parts	0.26	5 September, 2020]
79.	Argus Dyechem Private Limited	RBI	Argus (Shanghai) International Trading C	Manufacture of chemical products or preparations of a kind used in the textiles, paper, leather and like industries	0.27	_
80.	Multielement Minerals Private Limited	RBI	Dou Yangjun	Quarrying of granite	0.01	ıstarı
81.	Hyber Plastic and Rubber Products (India)	RBI	Hyber Investment Co Limited	Manufacture of other special-purpose machinery n.e.c.	0.05	Unstarred Questions
82.	JJ EC (India) Environmental Engineering	RBI	Ding Jingfang	Other professional, scientific and technical activities n.e.c.	0.00	tions
						47

1	2	3	4	5	6	48
83.	JJ EC (India) Environmental Engineering	RBI	Ding Yi	Other professional, scientific and technical activities n.e.c.	0.00	Written
84.	Quvideo Technologies India Private Limit	RBI	Sheng Han	Other information technology and computer service activities n.e.c	0.00	Written Answers
85.	M/s Shunya Labs Private Limited,	RBI	Hitesh Dubey	Research and experimental development on natural sciences and engineering	0.00	to
86.	Jiangyin Uni-Pol Vacuum Casting India Prt.	RBI	Jiangyin Uni-Pol Co. Ltd	Manufacture of other pumps, compressors, taps and valves etc.	1.29	[RAJY
87.	Bhargo Building Materials Private Limite	RBI	Ms. Xian Ren	Mining/quarrying of limestone, limeshell, kankar, and other calcareous minerals including calcite, chalk and shale	0.03	[RAJYA SABHA]
88.	Glitzstar India Private Limited	RBI	Wu Pengfei	Human resources provision and management of human resources functions	0.02	
89.	Addenda Chemical IndiaPrivate Limited	RBI	Zheng Yi	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.00	Unstarred Questions

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Laun Technology Private Limited			content		Written Answers
	RBI	Shenzhen Laun Clean-Tech Co. Ltd.	Manufacture of display components (plasma, polymer, LCD, LED)	0.11	s to
Feng Hua New Energy Private Limited	RBI	Guangdong Fenghua New Energy Co. Ltd	Manufacture of other electrical equipment	0.28	
Fuoren Medical Device India Private	RBI	M/s Henan Tuoren Medical Device Co. Ltd.	Manufacture of other medical and dental instruments n.e.c.	0.14	[15 Sept
Laun Technology Private Limited	RBI	Shenzhen Laun Clean-Tech Co. Ltd.	Manufacture of display components (plasma, polymer, LCD, LED)	0.14	September, 2020]
Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01)20]
Bornbrave Technologies Private Limited	RBI	Liu Qiang	Other information technology and computer service activities n.e.c	0.12	Unst
Frinity Cycles IndiaPrivate Limited	RBI	Guangzhou Trinity Cycles Co. Ltd	Manufacture of non-motorized bicycles and other cycles, including cycle- rickshaws, (delivery) tricycles, tandems, children's bicycles and tricycles, baby	0.45	Unstarred Questions
√ 3	aun Technology Private Limited irisa Management Private Limited ornbrave Technologies Private Limited	aun Technology Private Limited RBI irisa Management Private Limited RBI ornbrave Technologies Private Limited RBI	aun Technology Private Limited RBI Shenzhen Laun Clean-Tech Co. Ltd. irisa Management Private Limited RBI Ritwik Ghosh ornbrave Technologies Private Limited RBI Liu Qiang rinity Cycles IndiaPrivate Limited RBI Guangzhou Trinity Cycles	aun Technology Private Limited RBI Shenzhen Laun Clean-Tech Co. Ltd. (plasma, polymer, LCD, LED) Activities of head offices Other information technology and computer service activities n.e.c rinity Cycles IndiaPrivate Limited RBI Guangzhou Trinity Cycles Co. Ltd RBI Guangzhou Trinity Cycles and other cycles, including cyclerickshaws, (delivery) tricycles, tandems,	aun Technology Private Limited RBI Shenzhen Laun Clean-Tech Co. Ltd. (plasma, polymer, LCD, LED) irisa Management Private Limited RBI Ritwik Ghosh Activities of head offices 0.01 ornbrave Technologies Private Limited RBI Liu Qiang Other information technology and computer service activities n.e.c rinity Cycles IndiaPrivate Limited RBI Guangzhou Trinity Cycles Co. Ltd Manufacture of non-motorized bicycles and other cycles, including cycle- rickshaws, (delivery) tricycles, tandems,

	2	3	4	5	6
8.	Siliconch Systems Private Limited	RBI	Luxshare Precision Industry Co Ltd	Other specialized design activities n.e.c.	1.49
9.	VRX Sports Private Limited	RBI	Zhuang Xiaoting	Retail sale of footwear	0.39
00.	Bodor Laser India Private Limited	RBI	Jinan Bodor Cnc Machine Co., Ltd	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.50
01.	Bodor Laser India Private Limited	RBI	Jinan Bodor Cnc Machine Co., Ltd	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.00
02.	IBEX New Concepts Private Limited	RBI	Yang Xia	Printing of magazines and other periodicals, books and brochures, maps, atlases, posters etc.	0.01
03.	Minghao Electronics India Private Limited	RBI	Mr. Dong Guowei	Manufacture of other electronic components n.e.c	0.40
04.	Ribcon Steel Pvt Ltd	RBI	Taizhou City Zhongtu Imp. and Exp. Co. L	Other non-specialised wholesale trade n.e.c.	0.00
05.	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd	Electric power generation using other non conventional sources	0.76

106.	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01	Writ
107.	Uplus Technology India Private Limited	RBI	Uren Tech Group (HK) Co.,LTD	Manufacture of printer cables, monitor cables, USB cables, connectors etc.	0.02	Written Answers
108.	Pharmapack Technologies (India) Private Limited	RBI	Pharmapack Technologies Corporation	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.08	ers to
109.	Injoyfun Technology Private Limited	RBI	Earnjoy Info Co Limited	Other information technology and computer service activities n.e.c	0.00	[15
110.	Dora Medical Trading (India) Private Limited	RBI	Liao Lei	Manufacture of bone plates and screws, syringes, needles, catheters, cannulae, etc.	0.00	
111.	Dora Medical Trading(India) Private Limited	RBI	Medi Top (China) Industry Company Limited	Manufacture of bone plates and screws, syringes, needles, catheters, cannulae, etc.	0.00	September, 2020]
112.	Tedal&KataBiotechnology Private Limited	RBI	Ms Wu Jimeng	Technical testing and analysis	0.00)]
113.	Black Pearl Assetcircle Private Limited	RBI	The Black Pearls Assetcircle Limited	Other data processing, hosting and related activities n.e.c.	0.00	Unstarred
114.	Jushi India Fiberglass Private Limited	RBI	China Jushi Co Ltd	Other non-specialised wholesale trade n.e.c.	13.06	
115.	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd	Electric power generation using other non conventional sources	10.10	Questions
116.	Mobifun Technology India Private Limited	RBI	Mobifun Hong Kong Ltd	Other information technology and computer service activities n.e.c	0.06	ıs 51

51

1	2	3	4	5	6
117.	Quanhua Exim Trading Private Limited	RBI	Quanhua Xiao	Other non-specialised wholesale trade n.e.c.	0.00
118.	Boneng Transmission India Private Limite	RBI	Boneng Transmission (Suzhou) Co Ltd	Manufacture of bearings, gears, gearing and driving elements	0.09
119.	Sahibganga Bridge Private Limited	RBI	China Harbour Engineering Company Limite	Construction and maintenance of motorways, streets, roads, other vehicular and pedestrian ways, highways, bridges, tunnels and subways	0.20
20.	Hyber Plastic and Rubber Products (India)	RBI	Hyber Investment Co., Limited	Manufacture of other special-purpose machinery n.e.c.	0.08
21.	Ewang Logistics & Trading Private Limite	RBI	Wang Dongqing	Other non-specialised wholesale trade n.e.c.	0.00
22.	Ewang Logistics & Trading Private Limite	RBI	Wang Dongqing	Other non-specialised wholesale trade n.e.c.	0.00
23.	Xunrui Private Limited	RBI	Liang Liwan	Wholesale of telephone, mobile phone and communications equipment and parts	0.00
24.	INCN Construction Development Private Limited	RBI	Zhou Zhijun	Other civil engineering projects n.e.c.	0.00
125.	Solluna Surgical PrivateLimited	RBI	Xie Jinfu	Manufacture of laboratory apparatus (laboratory ultrasonic cleaning machinery,	0.00

126. Solluna Surgical Private Limited	RBI	Chen Rulong	laboratory sterilizers, laboratory type distilling apparatus, laboratory centrifuges etc.) Manufacture of laboratory apparatus (laboratory ultrasonic cleaning machinery, laboratory sterilizers, laboratory type distilling apparatus, laboratory centrifuges etc.)	0.01	Written Answers to
127. Boneng Transmission (India) Pvt Ltd	RBI	Boneng Transmission (Suzhou) Co. Ltd	Manufacture of bearings, gears, gearing and driving elements	0.07	[15 Sep
128. Evergrande Private Limited	RBI	Xiao Taiyuan	Wholesale of telephone, mobile phone and communications equipment and parts	0.02	September, 2020]
129. Edoras Hospitality Pvt Ltd	RBI	Gao Cheng Cheng	Cafeterias, fast-food restaurants and other food preparation in market stalls	0.01	
130. Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	3.32	istarred
131. Riversong Technologies Pvt Ltd	RBI	IMG Technology Co Ltd	Wholesale of telephone, mobile phone and communications equipment and parts	0.08	Unstarred Questions
132. Riversong Technologies Pvt Ltd	RBI	IMG Technology Co Ltd	Wholesale of telephone, mobile phone	0.03	53

2	3	4	5	6
			and communications equipment and parts	
3. Vtqc India Technical Services Privat Limited	e RBI	Zhang Lida	Other information technology and computer service activities n.e.c	0.00
4. Bornbrave Technologies Private Lin	nited RBI	Liu Qiang	Other information technology and computer service activities n.e.c	0.10
5. Wanfuda Instruments India Private	Limite RBI	Shenzhen Wanfuda Precision Equipment Co.	Renting and leasing of other machinery and equipment n.e.c. without operator	0.39
5. Lamar Linan Enterprises Private Li	mited RBI	Guo Shengming	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.00
7. Shandong Chunlong Group India Pr Limited	ivate RBI	Shandong Chunlong Group Co. Ltd	Manufacture of detergent and similar washing agents excluding soap	0.15
3. Wanfuda Instruments India Pvt Ltd	RBI	Shenzhen Wanfuda Instruments Co Ltd	Wholesale of other electronic equipments and parts thereof	0.12
9. Tedal&KataBiotechnology Private L	imited RBI	Mr Jiang Zhifeng	Technical Testing and Analysis	0.00
O. Vetyp Sewing Machine Solutions Private Limited	RBI	Ding Ju	Manufacture of sewing machines, sewing machine heads and sewing	0.02

				machine needles (whether or not for household use)	
141.	Boneng Transmission (India) Pvt Ltd	RBI	Boneng Transmission (Suzhou) Co. Ltd	Manufacture of bearings, gears, gearing and driving elements	0.07
142.	Prestolite Electric (India) Private Ltd.	RBI	Prestolite Electric Beijing Ltd	Sale of motor vehicle parts and accessories	0.09
143.	Deli Penrex Stationery Pvt Ltd	RBI	Ningbo Deli Imp & Exp Co Ltd	Other business support service activities n.e.c.	0.31
144.	Liang Industry Private Limited	RBI	Mingliang Li	Manufacture of furniture made of wood	0.02
145.	Redstone Consultancy Services Pvt Ltd	RBI	Fresco International Ltd.	Real estate activities on a fee or contract basis	0.01
146.	Opple Lighting India Private Limited	RBI	Opple Lighting International Holding Ltd	Wholesale of other electronic equipments and parts thereof	0.69
147.	Riversong Technology Pvt Ltd	RBI	IMG Technology Co Ltd	Wholesale of telephone, mobile phone and communications equipment and parts	0.03
148.	Xiangrui Industry Pvt Ltd	RBI	Hangjun Tang	Manufacture of gelatine and its derivatives, resinoids, glues, prepared adhesives, including rubber-based	0.00
149.	Frq Bro Pvt Ltd	RBI	Xiyong Wang	Wholesale of telephone, mobile phone and communications equipment and parts	0.06

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. Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	0.16	
. Kolixin Battery Pvt Ltd	RBI	Zhang Xin Yi	Manufacture of other electronic components n.e.c	0.01	
. East Alpha Alliance Technology Pvt Ltd	RBI	Zhenghua Li	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.01	
. Riversong Technology Pvt Ltd	RBI	Img Technology Co Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.03	
. Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co Ltd	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.30	
. Aotai Electric India Pvt Ltd	RBI	Shandong Aotai Electric Co. Ltd.	Manufacture of other electrical equipment	0.19	
YLM Tube Solutions and Services Pvt Ltd	RBI	Profit Dimension Corporation	Repair of other equipment	0.07	
. Sifang Automation India Private Limited	RBI	Sifang(Hongkong) Company Ltd	Manufacture of other electrical equipment	0.13	
. Sifang Automation India Private Limited	RBI	Sifang (Hongkong) Company Ltd	Manufacture of other electrical equipment	0.11	
. Sifang Automation India Private Limited	RBI	Sifang (Hongkong) Company Ltd	Manufacture of other electrical equipment	0.08	
. Sunshine Granites Pvt Ltd	RBI	Xiamen Yalistone Co Ltd	Quarrying of granite	0.27	

161.	Sifang Automation India Private Limited	RBI	Sifang (Hongkong) Company Ltd	Manufacture of other electrical equipment	0.05	Writ
162.	Sifang Automation India Private Limited	RBI	Sifang (Hongkong) Company Ltd	Manufacture of other electrical equipment	0.10	Written Answers to
163.	M/s Jiangsu Sanhuan Machineries India Pr	RBI	Zhengzhong Fu	Manufacture of other electrical equipment	0.00	nswe.
164.	M/s Jiangsu Sanhuan Machineries India Pr	RBI	Yu Wang	Manufacture of other electrical equipment	0.00	rs to
165.	Hongtu Mobiles Private Limited	RBI	Li Nan	Wholesale of telephone, mobile phone and communications equipment and parts	0.01	
166.	Hongtu Mobiles Private Limited	RBI	Li Nan	Wholesale of telephone, mobile phone and communications equipment and parts	0.44	[15
167.	TQC (India) Trading Pvt Ltd	RBI	Chengdu Tianqi Machinery Metals and Mine	Manufacture of earth-moving machinery (bulldozers, angle-dozers, graders, scrapers, levellers, mechanical	0.06	September, 2020]
168.	Espressif Systems India P L	RBI	Le Plus Plus Hong Kong Ltd	Other information technology and computer service activities n.e.c	0.00	2020]
169.	Versalis Pacific India Pvt Ltd	RBI	Versalis Pacific Trading Shanghai Co Ltd	Management consultancy activities	0.09	Unstarred
170.	CCIC India Private Limited	RBI	Ccic International Holding Limited	Technical testing and analysis	0.03	
171.	Topband India Pvt Ltd	RBI	Shenzhen Topband Co Ltd	Manufacture of electric lighting equipment	5.00	Questions
172.	Holitech India Private Limited	RBI	Ms. Peng Guo	Manufacture of other electronic consumer goods n.e.c. (this includes non-television video camera)	0.00	tions 57

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173.	Marvel Promoters and Developers (Pune) Pvt.	RBI	Mr. Hiranand Harkishandas Dayaram	Construction of buildings carried out on own-account basis or on a fee or contract basis	1.68	
174.	Topband India Pvt Ltd	RBI	Shenzhen Topband Co Ltd	Manufacture of electric lighting equipment	1.92	
175.	Maike Electronics Technology (India) Pvt	RBI	Maike Industry (Shenzhen) Co. Ltd.	Manufacture of other electronic consumer goods n.e.c. (this includes nontelevision video camera)	0.14	
176.	Shuangma Machinery India Pvt Ltd	RBI	Ningbo Shungma Machinery Industry Compan	Manufacture of machinery for working soft rubber or plastics or for the manufacture of products of these	0.17	
177.	Kinlong Hardware(India) Private Limited	RBI	Guandong Kin Long Hardware Products Co Ltd.	Wholesale of hardware and sanitary fittings and fixtures and flat glass including tools such as hammers,	0.09	
178.	OVT India Pvt Ltd	RBI	Hong Kong Orient View Technolgy Limited	Manufacture of other electronic components n.e.c	0.44	
179.	OVT India Pvt Ltd	RBI	Hong Kong Orient View Technolgy Limited	Manufacture of other electronic components n.e.c	1.45	
180.	OVT India Pvt Ltd	RBI	Hong Kong Orient View Technolgy Limited	Manufacture of other electronic components n.e.c	0.26	

181. Korrun India Private Limited	RBI	Anhui Korrun Co Ltd	Manufacture of travel goods like suitcase, bags, holdalls etc.	0.68	Written .
182. Oppo Mobiles (Delhi) Private Limited	RBI	Zhang Hanqing	Wholesale of telephone, mobile phone and communications equipment and parts	0.00	Written Answers to
183. Oppo Mobiles (Delhi) Private Limited	RBI	Huang Zeqiang	Wholesale of telephone, mobile phone and communications equipment and parts	0.00	
184. Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.30	[15 Septe
185. Pals Plush India Private Limited	RBI	Pals Plush Limited	Manufacture of dolls and toy animals	0.30	ember
186. Changzheng BmrRefrigerationTechnology	RBI	Changzhou Changzheng Evaporator Co, Ltd	Manufacture of domestic electric appliances such as refrigerators, washing machines, vacuum cleaners,	0.26	September, 2020]
187. Topband India Pvt Ltd	RBI	Shenzhen Topband Co Ltd.	Manufacture of electric lighting equipment	0.95	Unsta
188. Topband India Pvt Ltd	RBI	Shenzhen Topband New Energy Co Ltd	Manufacture of electric lighting equipment	0.00	Unstarred Qu
189. Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.25	Questions 59

1	2	3	4	5	6
190.	Nansheng Machinery (India) Private Limit	RBI	Wang Qi	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust]	0.01
191.	Hongtu Mobiles Private Limited	RBI	Li Nan	Wholesale of telephone, mobile phone and communications equipment and parts	0.31
192.	Smartvizs Private Limited	RBI	Vikram Gandhi	Other creative arts and and entertainment activities	0.00
193.	Dermacy Healthcare Private Limited	RBI	Huang Shuo	Medical practice activities	0.07
194.	Huijin Electronic India Pvt. Ltd	RBI	Cao Shengying	Wholesale of telephone, mobile phone and communications equipment and parts	0.31
195.	Sifang Automation India Private Limited	RBI	Sifang (Hongkong) Company Ltd	Manufacture of other electrical equipment	0.06
196.	TQC (India) Trading Pvt Ltd	RBI	Chengdu Tianqi Machinery Metals and Mine	Manufacture of earth-moving machinery (bulldozers, angle-dozers, graders, scrapers, levellers, mechanical	0.44
197.	Microz Trading (India) Private Limited	RBI	Zhu Peijun	Management consultancy activities	0.02
198.	Microz Trading (India) Private Limited	RBI	Zhu Peijun	Management consultancy activities	0.00
199.	IKIT Appliances Pvt. Ltd.	RBI	Li Fang	Wholesale of other households goods,	0.00

				n.e.c. [Includes wholesale of household equipment and appliances,		Written Answers
200.	Mep Longjian Loha Waranga Road Pvt. Ltd.	RBI	Longjian Road and Bridge Company Limited	Construction and maintenance of motorways, streets, roads, other vehicular and pedestrian ways, chighways, bridges, tunnels and subways	0.00	Answers to
201.	Welch Materials India Private Limited	RBI	Welch Materials Inc	Wholesale of scientific, medical and surgical machinery and equipment	0.00	[15
202.	Welch Materials India Private Limited	RBI	Welch Materials Inc	Wholesale of scientific, medical and surgical machinery and equipment	0.39	September, 2020]
203.	YSG Cabs & Logistics Privated Limited	RBI	Silver Sands Limited	Renting and leasing of motor vehicles	0.29	er, 20
204.	Lerri Solar Technology India Pvt Limited	RBI	Longi Green Energy Technology Co Ltd	Manufacture of other electronic components n.e.c	1.11	20]
205.	Lerri Solar Technology India Pvt Limited	RBI	Longi Solar Technology Co. Ltd.	Manufacture of other electronic components n.e.c	1.66	Unstarre
206.	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.34	Unstarred Questions
207.	China Coal No.3 Mining (India) Pvt Ltd	RBI	China Coal No.3 Construction Corporation	Other specialized construction activities	0.00	61

1	2	3	4	5	6	62
208.	China Coal No.3 Mining (India) Pvt Ltd	RBI	Wang Weiwang	Other specialized construction activities	0.00	Wrii
209.	China Coal No.3 Mining (India) Pvt Ltd	RBI	China Coal No.3 Construction Corporation	Other specialized construction activities	0.02	Written Answers to
210.	China Coal No.3 Mining (India) Pvt Ltd	RBI	China Coal No.3 Construction Corporation	Other specialized construction activities	0.99	vers to
211.	Agaston Mobile Pvt. Ltd.	RBI	Fan Yanchun	Manufacture of pagers, cellular phones and other mobile communication equipment	0.00	[RAJY
212.	Shuangma Machinery India Pvt Ltd	RBI	Ningbo Shungma Machinery Ind Company Ltd	Manufacture of machinery for working soft rubber or plastics or for the manufacture of products of these	0.17	[RAJYA SABHA]
213.	Trafomec India Pvt Ltd (Former Trafomec)	RBI	Trafomec Shanghai Industries Ltd	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	0.09	
214.	M/s M.B.S Mobile Pvt Ltd	RBI	Zhang Xueying	Wholesale of telephone, mobile phone and communications equipment and parts	0.68	Unstarred
215.	M/s M.B.S Mobile Pvt Ltd	RBI	Jun Liu	Wholesale of telephone, mobile phone and communications equipment and parts	0.00	ed Questions

216.	Togetu Mediatech India Private Limited	RBI	TogetU Inc.	Other information service activities n.e.c.	0.09	Writ
217.	Kstar Science and Technology India Priva)	RBI	Kstar H.K. Co. Limited	Manufacture of other electronic components n.e.c	0.06	Written Answers to
218.	Hyber Plastic and Rubber Products (India)	RBI	Li Jiajun	Manufacture of other special-purpose machinery n.e.c.	0.00	ers to
219.	Hyber Plastic and Rubber Products (India)	RBI	Chen Wenxing	Manufacture of other special-purpose machinery n.e.c.	0.00	
220.	Oppo Mobiles Odisha Pvt. Ltd	RBI	Li Nan	Wholesale of telephone, mobile phone and communications equipment and parts	0.01	[15 S
221.	Rosewood Hospitality Pvt Ltd	RBI	RISING DRAGON (CHINA)	Hotels and Motels, inns, resorts providing short term lodging facilities includes accommodation in house	0.31	September, 2020]
222.	Changhong Electric India Pvt Ltd	RBI	Sichuan Changhong Network Technologies C	Manufacture of CD and DVD players	0.23)20]
223.	Changhong Electric India Pvt Ltd	RBI	Jiang Liqing	Manufacture of CD and DVD players	0.00	Unst
224.	Jinfei Trading India Private Limited	RBI	Zhejiang Jinfei Kaida Wheel Co Ltd	Manufacture of diverse parts and accessories for motor vehecles sucs as brakes, gearboxes, axles, road	0.07	Unstarred Questions
225.	Jinfei Trading India Private Limited	RBI	Zhejiang Jinfei Motorcycle Wheel Co Ltd	Manufacture of diverse parts and accessories for motor vehecles sucs as brakes, gearboxes, axles, road	0.02	ions 63

1	2	3	4	5	6
226.	Mk Metallurgical Machinery Private Limit	RBI	Fangfang Zhou	Wholesale of construction and civil engineering machinery and equipment	0.00
227.	Mk Metallurgical Machinery Private Limit	RBI	Jianwei Luan	Wholesale of construction and civil engineering machinery and equipment	0.00
228.	AP Comtel Private Limited	RBI	CCTON Technology Corporation	Activities of providing internet access by the operator of the wired infrastructure	0.06
229.	Merchant Ship Brokers Co India Pvt Ltd	RBI	Merchant Shipbrokers Company Limited	Renting and operational leasing of land- transport equipment (other than motor vehicles) without drives	0.03
230.	Vision Distribution Private Limited	RBI	Adila Ltd	Wholesale of telephone, mobile phone and communications equipment and parts	0.55
231.	Addenda Chemical IndiaPrivate Limited	RBI	Metals and Additives Corporation Limited	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.05
232.	Lamar Linan EnterprisesPrivate Limited	RBI	Guo Shengming	Wholesale of other machinery, equipment and supplies n.e.c. including computer-	0.00

233.	Evergrande Private Limited	RBI	Xiao Taiyun	controlled machine tools and computer- controlled sewing and knitting machines Wholesale of telephone, mobile phone and communications equipment and parts	0.00	Written Answers to
234.	Tongwei Industries Private Limited	RBI	Tongli Wang	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.00	
235.	Tuoren Medical Device India Private Limited	RBI	Henan Tuoren Medical Device Co. Ltd.	Manufacture of other medical and dental instruments n.e.c.	0.07	[15]
236.	VRX Sports Private Limited	RBI	Cai Yuzhu	Retail sale of footwear	0.24	Septe
237.	VRX Sports Private Limited	RBI	Zhuang Xiaoting	Retail sale of footwear	0.35	mber
238.	Sunny Opotech India Private Limited	RBI	Ningbo Sunny Opotech Co Ltd	Manufacture of other electronic components n.e.c	0.11	September, 2020]
239.	Haite Biomedical India Private Limited	RBI	Haier Biomedical HK Co., Limited	Manufacture of laboratory apparatus (laboratory ultrasonic cleaning machinery, laboratory sterilizers, laboratory type distilling apparatus, laboratory centrifuges etc.)	0.09	Unstarred Que.
240.	Wanfeng Aluminium Wheel (India) Private	RBI	Zhejiang Wanfeng Motorcycle Wheel Co.Lt	Manufacture of Diverse Parts and Accessories For Motor Vehicles Such As Brakes, Gearboxes, Axles, Road	8.00	Questions 65

1	2	3	4	5	6
				Wheels, Suspension Shock Absorbers, Radiators, Silencers, Exhaust Pipes, Catalysers, Clutches, Ste	
241.	Xihi Technology Private Limited	RBI	Aohai International (Honkong) Co. Limited	Manufacture of Other Electrical Equipment	0.70
242.	Wanfeng Aluminium Wheel (India) Private	RBI	Guang Dong Wan Feng Motorcycle WheelCo	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers, radiators, silencers, exhaust pipes, catalysers, clutches, ste	0.18
243.	Xihi Technology Private Limited	RBI	Aohai International (Honkong) Co. Limite	Manufacture of other electrical equipment	2.33
244.	Todaytec India Private Limited	RBI	Gt Holding Kh Ltd	Reproduction of recorded media	0.24
245.	San Le New Material Technology Pvt Ltd	RBI	Cai Miaosheng	Manufacture of semi-finished of plastic products (plastic plates, sheets, blocks, film, foil, strip	0.00
246.	Tbwa India Pvt Ltd	RBI	Omnicom Apima Holdings Ltd	Advertising	6.19

247.	Honour Lane Logistics (India) Pvt Ltd	RBI	Honour Lane Shipping Ltd	Activities of travel agents and tour operators	0.07	Written .
248.	Biomenovo Research Pvt Ltd	RBI	Ningbo Menove Pharmaceutical Co. Ltd	Research and experimental development on natural sciences and engineering	0.27	Written Answers to
249.	Pinggao Power India Private Limited	RBI	Pinggao Group Company Limited	Manufacture of bearings, gears, gearing and driving elements	0.09	to
250.	Pinggao Power India Private Limited	RBI	Ms. Yang Qinshuo	Manufacture of bearings, gears, gearing and driving elements	0.00	
251.	Nexus Well Hope Agritech International Ltd.	RBI	Liaoning wellhope Agri-Tech Joint Stock	Manufacture of poultry feed	0.83	l5 Septer
252.	Oppo Mobiles (Rajasthan) Pvt Ltd	RBI	WANG YONGYANG	Wholesale of telephone, mobile phone and communications equipment and parts	0.00	[15 September, 2020]
253.	Al Sami Agro Products Private Limited	RBI	Duan Hongli	Hunting, trapping and related service activities	0.90	Unsta
254.	Bhargo Building Materials Private Limite	RBI	Ms. Xian Ren	Mining/quarrying of limestone, limeshell, kankar, and other calcareous minerals including calcite, chalk and shale	0.04	Unstarred Questions
255.	Riversong Technology Private Limited	RBI	IMG Technology Co., Limited	Wholesale of telephone, mobile phone and communications equipment and parts	0.15	ons 67

1	2	3	4	5	6
256.	M/s Sunzo Engineering (India) Private Li	RBI	Guangzhou Wanhou Investment Co. Ltd.	Site preparation including drilling, boring and core sampling for construction, geophysical, geological	0.03
257.	Hyber Plastic and Rubber Products (India)	RBI	Hyber Investment Company Limited	Manufacture of other special-purpose machinery n.e.c.	0.03
258.	Vrx Sports Priavte Limited	RBI	Cai Yuzhu	Retail sale of footwear	0.42
259.	Prestolite Electric (India) Private Limited.	RBI	Prestolite Electric Beijing Limited	Sale of motor vehicle parts and accessories	0.20
260.	Tianmo Environmental India Private Limited.	RBI	Ninjing Tianmo Technology Co. Ltd.	Manufacture of filtering and purifying machinery or apparatus for liquids and gases	0.15
261.	Korrun India Private Limited	RBI	Shanghai Korrun Bag and Luggage Producti	Manufacture of travel goods like suitcase, bags, holdalls etc.	0.00
262.	ZPMC Engineering India Pvt Ltd	RBI	Shanghai Zhenhua Heavy Industries Co. Ltd.	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools	0.04
263.	Aotai Electric India Pvt Ltd	RBI	Shandong Aotai Electric Co. Ltd	Manufacture of other electrical equipment	0.00
264.	Hequn India Machinery Pvt Ltd	RBI	Hu Guang	Other business support service activities n.e.c.	0.05

265.	ZPMC Engineering India Pvt Ltd	RBI	Qiang Li	Wholesale of other machinery, equipment and supplies n.e.c. including computer-controlled machine tools	0.04	Written Answers to
266.	Vivo Communication Device Pvt Ltd	RBI	Mr. Yin Guanghui	Wholesale of telephone, mobile phone and communications equipment and parts	0.00	wers to
267.	Oppo Mobiles Mu Pvt Ltd	RBI	Luo Zhendong	Wholesale of telephone, mobile phone and communications equipment and parts	0.22	
268.	Oppo Mobiles Mu Pvt Ltd	RBI	Lu Yingwu	Wholesale of telephone, mobile phone and communications equipment and parts	0.22	[15.5]
269.	New Northeast Electric India Private Limited.	RBI	New Northeast Electric Group Ultra High	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	0.02	September, 2020]
270.	Hequn India Machinery Pvt Ltd	RBI	Pan Li Qing	Other business support service activities n.e.c.	0.00)20]
271.	Mickeyfone Technologies India Private Limited	RBI	Ampim Co Ltd	Other information service activities n.e.c.	0.19	Unstarre
272.	Mickeyfone Technologies India Private Limited	RBI	Georgeton Logistics Ltd	Other information service activities n.e.c.	0.02	Unstarred Questions
273.	Tianyin Worldtech India Private Limited	RBI	Tianyin Electronic Hk Co. Ltd	Manufacture of other electrical equipment	0.10	ions
274.	Tianyin Worldtech India Private Limited	RBI	Itech Trading Ltd	Manufacture of other electrical equipment	0.07	69

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75. Leshi Industry Private Limited	RBI	Hunan Tongpanshi Trade Co Ltd	Manufacture of potato flour & meals and prepared meals of vegetables	0.30
76. Powerpack Mobile Pvt Ltd	RBI	Gui Chungfang	Wholesale of telephone, mobile phone and communications equipment and parts	0.38
77. Powerpack Mobile Pvt Ltd	RBI	Haidong Ma	Wholesale of telephone, mobile phone and communications equipment and parts	0.02
78. Powerpack Mobile Pvt Ltd	RBI	She Zhibin	Wholesale of telephone, mobile phone and communications equipment and parts	0.04
 Ribest Ribbons and Bows (India) Pvt Ltd 	RBI	Yama Ribbons and Bows Co Ltd	Finishing of man-made and blended man-made textiles.	0.18
30. Robam Appliances Private Limited	RBI	Chaofu Jingyou Liu	Renting of tent, furniture, pottery and glass, kitchen and tableware, utensils, household electrical	0.02
81. Smartvizs Private Limited	RBI	Vikram Gandhi	Other creative arts and and entertainment activities	0.01
32. Narada Energy India Pvt Ltd	RBI	Zhejiang Narada Power Source Co Ltd	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.07

283. Narada Energy India Pvt Ltd	RBI	Chen Bo	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.00	Written Answers to
284. Yizumi Precision Machinery India Private	RBI	Guangdong Yizumi Precision Machinery Co.	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust	0.80	swers to
285. Vivo Communication Device Pvt Ltd	RBI	Mr. Chen Junyu	Wholesale of telephone, mobile phone and communications equipment and parts	0.45	[15
286. Vivo Communication Device Pvt Ltd	RBI	Mr. Chen Junyu	Wholesale of telephone, mobile phone and communications equipment and parts	0.67	5 September, 2020]
287. Haosen Technology Company Pvt Ltd	RBI	Zhang Jizhou	Repair and maintenance of other special purpose machinery of division 28 (weighing equipment, vending	0.01	; 2020]
288. Robam Appliances Private Limited	RBI	Chaofu Jingyou Liu	Renting of tent, furniture, pottery and glass, kitchen and tableware, utensils, household electrical	0.12	Unstarred Questions
289. Mei Wei Food Industries Pvt Ltd	RBI	Ping Jiang Xian Gang Sheng Knitting Fact	Manufacture of containers such as tins and cans for food products and boxes	0.03	Question
290. Chanlong Manufacturing and Trading Pvt Ltd	RBI	Shu Shaoqing	Manufacture of other electrical equipment	0.39	s 71

1	2	3	4	5	6
291.	Ande Metallurgical Equipment & Engineeri	RBI	Fan Huang	Installation of industrial machinery and equipment	0.03
292.	Shuangma Machinery India Pvt Ltd	RBI	Ningbo Shuangma Machinery Industry Co. Ltd.	Manufacture of machinery for working soft rubber or plastics or for the manufacture of products of these	0.07
293.	Tech-Long Packaging Machinery India Private Limited	RBI	Guangzhou Tech-Long Packaging Machinery Industries Co Ltd	Manufacture of machinery for working soft rubber or plastics or for the manufacture of products of these materials	0.00
294.	Weiwo Communication Private Limited	RBI	She Zhibin	Wholesale of telephone, mobile phone and communications equipment and parts	0.05
295.	Hari Darshan Exports Pvt Ltd	RBI	Kajal Viral Golakiya	Working of diamonds and other precious and semi-precious stones including the working of industrial quality	0.51
296.	Weiwo Communication Private Limited	RBI	Haidong Ma	Wholesale of telephone, mobile phone and communications equipment and parts	0.09
297.	Weiwo Communication Private Limited	RBI	Gui Chunfang	Wholesale of telephone, mobile phone and communications equipment and parts	0.05

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298.	Weiwo Communication Private Limited	RBI	Union Hi-Tech Development Ltd	Wholesale of telephone, mobile phone and communications equipment and parts	0.73	Written Answers
299.	Kaiyuan Welding and Cutting Automation I	RBI	Tangshan Kaiyuan Autowelding System Co Ltd	Machining; treatment and coating of metals	0.01	wers to
300.	Jingyi Trans Climate Control System (India)	RBI	Guangzhou Jingyi Auto Mobile Air Conditi	Manufacture of domestic electric appliances such as refrigerators, washing machines, vacuum cleaners,	0.23	
301.	Opple Lighting India Private Limited	RBI	Opple Lighting International Holding Lim	Wholesale of other electronic equipments and parts thereof	0.33	[15 Sept
302.	U Foods (India) Private Limited	RBI	Crown Fortune Investment Limited	Manufacture of sugar confectionery (except sweetmeats)	0.20	September, 2020]
303.	Longi Technologies Private Limited	RBI	Longi Energetix International Trading Lt	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.01	020]
304.	Moppomobi Technologies Pvt Ltd	RBI	Chen Xiujian	Computer consultancy and computer facilities management activities	0.00	Unstarred
305.	Grentech India Pvt Ltd	RBI	Shenzhen Grentech Co.Ltd	Management consultancy activities	0.01	ed Ç
306.	Grentech India Pvt Ltd	RBI	Zhenyu You	Management consultancy activities	0.00	Questions
307.	Jushi India Fiberglass Pvt Ltd	RBI	China Jushi Co Ltd	Other non-specialised wholesale trade n.e.c.	0.00	ions
308.	Jushi India Fiberglass Pvt Ltd	RBI	Jushi Group Hong Kong Co Ltd	Other non-specialised wholesale trade n.e.c.	0.00	73

1	2	3	4	5	6
309.	Chongqing Jieli India Private Limited	RBI	Chongqing Jieli Wheel Manufacturing Co Ltd	Manufacture of diverse parts and accessories for motor vehecles sucs as brakes, gearboxes, axles, road	0.00
310.	Trinity Cycles IndiaPrivate Limited	RBI	Guangzhou Trinity Cycles Co. Ltd	Manufacture of non-motorized bicycles and other cycles, including cycle- rickshaws, (delivery) tricycles, tandems, children's bicycles and tricycles, baby carriages	0.19
311.	SCZ Metal Private Limited	RBI	Sun Jianqiang	Materials recovery	0.05
312.	SCZ Metal Private Limited	RBI	Zhang Xiaoping	Materials recovery	0.05
313.	Nanjing Electric India Private Limited	RBI	Nanjing Electric Insulator Co. Limited	Manufacture of other electronic components n.e.c	0.08
314.	Metec Electronics Private Limited	RBI	Chen Feiyan	Manufacture of stereo equipment, speaker systems, amplifiers for musical instruments and public address systems, microphones, karaoke machines, headphones (e.g. radio, stereo, computer)	0.00
315.	E-Fly Electronics Private Limited	RBI	Wang Longqin	Manufacture of other electrical equipment	0.00
316.	E-Fly Electronics Private Limited	RBI	Wang Longqin	Manufacture of other electrical equipment	0.00

317. Muhao Battery Private Limited	RBI	Hebei Muhao Industry Co., Ltd	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.11	Written Answers
318. Metec Electronics Private Limited	RBI	Chen Feiyan	Manufacture of stereo equipment, speaker systems, amplifiers for musical instruments and public address systems, microphones, karaoke machines, headphones (e.g. radio, stereo, computer)	0.00	s <i>to</i> [15
319. Abbie It Mart Private Limited	RBI	Xia Xingchen	Advertising	0.00	
320. Abbie It Mart Private Limited	RBI	Huang Ke	Advertising	0.00	temb
321. ZTT India Pvt Ltd	RBI	Jiangsu Zhongtian Technology Co Ltd	Manufacture of printer cables, monitor cables, USB cables, connectors etc.	5.08	September, 2020]
322. Lioha Electrics Private Limited	RBI	Xue Liu	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00	Uns
323. Brovo Surfaces Pvt. Ltd.	RBI	Brovo Advanced Materials Co Ltd	Manufacture of prepared pigments, prepared opacifiers and prepared colours, vitrifiable enamels and glazes	0.02	Unstarred Questions
324. Scalar Bathware Private Limited	RBI	Lingfeng Kong	Wholesale of hardware and sanitary fittings and fixtures and flat glass including tools such as hammers,	0.00	stions 75

1	2	3	4	5	6
325.	Hyperkonnect Technologies Pvt Ltd	RBI	Yang Shu	Other data processing, hosting and related activities n.e.c.	0.05
326.	VRX Sports Priavte Limited	RBI	Zhuang Xiaoting	Retail sale of footwear	0.19
27.	Dongfang Electronics Private Limited	RBI	Dongfang Electronics Co. Ltd., China	Manufacture of other electronic components n.e.c	2.25
28.	Genrui Biotech India Private Limited	RBI	Genrui Biotech Inc	Wholesale of scientific, medical and surgical machinery and equipment	0.00
29.	Silergy Technologies Pvt Ltd	RBI	Silergy Semiconductor (SAMOA) Ltd	Providing software support and maintenance to the clients	0.04
30.	Beijing Shougang Engineering India Priva	RBI	Beijing Shougang Design and Engineering	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.08
31.	Beijing Shougang Engineering India Priva	RBI	Ye Xiaodong	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.01
32.	M/s Jiangsu Sanhuan Machineries India Privet	RBI	Hongping Shi	Manufacture of other electrical equipment	0.00
333.	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.31

334.	Inventronics SL India Private Limited	RBI	Inventronics (Hangzhou) Inc	Manufacture of other electronic components n.e.c	0.45	Written .
335.	Hai Prosperous Advanced Material India Private Limited	RBI	Qingdao Ust Polymer Testing Company Limited	Wholesale of plastic materials in primary forms	0.00	Written Answers to
336.	HAI Prosperous Advanced Material India Private Limited	RBI	Qingdao Science and Technology Industry Park For Advanced Material Company Limited	Wholesale of plastic materials in primary forms	0.00	to
337.	U Foods (India) Private Limited	RBI	Crown Fortune Investment Ltd	Manufacture of sugar confectionery (except sweetmeats)	0.35	[15 S
338.	Zhongcai India Chemcial Building	RBI	Zhongcai Merchants Investment Group Co L	Manufacture of other plastics products n.e.c.	0.81	September, 2020]
339.	Ludetong India Electronic Technology Private	RBI	Qianxing Tchnology (Beijing) Co Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.00	, 2020]
340.	Ludetong India Electronic Technology Pri	RBI	Qianxing Technology (Beijing) Co Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.00	Unstarred Q
341.	Edugreen Education & Services Private Limited	RBI	Claudia Ricarda Rita Suessmuth Dyckerhof	Technical and vocational education below the level of higher education except for handicapped	0.12	Questions 77

1	2	3	4	5	6
342.	Citic Heavy Industries Co India Private	RBI	Citic Heavy Industries Co Limited	Manufacture of other machinery for mining, quarrying and construction n.e.c.	0.00
343.	Kolixin Battery Pvt Ltd	RBI	Shi Houbo	Manufacture of other electronic components n.e.c	0.00
344.	Cetc Renewable Energy Technology India Private	RBI	Great Dynasty HK Co Limited	Electric power generation using solar energy	0.00
345.	Clair Technology (India) Pvt Ltd	RBI	Speedy Phoenix Ltd	Manufacture of electric lighting equipment	0.14
346.	East Alpha Alliance Technology Pvt Ltd	RBI	Zhenghua Li	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.04
347.	Zomato Media Private Limited	RBI	Alipay Singapore Holding Pvt. Ltd	Other publishing activities (including on-line) n.e.c.	149.18
348.	Citic Heavy Industries Co India Private	RBI	Citic Hic Engineering and Technology Co	Manufacture of other machinery for mining, quarrying and construction n.e.c.	0.00
349.	Citic Heavy Industries Co India Private	RBI	Citic Heavy Industries Co Limited	Manufacture of other machinery for mining, quarrying and construction n.e.c.	0.00
350.	Citic Heavy Industries Co India Private	RBI	Citic Hic Engineering and Technology Co.	Manufacture of other machinery for mining, quarrying and construction n.e.c.	0.00
351.	Xingpei Lead Private Limited	RBI	Zhejiang Zhongyuan Maoyi Youxian Gongsi	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.16

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

352.	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	0.70	Written
353.	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	1.48	Written Answers
354.	D-Luck Commercial and Trading Pvt Ltd	RBI	Sun Tao	Other specialized design activities n.e.c.	0.05	to
355.	D-Luck Commercial and Trading Pvt Ltd	RBI	Sun Tao	Other specialized design activities n.e.c.	0.00	
356.	D-Luck Commercial and Trading Pvt Ltd	RBI	Chen Chunming	Other specialized design activities n.e.c.	0.05	
357.	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01	[15
358.	Laun Technology Private Limited	RBI	Shenzhen Laun Clean-Tech Co. Ltd.	Manufacture of display components (plasma, polymer, LCD, LED)	0.14	September, 2020]
359.	M/s Monark India Private Limited (Ear Mo	RBI	Volandero Holdings Limited	Installation of doors, windows, door and window frames, fitted kitchens, of wood or other materials	0.22	er, 2020]
360.	Lofty Advertisement Pvt Ltd	RBI	Wang Wei	Advertising	0.03	Unsi
361.	CSI Interfusion India Private Limited	RBI	Chinasoft International Technology Service	Other information technology and computer service activities n.e.c	0.81	Unstarred Q
362.	Trafomec India Pvt Ltd (Former Trafomec	RBI	Trafomec Shanghai Industries Ltd	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	0.04	Questions 79

1	2	3	4	5	6
363.	Trafomec India Pvt Ltd (Former Trafomec	RBI	Trafomec Shanghai Industries Ltd	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	0.04
364.	Sieyuan Electric (India) Private Limited	RBI	Shanghai Sieyuan High Voltage Switchgear	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or protecting electrical circuits (e.g. switches, fuses, voltage limiters, surge suppressors, junction	1.22
365.	Inspur Technologies (India) Pvt Ltd	RBI	Inspur Overseas Investment and Developme	Manufacture of other electronic consumer goods n.e.c. (this includes nontelevision video camera)	0.07
366.	Yichilai Restaurants North India Private	RBI	Zheng Zhang	Restaurants without bars	0.01
367.	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.52
368.	Goldfame Technologies Private Limited	RBI	Wei Chin Chung	Manufacture of other electronic components n.e.c	0.08
369.	Goldfame Technologies Private Limited	RBI	Yeh Chun Nan	Manufacture of other electronic components n.e.c	0.01

370.	Wingtech Mobile Communications (India) Private Limited	RBI	Wingtech Group (Hongkong) Limited	Manufacture of pagers, cellular phones and other mobile communication equipment	3.01	Written Answers
371.	M/s Sunyang Cold Storage and Warehousin	RBI	Fangzheng Sun	Warehousing of refrigerated (cold storage)	0.00	wers to
372.	Baihe Medical India Pvt Ltd	RBI	Baihe Medical Group (Hk) Limited	Manufacture of bone plates and screws, syringes, needles, catheters, cannulae, etc.	0.44	
373.	Mickeyfone Technologies India Private Limited	RBI	Ampim Co Ltd	Other information service activities n.e.c.	0.17	[15 S
374.	Sinosteel Resources India Private Limited	RBI	Sinosteel Metals & Resources (Liaoning)	Wholesale of metals and metal ores	0.00	September, 2020]
375.	M/s Fibrehome India Pvt Ltd	RBI	Fiberhome Telecommunication Technologies	Manufacture of other communication equipments n.e.c.	1.94	r, 2020]
376.	M/s Kingbell India Pvt. Ltd	RBI	Kingbell Limited	Manufacture of pagers, cellular phones and other mobile communication equipment	0.01	Unstarred
377.	M/s Kingbell India Pvt. Ltd	RBI	Kingbell Limited	Manufacture of pagers, cellular phones and other mobile communication equipment	0.01	ed Questions
378.	Ztesoft Technology India Private Limited	RBI	Ztesoft Technology Co. Ltd.	Other telecommunications activities	0.51	81

1	2	3	4	5	6
379.	Mickeyfone Technologies India Private Li	RBI	Georgeton Logistics Ltd	Other information service activities n.e.c.	0.02
80.	Vigour Mobile India Private Limited	RBI	Li Daneng	Wholesale of telephone, mobile phone and communications equipment and parts	0.74
81.	U Foods (India) Private Limited	RBI	Crown Fortune Investment Ltd	Manufacture of sugar confectionery (except sweetmeats)	0.20
882.	Ming He Storage Battery India Private Li	RBI	Shenyang Da Ming Electric Co Ltd	Manufacture of electric accumulator incuding parts thereof (separators, containers, covers)	0.03
83.	Oppo Electronics (Kerala) Private Limite	RBI	Wang Yong	Wholesale of telephone, mobile phone and communications equipment and parts	0.30
84.	Dmtg Machine Tools South India Technical	RBI	Dalian Machine Tool Import and Export Co	Manufacture of parts and accessories for the machine tools listed above	0.01
85	Dmtg Machine Tools South India Technical	RBI	Dalian Machine Tool (Cnc) Co Ltd.	Manufacture of parts and accessories for the machine tools listed above	0.07
86	Kusauto India Private Limited	RBI	Ku Keng Hao	Manufacture of diverse parts and accessories for motor vehecles sucs as brakes, gearboxes, axles, road	0.77
87	Ofilm Optical Electronic Technology	RBI	Ofilm Bio-Identification	Manufacture of optical instruments and	0.28

	India Private Limited		Technology Co., Ltd	equipment	
388	Reur Cartech Private Limited	RBI	Ling Li Zhao	Retail sale of refrigerators, washing machines and other electrical/electronic household goods	0.02
389	Sgjk Technology Private Limited	RBI	Liu Zhefan	Other information technology and computer service activities n.e.c	0.19
390	Indasina Tech India Private Limited	RBI	Mu Yichun	Wholesale of telephone, mobile phone and communications equipment and parts	0.01
391	Yichilai Restaurants North India Private	RBI	Zhang Nheng	Restaurants without bars	0.00
392	D2C Consulting Services Private Limited	RBI	Dexter Augustus Dsouza	Other information technology and computer service activities n.e.c	0.52
393	TLT-Turbo India Private Limited	RBI	Tlt-Turbo (Sichuan) Ltd.	Other professional, scientific and technical activities n.e.c.	0.39
394	Brovo Surfaces Pvt. Ltd.	RBI	Foshan Meinxuan Ceramic Material Co. Ltd	Manufacture of prepared pigments, prepared opacifiers and prepared colours, vitrifiable enamels and glazes	0.07
395	Asiainspection India Private Limited	RBI	Asiainspection Shenzhenlimited	Technical testing and analysis	0.00
396	Jie Lian Mobile India Private Limited	RBI	Mr. FU SHAOFENG	Wholesale of telephone, mobile phone and communications equipment and parts	0.30

[15 September, 2020]

Unstarred Questions

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1	2	3	4	5	6	4
397	M/s Pioneer Mobile Private Limited	RBI	Lan Junbo	Manufacture of pagers, cellular phones and other mobile communication equipment	0.37	Written Answers to
398	Joinmay Electronic Pvt Ltd	RBI	Joinmay Group Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	1.49	swers to
399	Adea Power Quips (P) Ltd	RBI	Changshu Fengfan Power Equipment Co. Ltd	Manufacture of other electrical equipment	0.02	[RA
400	Hybiome Medical India Private Limited	RBI	Ru Huiyan	Wholesale of pharmaceutical and medical goods	0.02	[RAJYA SABHA]
401	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd.	Electric power generation using other non conventional sources	1.49	3HA]
402	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells andprimary batteries and rechargable batteries, cells containing manganese	0.30	7
403	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Communication Technology	Manufacture of other electronic components n.e.c	0.92	Instarrea
404	TG Advait India Private Limited	RBI	Jiangsu Tongguang Optical Fiber Cable Co	Manufacture of fibre optic cables for data transmission or live transmission of images	1.01	Unstarred Questions

405	Adea Power Quips (P) Ltd	RBI	Hebei Xinde Power Accessories Co. Ltd.	Manufacture of other electrical equipment	0.05
406	Autohaus Private Limited	RBI	Ningxia Auto Trade Co. Ltd	Manufacture of three-wheelers and their engine	0.17
407	Autohaus Private Limited	RBI	Ningxia Auto Trade Co. Ltd	Manufacture of three-wheelers and their engine	0.78
408	Zenmesh Private Limited	RBI	Devadas Parakkal	Publishing of computer games for all platforms	0.00
409	Zenmesh Private Limited	RBI	Devadas Parakkal	Publishing of computer games for all platforms	0.06
410	Hybiome Medical India Private Limited	RBI	Dongzhi Imp and Exp Hongkong Co Ltd	Wholesale of pharmaceutical and medical goods	0.02
411	Boneng Transmission India Private Limite	RBI	Boneng Transmission (Suzhou) Co Ltd	Manufacture of bearings, gears, gearing and driving elements	0.15
412	WWW Weoffer India Private Limited	RBI	WWW Limited	Retail sale via e-commerce	0.00
413	Nova Laboratories PrivateLimited	RBI	Chen Zhanzhi	Manufacture of medicinal substances used in the manufacture of pharmaceuticals: antibiotics, endocrine products, basic vitamins; opium derivatives; sulpha drugs; serums and plasmas; salicylic acid, its	0.26

[15 September, 2020]

Unstarred Questions

85

1	2	3	4	5	6	-
414	Welbow Metals India Private Limited	RBI	Welbow Metals (Hongkong) Co Limited	Manufacture of Aluminium from alumina and by other methods and products of aluminium and alloys	0.02	
15	Career International Search & Selection	RBI	Career International (Beijing) Ltd	Human resources provision and management of human resources functions	0.01	
16	Chongqing Jieli India Private Limited	RBI	Yi Zhang	Manufacture of diverse parts and accessories for motor vehecles sucs as brakes, gearboxes, axles, road	0.00	
17	CNTC India Construction Private Limited	RBI	Mao Jiandong	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.00	
18	Adview Technology Private Limited	RBI	Liu Weijian	Other professional, scientific and technical activities n.e.c.	0.00	
19	Tianmo Environmental India Private Limited	RBI	Nanjing Tianmo Technology Co. Ltd	Manufacture of filtering and purifying machinery or apparatus for liquids and gases	0.12	
20	Zhongcai India Chemcial Building	RBI	Zhejiang Zhongcai Profiles Co Ltd	Manufacture of other plastics products n.e.c.	0.16	

421	Liugong India Pvt Ltd	RBI	Guangxi Liugong Machinery Co. Ltd.	Wholesale of construction and civil engineering machinery and equipment	4.92
422	J S Machine India Pvt Ltd	RBI	J.S.Corrugating Machinery Company Limite	Manufacture of corrugated paper and paperboard	0.37
423	Ribest Ribbons & Bows (India) Private Limited	RBI	Yama Ribbons and Bows Co. Ltd.,	Finishing of man-made and blended man-made textiles.	0.99
424	Xihi Technology Pvt Ltd	RBI	Aohoi International (Honkong) Co. Ltd.	Manufacture of other electrical equipment	0.51
425	IPCL Technology Private Limited	RBI	Huaqin Telecom Hong Kong Ltd.	Manufacture of integrated circuits (analog, digital or hybrid)	0.15
426	Yingtong Electronic Technology India Pri	RBI	Hubei Yingtong Telecommunication Cable H	Manufacture of other electronic consumer goods n.e.c. (this includes nontelevision video camera)	1.08
427	Yingtong Electronic Technology India Pri	RBI	Tongcheng Yanghai Trade Co.Ltd.	Manufacture of other electronic consumer goods n.e.c. (this includes nontelevision video camera)	0.46
428	Propertyshare Online Platform Private Li	RBI	Mamoru Taniya	Wholesale trade via e-commerce excluding activities of commission agents	0.11
429	Qixing Electronics (India) Private Limited	RBI	Zhejiang Qixing Electronics Corp Ltd	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00

1	2	3	4	5	6
430	Qixing Electronics (India) Private Limited	RBI	Zhejiang Qixing Qinghe Electronic Technology Co Ltd	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00
431	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01
432	Zheng Motion Technology Private Limited	RBI	Zhang Leiming	Manufacture of industrial process control equipment	0.00
433	APSC Electronics PrivateLimited	RBI	Shenzhen Aerospace Electronic Co. Ltd.	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.14
134	Cisen Pharmaceuticals India Private Limited	RBI	Cisen Pharmaceutical Co Ltd	Research and experimental development on natural sciences and engineering	0.76
135	Lianming Technology (India) Private Limited	RBI	Lianming Technology Limited	Manufacture of pagers, cellular phones and other mobile communication equipment	0.02
436	Tongwei Industries Private Limited	RBI	Tongli Wang	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.08
437	Enhao Tech Private Limited	RBI	Guohai Li	Other information technology and computer service activities n.e.c	0.10

438	ZXPRC India Pvt Ltd	RBI	Jilin Zhongxin Chemical Group Co Ltd	Manufacture of organic and inorganic chemical compounds n.e.c.	0.05	Written A
439	Ninesky Technology and Industrial Pvt Ltd.	RBI	Ling Shengliang	Manufacture of Aluminium from alumina and by other methods and products of aluminium and alloys	0.02	Answers to
440	Robam Appliances Private Limited	RBI	Chaofu Jingyou Liu	Retail sale of gas stoves, cooking/kitchen appliances	0.07	
441	Blue Ocean Rising Industries India E-Com	RBI	Jianbo He	Wholesale trade via e-commerce excluding activities of commission agents	0.00	[15 Se _l
442	Risun (India) Electronics Private Limite	RBI	Risun Hk Technology Limited	Manufacture of other electronic components n.e.c	0.04	September, 2020]
443	JUSS It Technologies Private Limited	RBI	Wang Xiumei	Other information technology and computer service activities n.e.c	0.21	2020]
444	TAIHE (India) Optoelectronic Technology Private Limited	RBI	Hefei Taihe Optoelectronic Technology Co., Ltd	Wholesale of scientific, medical and surgical machinery and equipment	2.94	Unstarr
445	TAIHE (India) Optoelectronic Technology Private Limited	RBI	Hefei Zhuohai Intelligent Technology Co., Ltd	Wholesale of scientific, medical and surgical machinery and equipment	0.01	Unstarred Questions
446	Yama Ribbon Manufacturer India Private Limited	RBI	Yama Ribbons and Bows Co., Ltd	Finishing of man-made and blended man-made textiles.	1.13	ions 89

1	2	3	4	5	6	90
447	G-III Apparel India Private Limited	RBI	Kostroma Limited	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry, sports clothes	0.06	Written Answers to
448	Shaangu Power India Pvt Ltd	RBI	Shaangu Power Hong Kong Co Ltd.	Manufacture of other special-purpose machinery n.e.c.	0.10	rs to
449	Shaangu Power India Pvt Ltd	RBI	Xian Shaangu Engineering & Technology Co	Manufacture of other special-purpose machinery n.e.c.	0.01	[RAJ
450	Akita Gear India Pvt Ltd	RBI	Li Zhiwei	Manufacture of bearings, gears, gearing and driving elements	0.00	[RAJYA SABHA]
451	Akita Gear India Pvt Ltd	RBI	Liu Yi	Manufacture of bearings, gears, gearing and driving elements	0.00	HA]
452	Glaze Wood Insustry Pvt Ltd	RBI	Jie Jiang	Manufacture of ply wood and veneer sheets	0.08	
453	Eastern Software Systems Private Limited	RBI	Beyondsoft International Corporation Lim	Publishing of operating business and other applications	0.09	Unstarr
454	Jiuzhou Digital Telemedia Private Limite	RBI	Peng Tao	Wholesale of other electronic equipments and parts thereof	0.03	Unstarred Questions

455	Shuangma Machinery India Pvt Ltd	RBI	Ningbo Shungma Machinery Industry Company	Manufacture of machinery for working soft rubber or plastics or for the manufacture of products of these	0.17	Written Answers to
456	Safari Industries (India) Ltd.	RBI	Pravin Prabhakar	Manufacture of travel goods like suitcase, bags, holdalls etc.	0.02	swers to
457	Supinco Automation Pvt Ltd	RBI	Zhejiang Supcon Technology Co. Ltd.	Manufacture of other electronic components n.e.c	0.31	
458	Crisil Ltd.	RBI	Sasa Zhou	Activities auxiliary to financial service activities n.e.c.	0.02	[15
459	Yuho Mobile Pvt Ltd	RBI	UCT worldwide ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.12	Septemb
460	Inspur Technologies (India) Pvt Ltd	RBI	Inspur Overseas Investment and Developme	Wholesale of computers and computer peripheral equipment	0.08	September, 2020]
461	Inspur Technologies (India) Pvt Ltd	RBI	Inspur Overseas Investment and Developme	Wholesale of computers and computer peripheral equipment	0.08	
462	FPI India Pvt Ltd	RBI	Focused Photonics Hangzhou Inc	Wholesale of scientific, medical and surgical machinery and equipment	0.07	Unstarred Questions
463	Sanwin Electronic Technology (India) Private Limited	RBI	Wang Fengrui	Manufacture of optical instruments and equipment	0.00	Questio
464	Extronica Technologies India Private Limited	RBI	Chao Xin	Manufacture of televisions, television monitors and displays	0.01	ıs 91

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1	2	3	4	5	6
465	Eastcivil Investment Holding Private Limited	RBI	Mr Yuan Qiao	Construction and maintenance of industrial facilities such as refineries chemical plants etc.	0.00
66	Genext Students Pvt Ltd	RBI	Wang Kin Tse	Academic tutoring services	0.01
167	Sage Chemicals Industries Pvt Limited	RBI	Qian Liru	Manufacture of various other chemical products n.e.c.(antiknock preparations, anti-freeze preparations,	0.00
68	M/s Fibrehome India Pvt Ltd	RBI	Fiberhome Telecommunication Technologies	Manufacture of other communication equipments n.e.c.	1.46
69	Sinosteel Resources India Private Limite	RBI	Sinosteel Metals & Resources Co. Ltd.	Wholesale of metals and metal ores	0.01
70	GK Xianghe Electrical Pvt Ltd	RBI	Zhenghou Xianghe Group Electric Equipmen	Manufacture of electrical insulators and insulating fittings of ceramics	0.24
71	Forme Communications Technology India Pvt.	RBI	Delong Jiang	Wholesale of other electronic equipments and parts thereof	0.00
72	Forme Communications Technology India Pvt.	RBI	Qiong Su	Wholesale of other electronic equipments and parts thereof	0.00
73	Onion Mobi Services Private Limited	RBI	Xian Yuehui Network Technology Co Ltd	Software installation	0.16

474	CCTY Bearing India Pvt Ltd	RBI	Ccty Bearing Company	Manufacture of bearings, gears, gearing and driving elements	0.08	Written
475	CCTY Bearing India Pvt Ltd	RBI	Mr. Bo Zhao	Manufacture of bearings, gears, gearing and driving elements	0.00	Written Answers to
476	Fengyuan India Pvt Ltd	RBI	Tongyaohai	Manufacture of basic chemical elements	0.00	to
477	Topband India Pvt Ltd	RBI	Shenzhein Topband Co Ltd	Manufacture of electric lighting equipment	4.01	
478	Fengyuan India Pvt Ltd	RBI	Huang Meixia	Manufacture of basic chemical elements	0.00	
479	Fengyuan India Pvt Ltd	RBI	Huang Meixia	Manufacture of basic chemical elements	0.00	[15]
480	Fengyuan India Pvt Ltd	RBI	Tongyaohai	Manufacture of basic chemical elements	0.00	Septe
481	Into Wellness Pvt Ltd	RBI	Shandong Li De Fitness Company Ltd	Manufacture of other articles n.e.c.	0.15	September, 2020]
482	Supinco Automation Pvt Ltd	RBI	Zhejiang Supcon Technology Co Ltd	Manufacture of other electronic components n.e.c	0.67	
483	Hunan Changzhong Machinery (India) Pvt. Ltd	RBI	Hunan Changzhong Machinery Co.Ltd	Combined office administrative service activities	0.02	Unstarre
484	Hunan Changzhong Machinery (India) Pvt. Ltd	RBI	Yi Lianghui	Combined office administrative service activities	0.00	Unstarred Questions
485	Hunan Changzhong Machinery (India) Pvt. Ltd	RBI	Hunan Changzhong Machinery Co. Ltd	Combined office administrative service activities	0.00	ons 93

1	2	3	4	5	6
486	NBSL Elevator Components India Private Ltd.	RBI	NBSL International Holding Pvt. Ltd.	Manufacture of other lifting and handling equipment and parts thereof	0.47
487	Radium Lifestyle Private Limited	RBI	Chen Chunhong	Wholesale of footwear	0.02
488	Radium Lifestyle Private Limited	RBI	Bhupinder Singh Kharbanda	Wholesale of footwear	0.02
489	M/s Fiberhome India Pvt Ltd	RBI	Fiberhome Telecommunication Technologies	Manufacture of other communication equipments n.e.c.	1.55
490	TBEA Group (India) Technology Pvt Ltd	RBI	Shenyang Tbea Electrical Engg Co Ltd	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	0.19
191	LBT Plastics & Hardware Private Limited	RBI	Long Bao Tzann Co Ltd	Manufacturing of lead, zinc and tin products and alloys	0.10
192	General Motors India Pvt Ltd	RBI	SAIC General Motors Investments Ltd	Manufacture of passenger cars	75.86
193	Al Sami Agro Products Private Limited	RBI	Duan Hongli	Raising of other animals, n.e.c.	0.37
494	Vaibhav Global Ltd	RBI	Sherry Zheng	Manufacture of jewellery of gold, silver and other precious or base metal metal clad with precious metals	0.00

495	Mei Wei Food Industries Pvt Ltd	RBI	Ping Jiang Xian Gang Sheng Knitting Fact	Manufacture of containers such as tins and cans for food products and boxes	0.02	
496	Invesco Asset Management (India) Pvt Ltd	RBI	Invesco Hong Kong Ltd	Management of mutual funds	12.28	
497	NBSL Elevator Components India Private L	RBI	NBSL Elevator Components Co Ltd.	Manufacture of other lifting and handling equipment and parts thereof	0.00	
498	Himile Molds (India) Pvt. Ltd.	RBI	Himile Mechanical Science and Technology	Manufacture of machine tools for turning, drilling, milling, shaping, planning, boring, grinding etc	0.92	G CT]
499	Taikai Electric (India) Private Limited	RBI	Taikai Group Co Ltd.	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or	1.78	september, 2020]
500	Yakult Danone India Pvt Ltd	RBI	Dhone Probiotics Pte Ltd.	Manufacture of other dairy products n.e.c.	0.16	[020]
501	Highly Electrical Appliances India Private	RBI	Shangahai Hitachi Electrical Appliances	Manufacture of other pumps, compressors, taps and valves etc.	6.32	
502	Smart Led Private Limited	RBI	Gloria Technology Llc	Manufacture of electric lighting equipment	0.09	Š
503	Shenzhen Skyworth Digital India Private	RBI	Shenzhen Skyworth Digital Technologycomp	Manufacture of cable television equipment, transmitting and receiving antenna including dish, VSAT	0.07	Charten Lea Kucanona
504	Fiberon Technologies Pvt Ltd	RBI	Yu Huachun	Other telecommunications activities	0.10	_ `

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505	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co Ltd	Manufacture of primary cells and primary batteries and rechargable batteries, cells containing manganese	0.30
506	Chimate Technology Private Limited	RBI	Hong Kong Chimate (International) Compan	Advertising	0.21
507	Capital Broadcasting Co Pvt Ltd	RBI	Pramela Chandru Vaswani	Activities relating to alteration, addition, repair, maintenance carried out on own-account basis or	0.02
808	Capital Broadcasting Co Pvt Ltd	RBI	Pramela Chandru Vaswani	Activities relating to alteration, addition, repair, maintenance carried out on own-account basis or	0.02
509	Capital Broadcasting Co Pvt Ltd	RBI	Pramela Chandru Vaswani	Activities relating to alteration, addition, repair, maintenance carried out on own-account basis or	0.01
510	Apus Apps Private Limited	RBI	Glory Sun Tech Pte Ltd.	Other information technology and computer service activities n.e.c	0.43
511	Bubugao Communication Private Limited	RBI	Ms Wang Chang Qing	Wholesale of telephone, mobile phone and communications equipment and parts	0.05

512	Romai Electric Vehicles Pvt. Ltd.	RBI	Puyang Romai Electrical Company Ltd.	Manufacture of motor vehicle electrical equipment, such as generators, alternators, spark plugs, ignition	0.07	Written Answers
513	Romai Electric Vehicles Pvt. Ltd.	RBI	Puyang Romai Electrical Company Ltd.	Manufacture of motor vehicle electrical equipment, such as generators, alternators, spark plugs, ignition	0.34	vers to
514	Adea Power Quips (P) Ltd	RBI	Changshu Fenfang Power Equipments Co	Manufacture of other electrical equipment	0.05	_
515	Capital Broadcasting Co Pvt Ltd	RBI	Pramela Chandru Vaswani	Activities relating to alteration, addition, repair, maintenance carried out on own-account basis or	0.05	15 September, 2020]
516	Capital Broadcasting Co Pvt Ltd	RBI	Pramela Chandru Vaswani	Activities relating to alteration, addition, repair, maintenance carried out on own-account basis or	0.02	r, 2020]
517	Capital Broadcasting Co Pvt Ltd	RBI	Pramela Chandru Vaswani	Activities relating to alteration, addition, repair, maintenance carried out on own-account basis or	0.00	Unstarred (
518	UCWEB Mobile Private Limited	RBI	Uc Mobile New World Limited	Other information service activities n.e.c.	1.77	Questions
519	Nidaike Electric Technology Private Limited	RBI	Guo Feifei	Manufacture of other electronic components n.e.c	0.01	sions 97

1	2	3	4	5	6
520	Robam Appliances Private Limited	RBI	Chaofu Jingyou Liu	Retail sale of gas stoves, cooking/kitchen appliances	0.01
521	Property Share Property Management Private	RBI	Mamoru Taniya	Management consultancy activities	0.11
522	Astronergy Solar India Pvt Ltd (Old Solar)	RBI	Chint Solar (Hong Kong) Company Limited	Wholesale of other electronic equipments and parts thereof	0.29
523	Glaze Wood Insustry Pvt Ltd	RBI	Jie Jiang	Manufacture of ply wood and veneer sheets	0.06
24	Riversong Technologies Pvt Ltd	RBI	MM Synergy Company Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.00
25	Adea Power Quips (P) Ltd	RBI	Hebei Xinde Power Accessories Co. Ltd.	Manufacture of other electrical equipment	0.03
26	Tekray India Private Limited	RBI	Tekray Private Limited	Wholesale of scientific, medical and surgical machinery and equipment	0.00
27	Mahindra and Mahindra Ltd	RBI	Mr. Satish Kumar Gupta	Manufacture of tractors used in agriculture and forestry	0.00
528	Pacific Cyber Technology Pvt Ltd	RBI	Pacific Cyber Manufacture Capital Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.18

529	Pacific Cyber Technology Pvt Ltd	RBI	Wan De Era Electronic Science and Techno	Manufacture of pagers, cellular phones and other mobile communication equipment	0.79	Written Answers to
530	EMIS Technologies Pvt. Ltd.	RBI	Luo Bin	Manufacture of other articles n.e.c.	0.09	wers
531	Sterlite Technologies Ltd.	RBI	Yang Lei Chang Ning Lu	Other business support service activities n.e.c.	0.00	to
532	Allwin Cnc Machinery Pvt Ltd	RBI	Shandong Chencan Machinery Incorporated	Manufacture of other special-purpose machinery n.e.c.	0.08	
533	TBEA Energy (India) Pvt Ltd	RBI	TBEA Shenyang Transformer Group Co. Ltd.	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	4.01	[15 September, 2020]
534	TBEA Energy (India) Pvt Ltd	RBI	TBEA Shenyang Transformer Group Co. Ltd.	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	10.75	r, 2020]
535	Riversong Technologies Pvt Ltd	RBI	IMG Technology Co., Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.02	Unstarr
536	Risun (India) Electronics Pvt Ltd	RBI	Risun (Hk) Technology Ltd	Manufacture of other electronic components n.e.c	0.00	Unstarred Questions
537	Xiangrui Industry Pvt Ltd	RBI	Human Handsome Adhesive Industry Co Ltd	Manufacture of gelatine and its derivatives, resinoids, glues, prepared adhesives, including rubber-based	0.07	tions 99

1	2	3	4	5	6
538	Fulham India Pvt Ltd	RBI	Fulham Company Limited	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or	0.08
539	Sage Chemicals Industries Pvt Limited	RBI	Qian Liru	Manufacture of various other chemical products n.e.c.(antiknock preparations, anti-freeze preparations,	0.00
540	Monte Bianco Diamond Tools Private Limited	RBI	Monte-Bianco (Hong Kong) Ltd.	Cutting, shaping and finishing of stone	0.19
41	Sterlite Technologies Ltd.	RBI	Mr Zhou Yidong	Other business support service activities n.e.c.	0.00
42	Tg Advait India Private Limited	RBI	Jiangsu Tongguang Optical Fiber Cables C	Manufacture of fibre optic cables for data transmission or live transmission of images	0.01
43	Cisdi Engineering India Pvt Ltd	RBI	CISDI Engineering Co. Ltd.	Real estate activities on a fee or contract basis	0.00
544	Cisdi Engineering India Pvt Ltd	RBI	CISDI Group Co. Ltd.	Real estate activities on a fee or contract basis	0.00
545	Grentech India Pvt Ltd	RBI	Shenzhen Grentech Co. Ltd. Rm100	Management consultancy activities	0.00

546	Grentech India Pvt Ltd	RBI	Shenzhen Grentech Co.Ltd. Rm100	Management consultancy activities	0.33
547	Rui Chuang Technologies Private Limited	RBI	Jiang Xihan Hu Pingping	Wholesale of telephone, mobile phone and communications equipment and parts	0.33
548	Aohua Mobile India Pvt.Ltd.	RBI	Zhixing Hou	Wholesale of telephone, mobile phone and communications equipment and parts	0.00
549	Gaoli Engineering Machinery (India) Pvt	RBI	Jiarong Zhu	Manufacture of parts and accessories for machinery/equipment used by construction and mining industry	0.00
550	Pacific Cyber Technology Pvt Ltd	RBI	Pacific Cyber Manufacture Capital Ltd.	Manufacture of pagers, cellular phones and other mobile communication equipment	0.36
551	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.32
552	Bulat Pharmaceutical Pvt Ltd	RBI	Jinan Shenhong Pharmaceutical Co Ltd.	Manufacture of medicinal substances used in the manufacture of pharmaceuticals: antibiotics, endocrine	0.07
553	Invesco Asset Management (India) Pvt Ltd	RBI	Invesco Hong Kong Ltd.	Management of mutual funds	14.97

[15 September, 2020]

Unstarred Questions 101

1	2	3	4	5	6
554	Mahindra and Mahindra Ltd	RBI	Saurabh Biswas	Manufacture of tractors used in agriculture and forestry	0.00
555	Vonda Technology Pvt. Ltd.	RBI	Shenzhen Zhongheying Electronics Co. Ltd.	Manufacture of other electronic consumer goods n.e.c. (this includes nontelevision video camera)	0.03
556	Forme Trading Pvt Ltd	RBI	Delong Jiang	Retail sale of telecommunication equipment	0.00
57	Forme Trading Pvt Ltd	RBI	Qiong Su	Retail sale of telecommunication equipment	0.00
558	Express Well International India P. Ltd.	RBI	Tai Yuet Diana	Other professional, scientific and technical activities n.e.c.	0.05
59	Wanshsin India Pvt. Ltd.	RBI	Wanshsin Seikou (Hunan) Co. Ltd.	Manufacture of bearings, gears, gearing and driving elements	0.00
60	Mahindra and Mahindra Ltd	RBI	Saurabh Biswas	Manufacture of tractors used in agriculture and forestry	0.00
61	Mahindra and Mahindra Ltd	RBI	Sanjeev Saksena	Manufacture of tractors used in agriculture and forestry	0.00
562	Mahindra and Mahindra Ltd	RBI	Satish Kumar Gupta	Manufacture of tractors used in agriculture and forestry	0.00

563	Mahindra and Mahindra Ltd	RBI	Saurabh Biswas	Manufacture of tractors used in agriculture and forestry	0.00	Written
564	Mahindra and Mahindra Ltd	RBI	Gopalkrishna Kulkarni	Manufacture of tractors used in agriculture and forestry	0.00	Written Answers to
565	Nanjing Electric India Private Limited	RBI	Nanjing Electric (Group) Co. Limited	Manufacture of other electronic components n.e.c	0.09	to
566	Comen Trading India Private Limited	RBI	Liao Wenzhang	Manufacture of irradiation, electromedical and electrotherapeutic equipment	0.01	
567	Inventronics Ssl India Private Limited	RBI	Inventronics (Hangzhou) Inc.	Manufacture of other electronic components n.e.c	0.95	[15 Septer
568	Gaston Energy India Private Limited	RBI	Liu Yedong	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.14	September, 2020]
569	Kuncai International (India) Pvt Ltd	RBI	Fujian Kuncai Material Technology Co. Ltd.	Wholesale of other machinery, equipment and supplies n.e.c. including computer-controlled machine tools	0.28	Unstarre
570	Kuncai International (India) Pvt Ltd	RBI	Fujian Kuncai Material Technology Co. Ltd.	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools	0.01	Unstarred Questions
571	Topband India Pvt Ltd	RBI	Shenzhen Topband Co. Ltd.	Manufacture of electric lighting equipment	2.79	103

1	2	3	4	5	6
572	Yama Ribbons & Bows India Pvt Ltd	RBI	Yama International Investment Ltd	Finishing of man-made and blended man-made textiles.	0.00
573	RXM Automation Private Limited	RBI	Liu Meibing	Other non-specialised wholesale trade n.e.c.	0.02
574	Dermacy Healthcare Private Limited	RBI	Cyber Carrier Capital Limited	Medical practice activities	0.30
575	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.30
576	Forme Communications Technology India Pvt.	RBI	Su Qiong	Wholesale of other electronic equipments and parts thereof	0.00
577	Forme Communications Technology India Pvt.	RBI	Jiang Delong	Wholesale of other electronic equipments and parts thereof	0.00
578	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd.	Electric power generation using other non conventional sources	1.31
579	Joyfun Pvt Ltd	RBI	Hao Wang	Software installation	0.01
580	Tghy Trustrock Private Limited	RBI	Cheng Yunsen	Other information technology and computer service activities n.e.c	0.00
581	Trinity Cycles India Private Limited	RBI	Guangzhou Trinity Cycles Co. Ltd.	Manufacture of non-motorized bicycles and other cycles, including cycle-	0.22

				rickshaws, (delivery) tricycles, tandems, children's bicycles and tricycles, baby carriages		Written Answers
582	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd	Electric power generation using other non conventional sources	0.31	wers to
583	Taikai Electric (India) Private Limited	RBI	Taikai Group Co Ltd	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or	3.51	
584	Sunwoda Electronic India Private Limited	RBI	Hongkong Xinwei Electronic Co Limited	Manufacture of other electrical equipment	1.55	[15 Septo
585	Tianmo Environmental India Private Limited	RBI	Nanjing Tianmo Technology Co Ltd.	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools	0.10	September, 2020]
586	Yichilai Restaurants North India Private	RBI	Zheng Zhang	Restaurants without bars	0.02	
587	Yama Ribbons & Bows India Pvt Ltd	RBI	Yao Ming	Finishing of man-made and blended man-made textiles.	0.00	Unstarre
588	Phillips Carbon Black Ltd	RBI	National Social Security	Manufacture of organic and inorganic chemical compounds n.e.c.	0.09	Unstarred Questions
589	Phillips Carbon Black Ltd	RBI	The Indiaman Fund (Mauritius) Ltd	Manufacture of organic and inorganic chemical compounds n.e.c.	0.78	ions 105

1	2	3	4	5	6
590	Phillips Carbon Black Ltd	RBI	Albula Investment Fund Ltd.	Manufacture of organic and inorganic chemical compounds n.e.c.	0.62
591	Mileweb Technology India Pvt Ltd	RBI	Hongkong Wangsu Science and Technology	Wholesale of computers and computer peripheral equipment	0.10
592	Oppo Mobiles Odisha Pvt. Ltd	RBI	Li Nan	Wholesale of telephone, mobile phone and communications equipment and parts	0.73
593	Vaibhav Global Ltd	RBI	Rajesh Sharma	Manufacture of jewellery of gold, silver and other precious or base metal metal clad with precious metals	0.00
594	Diam Display India Pvt Ltd	RBI	Dehk Limited	Manufacture of other furniture n.e.c.	0.14
95	Paishing Packaging Ventures Pvt Ltd	RBI	Wang Yiping	Packaging activities	0.12
96	Paishing Packaging	RBI	Wang Yiping	Packaging activities	0.01
	Ventures Pvt Ltd				
597	Paishing Packaging Ventures Pvt Ltd	RBI	Wang Yiping	Packaging activities	0.03
598	Tbea Energy (India) Pvt Ltd	RBI	Thea Shenyang Transformer Group Co. Ltd.	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	3.04

599	Cisen Pharmaceuticals India Private Limi	RBI	Cisen Pharmaceutical Co. Ltd.	Research and experimental development on natural sciences and engineering	0.01	Written .
600	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd.	Electric power generation using other non conventional sources	1.45	Written Answers
601	Longking Engineering India Pvt Ltd	RBI	Fujian Longking Co. Ltd.	Other civil engineering projects n.e.c.	0.72	to
602	Jushi India Fiberglass Pvt Ltd	RBI	China Jushi Co. Ltd.	Other non-specialised wholesale trade n.e.c.	3.82	
603	Marvel Promoters and Developers (Pune) P	RBI	Mr. Ganghadhar Purshottamdas Sharma	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.49	[15 Se
604	Yipin India Private Limited	RBI	Fuzhou Minhou Yipin Electronic Accessori	Manufacture of other electronic consumer goods n.e.c. (this includes nontelevision video camera)	0.02	September, 2020]
605	Y Plus Stationary India Private Limited	RBI	Ma Yingda	Manufacture of office machinery and equipment	0.13	
606	Changlin Construction Machinery India P	RBI	M/s. Changlin Company Ltd.	Manufacture of parts and accessories for machinery/equipment used by construction and mining industry	0.15	Unstarred Qu
607	Changlin Construction Machinery India P	RBI	Yunhua Yang	Manufacture of parts and accessories for machinery/equipment used by construction and mining industry	0.00	Questions 107

1	2	3	4	5	6
608	Jushi India Fiberglass Pvt Ltd	RBI	Jushi Group Hong Kong Co. Ltd.	Other non-specialised wholesale trade n.e.c.	0.04
509	Lephone Technology Pvt Ltd	RBI	Lephone (Hongkong) Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.19
10	Biomenovo Research Pvt Ltd	RBI	Ningo Menovo Pharmaceutical Co Ltd	Research and experimental development on natural sciences and engineering	0.29
11	Jiangyin Uni-Pol Vacuum Casting India Pvt.	RBI	Jiangyin Uni-Pol Co. Ltd.	Other business support service activities n.e.c.	1.93
512	Hengtong Optic-Electric India Pvt Ltd	RBI	Hengtong Optic-Electric Co. Ltd.	Manufacture of fibre optic cables for data transmission or live transmission of images	0.47
513	Oppo Mobiles (Nr) Private Limited	RBI	Hu Xiaoyue	Wholesale of telephone, mobile phone and communications equipment and parts	0.52
14	Btw - Atlanta Transformers India Private	RBI	Baoding Tianwei Baobin Electric Co Ltd	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	2.92
515	Btw - Atlanta Transformers India Private	RBI	Baoding Tianwei Baobin Electric Co Ltd	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	0.67

616	Nuoer Chemicals (India) Pvt Ltd	RBI	Dongying Nuoer Chemical Co.Ltd.	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.00
617	Oppo Mobiles (Delhi) Private Limited	RBI	Zhang Hanqing	Wholesale of telephone, mobile phone and communications equipment and parts	1.50
618	Autohaus Private Limited	RBI	Ningxia Auto Trade Co. Ltd.	Manufacture of three-wheelers and their engine	0.79
619	Paishing Packaging Ventures Pvt Ltd	RBI	Sewani Kanayalal Lokuram	Packaging activities	0.02
620	Paishing Packaging Ventures Pvt Ltd	RBI	Sewani Kanayalal Lokuram	Packaging activities	0.04
621	Nuoer Chemicals (India) Pvt Ltd	RBI	Dongying Nuoer Chemical Co Ltd.	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.00
622	Trinity Cycles India PvtLtd	RBI	Guangzhou Trinity Cycles Co .Ltd.	Manufacture of non-Motorized bicycles and Other cycles, including Cyclerickshaws, (delivery) Tricycles,	0.90
623	Ming He Storage Battery India Private Limited	RBI	Shenyang Da Ming Electric Co. Ltd.	Manufacture of electric accumulator incuding parts thereof (separators, containers, covers)	0.03
624	Kingfa Science & Technology (India) Limited	RBI	Kingfa Scl and Tech. Co. Ltd.	Manufacture of other plastics products n.e.c.	17.59
625	Hola India Tours and Exhibitions Private	RBI	Zhiqing Lu	Tour operator activities	0.00
626	Hola India Tours and Exhibitions Private	RBI	Zhao Chen	Tour operator activities	0.00

[15 September, 2020]

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627	Tianmo Environmental Private Limited	RBI	Nanjing Tianmo Technology Co Ltd.	Wholesale of other machinery, equipment and supplies n.e.c. including computer-controlled machine tools	0.01
628	Himile Molds (India) Pvt. Ltd.	RBI	Himile Mechanical Science and Technology	Manufacture of machine tools for turning, drilling, milling, shaping, planning, boring, grinding etc	0.31
529	Btw - Atlanta Transformers India Private	RBI	Baoding Tianwei Baobin Electric Co. Ltd.	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	2.59
530	Paishing Packaging Ventures Pvt Ltd	RBI	Wang Yiping	Packaging activities	0.16
531	Paishing Packaging Ventures Pvt Ltd	RBI	Wang Yiping	Packaging activities	0.10
532	Paishing Packaging Ventures Pvt Ltd	RBI	Wang Yiping	Packaging activities	0.20
533	Marvel Promoters and Developers (Pune) P	RBI	Mr.Lahori Manohar Wadhumal	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.49
634	Btw - Atlanta Transformers India Private	RBI	Baoding Tianwei Baobin Electric Co. Ltd.	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	1.07

[RAJYA SABHA]

635	Comde-Derenda India Pvt Ltd	RBI	Nan Deng	Manufacture of physical properties testing and inspection equipment	0.01	Written .
636	Mcm Telecom Equipment Private Limited	RBI	Million Club Global Hk Ltd.	Manufacture of musical instruments, the sound of which is produced electronically	0.29	Written Answers to
637	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.30	to
638	Kamaz Motors Ltd (Formerly- Kamaz Vectr	RBI	Vectra Ltd.	Manufacture of chassis fitted with engines for the motor vehicles included in this class	0.41	[15 Sept
639	Joylyn Medical Technology Pvt Ltd	RBI	Zhang Qing	Wholesale of scientific, medical and surgical machinery and equipment	0.00	September, 2020]
640	Borgward Automotive India Pvt Ltd (Forme)	RBI	Foton International Trade Company Ltd.	Manufacture of passenger cars	0.00)20]
641	Borgward Automotive India Pvt Ltd (Forme	RBI	Beiqi Foton Motors Company Ltd.	Manufacture of passenger cars	0.00	Unstarre
642	Junneng Chemicals India Pvt Ltd	RBI	Guamgzhou Junneng Chemicals Co. Ltd.	Manufacture of paints and varnishes, enamels or lacquers	0.00	Unstarred Questions
643	Nuoer Chemicals (India) Pvt Ltd	RBI	Wang Lulu	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.00	ions 111

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644	Axis Bank Limited	FIPB	Raj Kumar Khosa	Monetary intermediation of commercial banks, saving banks. postal savings bank and discount houses	0.03	11 1 20 20 10 1 X X X X X X X X X X X X X X X X X
645	Underground Magnetics Private Limited	RBI	Gl Underground Ltd.	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust	1.55	SWELS 10
646	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.30	17 (474)
647	Otsuka Foods India Pvt Ltd	RBI	Shanghai Otsuka Foods Co Ltd	Other semi-processed, processed or instant foods n.e.c. except farinaceous products and malted foods	0.02	
648	Shen Zhen Spark International Electronic	RBI	Bijuan Xie	Retail sale via e-commerce	0.00	
649	Enxon Technology Private Limited	RBI	Tengfei Huang	Retail sale via e-commerce	0.00	
650	Changzheng Bmr Refrigeration Technology	RBI	Changzhou Changzheng Evaporator Co.Ltd.	Manufacture of domestic electric appliances such as refrigerators, washing machines, vacuum cleaners,	0.15	Onsiarrea
651	Minda Daps Private Limited	RBI	Tung Thih Electronic Co. Ltd.	Manufacture of motor vehicle electrical equipment, such as generators, alternators, spark plugs, ignition	0.08	i Questions

652	CCTY Bearing India Pvt Ltd	RBI	CCTY Bearing Co	Manufacture of bearings, gears, gearing and driving elements	0.55	Written Answers to
653	3KSL Transport Private Limited	RBI	Bi Cuimei	Warehousing of refrigerated (cold storage)	0.05	Answ
654	CRRC Pioneer Electric (India) Pvt Ltd	RBI	CRRC Yongji Electric Co. Ltd. (Formerly Yo)	Manufacture of other machinery for mining, quarrying and construction n.e.c.	4.70	ers to
655	Riversong Technology Pvt Ltd	RBI	IMG Technology Co. Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.04	
656	Lephone Technology Pvt Ltd	RBI	Lephone (Hong Kong) Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.06	[15 Se
657	Lephone Technology Pvt Ltd	RBI	Lephone (Hong Kong) Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.26	September, 2020]
658	Junneng Chemicals India Pvt Ltd	RBI	Junneng Chemicals (Longnan) Co. Ltd.	Manufacture of paints and varnishes, enamels or lacquers	0.05	2020]
659	Ribest Ribbons & Bows (India) Private Limited	RBI	Yama Ribbons and Bows Co. Ltd.,	Finishing of man-made and blended man-made textiles.	0.42	Unstai
660	Hanstone Credit Technology Private Limited	RBI	Yao Zhiwei	Other information technology and computer service activities n.e.c	0.00	Unstarred Questions
661	Lephone Technology Pvt Ltd	RBI	Lephone (Hong Kong) Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.14	stions 113
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1	2	3	4	5	6
662	Lephone Technology Pvt Ltd	RBI	Lephone (Hong Kong) Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.20
663	TXM Logistics Pvt Ltd	RBI	Jiangsu Tianxin Logistics Co. Ltd.	Sea and coastal freight water transport	1.03
664	Risun (India) Electronics Pvt Ltd	RBI	Risun (Hk) Technology Ltd.	Manufacture of other electronic components n.e.c	0.17
665	Lephone Technology Pvt Ltd	RBI	Lephone (Hong Kong) Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.45
566	Tianchao Import Export Trading Private Limited	RBI	Zhang Guanghong	Manufacture of other glassware/glass products: articles of glass used in construction such as glass blocks; clock or watch glasses, optical glass and optical glass elements not optically worked; and	0.04
667	Haoyi Industrial Private Limited	RBI	Guangzhou Hao Yi Chemical Technology Co., Ltd.	Wholesale of industrial chemicals,	0.04
668	Villamode Export (India) Pvt Ltd	RBI	Sunil Chhugani	Wholesale of other households goods, n.e.c. [Includes wholesale of household equipment and appliances,	0.01

669	Villamode Export (India) Pvt Ltd	RBI	Mr.Sunil Chhugani	Wholesale of other households goods, n.e.c. [Includes wholesale of household equipment and appliances,	0.12	Written Answers
670	Villamode Export (India) Pvt Ltd	RBI	Mr.Sunil Chhugani	Wholesale of other households goods, n.e.c. [Includes wholesale of household equipment and appliances,	0.11	vers to
671	Kai De Fashion India Pvt Ltd	RBI	HK Yishion Worldwide Ltd.	Other non-specialised wholesale trade n.e.c.	0.19	
672	Fuwei Technology Private Limited	RBI	Dajin Yu	Manufacture of optical instruments and equipment	0.00	[15 Se
673	New Northeast Electric India Private Limited	RBI	New Northeast Electric Group High Voltag	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	0.43	September, 2020]
674	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.30	
675	Yoha Chemical Industry Private Limited	RBI	Cai Qun	Manufacture of various other chemical products n.e.c.(antiknock preparations, anti-freeze preparations	0.02	Unstarred Questions
676	Sharing Industrial Development Power Private Limited	RBI	Wuyu Meng	Manufacture of other electronic components n.e.c	0.00	tions 115

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677	Donlee India New Material Technology Private Limited	RBI	Guangdong Donlee New materials Technology Incorporated Company	Other non-specialised wholesale trade n.e.c.	0.05
678	India Ocean Maritime Engineering Company	RBI	China Harbour Engineering Company	Other business support service activities n.e.c.	0.16
579	India Ocean Maritime Engineering Company	RBI	Sun Xinxiao	Other business support service activities n.e.c.	0.00
580	Mei Wei Food Industries Pvt Ltd	RBI	Ping Jiang Xian Gang Sheng Knitting Fact	Manufacture of containers such as tins and cans for food products and boxes	0.12
581	Oppo Mobiles (Rajasthan) Pvt Ltd	RBI	Wang Yongyang	Wholesale of telephone, mobile phone and communications equipment and parts	0.28
82	Qe Electronics Pvt Ltd	RBI	Ching Hsueh Chou	Manufacture of display components (plasma, polymer, LCD, LED)	0.01
83	Invt Electric India Pvt Ltd	RBI	Xin Chen	Other business support service activities n.e.c.	0.00
584	Korrun India Private Limited	RBI	Anhui Korrun Co Ltd.	Manufacture of travel goods like suitcase, bags, holdalls etc.	0.37
585	Yoha Chemical Industry Private Limited	RBI	Cai Qun	Manufacture of various other chemical products n.e.c.(antiknock preparations,	0.03

				anti-freeze preparations,	
686	YNCEGC India Construction Engineering Pvt.	RBI	Yunnan Construction Engineering Group Co.	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.15
687	Yncegc IndiaConstruction Engineering Pvt.	RBI	Yunnan Provincial Overseas Investment Co.	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.00
688	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	0.67
689	Zpmc Engineering India Pvt Ltd	RBI	Shanghai Zhenhua Heavy Induatries C	Wholesale of other machinery, equipment and supplies n.e.c. including computer-controlled machine tools	0.36
690	Shunya Labs Private Limited	RBI	Hitesh Dubey	Research and experimental development on natural sciences and engineering	0.01
691	Jiangyin Uni-Pol Vacuum Casting India Pvt.	RBI	Jiangyin Uni-Pol Co. Ltd.	Manufacture of other pumps, compressors, taps and valves etc.	0.24
692	Renesola Power Private Limited	RBI	Renesola New Energy S A R L	Electric power generation using solar energy	0.06
693	Typical Marketing and Services Pvt Ltd	RBI	Zhai Jiangrang	Wholesale of other electronic equipments and parts thereof	0.00

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694	Datang Technologies & Engineering India	RBI	China Datang Technologies Engineering Co.	Other civil engineering projects n.e.c.	0.02
695	Gaston Energy India Private Limited	RBI	Liu Ye Dong	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.05
696	Kai De Fashion India Pvt Ltd	RBI	HK Yishion Worldwide Ltd.	Other non-specialised wholesale trade n.e.c.	0.45
597	Kai De Fashion India Pvt Ltd	RBI	HK Yishion Worldwide Ltd.	Other non-specialised wholesale trade n.e.c.	0.18
98	Kai De Fashion India Pvt Ltd	RBI	HK Yishion Worldwide Ltd.	Other non-specialised wholesale trade n.e.c.	0.29
99	Mcm Telecom Equipment Private Limited	RBI	Million Club Global (Hk) Ltd.	Manufacture of musical instruments, the sound of which is produced electronically	0.95
00	Duoli Wood Industry Private Limited	RBI	Wang Duo	Manufacture of other plywood products n.e.c.	0.06
01	Duoli Wood Industry Private Limited	RBI	Zhang Lili	Manufacture of other plywood products n.e.c.	0.06
02	Haijin Trade India Pvt. Ltd.	RBI	Ren Yongli	Wholesale of telephone, mobile phone and communications equipment and parts	0.01

[RAJYA SABHA]

703	Haijin Trade India Pvt. Ltd.	RBI	Yang Weijie	Wholesale of telephone, mobile phone and communications equipment and parts	0.88	Written .
704	Villamode Export (India) Pvt Ltd	RBI	Mr.Sunil L.Chhugani	Wholesale of other households goods, n.e.c. [Includes wholesale of household equipment and appliances,	0.10	Written Answers to
705	Paishing Packaging Ventures Pvt Ltd	RBI	Wangyiping	Packaging activities	0.17	
706	Mep Longjian Acr Pvt. Ltd.	RBI	Longjian Road and Bridge Company Limited	Construction and maintenance of motorways, streets, roads, other vehicular and pedestrian ways, highways, bridges, tunnels and subways	0.00	[15 September, 2020]
707	Mep Longjian Clr Pvt. Ltd.	RBI	Longjian Road and Bridge Company Limited	Construction and maintenance of motorways, streets, roads, other vehicular and pedestrian ways, highways, bridges, tunnels and subways	0.00	er, 2020] Unstarred
708	Mep Longjian Vtr Pvt. Ltd.	RBI	Longjian Road and Bridge Company Limited	Construction and maintenance of motorways, streets, roads, other vehicular and pedestrian ways, highways, bridges, tunnels and subways	0.00	rred Questions 119

1	2	3	4	5	6
709	Ztesoft Technology India Private Limited	RBI	Nanjing Zhongshire Co. Ltd.	Other telecommunications activities	0.00
710	Baby Safety Private Limited	RBI	Wei Xiong	Retail sale via e-commerce	0.00
711	China Coal No.3 Mining (India) Pvt Ltd	RBI	China Coal No.3 Construction Corporation	Other specialized construction activities	1.00
712	Allwin Cnc Machinery Pvt Ltd	RBI	Shandong Chencan Machinery Incorporeated	Manufacture of other special-purpose machinery n.e.c.	0.01
713	General Motors India Pvt Ltd	RBI	SAIC General Motors Investments Ltd.	Manufacture of passenger cars	40.20
714	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.30
715	Scz Metal Private Limited	RBI	Zhang Xiaoping	Materials recovery	0.05
716	Ab Flon Private Limited	RBI	Deqing Polymer Trading Co., Ltd.	Manufacture of other plastics products n.e.c.	0.14
717	Yama Ribbon Manufacturer India Private Limited	RBI	Yama Ribbons and Bows Co. Ltd.,	Finishing of man-made and blended man-made textiles.	0.17
718	B.J.Zh.F. Panther Medical Equipment India Private Limited	RBI	BJ ZH F Panther Medical Equipment Co Ltd.	Wholesale of scientific, medical and surgical machinery and equipment	0.15

719	Injoyfun Technology Private Limited	RBI	Earnjoy Info Co. Limited	Other information technology and computer service activities n.e.c	0.00	Written .
720	HAI Prosperous Advanced Material India Private Limited	RBI	Qingdao Science and Technology Industry Park For Advanced Material Company Limited	Wholesale of plastic materials in primary forms	0.20	Written Answers to
721	HAI Prosperous Advanced Material India Private Limited	RBI	Qingdao UST Polymer Testing Company Limited	Wholesale of plastic materials in primary forms	0.02	
722	G-III Apparel India Private Limited	RBI	Kostroma Limited	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry, sports clothes	0.06	[15 September, 2020]
723	Chun Lam Technology India Private Limited	RBI	Seng Tong Group (International) Brothers Investment Limited	Manufacture of other plastics products n.e.c.	0.01	020]
724	NIIT Limited	RBI	Kamal Nain Dhuper	Other educational services n.e.c.	0.01	Uns
725	Polyco Chem Pvt Ltd	RBI	Shijiazhuang Hejia Chemical Products Co.	Activities of commission agents dealing in wholesale trade inwood, paper, skin, leather and fur, fuel,	0.09	Unstarred Questions
726	Polyco Chem Pvt Ltd	RBI	Shijiazhuang Hejia Chemical Products Co.	Activities of commission agents dealing in wholesale trade inwood, paper, skin, leather and fur, fuel,	0.06	tions 121

1	2	3	4	5	6	122
727	ZTT India Pvt Ltd	RBI	Jiangsu Zhongtian Technology Co. Ltd.	Manufacture of printer cables, monitor cables, USB cables, connectors etc.	6.22	Written
728	Trafomec India Pvt Ltd (Former Trafomec)	RBI	Trafomec Shanghai Industries Ltd.	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	0.03	Written Answers to
729	Brilyant Distribution Private Limited	RBI	Marks Michael	Wholesale of computers and computer peripheral equipment	0.02	_
730	Helmsman (India) Quality & Technology Se	RBI	Lin Xintuan	Other professional, scientific and technical activities n.e.c.	0.00	[KAJ IA SABHA]
731	Helmsman (India) Quality & Technology Se	RBI	Hqts. Group Ltd.	Other professional, scientific and technical activities n.e.c.	0.01	БАБПАЈ
732	Hasoffer Technologies Pvt Ltd	RBI	Wang Genlin	Other information technology and computer service activities n.e.c	0.01	
733	BRST Electronic India Private Limited	RBI	Yan Cheng	Manufacture of other electronic and electric wires and cables (insulated wire and cable made of steel, copper, aluminium)	0.02	Onsurrea Quesuons
734	Hyber Plastic and Rubber Products (India) Private Limited	RBI	Hyber Investment Co. Ltd.	Manufacture of other special-purpose machinery n.e.c.	0.15	Questions

735	Razk Industrial Automation Private Limited	RBI	Thandi Guru	Manufacture of other special-purpose machinery n.e.c.	0.04	Written
736	M/s Sunyang Cold Storage and Warehousin	RBI	Fangzheng Sun	Warehousing of refrigerated (cold storage)	0.05	Written Answers
737	Xingpei Lead Private Limited	RBI	Zhejiang Zhongyuan Mayoi Youxian Gongsi	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	1.16	to
738	Lephone Technology Pvt Ltd	RBI	Lephone (Hongkong) Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.24	[15 Sep
739	Lephone Technology Pvt Ltd	RBI	Lephone (Hong Kong) Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.07	September, 2020]
740	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd.	Electric power generation using other non conventional sources	1.26	
741	Runh Power India Private Limited	RBI	Mei Pingan	Construction and maintenance of power plants	0.00	Unstarred
742	Runh Power India Private Limited	RBI	Runh Power Corp Ltd.	Construction and maintenance of power plants	0.01	Questions
743	Shemar Power Engineering (India) Privatelimited	RBI	Shanghai Shemar Power Engineering Co. Ltd.	Transmission of electric energy	0.00	ns 123

1	2	3	4	5	6
744	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.56
45	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.29
46	Newly Everrise Electronics India Private	RBI	Shenzhen Jing Quanhua Electronics Co. Ltd.	Manufacture of other electronic consumer goods n.e.c. (this includes nontelevision video camera)	0.52
47	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries nd rechargable batteries, cells containing manganese	0.29
48	Risun (India) Electronics Pvt Ltd	RBI	Risun (HK) Technology Ltd.	Manufacture of other electronic components n.e.c	0.09
49	Lephone Technology Pvt Ltd	RBI	Lephone (Hong Kong) Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.01
50	Lehui India Engineering & Equipment Pvt	RBI	Ningbo Lehui International Engineering E	Manufacture of other machinery for the industrial preparation or manufacture of food or drink n.e.c.	0.46

751	Yapp India Automotive Systems Pvt Ltd	RBI	Yapp Automotive Systems Co. Ltd.	Manufacture of moulded industrial accessories of plastics [including electrical insulating fittings of	2.51	Written Answers
752	Ribest Ribbons and Bows (India) Pvt Ltd	RBI	Yama Ribbons and Bows Co., Ltd.	Finishing of man-made and blended man-made textiles.	0.16	wers to
753	Hybiome Medical India Private Limited	RBI	Ru Huiyan	Wholesale of pharmaceutical and medical goods	0.00	
754	Career International Search & Selection	RBI	Career International (Beijing) Ltd.	Human resources provision and management of human resources functions	0.00	[15 Se
755	Vivachek Lifecare Private Limited	RBI	Vivachek Biotech (Hangzhou) Co. Ltd.	Wholesale of pharmaceutical and medical goods	0.06	September, 2020]
756	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	0.45	2020]
757	Sterlite Technologies Ltd.	RBI	Yang Lei Chang Ning Lu	Other business support service activities n.e.c.	0.00	Unst
758	Hari Darshan Exports Pvt Ltd	RBI	Kajal Viral Golakiya	Working of diamonds and other precious and semi-precious stones including the working of industrial quality	0.91	Unstarred Questions
759	Haosen Technology Company Pvt Ltd	RBI	Zhang Jizhou	Repair and maintenance of other special purpose machinery of division 28 (weighing equipment, vending	0.10	tions 125

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760	Haosen Technology Company Pvt Ltd	RBI	Zhao Fanghao	Repair and maintenance of other special purpose machinery of division 28 (weighing equipment, vending	0.10
761	Ztesoft Technology India Private Limited	RBI	Ztesoft Technology Co. Ltd.	Other telecommunications activities	0.02
762	Ztesoft Technology India Private Limited	RBI	Nanjing Zhongshire Co. Ltd.	Other telecommunications activities	0.00
763	Skyward Electronic Commerce Private Limi	RBI	Hui Guo	Retail sale via e-commerce	0.00
764	Invesco Asset Management (India) Pvt Ltd	RBI	Invesco Hong Kong Ltd	Management of mutual funds	7.29
765	Xindia Steels Limited	RBI	Xinxing Heavy Industries Company Limited	Manufacture of other basic iron and steel n.e.c	2.76
766	Trafomec India Pvt Ltd (Former Trafomec	RBI	Trafomec Shanghai Industries Ltd	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	0.11
767	MG Motor India Private Limited	RBI	SAIC Motor International Co Ltd	Manufacture of passenger cars	0.00
768	Hasoffer Technologies Pvt Ltd	RBI	Lijun Yan	Other information technology and computer service activities n.e.c	0.00

769	Wanfuda Instruments India Pvt Ltd	RBI	Shenzhen Wanfuda Instruments Co Ltd	Wholesale of other electronic equipments and parts thereof	0.02	Written Answers to
770	Longking Engineering India Pvt Ltd	RBI	Fujian Longking Company Ltd	Other civil engineering projects n.e.c.	1.48	Answ
771	Pinggao Group Power India Pvt Ltd.	RBI	Henan Pinggao Electric Co. Ltd.	Manufacture of other communication equipments n.e.c.	19.86	ers to
772	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	0.48	
773	Ming He Storage Battery India Private Li	RBI	Shenyang Da Ming Electric Co Ltd	Manufacture of electric accumulator incuding parts thereof (separators, containers, covers)	0.03	[15 Septer
774	Newly Everrise Electronics India Private	RBI	Shenzhen Jing Quanhua Electronics Co Ltd	Manufacture of other electronic consumer goods n.e.c. (this includes nontelevision video camera)	0.18	September, 2020]
775	Supinco Automation Pvt Ltd	RBI	Zhejiang Supcon Technology Co Ltd	Installation of industrial machinery and equipment	0.45	Unst
776	J S Machine India Pvt Ltd	RBI	J.S. Corrugating Machinery Company Limit	Manufacture of corrugated paper and paperboard	0.70	Unstarred Questions
777	Aaidea Solutions Private Limited	RBI	Ever Growth International Investment Lim	Wholesale of other basic/manufactured food stuffs n.e.c.	0.15	iestions
778	Miniso Life Style Pvt. Ltd.	RBI	Qiyuan Zheng	Wholesale of textiles, fabrics, yarn,	0.00	127

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				household linen, articles of clothing, floor coverings and tapestry,	
79	Lianchuang Hongsheng India Pvt. Ltd.	RBI	I-Chain (Hongkong) Technology Co. Limite	Manufacture of other electrical equipment	0.14
80	FPI India Pvt Ltd	RBI	Focused Photonics Hangzhou Inc	Wholesale of scientific, medical and surgical machinery and equipment	0.08
81	Fulham India Pvt Ltd	RBI	Fulham Company Ltd.	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or	0.06
82	New Northeast Electric India Private Limited	RBI	New Norheast Electric Group High Voltage	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	4.34
83	Borgward Automotive India Pvt Ltd (Forme)	RBI	Beiqi Foton Motor Co. Ltd.	Manufacture of passenger cars	14.70
84	Pharmadule Engineering India Pvt Ltd	RBI	Shanghai Morimatsu Pharmaceutical Equipm	Manufacture of other articles n.e.c.	0.02
85	Pharmadule Engineering India Pvt Ltd	RBI	Morimatsu China Investment Company Ltd.	Manufacture of other articlesn.e.c.	0.00

786	Mileweb Technology India Pvt. Ltd.	RBI	HK Seaga Tech. Ltd.	Wholesale of computers and computer peripheral equipment	0.00	Written .
787	Mileweb Technology India Pvt. Ltd.	RBI	HK Wangsu Science Tech Co. Ltd.	Wholesale of computers and computer peripheral equipment	0.10	Written Answers to
788	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	2.82	to
789	Chimate Technology Private Limited	RBI	Hongkong Chimate (International) Company	Advertising	0.42	
790	Aaidea Solutions Private Limited	RBI	Empower Fund I, L.P	Wholesale of other basic/manufactured food stuffs n.e.c.	0.12	15 Septer
791	Aaidea Solutions Private Limited	RBI	Zhang Junyu	Wholesale of other basic/manufactured food stuffs n.e.c.	0.04	September, 2020]
792	Yichilai Restaurants North India Private	RBI	Zhang Zheng	Restaurants without bars	0.01	0
793	New Northeast Electric India Private Limited	RBI	New Northeast Electric Group Ultra High	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	0.23	Unstarred
794	Onwardswin Private Limited	RBI	Zhang Xiang	Restaurants without bars	0.02	
795	New Northeast Electric India Private Limited	RBI	New Northeast Electric Group High Voltag	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	9.89	Questions 129

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796	New Northeast Electric India Private Limited	RBI	New Northeast Electric Group Ultra High	Manufacture of electric power distribution transformers, arc-welding transformers, fluorescent ballasts,	0.52
'97	SuntourSeafood Resturant Pvt Ltd	RBI	Guobing Di	Hotels and Motels, inns, resorts providing short term lodging facilities includes accommodation in house	0.00
98	Chuang Xing Engineering Pvt Ltd	RBI	Wei Yang	Installation of industrial machinery and equipment	0.00
99	Chindia Culture Promotion Pvt Ltd	RBI	Li Bingxian	Operation of concert and theatre halls and other arts facilities	0.02
00	Yizumi Precision Machinery India Private	RBI	Guangdong Yizumi Precision Machinery Co.	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust)	0.89
01	Buima New Building Materials India Pvt Ltd.	RBI	Buima Group Inc	Real estate activities with own or leased property	0.20
02	Instamod Air Pipe Private Limited	RBI	Eco Pipe Company Ltd.	Other non-specialised wholesale trade n.e.c.	0.10
803	RF Techno Filaments Private Limited	RBI	Rui Guo	Preparation and spinning of man-made fiber including blended* man-made fiber	0.03

804	Chainway (India) Private Limited	RBI	Shenzhen Chainway Information Technology	Wholesale of electronic valves and tubes, semiconductor devices, microchips, integrated circuits and	0.24	Written Answers
805	Huaptec Telecom India Pvt Ltd	RBI	Wang Yanwei	Activities of other wireless telecommunications activities	0.15	wers to
806	Promaxly Electronic Technology India Pvt.	RBI	Ma Jidong	Manufacture of televisions, television monitors and displays	0.01	
807	Jie Lian Mobile India Private Limited	RBI	Mr. Gong Jiayou	Wholesale of telephone, mobile phone and communications equipment and parts	0.01	[15 Se _I
808	TGHY Trustrock Private Limited	RBI	Zhuang Jianqiu	Other information technology and computer service activities n.e.c	0.00	September, 2020]
809	Dlab Scientific Private Limited	RBI	Dlab Scientific Co. Ltd.	Wholesale of scientific, medical and surgical machinery and equipment	0.02	2020]
810	Coolife Restaurants Pvt. Ltd.	RBI	Ulike Share Technology Limited	Restaurants without bars	0.00	U_{t}
811	Jiuzhou Digital Telemedia Pvt. Ltd.	RBI	Xin Wei	Wholesale of other electronic equipments and parts thereof	0.02	Unstarred
812	Haval Motor India Private Limited	RBI	Great Wall Motor Company Limited	Manufacture of motor vehicles n.e.c.	0.77	Questions
813	Tianyuan Garments India Private Limited	RBI	Shandong Tianyuan Garments Co. Ltd.	Manufacture of other textiles/textile products n.e.c.	0.59	ıs 131

1	2	3	4	5	6
814	Huake Engineering India Pvt. Ltd.	RBI	Dongguan Huake Co. Ltd.	Interior completion such as ceilings, wooden wall coverings, movable partitions etc. Laying of parquet	0.07
815	D-Luck Commercial and Trading Pvt Ltd	RBI	Chen Chunming	Other specialized design activities n.e.c.	0.00
816	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	0.30
817	Kaup India Material Handling Pvt Ltd	RBI	KAU-East (Xiamen) FLT Attachment Co. Ltd.	Wholesale of construction and civil engineering machinery and equipment	0.00
818	Nbsl Elevator Components India Private Limited	RBI	NBSL International Holding Pvt. Ltd.	Manufacture of other lifting and handling equipment and parts thereof	0.14
819	Sineng Electric (India) Private Limited	RBI	Sineng Electric Hk Technology Co. Ltd.	Manufacture of other electrical equipment	0.19
820	Himile Molds (India) Private Limited	RBI	Himile Mechanical Science and Technology	Manufacture of machine tools for turning, drilling, milling, shaping, planning, boring, grinding etc.	0.45
821	Ecogreen Energy Private Limited	RBI	Lamoon Holding Ltd.	Electric power generation using other non conventional sources	2.45
822	Wisepower Enterprise India Pvt. Ltd.	RBI	Yi Ni	Manufacture of pagers, cellular phones and other mobile communication equipment	0.09

823	Shiyuan India Pvt. Ltd.	RBI	Wang Ying	Software installation	0.00	Writ
824	Dailyninja Delivery Services Pvt Ltd	RBI	Cheong Choo Young	Other information technology and computer service activities n.e.c	0.00	Written Answers
825	Kaiyuan Welding and Cutting Automation I	RBI	Tangshan Kaiyuan Autowelding System Co L	Machining; treatment and coating of metals	0.31	ers to
826	Mei Wei Food Industries Pvt Ltd	RBI	Ping Jiang Xian Gang Sheng Knitting Fact	Manufacture of containers such as tins and cans for food products and boxes	0.03	
827	Onion Mobi Services Private Limited	RBI	Xian Yuehui Network Technology Co Ltd	Software installation	0.17	[15 S
828	Pinggao Group Power India Pvt Ltd.	RBI	Tianjin Pinggao Intelligent Electric Co.	Manufacture of other communication equipments n.e.c.	0.20	September, 2020]
829	Casme Ind. and Com. Development Pvt. Ltd	RBI	Dong Jun	Other civil engineering projects n.e.c.	0.00	r, 2020]
830	Forme Communications Technology India Pvt.	RBI	Zhiqiang Zhou	Wholesale of other electronic equipments and parts thereof	0.00	Uns
831	Radium Lifestyle Private Limited	RBI	Bhupinder Singh Khrabanda	Wholesale of footwear	0.02	Unstarred
832	Himile Molds (India) Pvt. Ltd.	RBI	Himile Mechanical Science and Technology	Manufacture of machine tools for turning, drilling, milling, shaping, planning, boring, grinding etc	0.60	ed Questions
833	Junneng Chemicals India Pvt Ltd	RBI	Junneng Chemicals (Longnan) Co. Ltd.	Manufacture of paints and varnishes, enamels or lacquers	1.34	s 133

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34	Himile Molds (India) Pvt. Ltd.	RBI	Himile Mechanical Science and Technology	Manufacture of machine tools for turning, drilling, milling, shaping, planning, boring, grinding etc	0.83
35	Yichilai Restaurants North India Private	RBI	Zheng Zhang	Restaurants without bars	0.01
36	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	0.59
37	Holga Techmedia Pvt Ltd	RBI	Jiang Qi	Computer consultancy and computer facilities management activities	0.00
38	Holga Techmedia Pvt Ltd	RBI	Liu Yu	Computer consultancy and computer facilities management activities	0.00
39	Yichilai Restaurants North India Private	RBI	Mr. Zhang Zheng	Restaurants without bars	0.01
40	SZB Machines Private Limited	RBI	Shri Zhenbo	Manufacture of metal-forming machinery and machine tools n.e.c	0.05
41	Advacare International India Private Limited	RBI	Advacare International Limited	Wholesale of pharmaceutical and medical goods	0.02
42	Kaiyuan Welding and Cutting Automation I	RBI	Tangshan Kaiyuan Autowelding System Co L	Machining; treatment and coating of metals	0.43
43	Mileweb Technology India Pvt Ltd	RBI	HK Wangsu Science Tech Co Ltd	Wholesale of computers and computer peripheral equipment	0.05

844	CDP HCM Group Pvt Ltd	RBI	CDP Grouop Ltd	Other information service activities n.e.c.	0.00	W_{r_1}
845	Indo Copters Pvt Ltd	RBI	Vectra Ltd	Helicopter services	0.65	itten .
846	Rose Angel (India) Pvt Ltd	RBI	Chen Chen	Wholesale of other households goods, n.e.c. [Includes wholesale of household equipment and appliances,	0.00	Written Answers to
847	Minda Daps Private Limited	RBI	Tung Thih Electronics Co Ltd	Manufacture of motor vehicle electrical equipment, such as generators, alternators, spark plugs, ignition	0.38	
848	Rose Angel (India) Pvt Ltd	RBI	Feng Junge	Wholesale of other households goods, n.e.c. [Includes wholesale of household equipment and appliances,	0.00	[15 Septem
849	NIPB Industrial Brushes India Pvt Ltd	RBI	NIPB Holdings Ltd	Manufacture of other plastics products n.e.c.	0.61	September, 2020]
850	Gaoli Engineering Machinery (India) Pvt	RBI	Zhengguo Zhang	Manufacture of parts and accessories for machinery/equipment used by construction and mining industry	0.00	
851	Capital Broadcasting Co Pvt Ltd	RBI	Pramela Chandru Vaswani	Activities relating to alteration, addition, repair, maintenance carried out on own-account basis or	0.04	Unstarred Questions
852	Coslight India Telecom Pvt Ltd	RBI	Harbin Coslight Storage Battery Co Ltd	Manufacture of primary cells and primary batteries and rechargable batteries, cells containing manganese	0.30	tions 135

1	2	3	4	5	6
853	Kedah Chemicals Pvt. Ltd.	RBI	Xuzhou Kedah Fine Chemicals Ltd.	Manufacture of organic and inorganic chemical compounds n.e.c.	0.01
354	Tiinlab Acoustic Technology India Private Limited	RBI	Tiaozhan Zhang	Manufacture of stereo equipment, speaker systems, amplifiers for musical instruments and public address systems, microphones, karaoke machines, headphones (e.g. radio, stereo, computer)	0.00
355	Hanstone Credit Technology Private Limited	RBI	Yao Zhiwei	Other information technology and computer service activities n.e.c	0.10
56	CRRC India Private Limited	RBI	Zhuzhou CRRC Times Electric Co., Ltd.	Manufacture of self-propelled railway or tramway coaches, vans and trucks, maintenance or service vehicles	0.10
57	Magic Data Technology Private Limited	RBI	Linlei Yuan	Other information technology and computer service activities n.e.c	0.04
58	Tghy Trustrock Private Limited	RBI	Zhuang Jianqiu	Other information technology and computer service activities n.e.c	0.14
359	Jus Amazin Foods and Beverages Private Limited	RBI	Sumeetchander	Processing of edible nuts	0.03

860	Razk Industrial Automation Private Limited	RBI	Thandi Guru	Manufacture of other special-purpose machinery n.e.c.	0.01	Written Answers to
861	Fufang Industrial Private Limited	RBI	Yongkang City Fufang Industry and Trade Co. Ltd.	Manufacture of other articles n.e.c.	0.00	nswers 1
862	Yama Ribbons & Bows India Private Limited	RBI	Yama Intl Investment Limited	Finishing of man-made and blended man-made textiles.	0.02	0
863	Cisen Pharmaceuticals India Private Limited	RBI	Cisen Pharmaceutical Co Ltd	Research and experimental development on natural sciences and engineering	1.23	[15
864	Sanxiangyuan Arasan Private Limited	RBI	Hongkong Sanxiangyuan Electronics Technology company limited	Manufacture of other electronic components n.e.c	0.11	5 September, 2020]
865	CRRC India Private Limited	RBI	CRRC Nanjing Puzhen Co., Ltd.	Manufacture of self-propelled railway or tramway coaches, vans and trucks, maintenance or service vehicles	0.49	
866	CRRC India Private Limited	RBI	CRRC Qishuyan Institute Co., Ltd.	Manufacture of self-propelled railway or tramway coaches, vans and trucks, maintenance or service vehicles	0.03	Unstarred Questions
867	CRRC India Private Limited	RBI	CRRC Sifang Institute Co. Ltd.	Manufacture of self-propelled railway or tramway coaches, vans and trucks, maintenance or service vehicles	0.07	uestions 137

1	2	3	4	5	6
868	Tasan Industrial Private Limited	RBI	Sun Shanlin	Wholesale of machinery and equipment for the textile, wood and metal industries etc.	0.00
869	Hesheng Technology Private Limited	RBI	Fan Shuangwen	Providing software support and maintenance to the clients	0.00
870	Hesheng Technology Private Limited	RBI	Tan Huan	Providing software support and maintenance to the clients	0.00
371	CHC Navigation India Private Limited	RBI	CHC Navigation (Hongkong) Limited	Other information technology and computer service activities n.e.c	0.02
872	Neugrow Optoelectronic Technologies Private Limited	RBI	Ji Mingwei	Manufacture of motor vehicle electrical equipment, such as generators, alternators, spark plugs,ignition wiring harnesses, power window and door systems, assembly of purchased gauges into instrument panels, voltage regulators etc.	0.03
873	Chuan Tian Hardware Import and Export Private Limited	RBI	Rendian Feng	Manufacture of other basic iron and steel n.e.c	0.05
374	Longli Technology India Private Limited	RBI	Dajun Gou	Manufacture of other electronic components n.e.c	0.00

875	Longli Technology India Private Limited	RBI	Fsdex Co.Limited	Manufacture of other electronic components n.e.c	4.90	Written Answers to
876	Kaifu Equipments Private Limited	RBI	Li Jianzhong	Manufacture of motor vehicles n.e.c.	0.00	Answ
877	Topect International Private Limited	RBI	Guangzhou Topect Control Equipment Co.,	Manufacture of other special-Ltd. purpose machinery n.e.c.	0.09	ers to
878	Lerri Solar Technology India Pvt Ltd	RBI	Lerri Solar Technology Co., Ltd	Manufacture of other electronic components n.e.c	2.39	
879	Lerri Solar Technology India Pvt Ltd	RBI	Xian Longi Silicon Materials Corp.	Manufacture of other electronic components n.e.c	1.59	[15 S
880	Yuncheng India Gravures Pvt Ltd	RBI	Shanxi Yuncheng Plate Making Group Co Lt	Engraving, etching and block making etc.	0.20	September, 2020]
881	Kusauto India Private Limited	RBI	Ku Keng Lun	Manufacture of diverse parts and accessories for motor vehecles sucs as brakes, gearboxes, axles, road	0.77	r, 2020]
882	Promaxly Electronic Technology India Pvt.	RBI	Ma Jidong	Manufacture of televisions, television monitors and displays	0.02	Unstarı
883	Rosewood Hospitality Pvt Ltd	RBI	Rising Dragon(China) Ltd. 77 Feeyang Lu	Hotels and Motels, inns, resorts providing short term lodging facilities includes accommodation in house	0.10	Unstarred Questions
884	Kedah Chemicals Pvt. Ltd.	RBI	Xuzhou Kedah Fine Chemicals Ltd.	Manufacture of organic and inorganic chemical compounds n.e.c.	0.04	ns 139

1	2	3	4	5	6
885	Getmyvisa Travel Services Pvt Ltd	RBI	Securesign Technologies Ltd	Other reservation service and related activities	0.02
886	Mahindra and Mahindra Ltd	RBI	Saurabh Biswas	Manufacture of tractors used in agriculture and forestry	0.00
887	Mahindra and Mahindra Ltd	RBI	Udit Tewari	Manufacture of tractors used in agriculture and forestry	0.00
888	KPIT Technologies Limited	RBI	Yashashchandra Joginapally	Writing, modifying, testing of computer program to meet the needs of a particular client excluding web-page designing	0.01
889	Mileweb Technology India Pvt Ltd	RBI	Hongkong Seaga Technology Ltd	Wholesale of computers and computer peripheral equipment	0.00
890	Hareon Solar India Private Limited	RBI	Hareon Solar Shanghai Co Ltd	Management consultancy activities	0.00
891	Yipin India Private Limited	RBI	Fuzhou Minhou Yipin Electronic Accessori	Manufacture of other electronic consumer goods n.e.c. (this includes nontelevision video camera)	0.06
892	Besure Technology (India) Private Limited	RBI	Besure Technology Co. Limited	Manufacture of machinery for making paper pulp, paper, paperboard and articles of paper board	0.04

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893	Sunwoda Electronic India Private Limited	RBI	Hongkong Xinwei Electronic Co Limited	Manufacture of other electrical equipment	0.00	Written
894	Thundersoft India Private Limited	RBI	Achievesky Co Ltd	Other information technology and computer service activities n.e.c	0.02	Written Answers to
895	Thundersoft India Private Limited	RBI	Mi Jionxiang	Other information technology and computer service activities n.e.c	0.00	to
896	Ludetong India Electronic Technology Pri	RBI	Beijing Ludetong Electronic Co Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.14	[15
897	Fohoway India Private Limited	RBI	Han Jinming	Wholesale of toiletry, perfumery and cosmetics	0.00	September, 2020]
898	Shuangma Machinery India Pvt Ltd	RBI	Ningbo Shuangma Machinery Industry Co Lt	Manufacture of machinery for working soft rubber or plastics or for the manufacture of products of these	0.08	er, 2020]
899	Shuangma Machinery India Pvt Ltd	RBI	Haiyan Wang	Manufacture of machinery for working soft rubber or plastics or for the manufacture of products of these	0.00	Unstarred Questions
900	Kedah Chemicals Pvt. Ltd.	RBI	Xuzhou Kedah Fine Chemicals Ltd.	Manufacture of organic and inorganic chemical compounds n.e.c.	0.03	Questio
901	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c		ns 141

1	2	3	4	5	6
902	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	0.91
903	Fohoway India Private Limited	RBI	Hou Yan	Wholesale of toiletry, perfumery and cosmetics	0.00
904	Tghy Trustrock Private Limited	RBI	Zhuang Jianqiu	Other information technology and computer service activities n.e.c	0.67
005	Pendanaan Solutions Private Limited	RBI	Yong Liu	Other data processing, hosting and related activities n.e.c.	0.00
906	Wingtech Mobile Communications (India) P	RBI	Wingtech Mobile Communications CO., Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.00
07	Chenfeng Tech Private Limited	RBI	Zhejiang Chenfeng Technology Co. Ltd.	Manufacture of electric lighting equipment	1.49
800	Ecj Packaging Technologies India Private	RBI	Pharmapack Technologies Corporation	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.00
909	B.J.Zh.F. Panther Medical Equipment India	RBI	B.J.Zh.F. Panther Medical Equipment Co Ltd.	Wholesale of scientific, medical and surgical machinery and equipment	0.29

910	Tuna Envirotech Private Limited	RBI	Zhejiang Tuna Environmental Science and	Activities of commission agents dealing in wholesale trade in machinery and equipment, other than transport machinery	0.00	Written Answers to
911	Tuna Envirotech Private Limited	RBI	Zhejiang Tuna Environmental Science and	Activities of commission agents dealing in wholesale trade in machinery and equipment, other than transport machinery	0.14	's to
912	Wivida Pioneer Technologies Private Limited	RBI	Zhuang Shuhua	Manufacture of integrated circuits analog, digital or hybrid	0.00	[15 Se
913	Wivida Pioneer Technologies Private Limited	RBI	Cai Yue	Manufacture of integrated circuits analog, digital or hybrid	0.00	September, 2020]
914	ZTT India Private Limited	RBI	Jiangsu Zhongtian Technology Co. Ltd	Manufacture of fibre optic cables for data transmission or live transmission of images	17.03	; 2020]
915	Nansheng Machinery (India) Private Limited	RBI	Wang QI	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust	0.01	Unstarred Questions
916	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	0.54	Question
917	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd.	Electric power generation using other non conventional sources	1.65	s 143

1	2	3	4	5	6
918	Hipad Technology India Private Limited	RBI	Shenzhen Hipad Telecommunication Technol	Manufacture of other electronic components n.e.c	1.21
919	Unexbuild India Private Limited	RBI	Quan Hua Xian	Other non-specialised wholesale trade n.e.c.	0.00
920	Letspie Entertainment Private Limited	RBI	Oxy Technology Limited	Operation of other websites that act as portals to the Internet, such as media sites providing periodically updated content	0.02
921	Laun Technology Private Limited	RBI	Shenzhen Laun Clean-Tech Co. Ltd.	Manufacture of display components (plasma, polymer, LCD, LED)	0.04
922	Jingermei Technology Private Limited	RBI	Yihai Holdings Limited	Manufacture of moulded industrial accessories of plastics [including electrical insulating fittings of plastics]	0.07
923	Unexbuild India Private Limited	RBI	Hunghui Zhang	Other non-specialised wholesale trade n.e.c.	0.00
924	Mingri Media Private Limited	RBI	Hacker Interstellar Hk Limited	Computer consultancy and computer facilities management activities	0.04
925	Gradlane Systems Private Limited	RBI	Industrious Partners International Limited	Other data processing, hosting and related activities n.e.c.	0.01

926	Jie Lian Mobile India Private Limited	RBI	Mr. Fu Shaofeng	Wholesale of telephone, mobile phone and communications equipment and parts	0.74	Written Answers to
927	M/s Kingbell India Pvt. Ltd	RBI	Kingbell Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.02	wers to
928	Onion Mobi Services Private Limited	RBI	Gran Logros Limited	Software installation	0.16	
929	Greenman Machinery India Private Limited	RBI	Greenman Machinery Company	Wholesale of other machinery, equipment and supplies n.e.c. including computer-controlled machine tools	0.10	[15 September, 2020]
930	Oppo Mobiles (NR) Private Limited	RBI	Hu Xiaoyue	Wholesale of telephone, mobile phone and communications equipment and parts	0.00	er, 2020]
931	Nexgo India Private Limited	RBI	Shenzhen Xinguodu Technology Co., Ltd.	Wholesale of other electronic equipments and parts thereof	0.00	Unstarr
932	Jiktop India Private Limited	RBI	Bao Caihua	Other business support service activities n.e.c	0.06	Unstarred Questions
933	Jiktop India Private Limited	RBI	Li Huadong	Other business support service activities n.e.c	0.01	tions 145

1	2	3	4	5	6
934	Oppo Mobiles (NR) Private Limited	RBI	Yan Jinju	Wholesale of telephone, mobile phone and communications equipment and parts	0.00
935	Smartapps Technology Private Limited	RBI	Wu Lei	Software installation	0.01
936	Broad Air Conditioning India Private Lim	RBI	Pi Xin	Renting and leasing of other machinery and equipment n.e.c. without operator	0.00
937	Mickeyfone Technologies India Private Li	RBI	Ampim Co Ltd	Other information service activities n.e.c.	0.18
938	Mickeyfone Technologies India Private Li	RBI	Georgeton Logistics Ltd	Other information service activities n.e.c.	0.02
939	Genew India Telecom Private Limited	RBI	Hong Kong Genew Technology Limited	Other information technology and computer service activities n.e.c	0.13
940	G.L.E. India Solar Private Limited	RBI	Ningbo Green Light Energy Group Co. Ltd.	Electric power generation using solar energy	0.07
941	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.03
942	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.03
943	Huntkey India Private Limited	RBI	Huntkey (Hong Kong) Enterprise Group Limited	Manufacture of other special-purpose machinery n.e.c.	0.00
944	Huntkey India Private Limited	RBI	Huntkey Hongkong International Trading Co Limited	Manufacture of other special-purpose machinery n.e.c.	0.00

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Written Answers to

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Unstarred Questions

945	3KSL Transport Private Limited	RBI	Liudong Qinhuangdao	Warehousing of refrigerated (cold storage)	0.00
946	Naaniz Seller Services Private Limited	RBI	Chen Ming	Other information technology and computer service activities n.e.c	0.05
947	3KSL Transport Private Limited	RBI	Bi Cuimei	Warehousing of refrigerated (cold storage)	0.00
948	Shaza Mobility Private Limited	RBI	Zhengbao Zhang	Wholesale of telephone, mobile phone and communications equipment and parts	0.00
949	Acuway Molds (India) Pvt Ltd	RBI	Chen Xulong	Manufacture of other articles n.e.c.	0.00
950	U Foods (India) Private Limited	RBI	Crown Fortune Investment Limited	Manufacture of sugar confectionery (except sweetmeats)	0.32
951	Godynamic Manufacturer Private Limited	RBI	Xuelong Wang	Manufacture of metal-forming machinery and machine tools n.e.c	0.27
952	Talenteq Technology (India) Private Limited	RBI	Decoteq Hongkong Limited	Manufacture of other electronic components n.e.c	0.00
953	Sunny Opotech India Private Limited	RBI	Ningbo Sunny Opotech Co., Ltd.	Manufacture of other electronic components n.e.c	2.52
954	Extronica Technologies India Private Limited	RBI	Chao Xin	Manufacture of televisions, television monitors and displays	0.01
955	OST Slope Protection Engineering India P	RBI	Hanchuan Lu	Manufacture of other articles n.e.c.	0.07

Written Answers to

[15 September, 2020]

Unstarred Questions 147

1	2	3	4	5	6
956	Ost Slope Protection Engineering India P	RBI	Xilin Yang	Manufacture of other articles n.e.c.	0.07
957	Woodsen Ply Private Limited	RBI	Jie Jiang	Manufacture of other plywood products n.e.c.	0.15
958	Haoyi Industrial Private Limited	RBI	Guangzhou Innovate Chemical Co., Ltd	Wholesale of industrial chemicals,	0.01
959	Tinsure Water Solutions Private Limited	RBI	Wang Zhaohui	Water collection, treatment and supply	0.02
960	Tinsure Water Solutions Private Limited	RBI	Zhou Hongpeng	Water collection, treatment and supply	0.01
961	Oppo Mobiles (NR) Private Limited	RBI	Hu Xiaoyue	Wholesale of telephone, mobile phone and communications equipment and parts	0.52
962	M/s Shunya Labs Private Limited,	RBI	Hitesh Dubey	Research and experimental development on natural sciences and engineering	0.01
963	ECJ Packaging Technologies India Private	RBI	Pharmapack Technologies Corporation	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.01
964	SCZ Metal Private Limited	RBI	Chen Youman	Materials recovery	0.05
965	Intartic Engineering Private Limited	RBI	RQ (HK) International Co., Limited	Manufacture of pagers, cellular phones and other mobile communication equipment	0.04

966	Renesola Power Private Limited	RBI	Renesola New Energy SARL	Electric power generation using solar energy	0.00	Written
967	Keypad Electronics Private Limited	RBI	Zhang Chao	Other non-specialised wholesale trade n.e.c.	0.01	Written Answers
968	Keypad Electronics Private Limited	RBI	Li Xiang	Other non-specialised wholesale trade n.e.c.	0.01	to
969	G-III Apparel India Private Limited	RBI	Kostroma Limited	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry, sports clothes	0.01	[15 Sep
970	Kamehameha Pvt Ltd	RBI	Ellipsis Ltd	Providing software support and maintenance to the clients	0.15	September, 2020]
971	Rainbow Agrosciences Private Limited	RBI	Shandong Rainbow Agrosciences Co Ltd	Wholesale of fertilizers and agrochemical products	0.09	020]
972	Jizhi Advertiser Decorator and Designer	RBI	Chen Ping	Activities of interior decorators	0.02	Uns
973	Xiyin India Private Limited	RBI	Origin Plus Limited	Retail sale of readymade garments, hosiery goods, other articles of clothing and clothing accessories such as gloves, ties, braces etc.	0.00	Unstarred Questions
974	Extronica Technologies India Private Limited	RBI	Chao Xin	Manufacture of televisions, television monitors and displays	0.01	ns 149

1	2	3	4	5	6
975	Haval Motor India Private Limited	RBI	Great Wall Motor Company Limited	Manufacture of motor vehicles n.e.c.	1.34
976	Keypad Electronics Private Limited	RBI	Li Xiang	Other non-specialised wholesale trade n.e.c.	0.00
977	Hyber Plastic and Rubber Products (India) Private Limited	RBI	Hyber Investment Co., Limited	Manufacture of other special-purpose machinery n.e.c.	0.10
78	Fohoway India Private Limited	RBI	Han Jinming	Wholesale of toiletry, perfumery and cosmetics	0.04
79	Al Morning India Private Limited	RBI	Wu Weidong	Wholesale of computers and computer peripheral equipment	0.00
80	Al Morning India Private Limited	RBI	Dai Yu	Wholesale of computers and computer peripheral equipment	0.01
81	Keypad Electronics Private Limited	RBI	Zhang Chao	Other non-specialised wholesale trade n.e.c.	0.00
82	Pendanaan Solutions Private Limited	RBI	Yong Liu	Other data processing, hosting and related activities n.e.c.	0.00
83	Tekman Diamond Tools Private Limited	RBI	Xiamen Hongfeng Diamond Tools Co Ltd	Manufacture of metal-forming machinery and machine tools n.e.c	0.00
984	Tianchao Import Export Trading	RBI	Mr. Zhang Guanghong	Manufacture of other glassware/glass	0.02

	Private Limited			products: articles of glass used in construction such as glass blocks; clock or watch glasses, optical glass and optical glass elements not optically worked; and o		Written Answers to
985	Pendanaan Solutions Private Limited	RBI	Yong Liu	Other data processing, hosting and related activities n.e.c.	0.02	Ç
986	Taikai Electric (India) Private Limited	RBI	Li Haifeng	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or protecting electrical circuits (e.g. switches, fuses, voltage limiters, surge suppressors, junction	0.31	[15 September, 2020]
987	Careray Digital Medical India Private Limited	RBI	Careray Digital Medical Technology Co,.Limited	Research and experimental development on natural sciences and engineering	0.18	(020]
988	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd.	Electric power generation using other non conventional sources	3.75	Unstar
989	Boneng Transmission India Private Limited	RBI	Boneng Transmission (Suzhou) Co Ltd	Manufacture of bearings, gears, gearing and driving elements	0.19	Unstarred Questions
990	SCZ Metal Private Limited	RBI	Chen Youman	Materials recovery	0.05	stion
991	Yama Ribbons & Bows India Private Limited	RBI	Ming Yao	Finishing of man-made and blended man-made textiles.	0.00	ıs 151

1	2	3	4	5	6
992	Senmon Electrical Technology Private Limited	RBI	Zhang Lingli	Manufacture of telephone and facsimile equipment, including telephone answering machines, PBX	0.01
993	River Star International Trading Private Limited	RBI	Yao Huaijiang	Wholesale of toiletry, perfumery and cosmetics	0.01
994	Microcard India Technology Consulting Service Private Limited	RBI	Miao Hanhua	Other business support service activities n.e.c	0.00
995	Yama Ribbons & Bows India Private Limited	RBI	Yama Intl Investment Limited	Finishing of man-made and blended man-made textiles.	0.03
996	HCH Bearing India Private Limited	RBI	Ningbo Hechuang Imp. and Exp. Co. Ltd.	Manufacture of bearings, gears, gearing and driving elements	0.09
997	Ludetong India Electronic Technology Private Limited	RBI	Beijing Ludetong Electronic co. Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.04
998	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd.	Electric power generation using other non conventional sources	1.13
999	Techshino Technology India Private Limited	RBI	Beijing Techshino Technology Co. Ltd.	Other information technology and computer service activities n.e.c	0.08

1000	Oravel Stays Private Limited	RBI	China Lodging Holdings (Hk) Ltd.	Other reservation service and related activities	10.08
1001	Enestee Engineering Ltd	RBI	Steel Source Ltd	Manufacture of other structural metal products	0.15
1002	Q Innovations Private Limited	RBI	Hero Ally Group Ltd.	Providing software support and maintenance to the clients	0.49
1003	Lianchuang Electronic India Private Limited	RBI	Chongqing Liangjiang Lian Chuang Electronic Co. Ltd.	Manufacture of other electronic components n.e.c	1.00
1004	Yizumi Advanced Processing Technology Private Limited	RBI	Guangdong Yizumi Precision Machinery Co. Ltd	Manufacture of other special-purpose machinery n.e.c.	0.27
1005	Oppo Mobiles (Telangana) Private Limited	RBI	Song Weiqiang	Wholesale of telephone, mobile phone and communications equipment and parts	0.69
1006	Markosky Technologies (India) Private Limited	RBI	Xin Ma	Other information technology and computer service activities n.e.c	0.10
1007	Yama Ribbons & Bows India Private Limited	RBI	Yama Intl Investment Limited	Finishing of man-made and blended man-made textiles.	0.00
1008	Yama Ribbons & Bows India Private Limited	RBI	Yao Ming	Finishing of man-made and blended man-made textiles.	0.00
1009	Gradlane Systems Private Limited	RBI	Industrious Partners International Limited	Other data processing, hosting and related activities n.e.c.	0.01

Written Answers to

[15 September, 2020]

Unstarred Questions

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1	2	3	4	5	6
1010	Nictrade Private Limited	RBI	Xiang Jinqiang	Manufacture of hot-rolled and cold-rolled products of steel	0.00
1011	Yuto Printing & Packaging (India) Private Limited	RBI	Shenzhen Yuto Premium Packaging Co., Ltd	Packaging activities	0.02
1012	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01
1013	Haitian Precision Machinery (India) Private Limited	RBI	Ningbo Haitian Precision Machinery Co.,Ltd.	Manufacture of other special-purpose machinery n.e.c.	0.07
1014	Wingtech Mobile Communications (India) Private Limited	RBI	Wingtech Group (Hongkong) Limited	Manufacture of pagers, cellular phones and other mobile communication equipment	1.98
1015	Enhao Tech Private Limited	RBI	Guohai Li	Other information technology and computer service activities n.e.c	0.01
1016	SDGI India Private Limited	RBI	Shenzhen SDG Information Co. Ltd	Other business support service activities n.e.c	2.53
1017	Shenda Alky & Fags International Private Limited	RBI	Xiaobing Yan	Wholesale of other basic/manufactured food stuffs n.e.c.	0.01
1018	Yama Ribbons & Bows India Private Limited	RBI	Yama Intl Investment Limited	Finishing of man-made and blended man-made textiles.	0.03

1019	Qunying Machinery Private Limited	RBI	Yina LU	Manufacture of machinery for working soft rubber or plastics or for the manufacture of products of these materials	0.00	Written Answers to
1020	Extronica Technologies India Private Limited	RBI	Chao Xin	Manufacture of televisions, television monitors and displays	0.01	s to
1021	Sunvo Technologies Private Limited	RBI	Hongkong Jiancheng Ltd.	Wholesale of scientific, medical and surgical machinery and equipment	0.01	
1022	Radium Lifestyle Private Limited	RBI	Chen Chunhong	Wholesale of footwear	0.02	[15]
1023	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01	Septe
1024	Enhao Tech Private Limited	RBI	Guohai Ltd.	Other information technology and computer service activities n.e.c	0.09	September, 2020]
1025	Airpro Fragrance Private Limited	RBI	Ningbo Borui Import and Export Corporation	Manufacture of perfumes and cologne de-eau	0.10	20]
1026	Tianmo Environmental India Private Limited	RBI	Nanjing Tianmo Technology Co. Ltd.	Manufacture of filtering and purifying machinery or apparatus for liquids and gases	0.07	Unstarred Questions
1027	Pharmapack Technologies (India) Private Limited	RBI	Pharmapack Technologies Corporation	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.08	Questions 155

1	2	3	4	5	6	156
1028	Aistar Electronics Private Limited	RBI	Guo Sheng	Wholesale of electronic valves and tubes, semiconductor devices, microchips, integrated circuits and printed circuits	0.00	Written Answers to
1029	Aistar Electronics Private Limited	RBI	Lu Rong	Wholesale of electronic valves and tubes, semiconductor devices, microchips, integrated circuits and printed circuits	0.00	swers to
1030	Tuna Envirotech Private Limited	RBI	Zhejiang Tuna Environmental Science and Technology Co.,Ltd	Activities of commission agents dealing in wholesale trade in machinery and equipment, other than transport machinery	0.28	[RAJYA SABHA]
1031	Yama Ribbon Manufacturer India Private Limited	RBI	Yama Ribbons and Bows Co., Ltd	Finishing of man-made and blended man-made textiles.	0.13	BHA]
1032	Truking Technology India Private Limited	RBI	Truking Technology Limited	Manufacture of medicinal substances used in the manufacture of pharmaceuticals: antibiotics, endocrine products, basic vitamins; opium derivatives; sulpha drugs; serums and plasmas; salicylic acid, its	0.00	Unstarred Questions
1033	G-Iii Apparel India Private Limited	RBI	Kostroma Limited	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing,	0.05	Questions

				floor coverings and tapestry, sports clothes		Written Answers
1034	Sany Wind Energy India Private Limited	RBI	Sany Group Co Ltd	Electric power generation using other non conventional sources	0.00	Answers
1035	Sany Wind Energy India Private Limited	RBI	Sany Heavy Energy Co Ltd	Electric power generation using other non conventional sources	0.00	to
1036	Gotop Info-Tech India Private Limited	RBI	Tang Longy Ao	Other professional, scientific and technical activities n.e.c.	0.07	
1037	3HTECH Automation Private Limited	RBI	Hu Qilin	Manufacture of fluid power equipment	0.01	[15 Se
1038	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01	ptem
1039	Bornbrave Technologies Private Limited	RBI	Liu Qiang	Other information technology and computer service activities n.e.c	0.12	September, 2020]
1040	Uplus Technology India Private Limited	RBI	Uren Tech Group (HK) Co.,LTD	Manufacture of printer cables, monitor cables, USB cables, connectors etc.	0.10	_
1041	Youyun Logistics and Technology Private Limited	RBI	Zhao Longjun	Storage and warehousing n.e.c.[Includes general merchandise warehouses and warehousing of furniture, automobiles, gas and oil, chemicals, textiles etc. Also included is storage of goods in foreign trade zones	0.01	Unstarred Questions 157

1	2	3	4	5	6
1042	Salida Industry Private Limited	RBI	Yi Changxing	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.15
1043	Markosky Technologies (India) Private Limited	RBI	Xin Ma	Other information technology and computer service activities n.e.c	0.08
1044	Youyun Logistics and Technology PrivateLimited	RBI	Li Yingqiu	Storage and warehousing n.e.c.[Includes general merchandise warehouses and warehousing of furniture, automobiles, gas and oil, chemicals, textiles etc. Also included is storage of goods in foreign trade zones	0.00
1045	Djdc Battery PrivateLimited	RBI	Zhou Shaoping	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.03
1046	Chuan Tian Hardware Import and Export Private Limited	RBI	Qihua Feng	Manufacture of other basic iron and steel n.e.c	0.00
1047	Chuan Tian Hardware Import and Export Private Limited	RBI	Rendian Feng	Manufacture of other basic iron and steel n.e.c	0.01

1048	Tianqin India Private Limited	RBI	Tao Hualing	Management consultancy activities	0.01
1049	Tianqin India Private Limited	RBI	Ren Lin	Management consultancy activities	0.06
1050	Sterlite Technologies Limited	RBI	Yang Lei	Manufacture of fibre optic cables for data transmission or live transmission of images	0.00
1051	Sterlite Technologies Limited	RBI	Jia Yonghao	Manufacture of fibre optic cables for data transmission or live transmission of images	0.00
1052	Cyplus Technology Private Limited	RBI	Zhang Xincong	Retail sale of photographic, optical and precision equipment	0.05
1053	Kedah Chemicals Private Limited	RBI	Xuzhou Kedah Fine chemicals Ltd	Manufacture of organic and inorganic chemical compounds n.e.c.	0.05
1054	G-III Apparel India Private Limited	RBI	Kostroma Limited	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry, sports clothes	0.10
1055	Lerri Solar Technology India Pvt Limited	RBI	Longi Green Energy Technology Co Ltd	Manufacture of other electronic components n.e.c	1.15
1056	Nubia Technology India Private Limited	RBI	Mai Donghai	Wholesale of telephone, mobile phone and communications equipment and parts	0.00

Written Answers to

[15 September, 2020]

Unstarred Questions 159

1	2	3	4	5	6	160
1057	Lerri Solar Technology India Pvt Limited	RBI	Longi Solar Technology Co. Ltd.	Manufacture of other electronic components n.e.c	1.73	Written
1058	Shunya Labs Private Limited	RBI	Hitesh Dubey	Research and experimental development on natural sciences and engineering	0.00	Written Answers to
1059	CCTEB India Private Limited	RBI	China Construction Third Engineering Bur	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.14	s to
1060	Salida Industry Private Limited	RBI	Zuo Hualing	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.15	[RAJYA SABHA]
1061	Veichi Electric (India) Private Limited	RBI	Suzhou Veichi Electric Co., Ltd.	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.03	
1062	Veichi Electric (India) Private Limited	RBI	Suzhou Chaveichi Trade Co., Ltd.	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00	Unst
1063	Incanus Technologies Private Limited	RBI	Chen Yukun	Other information technology and computer service activities n.e.c	0.01	Unstarred Questions
1064	Sinoea Technological Engineering (India)	RBI	EA Construction Hongkong Co Limited	Architectural and engineering activities and related technical consultancy	0.20	uestions

1065	Green Shuttle Technology Private Limited	RBI	Zhao Xuebing	Manufacture of motor vehicles n.e.c.	0.00	W,
	<i></i>					itten
1000	Green Shuttle Technology Private Limited	RBI	Sun Qiang	Manufacture of motor vehicles n.e.c.	0.00	An
1067	Green Shuttle Technology Private Limited	RBI	Wu Zhisheng	Manufacture of motor vehicles n.e.c.	0.00	ѕже
1068	Green Shuttle Technology Private Limited	RBI	Zhang Yunhu	Manufacture of motor vehicles n.e.c.	0.00	Written Answers to
1069	Veichi Electric (India) Private Limited	RBI	Suzhou Chaveichi Trade Co., Ltd.	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00	
1070	Inventronics SSL India Private Limited	RBI	Inventronics (Hangzhou) Inc.	Manufacture of other electronic components n.e.c	0.65	Ξ:
1071	Icici Bank Limited	FIPB	Phani Kiran	Monetary intermediation of commercial banks, saving banks. postal savings bank and discount houses	0.06	[15 September, 2020]
1072	Prex India Automation Private Limited	RBI	Shanghai Prex Mfg Co., Ltd	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust hoods for commercial, laboratory or industrial use; calendering or other rolling machines other	0.03	, 2020] Unstarred
1073	Prex India Automation Private Limited	RBI	Estun Automation Co. Ltd	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust hoods for commercial, laboratory or industrial use; calendering or other rolling machines other	0.67	l Questions 161

1	2	3	4	5	6
1074	Hangte Equipment Manufacture India Private	RBI	Zhuhai Hangte Equipment Manufacturing Co	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles, road wheels, suspension shock absorbers, radiators, silencers	0.01
075	Hangte Equipment Manufacture India Private	RBI	Hubei Hangte Technology Co., Ltd.	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers, radiators, silencers	0.15
076	Togetu Mediatech India Private Limited	RBI	Togetu Inc.	Other information service activities n.e.c.	0.14
)77	Gome Electronics India Private Limited	RBI	Gome Telecom Equipment (Zhejiang) Co. Lt	Wholesale of telephone, mobile phone and communications equipment and parts	0.43
)78	Green Shuttle Technology Private Limited	RBI	Lu Xinzhong	Manufacture of motor vehicles n.e.c.	0.00
)79	Glitzstar India Private Limited	RBI	Wu Pengfei	Human resources provision and management of human resources functions	0.00
080	Pneumatics Automation E.Mc India Private	RBI	Dong Yingbo	Manufacture of fluid power equipment	0.03

1081	Wanfuda Instruments India Private Limite	RBI	Shenzhen Wanfuda Precision Equipment Co.	Renting and leasing of other machinery and equipment n.e.c. without operator	0.30	Written Answers
1082	Renesola Power Private Limited	RBI	Renesola New Energy Sarl	Electric power generation using solar energy	0.03	
1083	Wanfeng Aluminium Wheel (India) Private	RBI	Zhejiang Wanfeng Motorcycle Wheel Co.Lt	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers, radiators, silencers, exhaust pipes, catalysers, clutches, ste	7.93	to [15 Se
1084	Tuoren Medical Device India Private Limited	RBI	M/s Henan Tuoren Medical Device Co. Ltd.	Manufacture of other medical and dental instruments n.e.c.	0.00	September, 2020]
1085	ZTT India Private Limited	RBI	Jiangsu Zhongtian Technology Co,Ltd	Manufacture of fibre optic cables for data transmission or live transmission of images	1.42	; 2020]
1086	Eastern Software Systems Private Limited	RBI	Beyondsoft International Corporation Lim	Publishing of operating business and other applications	0.18	Unstarr
1087	Contec Medical Systems India Private Limited	RBI	Contec Medical Systems Co. Ltd.	Wholesale of pharmaceutical and medical goods	0.01	Unstarred Questions
1088	Longping India Seed R&D Centre Pvt Ltd	RBI	Yuan Longping High-Tech Agriculture Co.L	Other supporting activities including agricultural gardening (excluding parks and gardening activities)	0.90	tions 163

1	2	3	4	5	6	- 104
1089	Mickeyfone Technologies India Private Limited	RBI	AMPIM Co Ltd	Other information service activities n.e.c.	0.20	minien
1090	Mickeyfone Technologies India Private Limited	RBI	Georgeton Logistics Ltd	Other information service activities n.e.c.	0.02	WITHER THEMPS WELLS TO
1091	HCH Bearing India Private Limited	RBI	Ningbo Hechuang Imp and Exp Co Ltd	Manufacture of bearings, gears, gearing and driving elements	0.09	6
1092	M/s Greensol Power Systems Pvt. Ltd.	RBI	Hangzhou Steam Turbine Co Ltd	Activities of commission agents dealing in wholesale trade in machinery & equipment, other than transport	0.46	[NAJIA SADIIA]
093	Zoomlion India Private Limited	RBI	Zoomlion International Trading (H.K) Co	Activities of commission agents dealing in wholesale trade in machinery and equipment, other than transport machinery	0.50	SPITS
094	Laalsa Business Insights Private Limited	RBI	Yang Xuemin	Providing software support and maintenance to the clients	0.30	070
1095	Yinlun Adm India PrivateLimited	RBI	Yinlun (Shanghai) Investment Co. Ltd	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers, radiators,	0.00	Onsutrea Questions

1096	Sunmi India Private Limited	RBI	Sanghai Sunmi Technology Co. Ltd.	silencers, exhaust pipes, catalysers, clutches, ste Wholesale of other machinery, equipment and supplies n.e.c. including computer-controlled machine tools and computer-controlled sewing and knitting machines	0.00	Written Answers to
1097	Vrx Sports Priavte Limited	RBI	Cai Yuzhu	Retail sale of footwear	0.35	
1098	Vrx Sports Private Limited	RBI	Zhuang Xiaoting	Retail sale of footwear	0.50	[15
1099	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.00	
1100	ICICI Bank Limited	FIPB	Phani Kiran	Monetary intermediation of commercial banks, saving banks, postal savings bank and discount houses	0.01	September, 2020]
1101	ICICI Bank Limited	FIPB	Phani Kiran	Monetary intermediation of commercial banks, saving banks. postal savings bank and discount houses	0.02	_
1102	Taikai Electric (India)Private Limited	RBI	Taikai Group Co. Ltd.	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or protecting electrical circuits (e.g. switches, fuses, voltage limiters, surge suppressors, junction	0.77	Unstarred Questions 165

1	2	3	4	5	6
1103	Grand Slam Express Private Limited	RBI	WU, Shujing	Freight rail transport	0.01
1104	ECJ Packaging Technologies India Private	RBI	Pharmapack Technologies Corporation	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.03
105	DJDC Battery Private Limited	RBI	Zhou Shaoping	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.06
106	DJDC Battery Private Limited	RBI	Li Weidong	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.39
1107	Supinco Automation Private Limited	RBI	Zhejiang Supcon Technology Company Limited	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.49
1108	Leejo Lighting Electronics Private Limit	RBI	Jiang Peihan	Manufacture of electric lighting equipment	0.01
1109	Jushi India Fiberglass Private Limited	RBI	Jushi Group Hong Kong Co Limited	Other non-specialised wholesale trade n.e.c.	0.13

1110	Welbow Metals India Private Limited	RBI	Nanjing Yunhai Special Metals Co., Ltd	Manufacture of Aluminium from alumina and by other methods and products of aluminium and alloys	2.14	Written Answers
1111	Jingkeparth Electrical Equipments Pvt. L	RBI	Jiangsu Jingke Smart Electric Co Ltd	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or	0.30	swers to
1112	Skynet Electronic Private Limited	RBI	Yang Zhijun	Wholesale of telephone, mobile phone and communications equipment and parts	1.41	
1113	Acuway Molds (India) Pvt Ltd	RBI	Luo Fan	Manufacture of other articles n.e.c.	0.00	[15
1114	Sterlite Technologies Ltd.	RBI	Yang Lei Chang Ning Lu	Other business support service activities n.e.c.	0.00	
1115	Sterlite Technologies Ltd.	RBI	Jia Yonghao	Other business support service activities n.e.c.	0.00	September, 2020]
1116	Glitzstar India Private Limited	RBI	Wu Pengfei	Human resources provision and management of human resources functions	0.05)] Unstarred
1117	Hangte Equipment Manufacture India Private	RBI	Hubei Hangte Technology Co. Ltd	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers, radiators, silencers, exhaust pipes, catalysers, clutches, ste	0.01	urred Questions 167

1	2	3	4	5	6
1118	Hangte Equipment Manufacture India Private	RBI	Zhuhai Hangte Equipment Manufacturing Co	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers, radiators, silencers, exhaust pipes, catalysers, clutches, ste	0.00
1119	DJDC Battery Private Limited	RBI	Zhou Shaoping	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.10
1120	Yama Ribbon Manufacturer India Private Ltd.	RBI	Yama Ribbons and Bows Co Ltd	Finishing of man-made and blended man-made textiles.	1.77
1121	Sheng Hang Global Supply Chain Private Ltd.	RBI	Sisi Liu	Wholesale of other households goods, n.e.c. [Includes wholesale of household equipment and appliances, n.e.c; photographic equipment, games, toys and sports goods (also includes bicycles, cycle ricksh	0.01
1122	SRX India Private Limited	RBI	Miss Ren Li	Management consultancy activities	0.30

1123	Letspie Entertainment Private Limited	RBI	Oxy Technology Limited	Operation of other websites that act as portals to the Internet, such as media sites providing periodically updated content	0.05	Written Answers
1124	Chenfeng Tech Private Limited	RBI	Zhejiang Chenfeng Technology Co. Ltd.	Manufacture of electric lighting equipment	0.01	s to
1125	Riversong Technology Private Limited	RBI	IMG Technology Co., Limited	Wholesale of telephone, mobile phone and communications equipment and parts	0.10	
1126	Togetu Mediatech India Private Limited	RBI	TogetU Inc	Other information service activities n.e.c.	0.10	[15 S
1127	Allwin CNC Machinery Pvt Ltd	RBI	Shandong Chencan Machinery Incorporated	Manufacture of other special-purpose machinery n.e.c.	0.02	September, 2020]
1128	Gradlane Systems Private Limited	RBI	Hong Taoli	Education	0.02	r, 202
1129	Somezaki India Private Limited	RBI	Zhong Likang	Manufacture of other electronic and electric wires and cables (insulated wire and cable made of steel, copper, aluminium)	0.00	.0] Unstarred
1130	Uplus Technology India Private Limited	RBI	Uren Tech Group(Hk) Co Ltd	Manufacture of printer cables, monitor cables, USB cables, connectors etc.	0.02	d Questions
1131	Hangte Equipment Manufacture India Private	RBI	Hubei Hangte Technology Co. Ltd.	Manufacture of diverse parts and accessories for motor vehicles such as	0.36	ons 169

1 2		3	4	5	6
				brakes, gear boxes, axles, road wheels, suspension shock absorbers, radiators, silencers, exhaust pipes, catalysers, clutches, ste	
1132 Wanshsin India Private	Limited	RBI	Wanshsin Seikou(Hunan) Co. Ltd	Manufacture of bearings, gears, gearing and driving elements	0.03
1133 Himile Molds (India) P	rivate Limited	RBI	Himile Mechanical Science and Technology	Manufacture of machine tools for turning, drilling, milling, shaping, planning, boring, grinding etc.	1.40
1134 Mpurse Services Privat	e Limited	RBI	Vsun Communication Technology Limited	Other monetary intermediation services n.e.c.	0.29
1135 Ribest Ribbons & Bow Private Limited	rs (India)	RBI	Yama Ribbons and Bows Co Ltd	Finishing of man-made and blended man-made textiles.	0.39
1136 Tonk Water Supply Lin	nited	RBI	The Third Construction Co. Ltd of Jiangx	Water collection, treatment and supply	0.00
1137 Eict Poseidon Global T Private	rading India	RBI	Poseidon Global Trading (Hk) Limited	Manufacture of gelatine and its derivatives, resinoids, glues, prepared adhesives, including rubber-based glues and adhesives	0.07

1138 JINFEI Trading India Private Limited	RBI	Zhejiang Jinfei Motorcycle Wheel Co. Ltd	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers	0.17	Written Answers to
1139 DJDC Battery Private Limited	RBI	Mr. Wan Hong	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.04	s to [15
1140 DJDC Battery Private Limited	RBI	Mr. Li Weidong	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.10	5 September, 2020]
1141 DJDC Battery PrivateLimited	RBI	Mr. Zhou Shaoping	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.06	Unstarred Questions
1142 Kale Brayan Manufacturing India Private	RBI	Kale Environmental Technology (Shanghai)	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust hoods	0.20	stions 171

1	2	3	4	5	6
				for commercial, laboratory or industrial use; calendering or other rolling machines other	
1143	CSE India Private Limited	RBI	Longkou Lijia Electric Co.Ltd.	Manufacture of electric motors (except internal combustion engine starting motors)	1.23
1144	Capfront Technologies Private Limited	RBI	Click Tech Limited	Publishing of computer games for all platforms	1.27
1145	Sieyuan Electric (India) Private Limited	RBI	Shanghai Sieyuan High Voltage Switchgear	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or protecting electrical circuits	0.19
1146	ECJ Packaging Technologies India Private	RBI	Guangzhou Ec-Pack Packaging Equipment Co	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.00
1147	ECJ Packaging Technologies India Private	RBI	Pharmapack Technologies Corporation	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.01

1148	Ribest Ribbons & Bows (India) Private Limited	RBI	Yama Ribbons and Bows Co Ltd	Finishing of man-made and blended man-made textiles.	0.50	Written .
1149	Gome Electronics India Private Limited	RBI	Gome Telecom Equipment (Zhejiang) Co. Ltd	Wholesale of telephone, mobile phone and communications equipment and parts	0.01	Written Answers to
1150	TG Advait India Private Limited	RBI	Jiangsu Tongguang Optical Fiber Cable Co	Manufacture of fibre optic cables for data transmission or live transmission of images	0.59	
1151	Wingtech Mobile Communications (India) P	RBI	Wingtech Group (Hongkong) Limited	Manufacture of pagers, cellular phones and other mobile communication equipment	0.98	[15 September, 2020]
1152	Yitao Manufacturing Private Limited	RBI	Yuan Zhongbao	Manufacture of other agricultural and forestry machinery n.e.c.	0.10	ber, 2020
1153	Siliconch Systems Private Limited	RBI	Luxshare Precision Industry Co Ltd	Other specialized design activities n.e.c.	0.88	
1154	Omnivoltaic India Private Limited	RBI	He Yuan	Electric power generation using solar energy	0.01	nstarred
1155	DMTG Machine Tool (North Indian) Pvt Ltd	RBI	Dalian Machine Tool (CNC) Co. Ltd.	Manufacture of parts and accessories for the machine tools listed above	0.07	Unstarred Questions
1156	DMTG Machine Tool (North Indian) Pvt Ltd	RBI	Dalian Machine Tool Import and Export Co	Manufacture of parts and accessories for the machine tools listed above	0.01	ns 173

1	2	3	4	5	6
1157	Longshine Global Enterprises Pvt Ltd	RBI	Hebei Dolphin Bicycle Co Ltd	Wholesale of other households goods, n.e.c. [Includes wholesale of household equipment and appliances,	0.03
1158	Lanya Chemical (India) Private Limited	RBI	Zang Qisheng	Manufacture of various other chemical products n.e.c.(antiknock preparations, anti-freeze preparations,	0.00
1159	Felurian Technology Private Limited	RBI	Otavio Santos Daudt De Oliveira	Courier activities	0.04
1160	ICICI Bank Limited	FIPB	Phani Kiran	Monetary intermediation of commercial banks, saving banks. postal savings bank and discount houses	0.01
1161	ICICI Bank Limited	FIPB	Phani Kiran	Monetary intermediation of commercial banks, saving banks. postal savings bank and discount houses	0.01
162	ICICI Bank Limited	FIPB	Phani Kiran	Monetary intermediation of commercial banks, saving banks. postal savings bank and discount houses	0.04
1163	Topband India Private Limited	RBI	Shenzhen Topband Co Ltd	Manufacture of bare printed circuit boards, loading of components onto printed circuit boards; manufacture of	8.14

				interface cards (e.g. sound, video, controllers, network, modems)		Written Answers
1164	Mecia Technology India Private Limited	RBI	Meifei Wu	Manufacture of other articles n.e.c.	0.00	Answ
1165	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01	ers to
1166	Yizumi Advanced Processing Technology Private Limited	RBI	Guangdong Yizumi Precision Machinery Co., Ltd.	Manufacture of other special-purpose machinery n.e.c.	0.00	9
1167	Kale Brayan Manufacturing India Private Limited	RBI	Kale Environmental Technology Shanghai Corporation	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust hoods for commercial, laboratory or industrial use; calendering or other rolling machines other	0.19	[15 September, 2020]
1168	Trisunindia Machinery Private Limited	RBI	Chen Beibei	Other retail sale not in stores, stalls or markets	0.01)20]
1169	Trisunindia Machinery Private Limited	RBI	Wang Wei	Other retail sale not in stores, stalls or markets	0.00	Unstarre
1170	Hyber Plastic and Rubber Products (India) Private Limited	RBI	Hyber Investment Co., Limited	Manufacture of other special-purpose machinery n.e.c.	0.10	Unstarred Questions
1171	Tuoren Medical Device India Private Limited	RBI	Henan Tuoren Medical Device Co. Ltd.	Manufacture of other medical and dental instruments n.e.c.	0.15	ons 175

1	2	3	4	5	6
1172	Salida Industry Private Limited	RBI	Zuo Hualing	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.15
1173	Salida Industry Private Limited	RBI	Yi Changxing	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.15
1174	Yama Ribbon Manufacturer India Private Ltd.	RBI	Yama Ribbons and Bows Co Ltd	Finishing of man-made and blended man-made textiles.	0.20
1175	Cisen Pharmaceuticals India Private Limited	RBI	Cisen Pharmaceutical Co Ltd	Research and experimental development on natural sciences and engineering	0.49
1176	Wuxi Yushou Medicare	RBI	Wuxi Medical Appliances Co. Ltd	Manufacture of medicinal substances used in the manufacture of pharmaceuticals: antibiotics, endocrine	0.02
1177	YF India Private Limited	RBI	Jiang Li	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers, radiators, silencers, exhaust pipes, catalysers, clutches, ste	0.18

1178	VRX Sports Private Limited	RBI	Cai Yuzhu	Retail sale of footwear	0.33
1179	Dhaniram Technology India Private Limited	RBI	OFG Hongkong Limited	Computer consultancy and computer facilities management activities	0.02
1180	Jiangyin Uni-Pol Vacuum Casting India Pvt Ltd	RBI	Jiangyin Uni-Pol Co Limited	Other business support service activities n.e.c.	0.93
1181	Hangte Equipment Manufacture India Private	RBI	Hubei Hangte Technology Co. Ltd	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers, radiators, silencers, exhaust pipes, catalysers, clutches, ste	0.18
1182	Wingtech Mobile Communications (India) P	RBI	Wingtech Group (Hongkong) Limited	Manufacture of pagers, cellular phones and other mobile communication equipment	2.01
1183	Dhaniram Technology India Private Limited	RBI	Guan Mengjia	Computer consultancy and computer facilities management activities	0.00
1184	Haitian Plastics Machinery India Private	RBI	Haitian Plastics Machinery Group Co., Ltd	Manufacture of machinery for working soft rubber or plastics or for the manufacture of products of these materials	3.27

1	2	3	4	5	6	
1185	Jiangyin Uni-Pol Vacuum Casting India Pvt Ltd	RBI	Jiangyin Uni-Pol Co.Limited	Other business support service activities n.e.c.	0.77	
1186	Jiangyin Uni-Pol Vacuum Casting India Pvt Ltd	RBI	Jiangyin Uni-Pol Co Limited	Other business support service activities n.e.c.	0.94	
1187	Jiangyin Uni-Pol Vacuum Casting India Pvt Ltd	RBI	Hongkong New Chengfeng Co Limited	Other business support service activities n.e.c.	0.03	Č
1188	Jiangyin Uni-Pol Vacuum Casting India Pvt Ltd	RBI	Jiangyin Uni-Pol Co. Limited	Other business support service activities n.e.c.	0.01	5
1189	Jiangyin Uni-Pol Vacuum Casting India Pvt Ltd	RBI	Jiangyin Uni-Pol Co Limited	Other business support service activities n.e.c.	0.63	
1190	Jinfei Trading India Private Limited	RBI	Zhejiang Jinfei Kaida Wheel Co. Ltd.	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers	0.50	
1191	Mpurse Services Private Limited	RBI	Vsun Communication Technology Limited	Other monetary intermediation services n.e.c.	0.14	(
1192	Coslight India Telecom Private Limited	RBI	Harbin Coslight Storage Battery Co. Ltd.	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.31	Caroning Karoning

1193	Sunon Modular India Private Limited	RBI	Zhejiang Sunon Furniture Manufacture Co.	Wholesale of furniture and fixtures	0.29	Written Answers
1194	Pneumatics Automation E.Mc India Private	RBI	Dong Yingbo	Manufacture of fluid power equipment	0.00	nswers to
1195	Himile Molds (India) Private Limited	RBI	Himile Mechanical Science and Technology	Manufacture of machine tools for turning, drilling, milling, shaping, planning, boring, grinding etc.	0.85	0
1196	Longshock India Private Limited	RBI	Zhang Ting	Interior completion such as ceilings, wooden wall coverings, movable partitions etc.; Laying of parquet and other wood floor coverings, carpets and linoleum, wallpaper	0.07	[15 September, 2020]
1197	Highly Electrical Appliances (India) Private	RBI	Shanghai Highly Electrical Appliances Co	Manufacture of other pumps, compressors, taps and valves etc.	4.25	20]
1198	Shuz Tung Machinery Industrial India Private	RBI	Shuz Tung Machinery Industrial Co. Ltd.	Wholesale of machinery and equipment for the textile, wood and metal industries etc.	0.02	Unstarred Q
1199	Yama Ribbon Manufacturer India Private Ltd.	RBI	Yama Ribbons and Bows Co Ltd	Finishing of man-made and blended man-made textiles.	0.17	Questions
1200	Soaring Illumination Private Limited	RBI	Xiang Li	Manufacture of electric lighting equipment	0.01	179

1	2	3	4	5	6	
1201	B.J.Zh.F. Panther Medical Equipment Indi	RBI	B.J.ZH.F. Panther Medical Equipment Co Ltd.	Wholesale of scientific, medical and surgical machinery and equipment	0.09	
1202	Zoomlion India Private Limited	RBI	Zoomlion International Trading Hk Co Lim	Activities of commission agents dealing in wholesale trade in machinery and equipment, other than transport machinery	0.49	
1203	Laun Technology Private Limited	RBI	Shenzhen Laun Technology Company Limited	Manufacture of display components (plasma, polymer, LCD, LED)	0.01	7
1204	Yingtong Electronic Technology India Private	RBI	Hubei Yingxin Precision Electronics Co Ltd.	Manufacture of other electrical equipment	0.65	
1205	Yingtong Electronic Technology India Private	RBI	Hubei Yingtong Telecommunication Cable H	Manufacture of other electrical equipment	1.51	}
1206	Gome Electronics India Private Limited	RBI	Gome Telecom Equipment (Zhejiang) Co. Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.13	
1207	Longping India Seed R&D Centre Pvt Ltd	RBI	Yuan Longping High Tech Agriculture Co Ltd.	Other supporting activities including agricultural gardening (excluding parks and gardening activities	0.87	Charanca
1208	ZTT India Pvt Ltd	RBI	Jiangsu Zhongtian Technology Co Ltd.	Manufacture of printer cables, monitor cables, USB cables, connectors etc.	3.34	Questions

				management services		181
1216	Afu Ewaste Private Limited	RBI	Dingfu Chen	Remediation activities and other waste	0.00	
1215	Multielement Minerals Private Limited	RBI	Dou Yangjun	Quarrying of granite	0.03	Questions
1214	Yingtong Electronic Technology India Private	RBI	Yingtong Telecommunication Co. Ltd.	Manufacture of other electrical equipment	3.46	
				boards, loading of components onto printed circuit boards; manufacture of interface cards] Unstarred
1213	Topband India Private Limited	RBI	Shenzen Topband Co Ltd	computer service activities n.e.c Manufacture of bare printed circuit	5.66	er, 2020]
1212	Onthefrontier Hrtech Private Limited	RBI	Lan Ma	Other information technology and	0.07	September,
1211	Sinoea Technological Engineering (India)	RBI	Ea Construction Hongkong Co Limited	Architectural and engineering activities and related technical consultancy	0.00	[15 Se _I
1210	Argus Dyechem Private Limited	RBI	Argus (Shanghai) International Trading C	Manufacture of chemical products or preparations of a kind used in the textiles, paper, leather and like industries	0.00	10
1209	Innovare Labs PrivateLimited	RBI	Melscher Biopharm Co., Limited	Manufacture of medicinal substances used in the manufacture of pharmaceuticals: antibiotics, endocrine products, basic vitamins	0.99	Written Answers

1	2	3	4	5	6
1217	Changsha Mining and Metallurgy Private Ltd.	RBI	Hunan CHMM Engineering Co., Ltd	Support activities for other mining and quarrying	0.01
1218	Changsha Mining and Metallurgy Private Ltd.	RBI	Deng Gao	Support activities for other mining and quarrying	0.00
1219	Togetu Mediatech India Private Limited	RBI	Togetu Inc.	Other information service activities n.e.c.	0.42
1220	Renesola Power Private Limited	RBI	Renesola New Energy S A R L	Electric power generation using solar energy	0.07
1221	Shunong Chemical Private Limited	RBI	Jiangang Zhou	Manufacture of basic chemical elements	0.00
1222	Shunong Chemical Private Limited	RBI	Kaihui Li	Manufacture of basic chemical elements	0.00
1223	Oricare India Private Limited	RBI	Oricare (HK) Limited.	Management consultancy activities	0.00
224	Minghao Electronics India Private Limite	RBI	Mr. Dong Guowei	Manufacture of other electronic components n.e.c	0.02
225	ZTT India Private Limited	RBI	Jiangsu Zhongtian Technology Co. Ltd	Manufacture of fibre optic cables for data transmission or live transmission of images	4.35
226	Yinlun Adm India Private Limited	RBI	Yinlun (Shanghai) Investment Co. Ltd.	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers.	0.48

1227	DJDC Battery PrivateLimited	RBI	Zhao Shuli	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.04	Written Answers to
1228	DJDC Battery PrivateLimited	RBI	Wan Hong	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.01	[15 Se
1229	Chongqing Jieli India Private Limited	RBI	Chongqing Jieli Wheel Manufacturing CO Ltd.	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers, radiators, silencers, exhaust pipes, catalysers, clutches, ste	3.40	September, 2020] Uns
1230	Hanstone Credit Technology Private Limited	RBI	Yao Zhiwei	Other information technology and computer service activities n.e.c	0.19	starred (
1231	Sineng Electric (India) Private Limited	RBI	Sineng Electric Hk Technology Co Ltd	Manufacture of other electrical equipment	0.24	Unstarred Questions
1232	Rhea Healthcare Pvt Ltd	RBI	Oikos Asia Healthcare Limited	Hospital activities	0.14	183

1	2	3	4	5	6
1233	Testbook Edu Solutions Pvt Ltd	RBI	Sita Ramakrishna Velamuri	Educational support services	0.00
1234	Testbook Edu Solutions Pvt Ltd	RBI	Sita Ramakrishna Velamuri	Educational support services	0.01
1235	Linkcomagri India Private Limited	RBI	Li Ke	Wholesale of cereals & pulses	0.00
1236	Junneng Chemicals India Pvt Ltd	RBI	Junneng Chemicals(Longnan) Co Ltd	Manufacture of paints and varnishes, enamels or lacquers	0.89
1237	Omelette Technology Private Limited	RBI	Xin Feng	Other information technology and computer service activities n.e.c	0.00
1238	Omelette Technology Private Limited	RBI	Liu Yi	Other information technology and computer service activities n.e.c	0.07
1239	Xiyin India Private Limited	RBI	Top fashion Business Co Limited	Retail sale of readymade garments, hosiery goods, other articles of clothing and clothing accessories such as gloves, ties, braces etc.	4.84
1240	Cnfulo (India) Private Limited	RBI	Ningbo Fulong Synchronous Belt Co Ltd.	Manufacture of rubber conveyor or transmission belts or belting	0.05
1241	DJDC Battery Private Limited	RBI	Wan Hong	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.06

1242	Tuoren Medical Device India Private Limited	RBI	Henan Tuoren Medical Device Co. Ltd	Manufacture of other medical and dental instruments n.e.c.	0.07	Written Answers
1243	DJDC Battery PrivateLimited	RBI	Zhao Shuli	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.23	inswers to
1244	Tianmo Environmental India Private Limited	RBI	Nanjing Tianmo Technology Co Ltd	Manufacture of filtering and purifying machinery or apparatus for liquids and gases	0.12	[15 Sept
1245	Origins Photoelectricity Consort Pvt Ltd	RBI	Gangam Mahesh Chandra	Manufacture of display components (plasma, polymer, LCD, LED)	0.11	September, 2020]
1246	Yanjan New Material India Pvt Ltd	RBI	Xiamen Yanjan New Material Co Ltd	Manufacture of wadding of textile materials and articles of wadding such as sanitary napkins and tam	0.66	
1247	Yanjan New Material India Pvt Ltd	RBI	Xiamen Shengjie Nonwoven Products Co Ltd	Manufacture of wadding of textile materials and articles of wadding such as sanitary napkins and tam	0.03	Unstarred Que
1248	UV Chem India Pvt Ltd	RBI	Zhejiang UVCHem Investment Co Ltd	Wholesale of industrial chemicals,	0.26	Questions 185

1	2	3	4	5	6
1249	Metec Electronics Private Limited	RBI	Chen Feiyan	Manufacture of stereo equipment, speaker systems, amplifiers for musical instruments and public address systems, microphones, karaoke machines, headphones (e.g. radio, stereo, computer)	0.01
1250	Grandway Testing Instruments India Private Limited	RBI	Zhejiang Grandway Telecommunication Technology Co. Ltd	Manufacture of other measuring n.e.c.	0.47
1251	Wisepower Enterprise India Private Limited	RBI	Yi Ni	Manufacture of pagers, cellular phones and other mobile communication equipment	0.05
1252	Lulu and Sky Brands Private Limited	RBI	Vivek Arora	Activities of other commission agents n.e.c. (including commission agents working in emerging areas for wholesale trade	0.03
1253	DJDC Battery Private Limited	RBI	Wan Hong	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide	0.00

1254	DJDC Battery PrivateLimited	RBI	Zhao Shuli	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide	0.00	Written Answers to
1255	Huntkey India Private Limited	RBI	Huntkey Hongkong International Trading Co. Limited	Manufacture of other special-purpose machinery n.e.c.	0.33	s to
1256	Huntkey India Private Limited	RBI	Huntkey Hong Kong Enterprise Group Limited	Manufacture of other special-purpose machinery n.e.c.	0.14	
1257	MJVS Fashion Services Private Limited	RBI	Liu Yang	Retail sale via e-commerce	0.09	[15
1258	MJVS Fashion Services Private Limited	RBI	Mashuai	Retail sale via e-commerce	0.04	September, 2020]
1259	Ferriteco Electronic Private Limited	RBI	Zhi Gang Wang	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00	r, 2020]
1260	Vetyp Sewing Machine Solutions Private L	RBI	Ju Ding	Manufacture of sewing machines, sewing machine heads and sewing machine needles (whether or not for household use)	0.00	Unstarred Questions
1261	Laun Technology Private Limited	RBI	Shenzhen Laun Technology Co. Ltd.	Manufacture of display components (plasma, polymer, LCD, LED)	0.04	Questio
1262	Xinrui International Private Limited	RBI	Xinrui International Technology Company Ltd	Other information technology and computer service activities n.e.c	0.05	ns 187

1	2	3	4	5	6	188
1263	Ufingo International Trading Private Limited	RBI	Ke Yan	Retail sale of refrigerators, washing machines and other electrical/electronic household goods	0.00	Written Answers
1264	Xing Lan Trading Private Limited	RBI	Zhang Bo	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00	swers to
1265	Testbook Edu Solutions Pvt Ltd	RBI	Sita Ramakrishna Velamuri	Educational support services	0.00	
1266	Testbook Edu Solutions Pvt Ltd	RBI	Sita Ramakrishna Velamuri	Educational support services	0.01	\mathbb{R}
1267	CSI Interfusion India Private Limited	RBI	Chinasoft International Technology Servi	Other information technology and computer service activities n.e.c	0.87	[RAJYA SABHA]
1268	Sineng Electric (India) Private Limited	RBI	Sineng Electric Hk Technology Co Limited	Manufacture of other electricalequipment	0.08	ABHA]
1269	Sineng Electric (India) Private Limited	RBI	Sineng Electric Hk Technology Co Ltd	Manufacture of other electrical equipment	0.19	
1270	Junxin India Technology Private Limited	RBI	Dai Qingmiao	Data processing activities including report writing	0.00	Unsi
1271	SHHY India Private Limited	RBI	China Chinopharma Limited	Wholesale of pharmaceutical and medical goods	0.01	Unstarred Q
1272	Tianchao Import Export Trading Private Limited	RBI	Mr. Zhang Guanghong	Manufacture of other glassware/glass products: articles of glass used in	0.02	Questions

				construction such as glass blocks; clock or watch glasses, optical glass and optical glass elements not optically worked; and o		Written Answers to
1273	Chenfeng Tech Private Limited	RBI	Zhejiang Chenfeng Technology Co. Ltd.	Manufacture of electric lighting equipment	13.02	wers to
1274	Tongwei Industries Private Limited	RBI	Tongli Wang	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.00	
1275	Lu Sheng Fengtai Private Limited	RBI	Pan Mingming	Other business support service activities n.e.c	0.02	[15 S
1276	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01	Septer
1277	Maowell Electronics Private Limited	RBI	Realwell Trading Limited	Manufacture of other measuring n.e.c.	0.19	nber,
1278	Injoyfun Technology Private Limited	RBI	Earnjoy Info Co Limited	Other information technology and computer service activities n.e.c	0.00	September, 2020]
1279	Tekman Diamond Tools Private Limited	RBI	Xiamen Hongfeng Diamond Tools Co Ltd	Manufacture of metal-forming machinery and machine tools n.e.c	0.20	Unstai
1280	Ludetong India Electronic Technology Private	RBI	Beijing Ludetong Electronic Co Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.24	Unstarred Questions
1281	Ludetong India Electronic Technology Private	RBI	Beijing Ludetong Electronic Co Ltd.	Manufacture of pagers, cellular phones and other mobile communication	0.00	ns 189

1	2	3	4	5	6	190
				equipment		Wru
1282	Gradlane Systems Private Limited	RBI	Hong Taoli	Education	0.03	Written Answers
1283	Gradlane Systems Private Limited	RBI	Chen Jinfang	Education	0.00	Answa
1284	Gradlane Systems Private Limited	RBI	Hong Taoli	Education	0.01	ers to
1285	Inventronics Ssl India Private Limited	RBI	Inventronics (Hangzhou) Inc	Manufacture of other electronic components n.e.c	0.04	_
1286	HTG Engineering Pvt Ltd	RBI	Mr. Jianjun Chen	Other civil engineering projects n.e.c.	0.00	RAJ
1287	CCTEB India Private Limited	RBI	China Construction Third Engineering Bur	Construction of buildings carried out on own-account basis or on a fee or contract basis	2.64	RAJYA SABHAJ
1288	Sterlite Technologies Limited	RBI	Yang Lei	Manufacture of fibre optic cables for data transmission or live transmission of images	0.00	
1289	Sinoea Technological Engineering (India)	RBI	EA Construction Hongkong Co Limited	Architectural and engineering activities and related technical consultancy	0.00	Unstarred
1290	Hyber Plastic and Rubber Products (India	RBI	Hyber Investment Co Limited	Manufacture of other special-purpose machinery n.e.c.	0.00	red Questions
1291	Somezaki India Private Limited	RBI	Sintek (Hongkong) Group Limited	Manufacture of other electronic and	0.01	tions

				electric wires and cables (insulated wire and cable made of steel, copper, aluminium)		Written Answers to
1292	Somezaki India Private Limited	RBI	Zhong Likang	Manufacture of other electronic and electric wires and cables (insulated wire and cable made of steel, copper, aluminium)	0.00	vers to
1293	Lotte Advanced Materials India Private Ltd.	RBI	Lotte Advanced Materials Shanghai Co. Ltd	Manufacture of plastic in primary forms (includes amino-resins, polyurethanes etc.)	0.00	[15
1294	Yingtong Electronic Technology India Pvt.	RBI	Hubei Yingxin Precision Electronics Co.	Manufacture of other electrical equipment	1.48	September, 2020]
1295	Exvillage Software Systems Private Limit	RBI	Li Hongwei	Writing, modifying, testing of computer program to meet the needs of a particular client excluding web-page	0.00	er, 2020]
1296	Kognitive Analytics Private Limited	RBI	Anand Krishamoorthy	Other information service activities n.e.c.	0.15	Uns
1297	Beijing Shougang Engineering India Private	RBI	Beijing Shougang Design and Engineering	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.08	Unstarred Questions
1298	Beijing Shougang Engineering India Private	RBI	Ye Xiaodong	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.01	stions 191

1	2	3	4	5	6
1299	Beijing Shougang Engineering India Private	RBI	Ye Xiaodong	Architectural and engineering activities and related technical consultancy	0.01
1300	CPL Machinery India Private Limited	RBI	Hebei Pingle International Trade Co. Ltd	Manufacture of other special-purpose machinery n.e.c.	0.00
301	CPL Machinery India Private Limited	RBI	Hebei Pingle Flour Machinery Group, Co.	Manufacture of other special-purpose machinery n.e.c.	0.00
302	Abbie IT Mart Private Limited	RBI	Xia Xingchen	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.03
303	Abbie IT Mart Private Limited	RBI	Huang Ke	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.01
304	Abbie IT Mart Private Limited	RBI	Xia Xingchen	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.03
305	Beijing Shougang Engineering India Priva	RBI	Beijing Shougang Design and Engineering	Architectural and engineering activities and related technical consultancy	0.12
306	Beijing Shougang Engineering India Priva	RBI	Yu Nan	Architectural and engineering activities and related technical consultancy	0.03
307	Abbie IT Mart Private Limited	RBI	Xia Xingchen	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.08

1308	Jiangyin Uni-Pol Vacuum Casting India Private	RBI	Jiangyin Uni-Pol Co. Ltd.	Manufacture of other pumps, compressors, taps and valves etc.	0.50	Written Answers
1309	Ecj Packaging Technologies India Private	RBI	Pharmapack Technologies Corporation	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.05	Answers to
1310	Kolixin India Private Limited	RBI	Shi Houbo	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00	
1311	Uplus Technology India Private Limited	RBI	Uren Tech Group (HK) Co., LTD	Manufacture of printer cables, monitor cables, USB cables, connectors etc.	0.04	[15 Se _]
1312	Fengyuan India Pvt Ltd	RBI	Huang Meixia	Manufacture of basic chemical elements	0.06	otemi
1313	Xing Max Private Limited	RBI	Wei Jiale	Wholesale of telephone, mobile phone and communications equipment and parts	0.00	September, 2020]
1314	Jujiang Construction (India) Private Limited	RBI	Zhejiang Jujiang Urban Utilities and Lan	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.01	Unstarred
1315	FPL Technologies Private Limited	RBI	Krishnan Sathish	Other information technology and computer service activities n.e.c	0.02	d Questions
1316	Ludetong India Electronic Technology Private	RBI	Beijing Ludetong Electronic co. Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.07	ions 193

1	2	3	4	5	6
1317	Samqi Global Pvt Ltd	RBI	Zou Taihua	Installation of telecommunications wiring, computer network and cable television wiring, including fibre	0.00
318	Dynamic Conglomerate Private Limited	RBI	Anysonic Electronics (HK) Co. Limited	Wholesale of computers and computer peripheral equipment	0.12
1319	Ludetong India Electronic Technology Private	RBI	Beijing Ludetong Electronic co. Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.08
320	Yinlun Adm India Private Limited	RBI	Yinlun (Shanghai) Investment Co. Ltd.	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers, radiators, silencers, exhaust pipes	0.38
321	Jizhi Mechatronic India Private Limited	RBI	Hangzhou Jizhi Mechatronic Co. Ltd.	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.07
1322	Jiangyin Uni-Pol Vacuum Casting India Pvt Ltd	RBI	Jiangyin Uni-Pol Co Limited	Other business support service activities n.e.c.	0.50

1323	Jiangyin Uni-Pol Vacuum Casting India Pvt Ltd	RBI	Shinery International Co. Hongkong	Other business support service activities n.e.c.	0.21
1324	Jiangyin Uni-Pol Vacuum Casting India Pvt Ltd	RBI	Jiangyin Uni-Pol Co Limited	Other business support service activities n.e.c.	0.31
1325	Lianchuang Electronic India Private Limited	RBI	Chongqing Liangjiang Lian Chuang Electronic Co. Ltd.	Manufacture of other electronic components n.e.c	1.90
1326	Jufeng Solder International Private Limited	RBI	Li Rong	Manufacture of other electrical equipment	0.00
1327	Ispagro Robotics Private Limited	RBI	Artesian Venture Partners Pvt Ltd	Manufacture of other special-purpose machinery n.e.c.	0.07
1328	Nova Laboratories PrivateLimited	RBI	Chen Zhanzhi	Manufacture of medicinal substances used in the manufacture of pharmaceuticals: antibiotics,endocrine products, basic vitamins	0.37
1329	Ludetong India Electronic Technology Private	RBI	Beijing Ludetong Electronic co. Ltd	Manufacture of pagers, cellular phones and other mobile communication equipment	0.10
1330	Multielement Minerals Private Limited	RBI	Dou Yangjun	Quarrying of granite	0.01
1331	Sinosteel Resources India Private Limite	RBI	Sinosteel Metals and	Wholesale of metals and metal ores	0.02

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Unstarred Questions 195

1	2	3	4	5	6
1332	Plex Polymers Private Limited	RBI	Wen-Cheng Chang	Activities of commission agents dealing in wholesale trade inwood, paper, skin, leather and fur,fuel, petroleum products, chemicals, perfumery and cosmetics, glass, minerals, ores and metals	0.00
333	Plex Polymers Private Limited	RBI	Wei Chih Chen	Activities of commission agents dealing in wholesale trade inwood, paper, skin, leather and fur,fuel, petroleum products, chemicals, perfumery and cosmetics, glass, minerals, ores and metals	0.00
334	Kaishan Machinery (India) Private Limited	RBI	Zhejiang Kaishan Compressor Co Ltd	Wholesale of other construction equipment n.e.c.	0.00
35	Sinosteel Resources India Private Limited	RBI	Sinosteel Metals and Resources Co. Ltd.	Wholesale of metals and metal ores	0.02
36	INTDS Industries Private Limited	RBI	Chen Beibei	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.01
337	Gainhero India Private Limited	RBI	Guohua Qian	Manufacture of desktop computers, laptop computers, hand-held computers (e.g. PDA), mainframe computers and computer servers	0.04

1338	Irent Technology Private Limited	RBI	Minquan Liu	Wholesale of telephone, mobile phone and communications equipment and parts	0.00	Written Answers
1339	Irent Technology Private Limited	RBI	Jiandong Xu	Wholesale of telephone, mobile phone and communications equipment and parts	0.00	wers to
1340	Brightway Solids Control India Private Ltd	. RBI	Liu Yuelang	Manufacture of other machinery for mining, quarrying and construction n.e.c.	0.00	[15
1341	Jujiang Construction (India) Private Lim.	RBI	Jujiang Construction Group Co. Ltd	Construction of buildings carried out on own-account basis or on a fee or contract basis	0.08	September, 2020]
1342	Bornbrave Technologies Private Limited	RBI	Liu Qiang	Other information technology and computer service activities n.e.c	0.04	2020]
1343	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01	Uns
1344	Djdc Battery PrivateLimited	RBI	Mr.Li Weidong	Manufacture of primary cells and primary batteries and rechargeable batteries containing manganese oxide, mercuric silver oxide or other material		Unstarred Questions
1345	DJDC Battery PrivateLimited	RBI	Mr. Zhou Shaoping	Manufacture of primary cells and primary batteries and rechargeable	0.04	s 197

1	2	3	4	5	6
				batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	
1346	ACRE Industrial Solutions India Private	RBI	ACRE Automation Co Ltd MCC	Architectural and engineering activities and related technical consultancy	0.00
1347	INTDS Industries Private Limited	RBI	Wang Wei	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00
1348	SCZ Metal Private Limited	RBI	Sun Jianqiang	Materials recovery	0.01
1349	VTQC India Technical Services Private Limited	RBI	Chen Keliang	Other information technology and computer service activities n.e.c	0.01
1350	VTQC India Technical Services Private Limited	RBI	Zhang Lida	Other information technology and computer service activities n.e.c	0.00
1351	NIIT Limited	RBI	Kamal Nain Dhuper	Other educational services n.e.c.	0.00
1352	Kyungwon Century India Private Limited	RBI	Shon Sa Keun	Manufacture of other electrical equipment	0.09
1353	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01
1354	Wingtech Mobile Communications (India) Pvt.	RBI	Wingtech Group (Hongkong) Limited	Manufacture of pagers, cellular phones and other mobile communication equipment	1.74

1355	Bornbrave Technologies Private Limited	RBI	Liu Qiang	Other information technology and computer service activities n.e.c	0.02
1356	Mingri Media Private Limited	RBI	Hacker Interstellar HK Limited	Computer consultancy and computer facilities management activities	0.03
1357	ZJY Right Source India Private Limited	RBI	Mr Chen Bixiong	Manufacture of pagers, cellular phones and other mobile communication equipment	0.01
1358	Xihi Technology Private Limited	RBI	Aohai International (Honkong) Co. Limite	Manufacture of other electrical equipment	0.23
1359	Wingtech Mobile Communications (India) P	RBI	Wingtech Group (Hongkong) Limited	Manufacture of pagers, cellular phones and other mobile communication equipment	1.20
1360	Exito Gourmet Pvt Ltd	RBI	Ruben Carbajo	Manufacture of cream, butter, cheese, curd, ghee, khoya etc.	0.24
1361	Xihi Technology Private Limited	RBI	Aohai International (Honkong) Co. Limite	Manufacture of other electrical equipment	0.05
1362	Acre Industrial Solutions India Private	RBI	ACRE Coking and Refractory Engineering C	Architectural and engineering activities and related technical consultancy	0.10
1363	Xinghe Ecommerce Private Limited	RBI	Chen Yong	Retail sale via e-commerce	0.00
1364	Edugreen Education & Services Private Ltd.	RBI	Claudia Ricarda Rita Suessmuth Dyckerhof	Other educational services n.e.c.	0.06

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Unstarred Questions 199

1	2	3	4	5	6
1365	Togetu Mediatech India Private Limited	RBI	Togetu Inc	Other information service activities n.e.c.	0.42
1366	Sterlite Technologies Limited	RBI	Jia Yonghao	Manufacture of fibre optic cables for data transmission or live transmission of images	0.00
1367	Lianming Technology (India) Private Limited	RBI	Lianming Technology Limited	Manufacture of pagers, cellular phones and other mobile communication equipment	0.03
1368	Donlee India New Material Technology Private	RBI	Guangdong Donlee New Materials Technology	Other non-specialised wholesale trade n.e.c.	0.00
1369	Ofilm Optical Electronic Technology India	RBI	Ofilm Global (Hk) Trading Limited.	Manufacture of optical instruments and equipment	0.00
1370	Ofilm Optical Electronic Technology India	RBI	Ofim Bio-Identification Technology Co.,	Manufacture of optical instruments and equipment	0.00
1371	Bornbrave Technologies Private Limited	RBI	Liu Qiang	Other information technology and computer service activities n.e.c	0.04
1372	Miniso Life Style Private Limited	RBI	Miniso Hong Kong Limited	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry, sports clothes	3.88

1373	Tongwei Industries Private Limited	RBI	Tongli Wang	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.03	Written
1374	Muhao Battery Private Limited	RBI	Hebei Muhao Industry Co. Ltd.	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.00	Written Answers to
1375	Quanhua Exim Trading Private Limited	RBI	Quanhua Xiao	Other non-specialised wholesale trade n.e.c.	0.01	[15
1376	Lofty Advertisement Pvt Ltd	RBI	Wang Wei	Advertising	0.00	5 Sep
1377	Lofty Advertisement Pvt Ltd	RBI	Kang Peng	Advertising	0.00	temb
1378	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01	September, 2020]
1379	Taikai Electric (India) Private Limited	RBI	Taikai Group Co. Ltd.	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching) or	0.85	
1380	Guizhou India Infrastructure and Constru	RBI	Su Pei	Construction and maintenance of motorways, streets, roads, other vehicular and pedestrian ways, highways,	0.00	Unstarred Questions
1381	U Foods (India) Private Limited	RBI	Crown Fortune Investment Limited	Manufacture of sugar confectionery (except sweetmeats)	0.13	ions 201

1	2	3	4	5	6	_
1382	Miniso Life Style Pvt. Ltd.	RBI	Qiyuan Zheng	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry,	0.00	
1383	Kinlong Hardware(India) Private Limited	RBI	Guangdong Kinlong Hardware Products Co. Ltd.	Wholesale of hardware and sanitary fittings and fixtures and flat glass including tools such as hammers,	0.12	
1384	Pritop Tech Pvt Ltd	RBI	Xuming Hong	Wholesale of software	0.00	
1385	Pritop Tech Pvt Ltd	RBI	Wenping Tang	Wholesale of software	0.00	
1386	Solluna Surgical Pvt Ltd	RBI	Chen Rulong	Manufacture of laboratory apparatus (laboratory ultrasonic cleaning machinery, laboratory sterilizers	0.00	
1387	Solluna Surgical Pvt Ltd	RBI	Xie Jinfu	Manufacture of laboratory apparatus (laboratory ultrasonic cleaning machinery, laboratory sterilizers,	0.00	
1388	Lioha Electrics Private Limited	RBI	Xue Liu	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.06	
1389	Muxing Construction Equipments Private Ltd.	RBI	Ma Qun	Wholesale of office machinery and equipment, except computers and computer peripheral equipment	0.19	

1390	Inventronics Ssl India Private Limited	RBI	Inventronics (Hangzhou) Inc	Manufacture of other electronic components n.e.c	0.26	Written
1391	China Construction Sausum (India) Private	RBI	China Construction Fifth Engineering Div	Other civil engineering projects n.e.c.	0.14	Written Answers
1392	China Construction Sausum (India) Private	RBI	Fan Lyu	Other civil engineering projects n.e.c.	0.00	to
1393	Lanshang Industrial Private Limited	RBI	Jun Shao	Manufacture of moulded industrial accessories of plastics [including electrical insulating fittings of plastics]	0.00	[15
1394	Gainhero India PrivateLimited	RBI	Xulong Duan	Manufacture of desktop computers, laptop computers, hand-held computers (e.g. PDA),mainframe computers and computer servers	0.06	September, 2020]
1395	Ding Dang Finance Private Limited	RBI	Jingling Wan	Other financial service activities, except insurance and pension funding activities, n.e.c.	0.00	_
1396	Lianming Technology (India) Private Limited	RBI	Shenzen Alliance Technology Co Ltd.	Manufacture of pagers, cellular phones and other mobile communication equipment	0.00	Unstarred Questions
1397	Lianming Technology (India) Private Limited	RBI	Chai Wenjun	Manufacture of pagers, cellular phones and other mobile communication equipment	0.00	tions 203

	2	3	4	5	6
398	Mjvs Fashion Services Private Limited	RBI	Mashuai	Retail sale via e-commerce	0.03
399	NI7 India Private Limited	RBI	NI7 Data Processing Hangzhou Co. Ltd.	Other activities relating to finishing of textile n.e.c.	0.06
00	Nanjing Electric India Private Limited	RBI	Nanjing Electric (Group) Co. Ltd.	Manufacture of other electronic components n.e.c	0.13
01	Nanjing Electric India Private Limited	RBI	Nanjing Electric Insulator Co. Ltd.	Manufacture of other electronic components n.e.c	0.12
02	Cesc Ventures Limited	RBI	Arnab Kumar Dutta	Other information service activities n.e.c.	0.00
03	Haval Motor India Private Limited	RBI	Great Wall Motor Company Limited	Manufacture of motor vehicles n.e.c.	0.77
04	Ludetong India Electronic Technology Private	RBI	Beijing Ludetong Electronic Co. Ltd.	Manufacture of pagers, cellular phones and other mobile communication equipment	0.14
05	Beijing Shougang Engineering India Private	RBI	Beijing Shougang Design and Engineering	Architectural and engineering activities and related technical consultancy	0.08
06	Chindia Medical Technologies Private Limited	RBI	Zhang Ying	Writing, modifying, testing of computer program to meet the needs of a particular client excluding web-page	0.01

[RAJYA SABHA]

Unstarred Questions

1407	Crisil Ltd.	RBI	Pawan Kumar Jain	Activities auxiliary to financial service activities n.e.c.	0.10	Written
1408	Sineng Electric (India) Private Limited	RBI	Sineng Electric Hk Technology Co. Limited	Manufacture of other electrical equipment	0.13	Written Answers to
1409	Creaone Digital Private Limited	RBI	Kingzer Electronics Group Limited	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry, sports clothes	0.00	to
1410	Creaone Digital Private Limited	RBI	Zhang Zhikun	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry, sports clothes	0.00	[15 September, 2020]
1411	Intds Industries Private Limited	RBI	Chen Beibei	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00	2020]
1412	Intds Industries Private Limited	RBI	Wang Wei	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00	Unstarred
1413	Trisunindia Machinery Private Limited	RBI	Chen Beibei	Other retail sale not in stores, stalls or markets	0.00	urred Qu
1414	Yanfeng Adient(India)Pvt Ltd	RBI	Yanfeng Adient Seating Co. Ltd.	Manufacture of car seats	1.73	Questions
1415	Yanfeng Adient(India)Pvt Ltd	RBI	Yanfeng Adient (Shanghai Jiading) Seating	Manufacture of car seats	0.02	ns 205

1	2	3	4	5	6
1416	Vrx Sports Private Limited	RBI	Zhuang Xiaoting	Retail sale of footwear	0.19
1417	Ningyuan Machine Tool Pvt Ltd	RBI	Shanghai Ningyuan Precision Machinery Co.	Manufacture of machine tools for turning, drilling, milling, shaping, planning, boring, grinding etc	0.01
1418	U Foods (India) Private Limited	RBI	Crown Fortune Investment Limited	Manufacture of sugar confectionery (except sweetmeats)	0.31
1419	Trisunindia Machinery Private Limited	RBI	Wang Wei	Other retail sale not in stores, stalls or markets	0.00
1420	Saroc Technology India Private Limited	RBI	Zhu Peng	Wholesale of other electronic equipments and parts thereof	0.00
1421	Letspie Entertainment Private Limited	RBI	Oxy Technology Limited	Operation of other websites that act as portals to the Internet, such as media sites providing periodically updated content	0.03
1422	Linkyun Technology Private Limited	RBI	Yang Ling	Other information technology and computer service activities n.e.c	0.00
1423	Chc Navigation India Private Limited	RBI	CHC Nevigation (Hongkong) Limited	Other information technology and computer service activities n.e.c	0.00

1424 Hamming Technology Private Limited	RBI	Chen Yaming	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust hoods for commercial, laboratory or industrial use)	0.00	Written Answers to
1425 Tianqin India Private Limited	RBI	Ren Lin	Management consultancy activities	0.06	9
1426 Tianqin India Private Limited	RBI	Tao Hualing	Management consultancy activities	0.01	
1427 Mjvs Fashion Services Private Limited	RBI	Liu Yang	Retail sale via e-commerce	0.03	
1428 Yinshangku Trading Private Limited	RBI	Meng Jiang	Wholesale of other basic/manufactured food stuffs n.e.c.	0.00	[15 Sept
1429 Riversong Technology Pvt Ltd	RBI	IMG Technology Co. Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.05	September, 2020]
1430 Kstar Science and Technology India Pvt.	RBI	KSTAR (HK) Co. Limited	Manufacture of other electronic components n.e.c	0.01	020]
1431 Kstar Science and Technology India Pvt.	RBI	Baishan Liu	Manufacture of other electronic components n.e.c	0.00	Unstar
1432 Phicomm India Pvt. Ltd.	RBI	Talent Transmission Limited	Other information technology and computer service activities n.e.c	0.06	Unstarred Questions
1433 Miniso Life Style Pvt. Ltd.	RBI	Qiyuan Zheng	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry,	0.00	stions 207

1	2	3	4	5	6	
1434	Sineng Electric (India) Private Limited	RBI	Sineng Electric Hk Technology Co Limited	Manufacture of other electrical equipment	0.09	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
1435	Chc Navigation India Private Limited	RBI	Shanghai Huace Navigation Technology Ltd	Other information technology and computer service activities n.e.c	0.00	WI WEN THO MEN TO
1436	Muhao Battery Private Limited	RBI	Hebei Muhao Industry Co. Ltd.	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.13	
1437	Icici Bank Limited	FIPB	Phani Kiran	Monetary intermediation of commercial banks, saving banks. postal savings bank and discount houses	0.01	
1438	Inventronics Ssl India Private Limited	RBI	Inventronics(Hangzhou)Inc	Manufacture of other electronic components n.e.c	0.34	2
1439	Agaston Mobile Pvt. Ltd.	RBI	Fan Yanchun	Manufacture of pagers, cellular phones and other mobile communication equipment	0.01	
1440	Longking Engineering India Pvt Ltd	RBI	Fujian Longking Co. Ltd.	Other civil engineering projects n.e.c.	1.87	Onsi
1441	Spica Zavas Pvt Ltd	RBI	Trina Solar (Singapore) Third Pte Limited	Electric power generation using solar energy	0.03	Onsurrea Quesuons
1442	Yayue India Pvt. Ltd.	RBI	Elegant Smart International Development	Packaging activities	0.00	nestions

1443	Yayue India Pvt. Ltd.	RBI	Shi Yabing	Packaging activities	0.00	Writ
1444	Srx India Pvt. Ltd.	RBI	Miss Ren Li	Management consultancy activities	0.32	ten A
1445	Djdc Battery PrivateLimited	RBI	Mr.Wan Hong	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.04	Written Answers to
1446	Zhongdian India Consulting Engineering Private Limited	RBI	China Electronics Engineering Design Institute Co. Ltd.	Architectural and engineering activities and related technical consultancy	0.05	[15
1447	Bornbrave Technologies Private Limited	RBI	Liu Qiang	Other information technology and computer service activities n.e.c	0.12	Septemb
1448	Bornbrave Technologies Private Limited	RBI	Liu Qiang	Other information technology and computer service activities n.e.c	0.07	September, 2020]
1449	Maowell Electronics Private Limited	RBI	Realwell Trading Limited	Manufacture of other measuring n.e.c.	0.20	_
1450	U Foods (India) Private Limited	RBI	Crown Fortune Investment Limited	Manufacture of sugar confectionery (except sweetmeats)	0.47	Unstarr
1451	Wisepower Enterprise India Pvt. Ltd.	RBI	Yi Ni	Manufacture of pagers, cellular phones and other mobile communication equipment	0.13	Unstarred Questions
1452	Longping High-Tech India Seed Pvt Ltd	RBI	Yuan Longping High-Tech Agriculture Co. Ltd.	Seed processing for propagation	0.69	ıs 209

1	2	3	4	5	6
1453	Lerri Solar Technology India Pvt Ltd	RBI	Longi Solar Technology Co. Ltd.	Manufacture of other electronic components n.e.c	0.02
1454	Lerri Solar Technology India Pvt Ltd	RBI	Longi Green Energy Technology Co. Ltd.	Manufacture of other electronic components n.e.c	0.01
1455	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01
1456	Bornbrave Technologies Private Limited	RBI	Liu Qiang	Other information technology and computer service activities n.e.c	0.11
457	Scz Metal Private Limited	RBI	Jianqiang Sun	Materials recovery	0.00
458	Zhongdian India Consulting Engineering Private Limited	RBI	S Y Technology Engineering and Construction Co. Ltd.	Architectural and engineering activities and related technical consultancy	0.02
459	Chenyang Electronics India Private Limited	RBI	Jiangsu Chenyang Electronics Co. Ltd.	Manufacture of other electrical equipment	0.23
460	G-Iii Apparel India Private Limited	RBI	Kostroma Limited	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry, sports clothes	0.00
461	Uv Chem India Pvt Ltd	RBI	Zhejiang UV Chem Investment Co. Ltd., Chi	Wholesale of industrial chemicals,	0.12

1462	Longking Engineering India Pvt Ltd	RBI	Fujian Longking Company Ltd.	Other civil engineering projects n.e.c.	2.74
1463	Jck Infrastructure Development Limited	RBI	Sudhir Kumar Gupta	Other site preparation activities n.e.c.	0.04
1464	Maidek Material Tech Private Limited	RBI	Xinhe (Tianjin) Electronic Technology Co., Ltd.	Manufacture of other plastics products n.e.c.	0.14
1465	Iluminar Merchandising Private Limited	RBI	Cybertech Optiemus (HK) Limited	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.05
1466	Salida Industry Private Limited	RBI	Zuo Hualing	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.00
1467	Salida Industry Private Limited	RBI	Yi Changxing	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.00
1468	Tienda Advance Materials Pvt Ltd	RBI	Fan Zisong	Manufacture of other plastics products n.e.c.	0.03
1469	Casme Development Management Pvt. Ltd.	RBI	Shen Jian Xia	Other civil engineering projects n.e.c.	0.00

[15 September, 2020]

Unstarred Questions

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1	2	3	4	5	6
1470	Honour Lane Logistics (India) Pvt Ltd	RBI	Honour Lane Shipping Ltd.	Activities of travel agents and tour operators	0.02
1471	Xihi Technology Pvt Ltd	RBI	Aohai International (Hongkong) Co. Limit	Manufacture of other electrical equipment	0.79
1472	Zhongshan Crop Science India Pvt Ltd	RBI	Zhongshan Chemical Co. Ltd.	Manufacture of disinfectants (for agricultural and other use)	0.09
1473	Szb Machines Private Limited	RBI	Shi Zhenbo	Manufacture of metal-forming machinery and machine tools n.e.c	0.03
1474	Szb Machines Private Limited	RBI	Shi Zhenbo	Manufacture of metal-forming machinery and machine tools n.e.c	0.03
1475	Moppomobi Technologies Pvt Ltd	RBI	Moppo Network Co. Ltd.	Computer consultancy and computer facilities management activities	0.15
1476	Csi Interfusion India Private Limited	RBI	Chinasoft International Technology Servi	Other information technology and computer service activities n.e.c	0.15
1477	Csi Interfusion India Private Limited	RBI	Lyu Fei	Other information technology and computer service activities n.e.c	0.00
1478	Great Wall India Research & Development	RBI	Greatwall Motor Co. Ltd.	Research and experimental development on natural sciences and engineering	4.26

1479	Great Wall India Research & Development	RBI	Tide Technology and Trade Co. Ltd.	Research and experimental development on natural sciences and engineering	0.00	Written
1480	Integrated Business Processing Pvt Ltd	RBI	Logistics Wn Ltd.	Data processing activities including report writing	0.01	Written Answers
1481	Evermarch Imaging Solutions India Private Limited	RBI	Mr.Zhu Xiao Bin	Other business support service activities n.e.c	0.01	to
1482	Upper Treasure India Private Limited	RBI	Zhifeng Zhao	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry, sports clothes	0.00	[15 Sep
1483	Upper Treasure India Private Limited	RBI	Junhua Gong	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry, sports clothes	0.00	September, 2020]
1484	Ninesky Technology and Industrial Pvt Ltd.	RBI	Ling Shengliang	Manufacture of Aluminium from alumina and by other methods and products of aluminium and alloys	0.01	Unstarr
1485	Ninesky Technology and Industrial Pvt Ltd.	RBI	Ma Yuchun	Manufacture of Aluminium from alumina and by other methods and products of aluminium and alloys	0.01	Unstarred Questions
1486	Gradlane Systems Private Limited	RBI	Industrious Partners International Limited	Other data processing, hosting and related activities n.e.c.	0.09	s 213

1	2	3	4	5	6
1487	Gradlane Systems Private Limited	RBI	Liu Yong	Other data processing, hosting and related activities n.e.c.	0.03
1488	Letspie Entertainment Private Limited	RBI	Oxy Technology Limited	Operation of other websites that act as portals to the Internet, such as media sites providing periodically updated content	0.03
1489	Green Shuttle Technology Private Limited	RBI	Zhang Yunhu	Manufacture of motor vehicles n.e.c.	0.02
1490	Green Shuttle Technology Private Limited	RBI	Zhao Xuebing	Manufacture of motor vehicles n.e.c.	0.01
1491	Green Shuttle Technology Private Limited	RBI	Sun Qiang	Manufacture of motor vehicles n.e.c.	0.03
1492	Green Shuttle Technology Private	RBI	Lu Xinzhong Limited	Manufacture of motor vehicles n.e.c.	0.01
1493	Green Shuttle Technology Private Limited	RBI	Wu Zhisheng	Manufacture of motor vehicles n.e.c.	0.01
1494	Zm Technology Private Limited	RBI	Hangzhou Zhangyi Software Technology Co.	Publishing of computer games for all platforms	0.20
1495	Chongqing Jieli IndiaPrivate Limited	RBI	Chongqing Jeili Wheel Manufacturing Co. Ltd.	Manufacture of diverse parts and accessories for motor vehicles such as brakes, gearboxes, axles,road wheels, suspension shock absorbers, radiators, silencers, exhaust pipes, catalysers, clutches, ste	0.86

1496	Maowell Electronics Private Limited	RBI	Realwell Trading Limited	Manufacture of other measuring n.e.c.	0.20
1497	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd.	Electric power generation using other non conventional sources	1.22
1498	Click Tech Digital India Pvt Ltd	RBI	Fengzheng Sun	Web hosting activities	0.00
1499	Cni Etail Solutions Pvt Ltd	RBI	Zhang Xinmiao	Courier activities	0.00
1500	Renesola Power Private Limited	RBI	Renesola New Energy Sarl	Electric power generation using solar energy	0.05
1501	Taikai Electric (India) Private Limited	RBI	Haifeng Li	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or	0.00
1502	Sinosteel Resources India Private Limited	RBI	Sinosteel Metals and Resources Co. Ltd.	Wholesale of metals and metal ores	0.03
1503	Gcl System Integration Technology India	RBI	GCL System Integration Technology Co. Ltd	Electric power generation using solar energy	0.00
1504	Lerri Solar Technology India Pvt Ltd	RBI	Longi Solar Technology Co. Ltd.	Manufacture of other electronic components n.e.c	0.51
1505	Lerri Solar Technology India Pvt Ltd	RBI	Longi Green Energy Technology Co. Ltd.	Manufacture of other electronic components n.e.c	0.34
1506	Edoras Hospitality Pvt Ltd	RBI	Gao Cheng Cheng	Cafeterias, fast-food restaurants and other food preparation in market stalls	0.01

[15 September, 2020]

Unstarred Questions

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1507	Himile Molds (India) Pvt. Ltd.	RBI	Himile Mechanical Science and Technology	Manufacture of machine tools for turning, drilling, milling, shaping, planning, boring, grinding etc	0.46
1508	Wanshsin India Private Limited	RBI	Wanshsin Seikou(Hunan) Co. Ltd.	Manufacture of bearings, gears, gearing and driving elements	0.01
1509	Yida Chemicals Private Limited	RBI	Mr. Shixin Luo	Manufacture of basic chemical elements	0.00
1510	Jushi India Fiberglass Private Limited	RBI	China Jushi Co. Ltd.	Other non-specialised wholesale trade n.e.c.	0.05
1511	Sino Women's Federation	RBI	Ying Ying Yu	Other social work activities without accommodation n.e.c.	0.00
1512	Sieyuan Electric (India) Private Limited	RBI	Shanghai Sieyuan High Voltage Switchgear	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or protecting electrical circuits (e.g. switches, fuses, voltage limiters	2.56
1513	Veichi Electric (India) Private Limite	RBI	Suzhou Chaveichi Trade Co. Ltd.	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00
1514	Veichi Electric (India) Private Limite	RBI	Suzhou Veichi Electric Co. Ltd.	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.03

1515	Veichi Electric (India) Private Limite	RBI	Suzhou Chaveichi Trade Co. Ltd.	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00	Written Answers to
1516	Cesc Ventures Limited	RBI	Mohammed Abdul Wahed	Other information service activities n.e.c.	0.00	Answ
1517	Snibe Diagnostic (India) Private Limited	RBI	Shenzhen New Industries Biomedical Engin	Wholesale of scientific, medical and surgical machinery and equipment	0.28	ers to
1518	Snibe Diagnostic (India) Private Limited	RBI	Snibe Diagnostic Hong Kong Company Limit	Wholesale of scientific, medical and surgical machinery and equipment	0.00	
1519	Sahibganga Bridge Private Limited	RBI	China Harbour Engineering Company Limite	Construction and maintenance of motorways, streets, roads, other vehicular and pedestrian ways, highways, bridges, tunnels and subways	0.20	[15 September, 2020]
1520	Starmaker Entertainment Technology India	RBI	Beijing Everyone Happy Technology Compan	Other telecommunications activities	0.00	r, 2020]
1521	Starmaker Entertainment Technology India	RBI	Everyone Happy Entertainment Limited	Other telecommunications activities	0.00	Unst
1522	Daoming Reflective Material India Pvt Ltd	RBI	Shuai Wang	Manufacture of mechanical and electro- mechanical signalling safety and traffic control equipment for	0.02	Unstarred Questions
1523	Shareit Technology India Pvt Ltd	RBI	Shareit (Hk) Technology Ltd.	Other information technology and computer service activities n.e.c	0.32	ions 217

1	2	3	4	5	6
1524	Shareit Technology India Pvt Ltd	RBI	Shaowei Chen	Other information technology and computer service activities n.e.c	0.00
1525	Lephone Technology Pvt Ltd	RBI	Lephone (Hongkong) Ltd.	Wholesale of telephone, mobile phone and communications equipment and parts	0.03
1526	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd.	Electric power generation using other non conventional sources	0.57
1527	Mpurse Services Private Limited	RBI	Vsun Communication Technology Limited	Other monetary intermediation services n.e.c.	0.14
1528	Llyc Bearings India Limited	RBI	Luoyang Lyc Bearing Co. Ltd.	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00
1529	Kamehameha Private Limited	RBI	Ellipsis Limited	Providing software support and maintenance to the clients	0.35
1530	Eastern Software Systems Private Limited	RBI	Beyondsoft International Corporation Lim	Publishing of operating business and other applications	0.19
1531	Ecogreen Energy Private Limited	RBI	Lamoon Holdings Ltd.	Electric power generation using other non conventional sources	2.29
1532	M/s M.B.S Mobile Pvt Ltd	RBI	Mr. Zhang Xueying	Wholesale of telephone, mobile phone and communications equipment and parts	0.73

1533	Wanshsin India Pvt. Ltd.	RBI	Wanshsin Seikou(Hunan) Co. Ltd.	Manufacture of bearings, gears, gearing and driving elements	0.27
1534	Daoming Reflective Material India Pvt Ltd.	RBI	Daoming Optics & Chemical Co. Ltd.	Manufacture of mechanical and electro-mechanical signalling safety and traffic control equipment for	0.41
1535	M/s. SunzoEngineering (India) Private Ltd.	RBI	Guangzhou Wanhou Investment Co. Limited	Site preparation including drilling, boring and core sampling for construction, geophysical, geological	0.04
1536	Jiuzhou Digital Telemedia Private Limite	RBI	Peng Tao	Wholesale of other electronic equipments and parts thereof	0.03
1537	Supinco Automation Private Limited	RBI	Zhejiang Supcon Technology Company Limit	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.49
1538	Afdeal Technology India Private Limited	RBI	Ни Тао	Other non-specialised wholesale trade n.e.c.	0.00
1539	Ming He Storage Battery India Private Limited	RBI	Shenyang Da Ming Electric Co. Ltd.	Manufacture of electric accumulator including parts thereof (separators, containers, covers)	0.03
1540	Vmed Trading Private Limited	RBI	Zhan Meichuan	Manufacture of medical, surgical, dental or veterinary furniture such as operating tables, examination tables, dentists chairs etc.	0.00

[15 September, 2020]

Unstarred Questions

1	2	3	4	5	6
1541	Wisepower Enterprise India Private Limit	RBI	Yi Ni	Manufacture of pagers, cellular phones and other mobile communication equipment	0.06
1542	Mileweb Technology India Pvt Ltd	RBI	Hong Kong Wangsu Science and Technology	Wholesale of computers and computer peripheral equipment	0.50
1543	Yuncheng India Gravures Pvt Ltd	RBI	Shanxi Yuncheng Plate Making Group Co. Ltd.	Engraving, etching and block making etc.	1.07
1544	Globalstat Electronics Dth Pvt Ltd	RBI	Li Guangyan	Manufacture of stereo equipment, speaker systems, amplifiers for musical instruments and public address	0.00
1545	Dailyninja Delivery Services Pvt Ltd	RBI	Cheong Choo Young	Other information technology and computer service activities n.e.c	0.01
546	Upower Logistics (India) Pvt Ltd	RBI	Mr. Chan Yue Hong	Cargo handling incidental to water transport	0.06
547	Miniso Life Style Pvt. Ltd.	RBI	Miniso International Co. Ltd.	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry,	1.38
1548	Miniso Life Style Pvt. Ltd.	RBI	Qiyuan Zheng	Wholesale of textiles, fabrics, yarn, household linen, articles of clothing, floor coverings and tapestry,	0.00

1549	Mira Zavas Pvt Ltd	RBI	Trina Solar (Singapore) Third Pvt. Limite	Electric power generation using solar energy	0.02	Written .
1550	Wisepower Enterprise India Pvt. Ltd.	RBI	Yi Ni	Manufacture of pagers, cellular phones and other mobile communication equipment	0.04	Written Answers to
1551	Novel-Super Tv Digi Tech Pvt. Ltd.	RBI	Beijing Novel-Super Digital Tv Technolog	Management consultancy activities	0.00	
1552	Haiqi Exhibition Pvt Ltd	RBI	Shenzhen City Haiqi Show Culture Co. Ltd.	Library and archives activities	1.25	[15 S
1553	Guizhou India Infrastructure and Constru	RBI	Guizhou Maritime Silk Road International	Construction and maintenance of motorways, streets, roads, other vehicular and pedestrian ways, highways,	0.00	September, 2020]
1554	Wisepower Enterprise India Pvt. Ltd.	RBI	Yi Ni	Manufacture of pagers, cellular phones and other mobile communication equipment	0.06	
1555	Himile Molds (India) Private Limited	RBI	Himile Mechanical Science and Technology	Manufacture of machine tools for turning, drilling, milling, shaping, planning, boring, grinding etc.	4.34	Unstarred Questions
1556	Huizhong Automobile Components India Pvt	RBI	Shanghai Huizhong Automotive Mfg Co. Ltd.	Manufacture of chassis fitted with engines for the motor vehicles included in this class	6.85	tions 221

1	2	3	4	5	6
1557	Huizhong Automobile Components India Pvt	RBI	Shanghai Huizhong Automotive Chassis Sys	Manufacture of chassis fitted with engines for the motor vehicles included in this class	0.07
1558	Tbea Solar (India)Pvt Ltd	RBI	Tbea Xinjing Sunoasis Co. Ltd.	Manufacture of other electrical equipment	0.00
1559	Tg Advait India Private Limited	RBI	Jiangsu Tongguang Optical Fibre Cable Co.	Manufacture of fibre optic cables for data transmission or live transmission of images	0.48
560	Tg Advait India Private Limited	RBI	Jiangsu Tongguang Optical Fibre Cable Co.	Manufacture of fibre optic cables for data transmission or live transmission of images	0.68
561	Tg Advait India Private Limited	RBI	Jiangsu Tongguang Optical Fibre Cable Co.	Manufacture of fibre optic cables for data transmission or live transmission of images	0.34
562	Xindia Steels Limited	RBI	Xinxing Heavy Industries Company Limited	Manufacture of other basic iron and steel n.e.c	13.85
563	Kinlong Hardware(India) Private Limited	RBI	Guangdong Kinex Hardware Products Co. Ltd.	Wholesale of hardware and sanitary fittings and fixtures and flat glass including tools such as hammers,	0.04
1564	Csi Interfusion India Private Limited	RBI	Chinasoft International Technology Servi	Other information technology and computer service activities n.e.c	0.83

1565	Sterlite Technologies Ltd.	RBI	Jia Yong Hao	Manufacture of fibre optic cables for data transmission or live transmission of images	0.00	Written Answers
1566	Polyco Chem Pvt Ltd	RBI	Shijiazhuang Hejia Chemical Products Co.	Activities of commission agents dealing in wholesale trade inwood, paper, skin, leather and fur, fuel,	0.09	wers to
1567	Lerri Solar Technology India Pvt Ltd	RBI	Longi Solar Technology Co. Ltd	Manufacture of other electronic components n.e.c	0.03	
1568	Lerri Solar Technology India Pvt Ltd	RBI	Longi Green Energy Technology Co. Ltd.	Manufacture of other electronic components n.e.c	0.02	[15 Sept
1569	Kaiyuan Welding and Cutting Automation I	RBI	Tangshan Kaiyuan Autowelding System Co. Ltd.	Machining; treatment and coating of metals	0.31	September, 2020]
1570	Melot Technologies Pvt Ltd	RBI	Dulaney James John	Manufacture of electronic capacitors, resistors, chokes, coils, trasformers (electronic) and similar	0.00	
1571	Phylion India Private Limited	RBI	Phylion Battery Co. Ltd.	Other non-specialised wholesale trade n.e.c.	0.01	tarre
1572	Oppo Mobiles (Telangana) Private Limited	RBI	Zuo Zhe	Wholesale of telephone, mobile phone and communications equipment and parts	0.00	Unstarred Questions
1573	Oppo Mobiles (Telangana) Private Limited	RBI	Song Weiqiang	Wholesale of telephone, mobile phone and communications equipment and parts	0.00	ions 223

1	2	3	4	5	6
1574	Synmot Electric Automation Solutions Pvt.	RBI	Wang Hui	Installation of industrial machinery and equipment	0.01
1575	Jiangyin Uni-Pol Vacuum Casting India Pvt.	RBI	Jiangyin Uni-Pol Co. Ltd.	Manufacture of other pumps, compressors, taps and valves etc.	0.48
576	Jizhi Advertiser Decorator and Designer	RBI	Huang Jiale	Activities of interior decorators	0.02
577	Jingermei Technology Private Limited	RBI	Yihai Holdings Limited	Manufacture of moulded industrial accessories of plastics [including electrical insulating fittings of plastics]	0.00
578	Virisa Management Private Limited	RBI	Ritwik Ghosh	Activities of head offices	0.01
579	Mingri Media Private Limited	RBI	Chen Yu Kun	Computer consultancy and computer facilities management activities	0.00
580	Shandoria Industrial Private Limited	RBI	Li Dong	Manufacture of other fabricated metal products n.e.c.	0.01
581	Ecj Packaging Technologies India Private	RBI	Pharmapack Technologies Corporation	Wholesale of other machinery, equipment and supplies n.e.c. including computer- controlled machine tools and computer- controlled sewing and knitting machines	0.04
1582	Himile Molds (India) Private Limited	RBI	Himile Mechanical Science and Technology	Manufacture of machine tools for turning, drilling, milling, shaping, planning, boring, grinding etc.	1.05

1583	Nova Laboratories PrivateLimited	RBI	Chen Zhnazhi	Manufacture of medicinal substances used in the manufacture of pharmaceuticals: antibiotics, endocrine products, basic vitamins; opium derivatives; sulpha drugs	0.41	Written Answers
1584	Uv Chem India Pvt Ltd	RBI	Zhejiang Uvchem Investment Co. Ltd.	Wholesale of industrial chemicals,	0.09	s to
1585	Grentech India Pvt Ltd	RBI	Shenzhen Grentech Co. Ltd.	Management consultancy activities	0.00	
1586	U Foods (India) Private Limited	RBI	Crown Fortune Investment Ltd.	Manufacture of sugar confectionery (except sweetmeats)	0.36	[15 S
1587	Letspie Entertainment Private Limited	RBI	Oxy Technology Limited	Operation of other websites that act as portals to the Internet, such as media sites providing periodically updated content	0.00	September, 2020]
1588	Irification Technology Private Limited	RBI	Beijing Irisking Co. Ltd.	Computer consultancy and computer facilities management activities	0.00	Uns
1589	Protech Technologies Private Limited	RBI	Protech Group Limited	Management consultancy activities	0.00	Unstarred
1590	Jaarvis Techlabs Private Limited	RBI	Jaarvis Labs Limited	Providing software support and maintenance to the clients	0.01	d Questions
1591	Religare Invesco Asset Management Compan	RBI	Invesco Hongkong Limited	Management of mutual funds	70.14	ions 225

2	3	4	5	6
2 Religare Invesco Trustee Company Pvt Ltd	RBI	Invesco Hongkong Limited	Activities auxiliary to financial service activities n.e.c	8.81
3 Gradlane Systems Private Limited	RBI	Industrious Partners International Limited	Other data processing, hosting and related activities n.e.c.	0.00
4 TLT- Turbo India PrivateLimited	RBI	TLT- Turbo (Sichuan) Co. Ltd.	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust hoods for commercial, laboratory or industrial use etc.)	0.00
5 Ysi Tech Private Limited	RBI	Shengli Zhou	Manufacture of gelatine and its derivatives, resinoids, glues, prepared adhesives, including rubber-based glues and adhesives	0.00
6 Stonemobile India Pvt Ltd	RBI	Xu Zhi, China	Other information service activities n.e.c.	0.00
7 Tienda Advanced Materials Private Limite	RBI	 Fan Zisong, China, Fan Siyao, China 	Manufacture of other plastics products n.e.c.	0.00
8 SQ Enterprises Pvt Ltd	RBI	Shengquan Hk Co. Ltd China	Wholesale of industrial chemicals,	0.03
9 Religare Invesco Asset Management Compan	RBI	Invesco Asset Management Pacific Limited	Management of mutual funds	0.00

1600	Religare Invesco Trustee Company Pvt Ltd	RBI	Invesco Asset Management Pacific Limited	Activities auxiliary to financial service activities n.e.c	0.00	Vritten .
1601	Religare Invesco Trustee Company Pvt Ltd	RBI	Invesco Hongkong Limited	Activities auxiliary to financial service activities n.e.c.	0.01	Vritten Answers to
1602	Woodsem Ply Pvt Ltd	RBI	Yingying Yu - China	Manufacture of ply wood and veneer sheets	0.00	to
1603	RDF Techsoft Consultancy Private Limited	RBI	Yi Jianping, China	Publishing of operating systems and system software	0.00	
1604	Star Point Technology Private Limited	RBI	Zhuo Jun	Other non-specialised wholesale trade n.e.c.	0.00	[15 Sept
1605	Aistar Electronics Private Limited	RBI	Guo Sheng	Wholesale of electronic valves and tubes, semiconductor devices, microchips, integrated circuits and printed circuits	0.00	September, 2020]
1606	Markosky Technologies (India) Private Limited	RBI	Xin Ma	Other information technology and computer service activities n.e.c	0.00	U_n
1607	Markosky Technologies (India) Private Limited	RBI	Zunhong Ke	Other information technology and computer service activities n.e.c	0.00	Unstarred Questions
1608	RDF Techsoft Consultancy Private Limited	RBI	Li Jinji, China	Publishing of operating systems and system software	0.00	Question
1609	RDF Techsoft Consultancy Private Limited	RBI	Yi Jianping, China	Publishing of operating systems and system software	0.00	ns 227

	2	3	4	5	6
610	Letspie Entertainment Private Limited	RBI	Zhanlin Liu	Operation of other websites that act as portals to the Internet, such as media sites providing periodically updated content	0.00
511	Woodsen Ply Pvt Ltd	RBI	Jie Jiang - China	Manufacture of ply wood and veneer sheets	0.02
512	NBSL Elevator Components India Private Ltd.	RBI	Feng Lu	Manufacture of other lifting and handling equipment and parts thereof	0.00
13	Huanqiupay (HQP) Private Limited	RBI	Zhang Chen	Activities auxiliary to financial service activities n.e.c.	0.00
514	Hui Chang Advertising Private Limited	RBI	Liu Chang Kun	Advertising	0.00
15	Manvish Sunrays Technologies Private Limited	RBI	Wu Shengfei	Manufacture of other electrical equipment	0.00
516	Mansarover Destiny Travel International	RBI	Weixin Xu	Tour operator activities	0.00
17	Presslogic Advertisers India Private Lim	RBI	Presslogic Limited	Advertising	0.00
18	Abbie It Mart Private Limited	RBI	Huang Ke	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.00
519	Qy Research Private Limited	RBI	Lin Lai Sheng	Market research and public opinion polling	0.00

1620	Sheng Hang Global Supply Chain Private Ltd.	RBI	Ms. Sisi Liu	Wholesale of other households goods, n.e.c. [Includes wholesale of household equipment and appliances, n.e.c; photographic equipment, games, toys and sports goods (also includes bicycles, cycle ricksh)	0.00	Written Answers to
1621	Kaiair Monitoring Private Limited	RBI	Kaiterra Limited	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00	
1622	Huanqiupay (Hqp) Private Limited	RBI	Zhang Chen	Activities auxiliary to financial service activities n.e.c.	0.00	[15 :
1623	Alexandre Quality Management India Private	RBI	Aqm Hk Limited	Technical testing and analysis	0.00	September, 2020]
1624	Qy Research Private Limited	RBI	Lin Lai Sheng	Market research and public opinion polling	0.00	er, 20
1625	Capfront Technologies Private Limited	RBI	Ting Hiu Tuan	Publishing of computer games for all platforms	0.00)20]
1626	Togetu Mediatech India Private Limited	RBI	Togetu Limited	Other information service activities n.e.c.	0.00	Uns
1627	Taikai Electric India Pvt Ltd	RBI	Haifeng Li, China	Manufacture of electricity distribution and control apparatus (electrical apparatus for switching or protecting electrical circuits(e.g. switches, fuses, voltage limiters, surge suppressors, junction boxes etc.) for a voltage exceeding 1000 volts;	0.01	Unstarred Questions 229

1	2	3	4	5	6
1628 Si	iliconch Systems Private Limited	RBI	Luxshare Precision Industry Co. Ltd	Other specialized design activities n.e.c.	1.30
	ianchao Import ExportTrading rivate Ltd.	RBI	Zhang Guang Hong	Manufacture of other general purpose machinery n.e.c. (fans intended for industrial applications, exhaust hoods for commercial, laboratory or industrial use; calendering or other rolling machines othe)	0.00
1630 Ir	ification Technology Private Limited	RBI	Ma Li	Computer consultancy and computer facilities management activities	0.00
1631 Se	eaiena Software Private Limited	RBI	Janssen-Fritsen HK Limited	Providing software support and maintenance to the clients	0.00
.632 W	Veiyi Ofc Private Limited	RBI	Wang Jinlai	Operation of other websites that act as portals to the Internet, such as media sites providing periodically updated content	0.00
1633 A	istar Electronics Private Limited	RBI	Lu Rong	Wholesale of electronic valves and tubes, semiconductor devices, microchips, integrated circuits and printed circuits	0.00
1634 In	nchin Trading Private Limited	RBI	Li Zhihai	Activities of other commission agents	0.00

				n.e.c. (including commission agents working in emerging areas for wholesale trade)		Written Answers
1635	Changfang Semiconductor Private Limited	RBI	Tu Xiao	Manufacture of display components (plasma, polymer, LCD, LED)	0.00	swers to
1636	Changfang Semiconductor Private Limited	RBI	Tu Xiao	Manufacture of display components (plasma, polymer, LCD, LED)	0.00	
1637	Cruman Fast Private Limited	RBI	Wei Peng	Wholesale trade via e-commerce excluding activities of commission agents	0.00	[15
1638	Cruman Fast Private Limited	RBI	Wei Peng	Wholesale trade via e-commerce excluding activities of commission agents	0.00	
1639	Abbie It Mart Private Limited	RBI	Xia Xingchen	Manufacture of insecticides, rodenticides, fungicides, herbicides	0.00	September, 2020]
1640	Kaiair Monitoring Private Limited	RBI	Kaiterra Limited	Wholesale of electrical machinery, equipment and supplies, n.e.c.	0.00	
1641	Green Shuttle Technology Private Limited	RBI	Zhang Yunhu	Manufacture of motor vehicles n.e.c.	0.00	Unstarred Questions
1642	Oricare India Private Limited	RBI	Simmed Hk Limited	Management consultancy activities	0.00	uQ l
1643	Zhongke Ndt Technologies Private Limited	RBI	Mr. Kang Zhonglin Liu	Retail sale of pharmaceuticals, medical and orthopedic goods and toilet articles	0.00	estions
1644	Pipeguard Trading Private Limited	RBI	Fang Kun	Wholesale of precious stones	0.00	231

1	2	3	4	5	6	101
1645	Bulbulshop Shopping Network Private Limited	RBI	Sichen Liu	Activities of other commission agents n.e.c. (including commission agents working in emerging areas for wholesale trade)	0.00	-
1646	Rf Techno Filaments Private Limited	RBI	Rui Guo Zhaolei Guo - China	Preparation and spinning of man-made fiber including blended* man-made fiber	0.02	vers 10
1647	Taiyung Solar Energy Private Limited	RBI	Angsana Project Development Pvt. Ltd	Electric Power Generation Using Solar Energy	0.00	_
1648	Taiyung Solar Projects Private Limited	RBI	Begoina Project Development Pvt. Ltd	Electric Power Generation Using Solar Energy	0.00	KAJIA
1649	Iluminar Merchandising Private Limited	RBI	MA Mingbo	Manufacture of primary cells and primary batteries and rechargeable batteries, cells containing manganese oxide, mercuric oxide silver oxide or other material	0.00	[NAJ IA SABIIA]
1650	Maowell Electronics Private Limited	RBI	Realwell Trading Limited	Manufacture of other measuring n.e.c.	0.00	
1651	Broad Air Conditioning India Private Ltd.	RBI	Broad Air Conditioning, China	Other plumbing, heat and air conditioning activities n.e.c.	0.00	Onstarrea
1652	Bornbrave Technologies Private Limited	RBI	Peng Yucheng	Other information technology and computer service activities n.e.c	0.00	
1653	Bulbulshop Shopping Network Private Limited	RBI	Sichen Liu	Activities of other commission agents n.e.c. (including commission	0.00	Questions

				agents working in emerging areas for wholesale trade	
1654	Huanqiupay (Hqp) Private Limited	RBI	Xiaojie Wu	Activities auxiliary to financial service activities n.e.c.	0.00
1655	F & L Green Energy Power Solutions Private Limited	RBI	Fan Hao	Wholesale and retail sale of new vehicles (passenger motor vehicles, ambulances, minibuses, jeeps, trucks, trailers and semi-trailers)	0.00
1656	M/s. Inchoi Eco Packaging Tech Private Ltd.	RBI	M/s. Defeng L1,	Manufacture of other containers n.e.c.	0.00
1657	Yama Ribbon Manufacturer India Private Ltd.	RBI	Yama Ribbons and Bows Co., Limited	Finishing of man-made and blended man-made textiles.	0.00
1658	Yama Ribbon Manufacturer India Private Ltd.	RBI	Ming Yao	Finishing of man-made and blended man-made textiles.	0.00
1659	Bornbrave Technologies Private Limited	RBI	Liu Qiang	Other information technology and computer service activities n.e.c	0.00
1660	Gerald Chemicals and Trading Private Limited	RBI	Shao Ling	Wholesale of industrial chemicals,	0.00
1661	Good Luck Vehicle Industry Private Limited	RBI	Shen Wei	Manufacture of motorcycles, scooters, mopeds etc. and their engine	0.00
1662	Pipeguard Trading Private Limited	RBI	Yaoping Zhou	Wholesale of precious stones	0.00
				Total	1,020.25

[15 September, 2020]

Unstarred Questions

Performance of corporate sector

- 174. SHRI K.J. ALPHONS: Will the Minister of CORPORATE AFFAIRS be pleased to state:
- (a) how COVID-19 has affected the performance of the corporate sector in India:
- (b) how does it compare with the impact of COVID-19 on corporate sector globally; and
 - (c) the incentives provided to the corporate sector as part of the corona stimulus?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): (a) and (b) The Government in the Ministry of Corporate Affairs (MCA) administers the provisions of the Companies Act, 2013/LLP Act, 2008. All companies are required to file Financial Statement and Annual Return every year and conduct Annual general Meeting. Based on the filing position of these documents, MCA observes the status of the companies and action is taken for non-filing of the same. There are no provisions to know the status of global companies in the said Act.

- (c) MCA has taken steps to provide several incentives/ relaxation/concession during Lockdown period so as to reduce the burden of companies/LLPs during Covid-19 above said period which includes the following:—
 - (i) Introducing Companies Fresh Start Scheme 2020 (CFSS) vide General Circular. 12/2020 dated 30.03.2020 to enable companies to file documents without additional fees, grating immunity from prosecutions proceeding, etc.
 - (ii) Introducing LLP Settlement Scheme, 2020 providing similar benefits as CFSS 2020 for the benefits of LLPs.
 - (iii) Introducing Special Provisions for enabling conduct of Board and General Meetings through Video conferences by Corporates vide General Circular No 14/2020.
 - (iv) Introducing Special provisions for filings under section 124 & 125 r/w IEPFA (Accounting, Audit, Transfer and Refund) Rules 2016.
 - (v) Introducing Special Relaxation in holding of General Meeting by Companies whose Financial Year ended on 31st December 2019 vide General Circular

- dated 21-04-2020 and holding it through Video conferences vide General Circular No. 20/2020 and 28/2020.
- (vi) Allowing corporates for spending CSR funds for various activities which includes Healthcare, sanitation and disaster management.
- (vii) A general extension of 3 months to hold Annual General Meeting for the financial year 2019-2020 beyond 30.09.2020 has been granted to all about 12 lakhs companies by issue of order by each ROC on 08.09.2020 without any requirement to file any application of the form and without payment of fee.

Companies closed and registered during last five months

- 175. SHRI RIPUN BORA: Will the Minister of CORPORATE AFFAIRS be pleased to state:
- (a) whether it is a fact that in the wake of COVID-19 lakhs of private companies have been shut down in last five months;
- (b) if so, the details of units closed and new companies registered during April to August, State-wise;
 - (c) the number of unemployment registered and losses incurred reported; and
- (d) the proposal of Government to assess the fact and reality and action to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): (a) No Sir. The mandate of Ministry of Corporate Affairs (MCA) is administration of Companies Act, 2013, Limited Liability Partnership (LLP) Act, 2008 and Insolvency and Bankruptcy Code (IBC), 2016. There are provisions for removal of the name of the companies under section 248 of the Companies Act, 2013 to remove the name of the company from the Register of companies, if it is not carrying on any business or operation for a period of two immediately preceding financial years and has not made any application within such period for obtaining the status of a dormant company. Companies may file an application in the Form STK-2 to the Registrar for removing the name of the company from the register of companies and ROCs strike off such companies after following due process of law.

(b) The details of the companies registered during the period April to August, State-wise and the companies applied for strike off is given as Statement (*See* below).

(c) and (d) Information regarding unemployment is also not maintained by MCA. The Ministry of Labour and Employment has provided Nil information. However, every company including unlisted company is required to file its Financial Statements (FS) and Annual Returns (AR) with the concerned Registrar of Companies (ROC) under the control of Ministry of Corporate Affairs (MCA). Such records are kept in MCA 21 Portal and are kept open for public inspection. Handling of day-to-day affairs and maintaining the financial health of a company is with the Board of Directors of the company under the supervision of its shareholders/promoters.

Statement

State-wise details of companies registered during April to August and the companies applied for strike off

Name of ROC/Roc- cum-OLs	Number of Companies registered	No of Companies Applied u/s 248(2) for strike off on Form STK-2
1	2	3
Odisha	1058	38
Bihar	1907	103
Jharkhand	761	17
Gujarat	2626	50
UT of Dadra and Nagar Have	eli 16	0
MP	1335	20
Rajasthan	2025	92
Chhattisgarh	430	1
Arunachal Pradesh	17	16
Assam	405	
Meghalaya	13	
Manipur	68	
Mizoram	4	

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1	2	3
Nagaland	17	
Tripura	51	
Telangana	3325	
Karnataka	4264	356
Andhra Pradesh	1096	
NCT of Delhi	5803	625
Haryana	2728	134
Punjab	755	333
UT of Chandigarh	213	171
Himachal Pradesh	199	0
UT of Jammu and Kashmir	230	5
UT of Ladakh	3	0
Uttar Pradesh	5469	959
Uttarakhand	486	0
Tamil Nadu	2481	145
Coimbatore	759	35
UT of Puducherry	57	9
Kerala	2087	26
Maharashtra	8677	0
Goa	128	8
Daman and Diu	5	1
Total	51807	3333
Name of RD Num	ber of Companies registered	. STK-2
ER	6035	347
NWR	6432	0
NER	575	16

238 Written	Answers to	[RAJYA SABHA]	Unstarred Questions
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Name of RD	Number of Companies registered.	STK-2
SER	8685	356
NR	15886	2227
SR	5384	215
WR	8810	9

Principles of UNGP

176. SHRI PRASHANTA NANDA: Will the Minister of CORPORATE AFFAIRS be pleased to state how many private sector companies have started fulfilling their commitment towards UN Guiding Principles (UNGP)?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): Under the Companies Act, 2013, companies are not mandated to follow United Nations Guiding Principles (UNGP).

District Mineral Fund

- 177. SHRI PRASHANTA NANDA: Will the Minister of CORPORATE AFFAIRS be pleased to state:
- (a) whether there is any provision to manage regular spending of the District Mineral Fund which is being accumulated from mining royalties; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): (a) and (b) As per information provided by Ministry of Mines, Section 9B introduced through the Mines and Minerals (Development and Regulations) Amendment Act, 2015 prescribes that the State Government shall, by notification, establish a trust, as a non-profit body, to be called the 'District Mineral Foundation' (DMF) in any district affected by mining related operations. The object of DMF shall be to work for the interest and benefit of persons, and areas affected by mining related operations. The composition and functions of the DMF shall be such as may be prescribed by the State Government.

Further, Ministry of Mines *vide* Office Order dated 16.09.2015 framed Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY). As per the said order, the Central

Government directed the concerned State Governments to incorporate the PMKKKY into the rules framed by them for the DMF and to implement the said Scheme.

Tax evasion, Manipulation of accounts by big corporates

178. SHRI K.K. RAGESH: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether reports about tax evasion, manipulation of accounts etc. by the private sector establishments including the big corporates, national and multinational are available;
- (b) if so, the year-wise details of tax evasion, manipulation of accounts etc. by the private sector establishments including the big corporate, committed during the last three years including the names of such companies and the respective loss occurred to exchequer; and
 - (c) the details of actions taken by Government against each of the companies?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): (a) to (c) The mandate of Ministry of Corporate Affairs (MCA) is administration of Companies Act, 2013, Limited Liability Partnership (LLP) Act, 2008 and Insolvency and Bankruptcy Code (IBC), 2016. Private Companies and Public Companies are defined under the Companies Act, 2013. The Government had set up Serious Fraud Investigation Office (SFIO) to deal with serious frauds. SFIO has been given vast powers under the provisions of the Companies Act, 2013 including the power to arrest. Based on a well laid down process, cases that involve *prima facie* findings of fraud are referred to SFIO. The details of the cases where instances of manipulation of accounts by the companies assigned to SFIO and investigations completed in the last 3 years are as given below:-

Year	No. of Companies Investigation completed by SFIO
2017-18	No. of cases 05 (No. of companies involved 132)
2018-19	No. of cases 12 (No. of companies involved 83)
2019-20	No. of cases 12 (No. of companies involved 361)

Policy shift of ASI

- 179. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CULTURE be pleased to state:
- (a) whether there is any policy shift of ASI with regard to preference on development activities like construction of boundary walls, laying of modern pathways, illumination, ultra-modern washrooms, etc over conservation/ restoration/ archaeological investigations; and
- (b) the details of works along with expenditure incurred other than conservation/ restoration/archaeological investigations carried out in the last three years at ASI protected monuments including the names of executing agencies in each case, circlewise?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) There is no such policy shift. The essential conservation work of protected monuments is attended regularly.

(b) The details of development works at Archaeological Survey of India (ASI) protected monuments along with expenditure incurred in the last three years, circlewise, including name of executing agencies are given in Statement.

Statement

Circle-wise details of works carried out for amenities at different monuments along with expenditure incurred during the last three years by executing agencies.

(A) Executing Agency:- National Buildings Construction Corporation India Limited (NBCC)

Delhi Circle

Sl. No. Name of monument		Work carried out		Expenditure incurred (Amount ₹ in crores)			
			2017-18	2018-19	2019-20		
1	2	3	4	5	6		
1.	Purana Qila	 Rejuvenation of Lake, 6nos Rain water Harvesting, 125 KLD STP, 19 Nos. Water Fountain, Path way, Landscaping & Horticulture, MS railing, Irrigation system, Sand stone Benches, IRP filter system for aeration of lake water, Concentring wire on Boundary wall etc. 	1.2	28.35	2.25		
		 LGFS amenities such as Ticket counter, Toilet Block and Souvenir Shop, Parking development, Footpath, Boundary wall along with MS Railing, MS Gate, External development along with Landscaping, Irrigation, 5KLD STP and Horticulture work, Entire electrical, CCTV works 					
		3. Facade External lighting on Qila wall and inside of Monument lighting system.					

1	2	3	4	5	6
2.	Qutub Minar	 The work of Conservation Restoration of existing old block in Parking area, Road work, Electrical CCTV, Plumbing and Horticulture/ Landscaping including 3 years comprehensive maintenance Rain water harvesting work at Qutub complex New Delhi. 	-	9.86	4.56
		 Illumination (In side of Qutub minar complex)work at Qutub Minar, New Delhi 			
3.	Red Fort	 Supply installation Testing and commissioning of External Facade lighting on Lal Qila at Delhi and Additional illumination work of Historical Building at Red Fort as Chhata Bazar, Naubat Khana, Diwan-e-Aam, Diwan-e-Khas, Mumtaj Mahal, Moti Masjid etc. Extended illumination work for 5nos colonial Building. 	-	42.63	18.23
		2. Work for Electric Wiring and HVAC works for five colonial Buildings with additional building i.e. L5 barrack at Red Fort, Delhi			
		 Development & Conservation Work at Red Fort (L-5, L-1, CMP, Laboratory, Institutional & Naubat Khana along with DQ Road, Landscaping and Horticulturework development) 			
		4. Upgradation of water point at Red Fort			
		5. Upgradation of Ticket Counter at Red Fort			

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

2.	ChokhiDher, Krishnavilla	sh Boundary wall	7,017,019	_	_
Jaipu 1.	ır Circle Panihari Temple, Atru	Boundary wall	2,585,038	-	-
1	2	3	4	5	6
			2017-18	2018-19	2019-20
Sl. No	o. Name Monument	Work Carried Out	Expenditure incurred (Amount		
	(B) Exe	cuting Agency:- Water and Power Consultancy Services (India	n) Limited (WAPC	OS)	
ō. ō.	Qila Rai Pithora Tuglakabad Fort	Upgradation and Renovation works at Maritime Museum at Pithora along with Landscaping and Horticulture work. Illumination of Tuglakabad Fort New Delhi	t Qila Rai - -	-	0.95 1.95
	2	Pathway along with Landscaping and Horticulture work at entrance of Safdar Jung Tomb	main		
	Safdarjung Tomb 1	. Illumination work at Safdarjung Tomb, New Delhi	-	-	3.76
	7	Red Fort.	of the		
	6	. Up-gradation of Toilet Block i/c landscaping of adjacent ar	rea		

[15 September, 2020]

Unstarred Questions

1	2	3	4	5	6
3.	Biya Ki Bwadi, Krishnavillash	Boundary wall	3,024,472	-	-
4.	Neta Ka Dher, Krishnavillash	Boundary wall	1,952,867	-	-
5.	Char Khambha, Krishnavillash	Boundary wall	3,443,519	-	-
5.	Jain Temple, Krishnavillash	Boundary wall	3,893,035	-	-
7.	Radha Krishna Temple, Krishnavillash	Boundary wall	6,264,700	-	-
3.	Scupture Shed, Krishnavillash	Boundary wall	8,619,568	-	-
).	Collasal Image Yaksha, Noh	Boundary wall	4,138,251	-	-
0.	Jhajri, Bayana, Bharatpur	Boundary wall	2,880,803	-	-
11.	Buddhist Caves And Pillars, Kolvi	Boundary wall	1,695,881	-	-
2.	Fateh Burj Near Anth Gate	Boundary wall	3,524,614	-	-
3.	Jogni Jogna Temple Sona Ka Gurja	Boundary wall	4,236,251	-	-
4.	Banjaron Ki Chhatri, Lalsot	Boundary wall	2,773,233	-	-
15.	Deeg Palace, Deeg, Bharatpur District	 Boundary wall Toilet Block and Drinking Water Unit Parking -1, Pathways, Landscaping 	11,993,32	9,468,982	7,105,415

[RAJYA SABHA]

Unstarred Questions

		4. Parking -2, Pathways, Landscaping				Written Answers to
16.	Ancient Mound Sikrai	Boundary wall	9,353,364	-	-	Answ
17.	Moat Surrounding The Fortwall at Bharatpur Fort	Boundary wall	9,708,903	1,941,780		ers to
18.	Temple With Inscription (Type 1 and 2), Kanswa	Boundary wall	4,973,316	-	-	Č
19.	Caves Niranjani Binnayaga, Jhalawar Distt.	Boundary wall	1,508,697			
20.	Buddhist Caves Hathiyagor, Jhalawar	Boundary wall	2,395,662	-	-	
21.	Ancient Site Sambhar,	Boundary wall	-	8,976,840	3,204,360	[15 Se
22.	Ancient Ruins and Structural Remains at Krishna Villash, Baran	Toilet Block	-	1,244,077	1,741,708	September, 2020]
23.	Shiva Temple at Charchoma, Kota	Toilet Block	-	1,244,077	1,990,524	2020]
24.	Old Baories (Hadi Rani Ka Kund), Todaraisingh, Tonk	Toilet Block	-	1,244,077	1,990,524	
	Jodhpur Circle					Unstarred
1.	Archaeological Site and Remains, Gilund	Boundary wall	1,893,244	2,335,946	-	uQ p
2.	Chiitaurgarh Fort	 Boundary wall Ticket Counter and Cloak Room 	32,026,744	33,525,467	35,672,328	Questions 245

1	2	3	4	5	6
		3. Toilet Block and Drinking			
		water Unit (3 Nos.)			
		4. Interpretation Center			
		5. Publication Sale Counter			
		6. Cafeteria			
		7. Guard Room (2 Nos.)			
		8. Landscaping			
		9. Parking Area (5 Nos.)			
		10. Seating arrangements,11. Illumination			
		12. Pathways			
		13. Covered Shelter			
	Shiva Group Temple,	1. Boundary wall			
	Arthuna, Banswara	2. Parking	2,936,580	2,799,125	6,590,463
		3. Boundary wall			
1.	Chetak Samadhi, Balicha	Toilet Block	2,271,428	2,262,856	-
5.	Badshahi Bagh, Khamnor	Toilet Block	2,271,428	2,295,856	-
5.	Sas-Bahu Temples, Nagda	Toilet Block	2,700,159	2,420,095	-
7.	NavChawki	Toilet and Drinking Water	-	-	3,903,466

8.	Kumbhal Garh Fort, Kumbhal Garh,	1.	Toilet Block				Wri
	Rajsamand District	2.	Drinking Water Unit (2 Nos.)	-	3,815,755	2,486,816	ten 1
9.	Mahanal Temples and Math Menal, Chittaurgarh District	1.	Toilet Block and Drinking water Unit	-	4,244,789	1,299,099	Written Answers to
	Cilitatingarii District	2.					s to
Bang	galore Circle						
1.	Chandragiri, Sharvanabelagola, Hasaan District	1.	Boundary wall	27,689,719	20,874,366	9,436,466	
		2.	Toilet Block				
		3.	Publication Sale Counter and				[15 S
			Cafeteria				September, 2020]
2.	Vindyagiri, Shravanabelagola, Hassan	1.	Boundary wall	32,623,483	19,226,151	10,037,733	nber,
		2.	Toilet Block and Drinking Water				202
		3.	Cafeteria				20]
		4.	Publication Sale Counter				
		5.	Parking area				Uns
3.	Gumbaz Containing Tomb Tipu Sultan	1.	Boundary wall	21,046,037	5,378,465	-	tarre
	Srirangapatna	2.	Toilet Block				9 ps
4.	Obelisk Monuments and Fort Walls near the Breach Srirangapatna	В	oundary wall	4,108,003	950,926	-	Unstarred Questions
5.	Sidilu Mallikarjuna Temple Bettadapura	В	oundary wall	4,442,233	1,028,294	-	247

l	2	3	4	5	6
6.	Keertinarayana Temple Talkadu	Boundary wall	4,594,395	1,063,517	-
' .	Cheluvanarayana swamy Temple Melkote	Boundary wall	2,929,087	678,029	-
	Fort Madhugiri	Boundary wall, Toilet Block	30,305,961	4,943,225	-
	Kallesvara Temple Halavagalu	Boundary wall	559,829	129,590	-
).	Fort Devanahalli	Boundary wall	16,820,958	5,455,239	-
1.	Daria Daulat Bagh Srirangapatna	 Boundary wall Toilet Block Drinking water unit (2nos.) Ticket counter, cloak room, Publication Sale Counter and Cafeteria Parking 	27,828,449	27,696,551	18,277,903
2.	Pre-Historic Site Hunugunda	Boundary wall	4,665,806	1,041,451	-
i.	Hill, Fort and Ruined Palace Uchchangidurga	Boundary wall	7,303,267	1,700,817	-
ŀ.	Ancient Jaina Vestiges Arathipura	Boundary wall	30,124,073	7,906,018	-
5.	Stamba in front the Kotakeri Jaina Basadi Bappanad	Boundary wall	695,583	173,895	-

16.	Great Manastambha at Hariyangadi or Haliyangadi Karkala	Boundary wall	1,377,839	219,459	-	Written Answers
17.	Jaina Temple (Shanthinatha Basadi) Bandalike Shimoga	Boundary wall	1,481,153	245,288	-	Answers
18.	Rangnath Temple, Sriranpatana	Boundary wall	9,716,059	2,804,014	-	to
19.	Ishwara Temple, Arasikere	Boundary wall	2,831,302	582,825	-	
20.	Rock at Chandragiri, Hasan	Boundary wall	7,959,670	1,864,917	-	
21.	Amrutheshwara Temple, Shimoga	Boundary wall	13,621,884	3,780,471	-	[15 S
22.	Someshvara Temple and Trimurthinarayana Temple, Shimoga	Boundary wall	15,158,761	4,289,690	-	September, 2020]
23.	Mallikarjuna and Rameshwara Group Temple Nadalikalsi	Boundary wall	2,772,902	1,068,225		, 2020]
24.	Fort and large Masonry Elephant Madeikeri	 Boundary wall Toilet Block 	16,113,099	4,350,176	-	Unstarred
25.	Sultan Battery South Kanara	Boundary wall	2,190,295	422,573	-	
26.	Palace site outside the Fort Nagara	Boundary wall	4,432,803	983,200	-	Questions
27.	Shivappa Nayak's Fort, Nagara	Boundary wall	14,781,042	4,070,260	-	ions:
28.	Viranaryana Temple, Belavadi, Chikmagalur	Boundary wall	-	2,555,952	1,095,408	249

1	2	3	4	5	6	250
29.	Kedaresvara Temple, Halebid, Hassan	Boundary wall	-	2,339,984	1,002,850	Wru
30.	Narsimha Temple, Srirangpattana	Boundary wall	-	2,195,692	5,123,282	Written Answers to
31.	Lal Mahal Palace, Srirangpattana	Boundary wall	-	2,277,811	1,822,249	nswe
32.	Daria Daulat Bagh, Mysore	Toilet Block	6,117,478	1,404,369	-	rs to
33.	Kalleswara Temple, Bagali, Shimoga	Toilet Block	3,605,841	842,989	-	
34.	Musafirkhana and Honda, Davanagere	Toilet Block	3,805,841	892,577	-	7
35.	Lakshminarashimha Temple, Marehalli	Toilet Block	3,705,897	898,362	-	AJ LA
36.	Jaina Statue, Karkala, Udupi	Toilet Block	3,905,016	834,642	-	[KAJ IA SABHA]
37.	Ramaalingeshwara Temple, Avani Kolar	Toilet Block	4,136,425	908,114	-	ПАЈ
38.	Kaitabeswara Temple, Kotipura	Toilet Block	3,805,841	861,998	-	
39.	Palace Tipu Sultan, Bangalore	Boundary wall	-	4,261,437	1,183,473	
40.	Panchalingeshvara Temple, Govindanahalli, Mandya	Boundary wall	-	3,743,481	961,491	Unstarrea
41.	Nambi Narayan Temple, Tonnur, Mandya District	Boundary wall	-	4,206,742	1,588,604	rrea
42.	Laximikantaswamy Temple, Mullur, Mysore	Boundary wall	-	2,142,287	703,837	Quesnons
43.	Temple and inscription, Udri, Shimoga	Boundary wall	-	4,188,653	1,580,851	ions

44.	Rameswara Temple, Narasamangala, Chamrajnagar	Boundary wall	-	9,949,674	4,264,146
45.	Three Jaina Temples stone with an inscription, Mullur	Boundary wall	-	2,985,358	1,065,153
46.	Malik Rihan Darga, Sira, Tumkur	Boundary wall	-	2,422,071	3,844,143
47.	Ramalingesvara Temple and Inscriptions, Avani, Kolar	Boundary wall	-	4,261,350	1,612,007
48.	Hoysalesvara Temple, Halebid, Hassan	Boundary wall	-	3,036,135	2,536,135
49.	Nagareswara Complex, Halebid, Hassan	Boundary wall	-	2,562,873	2,062,873
50.	Nagesvara and Channakeshavara Temple, Mosale, Hassan	Boundary wall	-	2,165,053	1,665,053
51.	Seventeen jaina tombs Mudabidri, South kanara	Boundary wall	-	4,071,271	1,190,423
52.	Dolmen Circle at Sulimolthe and Dodamolthe, Coorge	Boundary wall	-	3,536,209	910,862
53.	Panchakuta Basadi, Kambadahalli, Mandya	Boundary wall	-	1,724,192	1,224,192
54.	Chittradurga Fort, Chitradurga District	 Boundary wall Toilet Block Ticket counter and Cloak Room Drinking Water Unit Publication Sale Counter 	-	49,506,474	25,373,352

[15 September, 2020]

Unstarred Questions

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1	2	3	4	5	6
55.	Thomas Inmam's Dungeon, Srirangpattana	Boundary wall	-	7,044,008	4,908,006
56.	Colonel Baileys Dungeon	Boundary wall	-	6,531,651	4,898,738
57.	Rameshwara Temple Kiladi, Shimoga	Boundary wall	-	-	2,135,070
58.	Temple and Incriptions at Kuppagade	Boundary wall	-	-	1,195,336
59.	Vacant Land for sculpture shed, Kuppagade	Boundary wall	-	-	979,688
Che	nnai Circle				
1.	Jain Image and Stone Lion and Foundation a Temple, Kannankudi	Boundary wall	1,941,747	1,441,747	-
2.	Jain Tirthankara Image and Inscribed Stone, Chettapati	Boundary wall	1,390,689	1,221,324	-
3.	Two Jain Tirthanakra Images In Coconut Plantation, Annavasal	Boundary wall	1,275,844	1,175,386	-
4.	Rock at Vaigainallur	Boundary wall	3,304,074	1,986,677	-
5.	Agastisvara Temple, Vellanur	Boundary wall	3,051,492	1,885,645	-
6.	Whole Cavern with Two Jaina Figures and Damaged Inscription, Ammachatram	Boundary wall	11,783,593	5,378,485	-

7.	Natural Cavern Called And armadam, Sembuthy	Boundary wall	-	9,656,557	4,527,671	Writt
8.	Karuppannasamy Rock and Jaina Sculptures,	Boundary wall	-	7,452,325	3,645,978	Written Answers
9.	Shiva Temple, Volikandapuram, Perambalm	Boundary wall	-	4,521,479	2,473,639	nswei
10.	Shamaskhan Mosque, Perambalur	Boundary wall	3,449,470	2,044,836	-	rs to
11.	Ranjankudi Fort, Valikandapuram	Boundary wall	11,159,802	7,328,969	-	
12.	Megalithic Cists and Cairns, Neyveli	Boundary wall	8,366,044	5,719,626	-	
13.	Monuments at Kudumianmalai (5 Nos.)	Boundary wall	22,158,703	12,995,221	-	[15
14.	Rock-cut Jain Temple (Ariver Koil)	Boundary wall	24,499,154	32,914,554	-	
15.	Jain temple at Thirumalai	Boundary wall	10,315,951	10,215,951	-	September, 2020]
16.	Megalithic Cists, Tellur, Thiruvannamalal	Boundary wall	-	8,271,502	2,942,875	я, 202
17.	Kalasakadu Burial site at Tirukkattalaii,Pudukkottai	Boundary wall	-	9,925,753	3,604,575	20]
18.	Jaina Statue, Tekkatur, Pudukkottai	Boundary wall	-	3,765,850	1,140,614	U_{r}
19.	Sivan koli, Varpet, Pudukkottai	Boundary wall	-	3,932,361	1,207,219	ıstarı
20.	Pre Historic Burial Site at Thekkattur, Pudukkottai	Boundary wall	-	4,726,826	1,525,005	ed Q
21.	Thiruvagnesvara Temple, Chittur, Pudukkottai	Boundary wall	-	4,661,865	1,499,020	Unstarred Questions
22.	Tiruperumandar Temple at Nangupatti, Pudukkottai	Boundary wall	-	7,239,651	2,630,135	ons
23.	Bhumisvarasvami temple, Sevalur, Pudukkottai	Boundary wall	-	4,791,074	1,550,704	253

1	2	3	4	5	6	
24.	Jain Statue Kanangarakudi, Pudukkottai	Boundary wall	-	5,128,350	1,685,614	
25.	Pushpavaneshwara Temple at Puvalakudi, Pudukkottai	Boundary wall	-	7,981,191	3,826,751	
6.	Menandar Pillayar Temple, Melanilaivayal, Pudukkottai	Boundary wall	-	5,962,287	3,019,189	
27.	Shore Temple, Mahabalipuram, Chengalpattu District	 Boundary wall Toilet Block Cafeteria Illumination Landscapping Pathways 	-	8,669,211	59,095,086	
28.	Prehistoric Site Adichanallur, Tuticorin	Boundary wall	-	24,801,017	6,943,147	
9.	Mandapadadu, Chettipalayam, Coimbatore	Boundary wall	-	13,088,358	869,454	
0.	Venkataramana Temple, Gingee	Boundary wall	-	15,340,701	1,770,392	
1.	Eswaramkoli, Kulathur	Boundary wall	-	10,914,721	1,901,268	
32.	Tiruvilangudi Siva Temple, Suriyur, Kulathur, Pudukkottai	Boundary wall	-	2,714,292	1,476,194	

33.	Ruined Jain Temple, Chettipatti, Kulathur, Pudukkottai	Boundary wall	-	2,411,650	1,274,433	Written ,
34.	Dolmens Chokkanathan Kanmai, Tirumayam, Pudukkotai	Boundary wall	-	7,673,922	4,782,614	Written Answers to
35.	Rock cut Siva Temple and Rock cut Vishnu Temple, Pudukkottai	Boundary wall	-	11,879,789	7,586,526	to
36.	Dolmens, Kilaiyur, Kulathur, Pudukkottai	Boundary wall	-	12,277,385	7,851,590	
37.	Rock cut pallava cave at Mandagapattu	Boundary wall	-	2,976,430	1,650,953	[15
38.	Brahmapurishwara Temple, Brahmadesam	Boundary wall	-	5,624,698	3,416,465	Septe
39.	Dolmens in Annavasal Vattam	Boundary wall	-	13,503,921	9,002,614	ember
40.	NithyaKalyanaSwamy temple, Kanchipuram	Toilet Block	1,483,263	2,799,958	-	September, 2020]
41.	Chennarayaperumal Temple, Salem	Toilet Block	1,483,263	2,889,958	-)]
42.	Sugriswara Temple, Erode	Toilet Block	1,483,263	2,489,958	-	Uns
43.	Fort and temple on hill at Chinnakavandanur	Boundary wall	28,520,263	12,013,509	16,013,509	tarre
44.	Remains the Fort with the buildings thereon, Attur, Salem	Boundary wall	-	9,602,865	6,827,149	Unstarred Questions
45.	Rock sculputures and Caves, Vilapakkam,	Boundary wall	-	16,412,782	11,934,586	ons
	Arcot, Vellore					255

1	2	3	4	5	6	100
46.	Pattabirama Temple at Narasingarayanpettai	Boundary wall	-	2,969,765	1,234,882	77.77
47.	Megalithic Cists and Cairns, Pallavaram	Boundary wall	-	5,132,034	2,724,026	Whiten Answers 10
48.	Brihadisvara Temple, Thanjavur	1. Toilet Block				nsw
		2. Drinking Water Unit (2 Nos)				ers
		3. Cafeteria				to
		Landscaping and Provision for Borewell				_
		5. Pathways	-	7,015,875	12,042,333	[KAJYA SABHA]
49.	Vellore Fort, Vellore	1. Toilet Block-1				Á
		2. Drinking Water Block (4 Nos)				ΑЫ
		3. Toilet Block -2				HA.
		4. Publication Sales Counter				
		5. Cafeteria	-	9,509,216	14,018,433	
50.	Fort Gingee, Gingee	1. Toilet Block-1				
		2. Ticket Counter, Cloak Room,				5
		Drinking Water Fountains				rsta
		3. Cafeteria				rred
		4. Ticket Counter, Cloak Room, Publication Counter	-	9,434,912	15,143,420	Unstarred Questions

51.	Kailasnatha Temple, Kanchipuram	 Toilet Block Cafeteria Ticket Counter, Cloak Room, Publication Sales Counter Drinking Water Unit 	-	5,162,760	5,271,267	Written Answers to
52.	Muvarkoli with Surrounding Sub-Shrines,	1. Toilet Block	-	10,408,095	19,219,429	
	Puddukottai	2. Drinking Water Block (2 Nos)				
		3. Cafeteria				[15
		4. Ticket Counter				
53.	Caves Sittanvasal, Pudukkottai	1. Toilet Block	-	10,508,095	16,016,190	September, 2020]
		2. Cafeteria				r, 202
		3. Office Room, Ro, Publication				[03
		Sales Counter, Ticket Counter &				
		Cloak Room				Unstarred Questions
54.	Gangai Konda Cholapuram, Tanjhavur	1. Toilet Block	-	7,308,536	8,847,560	arre
		2. Drinking Water				d Q
		3. Block)ues
		4. Publication Sales Counter				tion
		5. Cafeteria				S
						257

1	2	3	4	5	6
	Hampi Circle				
1.	Bhojanasala or Piligrims Feeding Place, Kamalapur	Boundary wall	3,921,038	5,212,659	-
2.	Pattabhirama Temple, Kamalapur	Boundary wall	12,725,472	6,942,812	-
3.	Queen's Bath, Kamalapur	Boundary wall	9,431,875	5,625,373	-
4.	Two Small Shiva Temple, Kamalapur District	Boundary wall	5,994,611	4,250,467	
5.	Bhima's Gateway/Chander Shekhra Temple/Gateway Janana Enclosure/Ranga Temple, Kamalapur District (Four Monuments)	Boundary wall	30,303,473	38,705,209	
5.	Linga Temple, Kamalapur	Boundary wall	10,354,467	9,854,467	-
7.	Back side Krishna Temple Virupaksha Temple	Boundary wall	5,471,300	4,971,300	
3.	Infront Queen's Bath along the existing road	Boundary wall	5,376,337	4,876,337	-
9.	Lotus Temple to Underground Shiva Temple	Boundary wall	6,964,236	7,171,389	
10.	Tipu Sultan's Upper Fort Bellary District	 Boundary wall Toilet Block Drinking Water Unit 	7,975,229	6,466,950	4,055,443
11.	Surya Narayana Temple Magla District Bellary	Boundary wall	-	1,655,958	770,639

12.	Kalleswara Temple, Mailara District Bellary	Boundary wall	-	752,228	168,152	Writte
13.	Kalleswara Temple Hire- Hadagli District Bellary	Boundary wall		1,228,862	485,908	Written Answers
14.	Mallikarjuna Temple, Kuruvati District Bellary	Boundary wall	-	862,919	241,946	swers
15.	Shiva and Gopal Krishna Temple Thimalapur Bellary	Boundary wall	4,883,564	-	3,287,673	to
16.	Narasimhaswamy Temple Rangapura Bellary	Boundary wall	-	3,208,964	2,031,723	
17.	Kalleswara Temple Angoor, Bellary	Boundary wall	-	1,674,740	881,055	[15
18.	Kalleswara Temple Ambali, Bellary	Boundary wall	-	1,361,268	215,317	
19.	Mandapa in a field close to Talarigatta Road, Hampi	Boundary wall	-	15,322,966	11,117,225	September, 2020]
20.	Gejjala Mantapa, Hampi	 Toilet Drinking water Unit 	-	9,532,459	8,233,271	020]
		3. Cafeteria				Un
		4. Clock Room and Security Room				Unstarred
		5. Publication Counter				Que
21.	Vithala Temple, Hampi	1. Toilet	-	4,660,707	3,752,224	Questions
		2. Drinking Water Unit				259

2	3	4	5	6
Chandra Shekhara, Hampi	1. Toilet	-	5,441,284	4,552,316
	2. Drinking Water Unit			
Zanana enclosure, Hampi	1. Toilet	-	9,983,468	7,109,295
	2. Drinking Water Unit			
	3. Cafeteria			
	4. Security room and Ticket			
	Counter			
	5. Cloak room and Staff room			
Krishna Temple, Hampi	1. Toilet	-	9,966,752	7,093,415
	2. Drinking Water Unit			
	3. Cafeteria			
	4. Publication Counter			
	5. Cloak room and Security Room			
Museum Complex, Hampi	1. Ticket Counter	-	8,499,916	3,349,907
	2. Publication Counter and			
	Cafeteria			
	3. Toilet Block			
	4. Drinking Water Unit			
	5. Staff, Clock and Security Room			
	Zanana enclosure, Hampi Krishna Temple, Hampi	Zanana enclosure, Hampi 1. Toilet 2. Drinking Water Unit 3. Cafeteria 4. Security room and Ticket Counter 5. Cloak room and Staff room Krishna Temple, Hampi 1. Toilet 2. Drinking Water Unit 3. Cafeteria 4. Publication Counter 5. Cloak room and Security Room Museum Complex, Hampi 1. Ticket Counter 2. Publication Counter and Cafeteria 3. Toilet Block 4. Drinking Water Unit	Zanana enclosure, Hampi 1. Toilet 2. Drinking Water Unit 3. Cafeteria 4. Security room and Ticket Counter 5. Cloak room and Staff room Krishna Temple, Hampi 1. Toilet 2. Drinking Water Unit 3. Cafeteria 4. Publication Counter 5. Cloak room and Security Room Museum Complex, Hampi 1. Ticket Counter 5. Cloak room and Security Room Museum Complex, Hampi 1. Ticket Counter 5. Cloak room and Security Room Museum Complex, Hampi 2. Publication Counter and Cafeteria 3. Toilet Block 4. Drinking Water Unit	Zanana enclosure, Hampi 1. Toilet 2. Drinking Water Unit 3. Cafeteria 4. Security room and Ticket Counter 5. Cloak room and Staff room Krishna Temple, Hampi 1. Toilet 2. Drinking Water Unit 3. Cafeteria 4. Security room and Staff room Krishna Temple, Hampi 1. Toilet 2. Drinking Water Unit 3. Cafeteria 4. Publication Counter 5. Cloak room and Security Room Museum Complex, Hampi 1. Ticket Counter 2. Publication Counter and Cafeteria 3. Toilet Block 4. Drinking Water Unit

[RAJYA SABHA]

Unstarred Questions

	Dharwad Circle					Writt
1.	Mirjan Fort at Uttar Kannada	Boundary wall	4,770,725	1,830,310	-	Written Answers to
2.	Tombs on the right side the MankuKumta road	Boundary wall	2,002,665	643,999	-	ıswer
3.	Afzulkhan wives tomb	Boundary wall	3,139,884	1,131,379	-	s to
4.	Shah Navaz Khaas tomb	Boundary wall	3,647,598	1,348,970	-	
5.	Kings Seat and Temple close to King's Seat	Boundary wall	4,662,968	1,784,129	-	
6.	Water towers Nos. 61,67,91,114,115,142,2 86 and 289, Bizapur	Boundary wall	2,875,918	1,018,250	-	[15 Se _]
7.	Gulbaraga Fort and great Mosque in it	Boundary wall	9,766,545	3,971,376	-	September, 2020]
8.	Old Gate and Yoginarayan Temple	Boundary wall	1,718,375	522,160	-	er, 20
9.	Dolmen on south side the road leading from the village to Badami an out a mile to west	Boundary wall	1,210,665	304,570	-	
10.	Sonheri Masjid	Boundary wall	8,224,557	3,524,810	-	Unstarred
11.	Temple adjoining Kontigudi within the temple	Boundary wall	2,124,514	696,220		
12.	Masjid, Katijapur	Boundary wall	5,178,392	2,219,311	-	Questions
13.	Trayamabakeshvara Temple (black marble Isvaralinga)	Boundary wall	1,007,568	217,529	-	tions
	5 /					26

1	2	3	4	5	6
14.	Bidar fort	Boundary wall	15,892,252	6,596,679	-
15.	Shiva Temple on the east river	Boundary wall	7,709,137	3,089,630	-
16.	Nitya Navari Tomb	Boundary wall	5,678,392	2,219,311	-
17.	Rock edicts Ashoka at Koppal	Boundary wall	-	28,056,911	11,022,764
18.	Hyder Khan's Tomb	Boundary wall	-	3,404,925	1,161,970
19.	Moti Dargah	Boundary wall	-	2,597,953	839,181
20.	Bhu Varaha Temple, Halashi Belgaum	Toilet Block	-	1,284,074	522,716
21.	Bidar Fort, Bidar	 Toilet Block Toilet Block Drinking Water Facility Cafeteria 	-	12,292,484	12,158,083
22.	Haft Gumbaj Gulbarga	Toilet Block	-	1,687,154	791,436
23.	Group Temple, Aihole, Bagalkot District	 Toilet Block Cafeteria Publication and Ticket Counter Drinking Water Facility 	-	15,966,888	18,156,954

24.	Group Temple, Pattadakal	1. Toilet Block-I	-	13,554,603	14,370,985	Wri
		2. Cafeteria				tten
		3. Publication Counter				Ans
		4. Drinking Water Facility				wei
		5. Ticket Counter and Cloak Room				Written Answers to
25.	Gol Gumbaj, Bijapur District	1. Toilet Block	-	15,364,279	20,948,563	
		2. Ticket Counter and Cloak room				
		3. Publication Sales Counter and				
		Cafeteria				[15
		4. Divyang Toilet				5 Se
		5. Drinking Water Facility (3 nos)				pter
		6. Parking				nbei
		7. Internal Pathways				September, 2020]
26.	Ibrahim Rouza, Bijapur District	1. Toilet Block	-	11,540,967	11,658,486	20]
		2. Drinking Water Facility (2)				
		3. Cafeteria				Uns
	Aurangabad Circle					tarrec
1.	Jain Temple	Boundary wall	448,854	948,854	-	t Que
2.	Five Stone Gates	Boundary wall	1,899,859	1,529,256	-	Unstarred Questions
3.	Ancient Site Locally Known as Ladmod	Boundary wall	8,215,152	4,055,373	-	
						263

1	2	3	4	5	6
4	Ancient Site, Bahal	Boundary wall	6,387,340	3,324,248	-
5	Temple Devi, Mandavgan	Toilet Block	-	-	3,495,205
6	Temple Mallikarjuna, Ghotan	Toilet Block	-	-	2,491,620
7	Baleshwar Temple and Temple Laxhim Narayan, Ped Gaon	Toilet Block	-	2,322,145	1,495,205
8	Ellora Caves, Aurangabad District	 Toilet Block and Drinking Water Unit Publication Sale Counter Ticket Counter Drinking Water unit 	-	6,853,804	6,077,875
9	Daulatabad Fort, Aurangabad District	 Ticket Counter Complex Cafeteria Drinking Water Unit 	-	8,373,499	9,423,195
10	Bibi ka Maqbara, Aurangabad District	 Ticket Counter and Publication Sale Counter Borewell and R.O unit Cafeteria Pathways 	-	11,435,045	6,149,609

[RAJYA SABHA]

Unstarred Questions

11	Ajanta Caves, Aurangabad District	5. Toilet Block and Drinking Water Unit1. Toilet Block and Drinking Water unit2. Provision for Borewell	-	4,894,011	4,170,508	Written Answers to
Vado	dara Circle					
1	Jami Masjid, Pavagarh	1. Boundary wall				
		2. Toilet Block				[15 S
		3. Ticket Counter & Cloak Room	5,166,172	8,857,850	4,828,240	[15 September, 2020]
2	Saher Ki Masjid, Pavagarh	Boundary wall	2,952,020	2,871,212	880,808	ıber, í
3	Archelogical Site And Remains Juni Kuran	Boundary wall	3,915,437	6,623,155	1,415,437	2020]
4	Ancient Site Comprising S.Plot No. 535, Kamrej	Boundary wall	3,323,564	5,323,564	715,709	
5	Mansar Lake Viramgam	Boundary wall	4,601,858	7,601,858	1,567,905	Unstarred Questions
6	Malav Tank Dholka	Boundary wall	2,602,771	4,205,542	5,317,592	ırred
7	SarekhjRoza, Sakhej	Toilet Block	-	1,412,919	608,613	Ques
8	Fort at Diu	Toilet Block	-	1,946,875	1,797,916	tions
9	Excavated Site, Dholavira	1. Toilet Block				265

1	2	3	4	5	6
		2. Publication sale counter & Cafeteria	-	2,531,477	3,823,459
10	Sun Temple, Modhera	 Toilet Block Ticket Counter & Publication Sale Counter 	-	3,903,444	3,581,033
11	Archaeological remain Harappan, Lothal	 Toilet Block Ticket Counter & Cloak Room Boundary Wall 	-	8,457,386	8,544,186
12	Adlaj Stepwell, Gandhi Nagar District	 Ticket Counter, Publication sale Counter & Cloak Room Drinking Water Unit Upgradation Toilet Block 	-	5,187,009	5,649,607
Nag	pur Circle				
1	Hauz Katora at Ellichpur, Amravati	Boundary wall	2,286,235	3,429,353	-
2	Cromlech Known as Tilota (Frying Pan) at Pimpalgaon, Bhandara	Boundary wall	2,303,803	3,433,745	
3	Shiv Temple, Palebarasa at chanderpur	Boundary wall	454,207	8,721,346	
4	South East bastion the outer city wall together	Boundary wall	1,053,047	3,121,056	-

with 10 yards the adjacent wall on each side,
variously knows as Panch Burunj HasrathYab
and Persian Inscription.

5	Stone Circle, Junapani	Boundary wall	3,522,436	3,738,403	-
6	Chandani Tank, Sindhkhed Raja	Boundary wall	3,161,894	3,648,268	-
7	Fort Wall,Ballarpur	Boundary wall	1,808,154	3,309,833	-
8	Chhatri Near the Dak-Bunglow Balapur	Boundary wall	1,685,023	3,279,050	-
9	All the remains the Circumambulation Wall Pauni Fort	Boundary wall	8,980,269	8,852,862	
10	Balapur Fort	Boundary wall	4,214,789	3,911,492	
11	Hemadpanti temple Shree Mahadev (Taponeshwar)	Boundary wall	6,175,517	4,401,674	
12	Temple Bhandareshwar, Wairagarh	Boundary wall	5,093,374	4,131,138	
13	Mahadev Temple, Rui-Wai	Boundary wall	867,200	3,074,594	-
14	City Wall Nawab Ismail Khan Achalpur	Boundary wall	7,858,621	9,822,450	-
15	Fort Wall, Chandrapur	Boundary wall	68,110,824	38,760,501	-
16	Two Caves as Pattur	Boundary wall		11,799,775	-

2	3	4	5	6
ravati Circle				
Veerabhadra Temple, Lepakshi, Anantapur District	 Boundary wall Toilet Block and Drinking Water Unit Publication Counter Pathways 	1,697,416	10,678,978	5,132,321
Old Gopuram, Penukonda	Boundary wall	578,724	949,939	-
Caves and the Ruins a Structural Chaitya with Its, Ipuru	Boundary wall	2,181,156	1,590,912	-
Fort with Ancient Buildings Enclosed Therein, Sidhout	Boundary wall	3,264,591	3,983,041	-
Ancient Mound, Ramatirtham	Boundary wall	5,550,598	2,938,689	-
Rock-Cut Caves And Cisterns And Remains Buddhist Stupas Chaityas And Viharas On The Hill Pandavula Konda, Kapavaram	Boundary wall	5,192,332	4,180,004	-
Mounds Containing Buddhist Remains, Addurru	Boundary wall	1,867,019	1,465,257	-
Ancient Village Site, Pedamuddiyam	Boundary wall	2,997,323	2,716,665	-
Hillock Buddhist Stupas, Gummaddiduru	Boundary wall	2,825,759	3,544,208	-
	Old Gopuram, Penukonda Caves and the Ruins a Structural Chaitya with Its, Ipuru Fort with Ancient Buildings Enclosed Therein, Sidhout Ancient Mound, Ramatirtham Rock-Cut Caves And Cisterns And Remains Buddhist Stupas Chaityas And Viharas On The Hill Pandavula Konda, Kapavaram Mounds Containing Buddhist Remains, Addurru Ancient Village Site, Pedamuddiyam	ravati Circle Veerabhadra Temple, Lepakshi, Anantapur District 1. Boundary wall 2. Toilet Block and Drinking Water Unit 3. Publication Counter 4. Pathways Old Gopuram, Penukonda Caves and the Ruins a Structural Chaitya with Its, Ipuru Fort with Ancient Buildings Enclosed Therein, Sidhout Ancient Mound, Ramatirtham Boundary wall Boundary wall	Veerabhadra Temple, Lepakshi, Anantapur District Veerabhadra Temple, Lepakshi, Anantapur District 1. Boundary wall 2. Toilet Block and Drinking Water Unit 3. Publication Counter 4. Pathways Old Gopuram, Penukonda Boundary wall 578,724 Caves and the Ruins a Structural Chaitya with Its, Ipuru Fort with Ancient Buildings Enclosed Therein, Sidhout Ancient Mound, Ramatirtham Boundary wall 5,550,598 Rock-Cut Caves And Cisterns And Remains Buddhist Stupas Chaityas And Viharas On The Hill Pandavula Konda, Kapavaram Mounds Containing Buddhist Remains, Addurru Boundary wall 1,867,019 Ancient Village Site, Pedamuddiyam Boundary wall 2,997,323	Veerabhadra Temple, Lepakshi, Anantapur District Veerabhadra Temple, Lepakshi, Anantapur District 2. Toilet Block and Drinking Water Unit 3. Publication Counter 4. Pathways Old Gopuram, Penukonda Boundary wall 578,724 949,939 Caves and the Ruins a Structural Chaitya with Its, Ipuru Fort with Ancient Buildings Enclosed Therein, Sidhout Ancient Mound, Ramatirtham Boundary wall 5,550,598 2,938,689 Rock-Cut Caves And Cisterns And Remains Boundary wall 5,192,332 4,180,004 Boundary wall 5,192,332 4,180,004 Mounds Containing Buddhist Remains, Addurru Boundary wall 1,867,019 1,465,257 Ancient Village Site, Pedamuddiyam Boundary wall 2,997,323 2,716,665

10.	Buddhist Rock-Cut Stupas, Sankaram	Boundary wall	2,124,365	1,568,195	-	Writ
11.	Mallikarjuna (Siva) Temple, Kambaduru	Boundary wall	1,023,083	1,127,683	-	Written Answers
12.	VisvaswanathaSwamy Temple, Sivalapalle, Kadapa	Toilet Block	-	2,251,978	1,015,598	nswe
13.	Asokan Inscription, Jonnagiri Village, Kornool	Toilet Block	-	2,340,291	618,190	rs to
14.	Parasuramaswamy Temple, Gudimallam, Chittoor	Toilet Block	-	2,075,352	883,128	
15.	Budhhist Remains, Salihundam, Srikakulam	Toilet Block and Drinking Water Unit	-	9,441,949	4,046,549	
		2. Publication Counter, Cafeteria				[15 S
16.	Nagarjunakonda, Guntur District	 Cloak Room and BOV Parking Toilet Block and Drinking 	-	5,337,229	-	September, 2020]
		Water Unit 3. Publication sale Counter	-	-	-	, 2020]
Hyde	erabad Circle					7
1.	Ramappa Temple Warangal	 Boundary wall Publication sales Counter 	-	15,050,798	12,245,861	Unstarred
		3. Toilet Block & RO Unit4. Cafeteria	-	-	-	d Questions
		5. Pathways	-	-	-	stions
2.	Konda Masjid, Warangal fort	Boundary wall	-	1,572,911	3,359,367	269

1	2	3	4	5	6	1
3	Mandallamma Temple, Warangal fort	Boundary wall	-	2,884,773	5,077,160	3
4	Horse Stable, Warangal fort	Boundary wall	-	3,268,600	5,652,901	
5	Ancient Mound, Kondapur	Boundary wall	-	4,934,161	7,151,241	
6	Museum at Kondapur	Boundary wall	-	7,430,152	3,965,076	3
7	Pre Historic Site, Janampet	Boundary wall	-	2,109,242	4,718,484	
8	Papanasi Group temple, Alampur, Mahaboobnagar	Toilet Block	-	2,560,790	1,324,316	7
9	Warangal Fort, Warangal, Telangana	Toilet Block	-	2,649,009	941,564	
10	Golconda Fort, Hyderabad District	 Pathways at Golconda Fort Dwarf wall, Retaing wall and Railing at Golconda Fort Toilet Block Drinking Water Block Ticket Counter Complex 	-	9,790,599	11,020,576	
11	Swayambhu Temple Complex, Hyderabad	 Toilet Block Ticket Counter & Cloak Room Publication sale Counter Drinking Water Block 	-	10,470,870	8,809,058	K

Goa	Circle				Writt
1	St. Agustine Church	1. Boundary wall	8,954,806	7,598,976	Written Answers
		2. Drinking water Unit			ıswe
		3. Pathways			ers to
2	Fort Agauda	1. Boundary wall	12,112,550	10,760,267	0
		2. Toilet Block			
		3. Drinking Water Unit			
		4. Publication Counter, Ticket			
		Counter, Cloak Room & Store			[15
3	Mahadev temple, Kurdi	Boundary wall -	1,706,674	2,560,012	September, 2020]
Thris	ssur Circle				nber,
1	Burial Cave	Boundary wall -	1,085,350	263,407	2020]
2	Pallakad Fort	1. Boundary wall			
		2. Toilet Block			U_{I}
		3. Drinking Water Unit			ısta
		4. Publication Counter			Unstarred
		5. Ticket Counter, Cloak Room			
		& Store room			ıest.
		6. Cafeteria			Questions
		7. Security Room -	34,039,556	23,624,851	
					271

1 2	3	4	5	6
3 Vishnu Temple	Boundary wall	-	2,372,869	842,791
4 Anjego Fort	Toilet Block	-	3,017,177	1,042,324
5 St. Angelo Fort, Kannur District	 Toilet Block Publication Counter and Cafeteria Drinking Water Unit (3 Nos) Ticket Counter and Cloak Room 	-	11,178,560	9,833,737
6 Siva Temple, Avitathur	Toilet Block	-	3,158,990	1,191,227
7 Siva Temple Peruvanam	Toilet Block	-	2,910,818	1,116,776
8 Siva Temple, tallipalli	Toilet Block	-	2,875,365	1,377,357
9 Rock Temple with Inscription, Varunachinmalai	Toilet Block	-	1,918,128	409,484
10 Bekal Fort, Pallikkare, Kannur District	1. Toilet Block			
	2. Drinking Water Unit			
	3. Publication Counter, Cloak Room, Ticket Counter & Cafeteria	-	12,801,316	10,833,106
Mumbai Circle				
1 Dilawarkhan Tomb, Khed, Pune	Boundary wall	-	2,545,870	2,482,109

2	Caves temple, Junnar	Boundary wall	-	3,426,645	2,304,732	Written Answers to
3	Old temple,Mahabaleshwar, Satara	Boundary wall	-	1,502,949	1,252,212	en An.
4	Caves Temple and inscription at Karala	Toilet Block	-	2,266,257	1,824,693	swers
5	Agakhan Palace, Pune District	 Toilet Block Publication salecounter Cafeteria Ticket Counter 	-	37,226,593	5,257,135	to
		5. Drinking water unit6. Ilumination				[15 Septo
6	Vasai Fort, Vasai, Mumbai District	 Drinking water unit Toilet Block 	-	6,616,723	4,170,034	September, 2020]
Bho	pal Circle					20]
1	Group Temple, Amarkantak, Anuppur District	 Drinking water Unit Publication Counter and Ticket Counter 	-	5,266,971	3,862,567	Unstarre
2	Buddhist Monument, Sanchi, Raisen District	 Ticket Counter Toilet Block Cafeteria Provision for Bore well 	-	6,237,482	5,955,280	Unstarred Questions 273

1	2	3	4	5	6
3.	Western Group Temples, Khajuraho	1. Cafeteria	-	2,882,070	2,465,284
		2. Provision for Bore well			
4.	Gwalior Fort, Gwalior	Ticket Counter, Clock Room and Publication Counter	-	14,828,846	1,263,077
		2. Toilet Block and Drinking Water Unit			
		3. Cafeteria			
		4. Toilet Block - 02			
		5. Drinking Water Unit - 01			
		6. Drinking Water Unit - 02			
5.	Shiva Temple, Bhojpur, Raisen District	1. Cafeteria	-	1,944,996	-
		2. Publication Counter			
Bhu	baneswar Circle				
1.	Sun Temple, Konark	1. Toilet Block	-	10,614,774	7,076,516
		2. Drinking Water Unit			
		3. Cafeteria			
Cha	ndigarh Circle				
1.	Jal Mahal, Narnaul, MahendraGarh District, Haryana	Publication Counter and Cafeteria	-	1,343,308	1,007,481

2.	Dakkani Sarai, Jalandhar District, Punjab	Toilet Block and Drinking Water Unit	-	2,136,200	1,602,150
3.	Sheikh Chilli's Tomb, Kurukshetra District, Haryana	 Toilet Block and Drinking Water Unit 	-	5,334,337	4,000,752
		2. Publication Counter and Cafeteria	l		
		3. Ticket Counter and Clock Room			
	(C) Executing Agency: Na	tional Projects Construction Corporation Li	mited (NPCC)	
S1. 1	No. Name Monument	Work Carried Out	Expendit	ure incurred (A	mount in ₹)
			2017-18	2018-19	2019-20
1	2	3	4	5	6
Shi	nla Circle				
1.	Masroor Rock Cut Temple (H.P.)	Ticket Counter and Publication Room	-	4,86,997	18,14,247
		2. Toilet Block and DWU-1			
2.	Old Kangra Fort (H.P.)	1. Cloak Room	-	74,585	37,98,194
		2. Drinking Water Unit			
		3. Cafeteria and Publication Room			
		4. Toilet Block			
Deh	radun Circle				
1.	Gopeshwar Temple	1.Cafeteria Block and Publication room and Cloak room	-	1,23,03	3,378
		2. Toilet block			

[15 September, 2020]

Unstarred Questions

1 2	3	4	5	6
	3. Drinking water facility			
Patna Circle				
1. Sasaram	 Cafeteria and publication Drinking water block External development Ticket and Clock room Toilet Block 	-	33,88,000	1,32,26,000
2. Nalanda	 Drinking water block Toilet Block-2 Ticket and Clock room Toilet block Publication, Cafeteria 	-	5,55,000	1,59,58,000
3. Vaishali	 Ticket and Clock room Toilet Block 	-	27,89,000	39,74,000
4. Kesariya Stupa, East Champaran	Lighting and Illumination Works	-	-	44,60,000
Guwahati Circle				
1. Karenghar of Ahom at Sivasagar, Assam	 Ticket Counter Publication centre Drinking Water Unit 	-	-	38,77,249

2.	Rang Ghar at Sivasagar, Assam	 Cafeteria Drinking Water Unit Ticket Counter, Publication Room and Cloak Room 	-	-	42,91,576	Written Answers to
3.	Remains of a Fort (Dimapur Ruins)	 Cafeteria and Publication Counter Drinking Water Unit 	-	-	29,56,809	s to
Aiza	wl Circle					
1.	Vangchiya Group of Monuments, Aizawl, Mizoram	 Cafeteria and Publication Centre Drinking Water facility Toilet Block Ticket Counter Site Development (retaining wall, pathway etc.) 	-	-	1,29,60,000	[15 September, 2020]
Srina	agar					
1.	Leh Palace Adarsh monuments at Leh	 Illumination and Lightening work Const. of various Amenities at ASI Adarsh Monuments at Leh Palace, Leh 	-	-	1,87,98,900	Unstarred Questions
2.	Raja Suchet palace, (Ramnagar) Jammu	Const. of various Amenities at ASI Adarsh Monuments at Raja	-	-	10,57,277	tions
		Suchet Singh Palace, Jammu				277

1 2	3	4	5	6
Agra Circle				
1. Agra Fort	1. Toilet Block	-	15,35,023	52,00,000
	2. Drinking water Block (2 Nos.)			
	3. Ticket Counter			
2. Akbar's Tomb	1. Toilet Block	-	8,25,600	54,00,000
	2. Drinking water Block			
	3. Ticket Counter			
	4. Publication Sales Counter and			
	Clock Room			
3. Ram Bagh	1. Ticket Counter	-	7,50,000	45,00,000
	2. Toilet Block			
	3. Drinking Water Unit			
Lucknow Circle				
. Lal Khan Tomb	1. Toilet Block	-	14,50,000	43,75,390
	2. Drinking Water Block			
	3. Ticket Counter and Cafeteria			
2. Rani Jhansi Fort	1. Publication Sales Counter	-	12,50,000	47,32,673
	2. Cloak Room			
	3. Cafeteria			

3.	Residency	 Toilet Block Cafeteria, Publication Counter, Ticket Counter and Cloak Room Drinking Water Block Parking 	-	14,00,000	99,58,479	Written Answers to
4.	Saravasti - Sehat and Mehat	 Publication Counter and Cafeteria Toilet Block 	-	13,50,000	75,35,008	9
5.	Gulab Bari	1. Toilet Block	-	12,56,900	50,97,306	
		2. RO Block				[15
		3. Ticket Counter				September, 2020]
6.	Dilkusha Palace	1. Toilet Block	-	10,56,230	79,11,508	embe
		2. Publication Sale Counter				r, 2
		3. Cafeteria				020
		4. Drinking Water Unit				
7.	Kapilavastu Piparwah	1. Ticket Counter	-	12,56,030	60,77,949	U_{I}
		2. Publication Sale Counter				ısta
		3. Cafeteria				ırre
		4. Drinking Water Unit				Q b
8.	Gupta Temple at Deogarh, Lalitpur	1. Ticket Counter	-	15,69,324	67,74,861	Unstarred Questions
		2. Publication Sale Counter				ons
		3. Cafeteria				
		4. Drinking Water Unit				279

1	2	3	4	5	6	280
Sarn	nath Circle					Writ
1.	Lord Cornwallis Tomb	1. Ticket Counter	-	13,50,000	52,69,391	ten .
		2. Toilet Block				Ans
		3. Drinking water Unit				Written Answers
2.	Ancient Fortress (Kaushambi)-Excavated	1. Toilet Block	-	12,50,000	71,46,429	to
	site at Ghosita Ram	2. Drinking Water Facility				
		3. Parking Area				
3.	Excavated Remains Ashoka Pillar	1. Toilet Block	-	14,00,000	65,14,063	[RA]
		2. Drinking Water unit				ΥY
		3. Parking Area				[RAJYA SABHA]
4.	Old Shahi Fort	1. Toilet Block	-	10,50,000	61,70,640	ЗНА
		2. Drinking water facility				
5.	Budhist Sites, Mahaparnivara	1. Parking Area	-	11,25,690	1,35,18,227	
		2. Cafeteria				
		3. Drinking Water Facility				~
		4. Guard Room and Cloak Room				Insi
		5. Toilet Block				Unstarred
6.	Budhist Remains,	1. Drinking Water Facility				9 D
	Rambhara Stupa	2. Guard Room and Cloak Room	-	10,23,056	65,36,631	ues
		3. Toilet Block				Questions

7.8.	Chaukhandi Stupa Man Mahal	 Drinking Water Facility Ticket Counter Toilet Block Illumination 	-	12,03,006	66,40,502 80,00,000	Written Answers to
		2. Installation of three phase servo stabilizer				Č
Bhul	oaneswar Circle					
1.	Udaygiri-Khandagiri Caves	 Toilet Block Ticket Counter RO Parking External Development Additional Works Boundary Guard Room Gate Drain 	-	38,850,439	79,66,683 56,48,255	[15 September, 2020] Unstarred Questions
Bhop	pal Circle					Quest
1.	Badal mahal	Ticket Counter	-	-	8,73,139	ions
2.	Koshak Mahal	1. Toilet Block	-	-	5,968,409	281

1	2	3	4	5	6
		2. Ticket Counter			
		3. External Development			
3.	Adamgarh Rock Shelter	1. Toilet Block	-	-	10,809,792
		2. Ticket Counter			
		3. External Development			
4.	Udayagiri Caves	1. Ticket Counter	-	-	11,712,364
		2. Toilet Block			
		3. R.O. unit			
		4. External Development			
5.	Dharamrajeshwar Temple	1. Ticket Counter	-	-	13,140,131
		2. Toilet Block			
		3. R.O. Unit			
		4. External Development			
Nag	pur Circle				
1.	Kamalja Mata Temple, Fifteen temple, Lonar,	Toilet Block	-	-	77,79,753
	Ramagya Temple, Fifteen temple, Lonar,	1. Toilet Block			
		2. Drinking water facility			
2.	Gawilgarh Fort	1. Canteen	-	-	1,55,14,330
		2. Toilet Block			

		3. Ticket counter4. Drinking water facility5. Room and Clock Room6. Parking			Written Answers
3.	Mansar adharsh	1. Canteen -	58,34,402	1,82,50,066	s to
		2. Toilet Block			
		3. Ticket counter			
		4. Drinking water facility			
		5. Room and Clock Room			[15
		6. Parking			5 Sep
4.	Old High court	1. Canteen -	-	1,30,99,019	September, 2020]
		2. Toilet Block			ber,
		3. Ticket counter			202
		4. Drinking water facility			0]
		5. Room and Clock Room			
		6. Parking			Unst
Jaip	ur Circle				Unstarred
1.	Chand Baori	1. Toilet Block -	-	1,15,87,000	Questions
		2. Drinking Water Unit			estic
		3. Ticket Counter			ons
		4. Publication Counter			2
					283

1	2	3	4	5	6
Jodhpur Circle	2				
1. Fort Bha	atner	1.Toilet Block	-	-	77,52,000
Kolkata Circle		2.Drinking Water Unit			
1. Hazardw	vari Palace	 Drinking Water Unit Toilet Block Publication Counter and 	-	1,69,37,000	-
		External Development 4. Cafeteria 5. Cloak Room			
2. Adina M	Iasjid, Malda	 Toilet Block, Cafeteria, Publication Counter, Camp office and Drinking water unit External Development 	-	48,75,000	-
3. Rasmano	cha Temples at Bishnupur	 Toilet Block Ticket Counter External Development Drinking water Facility 	-	21,54,000	-
4. Jor Bang	gle Temples at Bishnupur	 Ticket Counter Drinking water facility External Development 	-	10,22,000	-

ce	1. Toilet Block			
	2. Drinking water facility			
	3. Cafeteria and Cloak room			
	4. External Development	-	9,09,000	-
c of Metcalf and	1. Illumination work of Metcalf			
g	hall			
	2. Illumination work of currency building	-	1,91,17,000	-
Currency Building	Special Repair Work	-	2,53,11,000	-
(D) Executing Agency:- Teleco	ommunications Consultants India Ltd.(TCl	IL) Bhopal Ci	rcle	
ment	Work Carried Out	Expenditure	e incurred (Amor	unt in lacs ₹)
ment	Work Carried Out	Expenditure 2017-18	e incurred (Amor	unt in lacs ₹) 2019-20
ment	Work Carried Out			
Temple at Bheragahat, Distt:-		2017-18	2018-19	2019-20
	3	2017-18	2018-19	2019-20
	3 1. Construction of Barbed Wire	2017-18	2018-19	2019-20
	3 1. Construction of Barbed Wire Fencing/Boundary Wall	2017-18	2018-19	2019-20
Temple at Bheragahat, Distt:-	Construction of Barbed Wire Fencing/Boundary Wall Construction of Toilet Block	2017-18 4 13.14 2.40	2018-19 5 57.18	2019-20 6 -

Koch Behar Palace

Currency Building

Illumination work of Metcalf and

Special Repair of Currency Building

Name Monument

2

Garh, Distt:- Katni, M.P

Jabalpur,M.P.

Chausath Yogini Temple at Bheragahat, Distt:-

Shiva Temple at Nanhwara Village, Vijayraghav

5.

6.

Sl. No.

2

1	2	3	4	5	6	
3	Somnath Temple at Bargaon/Temple of somnath and ruins of severaltemples,Bargaon, Distt:-Katni, M.P	Construction of Boundary Wall	0.25	10.00	18.00	
4	Remains at Bharhut, dist-Satna, Madhya Pradesh	Construction of Boundary Wall	417.57	778.90	22.00	
5	Ladaki Ka Tilla at Bilhari-Village, DisttKatni, Madhya Pradesh	Construction of Boundary Wall	1.36	2.77	-	õ
6	Eastern Group of temple at Khajuraho, Distt Chhatarpur, Madhya Pradesh.	Construction of Boundary Wall	-	74.98	-	[NAJ IA SABIIA]
7	Yshodha raman Victor Pilar at Sondhani, Mandsaur	Construction of Boundary Wall	8.59			707
8	Sculpture shed, at Badoh Pathari, Vidhisa	Construction of Boundary Wall	20.31			7115
9	Unfinished Temple at Nemwar, Dewas(M.P)	Construction of Boundary Wall	19.71			
10	Dariya Khan tomb at Mandu.Distt. Dhar(MP).	Construction of Boundary Wall	14.90			
11	Raisen Fort at Raisen, District-Raisen, M.P.	1. Construction of Toilet Block	0.99	3.09	4.50	
		2. Development of Tubewells				Опъщитеа
Luck	xnow Circle					
1	Kos Minars, Gour, Distt:-Kanpur Dehat, U.P.	Construction of Boundary Wall	14.36	1.23		Questions

2	Chaurasi Tomb of Lodhi Shah Badshah, Distt. Jalaun, U. P.	Construction of Boundary Wall	34.61	2.47	1.50	Written Answers to
3	Gharao-Ka-Math, Jhanshi, U.P.	Construction of Boundary Wall	74.89	3.70	2.54	wers
4	Excavated Site Mahet, Saravasti, U.P.	1. Construction of Boundary Wall				to
		2. Construction of Toilet Block	275.98	237.83	55.83	
5	Mounds of Bithoor at Kanpur	3. Construction of Boundary Wall				
		4. Construction of Toilet Block	-	34.38	7.89	[15 S
6	Tomb of Nawab SardarJahan, Pihani District - Hardoi (UP)	Construction of Boundary Wall	-	-	4.54	September, 2020]
7	Extensive ruins of an ancient fortified town chandel Paina, old fort nahar khor and old fort Paina kalan	Construction of Boundary Wall	12.33	9.66	7.20	
8	Gupta (Dasavatar) Temple at Lalitpur	Construction of Toilet Block	6.16	2.53	7.50	Unsta
9	Stupa & Monastery of the Sakyas at Piprauha, Naugarh, District-Siddharth Nagar	Construction of Toilet Block	32.05	6.64	5.40	Unstarred Questions
10	Kalinjer Fort at Banda	Construction of Toilet Block	9.61	18.40		estion
11	Jaria Ka Math, Baruasagar, Jhansi	Construction of Toilet Block	8.63	0.96	10.50	s 287

1	2	3	4	5	6
Raip	ur Circle				
1	Kotgarh Fort Excavated Site at Bargaon, Distt. Jajgir Champa, Chhattisgarh	Construction of BoundaryWall	362.56	259.35	-
2	Kashigarh Fort, Bawanbadi, Dist Jajgir Champa, Chhattisgarh	Construction of Boundary Wall	189.80	15.41	-
3	Palace Complex at Sirpur, Distt. Mahasamund, Chhattisgarh	Construction of Toilet Block	3.02	41.01	-
4	Surang Tila Sirpur, District Mahasamund	Construction of Toilet Block	2.83	41.19	
5	Ramchandra temple at Rajim Distt. Gariaband, Chhattisgarh	Construction of Toilet Block	2.83	41.19	
6	Large Vishnu temple at jajgir, Distt. Janjgir Champa, Chattishgarh	Construction of Toilet Block	2.83	41.19	
7	Kanthideul temple at Ratanpur, Distt. Bilashpur, Chhattisgarh	Construction of Toilet Block	2.95	41.08	
8	Pataleshwar Mahadev temple at Malhar, Distt. Bilashpur, Chattishgarh	Construction of Toilet Block	2.95	41.08	
9	Mahadev temple at Tuman,Distt. Korba, Chhattisgarh	Construction of Toilet Block	3.02	41.01	

10	Chandraditya Temple Barsur, District- South Bastar, Dantewada	Construction of Toilet Block	2.83	41.19		Written Answers to
Sarn	ath Circle					Answ
	Tomb of Khushro, Khushrobagh, Allahabad, U.P.	Construction of Boundary Wall	43.98	6.16		ers to
Bhul	oaneswar Circle					9
1	Budhist excavated site at Lalitagiri, DisttCuttak, Oddisa.	 Construction of Boundary Wall Construction of Toilet Block 	236.99	153.13	4.50	
2	Ancient Buddhist Site at Langudi Hills DisttJajpur, Oddisa	 Construction of Boundary Wall Construction of Toilet Block 	393.72	184.41	4.20	[15 Septo
3	Ancient site at Baneswarnasi, Padmal Pattana Distt Cuttack, Oddisa.	Construction of Boundary Wall	413.81	72.67		15 September, 2020]
4	Kapileswar Mahadev temple Hatuari at Dhankanal, Distt-Dhankanal, Oddisa.	Construction of Boundary Wall	66.29	49.30	2.12	
5	Ancient site Asugararh Fort DisttKalahandi, Oddisa.	Construction of Boundary Wall	200.95	44.41	8.45	Unstarred Questions
6	Barahanatha Temple at Jajpur	Construction of Boundary Wall	31.00			l Que
7	Excavated site of Udaygiri Hills at Udaygiri, Distt. Jajpur, Oddisa	 Construction of Boundary Wall Construction of Toilet Block 	369.56	166.72	41.60	estions
		3. Development of Tube Well				289

1	2	3	4	5	6	. 290
8	Temples of Nila-Madhava and Siddesvara, Boudh	1. Construction of Boundary Wall	3.62	32.23	4.66	Wrii
		2. Construction of Toilet Block				ten 1
9	Ananta Sayi Vishnu, Dhankanal	Construction of Boundary Wall	29.82	54.30	12.20	1nsw
10	Khandagiri & Udaigiri Caves, District - Bhubaneshwar, Odisha	 Construction of Boundary Wall Construction of Toilet Block 	12.95	160.14	36.42	written Answers to
11	Paintings on the rock locally known as Ravana Chhaya and othe ancient monuments and remains., Sitabhinji (Danguapasi).	Construction of Boundary Wall	261.82	120.83	5.40	[KAJ YA
12	Hill containing many valuable sculptures and images, Ratnagiri, Jajpur Cuttack	Construction of Boundary Wall	76.51	22.34	3.74	[KAJ YA SABHA]
13	All around Museum at hill containg many valuable sculpture and images, Ratnagiri, Distt-Jajpur in Odisha	Construction of BoundaryWall	7.94	4.76	-	
14	Trilochanesvara Temple, Jajpur Town, Distt Jajpur, Odisha	 Construction of Toilet Block Development of Tube Well 	9.24	18.14	2.50	Unstarrea
15	Annakotesvara Temple, Latadeipur, Distt Dhenkanal, Odisha	 Construction of Toilet Block Development of Tube Well 	6.45	22.84	3.07	rea Questions

16	Pancha Pandava Temple, Ganeswarpur, Distt Cuttack	 Construction of Toilet Block Development of Tube Well 	9.24	23.84	4.05	Written .
17	Bhaskaresvara Temple, Bhubneswar, Distt Kurdha	Construction of Toilet Block	9.24	13.41	2.20	Written Answers to
18	Ramesvara Temple, Bhubneswar, Distt Kurdha	Construction of Toilet Block	9.24	13.44	2.21	10
19	Bhringesvara Mahadev Temple, Bajrakote, Distt Angul	 Construction of Toilet Block Development of Tube Well 	2.75	30.11	0.20	
20	Ashokan Rock-Edict, Dhauli, Bhubneshwar, Khurda	Construction of Toilet Block	9.24	13.47	2.21	[15
21	Gangadharaswamy Temple, Kottakolla, Buguda or Budhha Khol, Distt Ganjam	 Construction of Toilet Block Development of Tube Well 	14.06	15.65	6.91	September, 2020]
22	Kanakesvara Mahadev Temple and Group of Temples, Kualo, DisttDhenkanal	 Construction of Toilet Block Development of Tube Well 	1.85	29.85	1.92	er, 2020]
23	Ruins of Ancient Fort, Haripur, District- Mayurbhanj, Odisha.	Construction of Toilet Block	2.75	24.06	3.14	Unst
24	Chausath Yogini Temple togther with three minor Shrines, Ranipur-Jharial, Bolangir, Odisha.	 Construction of Toilet Block Development of Tube Well 	-	29.43	6.51	Unstarred Questions
25	Konark Sun Temple at Konark, Puri	Construction of Boundary Wall	127.32	-	8.54	ıestio
26	Churangagarh fort, Mauza- Dadha Patna DisttKhurda Oddisa(11km)	Construction of Boundary Wall	115.45	-	8.54	ns 291

	2	3	4	5	6	_
Kolk	ata Circle					
l	Char bangla group of four Shiva temples Murshidabad	Construction of Boundary Wall	-	0.74	4.30	
2	Hastings House, Barasat, 24 Pgs	 Construction of Boundary Wall Construction of Toilet Block Development of Tube Well 	2.59	16.15	10.10	
;	Jore Mandir Group, Bishnupur, Bankura.	Construction of Boundary Wall	12.29	0.05	2.20	
	Minar & Mosque, Pandua, Hooghly.	Construction of Boundary Wall	-	-	11.20	
	Kalachand Temple, Bishnupur, Bankura	Construction of Boundary Wall	13.37	0.80	2.47	
	Radha Binod Temple, Bishnupur, Bankura	Construction of Boundary Wall	-	-	3.30	
	Radha Damodor Jew Temple, Ghutgoria	Construction of Boundary Wall	0.12	0.18	8.40	
	Rudresvara Temple, Bamunara, Burdwan	Construction of Boundary Wall	0.04	0.33	7.35	
	Radha Damodor Temple, Birsingha Gram, Midnapur	Construction of Boundary Wall	-	-	4.20	
0	Rajbari Complex under group of temple, Burdwan	Construction of Boundary Wall	-	-	1.48	
1	Jalesvara Temple, under group of temple (12 Nos.)	Construction of Boundary Wall	-	-	1.43	
2	Chika Mosque + Gumti Gateway at Gour, Malda.	Construction of Boundary Wall Construction of Toilet Block	-	8.01	23.46	

13	Firoz Minar at Gour, Malda.	Construction of Boundary Wall	-	-	6.00
14	Two stone Pillar at Gour, Malda.	Construction of Boundary Wall	4.30		
15	Tomb and Mosqe of Murshi Kuli Khan Murshidabad	Construction of Boundary Wall	11.62		
16	Mosque Kheraul Murshidabad	Construction of Boundary Wall	0.27	18.22	4.54
17	Currency Building	Construction of Toilet Block	-	5.10	-
18	Metcalfe Building	Construction of Toilet Block	-	6.30	-
19	Eklakhi Mausoleum at Pandua, Malda	 Construction of Toilet Block Development of Tube Well 	-	4.31	8.37
20	Gunamant Mosque at Gour, Malda	Construction of Toilet Block	-	6.78	14.92
21	Hansheswary temple.	Construction of Toilet Block	-	11.09	7.40
22	Tomb of Sujaudin, Murshidabad	 Construction of Toilet Block Development of Tube Well 	-	9.24	5.40
23	Residency Cementry also known as station Burial Ground, Murshidabad	 Construction of Toilet Block Development of Tube Well 	-	9.86	12.15
Patna	Circle				
1	Raja vishal Ka Garh at Vaishali, Distt-Vaishali	 Construction of Boundary Wall Construction of Toilet Block 	186.57	28.83	

[15 September, 2020]

Unstarred Questions

1	2	3	4	5	6	294
2	Ancient remains known as Garh at Ghora Katora Village, Giriak, Distt. Nalanda, Bihar	Construction of BoundaryWall	18.90	3.44		Written Answers to
3	Raja Bali Ka Grah, at Balirajgarh, District- Madubani	Construction of Boundary Wall	246.52	118.68		Answ
4	Excavated Site Banganga at Rajgir**	Construction of Boundary Wall	3.70	40.51		ers t
5	Sujata Kuti, Bakraur, District- Gaya, Bihar	Construction of Boundary Wall	43.00	5.69		0
6	Mound at Bargaon, Nalanda	Construction of Boundary Wall	-	19.80	-	Ŧ
7	Bakhtiyar Khan Tomb, Chainpur	Construction of Boundary Wall	83.86	0.16	-	RAJY
8	Lauriya : Vedic Burial Mound at Lauriya Nandangarh**	Construction of Boundary Wall	232.96	0.05		[RAJYA SABHA]
9	Lauriya 1 : Vedic Burial Mound at Lauriya Nandangarh	Construction of Boundary Wall	15.21	3.03		A
10	Lauriya 2 : Vedic Burial Mound at Lauriya Nandangarh	Construction of Boundary Wall	31.65	7.58		J
11	Lauriya 3 : Vedic Burial Mound at Lauriya Nandangarh	Construction of Boundary Wall	28.82	7.11		¹ nstarred
12	Lauriya 4 : Vedic Burial Mound at Lauriya Nandangarh	Construction of Boundary Wall	20.55	9.75		Unstarred Questions

13	Lauriya 5 : Vedic Burial Mound at Lauriya Nandangarh	Construction of BoundaryWall	20.27	12.10		Written
14	Lauriya 6 : Vedic Burial Mound at Lauriya Nandangarh	Construction of BoundaryWall	14.50	14.70		Written Answers
15	Marhiya : Vedic Burial Mound at Lauriya Nandangarh	Construction of BoundaryWall	11.49	5.18		to
16	Buddhdist Stupa at Taj Pur Kesariya, East Champaran	 Construction of Boundary Wall Construction of Toilet Block Development of Tube Well 	69.03	70.32	10.51	[15]
17	Rampart Fort at Nandangarh, DisttWest Champaran, Bihar	 Construction of Toilet Block Development of Tube Well 	3.70	29.83	2.35	September, 2020]
18	Ashoka Column at Lauriya Areraj, Distt East Champaran, Bihar	Construction of Toilet Block	3.70	25.50		er, 2020]
19	Rukmini Asthan, Nalanda	Construction of Boundary Wall	22.82			
Char	ndigarh Circle					Unstarred
1	Surajkund Masonary tank, Lakharpur, Faridabad	Construction of Toilet Block		30.98	5.40	ırred
2	Mosque of Ali Vardi Khan at Gurgaon, District-Gurgaon, Haryana	Construction of Toilet Block		18.66	4.20	Questions
3	Firoz Shah's Palace and Tehkhanas at Hissar, District- Hissar, Haryana.	Construction of Toilet Block		11.30	4.50	ns 295

1	2	3	4	5	6	296
4	Twin tomb at Nakodar, District-Jalandhar, Punjab	Construction of Toilet Block		12.77	4.80	Writ
5	Ancient site and Buddhist Stupa, Sanghol, Fatehgarh Sahib	Construction of Toilet Block	6.16	18.61	1.50	Written Answers to
6	Shamsher khan's Tomb Batala DisttGurudaspur, Punjab	Construction of Toilet Block	12.65	4.82		ers to
7	Jal Mahal and Adjacent land at Narnaul, District-Mahendergarh Haryana	Construction of Toilet Block	23.36	3.00		[RA
Ran	chi Circle					ЈУА
1	Benisagar Tank And Remains of Temple And Sculpture, Benisagar, Distt. West Singhbhum (Jharkhand)	Construction of Boundary Wall	2.49			[RAJYA SABHA]
2	Temples at Haradih, Distrcit Ranchi, Jharkhand	Construction of Boundary Wall	5.11			
Agra	Circle					
1	Chattries on the bank of Yamuna river (to the north of Ram Bagh)(Battish Khamba), District-Agra, Uttar Pradesh	Construction of Boundary Wall		17.26	0.55	Unstarred Questions
2	Talib Khan's Tomb at Azampur, Jyotibaphule Nagar, District-Jyotibaphule Nagar, Uttar Pradesh.	Construction of BoundaryWall	2.67	5.69		uestions

3	Tomb of the grand son of Abdul Gaffur Shah and Mousque at Azampur, District-Jyotibaphule Nagar, Uttar Pradesh.	Construction of BoundaryWall	9.76	48.22		Written Answers to
4	Mosque and Tomb of Makhdum Jahanain, Kannauj, District-Kannauj, Uttar Pradesh.	Construction of Boundary Wall		12.22		wers to
5	Old Fort and its relics, Firozpur, Moradabad. District-Moradabad, Uttar Pradesh.	Construction of BoundaryWall		72.01		
6	Octagonal Well, Majhera, Muzaffar Nagar, District-Mazaffar Nagar, Uttar Pradesh.	Construction of Boundary Wall	6.47	16.09		[15
7	Tomb of Saiyed Umar Naur Khan, Majhera, District-Mazaffar Nagar, Uttar Pradesh.	Construction of Boundary Wall	7.72	32.14		September, 2020]
8	A large mound 3960' long, 1500' broad and 65' high, the site of soame ancient and important place at Atranjikhera, District-Etah, Uttar Pradesh.	Construction of BoundaryWall		475.78	1.29	
9	Khera or Mound reputed to be the ruin or a place or Raja Vena, Berni, Moradabad. District-Moradabad, Uttar Pradesh.	Construction of BoundaryWall			21.45	Unstarred Qu
Aizv	val Circle					Questions
1	Shyam Sundar Tilla at Paschim Pillak, Distt Sephaijala, Tripura	Construction of Toilet Block		17.90	16.00	ns 297

1	2	3	4	5	6	
2	Rock-Cut Sculpture, District-Unakoti, Tripura.	Construction of Toilet Block		20.99	13.50	
Guv	vahati Circle					
1	Sri Sri Ganesh Temple at Hajo, Kamrup	Construction of Toilet Block		16.21	7.00	
2	Karenghar Palace at Jayasagar, Sivasagar, Assam	 Construction of Toilet Block Development of Tubewells 		36.00	16.74	
3	Sivadol, Sivasagar, Assam	Construction of Toilet Block	-	26.61	8.75	
4	Vishnudol at Gaurisagar, Sivasagar	 Construction of Toilet Block Development of Tubewells 	-	14.15	14.50	
5	Sri Suryapahar Ruins, Goalpara	Construction of Toilet Block	-	7.56	5.80	
6	Remains of Fort at Dimapur, Nagaland	Construction of Toilet Block	-	8.71	21.30	
7	Ranghar Pavilion at Jaysagar, Sivasagar, Assam	Construction of Toilet Block		9.44	22.00	
Dell	ni Circle					
1	Red Fort	 Construction of Boundary Wall (B1 to B4) Colonial Building 	126.86	131.57	-	
2		2. Construction of Toilet Block(B1 to B4) Colonial Building				

[RAJYA SABHA]

Unstarred Questions

3		3. Construction of Toilet Block (In front of B1 Colonial building)				Written .
4		4. Construction of Toilet Block (SS Meuseum)				Written Answers
5	Salimgarh near Railway Track	Construction of Boundary Wall	19.22	8.78	0.25	to
6	City Wall, Mori gate	Construction of Boundary Wall	43.17	16.67	-	
7	Sheesh Mahel, Shalimar Bagh	1. Construction of Boundary Wall	11.40	3.46		
		2. Construction of Toilet Block				[15
8	Purana Quila	1. Construction of Boundary Wall	41.17	65.23	9.87	September, 2020]
		2. Construction of Toilet Block				эег, 2
9	Construction of Barbed Wire Fencing at Tughlakabad Fort, Delhi.	Construction of Boundary Wall		18.61	23.74	020]
10	Salimgarh near Railway Track	Construction of Toilet Block		9.73		Uns
11	Hauz Khas Complex	Construction of Toilet Block	7.80	11.32		Unstarred Questions
12	Tughlakabad Fort at Delhi	Construction of Toilet Block		54.63	4.88	20 Q1
13	Gyusdin Tomb Delhi	Construction of Toilet Block		44.19		ıestic
14	Lal Kot & Qila Rai Pithora (Convention Centre) Mehrauli, Delhi	Construction of Toilet Block	12.70	35.06	1.00	ns 299

1	2	3	4	5	6
15	Ashokan Rock Edict, Hauz Khas Complex-II, Delhi	Construction of Toilet Block		29.03	
16	Jahaz Mahal, Qutub Minar, Delhi	Construction of Toilet Block		33.86	1.50
17	Qutub Minar-2	Construction of Toilet Block		49.56	7.00
18	Jantar Mantar C complex	Construction of Toilet Block		10.39	
19	Safdarjung Tomb	Construction of Toilet Block		6.00	5.54
20	Area between C Tomb and Mosque of Maulana Jamli Kamali, Balban Khan Tomb & Rajaon Ki Bain with Mousque & Chhatri, Qutub Minar, Delhi	Construction of Toilet Block	3.71		
Dehi	radun Circle				
	Govishana Mound at Drone Sagar, Kashipur, Udham Singh Nagar, Uttarakhand.	 Construction of Toilet Block Construction of Boundary Wall 	129.78	55.47	6.56
Shin	nla Circle				
	Buddhist Stupa known as Bhim Tila at Chaitru, Himachal Pradesh	 Construction of Boundary Wall Construction of Toilet Block 	44.62	18.24	11.50

[RAJYA SABHA]

Unstarred Questions

Archaeological excavations and explorations during the current field season

- 180. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CULTURE be pleased to state:
- (a) whether approval for major exploration and excavation programme at ancient sites had been granted to ASI by Standing Committee of Central Advisory Board of Archaeology (CABA) during the current field season;
 - (b) if so, the details of such sites, including the archaeological potential; and
- the total budget allocated during 2019-2020 for taking up the explorations and excavations and the amount spent between October, 2019 to February, 2020;
- (d) the number of ancient sites that are under excavation during the current field season; and
- whether summary progress reports in each case has been uploaded on the official website of ASI?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) and (b) Yes, Sir. The details are given in Statement (See below).

- Total allocation: ₹360.00 lakhs; Expenditure incurred: ₹ 154.60 lakhs.
- Seven (7). (d)
- The progress reports are not uploaded on the ASI website. However, they are periodically published in the Indian Archaeology- A review.

Statement

Approval for exploration and excavation programme by the Standing Committee (SC) of Central Advisory Board for Archaeology (CABA) to ASI during the field season (October to September) 2019-20

Excavation

S1.	No Name of the site	Details of the site
1.	Kalibangan, district Hanumangarh, Rajasthan	Harappan Period, the project basically aimed at filling of excavated trenches and rain gullies and preservation of the site.
2.	Purana Qila, New Delhi	Continuous occupation from 6th cen. BCE onwards.

Sl.	No Name of the site	Details of the site
3.	Sitagarha, district Hazaribagh, Jharkhand	Buddhist site of Early Medieval period dated to 9th to 11th cen. CE; findings includes structural stupa complex made of brick, fragment of Buddha image, panel of miniature Buddha images, fragment of plaque depicting Jataka story, fragment of Chhatravali, miniature stupa made out of black schist, disjoined piece of temple, plain stone slabs along with hopscotch and wheel, iron nail, stone sling ball, terracotta dabber, spindle whorls, bead, etc.
4.	Langudi Hills, district Jajpur, Odisha	Early historical period; findings include brick wall & structure, circular stupa, ceramics consists of black and grey ware; antiquities includes terracotta sling ball and pendant, hopscotch, iron arrow-head, chisel and stone medallion triangular seal of ivory with Brahmi characters, etc.
5.	Vadnagar, district Mehsana, Gujarat	Continuous occupation from 3rd cen. BCE onwards to modern times; excavation carried out at different locations at the site such as Sharmistha lake, Amba ghat, etc. excavation findings include various ceramics type along with artifacts <i>viz.</i> , shell bangle, cowrie, beads, pendant, hopscotch and wheel, iron nail, stone sling ball, bone dice, coin, terracotta gamesman, etc.
6.	Gottiprolu, district Sri Potti Sriramulu Nellore, Andhra Pradesh	Early historical period; findings include brick structures, roof tiles, iron nails, ceramics of various types sculptures of Vishnu,
7.	Halebidu, district Hassan, Karnataka	Temple remains of the Hoyasala period dated to 9th to 13th cen. CE.
8.	Nagwa, district Sidhi and Singrauli, Madhya Pradesh	Medieval period brick temple remains.

S1. N	Name of the site	Details of the site
9.	Thed (Ther) Mound, Sirsa Haryana	Early historical period; findings include fortification, brick walls, ceramics of various types, terracotta balls, terracotta mould, etc.
10.	Rajpat Mound (Gosanimari), District Cooch Behar, West Bengal	Early Medieval to modern period occupation dated 11th to 19th cen. CE.
11.	Masol, District Mohali, Punjab	Pre-historic site; findings include variety of fossils of the Plio-Pleistocene fossiliferous layers such as fresh water species, reptiles, carnivores and many herbivorous of different size.
	E	xploration
1.	Along the dried-up bed of river Saraswati up to a distance of 5 Km on both sides of river from district Kaithal to district Sirsa (upto Haryana-Rajasthan border)	Exploration was carried out in districts of Yamunanagar, Ambala, Kurukshetra, Kaithal, Patiala, Jind, Sangroor Fatehabad (partially) and 580 villages were surveyed out of which 91 villages yielded antiquarian remains.
2.	Poonch, district Poonch, (UT of Jammu and Kashmir)	Early historical sites and remains.

Exploration of ancient sites and monuments in North-Eastern region

- 181. SHRI SAMBHAJI CHHATRAPATI : Will the Minister of CULTURE be pleased to state:
- (a) the ancient sites or monuments under the protection of the Central and the State Governments in North East India;
- (b) whether any special drive has been taken up by ASI in the last three years to identify ancient sites and monuments in North East India for declaration as of national importance;
 - (c) if so, the details thereof and if not the reasons therefor; and

(d) whether ASI has any plan to concentrate on major exploration in the northeast region to locate ancient sites and monuments for declaration as of national importance, in future?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) 83 monuments/sites in North-East are declared as of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958. As per information received there ares 281 monuments protected by State Governments in North-East India.

(b) to (d) Identification of new monument or site for central protection is a continuous phenomenon. Regular survey / exploration is carried out by Circle offices, Excavation Branches, Temple Survey Project, Building Survey Project and Prehistory Branch of Archaeological Survey of India. On identification of any protected monument, temple, building or archaeological sites, the same is recommended for Central protection by the Inspecting Office. As on date Badarpur Fort, District Karimganjj Assam has been identified for declaration as of National importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 Further, Sibsagar in Assam is one of the iconic site identified for development and onsite Museum.

Speedy clearance for film shoots at monuments

- 182. SHRI B. LINGAIAH YADAV: Will the Minister of CULTURE be pleased to state:
- (a) the steps being taken for speedy clearance for film shoots at monuments and at iconic sites in the country; and
 - (b) the demands of the film industry and action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) and (b) All permissions for film shooting is given online. The applicant uploads the details on the Archaeological Survey of India (ASI) portal along with necessary documents. Once the application is received, it is processed immediately and permission is issued within the shortest possible time. In addition to this ASI's online application system has been integrated with the Ministry of Information and Broadcasting and National Film Development Corporation (NFDC)'s Film Facilitation

Office (FFO) website www.ffo.gov.in which enables filmmakers to apply for permission to film in ASI owned monuments by creating an account on the FFO web portal. It is a single window facilitation and clearance mechanism to make the permission process more efficient and quicker.

Establishment of new science museums

†183. SHRI SATISH CHANDRA DUBEY: Will the Minister of CULTURE be pleased to state:

- whether Government has any intention to set up new science museums in the country;
 - (b) if so, the details thereof, State-wise and place-wise; and
- the details of probable expenditure on this, and by when these science museums would be set up?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) Yes, Sir.

- (b) NCSM has taken up projects for setting up of new science centres under Scheme for Promotion of Culture of Science (SPoCS) of Govt. of India as per list attached at Statement (See below).
 - Information incorporated in the table provided as at Statement.

Statement

New Science Centre projects taken up by NCSM under SPOCS

Scheme of Govt. of India

Sl. No.	centre projects taken up	Located in State/UT	Project Cost (Figures in Lakh)	Tentative date of completion of the
	by NCSM under SPOCS Scheme of Govt.			project
	of India			
1	2	3	4	5
1.	Science City, Guwahati	Assam	11000.00	31.03.2024
2.	Regional Science Centre, Kottayam	Kerala	1450.00	31.03.2021 [Delayed due to CoVID-19 lockdown]
3.	Sub-Regional Science Centre, Palampur	Himachal Pradesh	600.00	30.06.2021 [Delayed due to CoVID-19 lockdown]
4.	Sub-Regional Science Centre, Udaipur	Tripura	600.00	31.03.2020 [Ready for inauguration]

5.	Sub-Regional Science Centre, Gaya	Bihar	500.00	31.03.2021
6.	Sub- Regional Science Centre, Almora	Uttarakhand	600.00	31.03.2022
7.	Sub-Regional Science Centre, Udaipur	Rajasthan	500.00	31.03.2022
8.	Sub-Regional Science Centre, Mayabundar	Andaman and Nicobar Islands	600.00	27 months from the date of issue of LoI. Work yet to start.
9.	Sub-Regional Science Centre, Kokrajhar	Assam	60.0.00	31.03.2021
10.	Science Centre, (Category-II) Rajahmundry	Andhra Pradesh	1520.00	31.03.2022
11.	Dr. A P J Abdul Kalam Science City, Patna #	Bihar#	19100.00	Project being implemented by Govt, of Bihar
12.	Science Centre (Cat-II), Ambala	Haryana	1520.00	31.8.2022
New	Projects Approved by MoC			
1.	Science Centre, (Cat-II) Jabalpur	Madhya Pradesh	1520.00	27 months from the date of issue of LoI
2.	Science Centre (Cat-II), Srinagar *	Jammu and Kashmir	1820.00	-Do-
3.	Science Centre (Cat-II), Ujjain**	Madhya Pradesh	1520.00	-Do-

[15 September, 2020]

Unstarred Questions

1	2	3	4	5
4.	Science Centre, (Cat-II) Ajmer**	Rajasthan	1520.00	-Do-
5.	Science Centre, (Cat-II) Kanyakumari**	Tamil Nadu	1520.00	-Do-
6.	Science Centre, (Cat-II) Bikaner**	Rajasthan	1520.00	-Do-
7.	Science City, Behradun***	Uttar akhand	17300.00	54 months from the
				date of issue of LoI

[#] Being implemented by Government of Bihar.

^{*} Project approved by MoC. MoU signed. Work yet to start, as the State Government is to release share of Corpus fund and informregarding site development as per site requirement.

^{**} Project approved by MoC. MoU yet to be signed and funds yet to be released by the State Government.

*** DIB meeting approved the project.

New medical colleges set up in last three years

†184. DR. BHAGWAT KARAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- the names and number of medical colleges recognised by the Medical Council of India (MCI) in the country during last three years;
- whether the funds were provided by Government to create facilities in colleges that started off after obtaining recognition from MCI; and
- whether funds provided by Government, have been spent on the improvements in the colleges, such as building constructions, medical equipments, teaching system etc., if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) As per information received from Board of Governors in supersession of Medical Council of India, during the last three years, 47 medical colleges have been recognized. List is attached at Statement-I (See below).

(b) and (c) Funds are provided, under the Centrally Sponsored Scheme (CSS) "Establishment of new medical college attached with district/referral hospitals" for conversion of district hospitals to Medical Colleges. Till date, 157 districts have been approved for setting up of medical colleges across the country with funds sharing between Central Government and State in the ratio of 90:10 for North East/Special category States and 60:40 for other States.

Also, under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), existing Government Medical Colleges / Institutions have been upgraded / are being upgraded through construction of Super Specialty Block (SSB) / Trauma Centre and / or procurement of Medical Equipment. These Upgradation projects are implemented through Executing Agencies / Procurement Support Agency and funds are released directly to them.

Details Of the funds released for construction work and for procurement of Medical Equipment for all the upgradation projects under PMSSY is given at Statement-II.

[†]Original notice of the question was received in Hindi.

Statement-I

List of medical colleges which have been recognized by the MCI/Central Govt. during the last three years

1.	ESIC Medical College & Hospital, Bangalore	With an annual intake of 100 MBBS students on or after Jan., 2017.
2.	Govt. Medical College, Sivagangai	With an annual intake of 100 MBBS students on or after Feb., 2017.
3.	Govt. Medical College, Kannauj	With an annual intake of 100 MBBS students on or after Feb., 2017.
4.	Karpagam Faculty of Medical Sciences & Research, Coimbatore	With an annual intake of 150 MBBS students on or after Feb., 2017.
5.	Maharishi Markandeshwar Medical College & Hospital, Kumarhatti, Solan, Himachal Pradesh	With an annual intake of 150 MBBS students or after December, 2017.
6.	Indian Institute of Medical Sciences and Research, Jaina, Maharashtra	With an annual intake of 100 MBBS students on or after Jan., 2018
7.	Kamineni Academy of Medical Sciences & Research Center, Hyderabad, Andhra Pradesh	With an annual intake of 150 MBBS students on or after Feb., 2018
8.	BGS Global Institute of Medical Sciences, Bangalore, Karnataka	With an annual intake of 150 MBBS students on or after Jan., 2018
9.	ESIC Medical College, Gulbarga, Karnataka	With an annual intake of 100 MBBS students on or after Jan., 2018
10.	Government Thiruvannamalai Medical College, Thiruvannamalai	With an annual intake of 100 MBBS students on or after Feb., 2018

11.	Velammal Medical College Hospital and Research Institute, Madurai	With an annual intake of 150 MBBS students on or after Feb., 2.018
12.	IQ City Medical College, Burdwan	With an annual intake of 150 MBBS students on or after Feb., 2018
13.	Hi-Tech Medical College & Hospital, Rourkela, Orissa	With an annual intake of 100 MBBS students/batches on or after May, 2017
14.	Malla Reddy Institute of Medical Sciences, Hyderabad	With an annual intake of 150 MBBS students/batches o.i or after 2017
15.	Hamdard Institute of Medical Sciences & Research, New Delhi	With an annual intake of 100 MBBS students on or after December, 2016 at Hamdard Institute of Medical Sciences & Research, New Delhi
16.	ESIC Medical College, Joka	With an annual intake of 100 MBBS students on or after January, 2018
17.	ICARE Institute of Medical Sciences and Research & B.C. Roy Hospital, Haldia	With an annual intake of 100 MBBS students on or after February, 2017
18.	North Delhi Medical College, MalkaGanj, New Delhi	With an annual intake of 50 MBBS students on or after December, 2017
19.	ESIC Medical College, Chennai	With an annual intake of 100 MBBS students on or after Feb., 2018.
20.	Govt. Medical College, Nizamabad	With an annual intake of 100 MBBS students on or after Feb., 2018

312	Written Answers to	[RAJYA SABHA]	Unstarred Questions
21.	Malla Reddy Medical Colle Telangana	ege for Women,	With an annual intake of 150 MBBS students on or after Feb., 2018
22.	Shridevi Institute of Medic Tumkur	al Sciences,	With an annual intake of 150 MBBS students on or after Jan., 2018
23.	DM Wayanad Institute of Sciences, Wayanad, Kerala		With an annual intake of 150 MBBS students on or after Feb., 2018
24.	The Oxford Medical Colleg Research Centre, Bangalore	_	With an annual intake of 150 MBBS students on or after Jan., 2019.
25.	SMBT Institute of Medical Research Centre, Nashik, M		With an annual intake of 150 MBBS students on or after Jan., 2019.
26.	SVIMS-Sri Padmavathi Med for Women, Tirupati	dical College	With an annual intake of 150 MBBS students on or after Jan., 2019.
27.	Mayo Institute of Medical Barabank, U.P.	Sciences,	With an annual intake of 150 MBBS students on or after March, 2017.
28.	Mount Zion Medical Colle Pathanamthitta, Kerala	ge,	With an annual intake of 100 MBBS students on or after Feb., 2019
29.	F.H. Medical College, Firoz Uttar Pradesh	abad,	With an annual intake of 150 MBBS students on or after Feb., 2019.
30.	Govt. Medical College, Man	njeri, Kerala	With an annual intake of 100 MBBS students on or after Feb., 2018.
31.	Viswabharthi Medical Colle	ege, Kurnool	With an annual intake of 150 MBBS students on or after Feb., 2019.

32.	Pacific Medical College, Udipur	With an annual intake of 150 MBBS students on or after Jan., 2019
33.	Govt. Medical College(Institute of Integrated Medical Sciences) Palakkad, Kerala	With an annual intake of 100 MBBS students on or after Feb., 2019
34.	Govt. Medical College, Rajnandgaon (Renamed as Bharat Ratna Late Sh. Atal Bihar Vajpyee Memorial Medical College, Rajnandgaon)	With an annual intake of 100 MBBS students on or after March. 2019
35.	Integral Institute of Medical Sciences & Research, Lucknow	With an annual intake of 100 MBBS students on or after March, 2018
36.	RUHS College of Medical Sciences, Jaipur	With an annual intake of 100 MBBS students on or after February, 2019
37.	Rajshree Medical Research Institute, Bareilly	With an annual intake of 150 MBBS students on or after February, 2019
38.	Tezpur Medical College & Research, Assam	With an annual intake of 100 MBBS students on or after December, 2018.
39.	P.K Das Instt. of Medical Sciences, Palakkad, Kerala	With an annual intake of 150 MBBS students on or after February, 2019.
40.	Al-Azhar Medical College & Super Speciality Hospital, Thodupuzza, Kerala	With an annual intake of 150 MBBS students on or after February, 2019.
41.	B.K.L. Walawalkar Rural Medical College, Ratnagiri, Maharashtra	With an annual intake of 100 MBBS students on or after Jan. 2020

314	Written Answers to	[RAJYA SABHA]	Unstarred Questions
42.	Gadag Institute of Medic	al Sciences, Gadag	With an annual intake of 150 MBBS students on or after Jan., 2020
43.	Gulbarga Institute of Med Gulbarga	dical Sciences,	With an annual intake of T50 MBBS students on or after Jan., 2020
44.	ESIC Medical College, Fa	uridabad	With an annual intake of 150 MBBS students on or after Dec, 2020
45.	Manyavar Kanshi Ram Ji Allopathic Medical Colle Uttar Pradesh		With an annual intake of 100 MBBS students on or after Feb., 2018
46.	GMERS Medical College, Gujarat	Himmatnagar,	With an annual intake of 150 MBBS students on or after Jan., 2020.
47.	Koppal Institute of Medic Koppal, Karnataka	cal Sciences,	With an annual intake of 150 MBBS students on or after Jan. 2020.

Statement-II

Details of 75 up-gradation projects under PMSSY

Sl. No	o. State	Name of GMC	Phase	Fund released by this Ministry for Construction work (₹ in crore)	Fund released by this Ministry for Medical Equipment (₹ in crore)
1	2	3	4	5	6
1.	Andhra Pradesh	1. Sri Venkateshwara Institute of Medical Sciences, Tirupati	I	-	58.31
		2. Siddhartha Medical College, Vijayawada	Ш	64.43	44.50
		3. Govt. Medical College, Anantpur	Ш	66.33	50.26
2.	Assam	1. Guwahati Medical College, Guwahati	Ш	57.06	46.50
		2. Assam Medical College, Dibrugarh	Ш	60.84	46.50
3.	Bihar	1. Srikrishna Medical College, Muzaffarapur	III	45.07	32
		2. Govt. Medical College, Darbhanga	Ш	46.26	32
		3. Patna Medical College and Hospital, Patna	IV	28.44	25.38

1	2	3	4	5	6	316
		4. Government Medical College, Bhagalpur	IV.	36.12	45.30	W_r
		5. Government Medical College, Gaya	IV	35.07	51.78	Written Answers to
		6. IGIMS, Patna	V(B)	11.93	-	Answe
4.	Chhattisgarh	1. Government Medical College, Bilaspur	IV	32.21	51.05	ers to
		2. Government Medical College, Jagdalpur	IV	32.21	50.75	
5.	Delhi	1. UCMS-GTB Hospital	IV	-	-	[RA
6.	Goa	1. Goa Medical College, Panaji	Ш	103.72	-	[RAJYA SABHA]
7.	Gujarat	1. BJ Medical College, Ahmedabad	I	7	84.57	SABH
		2. Govt. Medical College, Rajkot	Ш	39.08	52.10	[A]
		3. Government Medical College, Surat	IV	-	42.35	
		4. Government Medical College, Bhavnagar	IV	47.53	37.28	
8.	Haryana	1. Pandit BD Sharma Postgraduate Institute of Medical Sciences, Rohtak	П	56.82	48.10	Unstarred Questions
9.	Himachal Pradesh	1. Government Medical College, Tanda	II	52.28	52.48	nG Du
		2. Indira Gandhi Government Medical College, Shimla	Ш	71.22	2.17	estions

						Z
10.	Jammu and Kashmir	1. Government Medical College, Jammu	I	71.05	41.37	[/] ritte
		2. Government Medical College, Srinagar	I	68.70	41.58	en An
11.	Jharkhand	1. Rajendra Institute of Medical Sciences (RIMS), Ranchi	I	59.20	35.05	Written Answers to
		2. Patliputra Medical College, Dhanbad	III	47.71	55.71	to
12.	Karnataka	1. Bangalore Medical College, Bangalore	I	53.50	40.14	
		2. Vijayanagar Institute of Medical Sciences, Bellary	III	40.02	54.98	
		3. Karnataka Institute of Medical Sciences, Hubli	III	58.13	39.79	[15 S
13.	Kerala	1. Medical College, Thiruvananthapuram	I	46.89	45	September, 2020]
		2. Kozhikode Medical College	III	43.93	36.09	ıber, 2
		3. T.D. Medical College, Alappuzha	Ш	53.53	37.21	2020]
		4. SCTIMST, Trivandrum	V(A)	30.94	79.71	7
14.	Madhya Pradesh	1. Government Medical College, Rewa	III	58.81	44.38	Unstarred Questions
		2. Netaji Subhash Chandra Bose Medical College, Jabalpur	III	59.71	46.03	red (
		3. GR Medical College, Gwalior	III	56.67	39.71)uesti
		4. Government Medical College, Indore	IV	71.99	29.21	ons
15.	Maharashtra	1. Grant Medical College and Sir JJ Group of Hospitals, Mumbai	I	-	92.69	317

1	2	3	4	5	6	318
		2. Government Medical College, Nagpur	II	-	120.25	Wri
		3. Govt. Medical College, Aurangabad	Ш	53.70	45.05	Written Answers to
		4. Govt. Medical College, Latur	Ш	53.98	42.64	nswe
		5. Govt. Medical College, Akola	Ш	41.74	52.25	rs to
		6. Shri Vasantrao Naik Government Medical College, Yavatmal	Ш	34.81	67.15	
16.	Odisha	1. MKCG Medical College, Behrampur	Ш	71.94	36	[RA
		2. VSS Medical College, Burla.	Ш	45.72	46.63	[RAJYA SABHA]
		3. Government Medical College, Cuttack	IV	14.61	33.85	ABH
17.	Punjab	1. Government Medical College, Amritsar	II	25.61	64.53	A
		2. Government Medical College, Patiala	III	58.22	34.80	
18.	Rajasthan	1. SP Medical College, Bikaner	Ш	56.62	43.94	
		2. RNT Medical College, Udaipur	Ш	48.01	53.86	Unst
		3. Govt. Medical College, Kota	Ш	52.90	38.94	urred
		4. Government Medical College, Jaipur	IV	57.77	27.36	Unstarred Questions

19.	Tamil Nadu	1. Government Medical College, Salem	I	84.91	4.29	Writt
		2. Government Medical College, Madurai	II	71.10	28.67	Written Answers to
		3. Thanjavur Medical College, Thanjavur	III	65.72	39.01	swers
		4. Tirunelveli Medical College, Tirunelveli	III	66.81	44.17	s to
20.	Telangana	1. Nizam Institute of Medical Sciences, Hyderabad	I	82.32	7.68	
		2. Rajiv Gandhi Institute of Medical Sciences, Adilabad	III	62.58	41	
		3. Kakatiya Medical College, Warangal	III	63.65	42.50	[15 S
21.	Tripura	1. Agartala Government Medical College, Tripura	Ш	80.65	12.66	epten
22.	Uttar Pradesh	1. SGPGIMS, Lucknow	I	45.76	42.53	[15 September, 2020]
		2. Trauma Centre (TC) in IMS, BHU, Varanasi	I	64.60	33.08	020]
		3. Jawaharlal Nehru Medical College of Aligarh Muslim University, Aligarh	П	79.35	21.50	Unst
		4. Government Medical College, Jhansi	Ш	63.20	38.29	arred
		5. Government Medical College, Gorakhpur	Ш	78.12	40	Unstarred Questions
		6. MLN Medical College, Allahabad	III	56.12	44.69	tions
		7. LLR Medical College, Meerut	Ш	64.36	52.27	319

		8. Government Medical College, Agra	IV	32.36	27.65
		9. Government Medical College, Kanpur	IV	40.54	40.87
		10. SSB at Institute of Medical Sciences, BHU, Varanasi	V(A)	80.76	31.38
		11. RIO at Institute of Medical Sciences, BHU, Varanasi	V(B)	26.66	-
23.	West Bengal	1. Kolkata Medical College, Kolkata	I	73.56	11.43
		2. BS Medical College, Bankura	Ш	66.98	45
		3. Government Medical College, Malda	Ш	43.08	54.95
		4. North Bengal Medical College, Darjeeling	Ш	52.47	50

320 Written Answers to

[RAJYA SABHA]

Vacant posts for upkeep of protected monuments

- 185. SHRI C. M. RAMESH: Will the Minister of CULTURE be pleased to state:
- (a) the number of monuments that are declared protected in the country, the details thereof, State-wise;
- (b) the number of posts that are lying vacant for upkeep of such monuments, State-wise; and
- (c) whether there is any timeline for filling up such vacant posts, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) There are 3692 monuments/sites in the country declared as National importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and which are looked after by Archaeological Survey of India (ASI). A Statement State/UT-wise number of monuments/sites is given at Statement (*See* below).

- (b) As against a overall sanctioned strength of 8426 posts in the offices of Archaeological Survey of India spread across the country, 2590 are lying vacant.
- (c) Action for filling up of vacancies is taken from time to time and when they arise in accordance with the provisions of the recruitment rules, such as, holding Department Promotion Committee meetings and sending requisition to Union Public Service Commission and Staff Selection Commission for filling up vacancies falling under direct recruitment quota.

Statement

Abstract of Centrally Protected Monuments under the Jurisdiction of Archaeological Survey of India

Sl. N	No. Name of State	Nos. of Monuments
1.	Andhra Pradesh	135
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70

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S1. N	No. Name of State	Nos. of Monuments
5.	Chhattisgarh	46
6.	Daman and Diu (U. T.)	11
7.	Goa	21
8.	Gujarat	203
9.	Haryana	91
10.	Himachal Pradesh	40
11.	Jammu and Kashmir (U. T.)	56
12.	Jharkhand	13
13.	Ladakh (U. T.)	14
14.	Karnataka	506
15.	Kerala	29
16.	Madhya Pradesh	291
17.	Maharashtra	286
18.	Manipur	01
19.	Meghalaya	08
20.	Mizoram	01
21.	Nagaland	04
22.	NCT Delhi	173
23.	Odisha	80
24.	Puducherry (U.T.)	07
25.	Punjab	33
26.	Rajasthan	163
27.	Sikkim	03
28.	Telangana	08

Sl. No. Name of State		Nos. of Monuments
29.	Tamil Nadu	412
30.	Tripura	08
31.	Uttar Pradesh	743
32.	Uttarakhand	43
33.	West Bengal	135
	Total	3692

Development of Jaymangla Garh temple in Begusarai

- 186. SHRI RAKESH SINHA: Will the Minister of CULTURE be pleased to state:
- whether the Ministry is aware of Jaymangla Garh temple in Begusarai Bihar which is considered a great spiritual centre;
- whether the Ministry considers to develop this as a spiritual tourist centre as lakhs of people visit this place every year but it lacks minimum required facility;
- whether the Ministry is also aware of the fact that it is adjoining to the Kanwar Jheel, which is the destination for the migratory birds from Siberia and other parts of the world; and
- whether the Ministry will consider a holistic plan along with the Ministry of Tourism to tap its tourism potential by appropriating the historical, cultural and spiritual importance of Jaymangla Garh Temple?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) to (d) Archaeological Survey of India under Ministry of Culture looks after works related to maintenance, conservation and preservation of Centrally Protected Monuments and Archaeological Sites and Remains of National Importance. Jaymangla Garh Temple is not a Centrally Protected Monument and hence does not come under the purview of Archaeological Survey of India under Ministry of Culture.

National Cultural Fund Projects

- 187. SHRI RAJEEV SATAV: Will the Minister of CULTURE be pleased to state:
- (a) whether Government which has set up National Cultural Fund (NCF), has achieved the objective to facilitate public-private partnership in the field of heritage conservation and promotion;
- (b) if so, the details thereof and if not, the steps taken by Government in this regard;
- (c) whether many of NCF financed PPP conservation projects are reported to be sub-standard and if so, the details thereof and the reasons therefor; and
- (d) whether Government has taken steps to review the functioning of NCF for its effective implementation, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) and (b) Yes Sir. So far, NCF has completed 41 projects. All these projects are sponsored products. Details of the completed projects are given as Statement (*See* below).

- (c) No Sir.
- (d) National Culture Fund receives guidance from Governing Council and Executive Committee on its effective functioning.

Statement

Projects Completed By NCF

Sl. No	. Name of Project	Name of the Donor	MoU Signed on	Approved cost ₹ in lakhs	Public/ Private	Tangible/ Intangible
1	2	3	4	5	6	7
l.	Humayun's Tomb, New Delhi, 1999	Aga Khan Trust & M/s Oberoi Group of Hotels	April, 1999	30.46	Private sponsored public project	sponsored
	Karnataka Chitrakala Parishad	NCF-Karnataka Chitrakala Parishad	November, 1999	Not mentioned in MoU	Private sponsored private work	Tangible
	Jnana Pravaha Trust, Varanasi, Uttar Pradesh	Jnana Pravaha Trust	January, 2000	1.00	Private sponsored private project	Tangible
	Kishkinda Trust, Anegundi, Karnataka	Kishkinda Trust,	April, 2000	1.85	Private sponsored private project	Intangible
	Jantar Mantar, New Delhi	Apeejay Surrenddra Park Hotels Ltd.	October, 2000	16.49	Private sponsored for public project	Tangible
	Shaniwarwada Palace, Pune, Maharashtra	ASI, Pune Municipal Corporation	January, 2001	96.03	Public sponsored for public project	Tangible

1	2	3	4	5	6	7
7	Taj Mahal, Agra, Uttar Pradesh	M/s Indian Hotels Company Ltd.	June, 2001	187.00 Till date NCF received ₹105 lakhs	Private sponsored for public work	Tangible
	Synagogue Clock Tower, Cochin, Kerala	World Monument Fund	November, 2001	15.51	WMF International sponsored for public work	Tangible
	Ramakrishna Mission Institute of Culture, Kolkata, West Bengal	Ramakrishna Mission Institute of Culture	March, 2002	80.65	Private sponsored for private project	Tangible
)	Jaisalmer Fort, Rajasthan	ASI & World Monument Fund	August, 2003	196.00	Private	Tangible
l	Music of Mirs, New Delhi	Devahuti Damodar Svaraj Trust	March, 2006	NCF - 5.00 DDS Trust- 4.00	Private sponsored private project	Intangible
2	Art and Visual Culture in India 1850-2005, published by Marg Publication, 2006	M/s Bodhi Art Ltd., M/s Marg Publication	March, 2006	16.00	Private sponsored for private project	Intangible

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Written Answers to

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Unstarred Questions

13	Jnana Pravaha Trust, Sanskrit Drama, Uttar Pradesh	Jnana Pravaha Trust	November, 2007	6.00	Private sponsored private project	Intangible
14	Tomb of Yusuf Qattal, New Delhi	M/s PEC Ltd., ASI and NCF	March, 2008	25.00	Public sponsored public work	Tangible
15	RamanaMaharshi Centre for Learning-II Construction of a Cultural Research Building, Karnataka	Ramana Maharshi Centre for Learning	July, 2007	35.00	Private sponsored for private work	Tangible
16	Conservation & maintenance of Tughlaqabad Fort, New Delhi	GAIL India Ltd.	April, 2009	30.00	Public	Tangible
17	Staff requirement for National Museum, Delhi	NCF	January, 2010	03.00	Public sponsored public project	Intangible
18	Study of staff requirement for NGMA,Delhi	NCF	September, 2010	3.00		Intangible
19	Case for Chariot, National Museum, New Delhi, 2010	ONGC	June, 2010	13.47	Public sponsored public work	Tangible

Written Answers to

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Unstarred Questions

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1	2	3	4	5	6	7
20	DARPANA Academy, Ahmedabad, Gujarat	Darpana Academy, NCF	September,2010	NCF: 15.00 Darpana: 18.00	Private sponsored private work	Intangible
1	Film on Kishori Amonkar, Maharashtra	NCF-SAARTH-MEA- ONGC	September,2010	62.50 MEA & 25.00 ONGC	Public sponsored private project	Intangible
2	India Photo Archives: Visual Archives of Kulwant Roy conservation of archives, Photo-digitization, Haryana	M/s. India Photo Archive Foundation &NCF	October, 2010	21.45	Private sponsored private project	Intangible
3	Early years of ASI: Publication for 150 years celebration of ASI	ASI	2011	2.50	ASI	Intangible
4	Construction of Visitor Facilities at the Shore Temple, Mahabalipuram, Tamil Nadu	Shipping Corporation of India	November, 2011	38.67	Public sponsored public work	Tangible

25	Virasat Festival, Uttarakhand 2011 & 2012	REACH Foundation, NCF & ONGC	November, 2010	50.00	Public sponsored public work	Intangible
26	Training Programmes for craftsmen engaged in restoration of tangible components Marble jaali, inlay, and stone carving at Makrana	HUDCO	October, 2012	10.00	Public	
27	Sponsorship of Marg publication on Natural Heritage Drawings	M/s Marg Publication	2012	16.00	Private sponsored private work	Intangible
28	IASA Concerence	IASA & NCF	2012	02.00	Intangible	
29	NatanaKairali	National Culture Fund	March, 2013	10.00	Private sponsored private project	Intangible
30	Crafts and sustainable skill development in Gujarat	Rural Electrification Corporation	February, 2013	158.00	Public sponsored private project	Intangible
31	Conservation of Sunderwala Mahal, New Delhi	Housing and Urban Development Corporation Ltd. (HUDCO)	July, 2013	38.51	Public sponsored public work	Tangible

Written Answers to

[15 September, 2020]

Unstarred Questions

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Unstarred Questions

	objects, at the Getty Centre in Los Angeles, California, in January 2015						Written Answers to
33	Training Programmes for craftsmen engaged in restoration of tangible	HUDCO	October, 2013	10.00	Public sponsored private project	Intangible	•
	components-aarish, stucco, wood carving, frescoe and lime jaali at Jaipur						[15 Septeml
34	Conservation of Jai Prakash Yantra, Jantar Mantar, New Delhi	State Trading Corporation (STC)	November, 2013	32.00	Public sponsored public project	Tangible	September, 2020]
35	Kochi Muziris Biennale 2012 Catalogue	Nirlon Foundation Trust	January, 2014	18.58	Private sponsored private work	Intangible	Unstai
36	Leadership Training Programmes (LTP) LTP I-2012 LTP II-2013 LTP III-2014	 Respective organizations John Eskenazi Limited, The Pritzker Organization Neil Kreitman Foundation 	June, 2010 April, 2013 March 2014	298086 pounds 230000 pounds 230000	Private sponsored private project	Intangible	Unstarred Questions
		• Mr. Anish Kapoor	Widtell 2014	pounds			331

1	2	3	4	5	6	7
37	Bharat Heavy Electricals Ltd. (BHEL)	Upgradation of ASI Site Museums Swatantrata Sangram Sangrahalaya, Red Fort Delhi	October, 2014	40.00		
38	One Battery operated vehicle for Chittaurgarh Fort	NBCC Services Ltd.	F.Y. 2016-17	7.66	Public sponsored for public work	Tangible
39	National Buildings Construction Corporation Ltd. (NBCC)	ASI Project at Purana Qila	March, 2017	312.98	Public sponsored public project	Tangible
40	Provided one battery operated vehicle for Chittaurgarh Fort	Fullerton India Credit Co. Ltd., Mumbai	2017-18	7.66	Public sponsored for public work	Tangible
1 1	Publication of Treasures of - Allahabad Museum CSVM Mumbai, National Museum, Delhi, Salarjung Museum, Hyderabad Indian Museum	Respective Museums	August, 2013 August, 2013 July, 2013 July, 2013 August, 2013	19.00	Public sponsored public project	Intangible

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

Fund allocation to Purvasha Museum Society in Odisha

- 188. SHRI PRASHANTA NANDA: Will the Minister of CULTURE be pleased to state:
- (a) whether Government has allocated central financial assistance to Odisha Purvasha Museum Society for development of Rural Literature for P.O. Ashram Patrice under the Museum grant scheme;
- (b) if so, the details of the quantum of central financial assistance made to the Odisha Purvasha Museum under the scheme during FY 2018-2019; and
 - (c) the utilisation of the allocated funds under the scheme during FY 2018-2019?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) Yes, Sir. Proposal of Society for Development of Rural Literature, Orissa was approved in FY 2011-12 for financial assistance amounting to ₹ 300.00 lakhs for construction of Purvasha Museum.

- (b) No amount has been released during FY 2018-19 to the Odisha Purvasha Museum as the last installment was released in FY 2016-2017.
 - (c) Does not arise in view of (b) above.

Frequency of natural disasters

- 189. DR. VIKAS MAHATME: Will the Minister of EARTH SCIENCES be pleased to state:
- (a) whether there has been an unexpected increase in natural disasters like cyclones and floods during the last three years, if so, the details-thereof; and
- (b) whether Government is planning to take steps to improve the data collection capacity of IMD helping it to predict natural events with more accuracy, if so, the details thereof?

THE MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): (a) Yes Sir. Based on the statistics during 1891-2017, on an average 5 cyclones develop over North Indian Ocean in a year with 4 developing over Bay of Bengal and 1 over Arabian Sea. However, in the recent past increase in frequency had been observed in formation of cyclones in the North Indian Ocean. Also studies show an increase in frequency of severe cyclones over Arabian Sea in recent years.

The details of cyclones formed over North Indian Ocean during 2017 to 2019 follow:-

Year	Year Frequency of cyclones		Total number	Intensity with
	C	over		that of Severe
				City
	Arabian Sea	Bay of Bengal		
2017	1	2	3	2
2018	3	4	7	6
2019	5	3	8	6

The occurrence of 5 cyclones over Arabian Sea in 2019 against the normal of 1 per year equals the previous record of 1902 for the highest annual cyclone frequency over Arabian Sea. Also 2019 witnessed development of more intense cyclones over Arabian Sea.

Regarding floods, it is mentioned that, the country has witnessed intense to very intense rainfall activity leading to flood scenario in the recent past. The number of stations reported Very Heavy and Extreme Heavy rainfall in the last three years, from 2017 to 2019, follow:-

Year	•	orted during SW Monsoon e to September)
	Very Heavy Rainfall (115.6-204.4 mm)	Extremely Heavy Rainfall (204.5 mm or more)
2017	1824	261
2018	2181	321
2019	3056	554

(b) India Meteorological Department (1MD) uses a suite of quality observations from satellites, radars and conventional & automatic weather stations for monitoring of cyclones and prediction of severe weather. It includes IN SAT 3D, 3DR and SCATSAT satellites, Doppler Weather Radars (DWRs) along the coast and Automated Weather Stations (AWS), Automatic Rain Gauges (ARGs), meteorological buoys over the Oceans and ships. Operational implementation of improved suite of weather prediction models

has enhanced the weather forecasting capability through assimilation of all available global data for the generation of forecast products at 12 km grid globally and 3 km grid over India/regional/mega city domains.

Cyclone Warning Centres in the country

- 190. SHRI RAJEEV SATAV: Will the Minister of EARTH SCIENCES be pleased to state:
- (a) the details of Cyclone Warning Centres (CWCs) functioning in the country, State-wise, location-wise;
- (b) whether Government proposes to establish more CWCs in view of increasing number of cyclones in the country, if so, the details thereof, State-wise;
- (c) whether Government has been successful in developing technology for safety from cyclonic storms, if so, the details thereof; and
- (d) whether our technology is not proving as effective as it should have been in comparison to other developing countries, if so, the steps taken to improve the said technology?

THE MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): (a) In order to cater to the needs of Cyclone Warning Services and Marine weather services, there are seven Warning Centers covering the east & west coasts of our country. Among these, three are Area Cyclone Warning Centres (ACWCs) located at Chennai, Mumbai and Kolkata and remaining four are Cyclone Warning Centres (CWCs) located at Ahmedabad, Thiruvananthapuram, Visakhapatnam and Bhubaneswar. Area of responsibility of ACWCs and CWCs is shown in the Table below:-

Centre	Coastal area*	Maritime State/UT
ACWC Kolkata	State: West Bengal UT: Andaman and Nicobar Islands	State: West Bengal UT: Andaman and Nicobar Islands
ACWC Chennai	State: Tamil Nadu UT: Puducherry	State: Tamil Nadu UT: Puducherry
ACWC Mumbai	State: Maharashtra & Goa	State: Maharashtra & Goa

Centre	Coastal area*	Maritime State/UT
CWC	State: Kerala & Karnataka	State: Kerala & Karnataka
Thiruvananthapuram	UT: Lakshadweep	UT: Lakshadweep
CWC Ahmedabad	State: Gujarat	State: Gujarat
	UT: Dadra-Nagar Haveli-	UT: Dadra-Nagar Haveli-
	Daman-Diu	Daman-Diu
CWC Visakhapatnam	State: Andhra Pradesh	State: Andhra Pradesh
CWC Bhubaneshwar	State: Odisha	State: Odisha

^{*}Coastal strip of responsibility extends up to 75 km from the coast line.

Forecast and warning for the high sea areas of Arabian Sea and that for Bay of Bengal are the responsibilities of ACWC Mumbai and ACWC Kolkata respectively.

- (b) No, Sir. There is no plan for establishing more number of CWCs as the requirements of the entire coastal belt of the country is covered by the existing centres as mentioned above.
- (c) Yes, Sir. India Meteorological Department has demonstrated its capability to provide early warning for Cyclones with high precision and has earned accolades globally and nationally for very effective, state of art early warning system for monitoring and prediction of cyclones. The cyclone forecast accuracy has significantly improved in recent years as has been demonstrated during cyclones Phailin (2013), Hudhud (2014), Vardah (2016), Titli (2018), Fani& Bulbul (2019) and Amphan & Nisarga (2020). Due to this, in recent years, the loss of life has been drastically reduced, being limited to double digit figures only.

Further improvements in the observational network and numerical modeling capability are also expected to increase the accuracy of weather forecasts.

Further, the Government of India has initiated the National Cyclone Risk Mitigation Project (NCRMP) with a view to address cyclone risks in the country. The overall objective of the Project is to undertake suitable structural and non-structural measures to mitigate the effects of cyclones in the coastal states and Union Territories of India. National Disaster Management Authority (NDMA) under the aegis of Ministry of Home Affairs (MHA) will be implementing this Project in coordination with participating State

Governments and the Ministry of Earth Sciences (MoES). The Project has identified 13 cyclone prone States and Union Territories (UTs), with varying levels of vulnerability for implementation purpose.

The main objective of the NCRMP is to reduce vulnerability of coastal communities to cyclone and other hydro meteorological hazards through:-

- (i) improved early warning dissemination systems.
- (ii) enhanced capacity of local communities to respond to disasters.
- (iii) improved access to emergency shelter, evacuation, and protection against wind storms, flooding and storm surge in high areas.
- (iv) strengthening DRM capacity at central, state and local levels in order to enable mainstreaming of risk mitigation measures into the overall development agenda.
- (d) Does not arise.

Prediction system for earthquakes

- 191. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of EARTH SCIENCES be pleased to state:
- (a) whether Government is aware of the fact that several earthquakes of medium intensity have been reported in the country during the last few months, if so, the details thereof; and
- (b) whether the National Centre for Seismology or other concerned agencies have not yet been able to create any prediction system for earthquakes, if so, the reasons thereof?

THE MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): (a) Yes Sir, National Centre for Seismology (NCS) maintains a National Seismological Network (NSN) to detect and locate earthquakes in and around the country. A total of 413 earthquakes have been recorded by NSN during 01st March, 2020 to 08th September, 2020. The magnitude-wise distribution of earthquakes along with the possible effects is provided in the table.

Magnitude level	No. of Earthquakes reported by NCS	Category	Effects
<3.0	135	Recorded by seismograph	Usually not felt
3.0-3.9	153	Minor	Felt by many people; no damage
4.0-4.9	114	Light	Felt in large area; minor breakage of objects
5.0-5.7	11	Moderate	Some damage to weak structures

(b) At present, there is no proven scientific technique available, anywhere in the world, to predict the occurrence of the earthquakes with reasonable degree of accuracy with respect to location, time of occurrence and magnitude. The current scientific knowledge about earthquake processes, which is a very complex phenomena, is not matured to the level of prediction.

Funds allocated to the States under Atmanirbhar Bharat

- 192. DR. BANDA PRAKASH: Will the Minister of FINANCE be pleased to state:
- (a) whether Government has allocated any funds to the States for labour and self employment groups and others under different schemes like Atmanirbhar Bharat;
 - (b) if so, the details thereof, State/UT-wise; and
 - (c) if not, the reasons therefor?

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THE MINISTRY OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) Government has made a provision of ₹ 40,000 crore under MGNREGA scheme through Atmanirbhar Bharat Abhiyan to provide employment to the needy workers, in addition to allocation of ₹ 61,500 crore under MGNREGA for Financial Year 2020-21.

Under the Pradhan Mantri Gareeb Kalyan Yojna (PMGKY), Government paid 12% employers' share and 12% employees' share under Employees' Provident Fund (EPF), totalling 24% for three wage months from March to May, 2020 for all the establishments

having up to 100 employees with 90% of such employees earning less than ₹ 15,000 monthly wage. The package was extended for another 3 wage months i.e., for the wage months of June to August, 2020 under the Aatmanirbhar Bharat.

Further, funds for self employed groups has been provided under the National Rural Livelihood Mission (NRLM).

Increase of FRBM of States

- 193. SHRI T.G. VENKATESH: Will the Minister of FINANCE be pleased to state:
- whether Government has received any proposal from any State Governments requesting for increase of limit of FRBM of the States;
 - (b) if so, the details thereof; and
 - the response of the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Yes Sir. The request for relaxation of the prescribed borrowing limit of 3% of Gross State Domestic Product (GSDP) have been received from the States including Bihar, Maharashtra, Madhya Pradesh, Punjab, Kerala, Tamil Nadu and West Bengal during the months of April and May, 2020.

Based on the requests received from the States, Union Government has approved additional borrowing limit of up to 2 percent of GSDP over and above normal borrowing limit of 3% of GSDP of the States for the year 2020-21 in the month of May 2020.

Restrictions on Loan Transfer

- 194. SHRI T.G. VENKATESH: Will the Minister of FINANCE be pleased to state:
- whether the attention of Government is drawn to the matter of moratorium facility offered by the government due to covid-19 conditions;
 - (b) if so, the details thereof;
- whether to avail moratorium on EMIs, the borrower has to pay the interest for the period of moratorium availed;
 - (d) if so, what is the benefit of moratorium to the borrower;

- (e) whether he would be denied from balance transfer to other bank, if a borrower availed moratorium;
- (f) in the above circumstances, what benefit would a borrower get by moratorium; and
 - (g) the remedial measures provided by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (g) RBI, *vide* circulars dated 27.3.2020 and 23.5.2020 on COVID-19 Regulatory Package, permitted all lending institutions to grant a moratorium of six months on payment of all instalments falling due between 1.3.2020 and 31.8.2020, in respect of all term loans outstanding as on 1.3.2020.

The borrower gets the following benefits as a result of the moratorium:-

- (i) The loan account does not get classified as non-performing asset (NPA) despite non-payment of dues.
- (ii) Borrower's credit history, as maintained by Credit Information Companies, is not adversely impacted as a result of the moratorium.

With regard to payment of interest,—

- (1) As per the said circulars, the repayment schedule of the loans for which borrowers avail of moratorium as also the residual tenor of such loans is shifted across the board and interest continues to accrue on the outstanding portion of the term loan during the moratorium period; and
- (2) Vide RBI's subsequent two circulars dated 6.8.2020, lending institutions have been permitted to grant concessions to eligible borrowers (regardless of whether they have availed of the moratorium) for COVID-19-related stress in personal, Micro, Small and Medium Enterprise (MSME) and corporate loans by implementing individual resolution plans in respect of eligible loans having stress on account of the COVID-19 pandemic, and to restructure MSMEs with exposure of up to ₹ 25 crore, enabling resolution of COVID-19-related stress and customised relief to individual borrowers through grant of various concessions in terms of, inter alia, the following:-
 - (i) Alteration in the rate of interest;

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- Sacrifice by the lending institution on the amount payable to it as (ii) interest;
- (iii) Waiver of penal interest;
- (iv) Conversion of accumulated interest into a fresh loan with a deferred payment schedule.

With regard to denial of balance transfer to another bank to a borrower who has availed of moratorium, RBI has apprised that its aforesaid circulars do not contain any such condition. Thus, the borrowers availing of moratorium is not denied balance transfer to another bank and, as such, part (g) of the question does not arise.

Release of balance funds to Polavaram Project

- 195. SHRI T.G. VENKATESH: Will the Minister of FINANCE be pleased to state:
- whether Union Government has been in receipt of any request from Andhra Pradesh requesting to release the balance funds for early construction of the Polavaram project as per the schedule;
 - (b) if so, the details thereof;
 - the details of funds released so far and balance to be released; and
 - whether any assurance has been given in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Yes Sir. Shri Buggana Rajendranath, Minister of Finance, Planning and Legislative Affairs, Government of Andhra Pradesh vide his letter No. 76/ Min (Fin)/2020 dated 10.07.2020 had requested for release of financial assistance amounting to ₹3805.62 crore for Polavaram Irrigation Project and other projects/ requirements.

(c) and (d) The Government of India is to provide 100% of the remaining cost of irrigation component only of the project for the period starting from 01.04.2014, to the extent of the cost of the irrigation component on that date. A total amount of ₹8614.70 crore has been released by the Union Government for the Polavaram Irrigation Project since 01.04.2014.

Study on after effect of lockdown

- 196. SHRI K. SOMAPRASAD: Will the Minister of FINANCE be pleased to state:
- whether Government or any agency has conducted any study on the after effect of the total lockdown imposed across the nation;
- whether Government has arrived at a conclusion on the depth and volume of the financial loss and damage and loss of jobs in organised and unorganised sectors during and after the lockdown; and
 - if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) As per the Estimates of Gross Domestic Product (GDP) for the First Quarter of April-June (Q1) of 2020-21 released by the National Statistical Office on 31st August 2020, the real GDP in India contracted by 23.9 per cent during Q1 of 2020-21 (as against a 5.2 per cent growth in Ql of 2019-20). On the demand side, private consumption spending fell by 26.7 per cent and Investment demand also declined by 47.1 per cent. On the supply side, the decline in Gross Value Added (GVA) was broadbased with fall of 50.3 per cent seen in construction followed by services like trade, hotels, transport and communication, manufacturing and mining. Agriculture emerged as the bright spot, growing at a healthy rate of 3.4 per cent.

Latest available data on the employment-unemployment situation as per annual Periodic Labour Force Survey 2018-19 conducted by National Sample Survey Office, Ministry of Statistics and Programme Implementation covers the period from July 2018 to June 2019 and thereby information on the survey results beyond June 2019 is not yet available. However, Government has been bringing out employment related information on the formal sector based on the number of new subscribers of Employee Provident Fund (EPF) schemes. The details of net EPF subscribers from March 2020 to June 2020 are given in the table below:-

Table 1: Month-wise net EPF subscriber during March-2020 to June-2020

March 2020	April 2020	May 2020	June 2020
5,72,924	2,01,64	1,72,174	6,55,311

Source: Employees' Provident Fund Organisation, Ministry of Labour & Employment.

Note: In view of the national lockdown consequent to the COVID-19 pandemic, several establishments were temporary closed and which may have had implications on the reporting. The reported figures are thus likely to undergo significant revision in the next few months.

The Government of India is implementing several measures under the Atmanirbhar stimulus package for the organized and unorganized sector, which *inter-alia* include, EPF contribution support, financial assistance for building & construction workers, higher MGNREGA wage rates and budgetary support for the scheme and PM SVANidhi. Government of India also launched a massive rural public works scheme 'Garib Kalyan Rojgar Abhiyaan' to empower and provide livelihood opportunities to returnee migrant workers and rural citizens. The implementation of the stimulus package is reviewed and monitored regularly.

Revenue shares to States

- 197. SHRI KUMAR KETKAR: Will the Minister of FINANCE be pleased to state:
- (a) how much of the State's revenue share according to the Union Budget 2020-21 has been released to the States during this financial year till now, State-wise;
 - (b) the details of pending amount, State-wise;
- (c) how much of the promised budgetary allocation to the States in the Union Budget of 2019-20 has been released to the States; and
 - (d) the shortfall thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) State-wise details of States share released upto August, 2020 is enclosed as Statement (*See* below).

- (b) Releases to States are made in 14 installments during a financial year and all the installments due till date have been released. Hence, there is no pendency.
- (c) During 2019-20, States share amounting to ₹ 6,56,046.07 crore has been released on the basis of Revised Estimates 2019-20.
 - (d) Does not arise.

Statement

States share released upto the Month of August, 2020

(₹ in crore)

S1. N	o. State	Amount
1.	Andhra Pradesh	8960.91
2.	Arunachal Pradesh	3836.36
3.	Assam	6824.81
4.	Bihar	21930.55
5.	Chhattisgarh	7450.40
6.	Goa	841.44
7.	Gujarat	7406.80
8.	Haryana	2358.51
9.	Himachal Pradesh	1741.58
10.	Jharkhand	7221.56
11.	Karnataka	7947.35
12.	Kerala	4235.26
13.	Madhya Pradesh	17189.52
14.	Maharashtra	13372.77
15.	Manipur	1565.08
16.	Meghalaya	1667.52
17.	Mizoram	1102.94
18.	Nagaland	1249.01
19.	Odisha	10090.09
20.	Punjab	3897.40
21.	Rajasthan	13032.72

Sl. No. State		Amount
22.	Sikkim	845.77
23.	Tamil Nadu	9131.00
24.	Telangana	4649.42
25.	Tripura	1545.46
26.	Uttar Pradesh	39085.14
27.	Uttarakhand	2406.44
28.	West Bengal	16389.59
	Total	217975.40

Interpretation of Section 13A of IT Act

- 198. SHRI NARAIN DASS GUPTA: Will the Minister of FINANCE be pleased to state:
- (a) whether Government is aware of the interpretation of Section 13A and proviso 1 and 2 of Income Tax Act when read with Subsection (3) of 29C of Representation of People's Act;
- (b) if so, whether Income Tax exemption under Section 13A of IT Act will be withdrawn on the total income including "income from house property", "income from other Sources" or "Capital gain" if a political party fails to provide name and address of all but one voluntary donor whose donation exceeds 20000/- given all other compliance is fulfilled; and
 - (c) if so, whether that is in line with the intent of the legislation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) Yes, government is aware of the interpretation of Section 13A and proviso 1 and 2 of Income Tax Act when read with Subsection (3) of 29C of Representation of People's Act which is in concurrence with each other.

(b) The Income Tax exemption u/s 13A for income of a political party under the House Property, Income from Other Sources or Capital Gains or any income by way of voluntary Contribution is exempt subject to certain conditions mentioned in the 1st, 2nd proviso to section 13A. The condition are absolutely clear and if such conditions

are violated by the political party in any manner then the exemption for the Assessment Year relevant to the Financial Year will be denied or withdrawn.

(c) The legislative intent has been spelt out by the Minister of Law and Justice during the discussion in 13th Lok Sabha dated 30th July 2003, on the Election and Other Related Laws(Amendment) Bill, 2003. The relevant extracts of the speech are reproduced below:

"Sir, the need for this Amendment Bill which seeks to amend the Representation of People Act, the Income Tax Act as also some provisions of the Companies Act has arisen on account of the fact that there has been a larger consensus both in the democratic polity of India as also amongst the various political parties that 56 years after Independence, we have still not been able to establish a transparent mechanism by which politics, political activities and political parties in the country are to be funded.

Sir, the ingredients of this Bill are that any person, and "any person" includes not only an individual, a partnership, HUF, also a company, but it excludes Government companies that are entitled to make contributions to a recognized political party.

There will be an incentive for that in terms of the fiscal regime being amended in that purpose. Political parties in turn will have a responsibility to audit their accounts, to strictly maintain their accounts. They will be required to maintain a list of all donors who donate more than ₹ 20,000, in a given financial year. That entire statement of accounts, signed by the authorised person of the political party, would be submitted before the Election Commission each year. So, the object of this Bill is two-fold. One is to switch over from the present system where many believe that contributions are made to political parties through black-money which is generated. As a replacement to this contribution which could be incentivised and be made by cheque, there will be a responsibility on the political parties to maintain their accounts, to audit their accounts, and to regularly file their returns before the Election Commission in addition to the returns being filed before the appropriate income tax authorities."

GDP decline

- 199. SHRI NARAIN DASS GUPTA: Will the Minister of FINANCE be pleased to state:
- (a) whether the Ministry is aware that Ministry of Statistics and Programme Implementation showed that India's Gross Domestic Product growth rate had contracted by 23.9 per cent for the April to June quarter;

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- (b) whether Ministry is also aware that India's GDP decline is much steeper when compared to other countries which went into Covid-19 related lockdowns; and
 - if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) As per the Estimates of Gross Domestic Product for the First Quarter (QI) of 2020-21 released by the National Statistical Office on 31st August 2020, the real GDP in India contracted by 23.9 per cent during the first quarter of 2020-21 (as against a 5.2 per cent growth in Q1 of 2019-20).

- (b) GDP growth data for the April-June quarter confirms a significant world-wide year-on-year contraction of output resulting from COVID-19 pandemic. GDP contraction in economies of US, UK, France, Spain, Italy, Germany, Euro Area and Japan was 9.1 per cent, 21.7 per cent, 18.9 per cent, 22.1 per cent, 17.7 per cent, 11.3 per cent, 15.0 per cent and 9.9 per cent respectively. Relative to these advanced nations, India's GDP contraction at 23.9 per cent is slightly higher.
- The Government imposed a strict 21 days nationwide lockdown from 25th March, 2020, with subsequent extensions and relaxations, under the Disaster Management Act, 2005 to contain the spread of COVID-19. India enforced one of the most stringent lockdowns as reflected in the Government Response Stringency Index measured by Oxford University. The contraction in GDP in April to June quarter is consistent with the effect of the stringent lockdown.

GST compensation cess

- 200. SHRI V. VIJAYA SAI REDDY: Will the Minister of FINANCE be pleased to state:
- whether it is a fact that the Ministry proposes to limit GST compensation to States only to collections by way of GST Compensation Cess;
 - (b) if so, the details thereof and the reasons therefor;
 - whether it does not violate the provisions of GST legislation; and (c)
 - the details of GST dues to States in the current fiscal, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) As per Section 7 of the GST (Compensation to States) Act, (d) The pending bi-monthly GST compensation payable to States for the period April to July, 2020 are as per details in Statement.

Statement

Details of GST compensation

(₹ in crore)

Sl. No	o. State/UT	Provisional GST Compensation due for FY 2020-21 (AplJuly, 20)
1	2	3
1.	Andhra Pradesh	4627
2.	Arunachal Pradesh	0
3.	Assam	2149
4.	Bihar	4493
5.	Chhattisgarh	2827
6.	Delhi	6931
7.	Goa	987
8.	Gujarat	11563
9.	Haryana	5841
10.	Himachal Pradesh	1623
11.	Jammu and Kashmir	2104

AG's opinion about GST compensation to States

151365.00

TOTAL

201. SHRI V. VIJAYA SAI REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry has sought opinion of Attorney General about payment of GST compensation to States;

- (b) if so, the details thereof and opinion given by Attorney General (AG); and
- (c) the steps taken by the Ministry to discuss AG's opinion in the GST Council?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) Yes Sir, AG's opinion has been obtained about pending payment of GST compensation to States due to shortage of compensation cess collection.

- (b) Brief details of the AG's opinion are as per Statement (See below).
- (c) Taking into account the AG's opinion as stated above and with a view to discuss the issue of pending GST compensation, 41st GST Council meeting was held on 27.08.2020 wherein States were given two options to meet their GST compensiation shortfall for current FY from market borrowing.

Statement

Question. 1

In case the balance in the Goods and Services Tax Compensation Fund is not adequate to meet the compensation payable under Section 7, are the States still entitled to receive the full amount of compensation calculated as per the provisions of the Goods and Services Tax (Compensation to States) Act, 2017?

Opinion- The States are entitled to receive the full amount of compensation during the "transition period', in accordance with the provisions of the Act, irrespective of shortfall.

Question. 2

In case the balance in the Goods and Services Tax Compensation Fund is not sufficient, is there an obligation on the Centre to meet the shortfall wholly or partly?

Opinion - There is no express provision in the Compensation Act for the Government of India to bear the liability of making good the shortfall.

Question. 3

What are the options before the GST Council, Union and States to meet the said shortfall? Can the GST Council recommend extension of period during which

the compensation for the transition period can be paid to the States in terms of Section 8?

Opinion - Where, on account of extraordinary circumstance carrying steep fall in GST revenues and a shortfall in the Fund, the states cannot be paid full compensation during the transition period, the shortfall in the payment can be made up even after the transition period of 5 years consequent to a recommendation by GST Council extending the levy and collection of cess beyond 5 years under section 8(1) of the Act.

Question. 4

Can the States borrow on the strength of the future receipts from the Compensation Fund to meet the compensation gap either fully or partially?

Opinion - Clause (2) of Article 292 authorizes Parliament to make loans to a State, subject to any limit which may have been fixed by law made by Parliament. The entitlement of a State to borrow is set out in Article 293(1). The limitation on such right is found in Clause (3), which prohibits a State from raising any loan, without the consent of the Government of India, "if there is still outstanding any part of a loan which has been made to the State by the Government of India..".

Question. 5

Can the GST Council recommend or request the Centre to consider allowing States to borrow money to meet the compensation gap either fully or partially?

Opinion- The GST Council can, in the exercise of its duties under article 279A(4)(h) of the Constitution, recommend to the Central Government to permit the States to borrow money, as a measure for meeting the compensation gap. It would, however, be for the Central Government to take final decision in the matter, in exercise of its authority under article 293(3) of the Constitution.

Question. 6

Apart from aforesaid, opinion of Learned AG on following was also obtained:

Whether the States would be "entitled" to any compensation beyond the transition period of five years under the Goods and Services Tax (Compensation to States) Act, 2017.

- (ii) Whether, in light of the fact that GST Revenue would be down by ₹2.5 lakh crore as compared to what it would have been without COVID and in such extraordinary circumstances when the entire world is facing an economic downturn due to the impact of Covid-19 on the economy and the amounts in the GST Compensation Fund is not adequate to pay the States, can it be and said that while the entitlement of the States to receive the full amount of compensation is payable for the "transition period", however, the levy and collection of cess and payment of the shortfall compensation can be extended beyond 5 years in accordance with Section 8(1) of the Goods and Services Tax (Compensation to States) Act, 2017 and Article 279A of the Constitution?
- (iii) Whether, instead of taking consent of all States for the purpose of deferring the payment of the shortfall compensation under the Goods and Services Tax (Compensation to States) Act, 2017, the recommendation of the GST Council in the form of a decision of the majority of the Council as provided in Article 279A(9) of the Constitution would be sufficient to defer the payment of shortfall compensation in the extra-ordinary circumstances such as the present?

Opinion -

- (i) The compensation under the Act is payable to the States during the transition period (*i.e.* 5 years); and
- (ii) Such payment shall be made from the Fund, into which the proceeds of the cess are credited.
- (iii) GST Council would recommend the continuance of the cess beyond the transition period of 5 years only in a situation of shortfall during the transition period, which would necessitate the raising of funds for paying the compensation to the States after the 5 year period is over.

On account of any extraordinary circumstances causing a steep fall in GST revenues and a shortfall in the Fund, the states cannot be paid full compensation during the transition period, the shortfall in the payment of compensation could be made even after the transition period of 5 years.

A recommendation by the GST Council extending the levy and collection of he cess beyond 5 years under Section 8(1) of the Act, would require a decision by a three-fourth majority of the weighted votes.

Foreign and domestic investment

202. SHRI SATISH CHANDRA DUBEY: Will the Minister of FINANCE be pleased to state:

- (a) the efforts made to promote foreign and domestic investments;
- (b) the achievements made so far through these efforts; and
- (c) the quantum of foreign and domestic investments made in the country during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Government has put in place a liberal and transparent policy for FDI, wherein most of the sectors are open to FDI under the automatic route. The Government has undertaken a number of FDI policy reforms in the last one year in sectors like Coal Mining and Contract Manufacturing. Further, local sourcing norms has been eased in Single Brand Retail Trading (SBRT), clarity has been provided for Digital Media, Intermediaries or Insurance Intermediaries and Civil Aviation. These initiatives have resulted in the country registering its highest ever FDI Inflow of US \$74.39 billion (provisional figure) during the last financial year 2019-20, a new all-time high.

In addition, Government have announced a number of measures under the Atamnirbhar Bharat Abhiyaan including policy reforms in Agriculture, Civil Aviation, Coal, Mining, Defence Production, Space and Atomic Energy enabling the next wave of private and public investments in these sectors. Implementation of the National Infrastructure Pipeline (NIP) with over ₹110 lakh crore in nearly 7,000 projects across various sectors has commenced. National Investment and Infrastructure Fund (NIIF) has been established to attract equity investments from both domestic and international sources for infrastructure development in commercially viable projects.

(c) (i) Details of FDI Equity Inflow and FDI Inflow received in the country is as under:-

354	Written Answers to	[RAJYA SABHA]	Unstarred Questions
S1. N	Vo. Financial Year	FDI Equity inflow (US\$ billion)	FDI Inflow (US\$ billion)
1.	2017-18	44.86	60.97
2.	2018-19	44.37	62.00
3.	2019-20	49.98	74.39

(ii) Total FPI information for last three years are as under:-

(Amount in USD Millions)

Year	2017-18	2018-19	2019-20
FPI	22,165	(-)2,225	247

(iii) Gross Capital Formation (GCF)

(₹ in crore)

GCF	2016-17	2017-18	2018-19
GCF-Current Price	44,76,754	50,50,201	58,13,396
GCF-Constant price	39,10,207	42,76,990	47,25,381

Special assistance for States

- 203. DR. BHAGWAT KARAD: Will the Minister of FINANCE be pleased to state:
- (a) the number of States which have received special development package/ special assistance/financial assistance from the Union Government;
 - (b) the reasons for granting such package to them;
- (c) the States from which proposals have been received for special assistance/ financial assistance;
 - (d) the current status of these proposals; and
 - (e) the time by which they are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Special development package to the States of Andhra

Pradesh (under Andhra Pradesh Re-organisation Act, 2014), Bihar (Prime Minister's Bihar Package-2015) and erstwhile State of Jammu and Kashmir (Prime Minister's Development Package for Jammu and Kashmir-2015) have been announced between 2013-14 to 2019-20. In the financial year 2019-20, four States namely Andhra Pradesh, erstwhile State of Jammu and Kashmir, Tripura, and Uttarakhand have received funds as Special Assistance under the Budget line "Transfer to States", Demand No.40 operated by Department of Expenditure. The details of the same are as below:-

Sl. No	o. States	Amount (₹in crore)	Reasons
1	Andhra Pradesh	350.00	Special Assistance-Capital for Development works in 7 backward districts of the State under Andhra Pradesh Reorganisation Act, 2014.
2	Jammu and Kashmir	200.00	Special Assistance-Capital for Implementation of 624 MW Kiru HE Project on River Chenab (Indus Basin).
3	Tripura	698.70	Special Assistance-Capital for Completion of Projects Taken up by State.
4	Uttarakhand	375.00	Special Assistance-Capital for Kumbh Mela.

(c) to (e) The Union Government has received requests for Special Assistance/Financial Assistance from all States and Union Territories with Legislature in the financial year 2020-21. The provision of Special Assistance has been earmarked for (a) spillover committed liabilities for which budget provision is not made after the implementation of the Fourteenth Finance Commission recommendations (b) and other need based assistance to the States. The proposals are examined as per these criteria and with regard to the States' resources and releases are made for the States/UTs meeting contextual needs within the financial year subject to availability of resources with the Union Government.

Relaxation of interest payment on credit card payments

- 204. SHRI TIRUCHI SIVA: Will the Minister of FINANCE be pleased to state:
- (a) whether the Ministry has provided for any relaxations on interest payment for default on credit card payments for the months of March to July 31st 2020;

- (b) whether any guidelines have been issued by Government for the above mentioned relaxations on interest payment for default on credit card payments during March to July 31st 2020; and
- (c) whether the interest rates have been increased for default on credit card payment by banks during the months of March to July 31st 2020?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) Reserve Bank of India, *vide* circulars dated 27.3.2020 and 23.5.2020 on COVID-19 Regulatory Package, permitted all lending institutions to grant a moratorium of six months on payment of all instalments falling due between 1.3.2020 and 31.8.2020, in respect of all term loans outstanding, mcluding credit card dues, as on 1.3.2020.

(b) and (c) As per the said circulars, rescheduling of payments including interest does not qualify as default and therefore, the questions of relaxations on interest payment or increase in the interest rates for default on credit card payments do not arise in respect of those credit card holders who have availed of the moratorium during the months of March to August 2020.

Measures to improve falling GDP

 $\dagger 205$. SHRIMATI PHULO DEVI NETAM: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the GDP rate of the country is continuously falling down;
- (b) if so, the details of GDP rate of the last two years along with the reasons therefor;
 - (c) the estimated rate of GDP in the third and fourth quarter of 2020; and
 - (d) the details of corrective measures taken to improve the rate of GDP?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (d) As per the Estimates of Gross Domestic Product (GDP) released by National Statistical Office (NSO), GDP growth on average was 7.5 percent in 2014-19, which is the highest amongst G-20 countries. As per latest estimates of NSO, the annual GDP growth rates at constant (2011-12) prices during FY 2018-19 and FY 2019-20 stood at 6.1 per cent (First Revised Estimates) and 4.2 per cent (Provisional

[†]Original notice of the question was received in Hindi.

Estimates) respectively. The deceleration in the growth rate of GDP in FY 2019-20 coincided with a deceleration in growth of global output from 3.6 percent in 2018 to 2.9 percent in 2019 as estimated in the World Economic Outlook (WEO), update June, 2020 published by International Monetary Fund (IMF).

Indian economy had begun to regain momentum with signs of uptick in consumption and investment towards the end of third quarter of 2019-20, only to be halted by COVID-19 which struck in the fourth quarter of 2019-20. The Government imposed a strict 21 days nationwide lockdown from 25th March, 2020, with subsequent extensions and relaxations, under the Disaster Management Act, 2005 to contain the spread of the virus. India enforced one of the most stringent lockdowns as reflected in the Government Response Stringency Index measured by Oxford University. As per the Estimates of Gross Domestic Product for the First Quarter (Ql) of 2020-21 released by the National Statistical Office on 31stAugust 2020, the real GDP in India contracted by 23.9 per cent during the first quarter of 2020-21 (as against a 5.2 per cent growth in Ql of 2019-20). The contraction in GDP in April to June quarter is consistent with the effect of the stringent lockdown.

With the phased unlocking of the Indian economy since June 1, 2020, high frequency economic indicators like PMI Manufacturing, index of eight core industries, E-way bills, Kharif sowing, power consumption, railway freight, cargo traffic and passenger vehicle sales have recovered and indicate growing convergence with previous year's activity levels.

The Government has implemented several major reforms in recent years to boost investment and GDP growth. The Government enacted the Insolvency and Bankruptcy Code (IBC) and recapitalized banks. The other measures taken, *inter-alia*, include Goods and Services Tax (GST) to simplify the indirect taxation regime, Make-in-India programme to boost domestic manufacturing capacity, liberalization of Foreign Direct Investment (FDI) and Jan Dhan-Aadhaar-Mobile (JAM) Trinity towards greater transparency, efficiency and financial inclusion. In September, 2019 the corporate tax rate was reduced to 15 per cent for new domestic manufacturing companies, which is amongst the lowest in the world. In December 2019, the government announced the ₹103 lakh crore National Infrastructure Pipeline which would significantly boost infrastructure and spur growth impulses in the economy. The Union Budget 2020-21 also announced a number of measures to support broad-based and inclusive economic development. These, *inter-alia*, include rationalization of personal income tax rates to

support domestic demand, a 16-point action plan for holistic development of the agriculture sector and critical measures to boost infrastructure and rural spending.

Further, in May 2020, Government announced a special economic and comprehensive package of ₹ 20 lakh crores - equivalent to 10 per cent of India's GDPto combat the impact of the COVID-19 pandemic in India. The package includes, among others, relief measures under the Pradhan Mantri Garib Kalyan Yojana, Pradhan Mantri Garib Kalyan Rojgar Abhiyaan, relief measures for MSMEs and NBFCs, increased allocation under MGNREGS, interest subvention for MUDRA loans and revamp of Viability Gap Funding scheme for social infrastructure. The implementation of the package is reviewed and monitored regularly.

Payment of revenue to States under GST

†206. SHRI PHULO DEVI NETAM: Will the Minister of FINANCE be pleased to state:

- whether it is a fact that during the Corona pandemic, the actual revenue collected by States under GST is less than estimated revenue, if so, the details thereof, State-wise;
- whether it is also a fact that Government proposes to refix the formula for payment of compensation to the State Governments, if so, the details of the manner in which it will be carried out; and
- (c) whether the payment of revenue under GST has not been released to many States, if so, the details thereof, State-wise along with the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) Details of GST revenue collection State-wise is as per Statement-I (See below).

- (b) No Sir, Compensation to States will continue to be released as per the provisions of the GST (Compensation to States) Act, 2017.
- The details of the pending GST compensation to States for period April to July, 2020 is as per Statement-II (See below). As per provisions of GST (Compensation to States) Act, 2017, GST compensation cess collected in current FY 2020-21 is not sufficient to release the admissible GST compensation for period April-July, 2020. Moreover, the GST compensation cess collected till July, 2020 has been partly utilized for the purpose of GST compensation released to states for the period till March, 2020.

[†]Original notice of the question was received in Hindi.

Statement-I State-wise details of GST revenue collection

(Amount ₹ in crore)

359

Sl. No	. State/UT	2019-20	2020-21	Short-Fall
		(AprAug.)	(AprAug.)	(%)
1	2	3	4	5
1.	Jammu and Kashmir	1680	1169	-30
2.	Himachal Pradesh	3390	2219	-35
3.	Punjab	6497	4580	-30
4.	Chandigarh	821	578	-30
5.	Uttarakhand	6327	3760	-41
6.	Haryana	23975	15869	-34
7.	Delhi	18524	11907	-36
8.	Rajasthan	13576	10066	-26
9.	Uttar Pradesh	27170	19563	-28
10.	Bihar	5294	4081	-23
11.	Sikkim	916	855	-7
12.	Arunachal Pradesh	235	199	-15
13.	Nagaland	122	136	12
14.	Manipur	162	120	-26
15.	Mizoram	128	72	-44
16.	Tripura	276	270	-2
17.	Meghalaya	645	459	-29
18.	Assam	4062	3171	-22
19.	West Bengal	18389	11781	-36
20.	Jharkhand	10091	5967	-41

360	Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3	4	5
21.	Odisha	13011	9889	-24
22.	Chhattisgarh	10266	8549	-17
23.	Madhya Pradesh	11626	9041	-22
24.	Gujarat	32503	22049	-32
25.	Daman and Diu	483	270	-44
26.	Dadra and Nagar Haveli	777	482	-38
27.	Maharashtra	75910	52154	-31
29.	Karnataka	34362	24763	-28
30.	Goa	1788	1012	-43
31.	Lakshadweep	7	6	-14
32.	Kerala	7861	5220	-34
33.	Tamil Nadu	30528	19797	-35
34.	Puducherry	758	544	-28
35.	Andaman and Nicobar Islands	151	103	-32
36.	Telangana	15949	11762	-26
37.	Andhra Pradesh	11187	8237	-26
38.	Ladakh	35		
39.	Other Territory	807	617	-24
40.	Center Jurisdiction	399	629	58
	Grand Total	390650	271979	-30

Statement-II

Details of GST compensation

[15 September, 2020]

(₹ in crore)

Sl. N	o. State/UT	Provisional GST Compensation due for FY 2020-21 (Apl July, 20)
1	2	3
1.	Andhra Pradesh	4627
2.	Arunachal Pradesh	0
3.	Assam	2149
4.	Bihar	4493
5.	Chhattisgarh	2827
6.	Delhi	6931
7.	Goa	987
8.	Gujarat	11563
9.	Haryana	5841
10.	Himachal Pradesh	1623
11.	Jammu and Kashmir	2104
12.	Jharkhand	2475
13.	Karnataka	13763
14.	Kerala	7077
15.	Madhya Pradesh	5863
16.	Maharashtra	22485
17.	Manipur	53
18.	Meghalaya	255
19.	Mizoram	6

362	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
20.	Nagaland		27
21.	Odisha		3633
22.	Puducherry		564
23.	Punjab		6959
24.	Rajasthan		6312
25.	Sikkim		69
26.	Tamil Nadu		11269
27.	Telangana		5424
28.	Tripura		259
29.	Uttar Pradesh		11742
30.	Uttarakhand		2235
31.	West Bengal		7750
	TOTAL		151365.00

Transfer of Central Funds to West Bengal

- 207. DR. SANTANU SEN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that there is an inordinate delay in transferring funds due to West Bengal under devolution, Central share in Centrally Sponsored Schemes (CSS), and other schemes;
 - (b) if so, the details thereof;
- (c) the details of funds released to West Bengal under various heads from Government during last three years; and
 - (d) the steps taken by Government for timely release of funds to States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) There has been no delay in release of tax devolution to West Bengal. Releases under Centrally Sponsored Schemes (CSS) and other schemes do not

follow a fixed pattern as these are dependent upon the States' meeting the requirements under the scheme guidelines.

- (b) Does not arise.
- Details of releases to West Bengal under various heads during last three years are as under:-

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(₹	1n	crores)

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Sl. N	o. Particulars	2017-18	2018-19	2019-20
1.	Tax Devolution	49321.13	55775.72	48048.40
2.	Finance Commission Grants	5283.47	4189.11	4865.74
3.	Centrally Sponsored & Other releases	30473.87	34665.27	40288.31
4.	Loans & Advances	2025.09	1177.86	2017.04
	Total	87103.56	95807.96	95219.49

(d) Does not arise in view of (a) above.

Slowdown in rural India

- 208. SHRI M.V. SHREYAMS KUMAR: Will the Minister of FINANCE be pleased to state:
- whether Government has noted reports that consumption in rural India has shown a slowdown during the last six Covid affected months in the country;
- (b) whether it is a fact that rural economy has been plagued by falling crop prices and declining incomes, resulting in a severe slump in demand; and
 - if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Since May, agriculture has been driving the revival of growth in the country. As per the Estimates of Gross Domestic Product (GDP) for the First Quarter of April-June (Q1) of 2020-21 released by the National Statistical Office on 31st August 2020, the Gross Value Added (GVA) of only agriculture has shown a positive growth of 3.4 per cent over the corresponding quarter of 2019, signaling relatively better prospects of consumption in rural India. Procurement of wheat from farmers by Government agencies touched an all-time record figure at 389.85 Lakh Metric Tonnes (LMT) in 2020-21 surpassing the earlier record of 381.48 LMT achieved during 2012-13.

In line with the announcement made in Union Budget, 2018-19 to keep Minimum Support Prices (MSPs) at levels of one and half times of the cost of production, Government has increased the MSP for Kharif and Rabi crops for the marketing season 2020-21 over 2019-20. This price support through MSP will help safeguard rural income.

With the phased unlocking of the Indian economy since June 1, 2020, high frequency economic indicators including Kharif sowing, sales of small cars, two-wheelers, sports utility vehicles, fertilizers and registrations for commercial and agricultural tractors indicate growing convergence with previous year's activity levels. These developments are indicative of further strengthening of rural demand.

(c) To increase growth and consumption in the economy including rural India, government is implementing several measures under the Aatmnirbhar Bharat Abhiyan which *inter-alia* include Pradhan Mantri Garib Kalyan Yojana, Additional Emergency Working Capital Funding for farmers through NABARD, concessional credit through Kisan Credit Cards, PM KISAN fund transfer, PM Fasal Bima Yojana claim payments, interest subvention for dairy cooperatives, liquidity support under Rural Infrastructure Development Fund to states, working capital support for agricultural procurement, free food grain supply to migrants, PM Garib Kalyan Rojgar Abhiyaan, MGNREGA budgetary support and higher wage rates, MUDRA Shishu loan relief, PM SVANidhi, Agri-Infrastructure Fund for farm gate infrastructure, scheme for Formalisation of Micro Food Enterprises (MFE), Pradhan Mantri Matsya Sampada Yojana, National Animal Disease Control Programme, Animal Husbandry Infrastructure Development Fund, Promotion of Herbal Cultivation and Beekeeping and extension of Operation Greens from Tomatoes, Onion and Potatoes (TOP) to all fruits and vegetables (TOTAL).

Decline in GDP

†209. CH. SUKHRAM SINGH YADAV: SHRI VISHAMBHAR PRASAD NISHAD: SHRIMATI CHHAYA VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a sharp decline has been reported in GDP of the country;

[†]Original notice of the question was received in Hindi.

- if so, the extent of decline and reasons responsible for current decline in GDP;
 - the details of fluctuation in the GDP, during the last decade, year-wise; and (c)
- the extent of decline in the figures reported in first quarter of year 2020-21 and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (d) As per the Estimates of Gross Domestic Product (GDP) released by National Statistical Office (NSO), GDP growth on average was 7.5 percent in 2014-19, which is the highest amongst G-20 countries. The deceleration in the growth rate of GDP in FY 2019-20 coincided with a deceleration in growth of global output from 3.6 percent in 2018 to 2.9 percent in 2019 as estimated in the World Economic Outlook (WEO), update June, 2020 published by International Monetary Fund (IMF).

The estimates of growth in real GDP at Constant (2011-12) prices for India for the years 2011-12 to 2019-20 released by the NSO are as under:-

Table 1: Growth in Annual Gross Domestic Product (GDP) at Constant (2011-12) prices

Year	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20
						3rd RE	2nd RE	1st RE	PE
GD	5.2	5.5	6.4	7.4	8.0	8.3	7.0	6.1	4.2
Pgrowth									
(%)									

Source: NSO. MOSPI. Note: RE-Revised Estimates, PE-Provisional Estimates

Indian economy had begun to regain momentum with signs of uptick in consumption and investment towards the end of third quarter of 2019-20, only to be halted by COVID-19 which struck in the fourth quarter of 2019-20. The Government imposed a strict 21 days nationwide lockdown from 25th March, 2020, with subsequent extensions and relaxations, under the Disaster Management Act, 2005 to contain the spread of the virus. India enforced one of the most stringent lockdowns as reflected in the Government Response Stringency Index measured by Oxford University. As per the Estimates of Gross Domestic Product for the First Quarter (Ql) of 2020-21 released by the National Statistical Office on 31stAugust 2020, the real GDP in India contracted by 23.9 per cent during the first quarter of 2020-21 (as against a 5.2 per cent growth in Ql of 2019-20). The contraction in GDP in April to June quarter is consistent with the effect of the stringent lockdown.

With the phased unlocking of the Indian economy since June 1, 2020, high frequency economic indicators like PMI Manufacturing, index of eight core industries, E-way bills, Kharif sowing, power consumption, railway freight, cargo traffic and passenger vehicle sales have recovered and indicate growing convergence with previous year's activity levels.

PSUs identified for disinvestment

- 210. SHRI C.M. RAMESH: Will the Minister of FINANCE be pleased to state:
- (a) the names of PSUs which have been identified by Government for disinvestment, and the criteria adopted, the details thereof;
- (b) whether any Expert Committee was appointed for the purpose and recommended names of PSUs for disinvestment; and
- (c) out of these PSUs, how many are profit making and how many are running at a loss for the last three years, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Strategic Disinvestment implies substantial sale of Government shareholding of CPSEs, which are not in priority sector, along with transfer of management control. NITI Aayog has been mandated to identify such CPSEs based on the criteria of (i) National Security; (ii) Sovereign function at arm's length, and (iii) Market Imperfections and Public Purpose. Profitability/loss is not among the relevant criteria.

Based on the criteria laid down by NITI Aayog, the Government has 'in principle' approved strategic disinvestment in 34 cases since 2016 (some cases include subsidiaries and some cases include only unit/plants), out of which strategic disinvestment in 8 cases has been completed; 4 cases halted as CPSEs are under consideration for closure; 2 cases held up due to litigation; and remaining 20 transactions are at various stages. The details are given at Statement (*See* below).

(c) Out of the CPSEs (having separate profit & loss account) among the cases mentioned in Annexure, 19 CPSEs registered profits and 7 CPSEs incurred losses for

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the last three financial years (2016-17 to 2018-19) as per the latest available Department of Public Enterprises Survey.

Statement

List of CPSEs including Subsidiaries, units and Joint ventures, for which Government has given 'in-principle' approval for strategic disinvestment

S1. N	No. Name of CPSE
(a)	Transactions Completed
1.	Hindustan Petroleum Corporation Limited (HPCL)
2.	Rural Electrification Corporation Limited REC)
3.	Hospital Services Consultancy Corporation (HSCC)
4.	National Project Construction Corporation (NPCC)
5.	Dredging Corporation of India Ltd. (DCIL)
6.	THDC India Limited (THDCIL)
7.	North Eastern Electric Power Corporation Limited (NEEPCO]
8.	Kami-ajar Port Ltd. (KPL)
(b)	CPSEs under consideration for closure
9.	Hindustan Fluorocarbon Ltd. (HFL)
10.	Scooters India Limited
11.	Bharat Pumps & Compressors Ltd.
12.	Hindustan Prefab Limited (HPL).
(c)	Transaction held up as cases under litigation
13.	Hindustan Newsprint Ltd.
14.	Karnataka Antibiotics & Pharmaceuticals Ltd.
(d)	Transactions in process
15.	Project & Development India Ltd.
16.	Engineering Project (India) Ltd.
17.	Bridge and Roof Co. India Ltd.

Plants/Units of Cement Corporation of India Ltd. (CCI)

18.

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Sl. No.	Name of CPSE
19.	Central Electronics Ltd.
20.	Bharat Earth Movers Ltd. (BEML)
21.	Ferro Scrap Nigam Ltd.(sub.)
22.	Nagarnar Steel Plant of NMDC
23.	Alloy Steel Plant, Durgapur; Salem Steel Plant; Bhadrawati units of SAIL
24.	Pawan Hans Ltd.
25.	Air India and its five subsidiaries and one JV. HLL Life Care Ltd.
27.	Indian Medicine & Pharmaceuticals Corporation Ltd. (IMPCL)
28.	Various Units of Indian Tourism Development Corporation (ITDC)
29.	Hindustan Antibiotics Ltd. (HAL)
30.	Bengal Chemicals and Pharmaceuticals Ltd. (BCPL)
31.	(a) Bharat Petroleum Corporation Ltd(except Numaligarh Refinery Limited)(b) BPCL stake in Numaligarh Refinery Limited to a CPSE strategic buyer.
32.	Shipping Corporation of India (SCI)
33.	Container Corporation of India (CONCOR)
34.	Nilachal Ispat Nigam Limited (NINE)

Impact of COVID-19 on economy

- 211. SHRI K.J. ALPHONS: Will the Minister of FINANCE be pleased to state:
- (a) the impact of COVID-19 on GDP and Indian economy;
- (b) the total stimulus provided to fight the corona impact; and
- (c) whether the stimulus producing the expected results?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) As per the Estimates of Gross Domestic Product for the First Quarter (QI) of 2020-21 released by the National Statistical Office on 31st August 2020, the real GDP in India contracted by 23.9 per cent during the first quarter of 2020-21 (as against a 5.2 per cent growth in QI of 2019-20). On the demand side, private consumption spending fell by 26.7 per cent and investment demand also declined by 47.1 per cent.

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On the supply side, the decline in Gross Value Added (GVA) was broad-based with fall of 50.3 per cent seen in construction followed by services like trade, hotels, transport and communication, manufacturing and mining. Agriculture emerged as the bright spot, growing at a healthy rate of 3.4 per cent.

(b) and (c) The Government has announced a special economic and comprehensive package of ₹ 20 lakh crores - equivalent to 10 per cent of India's GDP - to combat the impact of the COVID-19 pandemic in India. The package includes, among others, relief measures under the Pradhan Mantri Garib Kalyan Yojana, Pradhan Mantri Garib Kalyan Rojgaar Abhiyaan, relief measures for MSMEs and NBFCs, increased allocation under MGNREGS, interest subvention for MUDRA loans and revamp of Viability Gap Funding scheme for social infrastructure. The implementation of the stimulus package is reviewed and monitored regularly. With the phased unlocking of the Indian economy since June 1, 2020, high frequency economic indicators like PMI Manufacturing, index of eight core industries, E-way bills, Kharif sowing, power consumption, railway freight, cargo traffic and passenger vehicle sales have recovered in July and August and indicate growing convergence with previous year's activity levels.

Stimulus packages to arrest fall in GDP

- 212. SHRI RIPUN BORA: Will the Minister of FINANCE be pleased to state:
- whether it is a fact that the economists have been calling for large stimulus packages amounting to double-digit percentages of GDP, despite the strain on the exchequer;
- (b) if so, whether it is also fact that India's Gross Domestic Product (GDP) has shrunk by 23.9 per cent in the first quarter of the financial year 2020-21 against 5.2 per cent growth in Quarter-1 of 2019-20 and would dip by minus 27.11 per cent in August 2020; and
 - if so, the constructive action plan taken for positive GDP growth?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) As per the Estimates of Gross Domestic Product (GDP) for the First Quarter of April-June (Q1) of 2020-21 released by the National Statistical Office on 31st August 2020, the real GDP in India contracted by 23.9 per cent during Q1 of 2020-21 (as against a 5.2 per cent growth in Q1 of 2019-20). With the phased unlocking of the Indian economy since June 1, 2020, high frequency economic indicators like PMI

Manufacturing, index of eight core industries, E-way bills, Kharif sowing, power consumption, railway freight, cargo traffic and passenger vehicle sales have recovered and indicate growing convergence with previous year's activity levels.

The Government has announced a special economic and comprehensive package of ₹ 20 lakh crores - equivalent to 10 per cent of India's GDP - to combat the impact of the COVID-19 pandemic in India. The Government has implemented several measures to mitigate the negative impact of COVID-19 on the economy which, *inter-alia*, include:-

- (i) Relief measures for households such as in-kind (food; cooking gas) and cash transfers to senior citizens, widows, disabled, women Jan Dhan Account holders, farmers; insurance coverage for workers in the healthcare sector; and wage increase for MGNREGA workers and support for building and construction workers, collateral free loans to self-help groups, reduction in EPF contributions, employment provision for migrant workers (Pradhan Mantri Garib Kalyan Rojgar Abhiyaan).
- (ii) Relief measures for MSMEs such as collateral-free lending program with 100 percent credit guarantee, subordinate debt for stressed MSMEs with partial guarantee, partial credit guarantee scheme for public sector banks on borrowings of non-bank financial companies, housing finance companies (HFCs), and micro finance institutions, Fund of Funds for equity infusion in MSMEs, additional support to fanners via concessional credit, as well as a credit facility for street vendors (PM SVANidhi), amongst others.
- (iii) Regulatory and compliance measures: postponing tax-filing and other compliance deadlines, reduction in penalty interest rate for overdue GST filings, change in government procurement rules, faster clearing of MSME dues, IBC related relaxations for MSMEs, amongst others.
- (iv) Structural reforms announced as part of the Atmanirbhar Package which, inter alia, include deregulation of the agricultural sector, change in definition of MSMEs, new PSU policy, commercialization of coal mining, higher FDI limits in defence and space sector, development of Industrial Land/ Land Bank and Industrial Information System, revamp of Viability Gap Funding scheme for social infrastructure, new power tariff policy and incentivizing States to undertake sector reforms.

Fixation of rates for insurance coverage of COVID-19 treatment

- 213. SHRI RIPUN BORA: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the general insurers and the TPA's have urged Government to fix rates for COVID-19 treatment procedures all over the country;
- (b) if so, the reaction of government on fixation of rates and necessary order to all hospitals therefor;
- (c) the reason behind not to impose 'emergency act' in the field of medical treatment and procedures during this COVID-19 pandemic period thereof; and
 - (d) the problems behind thereof with details thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (d) Based on reports of some instances of overcharging for treatment of COVID-19, Ministry of Health and Family Welfare has issued an advisory dated 15.06.2020 to all States and UTs to ensure fair and transparent charges for the services provided. Some States have reached agreement with the private sector on reasonable rates as per PMJAY package and CGHS package rates, other States/UTs have been advised to engage with local private health care providers to arrive at reasonable rates, after factoring in cost elements for personal safety equipment, and to give wide publicity about the rates for awareness of patients and service providers. An illustrative list of rates prescribed by some States/Union Territories for COVID testing and room rent package for COVID treatment is given in the Statement (See below).

Further, Ministry of Health and Family Welfare has notified package rates for testing and treatment of COVID-19 for beneficiaries of Ayushman Bharat Pradhan Mantri - Jan Arogya Yojana (AB-PMJAY), the flagship scheme of Government of India.

Statement Illustrative list of rates prescribed by some States/Union Territories for COVID

testing and room rent package for COVID treatment

Sl. No.	State/Union Territory	Rates for COVID testing (₹)	Room	Rent package (In ₹)
		3 (7)	Routine Ward and Isolation	ICU without ventilator and isolation	ICU with ventilator and isolation
1	2	3	4	5	6
1.	Maharashtra	2200-2800	4000	7500	9000
2.	Telangana	2200-2800	4000	7500	9000
3.	Delhi	2400	10,000*	15,000*	18,000*
4.	Karnataka	NA	10,000**	15,000**	25,000**
5.	Haryana	2400	10,000*	15,000*	18,000*
6.	Uttar Pradesh	NA	10,000*	15,000*	18,000*
7.	West Bengal	2250	-	-	-
8.	Assam	2250	-	-	-
9.	Madhya Pradesh	1500-2500	-	-	-
10.	Jharkhand	2400	-	-	-
11.	Nagaland	All covid-19 pa Hospitals	tients are te	ested and treated	in Government
12.	Manipur	All covid-19 pa Hospitals	tients are te	ested and treated	in Government
13.	Mizoram	All covid-19 pa Hospitals	tients are te	ested and treated	in Government
14.	Himachal Pradesh	All covid-19 pa Hospitals	tients are te	ested and treated	in Government
15.	Chandigarh	All covid-19 pa Hospitals	tients are te	ested and treated	in Government

^{*}NABH accredited Hospitals

^{**}Package rates ceilings for patients admitted by Private Healthcare Providers (PHPs) with cash payments (Non-insurance)

Gross State Domestic Product

- 214. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that India is going into recession for the first time in four decades due to COVID-19;
- (b) whether it is a fact that as per one estimate by SBI, Andhra Pradesh is going to lose 14.9% in 2020-21;
- (c) whether $\stackrel{?}{\stackrel{?}{$\sim}} 30.3$ lakh crores which is 13.5% of total GSDP are going to be lost by all States put together in 2020-21; and
- (d) the remedial measures proposed to be taken to help States, particularly Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) As per the Estimates of Gross Domestic Product for the First Quarter (Q1) of 2020-21 released by the National Statistical Office on 31st August 2020, the real GDP in India contracted by 23.9 per cent during the first quarter of 2020-21 (as against a 5.2 per cent growth in Q1 of 2019-20). State-wise data is, however, not available for Q1 of 2020-21. The April-June quarter experienced a significant world-wide year-on-year contraction of output resulting from the COVID-19 pandemic.

The Government imposed a strict 21 days nationwide lockdown from 25th March, 2020, with subsequent extensions and relaxations, under the Disaster Management Act, 2005 to contain the spread of the virus. India enforced one of the most stringent lockdowns as reflected in the Government Response Stringency Index measured by Oxford University. The contraction in GDP in April to June quarter is consistent with the effect of the stringent lockdown.

With the phased unlocking of the Indian economy since June 1, 2020, high frequency economic indicators like PMI Manufacturing, index of eight core industries, E-way bills, Kharif sowing, power consumption, railway freight, cargo traffic and passenger vehicle sales have recovered in July and August and indicate growing convergence with previous year's activity levels.

(d) Government of India has taken several measures to support the State governments, including Andhra Pradesh. As a part of the COVID-19 Emergency

Response and Health System Preparedness Package of ₹ 15,000 crore, Government of India released ₹ 3000 crore as the first installment in April 2020 and ₹ 890.32 crore as the second instalment in August, 2020 to all States and UTs to aid and enable them to ramp up testing facilities, augment hospital infrastructure, conduct surveillance activities along with procurement of essential equipment, drugs and other supplies. Further, State Governments are utilising the funds available under District Mineral Fund (DMF) for supplementing and augmenting facilities of medical testing, screening and other requirements in connection with preventing the spread of COVID-19 pandemic as well as treating the patients affected with this pandemic.

As part of the Atmanirbhar package, borrowing limit of States has been increased from 3 per cent to 5 per cent, for 2020-21 in view of the pandemic, which will give States extra resources of ₹ 4.28 lakh crore. Additional borrowing of 2 per cent of projected GSDP will be given to the States in 2020-21 subject to implementation of specific State Level Reforms. The Reserve Bank of India has increased Ways and Means Advance limits of States by 60 per cent.

Prior to announcement of Atmanirbhar package, Centre had already given ₹ 46,038 crore to States through devolution of taxes in April, Revenue Deficit Grants of ₹ 12,390 crore in April and May and State Disaster Response Fund (SDRF) funds to the tune of ₹1 1,000 crore in first week of April. As on September 10, 2020, ₹ 6,195.08 crore have been released to 14 states, including Andhra Pradesh, as the sixth equated monthly instalment of the Post Devolution Revenue Deficit Grant as recommended by the 15th Finance Commission to provide additional resources to States. The amount of post devolution revenue deficit grant released to Andhra Pradesh is ₹ 49141.66 lakh.

In May 2020, Government announced a special economic and comprehensive package of ₹ 20 lakh crores - equivalent to 10 per cent of India's GDP- to combat the impact of the COVED-19 pandemic in India. The package includes, among others, relief measures under the Pradhan Mantri Garib Kalyan Yojana, Pradhan Mantri Garib Kalyan Rojgar Abhiyaan, relief measures for MSMEs and NBFCs, increased allocation under MGNREGS, interest subvention for MUDRA loans and revamp of Viability Gap Funding scheme for social infrastructure. The implementation of the package is reviewed and monitored regularly.

Complaints of financial corruption

- 215. SHRI JAVED ALI KHAN: Will the Minister of FINANCE be pleased to state:
- whether complaints of financial corruption of ₹ 250/- crores in Kerala Infrastructure Investment Fund Board and misconduct by former Chairperson, IRDAI has been received;
 - if so, the details thereof complaint-wise;
- whether any inquiry has been initiated and responsibility has been fixed in (c) this regard;
- (d) if so, the details of inquiry initiated and action taken to fix responsibility in this regard; and
 - if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) As informed by Enforcement Directorate (ED), they have received a complaint against the Kerala Infrastructure Investment Fund Board (KIIFB) and its Chief Executive Officer (CEO) alleging that KIIFB had parked ₹ 250 crores with Yes Bank.

(c) to (e) Enforcement Directorate has also informed that enquiries in the matter have been initiated and any disclosure in the matter at this stage can impact the process.

Transfer policy of IRDAI

- 216. SHRI JAVED ALI KHAN: Will the Minister of FINANCE be pleased to state:
- whether IRDAI has issued any transfer policy as Regulation 80 under schedule VII of IRDAI staff regulations, 2016;
 - if so, the details thereof and if not, the reasons therefor;
- whether above policy has been complied upon by IRDAI to curb corruption (c) in IRDAI;
 - (d) if so, the details thereof for the year 2018, 2019 and 2020 till date; and
 - if not, the reasons therefor? (e)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) As per Insurance Regulatory and Development Authority of India (IRDAI), the guiding principles in dealing with transfers are prescribed in Schedule VII of IRDAI Staff (Officers and Other Employees) Regulations, 2016 and all employees irrespective of their initial posting based on qualifications or experience are liable for inter-departmental and inter-office transfers. Detailed administrative instructions in this regard shall be issued by the Chairperson in terms of para 12 of the Schedule - VII. However, IRDAI has informed that it was not found necessary to issue any further administrative instructions invoking Regulation 80.

- (c) To curb corruption, IRDAI *vide* order dated 26.11.2019 has identified sensitive posts for Deputy General Manager and below in the departments which includes positions handling registration and renewals of Insurance Intermediaries *viz.* Corporate Agents, Insurance Brokers, Insurance Marketing Firms, Surveyors and Loss Assessors and Third Party Administrators, and those handling Insurance Product approvals.
- (d) and (e) IRDAI has further informed that 12 employees were transferred in 2018 and 09 were transferred in 2019 and due to the situation arising out of Covid-19 pandemic no transfers have been made in 2020.

Loan disbursal by World Bank

217. SHRI VAIKO:

SHRI K.R. SURESH REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) whether World Bank has agreed to provide one billion dollar more as loan to India in the Covid-19 pandemic situation;
 - (b) if so, the details thereof;
 - (c) the details of the sector that would benefit by this term loan; and
 - (d) the status of the loan disbursal by the World Bank?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (d) The world bank has so far provided three loans worth USD 2.5 billion to Govt of India to support Govt of India's response to COVID-19 pandemic situation for health [USD 1.0 billion], for social protection [USD 0.75 billion] and for

economic stimulus [USD 0.75 billion], the benefits of which have accrued to all States and UTs. The first loan relating to health measures worth USD 1000 million was signed on April 03, 2020 to part finance Govt of India's INR 15,000 Cr Covid Health measures to prevent, detect and respond to the threat posed by COVID-19 and strengthen national systems for public health preparedness. As on date, USD 502.5 million has been disbursed under the loan. The second loan relating to social protection measures worth USD 750 million was signed on May 15, 2020 as budgetary support to Government of India for 'Accelerating India's COVID-19 Social Protection Response Program' to support relief measures to beneficiaries under Pradhan Mantri Garib Kalyan Yojana (PMGKY). This loan has been fully disbursed as on date. The third loan relating to economic stimulus measures worth USD 750 million was signed on July 06, 2020 as budgetary support to Government of India in order to support MSMEs under Atmanirbhar Bharat. This loan has also been fully disbursed as on date.

Payment of GST compensation to States

218. SHRI VAIKO:

SHRI K.R. SURESH REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has paid compensation against the lesser GST collection to States, during the last six months;
- (b) how long the States will cope up with the delay in payment of GST compensation, in view of their exceeding the limit of short-term liquidity and increase in ways and means advance limit;
- (c) whether grants would be given in view of a number of States not agreeing for borrowing; and
- (d) any meeting held between the Finance Ministers of States and the Centre to resolve the crisis, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) As per provisions in section 10(2) of GST (Compensation to States) Act, 2017, GST compensation to states for period upto 31.03.2020 has been released out of GST Compensation Fund.

(b) to (d) GST compensation to States is required to be paid out of GST Compensation Fund for 5 years as per GST (Compensation to States) Act, 2017.

However, GST compensation cess collected in current FY 2020-21 is not sufficient to release the admissible GST compensation for period April-July, 2020. Moreover, the GST compensation cess collected till July, 2020 has been partly utilized for the purpose of GST compensation released to states for the period till March, 2020. The issue of pending GST compensation and future course of action to meet the GST compensation shortfall has been discussed in 41st GST Council meeting on 27.08.2020 wherein States were given two options to meet their GST compensation shortfall for current FY from market borrowing. Based upon the options exercised by the States, their compensation, borrowing, repayment etc. will be dealt as per their individual choice.

Fall in GDP and measures to improve it

- 219. DR. SASMIT PATRA: Will the Minister of FINANCE be pleased to state:
- (a) the reasons for the fall in GDP in India; and
- (b) action taken or being taken by Government in order to normalize the GDP and bring it back on track?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) The Government imposed a strict 21 days nationwide lockdown from 25th March, 2020, with subsequent extensions and relaxations, under the Disaster Management Act, 2005 to contain the spread of COVID-19. India enforced one of the most stringent lockdowns as reflected in the Government Response Stringency Index measured by Oxford University. As per the Estimates of Gross Domestic Product (GDP) for the First Quarter (Ql) of 2020-21 released by the National Statistical Office on 31st August 2020, the real GDP in India contracted by 23.9 per cent during the first quarter of 2020-21 (as against a 5.2 per cent growth in Ql of 2019-20). The contraction in GDP is consistent with the effect of the stringent lockdown.

- (b) The Government has announced a special economic and comprehensive package of ₹ 20 lakh crores -equivalent to 10 per cent of India's GDP to combat the impact of the COVID-19 pandemic in India. It has implemented several measures to mitigate the negative impact of COVID-19 on the economy which, *inter-alia*, include:
 - (i) Relief measures for households such as in-kind (food; cooking gas) and cash transfers to senior citizens, widows, disabled, women Jan Dhan Account holders, farmers; insurance coverage for workers in the healthcare sector;

- and wage increase for MGNREGA workers and support for building and construction workers, collateral free loans to self-help groups, reduction in EPF contributions, employment provision for migrant workers (Pradhan Mantri Garib Kalyan Rojgar Abhiyaan).
- Relief measures for MSMEs such as collateral-free lending program with 100 (ii) percent credit guarantee, subordinate debt for stressed MSMEs with partial guarantee, partial credit guarantee scheme for public sector banks on borrowings of non-bank financial companies, housing finance companies (HFCs), and micro finance institutions, Fund of Funds for equity infusion in MSMEs, additional support to farmers via concessional credit, as well as a credit facility for street vendors (PM SVANidhi), amongst others.
- (iii) Regulatory and compliance measures: postponing tax-filing and other compliance deadlines, reduction in penalty interest rate for overdue GST filings, change in government procurement rules, faster clearing of MSME dues, IBC related relaxations for MSMEs, amongst others.
- (iv) Structural reforms announced as part of the Atmanirbhar Package which, inter alia, include deregulation of the agricultural sector, change in definition of MSMEs, new PSU policy, commercialization of coal mining, higher FDI limits in defence and space sector, development of Industrial Land/ Land Bank and Industrial Information System, revamp of Viability Gap Funding scheme for social infrastructure, new power tariff policy and incentivizing States to undertake sector reforms.

Borrowing by States to meet GST shortfall

- 220. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:
- whether the Union Government has proposed two options to States to meet the ₹2.3 lakh crore GST shortfall either by borrowing in 2020-21 only to meet the shortfall related to GST implementation (₹ 97,000 crore), with the rest payable after 2022 from surplus cess collections, or borrow in 2020-21 to meet entire shortfall;
 - (b) if so, the details thereof;
- whether a number of State Governments including Maharashtra State have objected to the proposed two options and told that this will be adversely impact their States development funds if they have to borrow; and

(d) if so, Government's response thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) As per provision in Section 7, 8 & 10 of the GST (Compensation to States) Act, 2017, the issue of pending GST compensation and future course of action to meet the GST compensation shortfall has been discussed in 41st GST Council meeting on 27.08.2020 wherein States were given two options to meet their GST compensation shortfall for current FY from market borrowing. The details of the two options were communicated by the Department of Expenditure as under:-

Option 1

- I. The shortfall arising out of GST implementation (calculated at ₹ 97,000 crores approximately) will be borrowed by States through issue of debt under a Special Window coordinated by the Ministry of Finance.
- II. It will be the endeavour to ensure steady flow of resources similar to the flow under GST compensation on a bi-monthly basis.
- III. The GOI will endeavour to keep the cost at or close to the G-sec yield, and in the event of the cost being higher, will bear the margin between G-secs and average of State Development Loan yields up to 0.5% (50 basis points) through a subsidy.
- IV. A special borrowing permission will be given by the GOI under Article 293 for this anount, over and above any other borrowing ceilings eligible under any other normal or special permission notified by Department of Expenditure.
- V. in respect of Union Territories (including National Capital Territory), suitable arrangements to ensure flow of resources under the Special Window to them would be made by the Government of India
- VI. The interest on the borrowing under the Special Window will be paid from the Cess as and when it arises until the end of the transition period. After the transition period, principal and interest will also be paid from proceeds of the Cess, by extending the Cess beyond the transition period for such period as may be required. The State will not be required to service the debt or to repay it from any other source.

- VII. States will also be given permission to borrow the final instalment of 0.5% (originally intended as a bonus for completing at least three of the four specified reforms) allowed in para 4 of the Department of Expenditure's OM F.No. 40(06)/PF-S/2017-18 dated 17-5-20 (hereinafter referred to as DOE OM) even without meeting the pre-conditions. This will enable borrowing of approximately ₹ 1 lakh crores in aggregate.
- VIII. The first instalment of 0.5% unconditional borrowing permission granted vide para 4 of the DOE: OM remains unaffected. The reform-linked tranches specified in paras 5 to 8 of that OM also remain unaffected.
- IX. In modification of para 9 of the DOE OM, States will be able to carry forward unutilised extra borrowing ceilings given under that OM to the next financial year; the instalments under para 4 (0.5 unconditional + another 0.5 as per para VII above) can be carried forward unconditionally; the reform-linked portions can be carried forward if the States meet the reform criteria within the dates already prescribed for this year.
- The borrowing under the Special Window will not be treated as debt of the X. State for any norms which may be prescribed by the Finance Commission etc.
- The Compensation Cess will be continued after the transition period until such time as all arrears of compensation for the transition period are paid to the States. The first charge on the Compensation Cess each year would be the interest payable; the second charge would be the principal repayment. The remaining arrears of compensation accrued during the transition period would be paid after the interest and principal are paid.

Option 2

- I. The entire shortfall of ₹ 235,000 crores (including the Covid-impact portion) may be borrowed by States through issue of market debt. The GOI will issue an OM committing to repayment of principal on such debt from Cess proceeds as per para IV below.
- Appropriate enhanced special borrowing permission will be given by the П. GOI under Article 293 based on the following methodology, in modification of scheme notified earlier under the DOE OM:
 - Each state's borrowing limits for the year will be based on the following calculation:

Basic eligibility (3 % of GSDP) + Amount allowed for shortfall as per Item I above of Option 2+ up to 1% of GSDP (reform-linked as per paras 5 to 8 of DOE OM)

or

Basic eligibility (3% of GSDP) + 1% of GSDP + up to 1% of GSDP (reform-linked as per paras 5 to 8 of DOE OM) whichever is higher.

- The additional unconditional borrowing limit of 0.5% and the final (bonus) tranche of 0.5% under para 4 of the DOE OM will not be separately available, being subsumed under the calculation above.
- (c) States will remain eligible for the reform-linked tranches of borrowing under paras 5 to 8 of the DOE OM this year but shall not be eligible to carry them forward. The maximum amount which can be availed under that OM shall, stand reduced to 1 % of GSDP instead of 2% of GSDP.
- Ш. The interest shall be paid by the States from their resources.
- IV. The principal on the amount under Item I above will, after the transition period, be paid from proceeds of the Cess. The States will not be required to repay the principal from any other source.
- To the extent of the shortfall arising due to implementation of GST (i.e. ₹ V. 97,000 crores approximately in aggregate) the borrowing will not be treated as debt of the Statie for any norms which may be prescribed by the Finance Commission etc.
- VI. The Compensation Cess will be continued after the transition period until such time as all arrears of compensation for the transition period are paid to the states. The first charge on the future Cess would be the principal repayment. The remaining arrears of compensation accrued during the transition period would be paid after the principal is paid.

It was also decided that States will give their preference and views thereon. Thereafter on finalisation of scheme, the states can chose either Option 1 or Option 2 and accordingly their compensation, borrowing, repayment etc will be dealt as per their individual choice.

(c) and (d) Some States have objected to the proposed two options. They are being requested to exercise one of the two options.

Parking funds by banks with RBI

- 221. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:
- whether it is a fact that a number of Indian banks have made nearly ₹23,500 crore (\$3.1 billion) by parking their funds with the Reserve Bank of India (RBI) during the lockdown instead of lending money to the various needy sectors;
- (b) if so, the details thereof indicating the reserves of Indian Banks held with RBI during the last three years; and
- the details of steps taken or proposed to be taken by Government to discourage the banks to park their reserves with RBI and start lending to the various core sector to boost the ailing economy?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) No, Sir. Domestic advances of Scheduled Commercial Banks have grown on a year-on-year basis at 5.8% in June 2020. After deploying funds by way of lending and investments, banks only deposit any surplus funds that they may have on a day-to-day basis with RBI, for managing their uquidity mismatches.

- Question does not arise. Further, with regard to holding of reserves of banks with RBI, it is pertinent that as per RBI Master Circular on Basel III Capital Regulations, dated 1.7.2015, reserves of a bank form part of Common Equity Tier 1 (CET1) capital and, as such, being long-term sources, they are deployed in long-term assets like long gestation infrastructure projects and not parked with RBI.
 - Question does not arise. (c)

Ease of living of people

222. SHRI VIJAY PAL SINGH TOMAR:

SHRI HARNATH SINGH YADAV:

LT. GEN. (DR.) D. P. VATS (RETD.):

SHRI P. BHATTACHARYA:

DR. AMEE YAJNIK:

Will the Minister of FINANCE be pleased to state:

whether the Government focuses on the ease of living of people of the (a) country;

- (b) if so, the details thereof and the steps taken or being taken by Government in this regard;
- (c) whether Government has undertaken any survey to improve and mitigate problems in India's growth model; and
 - (d) if so, the details thereof and the outcome of the survey?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Yes, Sir. In order to achieve the goals of Ease of Living, an integrated strategy for urban transformation, responsive governance, clean and sustainable environment and economic growth with livelihood opportunities in cities has been adopted by the Ministry of Housing and Urban Affairs (MOHUA).

At the first level, the three biggest challenges like poverty alleviation, affordable hpusing and sanitation are being addressed through programs of Deendayal Antyodaya Yojana - National Urban Livelihood Mission (DAY-NULM), Pradhan Mantri Awas Yojana-Urban (PMAY- 'Housing for All') and Swachh Bharat Mission (SBM) which are being implemented in more than 4,300 ULBs in the country. At the second level, basic infrastructure like drinking water supply, sewerage and septage management and developing parks and green areas are being focused upon and MOHUA is implementing these in 500 cities with 1 lakh and above population through the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) mission, impacting 60% of the urban population. At the third level, 100 Smart Cities are being developed under the Smart Cities Mission (SCM) to address ease of living and evolving a new paradigm of urban governance with communities at the core and increase in use of digital technology to improve the infrastructure, service delivery and resource uliiization.

(c) and (d) Every year Union government assesses economic situation of the country through Economic Survey. As highlighted in Economic Survey 2019-20, excessive supply-led bank lending without due diligence prior to 2014 built stresses in the financial sector, which has acted as a drag on the real sector in recent times. Economic Survey 2019-20, has also emphasized, *inter alia*, on promoting pro-business policies to provide equal opportunities for new entrants, enable fair competition and ease of doing business, enable trade for job creation and efficiently scale up the banking sector. Accordingly, the corporate tax rate has been cut to 15 per cent for new domestic manufacturing companies, which is amongst the lowest in the world. In December 2019, the government has announced the ₹ 103 lakh crore National Infrastructure Pipeline

which would significantly boost infrastructure and spur growth impulses in the economy. The Union Budget 2020-21 has also announced a number of measures to support broad-based and inclusive economic development. These, inter-alia, include rationalization of personal income tax rates to support domestic demand, a 16-point action plan for holistic development of the agriculture sector and critical measures to boost infrastructure and rural spending. The ongoing reforms and the measures announced in the Union Budget 2020-21 are expected to further strengthen growth.

Impact of bank merger

- 223. SHRI PARIMAL NATHWANI: Will the Minister of FINANCE be pleased to state:
- whether the merger of Union Bank of India, Andhra Bank and the Corporation Bank will lead to any loss of jobs for the present employees or loss of any future employment opportunities for the people;
- whether Government plans to preserve the strong regional focus which the Andhra Bank had towards the Telugu speaking States; and
 - if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) As per inputs received from Union Bank of India, the amalgamation of Andhra Bank and Corporation Bank into Union Bank of India has not resulted in any job loss and instead employees have benefited from the amalgamation as a result of, inter alia, improvement in employees' perquisites through harmonisation of the same across the three banks and wider career opportunities through introduction of new verticals in cutting-edge areas such as analytics, business process re-engineering, digitalisation etc.

With regard to focus in the regions where Andhra Bank had strong presence, Union Bank of India has informed that the regional focus of the bank towards the states of Andhra Pradesh and Telangana has become even stronger post the amalgamation, with customers of region benefiting due to increase in the number of bank branches and ATMs from which they may avail of banking services, larger bouquet of products and services through harmonisation of the same across the three banks, and enhanced lending capacity for loans of larger size due to increase in size of the balance-sheet. The bank further informed that increased scale and customer base in the region has enabled opening of additional regional offices and credit processing centres, equipping the bank for better serving customers of the region.

Revival of economy

224. SHRI K.R. SURESH REDDY:

SHRI KANAKAMEDALA RAVINDRA KUMAR:

SHRI M. SHANMUGAM:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has made any comprehensive assessment regarding the slump in economy of the country due to COVID-19 epidemic;
 - (b) if so, the details thereof;
- (c) whether Government has formulated any scheme/measures to tackle the severe slump occurred in the economy;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) As per the Estimates of Gross Domestic Product (GDP) for the First Quarter of April-June (Q1) of 2020-21 released by the National Statistical Office on 31st August 2020, the real GDP in India contracted by 23.9 per cent during Q1 of 2020-21 (as against a 5.2 per cent growth in Q1 of 2019-20).

- (c) to (e) The Government has announced a special economic and comprehensive package of ₹ 20 lakh crores -equivalent to 10 per cent of India's GDP to combat the impact of the COVID-19 pandemic in India. It has implemented several measures to mitigate the negative impact of COVID-19 on the economy which, *inter-alia*, include: Government has implemented several measures to tackle the negative impact of COVID-19 on the economy which, *inter-alia*, include:-
 - (i) Relief measures for households such as in-kind (food; cooking gas) and cash transfers to senior citizens, widows, disabled, women Jan Dhan Account holders, farmers; insurance coverage for workers in the healthcare sector; and wage increase for MGNREGA workers and support for building and

construction workers, collateral free loans to self-help groups, reduction in EPF contributions, employment provision for migrant workers (Pradhan Mantri Garib Kalyan Rojgar Abhiyaan).

- Relief measures for MSMEs such as collateral-free lending program with 100 (ii) percent credit guarantee, subordinate debt for stressed MSMEs with partial guarantee, partial credit guarantee scheme for public sector banks on borrowings of non-bank financial companies, housing finance companies (HFCs), and micro finance institutions, Fund of Funds for equity infusion in MSMEs, additional support to farmers via concessional credit, as well as a credit facility for street vendors (PM SVANidhi), amongst others.
- (iii) Regulatory and compliance measures: postponing tax-filing and other compliance deadlines, reduction in penalty interest rate for overdue GST filings, change in government procurement rules, faster clearing of MSME dues, IBC related relaxations for MSMEs, amongst others.
- (iv) Structural reforms announced as part of the Atmanirbhar Package which, inter alia, include deregulation of the agricultural sector, change in definition of MSMEs, new PSU policy, commercialization of coal mining, higher FDI limits in defence and space sector, development of Industrial Land/ Land Bank and Industrial Information System, revamp of Viability Gap Funding scheme for social infrastructure, new power tariff policy and incentivizing States to undertake sector reforms.

Charter of taxpayers rights

225. SHRI K.R. SURESH REDDY:

SHRI VAIKO:

Will the Minister of FINANCE be pleased to state:

- the salient features of first charter of taxpayers rights and duties issued recently by the Prime Minister;
- the percentage of income-tax annual returns and assessment cleared by the Department, during the last three years, year-wise:

- (c) the percentage of refund of tax over and above paid, pending with the Ministry, during the last three years; and
- (d) whether there was delay in scrutiny and disposal of the returns by the Department, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) *Vide* Finance Act. 2020, a new section 119A was inserted in the Income-tax Act.1961 to empower the Board to adopt and declare a Taxpayer's Charter (hereafter, 'the Charter') and issue such orders, instructions, directions or guidelines to other income-tax authorities as it may deem fit for the administration of Charter. Accordingly, the Charter was adopted on 13th August, 2020. The Charter enshrines the commitments of Income Tax Department (hereinafter, 'the Department') towards the taxpayer and expectations of the Department from the taxpayer. Some of the important features of the Charter, so adopted, are as under:-

- (1) The Charter provides that the Department is committed to provide a fair, courteous and reasonable treatment to the taxpayer, treat taxpayer as honest, provide mechanism for appeal and review, provide complete and accurate information, provide timely decisions, collect the correct amount of tax, respect the privacy of the taxpayer, maintain confidentiality, hold its authorities accountable, enable representative of choice, provide mechanism to lodge complaint, provide a fair and just system, publish service standards and report periodically and reduce cost of compliance.
- (2) The Charter also provides that the taxpayer is expected to be honest and compliant, be informed, keep accurate records, know what his representative does on his behalf, respond in time and pay his dues in time.
 - (b) Summary of processing of valid e-returns (as on 31st August, 2020):-

Assessment	Number of valid	Number of valid	% Processed
Year	e-returns eligible	e-returns	
	for processing	processed	
AY 2017-18	5.06.11.097	5,03.78.272	99.54%
AY 2018-19	5.99.87.816	5.96.85.487	99.50%
AY 2019-20	6.29.79.699	5.66.02.432	89.87%

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(c) Summary of processing of eligible refund claims in valid e-returns (as on 31st August, 2020):-

Assessment	Number of eligible	Number of processed	% Processed
Year (AY)	refund claims in	eligible refund claims	
	valid e-returns	in valid e-returns	
AY 2017-18	2.16.32.978	2.15.78.866	99.75%
AY 2018-19	2.60.65.388	2.60.30.783	99.87%
AY 2019-20	2.81.94.137	2.77.68.255	98.49%

All scrutiny assessments and processing of the returns are required to be completed within the statutory time limits specified in the Income Tax Act, 1961.

GST compensation to States

- 226. SHRI ELAMARAM KAREEM: Will the Minister of FINANCE be pleased to state:
- how much is the GST compensation fund pending to be disbursed to States, State-wise;
- whether the Government of Kerala has requested the Central Government to disburse the pending GST compensation to the State;
 - why there is such delay in paying GST compensation; and (c)
- when the current dues on GST compensation is expected to be paid to the (d) States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) As per provisions of GST (Compensation to States) Act, 2017 estimated GST compensation pending to States for the period April-July, 2020, is as per Statement (See below).

- (b) Yes, Sir.
- (c) and (d) GST compensation cess collected in current FY 2020-21 is not sufficient to release the admissible GST compensation for period April-July, 2020. Moreover, the

GST compensation cess collected till July, 2020 has been partly utilized for the purpose of GST compensation released to states for the period till March, 2020. GST compensation is released to States as per the GST (Compensation to States) Act, 2017. As per provisions in section 10 (1) of the said Act, GST Compensation cess has been credited into non lapsable Fund known as GST Compensation Fund in Public Account of India. Section 10(2) of the said Act, 2017 provides that payment of GST compensation shall be made out of compensation fund. Government has taken the opinion of Learned Attorney General of India in this regard in respect to situation where the compensation cess collected falls short of the compensation requirements. Out of available GST compensation fund, GST compensation due to the States will be released from time to time as per the GST (Compensation to States) Act, 2017.

Statement

Details of GST compensation

(₹ in crore)

Sl. No. State/UT		Provisional GST Compensation due for FY 2020-21 (April-July, 20)
1	2	3
1.	Andhra Pradesh	4627
2.	Arunachal Pradesh	0
3.	Assam	2149
4.	Bihar	4493
5.	Chhattisgarh	2827
6.	Delhi	6931
7.	Goa	987
8.	Gujarat	11563
9.	Haryana	5841
10.	Himachal Pradesh	1623
11.	Jammu and Kashmir	2104
12.	Jharkhand	2475

Gold smuggling in India

- 227. SHRI ELAMARAM KAREEM: Will the Minister of FINANCE be pleased to state:
 - (a) the details of gold smuggled to India during the last three years;
- (b) the details of seizure of smuggled gold, its quantity and the name of airport or seaport it was caught since last three years, year-wise;

- (c) the details of top 10 airports and seaports from where maximum quantity of smuggled gold got caught during the period; and
- (d) how many of such cases are being investigated by NIA along with Customs and DRI?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) The details of the gold smuggling at the Airports and Seaports are as follows:-

Year	Quantity of Gold Seized (in Kg)	Airports/Seaport
2017-18	1996.93	(i) Airports: Ahmedabad, Agartala, Aizwal, Amritsar, Bengaluru, Bhubaneshwar, Calicut, Chandigarh, Chennai, Cochin, Coimbatore, Gaya, Goa, Guwahati, Hyderabad, Imphal, Jaipur, Jammu, Jodhpur, Jorhat, Kolkata, Lucknow, Madurai, Mangalore, Mumbai, Nagpur, New Delhi, Pune, Silchar, Tiruchirappalli, Trivandrum, Varanasi and Visakhapatnam.
	239.6	(ii) Seaports: Hazira, Mumbai, Mundra, Nhava Sheva and Surat.
2018-19	2946.097	Airports: Ahmedabad, Agartala, Amritsar, Aurangabad, Bagdogra, Bengaluru, Bhubaneshwar, Calicut, Chandigarh, Chennai, Cochin, Coimbatore, Dibrugarh, Gaya, Goa, Guwahati, Hyderabad, Impnal, Indore, Jaipur, Kannur, Kolkata, Lucknow, Madurai, Mangalore, Mumbai, Nagpur, New Delhi, Pune, Rajamundry, Silchar, Srinagar, Tiruchirappalli, Trivandrum, Varanasi and Visakhapatnam.
2019-20	2629.549	(i) Airports: Ahmedabad, Agartala, Amritsar, Bengaluru, Bhubaneshwar, Calicut, Chandigarh, Chennai, Cochin, Coimbatore, Dibrugarh, Gaya, Goa, Guwahati, Hyderabad, Imphal, Indore, Jaipur, Kannur, Kolkata, Lucknow, Madurai, Mangalore, Mumbai, Nagpur, New Delhi, Pune, Surat, Tiruchirappalli, Trivandrum, Varanasi and Visakhapatnam.
	38.9788	(ii) Seaports: Chennai, Mumbai and Nhava Sheva

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Details of top 10 Airports and seaports where maximum quantity of smuggled gold was caught are as under:-

(i) **Airports:**

- 1 Chhatrapati Shivaji International Airport, Mumbai
- 2 Indira Gandhi International Airport, New Delhi
- 3 Anna International Airport, Chennai
- 4 Calicut International Airport
- 5 Cochin International Airport
- 6 Kempegowda International Airport
- 7 Netaji Subhas Chandra Bcse International Airport, Kolkata
- 8 Tiruchirappalli International Airport
- 9 Rajiv Gandhi International Airport, Hyderabad
- 10 Trivandrum International Airport

(ii) **Seaports:**

- Chennai
- 2 Hazira
- 3 Mundra
- 4 Mumbai
- 5 Nhava Sheva
- Surat
- (d) No case is being investigated by NIA alongwith Customs and DRI.

Faceless Tax Assessment

- 228. SHRI MAHESH PODDAR: Will the Minister of FINANCE be pleased to state:
- whether it is a fact that Faceless Tax Assessment is a new process like GST, wriereby Government has adopted the policy of giving relaxation to the taxpayers by not assuming their omissions as a crime and also taking an immediate cognizance of their suggestions;

- (b) if so, whether any provision has been made to give relaxation from any kind of penal action in case of delay or omissions; and
- (c) the details of uses of data analytics and artificial intelligence by Government towards selection of any particular tax payer for tax assessment under this system?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) The faceless Tax assessment is not a process like GST. GST is transaction based. Faceless Assessment is assessment of Income Tax returns. The Assessment of Income Tax through electronic means is going on for a few years. In Faceless Assessment government has just removed the interface between the tax payer & the Tax Officer. The government has not adopted any policy of giving, any relaxation to the taxpayers by not assuming their omissions as a crime and also taking an immediate cognizance of their suggestions.

- (b) Not applicable.
- (c) The information received from the Reporting Agencies 8s Banks etc arc analysed using Data Analytics. They arc displayed on tax payers portal to facilitate Voluntary Compliance. Data Analytics 8& Artificial Intelligence is used to analyse the data & through Risk Management System the information is red flagged. Only multiple red flagged & high risk cases are selected by the system for Assessment.

GST Council's recommendations

- 229. SHRI P.L. PUNIA: Will the Minister of FINANCE be pleased to state:
- (a) whether GST Council has recommended to increase or decrease the taxes, cess and surcharge levied by the Central Governments, State Governments and local bodies in view of fall in GST collection, if so, the details thereof;
- (b) whether the GST Council recommended to determine an additional rate for a specific period of time to collect additional resources during Corona pandemic, if so, the details thereof; and
- (c) whether the GST Council has recommended to implement special provisions of GST in connection with North Eastern and Hill States, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) No such recommendation has been made by the GST Council.

- The GST Council has recommended special dispensation for North Eastern and Hill States as regards registration, threshold and composition limits in GST as under:-
 - For a dealer, engaged exclusively in supply of goods the threshold limit for (i) registration in general is Rs 40 lakhs of aggregate turnover in a financial year. However, in the States of Manipur, Mizoram, Nagaland and Tripura this threshold limit is ₹ 20 lakhs.
 - In any other case, the registration threshold in general is ₹ 20 lakhs of (ii) aggregate turnover in a financial year. However, for Hill states namely Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand, the threshold limit is ₹ 10 lakhs of aggregate turnover in a financial year.
 - (iii) As regards composition scheme, for the States of Arunachal Pradesh, Meghalaya, Manipur, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand, the threshold limit of aggregate turnover in a financial year for availing Composition Scheme under Section 10 (1) of CGST Act, 2017, is ₹ 75 lakhs whereas for all other States the said limit is ₹ 1.5 crores.

GST on healthcare products used in treatment of COVID-19

- 230. SHRI BINOY VISWAM: Will the Minister of FINANCE be pleased to state:
- the total GST collection on healthcare products such as ventilators, masks, sanitisers, PPE, testing kits, etc. that are used in the treatment or prevention of COVID-19; and
- whether Government has considered reducing the GST on healthcare products used in the treatment and prevention of COVID-19?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) A GST taxpayer does not furnish end use wise item details in his returns. Hence, such data is not maintained.

The GST rates are fixed on the recommendations of the GST Council. At present, there is no such recommendation from the GST Council for reducing GST rates on healthcare products used in the treatment and prevention of COVID-19. In general, health care products attract lower GST rates of 5% / 12%.

Sale and disinvestment of PSUs

- 231. SHRIMATI PRIYANKA CHATURVEDI: Will the Minister of FINANCE be pleased to state:
- (a) whether Government has listed Public Sector Undertakings (PSUs) for disinvestment and sale during the current financial year;
 - (b) if so, the details thereof;
- (c) whether the PSUs listed for sale and disinvestment include any profit-making PSUs also; and
 - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (d) Strategic Disinvestment/sale implies substantial sale of Government shareholding of CPSEs, along with transfer of management control. NITI Aayog has been mandated to identify CPSEs for strategic disinvestment. For this purpose, NITI Aayog applies the criteria of (i) National Security; (ii) Sovereign functions at arm's length, and (iii) Market Imperfections and Public Purpose, for identifying such CPSEs. Profitability/loss is not among the relevant criteria.

Based on the recommendations made by NITI Aayog since 2016, the Government has 'in principle' approved strategic disinvestment in 34 cases (some cases include subsidiaries and some cases include only units/plants). Out of these cases, strategic disinvestment transactions have been completed in 8 cases; 4 cases have been halted as CPSEs are under consideration for closure; 2 cases are held up due to litigation; and remaining 20 transactions are at various stages.

Besides, in certain other CPSEs, where Government continues to retain control, disinvestment of minority stake is made to increase public participation through various SEBI-approved methods such as Initial Public Offer (IPO), Offer for Sale (OFS), Buyback of shares and Exchange Traded Funds (ETFs) offers from time to time. Successful completion of disinvestment transactions is dependent on market condition and investors' interest.

Fall in GDP

- 232. SHRI RAVI PRAKASH VERMA: Will the Minister of FINANCE be pleased to state:
- (a) whether GDP for April to June 2020 quarter has fallen to -23.9 per cent, the worst ever contraction of GDP in the history;

- (b) if so, the details thereof;
- (c) whether economy was on bad track before COVID-19 and 21 days complete lock down has exposed it;
 - (d) if so, the details thereof;
 - (e) if not, the reasons therefor; and
- (f) the measures Government would take to check fall of GDP and to ameliorate the economic chaos in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) As per the Estimates of Gross Domestic Product for the First Quarter (Q1) of 2020-21 released by the National Statistical Office on 31st August 2020, the real GDP in India contracted by 23.9 per cent during the first quarter of 2020-21 (as against a 5.2 per cent growth in Q1 of 2019-20). On the demand side, private consumption spending fell by 26.7 per cent and Investment demand also declined by 47.1 per cent. On the supply side, the decline in Gross Value Added (GVA) was broadbased with fall of 50.3 per cent seen in construction followed by services like trade, hotels, transport and communication, manufacturing and mining. Agriculture emerged as the bright spot, growing at a healthy rate of 3.4 per cent.

- (c) to (e) Indian economy had begun to regain momentum with signs of uptick in consumption and investment towards the end of Q3:2019-20. Economic indicators like Index of Industrial Production (IIP), Index of Core Industries (ICI) and merchandize exports had rebounded with positive growth in February 2020. In response to COVID-19 outbreak, the Government imposed a strict 21 days nationwide lockdown from 25th March, 2020, with subsequent extensions and relaxations, under the Disaster Management Act, 2005 to contain the spread of the virus. As per the Estimates of Gross Domestic Product for the Fourth Quarter (Q4) of 2019-20 released by the National Statistical Office, the real GDP in India grew by 3.1 per cent during January to March quarter of 2019-20.
- (f) The Government has announced a special economic and comprehensive package of ₹ 20 lakh crores equivalent to 10 per cent of India's GDP to combat the impact of the COVID-19 pandemic in India. It has implemented several measures to

check fall of GDP and to ameliorate the economic chaos in the country which, *interalia*, include:-

- (i) Relief measures for households such as in-kind (food; cooking gas) and cash transfers to senior citizens, widows, disabled, women Jan Dhan Account holders, farmers; insurance coverage for workers in the healthcare sector; and wage increase for MGNREGA workers and support for building and construction workers, collateral free loans to self-help groups, reduction in EPF contributions, employment provision for migrant workers (Pradhan Mantri Garib Kalyan Rojgar Abhiyaan).
- (ii) Relief measures for MSMEs such as collateral-free lending program with 100 percent credit guarantee, subordinate debt for stressed MSMEs with partial guarantee, partial credit guarantee scheme for public sector banks on borrowings of non-bank financial companies, housing finance companies (HFCs), and micro finance institutions, Fund of Funds for equity infusion in MSMEs, additional support to farmers via concessional credit, as well as a credit facility for street vendors (PM SVANidhi), amongst others.
- (iii) Regulatory and compliance measures: postponing tax-filing and other compliance deadlines, reduction in penalty interest rate for overdue GST filings, change in government procurement rules, faster clearing of MSME dues, IBC related relaxations for MSMEs, amongst others.
- (iv) Structural reforms announced as part of the Atmanirbhar Package which, inter alia, include deregulation of the agricultural sector, change in definition of MSMEs, new PSU policy, commercialization of coal mining, higher FDI limits in defence and space sector, development of Industrial Land/ Land Bank and Industrial Information System, revamp of Viability Gap Funding scheme for social infrastructure, new power tariff policy and incentivizing States to undertake sector reforms.

Allocation of funds to States for battling COVID-19

- 233. SHRI TIRUCHI SIVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the amount requested by each State for the months of March, April, May, June, July, and August. 2020 for battling the pandemic, State-wise;

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- (b) the amount allocated to each state for the months of March, April, May, June, July and August 2020 for battling the pandemic, State-wise; and
- the actual percentage share of the total expenditure incurred by the States on treating COVID-19 patients that is borne by the Centre for the months of March, April, May, June, July and August 2020?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Public health and hospitals being the State subject, the primary responsibility of treatment of COVID-19 patients lies with the respective State governments. States/UTs are using their own resources for COVID-19 management including for treatment of the patients and the details are not maintained centrally.

Besides this States/UTs are being provided required technical and financial assistance under National Health Mission (NHM) for managing the COVID-19.

Further, financial assistance to States/UTs has been given based on the number of cases and trends of COVID-19 Pandemic. Accordingly, all the States/ UTs are provided with necessary financial support under India COVID-19 Emergency Response and Health System Preparedness Package. States /UTs were given flexibility to use the resources available under NHM to prepare the public healthcare system for COVID-19 management.

During FY 2020-21, fimds of Rs 4230.78 crore have been released to the States/ UTs as on 03.09.2020 and the State wise amount allocated and released to each State/ UT is given at Statement.

Statement State-wise details of Central Allocation and Release under the COVID-19 Package (Phase-I and Phase-II)

(₹ in crore) Sl. No. State/UT Central Central Central Central Allocation Allocation Release Release (Phase-I) (Phase-II) (Phase-I) (Phase-II) 1 2 3 4 5 6 A. **High Focus States** 1 Bihar 80.2 80.2 33.11 66.23 2 Chhattisgarh 29.65 24.49 29.65 12.24 3 Jharkhand 26.86 11.09 22.18 26.86 4 Madhya Pradesh 54.18 131.21 108.36 131.21 5 Odisha 46.35 38.28 46.35 19.14 6 Rajasthan 201.72 166.59 201.72 83.29 7 Uttar Pradesh 236.4 195.23 236.4 97.61 B. **Hilly States** 8 Himachal Pradesh 19.89 24.08 19.89 24.08 9 Uttarakhand 30.11 24.87 30.11 24.87 C. **Other States** 10 Andhra Pradesh 141.46 116.82 141.46 58.41 11 Telangana 181.82 150.15 181.82 75.07 12 3.49 Goa 4.23 4.23 1.75 85.79 13 Gujarat 85.79 170 85 14 Haryana 75.58 62.42 75.58 31.21 15 Karnataka 128.92 106.47 128.92 53.23 16 Kerala 219.38 181.17 219.38 90.59 450 393.82 0 17 Maharashtra 393.82

Writt	ten Answers to	[15 Sept	ember, 2020]	Unstarred Q	uestions
1	2	3	4	5	6
18	Punjab	71.87	59.35	71.87	59.36
19	Tamil Nadu	312.64	400	312.64	199
20	West Bengal	81.14	110	81.14	110
	Total	2,503.23	2,475.99	2,503.23	1,119.04
D.	Union Territories wit	hout legislat	ture		
21	Andaman and Nicoba	r 5.38	4.44	5.38	4.44
22	Chandigarh	9.39	7.75	9.39	(
23	Dadra and Nagar Haveli & Daman and Diu	0.97	0.8	0.97	3.0
24	Lakshadweep	0.22	0.18	0.22	(
	Total	15.96	13.17	15.96	5.24
E.	Union Territories wit	th legislatur	e		
25	Delhi	255.12	350.00	255.12	(
26	Puducherry	3.06	4.00	3.06	(
27	Jammu and Kashmir	78.37	64.72	78.37	64.72
28	Ladakh (UT w/o legislature)	20	16.52	20	(
	TOTAL	356.55	435.24	356.55	64.72
F.	North-Eastern High l	Focus States			
29	Arunachal Pradesh	9.37	7.74	9.37	7.74
30	Assam	84.29	69.61	84.29	34.81
31	Manipur	6.37	5.26	6.37	5.20

Health insurance coverage in India

- 234. SHRI DEREK O' BRIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has State-wise details of health insurance coverage in the country;
- (b) if so, the numbers thereof and details of rural-urban divide in health insurance coverage; and
- (c) if not, whether Government has details of other measures that serve as a proxy for health insurance coverage and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) The details of state-wise lives covered under health insurance business (excluding travel & personal accident business) for Financial Year 2018-19 are given in the Statement-I (*See* below). The data related to rural-urban divide in health insurance coverage are not available.

The Government is implementing Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana to provide secondary and tertiary care hospitalization up to ₹ 5.00 lakh per family per year to around 10.74 crore poor and vulnerable families. As of 08.09.2020, 32 States/UTs are implementing the scheme. Some of the States/UTs have also extended the scheme-base at their own cost, resulting into expansion of coverage of a total of 13.13 crore beneficiary families. State-UT wise details are given at Statement-II.

State-UT-wise lives covered under health insurance business for 2018-19

(Units ' 000s)

State	No. of persons Covered
Andhra Pradesh	2,171
Arunachal Pradesh	6
Assam	1,259
Bihar	6,006
Chhattisgarh	12,705

[15 September, 2020]	Unstarred Questions 403
	No. of persons Covered
	1,053
	33,052
	4,782
	1,648
	1,002
	23,950
	35,644
	15,618
	2,226
	144,206
	222
	756
	2
	720
	41,543
	2.070

State	No. of persons Covered
Goa	1,053
Gujarat	33,052
Haryana	4,782
Himachal Pradesh	1,648
Jammu and Kashmir	1,002
Jharkhand	23,950
Karnataka	35,644
Kerala	15,618
Madhya Pradesh	2,226
Maharashtra	144,206
Manipur	222
Meghalaya	756
Mizoram	2
Nagaland	720
Odisha	41,543
Punjab	2,070
Rajasthan	34,774
Sikkim	23
Tamil Nadu	55,553
Telangana	4,443
Tripura	59
Uttar Pradesh	4,884
Uttarakhand	486
West Bengal	30,446
Andaman and Nicobar Islands	43

Written Answers to

State	No. of persons Covered
Chandigarh	679
Dadra and Nagar Haveli	177
Daman and Diu	21
Delhi	9,654
Lakshadweep	63
Puducherry	88

[RAJYA SABHA]

Unstarred Questions

472,035

Note:

TOTAL

404

Written Answers to

- 1. The state level classification of business is reported based on business emanated from a particular state.
- 2. The data is inclusive of govt, sponsored health insurance schemes, group health business and individual health business
- 3. In group health business, although the policy is booked under the state where master policy holder head office may be located, the persons covered may be distributed across, the country.

Statement-II

Ayushman Bharat - PMJAY State/UT-wise households (in Lakhs) as of 08.09.2020

S1. N	o. State/UT	Eligible	Eligible	State	Total
		beneficiary	beneficiary	beneficiary*	
		SECC Rural	SECC Urban		
1	2	3	4	5	6
1.	Andaman and	0.14	0.07	-	0.21
	Nicobar Islands				
2.	Andhra Pradesh	43.35	11.96	88.76	144.07
3.	Arunachal Pradesh	0.72	0.17	1.71	2.60
4.	Assam	25.16	1.86		27.02
5.	Bihar	100.30	8.66	-	108.96
6.	Chandigarh	0.03	0.68	-	0.71
7.	Chhattisgarh	31.39	5.90	18.71	56.00

^{*} For extended beneficiary base, the breakup for rural and urban is not available.

Employment of PHC level staff

- 235. SHRI DEREK O' BRIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has State-wise details of employment of Primary Health
 Centre level staff including medical and para-medical staff;
- (b) if so, numbers thereof and State-wise details of vacancies in PHC level staff; and
- (c) the percentage of expenditure as a share of total expenditure of the Ministry that has been incurred on PHC level staff in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Statements showing state-wise availability of medical and para-medical staff and vacancies thereof in Primary Health Centres (PHCs) of Rural and Urban areas are given in Statement (*See* below).

(c) Public health and hospitals being a State subject, the primary responsibility to make the expenditure for healthcare in their State including expenditure on human resources at PHCs level, lies with the respective State/UT Governments. However, under the National Health Mission, technical and financial support is provided to States/UTs to strengthen their healthcare system including support for recruitment of human resources based on the requirement posed by them in their Programme Implementation Plan (PIP). Under National Health Mission (NHM), expenditure on facility level staff is not maintained centrally.

Written Answers to

Statement

(A) Details of Health Workers in PHCs of Urban Areas as per Rural Health Statistics 2018-19 (as on 31 March, 2019)

Sl. N	Io. State/UT	ANM (F	Female)	Doct	ors ⁺	Pharma	ncists	Laboratory T	echnicia:	ns Nursing	Staff
		In Position	Vacant	In Position	Vacant	In Position	Vacant	In Position	Vacant	In Position	Vacant
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	751	33	375	9	78	180	30	9	97	6
2.	Arunachal Pradesh	9	*	5	NA	3	NA	4	NA	6	*
3.	Assam	211	NA	43	NA	36	NA	35	NA	101	NA
4.	Bihar	95	NA	95	NA	149	NA	0	0	155	NA
5.	Chhattisgarh	376	288	62	26	47	30	26	24	128	56
6.	Goa	0	0	0	0	0	0	0	0	0	0
7.	Gujarat	1947	1117	257	116	359	21	221	123	433	152
8.	Haryana	808	23	85	6	94	*	27	*	93	17
9.	Himachal Pradesh	10	0	22	*	7	1	0	1	5	0
10.	Jammu and Kashmir	143	113	101	*	97	30	46	10	95	16
11.	Jharkhand	202	109	39	6	<i>5</i> 7	71	35	21	89	71

1	2	3	4	5	6	7	8	9	10	11	12	408
12.	Karnataka	2177	70	381	0	435	0	364	0	870	0	Wrii
13.	Kerala	1749	*	78	*	126	•	92	*	344	*	Written Answers
14.	Madhya Pradesh	321	*	118	73	53	83	39	97	137	*	nswei
15.	Maharashtra	1092	269	171	219	240	67	181	80	884	*	rs to
16.	Manipur	13	NA	18	NA	4	NA	4	NA	12	NA	
17.	Meghalaya	0	0	0	0	0	0	0	0	0	0	[RA
18.	Mizoram	16	NA	10	NA	10	NA	10	NA	30	NA	[RAJYA SABHA]
19.	Nagaland	15	NA	6	NA	5	NA	2	NA	10	NA	ABH
20.	Odisha	200	*	109	*	82	0	0	42	123	*	A]
21.	Punjab	80	*	45	*	22	*	11	5	44	1	
22.	Rajasthan	756	366	240	44	125	104	91	92	320	179	
23.	Sikkim	1	NA	2	NA	1	NA	1	NA	3	NA	Unstarred
24.	Tamil Nadu	2087	161	282	181	315	148	147	102	1275	144	
25.	Telangana	747	318	470	28	186	37	0	0	385	57	Questions
26.	Tripura	68	NA	5	NA	4	NA	0	0	9	NA	tions

27.	Uttarakhand	0	0	0	0	0	0	0	0	0	0
28.	Uttar Pradesh	857	NA	NA	NA	NA	NA	NA	NA	NA	NA
29.	West Bengal	86	24	647	246	367	77	305	125	153	765
30.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	0	0
31.	Chandigarh	115	NA	46	NA	57	NA	14	NA	12	NA
32.	Dadra and Nagar Haveli	16	0	2	0	2	0	2	0	6	0
33.	Daman and Diu	0	0	0	0	0	0	0 0	0	0	
34.	Delhi	1645	*	711	*	556	*	240 *	51	*	
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36.	Puducherry	227	*	32	*	32	*	6	*	68	*
	All India	16820	2891	4457	954	3549	849	1933	731	5938	1464

Note: NA:- Not Available; *: Surplus; +: Allopathic

Unstarred Questions

[15 September, 2020]

(B) Details of Health Workers in PHCs of Rural Areas as per Rural Health Statistics 2018-19 (as on 31 March, 2019)

S1. N	o. State/UT	ANM (F	ANM (Female)		ssistants]/LHV	Health Assistant [Male]		Doctors ⁺		Ayush Do	Ayush Doctors	
		In Position	Vacant	In Position	Vacant	In Position	Vacant	In Position	Vncant	In Position	Vacant	
1	2	3	4	5	6	7	8	9	10	11	12	
1.	Andhra Pradesh	0	0	1123	86	0	0	1715	147	61	55	
2.	Arunachal Pradesh	212	NA	17	NA	81	NA	116	NA	58	NA	
3.	Assam	2492	NA	252	NA	0	NA	1925	NA	926	NA	
4.	Bihar	3658	NA	95	NA	212	NA	2085	NA	1803	NA	
5.	Chhattisgarh	821	29	438	354	237	351	321	471	248	109	
6.	Goa	64	0	14	2	0	0	56	*	43	*	
7.	Gujarat	537	939	1710	455	936	460	2186	453	1273	418	
8.	Haryana	195	*	288	7	116	7	542	142	115	*	
9.	Himachal Pradesh	182	*	71	23	46	31	486	236	NA	NA	
10.	Jammu and Kashmir	511	151	98	78	54	8	919	623	480	65	
11.	Jharkhand	632	36	19	279	73	336	336	331	155	237	

												_
12.	Karnataka	385	976	530	3735	2535	2111	16	0	0		Vritte
13.	Kerala	2527	0	22	*	2023	0	1531	*	193	*	en An
14.	Madhya Pradesh	1212	1452	786	1892	991	1133	1053	971	578	*	Written Answers
15.	Maharashtra	3953	1082	2143	60	2494	*	2951	238	397	*	to
16.	Manipur	176	47	64	11	0	0	208	30	117	*	
17.	Meghalaya	369	NA	107	NA	97	NA	149	NA	69	NA	
18.	Mizoram	26	NA	19	NA	22	NA	60	NA	20	NA	[15 S
19.	Nagaland	204	*	0	0	0	0	133	*	8	1	September,
20.	Odisha	1053	*	0	; 0	22	*	813	533	993	*	ıber, 2
21.	Punjab	233	*	352	73	285	117	562	13	152	*	2020]
22.	Rajasthan	2603	521	1143	697	99	82	1932	336	597	305	U
23.	Sikkim	108	NA	17	NA	13	NA	41	NA	6	NA	Unstarred
24.	Tamil Nadu	1344	1078	803	619	697	792	1777	1067	308	167	
25.	Telangana	0	0	924	187	0	0	1213	41	243	151	Questions
26.	Tripura	80	NA	0	NA	6	NA	216	NA	57	NA	ons
27.	Uttarakhand	135	18	86	26	13	60	269	207	65	6	411

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1	2	3	4	5	6	7	8	9	10	11	12
28.	Uttar Pradesh	4796	*	1916	1865	1038	4719	3180	1329	4209	274
29.	West Bengal	265	121	271	194	113	203	810	516	105	17
30.	A& N Islands	95	0	20	0	11	0	34	8	19	2
31.	Chandigarh	0	0	0	0	0	0	0	0	0	0
32.	Dadra and Nagar Haveli	4	*	0	0	0	0	12	0	11	*
33.	Daman and Diu	0	3	0	0	1	0	3	5	3	0
34.	Delhi	10	1	4	1	0	0	5	2	0	0
35.	Lakshadweep	23	0	1	0	0	0	8	0	4	0
36.	Puducherry	87	NA	7	3	31	5	41	*	31	NA
	ALL INDIA	28992	5478	13786	7442	13446	10839	29799	7715	13347	1807

Note: NA:-Not Available; *: Surplus; +: Allopathic

(C) Details of Health Workers in PHCs of Rural Areas as per Rural Health Statistics 2018-19 (as on 31 March, 2019)

Sl. N	o. State/UT	Pharm	acists	Laboratory 7	Technicians	Nursing	Staff	Dental S	urgeon
		In Position	Vacant	In Position	Vacant	In Position	Vacant	In Position	Vacant
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	907	287	733	298	1920	212	20	1
2.	Arunachal Pradesh	55	NA	50	NA	166	NA	6	NA
3.	Assam	1540	NA	1163	NA	2177	NA	161	NA
4.	Bihar	235	NA	453	NA	1296	NA	NA	NA
5.	Chhattisgarh	676	116	498	171	1075	460	4	25
6.	Goa	31	2	23	1	73	*	1	0
7.	Gujarat	1360	116	1385	91	1708	846	NA	NA
8.	Haryana	260	76	207	124	1076	145	312	57
9.	Himachal Pradesh	223	224	43	NA	220	294	58	26
10.	Jammu and Kashmir	1022	*	541	50	648	197	295	92
11.	Jharkhand	54	244	81	217	61	348	0	0
12.	Karnataka	1714	395	1289	290	2464	*	0	0

1	2	3	4	5	6	7	8	9	10	414
13.	Kerala	1070	*	356	*	1259	*	0	0	Wri
14.	Madhya Pradesh	922	124	442	*	614	1091	0	0	Written Answers to
15.	Maharashtra	1507	161	1084	442	682	151	42	*	ınswe
16.	Manipur	105	*	51	22	208	47	58	NA	rs to
17.	Meghalaya	125	NA	130	NA	373	NA	15	NA	
18.	Mizoram	48	NA	68	NA	154	NA	1	NA	[RA
19.	Nagaland	94	*	74	*	190	NA	0	NA	JYAS
20.	Odisha	1198	42	146	*	475	*	15	*	[RAJYA SABHA]
21.	Punjab	463	60	355	*	883	228	35	1	A
22.	Rajasthan	738	776	1407	707	3703	1102	1	5	
23.	Sikkim	13	NA	29	NA	52	NA	10	NA	
24.	Tamil Nadu	989	433	503	919	3801	244	0	0	Unstarred
25.	Telangana	376	149	592	46	1186	164	60	9	
26.	Tripura	134	NA	97	NA	487	NA	39	NA	Questions
27.	Uttarakhand	200	13	15	51	61	18	18	4	tions

NA	
0	
0	
0	
0	
0	
0	
0	
0	
220	
	•

NA

Note:	NA:	Not	Available:	*	Surplus

Uttar Pradesh

West Bengal

Islands

Delhi

Chandigarh

Daman and Diu

Lakshadweep

Puducherry

ALL INDIA

Andaman and Nicobar

Dadra and Nagar Haveli

28.

29.

30.

31.

32.

33.

34.

35.

36.

*

*

[15 September, 2020]

Written Answers to

416

Availability of doctors per capita in India

236. SHRI DEREK O' BRIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has details of per capita availability of doctors in India;
- (b) if so, the details thereof as well as rural-urban distribution, State-wise; and
- (c) how many doctors per 1000 people are specialists, in rural as well as urban India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) As per information provided by the Board of Governors in supersession of Medical Council of India (MCI), 12,55,786 allopathic doctors are registered in the country as on 30th June, 2020. Assuming 80% availability, it is estimated that around 10.05 lakh doctors may be actually available for active service. It gives a doctor-population ratio of 1:1343 as per current population estimate of 135 crore. The details of number of doctors registered with the concerned State Medical Council State/UT-wise are given in Statement (*See* below). Besides, there are 7.88 lakh Ayurveda, Unani and Homeopathy (AUH) doctors in the country. Assuming 80% availability, it is estimated that around 6.30 lakh Ayurveda, Unani and Homeopathy (AUH) doctors may be actually available for service and considered together with allopathic doctors, it gives a doctor population ratio of 1:825.

As per information provided by the Board of Governors in supersession of Medical Council of India (MCI), 3,71,870 allopathic doctors have registered their specialist/post-graduate qualification with Medical Council of India/State Medical Council. It gives a doctor-population ratio of 1:3629 as per current population estimate of 135 crore; No data regarding rural and urban distributions are maintained Centrally.

Statement

Number of Doctors Registered with State Medical Councils / Medical Council of India as on 30th June, 2020

S1. 1	No. State	Number of Registered Doctors
1.	Andhra Pradesh	102924
2.	Arunachal Pradesh	1179

Sl. N	Io. State	Number of Registered Doctors
3.	Assam	24083
4.	Bihar	45795
5.	Chhattisgarh	10020
6.	Delhi	26685
7.	Goa	4035
8.	Gujarat	69746
9.	Haryana	14517
10.	Himachal Pradesh	3406
11.	Jammu and Kashmir	16491
12.	Jharkhand	6837
13.	Karnataka	130698
14.	Madhya Pradesh	40171
15.	Maharashtra	188540
16.	Kerala	65685
17.	Mizoram	118
18.	Nagaland	141
19.	Odisha	24780
20.	Punjab	51685
21.	Rajasthan	46253
22.	Sikkim	1414
23.	Tamil Nadu	148216
24.	Uttar Pradesh	84560
25.	Uttarakhand	9348
26.	West Bengal	75917

S1. N	o. Name of the State	Number of Registered Doctors
27.	Tripura	1945
28.	Telangana	7931
29.	Medical Council of India*	52666
	Total	12,55,786

Note - The other States / UTs do not have their own Medical Registration Council. Hence, their doctors get registration with the Councils of other neighbouring States.

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Out of pocket expenditure

- 237. SHRI DEREK O' BRIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has details of out-of-pocket expenditure incurred by patients as a percentage of total medical expenditure in a year and, if so, the numbers thereof, Statewise;
- (b) the out-of-pocket expenditure incurred by patients as a percentage of total medical expenditure for the last three years; and
- (c) the details of rural-urban distribution of out-of-pocket expenditure as a percentage of total medical expenditure for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Data on Out-of-Pocket Expenditure (OOPE) incurred by patients and its rural-urban distribution as a percent of total medical expenditure is not maintained by the Ministry of Health and Family Welfare.

However, as per the National Health Accounts Estimates for India 2016-17, the State-wise details of Out-of-Pocket expenditure as a percent of Total Health Expenditure (THE) for select States is given at Statement (*See* below). The Household's Out-of-Pocket Expenditure (OOPE) on health as a percent of Total Health Expenditure (THE) in India for the latest three years for which data is available is as under:-

^{* 52666} doctors were registered only with MCI.

Year	OOPE on health as a % of Total Health Expenditure (THE)
2014-15	62.6%
2015-16	60.6%
2016-17	58.7%

State-wise details of Out-of-Pocket Expenditure as a percent of Total Health

Expenditure (THE)

Sl. No.	State	2016-17
1.	Assam	53.8
2.	Andhra Pradesh	72.2
3.	Bihar	77.6
4.	Chhattisgarh	55.9
5.	Gujarat	48.1
6.	Haryana	56.6
7.	Himachal Pradesh	46.4
8.	Jammu and Kashmir	58.5
9.	Jharkhand	66.0
10.	Karnataka	49.2
11.	Kerala	67.0
12.	Madhya Pradesh	68.9
13.	Maharashtra	56.7
14.	Odisha	68.9
15.	Punjab	77.3
16.	Rajasthan	56.7
17.	Tamil Nadu	62.1

420	Written Answers to	[RAJ YA SABHA]	Unstarred Questions
Sl. N	o. State		2016-17
18.	Uttar Pradesh		74.8
19.	Uttarakhand		62.1
20.	West Bengal		74.1

Increase in the burden on healthcare system

238. DR. AMAR PATNAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there are any estimates of increased burden of unattended healthcare needs due to the Covid-19 burden on the health system;
 - (b) if so, the details thereof;
- (c) whether there are plans of strengthening the health system to improve on management of infectious diseases in the country;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Centrally, there is no estimates available of increased burden of unattended healthcare needs due to the Covid-19 burden on the health system.

(c) to (e) "Public health and hospitals" being a State subject, the primary responsibility of strengthening the health system to improve on management of infectious diseases including treatment of COVID-19 patients lies with the respective State governments. However, States/UTs are being provided required technical and financial assistance for managing the COVID-19 Public Health Challenge from time to time.

States /UTs were given flexibility to use the resources available under National Health Mission to prepare the public healthcare system for COVID-19 management.

Further, financial assistance to States/UTs has been given based on the number of cases and trends of COVID-19 Pandemic. Accordingly, all the States/ UTs are provided with necessary financial support under India COVID-19 Emergency Response and Health System Preparedness Package.

During FY 2020-21, funds of Rs 4256.81 crore have been released to the States/ UTs as on 10.09.2020 and the State wise amount allocated and released to each State/ UT is given in the Statement.

Statement

State-wise details of Central Allocation and Release under the COVID-19
Package (Phase-I and Phase-II)

					(₹ in crore)
SI. N	No. State/UT	Central Allocation (Phase-I)	Central Allocation (Phase-II)	Central Release (Phase-I)	Central Release (Phase-II)
1	2	3	4	5	6
A.	High Focus States				
1.	Bihar	80.2	66.23	80.2	33.11
2.	Chhattisgarh	29.65	24.49	29.65	12.24
3.	Jharkhand	26.86	22.18	26.86	11.09
4.	Madhya Pradesh	131.21	108.36	131.21	54.18
5.	Odisha	46.35	38.28	46.35	19.14
6.	Rajasthan	201.72	166.59	201.72	83.29
7.	Uttar Pradesh	236.4	195.23	236.4	97.61
B.	Hilly States				
8.	Himachal Pradesh	24.08	19.89	24.08	19.89
9.	Uttarakhand	30.11	24.87	30.11	24.87
C.	Other States				
10.	Andhra Pradesh	141.46	116.82	141.46	58.41
11.	Telangana	181.82	150.15	181.82	75.07
12.	Goa	4.23	3.49	4.23	1.75
13.	Gujarat	85.79	170	85.79	85
14.	Haryana	75.58	62.42	75.58	31.21

422	Written Answers to	[KAJ I	A SABHA]	Unst	arred Questions
1	2	3	4	5	6
15.	Karnataka	128.92	106.47	128.92	53.23
16.	Kerala	219.38	181.17	219.38	90.59
17.	Maharashtra	393.82	450	393.82	0
18.	Punjab	71.87	59.35	71.87	59.36
19.	Tamil Nadu	312.64	400	312.64	199
20.	West Bengal	81.14	110	81.14	110
	Total	2,503.23	2,475.99	2,503.23	1,119.04
D.	Union Territories wi	thout legislat	ure		
21.	Andaman and Nicobar Islands	5.38	4.44	5.38	4.44
22.	Chandigarh	9.39	7.75	9.39	0
23.	Dadra and Nagar Haveli and Daman and Diu	0.97	0.8	0.97	0.8
24.	Lakshadweep	0.22	0.18	0.22	0
	Total	15.96	13.17	15.96	5.24
E.	Union Territories wi	th legislature	2		
25.	Delhi	255.12	350.00	255.12	0
26.	Puducherry	3.06	4.00	3.06	0
27.	Jammu and Kashmir	78.37	64.72	78.37	64.72
28.	Ladakh (UT w/o legislature)	20	16.52	20	0
	TOTAL	356.55	435.24	356.55	64.72
F.	North-Eastern High Focus States				
29.	Arunachal Pradesh	9.37	7.74	9.37	7.74
30.	Assam	84.29	69.61	84.29	34.81

Corona vaccine procurement policy

- 239. SHRI T.G. VENKATESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has been in receipt of any proposal from the State Government of Telangana requesting to prepare guidelines for licensing, and distribution of corona vaccine which is expected to be marketed in the recent future;
 - (b) if so, the details thereof; and
 - (c) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Central Drugs Standard Control Organisation (CDSCO), under the Ministry of Health & Family Welfare, which is entrusted with the task of approval of New Drugs, including vaccines, leading to their subsequent licensing by the State Licensing Authorities (SLAs), has not received any such proposal.

- (b) Does not arise.
- (c) Does not arise.

Initiatives taken to find solutions to address COVID-19

- 240. SHRIMATI VANDANA CHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has taken initiative to find solutions to address the Coronavirus pandemic, if so, details thereof;
 - (b) the areas in which such research is being clone and the outcome thereof;
- (c) whether there have been partnerships with other countries in this respect and details thereof; and
- (d) the details of the progress made in manufacture of vaccine to fight COVID-19?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Council of Scientific and Industrial Research (CSIR), Indian Council of Medical Research (ICMR), Department of Biotechnology (DBT) and Department of Science and Technology (DST) covered the entire chain of scientific and technological solutions holistically for COVID-19 through academia, R&D labs, industry, startups and NGOs. These solutions include basic scientific studies on the behavior, transmission and effects of virus, mathematical modeling of the pandemic, and products such as the world class ventilators, diagnostic kits, vaccines, therapeutics, antiviral coatings, disinfectants, PPEs, masks, mobile testing booths and hospitals, Artificial Intelligence based tools, and information dissemination to masses.

- (c) The above spectrum of research solution involves multiple Ministries and Departments, which are coordinating and collaborating with International partners wherever required. A case in point is India partnering with Coalition for Epidemic Preparedness Innovations (CEPI), along with Norway. For vaccine research Indian entities are collaborating with Oxford University, UK; Medical labs in USA and Europe and Thomas Jefferson University, USA with respect to several vaccines in Indian laboratories (private or public) and hospitals.
- (d) More than 30 vaccine candidates have been supported which are in different stages of development, 3 candidates are in advanced stage of Phase I/II/III trials and more than 4 are in advanced pre-clinical development stage.

Increase in mental health issues during the pandemic

- 241. SHRIMATI VANDANA CHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the details of initiatives Government has taken to map effect of COVID-19
 on mental health of population, if not, reasons therefor;
 - (b) whether it is a fact that mental health of children has been badly affected;
- (c) whether Government has taken steps to address this in particular, if so, details thereof, if not, reasons therefor;
- (d) whether it is also a fact that the country does not have sufficient number of mental health practitioners;
- (e) details of mental health practitioners in the country in last three years, Statewise; and
- (f) steps which Government plans to take to increase number of mental health practitioners in future?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Realizing the impact that COVID-19 may have on the mental health of the people, including children, the Government has taken a number of initiatives to provide psychosocial support during COVID-19. These initiatives include:-

- (i) Setting up of a 24/7 helpline to provide psychosocial support, by mental health professionals, to the entire affected population, divided into different target groups viz children, adult, elderly, women and healthcare workers.
- (ii) Issuance of guidelines/ advisories on management of mental health issues, catering to different segments of the society.
- (iii) Advocacy through various media platforms in the form of creative and audio-visual materials on managing stress and anxiety, and promoting an environment of support and care for all.
- (iv) Issuance of detailed guidelines by the National Institute of Mental Health and Neurosciences (NIMHANS), Bengaluru- "Mental Health in the times of

- COVID-19 Pandemic Guidance for General Medical and Specialized Mental Health Care Settings".
- (v) All the guidelines, advisories and advocacy material can be accessed on Ministry of Health and Family Welfare website under "Behavioural Health
 - Psychosocial helpline" (https://www.mohfw.gov.in/)
- (vi) Online capacity building of health workers by NIMHANS in providing psychosocial support and training through (iGOT)-Diksha platform.
- (d) to (f) Lack of sufficient mental health professionals is one of the challenges faced in the mental healthcare service delivery. The year-wise, State-wise details of mental health practitioners however is not maintained centrally.

With a view to augment the availability of qualified manpower in field of mental health, the Government, under NMHP, is implementing manpower development schemes for establishment of Centres of Excellence and strengthening/ establishment of Post Graduate (PG) Departments in mental health specialties. Till date, support has been provided for establishment of 25 Centres of Excellence and strengthening/ establishment of 47 Post Graduate (PG) Departments in mental health specialties in the country.

The Government is also augmenting the availability of manpower to deliver mental healthcare services in the underserved areas of the country by providing online training courses to various categories of general healthcare medical and para medical professionals through the Digital Academies established at the three Central Mental Health Institutes namely National Institute of Mental Health and Neuro Sciences, Bengaluru, Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, Assam, and Central Institute of Psychiatry, Ranchi.

Funds received from PM Cares fund

- 242. SHRI NARAIN DASS GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether the Ministry has received any funds from PM Cares account towards the fight against Coronavirus;
 - (b) if so, the procedure and details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) PM Cares has supported procurement of 50,000 Make In India" ventilators to be provided to States/UTs for use in Government run COVID hospitals.

Writing of medical prescriptions in capital letters

- 243. SHRI B. LINGAIAH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government had issued orders asking doctors to write prescriptions in capital letters as it was finding it difficult to decipher medical records in various instances and due to having adverse medico-legal implications; and
 - (b) if so, the details thereof and steps being taken by the States in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Clause 1.5 of Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002 prescribes that every physician should prescribe drugs with generic names legibly and preferably in capital letters and he/she shall ensure that there is a rational prescription and use of drag. Further, Medical Council of India (MCI) has issued Circular dated 21.04.2017 vide which all the Registered Medical Practitioners have been directed to comply with the aforesaid provisions. The MCI or the appropriate State Medical Councils have been empowered to take disciplinary action against a doctor for violation of the provision of the aforesaid Regulations.

National COVID-19 bio-repositories

- 244. SHRI PARTAP SINGH BAJWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has operationalised national COVID 19 bio-repositories and, if so, the details thereof; and
- (b) whether Government has formulated any specific guidelines for the disposal of COVID 19 samples and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Five COVID19 Biorepositories

have been setup by Department of Biotechnology, which have collected more than 40,000 samples which have been made available to researchers and industry for developing diagnostics, therapeutics and vaccines. Genome sequencing of more than 2000 SARS-CoV-2 samples collected from across the country has been completed, which is important for development diagnostics, drugs and vaccines. In addition, ICMR has set up 10 COVID-19 biorepositories for helping industry/academia with appropriate samples of SARS-CoV-2 for developing indigenous diagnostics etc.

(b) Specific guidelines for disposal of COVID-19 samples for Government and private laboratories have been made available by ICMR.

District Public Health Labs

- 245. SHRI PARTAP SINGH BAJWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the list of District Public Health Labs (DPHLs) for testing of epidemic prone diseases. State-wise;
- (b) the total number of DPHLs strengthened since July 2019 till present to test epidemic prone diseases; and
- (c) the total number of Japanese Encephalitis cases since 2016 till present, the details thereof State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) District Public Health Laboratories (DPHL) are being strengthened for diagnosis of epidemic prone diseases in a phased manner out of which 77 DPHL were sanctioned since 2019. Till date, 368 District Public Health Labs have been approved for strengthening; out of which 232 are performing tests as per Integrated Disease Surveillance Programme (IDSP) standards. These laboratories are being supported by trained manpower and funds for essential equipment. An annual grant of Rs 4 lakh per laboratory for reagents and consumables is provided. The State-wise details of DPHLs in the country is given as Statement-I (See below).

(c) Since, 2016, 8503 Japanese Encephalitis cases have been reported under IDSP. The State-wise details are given as Statement-II.

Statement-I

List of District Public Health Labs Strengthened/ Sanctioned till March, 2020

Sl. No.	No. of	Number of DPHL/Labs Sanctioned	
1	2	3	4
1.	Andaman and Nicoba Islands	r 3	Andaman, North & Middle Andman, Car Nicobar
2.	Andhra Pradesh	7	Vizianagaram, Nellore, West Godavari (Eluru), Prakasam, East Godavari(Rajamahendravaram), Krishna (Machilipatnam), Anantapur (Hindupur)
3.	Arunachal Pradesh	4	Papumpare, East Siang, Tezu-Sunpura, Tawang
4.	Assam	27	Golaghat, Lakhimpur, Dhubri, Goalpara, Nagaon, Nalbari, Tinsukia, Sivasagar, Kokrajhar, Dima Hasao, Darrang (Mangaldoi), Dhemaji, Kamrup Metro, Karbi- Anglong (Diphu), Bongaigaon, Udalgiri, Baksa, Chirang, Hailakandi, Karimganj, Morigaon, Barpeta, Sonitpur, Jorhat, Cachar, Dibrugarh, Kamrup R
5.	Bihar	6	Patna (PMCH), Siwan, East Champaran, Jamui, Rohtas, Purnia
6.	Chandigarh	1	Chandigarh
7.	Chhattisgarh	9	Durg, Surguja, Bilaspur, Koriya, Kanker, Dhamtari, Bemetara, Kawardha, Bijapur
8.	Dadra and Nagar Hav	eli 1	Dadra and Nagar Haveli (Silvassa)
9.	Daman and Diu	2	Daman, Diu
10.	Delhi	1	South Delhi
11.	Gujarat	24	Mahesana, Sabarkantha, Junagadh, Navsari, Surendranagar, Panchamahal, Ahmedabad, Kheda, Tapi, Amreli, Porbandar, Anand, Dev Bhumi Dwarka, Banskantha, Narmada, Kutch,

430	Written Answers to	[R.	AJYA SABHA] Unstarred Questions
1	2	3	4
			Dahod, Bharuch, Dang, Morbi, Mahisagar, Chhota-Udaipur, Botad, Gir-Somanath
12.	Goa	2	North Goa (MC), South Goa
13.	Haryana	10	Karnal, Hisar, Yamunanagar, Ambala, Bhiwani, Kaithal, Krukshetra, Nuh, Mohendergarh, Sonepat
14.	Himachal Pradesh	6	Bilaspur, Mandi, Sirmaur, Chamba, Kangra, Hamirpur
15.	Kashmir Division	10	Srinagar, Baramulla, Anantnag, Budgam, Pulwama, Kupwara, Leh, Bancipura, Shopian, Kulgam
16.	Ladakh	1	Kargil
17.	Jammu Division	5	Kathua, Udhampur. Doda, Rajouri, Jammu
18.	Jharkhand	12	Dumka, West Singhbhum, Palamu (Daltonganj), Hazaribagh, Godda, Simdega, Sahibganj, East Singhbhum, Giridih, Ranchi, Bokaro, Chatra
19.	Karnataka	20	Chitradurga, Udupi, Yadgiri, Gadag, Chamarajanagara, Kalaburagi(Gulbarga), Bagalkote, Davangera, Haveri, Kopal, Vijayapura (Bijapur), Tumkur, Dakshin Kannada, Kolar, Chikaballapur, Chikkamagaluru, Ramanagara, Dharwad, Bellary, Mysore,
20.	Kerala	9	Kozhikode (Calicut), Kollam, Alapuzzha, Cannanore (Kannui), Ernakulum, Wayanad, Pathanamthitta, Malappuram, Kottayam
21.	Lakshadweep	1	Kavaratti
22.	Madhya Pradesh	9	Bhopal, Umaria, Dhaar, Mandsaur, Damoh, Betul, Katni, Shivpuri, Khandwa
23.	Maharashtra	22	Beed, Nashik, Gadchiroli, Ahmadnagar, Buldhana, Latur, Palghar, Osmanabad, Satara, Chandrapur, Parbhani, Thane, Amaravati,

Written Answers to		[15 S	September, 2020] Unstarred Questions 431
1	2	3	4
			Raigad, Jalna, Hingoli, Ratnagiri, Bhandara, Gondia, Jalgaon, Nandurbar, Washim,
24.	Manipur	7	Churachandpur, Senapti, Thoubal, Ukhrul, Chandel, Tamenglong, Bishnupur
25.	Meghalaya	4	West Garo Hills, Ri Bhoi (Nongpoh), West Khasi Hills, Jaintia Hill,
26.	Mizoram	6	Lunglei, Aizwal west, Champhai, Lawngtlai, Mamit, Saiha,
27.	Nagaland	8	Dhimapur, Kohima, Wokha, Peren, Phek, Mokokchung, Kiphire, Longleng
28.	Odisha	32	Koraput, Mayurbhanj, Kandhamal, Angul, Sundergarh, Kalahandi, Balajore, Bargarh, Bhadrak, Bolangir, Dhenkanal, Gajapati, Ganjam, Jagatsinghpur, Jajpur, Jharsuguda, Kendrapara, Keonjhar, Khurda, Malkangiri, Nawarangpur, Nayagarh, Puri, Raigada, Sambalpur, Sonepur, Boud, Cuttack, Deogarh, Nuapara, Capital Hospital and RGH RKL
29.	Punjab	22	Sasnagar (Mohali), Barnala, Fatehgarh Sahib (Sarhind), Ferozepur, CH Gurdaspur, Urban Jalandhar, Kapurthala, Mansa, Nawanshahr/ SBS Nagar, Rupnagar(Ropar), Hoshiarpur,Bathinda, Sangrur, Mukatsar, Fazilka, Tarn Taran, Moga,Pathankot, Faridkot, Patiala, Ludhiana, Amritsar
30.	Puducherry	3	Puducherry, Karaikal, Yanam
31.	Rajasthan	24	Sikar, Ajmer, Barmer, Jaisalmar, Dholpur, Tonk, Bharatpur, Sawai Madhopur, Jhunjhunu, Churu, Nagaur, Alwar, Chittorgarh, Karauli, Pratapgarh, Bundi, Dausa, Rajsamand, Hanumangarh, Banswara, Baran, Bhilwara, Dungarpur, Pali

432	Written Answers to	[R.	AJYA SABHA] Unstarred Questions
1	2	3	4
32.	Sikkim	3	East Sigtan Gangtok, West (Gyalshing), Namachi
33.	Telangana	6	Mahbubnagar, Khammam, Karimnagar, Nalgonda, Medak, Nizamabad
34.	Tamil Nadu	32	Cuddalore, Nagapattinum, Nagerkoil (Kanyakumari) Tiruvannamalai, Dindigul, Erode, Coimbatore, Tiruppur, Dharmapuri, Kancheepuram, Karur, Krishnagiri, Madurai, Namakkal, Perambalur, Pudukkottai, Ariyalur, Salem, Thanjuvar, Theni, Thiruvallur, Tirunelveli, Thuthukudi, Villupuram, Ramanathapuram, Tiruchirapalli, Chennai, Sivaganga, Thiruvarur, Udagamandalam, Vellore, Virudhunagar
35.	Tripura	2	Unakoti, Gomati
36.	Uttarakhand	10	Pauri Garhwal, Almora, Dehradun, Udham Singh Nagar, Haridwar, Nainital, Uttarkashi, Champawat, Tehri Garhwal, Bageshwar
37.	Uttar Pradesh	7	Lucknow, Ghaziabad, Balrampur, Sraswasti, Saharanpur, Lalitpur, Gonda
38.	West Bengal	10	Malda, Murshidabad, Purulia, Birbhum, East Midnapur(Tamluk), Jalpaiguri, Nadia, Barasat (North 24 Pargans), Imambara (Hooghly), Dakshin Dinajpur
	Total	368	

State-wise details of Japanese Encephalitis cases since 2016

S1.	No. State/UT	2016	2017	2018	2019	2020	_
1.	Andaman and Nicobar Islands	0	0	0	0	0	
2.	Andhra Pradesh	4	1	1	0	0	
3.	Arunachal Pradesh	3	1	7	130	0	

		•				
S1. N	o. State/UT	2016	2017	2018	2019	2020
4.	Assam	378	783	838	1804	125
5.	Bihar	72	49	42	44	1
6.	Chandigarh UT	0	1	0	0	0
7.	Chhattisgarh	2	13	19	44	14
8.	Dadra and Nagar Haveli	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0
10.	Delhi	0	0	0	1	0
11.	Goa	1	0	0	0	0
12.	Gujarat	5	5	3	1	0
13.	Haryana	0	0	0	0	1
14.	Himachal Pradesh	0	0	0	0	0
15.	Jammu and Kashmir	0	0	3	0	0
16.	Jharkhand	78	32	58	175	16
17.	Karnataka	13	29	38	34	9
18.	Kerala	1	2	0	0	1
19.	Ladakh	0	0	0	0	0
20.	Lakshadweep	0	0	2	0	0
21.	Madhya Pradesh	3	6	36	12	0
22.	Maharashtra	5	10	63	78	6
23.	Manipur	50	151	52	348	23
24.	Meghalaya	63	53	19	98	33
25.	Mizoram	0	0	0	0	0
26.	Nagaland	0	4	0	10	0
27.	Odisha	160	0	16	1	0
28.	Puducherry	1	0	6	2	1

[15 September, 2020]

Written Answers to

Unstarred Questions

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434	Written Answers to	[RAJYA SA	ABHA]		Unstarre	d Questions
S1. 1	No. State/UT	2016	2017	2018	2019	2020
29.	Punjab	0	1	0	0	0
30.	Rajasthan	0	28	0	1	0
31.	Sikkim	0	0	0	0	0
32.	Tamil Nadu	64	110	55	198	49
33.	Telangana	0	0	0	9	2
34.	Tripura	87	75	54	59	14
35.	Uttar Pradesh	195	210	248	242	28
36.	Uttarakhand	3	0	7	4	0
37.	West Bengal	64	163	140	178	21
	Total	1252	1727	1707	3473	344

Indian Food Sharing Alliance

246. SHRI PARTAP SINGH BAJWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of food collection organisations that are operational under Indian Food Sharing Alliance (IFSA);
 - (b) the number of volunteers working for the IFSA;
- (c) the number of people/households that received food under the initiative in the current financial year;
- (d) the number of beneficiaries of the initiative that live in rural area as a percentage of the total beneficiaries; and
- (e) whether Government has any plans to increase the scope of the IFSA to include household donations?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Indian Food Sharing Alliance (IFSA) is a platform being facilitated by Food Safety and Standards Authority of India (FSSAI) to encourage distribution of surplus food under Food Safety and Standards

(Recovery and Distribution of Surplus Food) Regulations, 2019. So far, 82 surplus food distribution organisations have registered to be part of this alliance.

- (b) Since this is a voluntary alliance, partner agencies have not shared the data about number of volunteers working for them, which is not mandatory.
- (c) and (d) The initiative is still in the developmental stage and the partner agencies are not required to share the details of beneficiaries mandatorily.
- (e) Only food business operators and surplus food distribution agencies collecting surplus food from the food businesses are presently covered in the scope of Food Safety and Standards (Recovery and Distribution of Surplus Food) Regulations, 2019.

Revised National Tuberculosis Control Programme

- 247. SHRI PARTAP SINGH BAJWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the total number of blocks with rapid molecular diagnostics presently, the details thereof, State-wise;
- (b) the total percentage of patients tested for Rifampicin resistance since August 2019 till present, the details thereof, State-wise; and
- (c) the total number of TB cases notified from the year 2016 till present the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Rapid molecular diagnostics are presently available at 1360 blocks across the country. State wise number of blocks with rapid molecular diagnostics is enclosed as Statement-I (*See* below).

- (b) 62% of the TB patients were tested for Rifampcin resistance during the period of August 2019 to 10th September 2020. The Statewise details are enclosed as Statement-II (*See* below).
 - (c) The total number of TB cases notified from 2016 is as under:-

436	Written Answers to	[RAJYA SABHA]	Unstarred Questions
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Year	Total No. of notified TB patients
2016	1754957
2017	1827959
2018	2155894
2019	2404815
2020 (Till July 2020)	1061003

The State-wise details of TB cases notified is enclosed as Statement-III.

State-wise number of blocks with rapid molecular diagnostics

S1. N	Io. State	No. Blocks with Rapid Molecular Diagnostics
1	2	3
1.	Andaman and Nicobar Islands	4
2.	Andhra Pradesh	206
3.	Arunachal Pradesh	12
4.	Assam	33
5.	Bihar	60
6.	Chandigarh	3
7.	Chhattisgarh	33
8.	Dadra and Nagar Haveli	1
9.	Daman and Diu	2
10.	Delhi	27
11.	Goa	2
12.	Gujarat	58
13.	Haryana	29
14.	Himachal Pradesh	21

Written Answers to		[15 September, 2020]	Unstarred Questions	437
1	2		3	
15.	Jammu and Kashmir		17	
16.	Jharkhand		38	
17.	Karnataka		68	
18.	Kerala		20	
19.	Ladakh		2	
20.	Lakshadweep		1	
21.	Madhya Pradesh		66	
22.	Maharashtra		119	
23.	Manipur		9	
24.	Meghalaya		7	
25.	Mizoram		8	
26.	Nagaland		9	
27.	Odisha		49	
28.	Puducherry		2	
29.	Punjab		27	
30.	Rajasthan		66	
31.	Sikkim		5	
32.	Tamil Nadu		69	
33.	Telangana		38	
34.	Tripura		5	
35.	Uttar Pradesh		151	
36.	Uttarakhand		14	
37.	West Bengal		79	
	ALL INDIA		1360	

State-wise details of TB patients tested for Rifampcin resistance

State	The total percentage of patients
	tested for Rifampcin resistance
	since August, 2019 till 10th
	September, 2020
1	2
Andaman and Nicobar Islands	50%
Andhra Pradesh	77%
Arunachal Pradesh	51%
Assam	61%
Bihar	47%
Chandigarh	62%
Chhattisgarh	60%
Dadra and Nagar Haveli and Daman and Diu	72%
Delhi	53%
Goa	69%
Gujarat	66%
Haryana	57%
Himachal Pradesh	83%
Jammu and Kashmir	80%
Jharkhand	52%
Karnataka	72%
Kerala	62%
Ladakh	63%
Lakshadweep	60%
Madhya Pradesh	59%

1	2
Maharashtra	73%
Manipur	58%
Meghalaya	67%
Mizoram	61%
Nagaland	62%
Odisha	83%
Puducherry	78%
Punjab	58%
Rajasthan	57%
Sikkim	89%
Tamil Nadu	76%
Telangana	79%
Tripura	83%
Uttar Pradesh	54%
Uttarakhand	44%
West Bengal	71%
ALL India	62%

[15 September, 2020]

Written Answers to

Unstarred Questions

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Statement-III

State-wise details of TB cases notified

State	2016 (Jan-Dec)	2017 (Jan-Dec)	2018 (Jan-Dec)	2019 (Jan-Dec)
1	2	3	4	5
Andaman and Nicobar Islands	534	292	558	587
Andhra Pradesh	74373	83118	91124	98869

440 Written Answers to	[RAJ	[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	
Arunachal Pradesh	2788	3154	3419	2938	
Assam	40851	40174	42896	48669	
Bihar	97001	96489	104930	122671	
Chandigarh	3413	5930	5696	7026	
Chhattisgarh	39484	41272	43031	43718	
Dadra and Nagar Haveli	552	963	849	937	
Daman and Diu	487	457	497	560	
Delhi	62706	65893	93580	107982	
Goa	1966	1935	2492	2410	
Gujarat	126665	149061	154551	159158	
Haryana	47545	40751	65748	73997	
Himachal Pradesh	14961	16451	16485	17446	
Jammu and Kashmir	9937	10476	12895	11860	
Jharkhand	39515	44128	48488	56632	
Karnataka	68462	81187	83094	91703	
Kerala	47293	22754	24557	25617	
Lakshadweep	23	46	19	15	
Madhya Pradesh	129915	134333	160144	187407	
Maharashtra	195139	192458	209642	227348	
Manipur	2393	2805	2927	2553	
Meghalaya	4586	3961	4867	5528	
Mizoram	2205	2245	2570	2944	
Nagaland	2821	3013	4269	4794	
Odisha	43851	71131	50303	53612	
Puducherry	1421	1604	3489	4606	

Written Answers to	[15 Sept	tember, 2020]	Unstarred Questions		
1	2	3	4	5	
Punjab	39836	45313	54401	58204	
Rajasthan	106756	105953	160168	175218	
Sikkim	1539	1271	1438	1432	
Tamil Nadu	96079	93327	104917	110845	
Telangana	45003	1693	52330	71655	
Tripura	2374	39223	2579	2761	
Uttar Pradesh	297746	311041	420434	486385	
Uttarakhand	15081	16760	22362	26060	
West Bengal	89656	97297	104145	110668	
Total	1754957	1827959	2155894	2404815	
State			Jan - Ju	ly 2020	
Andaman and Nicobar	Islands		297		
Andhra Pradesh			37570		
Arunachal Pradesh			15	566	
Assam			211	191	
Bihar			514	193	
Chandigarh			28	316	
Chhattisgarh			200)77	
Dadra and Nagar Havel	li and Daman an	d Diu	(663	
Delhi			51465		
Goa			10)22	
Gujarat			734	145	
Haryana			388	311	
Himachal Pradesh			84	573	

442	Written Answers to	[RAJYA SABHA]	Unstarred Questions

State	Jan - July 2020
Jammu and Kashmir	5457
Jharkhand	26025
Karnataka	39949
Kerala	12680
Ladakh	161
Lakshadweep	8
Madhya Pradesh	80779
Maharashtra	89484
Manipur	1020
Meghalaya	2661
Mizoram	1524
Nagaland	1991
Odisha	27256
Puducherry	1748
Punjab	29598
Rajasthan	83015
Sikkim	897
Tamil Nadu	41348
Telangana	38583
Tripura	1281
Uttar Pradesh	205633
Uttarakhand	12634
West Bengal	48182
Total	1061003

Mobile ventilators and equipments from US to fight COVID-19

248. SHRI V. VIJAYASAI REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it a fact that the US has sent mobile ventilators and other equipment to India to fight COVID-19;
- (b) if so, the details of equipment so far sent by the US and the States to whom Government has sent them for use;
- (c) whether Government has sought any other medical equipment, etc., from the US to deal with COVID-19;
 - (d) if so, the details thereof; and
- (e) the status of progress of vaccine for Corona-virus jointly being researched by India and

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) Yes. USA has sent 200 nos. of Transport Ventilators to India in two lots through US AID to fight COVID-19.

These ventilators have been delivered to 29 Central Govt Hospitals under various Ministries and new AIIMS located across India. Details are given in Statement (See below).

(e) Indian companies are collaborating with Thomas Jefferson University, USA and Codagenix, USA. These vaccines are still under pre-clinical phase of research.

Statement

Allotment of Ventilators received through USAID

Sl. N	Io. Name of AIIMS/ Hospital	State	No. of ventilators allocated
1	2	3	4
(A)	First Lot of 100 nos. received	in June 2020	
1.	AIIMS, Bhopal	MP	10
2.	AIIMS, Bhubaneswar	Odisha	10

1	2	3	4
3.	AIIMS, Jodhpur	Rajasthan	10
4.	AIIMS, Patna	Bihar	30
5.	AIIMS, Raipur	Chhattisgarh	10
6.	AIIMS, Rishikesh	Uttarakhand	10
7.	AIIMS, Nagpur	Maharashtra	15
8.	AIIMS, Mangalagiri	Andhra Pradesl	n 5
	Sub -Total (A)		100
(B)	Second Lot of 100 nos. received in	August 2020	
9.	AIIMS, Raebareli	Uttar Pradesh	5
10.	AIIMS, Gorakhpur	Uttar Pradesh	5
11.	IMS BHU, Varanasi	Uttar Pradesh	10
12.	Divisional Railway Hospital, Jhansi	Uttar Pradesh	
13.	MGIMSWardha	Maharashtra	10
14.	AIIMS, Bibinagar	Telengana	5
15.	Northern Railway Central Hospital,	Delhi Delhi	4
16.	All India Institute of Ayurveda, Sarita Vihar	Delhi	6
17.	BHEL Hospital, Bhopal	MP	2
18.	PGIMER, Chandigarh	Chandigarh	5
19.	AIIMS, Bathinda	Punjab	5
20.	JIPMER, Puducherry	Puducherry	10
21.	NIMHANS, Bangalore	Karnataka	5
22.	SCTIMS, Trivendrum	Kerala	10
23.	NEIGRIHMS, Shillong	Meghalaya	6
24.	Divisional Railway Hospital, Chakradharpur,	Jharkhand	2

Writt	ten Answers to [15 Septe	ember, 2020] Unstarred	Questions 445
1	2	3	4
25.	Bokaro General Hospital, SAIL, Bo	okaro Jharkhand	
26.	Divisional Railway Hospital, Kharagpur, (IR)	West Bengal	2
27.	Durgapur Main Hospital, SAIL, Durgapur	West Bengal	2
28.	JNH & RC, Bhilai Steel Plant, Bhil	lai Chhattisgarh	1
29.	Ispat General Hospital, Rourkela	Odisha	1
	Sub -Total (B)		100
	Total (A+B)		200

Fire accidents in COVID-19 hospitals/ hotel-turned COVID hospitals

- 249. SHRI V. VIJAYASAI REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- the details of fire and other accidents in COVID-19 hospitals/hotel-turned COVID hospitals in the country; and
- (b) the reasons for such accidents and the action Government has taken against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Health is a State subject and fires in public/private hospitals in cities/towns comes under the mandate of respective State Governments.

Ministry of Health and Family Welfare doesn't collect data on fire accidents occurring in health facilities under State/UTs, except those where States have requisitioned help from the Center.

However, information has been sought from the States and the details of fires in COVID hospitals, as informed by the States are as under:-

Sl. N	No. State	District	Hospital	Date	Casualties
1	Gujarat	Ahmedabad	Private hospital	6.8.2020	8 deaths
2	Andhra Pradesh	Vijayawada	Private Hospital	9.8.2020	7 deaths
3	Gujarat	Vadodara	Public Hospital	8.9.2020	Nil

The investigation and actions to be taken in such instances falls under the purview of concerned States.

Sub-standard masks

- 250. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has taken note of the fact that many sub-standard masks have flooded the market which made the life of the common people, who are already battling with Corona Virus/Covid-19 pandemic, more dangerous;
 - (b) if so, the details thereof;
- (c) whether Government has taken any concrete steps in this regard to sensitise the common people to use standard mask;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (e) Government of India has provided guidelines on use of appropriate masks for medical professionals as per their risk profile. The mask recommended by Government of India has laid down standards. Bureau of Indian Standards has also laid down standards for medical masks.

To make wider availability of masks, Government of India banned exports of masks, declared it as essential commodity and brought it under price control.

Government of India has created awareness to promote use of homemade face covers and also provided information to general public on how to make face covers.

Guidelines/Standard Operating Procedure (SOP) issued by the World Health Organisation (WHO)

- 251. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government is strictly following all the guidelines/Standard Operating Procedure (SoP) issued by the World Health Organisation (WHO) in combating the Covid-19 pandemic;
 - (b) if so, the details thereof;
- (c) whether Government has come across any instances of violation of guidelines/ Standard Operating Procedure (SoP) issued by WHO; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) All guidelines, advisories and Standard Operating Procedure issued by Ministry of Health & Family Welfare have been prepared in consultation with concerned subject experts and in line with global best practices. Documents of World Health Organization and their experts are also consulted, wherever required.

(c) and (d) These are normative guidelines. States have the option of adopting/adapting it or make their own guidelines, unless and until specified under a legal provision.

Health insurance cover for health workers

252. SHRI M. SHANMUGAM:

SHRI K.R. SURESH REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government had made arrangements for health insurance cover for frontline health workers in the country;
 - (b) if so, the details thereof;
- (c) if not, who will give adequate compensation to these health workers who are warriors in the fight against Covid-19;

- (d) whether any direction has been given to the State Governments for providing insurance cover to the health staff working under them, if so, the details thereof; and
- (e) how many States have provided insurance cover to health staff, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) With an aim to provide a safety net to Health Workers fighting COVID-19 and working in the front-line, Pradhan Mantri Garib Kalyan Package: Insurance Scheme for Health Workers Fighting COVID-19' was launched w.e.f. 30.03.2020 to provide comprehensive personal accident cover of ₹ 50 lakh to around 22.12 lakh public healthcare providers, including community health workers, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this.

On account of the unprecedented situation, private hospital staff/ retired/volunteer/ local urban bodies/contract/daily wage/ ad-hoc/outsourced staff requisitioned by States/ Central hospitals/autonomous hospitals of Central/States/UTs, AIIMS & INIs/ hospitals of Central Ministries can also be drafted for COVID 19 related responsibilities. These cases are also covered under the scheme.

The scheme provides relief to the dependants of front-line health workers in case of loss of life due to COVID-19 or accidental death on account of COVID-19 related duty.

- (d) 'Public Health & Hospitals' being a State subject, State Governments are free to provide insurance cover to the health workers under them.
- (e) Data regarding provisioning of Health Insurance by the States to cover health staff is not maintained at the Central level.

Draft digital health management policy

253. SHRI BHASKAR RAO NEKKANTI: SHRI PARIMAL NATHWANI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has released the draft Health Data Management Policy for public feedback;

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- (b) if so, the details thereof;
- (c) whether this policy sets out the manner in which data privacy will be maintained once the National Digital Health Mission (NDHM) is implemented;
- (d) whether the NDHM aims to digitise health records and maintain registries for healthcare professionals and health facilities; and
 - if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) The draft Health Data Management Policy for the National Digital Health Mission was uploaded on the portal on 20th August 2020. It can be accessed at https://ndhm.gov.in.

This policy would be open for feedback and consultation till 21st September 2020,

- Yes. Data privacy is of utmost importance and priority to the government and the same has been a key area of focus in the said policy.
- (d) and (e) The National Digital Health Blueprint which forms the foundation of the National Digital Health Mission has the following vision - "To create a National Digital Health Ecosystem that supports Universal Health Coverage in an efficient, accessible, inclusive, affordable, timely and safe manner, through provision of a wide range of data, information and infrastructure services, duly leveraging open, interoperable, standards-based digital systems, and ensuring the security, confidentiality and privacy of health-related personal information." The registries for healthcare professionals and health facilities are envisaged in NDHM.

Digitization of health records would be facilitated by creation of National Digital Health Ecosystem.

Achievements made under NUHM

- 254. SHRI HARNATH SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- the achievement made by Government under National Urban Health Mission (NUHM);
- whether Government has increased the scope of National Rural Health Mission to National Health Mission, if so, the details of the programme; and

(c) the action taken by Government to provide cheap and quality health services to the urban and semi-urban poor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) The National Health Mission (NHM) was approved as an overarching mission encompassing two sub-missions of National Rural Health Mission (NRHM) and National Urban Health Mission (NUHM) in 2013. The Mission aims to provide universal access to equitable, affordable & quality health care services that are accountable and responsive to needs of the people. NHM provides support under the following components:-

- I. Health Systems Strengthening including infrastructure, human resource, drugs, diagnostics & equipment, ambulances, Mobile Medical Units (MMUs), Accredited Social Health Activists (ASHAs), Mahila Arogya Samiti (MAS) etc.
- II. Reproductive, Maternal, Newborn, Child and Adolescent Health Services (RMNCH+A)
- III. Communicable Disease Control Programmes
- IV. Non-communicable Diseases Control Programme interventions up to District Hospital level
- V. Infrastructure Maintenance to support salary of Auxiliary Nurse Midwives (ANMs) and Lady Health Visitor (LHVs) etc.

Under NHM, technical and financial support is provided to the States/UTs for strengthening their health care services based on the requirements proposed in their Program Implementation Plans (PIPs). Since launch of NUHM, support has been provided for establishing and strengthening of 5672 Urban Primary Health Centres (UPHCs), 260 Urban Community Health Centres (U-CHCs), 3463 Medical Officers, 409 Specialists, 33,649 para-medical staff, 74,468 ASHAs and 92,993 MAS. Also, 5,43,686 Urban Health and Nutrition Days (UHNDs) and 53,907 Outreach Camps have been approved for providing outreach services to the slum and vulnerable population.

COVID testings

255. SHRI TIRUCHI SIVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the number of Covid-19 tests done for the months March, April, May and June 2020 throughout India, month-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): COVID-19 Tests done for the months of March, April, May and June 2020 throughout India, Month-+wise and State-wise status are given at Statement.

Statement

Month-wise and State-wise details of number of COVID-19 tests
done in the country

	ie in the count	,, ,		
State	March	April	May	June
Andaman and Nicobar Islands	94	3245	4310	7161
Andhra Pradesh	823	64744	271305	328042
Arunachal Pradesh	33	632	6143	14836
Assam	443	7574	49161	284257
Bihar	1021	23636	48845	118644
Chandigarh	149	1303	4499	4169
Chhattisgarh	692	11090	43755	85172
Dadra and Nagar Haveli	2	2450	6481	11333
Daman and Diu	1	742	2948	7322
Delhi	1864	42939	128449	293229
Goa	90	1586	10915	53007
Gujarat	1231	70057	139705	156598
Haryana	1125	33026	95249	165954
Himachal Pradesh	239	5736	29728	44644
India	444	2892	2846	3982
Jammu and Kashmir	562	16319	79275	177612
Jharkhand	317	8179	43493	68336
Karnataka	2312	55025	240396	320315
Kerala	5080	23960	37743	101052

State	March	April	May	June
Ladakh	230	1805	4968	6354
Lakshadweep		177	1211	362
Madhya Pradesh	800	37190	129072	204108
Maharashtra	5581	116189	345858	485740
Manipur	55	467	9408	41847
Meghalaya	51	1426	2964	4221
Mizoram	41	146	736	12609
Nagaland	8	644	617	6139
Odisha	473	22756	129080	110775
Puducherry	87	2186	3943	8992
Punjab	1249	17998	67930	207928
Rajasthan	2329	91289	253474	381545
Sikkim	9	107	2387	8699
Tamil Nadu	1875	85848	354201	566558
Telangana	1017	16086	15747	35208
Tripura	103	4714	12493	25294
Uttar Pradesh	1870	67364	187889	303550
Uttarakhand	446	6496	19420	36761
West Bengal	584	16494	150640	301067
GRAND TOTAL	33330	864517	2937284	4993422

COVID-19 testing labs

 $256.\;$ SHRI TIRUCHI SIVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of testing labs all over India authorised and set up for testing of Covid-19 for the months March, April, May, June and July 2020, month-wise; and

Unstarred Questions

(b) the total number of authorised testing facilities functioning during the months of March, April, May, June and July 2020, month-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) According to the Indian Council of Medical Research, an autonomous organisation under the Department of Health Research, the total number of testing labs all over India authorised and set up for testing of Covid-19 for the months of March, April, May, June and July 2020, monthwise is as under:-

Month	Number of labs set up for COVID-19
March, 2020	152
April, 2020	247
May, 2020	275
June, 2020	367
July, 2020	298

(b) A Statement (See below) as provided by the Indian Council of Medical Research giving details of the total number of authorised testing facilities, functioning during the months of March, April, May, June and July 2020, month-wise and Statewise is laid on the table of the House.

Statement Details of total number of authorized testing facilities functioning during the months of March, April, May, June and July, 2020, month-wise and State-wise

State	March, 2020	April, 2020	May, 2020	June, 2020	July, 2020
1	2	3	4	5	6
Andaman and Nicobar Islands	1	2	-	-	1
Andhra Pradesh	6	41	10	4	10
Arunachal Pradesh	-	1	1	6	
Assam	4	2	3	4	10
Bihar	5	1	14	22	6

454 Written Answers to	[RAJYA SA	BHA]	Unstarred Questions				
1	2	3	4	5	6		
Chandigarh	2	1	1	1	-		
Chhattisgarh	2	1	2	34.	7		
Dadra and Nagar Haveli	-	1	-	-	-		
Daman and Diu	-	-	-	-	-		
Delhi	13	8	18	11	10		
Goa	-	3	2	-	-		
Gujarat	8	10	21	14	5		
Haryana	5	9	5	4	4		
Himachal Pradesh	2	3	-	6	11		
Jammu and Kashmir	4	-	3	1	18		
Jharkhand	2	3	15	11	2		
Karnataka	10	18	37	16	16		
Kerala	9	8	9	15	17		
Ladakh	-	-	1	-	2		
Lakshadweep	-	-		-	3		
Madhya Pradesh	7	7	22	33	17		
Maharashtra	19	36	23	32	21		
Manipur	2	-	-	2	4		
Meghalaya	1	-	2	4	5		
Mizoram	1	-	-	1	-		
Nagaland	-	-	3	9	2		
Odisha	3	5	9	3	27		
Puducherry	1	1	2	-	2		
Punjab	-	5	3	16	4		
Rajasthan	7	9	6	7	8		
Sikkim	-	-	2	-	-		
Tamil Nadu	13	33	26	9	30		

Loss of lives due to COVID-19

- 257. DR. ANIL AGRAWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the details and number of people affected and lost their lives due to Coronavirus/Covid-19 in the country during the last six months, till date, State-wise and month-wise;
- (b) the number of people in the hospitals under treatment at present in the country, Statewise; and
 - (c) the steps taken by Government to control the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The details of number of people affected and lost their lives due to COVID-19 during last 6 months, State-wise, month wise is given as Statement-I (*See* below).

- (b) The number of people under treatment at present in the country, State-wise is given as Statement-II (*See* below).
- (c) Government of. India has taken a series of actions to prevent, control and mitigate the impact of COVID-19. India followed a whole of Government and whole of society approach. Hon'ble Prime Minister, a High level Group of Ministers (GoM), Cabinet Secretary, Committee of Secretaries and senior officers in MoHFW continue to monitor public health response to COVID-19 in the country.

The public health actions were taken in a pre-emptive, pro-active, graded manner based on the evolving scenario. A number of travel advisories were issued restricting inflow of international travellers, till such time, commercial flights were suspended on 23rd March, 2020. Till then, a total of 14,154 flights with 15,24,266 passengers have been screened at these airports. Screening was also done at 12 major and 65 minor ports and

land border crossings. In the initial part of the pandemic, India evacuated a large number of stranded passengers from then COVID affected countries (China, Italy, Iran, Japan, Malaysia) and again in the un-lockdown phase, a total of 12,43,176 passengers have been brought back (as on 9th September, 2020) and followed up.

Integrated Disease Surveillance Programme (IDSP) is conducting contact tracing through community surveillance. In the earlier part of the pandemic, this was done for travel related cases and subsequently for cases being reported from community as a part of containment strategy. As on 10th September 2020, a total of about 40 lakh persons have been kept under surveillance. There are 1697 laboratories conducting COVID-19 Testing. India is testing is about 1 million samples a day. A total of 5.4 crore samples have been tested so far (as on 10th September 2020).

As on 10th September, 2020, a total of 15,290 COVID treatment facilities with 13,14,171 dedicated isolation bed without 02 support have been created. Also, a total of 2,31,269 oxygen supported isolation beds and 62,694 1CU beds (including 32,241 ventilator beds). Guidelines on Clinical management of COVID-19 have been issued and are being updated regularly.

States are being supported in terms of supply of logistics. So far 1.39 Crore of PPE Kits, 3.42 crores N-95 masks, 10.84 crore tablets of Hydroxychloroquine and 29,779 ventilators and 1,02,400 oxygen cylinders have been supplied to States/UTs/ Central Government hospitals so far (as on 10th September, 2020).

Various cadres of personnel and volunteers across sectors and departments for COVID related works and maintenance of other essential medical services have been worked out, trained through resources made available on the website of MoHFW, iGOT (online platform) by DOPT (https://igot.gov.in/igot/).

MoHFW website is being daily to provide general public with information on current status of COVID-19 spread in India. Communication material is also being hosted on MoHFW website and through social media. A dedicated call centre / helpline (1075) has been started to guide community at large which are being used by the citizens very effectively and on a regular basis.

More than 30 vaccine candidates have been supported which are in different stages of development, 3 candidates are in advanced stage of Phase I/II/III trials and more than 4 are in advanced pre-clinical development stage. A National Expert Group on Vaccine Administration for COVID-19 has been constituted on 7th August, 2020, under NITI Ayog. Thirteen clinical trials of repurposed drugs have been undertaken to build a portfolio of therapeutic options for Covid-19 patients.

Statement-I

Cases and deaths due to COVID - State and month-wise details - As on 12th September, 2020

Sl. No. State/UT		April, 2020		May, 2020		June, 2020		July, 2020		August, 2020		September 2020	
		Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andaman and Nicobar Islands	23	0	0	0	67	0	448	5	2584	41	362	5
2.	Andhra Pradesh	1320	31	2276	31	11573	131	125681	1156	293838	2620	112915	810
3.	Arunachal Pradesh	1	0	3	0	191	1	1396	2	2521	4	1713	3
4.	Assam	42	1	1230	3	7310	8	31687	86	68771	208	29299	124
5.	Bihar	395	1	3397	19	6434	49	40984	226	85224	286	18988	215
6.	Chandigarh	43	0	237	4	153	2	605	9	3295	41	2946	30
7.	Chhattisgarh	31	0	458	1	2442	13	6146	39	22417	224	27140	242
8.	Dadra and Nagar Haveli and Daman and Diu	0	0	2	0	213	0	885	2	1267	0	328	0
9.	Delhi	3395	57	16329	414	69958	2330	45796	1160	39150	481	35000	243

1	2	3	4	5	6	7	8	9	10	11	12	13	14
10.	Goa	2	0	63	0	1317	4	4526	41	11505	147	6027	84
11.	Gujarat	4321	208	12384	824	16453	829	28206	574	34862	579	14509	160
12.	Haryana	270	3	1778	17	12850	220	20024	181	29767	268	23600	243
13.	Himachal Pradesh	37	0	291	4	648	5	1585	4	3552	24	2668	33
14.	Jammu and Kashmir	559	6	1832	20	5249	77	12664	272	17339	326	13014	151
15.	Jharkhand	109	3	501	2	1911	10	8437	91	30698	311	17384	115
16.	Karnataka	464	18	2656	30	13293	202	107601	2061	218308	3388	97988	1365
17.	Kerala	256	2	772	5	3324	15	19020	49	51772	221	26869	116
18.	Ladakh	9	0	52	0	916	1	414	6	1277	27	547	4
19.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	2613	134	5429	213	5772	231	17945	286	32159	527	19654	297
21.	Maharashtra	10196	450	57157	1827	112643	5767	241820	6941	370423	9589	223140	4141
22.	Manipur	1	0	69	0	1189	0	1361	5	3631	23	1327	16
23.	Meghalaya	12	1	15	0	25	0	771	4	1545	5	1079	14
24.	Mizoram	0	0	0	0	159	0	252	0	599	0	368	0

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[RAJYA SABHA]

Unstarred Questions

25.	Nagaland	0	0	43	0	416	0	1234	5	2257	4	996	1
26.	Odisha	138	1	1806	6	5368	18	24561	152	71659	315	39581	113
27.	Puducherry	7	0	62	0	644	12	2758	37	10939	179	4615	137
28.	Punjab	316	16	1906	26	3405	104	10451	237	37873	1067	20624	759
29.	Rajasthan	2491	58	6247	136	9481	227	22986	253	40395	382	17343	151
30.	Sikkim	0	0	1	0	100	0	538	1	1013	2	374	5
31.	Tamil Nadu	2199	26	20010	146	71716	1091	151810	2671	182182	3387	63530	909
32.	Telangana	944	23	1660	56	14659	185	45346	252	64994	317	27183	114
33.	Tripura	2	0	311	0	1083	1	3582	20	7175	92	6128	69
34.	Uttarakhand	50	0	850	5	2040	36	4236	39	12644	189	9394	119
35.	Uttar Pradesh	2100	39	5620	174	16233	505	61405	912	144953	1856	68631	796
36.	West Bengal	769	31	4706	284	13669	366	51018	898	92590	1647	33554	600
	TOTAL	33,406	1,109	155,492	4,247	414,106	12,440	1,091,347	18,677	1,995,178	28,777	968,818	12,184

Unstarred Questions

Written Answers to

[15 September, 2020]

Statement-II

No. of persons under treatment in the country (State-wise)

Sl. N	To. State	Date of update	Number of Patients Hospitalized
1	2	3	4
1.	Andaman and Nicobar Islands	11-Sep	248
2.	Andhra Pradesh	10-Sep	36217
3.	Arunachal Pradesh	10-Sep	1412
4.	Assam	12-Sep	32406
5.	Bihar	10-Sep	7939
6.	Chandigarh	12-Sep	886
7.	Chhattisgarh	12-Sep	24287
8.	Dadra and Nagar Haveli	11-Sep	117
9.	Daman and Diu	11-Sep	121
10.	Delhi	11-Sep	5066
11.	Goa	11-Sep	590
12.	Gujarat	12-Sep	11003
13.	Haryana	11-Sep	3863
14.	Himachal Pradesh	11-Sep	2106
15.	Jammu and Kashmir	11-Sep	12065
16.	Jharkhand	11-Sep	15015
17.	Karnataka	11-Sep	54064
18.	Kerala	10-Sep	19710
19.	Ladakh	11-Sep	317
21.	Madhya Pradesh	11-Sep	15515
22.	Maharashtra	11-Sep	114984
23.	Manipur	11-Sep	465

Shortage of doctors to handle COVID-19 pandemic

258. DR. ANIL AGRAWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that there is an acute shortage of doctors in the Government hospitals in the country to cope with the Corona Virus/COVID-19;
 - (b) if so, the details thereof; and
 - (c) the steps taken by Government to face the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) 'Public Health' and 'Hospitals' being State subjects, such information is not maintained centrally.

In so far as three Central Government Hospitals in Delhi *i.e.* Safdarjung Hospital, Dr. Ram Manohar Lohia hospital, Lady Hardinge Medical College & Associated Hospital,

as well as All India Institute of Medical Sciences (AIIMS), New Delhi are concerned, no acute shortage of Doctors has been reported.

However, to tackle any unforeseen situation during corona pandemic, additional doctors/Senior Residents (SRVJunior Residents (JR) have been engaged on contract/ ad-hoc basis in the Hospitals.

University examinations during pandemic

- 259. DR. SANTANU SEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- whether the Ministry was consulted by the Education Ministry ahead of the start of various examinations like University, competitive and recruitment exams;
- if so, looking at the widespread pandemic whether the Ministry was in favour of allowing the exams to be conducted or did it advise otherwise; and
 - the advice at different stages? (c)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes, Ministry of Education and various other Ministries/Deparlments/Agencies conducting examination have consulted this Ministry while planning for conduct of examination regarding safety procedures to be followed in-the context of COVID.

(b) and (c) Ministry of Health and Family Welfare has provided a Standard Operating Procedure on preventive measures to be followed while conducting examinations to contain spread of COVID-19.

This Standard Operating Procedure, issued on 2nd September and updated on 10lh September, 2020 provides for (i) generic preventive measures, (ii) specific measures to be followed in terms of planning for examinations, (iii) facilities at the examination center for prevention of infection, (iv) special precautions for high risk individuals, (v) conduct of examination, (vi) sanitation and hygiene and (vii) SOP to be followed in case an examinee develops symptoms during the conduct of examination.

Only those examination centers which are outside the containment zone have been allowed to function.

District hospitals under PPP model

- 260. DR. SANTANU SEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that Government is going to link Government district hospitals with the private medical colleges under Public Private Partnership (PPP) model;
- (b) whether Government is aware that this move to commercialize public health system will convert almost half of the hospital beds into paid beds and will further reduce poor people's access to public health institutions;
 - (c) if so, Government's reaction thereon;
- (d) whether Government is facing scarcity in resources and finances to meet the basic health needs of common citizens; and
 - (e) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (e) The regulations of Medical Council of India (MCI) allow establishment of a medical college under Public Private Partnership (PPP) model. Clause 2(5) of MCFs Establishment of Medical College Regulations, 1999, prescribes that the appropriate Government may allow the utilization of the facilities of a hospital owned and managed by it for establishing a Medical College by a person/agency /trust/society /company by entering into a Memorandum of Understanding for this purpose. The hospital to be transferred should be minimum 300 beds with necessary infrastructural facilities capable of being developed into teaching institution for the proposed medical college. It has also been prescribed that while transferring the Government Hospital facility, the State Government may safeguard the interest of State particularly in respect of admission of students under Government Quota in the medical college, patient care and implementation of all government health programmes in affiliated Hospital of the medical college.

Deaths due to coronovirus

- 261. SHRI ANIL DESAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that a large number of people have lost their lives due to coronavirus;

- (b) if so, the number of deaths, State and UT-wise; and
- (c) the remedial measures taken by Government to contain the virus?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) As on 12th September, 2020, a total of 77,472 deaths due to COVID-19 have been reported in India. However, India is reporting 55 deaths per million population which is one of the lowest in the world as compared to severely affected countries.

- (b) The details on number of deaths State-wise and UT wise is given as Statement (See below).
- (c) Government of India has taken a series of actions to prevent, control and mitigate the impact of COVID-19. India followed a whole of Government and whole of society approach. Hon'ble Prime Minister, a High level Group of Ministers (GoM), Cabinet Secretary, Committee of Secretaries and senior officers in MoHFW continue to monitor public health response to COVID-19 in the country.

The public health actions were taken in a pre-emptive, pro-active, graded manner based on the evolving scenario. A number of travel advisories were issued restricting inflow of international travelers, till such time, commercial flights were suspended on 23 rd March, 2020. Till then, a total of 14,154 flights with 15,24,266 passengers have been screened at these airports. Screening was also done at 12 major and 65 minor ports and land border crossings. In the initial part of the pandemic, India evacuated a large number of stranded passengers from then COVID affected countries (China, Italy, Iran, Japan, Malaysia) and again in the un-lockdown phase, a total of 12,43,176 passengers have been brought back (as on 9" September, 2020) and followed up.

Integrated Disease Surveillance Programme (IDSP) is conducting contact tracing through community surveillance. In the earlier part of the pandemic, this was done for travel related cases and subsequently for cases being reported from community as a part of containment strategy. As on 10th September 2020, a total of about 40 lakh persons have been kept under surveillance. There are 1697 laboratories conducting COVID-19 Testing. India is testing is about 1 million samples a day. A total of 5.4 crore samples have been tested so far (as on 10th September 2020).

As on 10th September, 2020, a total of 15,290 COVID treatment facilities with 13,14,171 dedicated isolation bed without O2 support have been created. Also, a total

of 2,31,269 oxygen supported isolation beds and 62,694 ICU beds (including 32,241 ventilator beds). Guidelines on Clinical management of COVID-19 have been issued and are being updated regularly.

States are being supported in terms of supply of logistics. So far 1.39 Crore of PPE Kits, 3.42 crores N-95 masks, 10.84 crore tablets of Hydroxychloroquine and 29,779 ventilators and 1,02,400 oxygen cylinders have been supplied to States/UTs/ Central Government hospitals so far (as on 10th September, 2020).

Various cadres of personnel and volunteers across sectors and departments for COVID related works and maintenance of other essential medical services have been worked out, trained through resources made available on the website of MoHFW, iGOT (online platform) by DOPT ("https.V/igot.gov.in/igot/).

MoHFW website is being daily to provide general public with information on current status of COVID-19 spread in India. Communication material is also being hosted on MoHFW website and through social media. A dedicated call centre / helpline (1075) has been started to guide community at large which are being used by the citizens very effectively and on a regular basis.

More than 30 vaccine candidates have been supported which are in different stages of development, 3 candidates are in advanced stage of Phase I/II/I11 trials and more than 4 are in advanced pre-clinical development stage. A National Expert Group on Vaccine Administration for COVID-19 has been constituted on 7th August, 2020, under NITI Ayog. Thirteen clinical trials of repurposed drugs have been undertaken to build a portfolio of therapeutic options for Covid-19 patients.

Statement

Details on number of deaths State-wise and UT-wise
(as on 12th September, 2020)

S1. N	No. State/UT	Deaths
1.	Andaman and Nicobar Islands	51
2.	Andhra Pradesh	4779
3.	Arunachal Pradesh	10
4.	Assam	430

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S1. N	o. State/UT	Deaths
5.	Bihar	797
6.	Chandigarh	86
7.	Chhattisgarh	519
8.	Dadra and Nagar Haveli and Daman and Diu	2
9.	Delhi	4687
10.	Goa	276
11.	Gujarat	3180
12.	Haryana	932
13.	Himachal Pradesh	71
14.	Jammu and Kashmir	854
15.	Jharkhand	532
16.	Karnataka	7067
17.	Kerala	410
18.	Ladakh	38
19.	Madhya Pradesh	1691
20.	Maharashtra	28724
21.	Manipur	44
22.	Meghalaya	24
23.	Mizoram	0
24.	Nagaland	10
25.	Odisha	605
26.	Puducherry	365
27.	Punjab	2212
28.	Rajasthan	1207

Sl. No	Sl. No. State/UT Deaths	
29.	Sikkim	8
30.	Tamil Nadu	8231
31.	Telangana	950
32.	Tripura	182
33.	Uttarakhand	388
34.	Uttar Pradesh	4282
35.	West Bengal	3828
	TOTAL	77472

[15 September, 2020]

Availability of beds in hospitals

- 262. SHRI ANIL DESAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- the number of beds available for corona patients in Central Government hospitals in India;
 - (b) the number of beds available for such patients in the National Capital;
 - the number of patients availing treatment in these hospitals; and (c)
- whether any shortage of hospital beds has been reported from any part of country, if so how Government planned to address the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) 'Public Health and Hospitals' being state subjects, such information is not maintained centrally. However, as far as three Central Government Hospitals in Delhi i.e. Safdarjung, Dr. Ram Manohar Lohia and Lady Hardinge Medical College & Associated Hospitals are concerned, the number of beds available for corona patients in respect of these hospitals is as under:

Name of Hospital	Number of beds
Safdarjung Hospital	220
Lady Hardinge Medical College and Smt. Sucheta Kriplani Hospita	1 164
Dr. Ram Manohar Lohia Hospital	227

The number of patients that availed treatment in the aforementioned Hospitals, till date, are as below:-

Name of Hospital	Number of patients
Safdarjung Hospital	1966
Lady Hardinge Medical College and Smt. Sucheta Kriplani Hospital	1314
Dr. Ram Manohar Lohia Hospital	1139

(d) In so far as three Central Government Hospitals in Delhi are concerned, no shortage of hospital beds for Covid-19 patients has been reported.

Usage of HCO for the treatment of COVID-19

- 263. SHRI MANAS RANJAN BHUNIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- whether Government had allowed hydroxychloroquine(HCQ) to be used in treatment of Covidl9 virus; if so, details of using pattern of HCQ among Doctors, Nurses, health workers, and other frontline Corona warriors during the pandemic;
- (b) the details of HCQ produced, exported, supplied to States/ UTs and used by them till date;
- (c) whether Government did not have any accurate data regarding efficacy of HCQ in treating Covid-19 and despite it permitted use of HCQ in treatment process; and
- (d) whether any HCQ study showed increased mortality in COVID-19 patients but the ICMR widened its use in India: if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes, Government has re-purposed the drug Hydroxychloroquine for treatment of mild (but high-risk cases) and for moderate cases. However, the drug is not recommended for severe cases and those with preexisting cardiac disease.

Ministry of Health and Family Welfare does not maintain data on using patterns of Hydroxychloroquine by Doctors, Nurses, health workers, and other frontline corona warriors.

- The details of Hydroxychloroquine supplied by Government of India, procured by the States, actual consumption, available balance is at Statement (See below). India has exported the drug hydroxychloroquine to more than 140 countries.
- (c) and (d) Hydroxychloroquine has demonstrated in vitro activity against SARS-CoV2 and was shown to be clinically beneficial in several small single center studies though with significant limitations. Nonetheless, other observational studies with severe methodologic limitations have shown no effect on mortality or other clinically meaningful outcomes. This drug has been used widely in India for other ailments where it is used for prolonged periods of time, with good safety profile.

Statement Status of Hydroxychloroquine (200 mg) tablets

Sl. No	o. State/UT	Allocated by Gol		Actual Consumption	Available Balance	As on date
1	2	3	4	5	6	7
1.	Andaman and Nicobar Islands	180000	0	95960	84040	11-Sep-2020
2.	Andhra Pradesh	3150000	2000000	1508021	3641979	12-Sep-2020
3.	Arunachal Pradesh	650000	62165	15866	696299	07-Sep-2020
4.	Assam	2170000	1097750	1527300	1740450	07-Sep-2020
5.	Bihar	6400000	1500525	2538330	5362195	08-Sep-2020
6.	Chandigarh	300000	175490	44382	431108	10-Sep-2020
7.	Chhattisgarh	2120000	648935	1970510	798425	10-Sep-2020
8.	Dadra and Nagar Haveli	262500	127990	101894	288596	31-Aug-2020
9.	Daman and Diu	212500	0	0	212500	26-Jul-2020
10.	Delhi	6480000	0	1086800	5393200	10-Sep-2020
11.	Goa	1480000	200000	758720	921280	08-Sep-2020
12.	Gujarat	2850000	10175150	9273398	3751752	07-Sep-2020

						2
1	2	3	4	5	6	7
13.	Haryana	2630000	874800	1664100	1840700	11-Sep-2020
14.	Himachal Pradesh	900000	639750	1422160	117590	11-Sep-2020
15.	Jammu and Kashmir	2780000	0	1300000	1480000	08-Sep-2020
16.	Jharkhand	2820000	20250	2492600	347650	11-Sep-2020
17.	Karnataka	4970000	4199980	4772305	4397675	11-Sep-2020
18.	Kerala	3950000	25200	2399734	1575466	07-Sep-2020
19.	Ladakh	600000	0	8647	591353	10-Sep-2020
20.	Lakshadweep	225000	0	0	225000	01-Sep-2020
21.	Madhya Pradesh	5400000	3125000	8354500	170500	06-Aug-2.020
22.	Maharashtra	9720000	0	5384092	4335908	31-Aug-2020
23.	Manipur	570000	10000	35150	544850	19-Aug-2020
24.	Meghalaya	475000	60000	16005	518995	26-Jul-2020
25.	Mizoram	420000	600	101800	318800	13-Sep-2020
26.	Nagaland	375000	20000	28750	366250	26-Jul-2020
27.	Odisha	1350000	5454650	1747115	5057535	04-Sep-2020
28.	Puducherry	470000	20000	2000	488000	02-Sep-2020
29.	Punjab	2070000	800000	1181700	1688300	02-Sep-2020
30.	Rajasthan	6300000	808561	4136804	2971757	11-Sep-2020
31.	Sikkim	325000	203200	0	528200	10-Aug-2020
32.	Tamil Nadu	7230000	7000000	4118370	10111630	10-Sep-2020
33.	Telangana	4250000	9444900	9558790	4136110	01-Sep-2020
34.	Tripura	550000	9865	119760	440105	11-Sep-2020
35.	Uttar Pradesh	8940000	2000000	9814238	1125762	09-Sep-2020
36.	Uttarakhand	800000	370440	72469	1097971	09-Sep-2020
37.	West Bengal	4350000	10815100	7492150	7672950	30-Aug-2020

Unstarred Questions

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Status of health services during Corona epidemic

†264. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the State-wise and hospital-wise number of such patients who were not suffering from Corona but still have been treated in AIIMS and Central Government run hospitals after 24th March, 2020 in the country;
- (b) whether it is a fact that due to poor health services during Corona pandemic more people have died from other diseases than Corona in the country; and
- (c) the percentage of GDP currently being spent on health sector and whether it is sufficient in view of population and diseases prevalent in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The patients who were not suffering from Corona but still have been treated in AIIMS and Central Government run hospitals after 24th March, 2020 in the country is given in Statement (See below).

- (b) No.
- (c) As per the National Health Accounts (NHA) Estimates 2016-17 (latest available), public expenditure on health as a percentage of GDP is 1.2%.

Statement

Details of no. of patients who were not suffering from Corona but still have been treated in AIIMS and Central Government run hospitals after 24.3.2020

S1. I	No. Name of the Hospital	No. of patients treated since 24.3.2020
1	2	3
1.	AIIMS, New Delhi	401506
2.	Safdarjung Hospital, New Delhi	253220
3.	RML Hospital, New Delhi	268471
4.	LHMC, New Delhi	211796

[†]Original notice of the question was received in Hindi.

472	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
5.	AIIMS, Bhubaneswar		5616
6.	AIIMS, Jodhpur		127631
7.	AIIMS, Raipur		126486
8.	AIIMS, Rishikesh		48765
9.	AIIMS, Patna		15491
10.	AIIMS, Bhopal		62862

Guidelines on breastfeeding of infants by mothers suspected with COVID-19 suspected

265. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has issued guidelines to all Field functionaries/healthcare providers to reassure and support all mothers to initiate and continue to breastfeed their infants as per its own guidelines and the guidelines of WHO in this regard even if they are suspected or confirmed to have Covid-19; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) The Ministry of Health and Family Welfare (MoHFW), Government of India has issued guidelines to all the health department of States and UTs recommending continuation of breastfeeding by mothers irrespective of their COVID status. These guidelines are in line with the World Health Organization (WHO) guidelines in this regard. The details are as follows:-

- On 14th April 2020, a guidance note on "Enabling Delivery of Essential Health Services during the COVID 19 Outbreak" was shared with all States and UTs, wherein it was mentioned that "Breast feeding practices are to be promoted with early initiation of breast feeding and Kangaroo Mother Care (KMC) as per Mothers' Absolute Affection (MAA) /KMC guidelines".
- Further, on 24th May 2020 the guidance note on "Provision of Reproductive, Maternal, Newborn, Child, Adolescent Health Plus Nutrition (RMNCAH+N)

services during & post COVID-19 Pandemic" states that "Mother and baby to be nursed together as far as possible and breastfeeding to be initiated within 1 hour of delivery, irrespective of COVID status. However, she should put on facemask and practice hand hygiene before each feeding".

- 3. A communication dated 27th July 2020, sent to all the States and UTs on the occasion of celebration of "World Breastfeeding Week" to promote breastfeeding and infant and young child feeding practices (IYCF), wherein continuation of breastfeeding has been recommended for all newborns regardless of the COVID status of newborn and mother.
- 4. A decision tree for guiding the health care providers on supporting the lactating mothers in breastfeeding amid COVID-19 pandemic has also been shared with all States and UTs. It has been emphasized that every mother should be supported for initiation of breastfeeding within one hour of birth, exclusive breastfeeding till 6 months and continuing breastfeeding and complimentary feeding thereafter irrespective of COVID status.

In addition, this decision tree provides step-by-step guidance to healthcare workers on how to support mothers with confirmed or suspected COVID-19 to breastfeed. It also provides advice on what to do if mother is not well enough to breastfeed, as well as appropriate hygiene measures for mother, including wearing a medical mask, frequent hand washing and regular cleaning and disinfection of the surfaces to reduce the possibility of the COVID-19 virus being spread to her infant.

Tele-consultation service for CGHS beneficiaries

266. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government has commenced a tele-consultation service for CGHS beneficiaries with specialist doctors in view of the COVID-19 pandemic to help them from various quarters, including senior citizens; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Yes Sir. Tele-consultation facility for consultation with specialist doctors under Medicine. Orthopaedics,

Ophthalmology and ENT Specialties has been initiated for the benefit of CGHS beneficiaries w.e.f. 25th August 202. This facility is presently available in Delhi/ National Capital Region.

CGHS beneficiaries can avail this facility through e-Sanjeevani platform of Ministry of Health & Family Welfare through their registered mobile phone number. The details regarding the steps to be followed have been circulated to the CGHS Wellness centres and are also available in public domainon the website of CGHS.

Testing of TB patients for COVID-19

- 267. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that Government has advised for all newly diagnosed TB patients or those currently on treatment should be tested for Covid-19;
- (b) whether Government has any plan to give special medical care to such patients with TB; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes. Government has advised COVID-19 testing for all newly diagnosed TB patients and those currently on treatment.

(b) and (c) Yes, for management of TB-COVID co-morbid patients, all COVID positive TB patient are admitted to a Dedicated COVID Care Centre/ Dedicated COVID Health Centre/ Dedicated COVID Hospital (level as per severity).

New healthcare scheme for COVID-19 victims

268. LT.GEN. (DR.) D. P. VATS (RETD.): Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government proposes to introduce new healthcare scheme for the victims of COVID-19;
 - (b) if so, the details thereof;
 - (c) the criteria laid down for getting the benefits by the victims; and
 - (d) the funds allocated for the purpose, State/UT-wise including Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) There is provision made under 'Pradhan Mantri Garib Kalyan Package for Health Workers Fighting COVID-19. This is a Central Sector scheme.

The scheme provide an insurance cover of ₹ 50 lakh to healthcare providers, including community health workers, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this. It will also include accidental loss of life on account of contracting COVID-19.

The scheme also covers private hospital staff/ retired/volunteer/ local urban bodies/contract/daily wage/ ad-hoc/outsourced staff requisitioned by States/ Central hospitals/autonomous hospitals of Central/States/UTs, AIIMS & INIs/ hospitals of Central Ministries drafted for COVID-19 related responsibilities.

The insurance provided under this scheme would be over and above any other insurance cover being availed of by the beneficiary.

In addition for treatment of those affected by COVID, Government is implementing Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to provide health cover of ₹ 5 lakh per family per year for secondary and tertiary care hospitalization to around 10.74 crore poor and vulnerable families (approx. 50 crore Individuals) as per Socio-Economic Caste Census (SECC) data. To effectively cover AB-PMJAY beneficiaries for testing and treatment of COVID-19, packages for 'Testing for COVID-19' and 'Treatment of COVID-19' have been notified.

Trauma Centre in Begusarai-Barauni, Bihar

- 269. SHRI RAKESH SINHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government is aware that the number of reported and unreported deaths on National Highway-31 due to heavy traffic is alarming;
- (b) whether Government will consider to open a trauma centre which will cater to a large population between Mokama to Purnia, as being the only industrial area in Bihar in Begusarai-Barauni, a large number of people frequently visit but there is no facility to deal with fatal accident; and
- (c) if so, the scale of the Trauma Centre to be established and if not, what is the alternative for the people injured in the Highway?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) As per Report of National Crime Records Bureau on Accidental Deaths and Suicides in India, there were 1,54,732 deaths due to road accidents in India during 2019. In Bihar deaths due to road traffic accidents during the same year were 7,205, out of which 3,403 were on National Highways. As informed by the Ministry of Road Transport and Highways, for smooth movement of heavy traffic, four laning of NH 31 from Simaria, Barauni, Begusarai and Khagaria is under progress.

(b) and (c) The Government of India has taken initiatives for setting up of trauma care facilities in the Government Medical Hospital along the highways with an overall objective to bring down preventable deaths due to road accidents. Under the scheme "Assistance for Capacity Building for Developing Trauma Care Facilities in Government Hospitals on National Highways" a trauma care facility has been set up at District Hospital, Purnia. As informed by the Government of Bihar, a trauma centre at Mokama has been sanctioned by the State Government. Further, Government Medical College, Bhagalpur has been included for upgradation under Phase IV of Pradhan Mantri Swasthya Suraksha Yojana, with seven super specialities including Trauma and Emergency Medicine.

Setting up a National Institute of Sickle Cell disorder

- 270. SHRI PRASANNA ACHARYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government is aware that sickle cell disorder is a serious health concern in tribal and western parts of Odisha and in some States of eastern India e.g. Assam, Madhya Pradesh, West Bengal etc.;
- (b) whether Government will constitute an expert committee to study the causes and treatment of this disease; and
- (c) whether Government will set up a National Institute of Sickle cell Disorder at V S S. Institute of Medical Sciences and Research at Burla, Odisha in view of the high incidence of Sickle cell disorder in Western Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes.

- (b) The information is being collected and will be laid on the Table of the House.
- (c) The information is being collected and will be laid on the Table of the House.

ICU beds and ventilators

- 271. SHRI RAJEEV SATAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the number of ICU beds and Ventilators available and operational in different Government-run hospitals, State/UT-wise;
- (b) whether Government has taken steps to augment the number of ventilators in Government hospitals in view of surging cases of coronavirus in India;
- (c) if so, the quantum of fund released from PM CARES fund for this purpose; and
- (d) the number of ventilators that are being manufactured and the agency which has been assigned to manufacture these ventilators and the States that are going to be benefitted most?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The details of number of ICU beds and Ventilators available and operational in different Government-run hospitals is not maintained Centrally. However, as per the information provided by the States/ UTs on the Covid-19 Portal, state-wise details of ICU beds and ventilators in COVID dedicated facilities. (Government and Private both) as on 14.09.2020 is at Statement-I (See below).

- (b) Ministry has instructed the States that required number of Ventilators for the States/UTs may be indicated so that the same can be supplied to States. So far, 32,109 Ventilators have been allocated to various States and a total of 20,916 Ventilators have been installed at the facilities. State wise particulars of allocation and installation of Ventilators as on 14.9.2020 is at Statement-II (*See* below).
- (c) Total amount of Rs 898.93 crores have been released from PM Cares Fund towards provision of ventilators.
- (d) Ministry of Health and Family Welfare had placed an order for supply, installation and commissioning of 30,000 ICU Ventilator from M/s Bharat Electronics

Limited, a Public Sector Enterprise of the Ministry of Defence. All States are going to be equally benefitted as the ventilators are being allocated to States based on the numbers of case, the trend of pandemic and the requirement posed by the States.

Statement-I State/UT-wise number of beds and ventilators available and operational in different Government run hospitals

S1. N	o. State/UT	Total ICU Beds	No. of Ventilators
1.	Andaman and Nicobar Islands	24	20
2.	Andhra Pradesh	4766	1427
3.	Arunachal Pradesh	62	16
4.	Assam	385	284
5.	Bihar	640	788
6.	Chandigarh	93	46
7.	Chhattisgarh	722	466
8.	Dadra and Nagar Haveli	46	46
9.	Daman and Diu	21	11
10.	Delhi	2213	1363
11.	Goa	134	174
12.	Gujarat	4892	3182
13.	Haryana	2208	1059
14.	Himachal Pradesh	86	119
15.	Jammu and Kashmir	436	431
16.	Jharkhand	393	243
17.	Karnataka	5064	3398
18.	Kerala	3169	1223
19.	Ladakh	37	31
20.	Lakshadweep	18	12

Sl. No. State/UT Total ICU Beds No of Ve		No of Ventilators	
21.	Madhya Pradesh	2500	861
22.	Maharashtra	14447	6866
23.	Manipur	47	39
24.	Meghalaya	83	87
25.	Mizoram	44	65
26.	Nagaland	54	28
27.	Odisha	529	329
28.	Puducherry	105	69
29.	Punjab	1628	710
30.	Rajasthan	1797	955
31.	Sikkim	20	59
32.	Tamil Nadu	8439	4256
33.	Telangana	1782	518
34.	Tripura	74	22
35.	Uttar Pradesh	4256	2343
36.	Uttarakhand	481	493
37.	West Bengal	1284	823
	Total	62979	32862

Statement-II

State-wise details of allocation and installation of ventilators as on 14.09.2020

Sl. No	. State/UT	Ventilators	
		Allocation	Installed
1	2	3	4
1.	Andaman and Nicobar Islands	34	17
2.	Andhra Pradesh	3960	3648

480	Written Answers to	[RAJYA SABHA]	Unstarred Questions	
1	2	3	4	
3.	Arunachal Pradesh	63	10	
4.	Assam	1000	216	
5.	Bihar	500	272	
6.	Chandigarh	45	25	
7.	Chhattisgarh	230	150	
8.	Dadra and Nagar Haveli an Daman and Diu	d 20	20	
9.	Delhi	575	508	
10.	Goa	200	197	
11.	Gujarat	2500	2329	
12.	Haryana	423	307	
13.	Himachal Pradesh	500	360	
14.	Jammu and Kashmir	908	609	
15.	Jharkhand	460	269	
16.	Karnataka	2025	1043	
17.	Kerala	480	367	
18.	Ladakh	130	88	
19.	Madhya Pradesh	679	535	
20.	Maharashtra	4434	3131	
21.	Manipur	97	32	
22.	Meghalaya	54	6	
23.	Mizoram	115	52	
24.	Nagaland	120	45	
25.	Odisha	567	147	
26.	Puducherry	107	90	
27.	Punjab	510	289	

Publicly funded health research institutes

272. DR. AMEE YAJNIK:

SHRI VIJAY PAL SINGH TOMAR:

SHRI P. BHATTACHARYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of public funded health research institutes and apex public institutions established under the Department of Health Research for strengthening healthcare policy in the country;
- (b) the number of Government and privately run medical institutes that are engaged in doing research on health policies;
- (c) the amount of funds allocated to these institutions to continue health research activities and the outcome thereof; and
- (d) whether Government plans to establish more such institutes in the country in next two years, if so, the details thereof?

Besides, the Department of Health Research has also established: (i) 110 Viral Research and Diagnostic Laboratories (VRDLs) for surveillance, diagnosis, detection of outbreaks and also for undertaking structured research projects, etc., (ii) 80 Multidisciplinary Research Units (MRUs) in State Government Medical Colleges, (iii) 25 Model Rural Health Research Units (MRHRUs) in rural areas. Besides, financial assistance is also given for human resource development and also Grants-in-aid to institutes/individuals for undertaking health research.

(b) There is an Evidence to Policy Cell at ICMR headquarters that conducts capacity building for policy brief and identifies research outcomes that could contribute to health policies/national health programmes.

Also, many of ICMR's scientists are part of committees that are involved in policy generation and contribute extensively to the same.

- (c) An amount of ₹ 1198 crore has been allocated for health research activities during the year 2020-21.
- (d) ICMR has informed that as of now there are no plans to establish more such institutes. However, the following two satellite centres (linked to ICMR institutes) are being established:-
 - NIIH-Centre for Research, Management and Control of Haemolglobinopathies, Chandrapur.
 - (ii) NIV-Centre for One Health, Nagpur.

Besides, the Government has also finalized the following targets for establishing MRUs, MRHRUs and VRDLs during 2020-21:-

Written Answers to	[15 September, 2020]	Unstarred Questions 483
Name of the Scheme	Target	Established till date
MRU	90	80
MRHRU	30	25
VRDL	125	110

Establishments of new AIIMS under PMSSY

- 273. DR. VINAY P. SAHASRABUDDHE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- the progress made under the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), in the establishments of 21 new AIIMS Project, the details thereof, Statewise;
- (b) the total amount of funds released for the construction of these projects in the last three years and the details thereof; and
- the total capacity in terms of number of doctors and students in these new medical and healthcare institutions, and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) 22 AIIMS have been announced/sanctioned to be set under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY). Out of which, six (06) AIIMS i.e. Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh are functional. Details of allthe projects including funds released in the last three years are as per Statement-I (See below).

(c) As per Statement-II.

Statement-I
Status of new AIIMS under PMSSY

Phase	State/UT	AIIMS	Approved	Status/Progress	Total Funds
			cost		released for
			(₹ in crore)		construction
					of these
					projects in
					last three
					years 2017-18
					to 2019-20)
					(₹ cr)
1	2	3	4	5	6
Ph-I	Functional -(06) Al	IIMS at Bhopal, Bhubanesv	var, Jodhpur, I	Patna, Raipur and Rishikesh	
Ph-II	Uttar Pradesh	AIIMS, Rae Bareli	823	• Medical College / Hospital under construction	456.86
				- Progress-83.5%	
		ATDMG Compliance	1011	• Work in progress- 68.93%	627.99
Ph-IV		AIIMS, Gorakhpur	1011	1 0	
Ph-IV	Andhra Pradesh	AIIMS, Goraknpur AIIMS, Mangalagiri	1618	• Progress of work:	598.64
Ph-IV	Andhra Pradesh				598.64

	Maharashtra	AIIMS, Nagpur	1577	 Phase II - Hospital and Academic Campus: 54% Progress of work: 	698.82	Written Answers to
				- Phase I - OPD Block &Residential Complex: 97%		rs to
				- Phase II - Hospital and Academic Campus: 72%		
	West Bengal	AIIMS, Kalyani	1754	• Progress of work:	706.70	
				- Phase I - OPD Block & Residential Complex: 81%		[15 Septer
				- Phase II - Hospital and Academic Campus: 64%		September, 2020]
Ph-V	Punjab	AIIMS, Bathinda	925	• Work in progress- 65.55%	461.38	20]
	Assam	AIIMS, Guwahati	1123	• Work in progress- 27.2:5%	278.76	J
	Himachal Pradesh	AIIMS, Bilaspur	1471.04	• Boundary wall work in progress.		Unstarred
				• Work in progress- 40.5%	485.47	
	Tamil Nadu	AIIMS, Madurai	1264	• Pre-investment work in progress.	7.89	Questions
	Bihar	AIIMS, Darbhanga	_	Pre-investment work in progress.	-	stion
	Jammu and Kashmir	AIIMS Jammu	1661	• Pre-investment activities in progress.	48.33	
				• Work in progress- 0.07%		485

1	2	3	4	5	6
		AIIMS Kashmir	1828	• Pre-investment activities in progress.	42.51
				• Design Consultant finalized.	
				Master plan finalized.	
				• Tender floated for appointment of main construction agency by CPWD.	
Phase-VI	Jharkhand	AIIMS, Deoghar	1103	• Work in progress- 12%.	194.53
	Gujarat	AIIMS, Rajkot	1195	• Pre-investment activities in progress.	7.20
				• Executing Agency for the main work appointed.	
				 Construction agency for the main work appointed. 	
Ph-VII	Telangana	AIIMS, Bibinagar	1028	• Pre-in vestment work in progress.	17.08
				• Executing Agency for the main work appointed.	
				Design Consultant appointed.	
Ph-VIII	Haryana	AIIMS, Manethi	1299	• Encumbrance free land yet to be handed over by Sate Govt.	

486 Written Answers to

[RAJYA SABHA]

Unstarred Questions

Statement-II

Institute-wise details of total capacity of number of doctors and students in new AIIMS

Sl. No. AIIMS		Total Capacity				
			Students			
		Faculty	Senior Residents	Junior Residents	MBBS seats for 2019-20	
1.	Bhopal	305	327	301	100	
2.	Bhubaneswar	305	327	301	100	
3.	Jodhpur	305	327	301	100	
4.	Patna	305	327	301	100	
5.	Raipur	305	327	301	100	
6.	Rishikesh	305	327	301	100	
7.	Mangalagiri	183	16	0	50	
8.	Nagpur	183	16	0	100	
9.	Kalyani	183	8	0	50	
10.	Gorakhpur	183	16	16*	50	
11.	Bathinda	183	16	16*	50	
12.	Deoghar	183	16	16*	50	
13.	Bilaspur	183	16	16*	Nil	
14.	Guwahati	183	16	16*	Nil	
15.	Madurai	Nil	Nil	Nil	Nil	
16.	Bibinagar	183	16	16	50	
17.	Rajkot	183	16	16	Nil	
18.	Vijaypur, Samba, Jammu	183	16	16	Nil	
	Awantipora, Pulwama, Kashmir	Nil	Nil	Nil	Nil	
20.	Raebareli	183	16	16	50	

 $^{{\}small *\ 16\ posts\ sanctioned\ for\ Tutor/Demonstrator/Junior\ Residents.}$

Spending of healthcare sector

†274. SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the percentage of GDP currently being spent on health sector in the country;
- (b) whether current spending in health sector is sufficient in view of population and diseases prevalent in the country;
- whether it is a fact that due to poor health services during Corona more number of people are dying from other diseases than Corona in the country; and
- (d) whether the Government would propose to spend more than 10 per cent of GDP on health in the country so that poor health services could be improved?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) According to the National Health Accounts (NHA) Estimates for India (2016-17), Total Health Expenditure (THE) (Public & Private) is 3.8% of GDP and Government Health Expenditure (GHE) is 1.2% of GDP. The Government Health Expenditure (GHE) is 32% of THE.

- Presently, the Ministry of Health & Family Welfare has not carried out any survey regarding the number of people dying in the country from other diseases than Corona, due to poor health services.
- (d) The National Health Policy, 2017 envisages raising public health expenditure to 2.5% of GDP by 2025 in a time bound manner.

Discharging of critically ill patients from AIIMS hospitals

†275. SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

the details of serious/critical patients admitted in various All India Institutes of Medical Sciences (AIIMS) and Central Government hospitals of the country before the imposition of lockdown in March, 2020, State-wise and hospital-wise;

[†]Original notice of the question was received in Hindi.

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- (b) whether after the imposition of lockdown, such serious/critical patients were discharged from the hospitals without complete treatment due to which they had to face many problems; and
- (c) whether during the lockdown period other than the Corona patients, the treatment of patients suffering from other diseases was stopped in Central Government hospitals due to which large numbers of people became victims of untimely death?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) No, such records of serious/critical patients are maintained centrally by the Ministry.

- (b) No such specific instances, where serious/critical patients were discharged from the Central Government hospitals without complete treatment, has been reported.
- (c) Central Government hospitals have provided treatment to patients other than Corona patients. Emergency and trauma services have been functional and available for other than Corona patients. The Ministry has also provided directions to the Central Government hospitals as well as to State Governments from time to time, to also focus on non Covid essential health care services.

Programmes to develop COVID-19 vaccines

276. SHRI K.C. RAMAMURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the present status of vaccine programme/clinical trials for COVID-19 undertaken by ICMR and other private research centres in the country;
- (b) the details of vaccine programme for COVID-19 undertaken by various other advanced countries;
- (c) whether it is also a fact that Government is also collaborating with other vaccine research labs and countries to find a vaccine:
 - (d) if so, the details thereof; and
 - (e) the expected date of vaccine for this deadly disease?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The Indian Council of Medical

Research (ICMR), an autonomous organisation under the Department of Health Research, has informed that the following companies are conducting clinical trials for COVID-19 vaccines in India:-

- (i) An inactivated whole virion candidate vaccine (BBV152) for SARS-CoV-2 has been developed by Bharat Biotech International Ltd (BBIL) using the virus isolate (NIV-2020-770) provided by ICMR-National Institute of Virology (NIV), Pune. Characterization of the vaccine candidate has been undertaken at ICMR-NIV followed by safety and tolerability studies in small animals like rats, mice and rabbits. Status of clinical trials is as follows:-
 - Phase I clinical trials alongwith parallel studies in large animals have been completed. The trial has revealed excellent safety of the candidate vaccine. Immunogenicity testing is in progress.
 - Phase II clinical trials are ongoing.
- (ii) A DNA vaccine (ZyCov-D) has been developed by Cadila Healthcare Ltd. Pre- clincial toxicity studies were conducted in small animals: mice, rats, rabbits and guinea pigs. The vaccine has been found to be safe and immunogenic. Cadila has partnered with ICMR for conduct of parallel pre-clinical studies in large animals. Status of clinical trials is as follows:-
 - Phase I clinical trials have been completed. The trial has revealed excellent safety of the candidate vaccine. Immunogenicity testing is in progress.
 - Phase II clinical trials are ongoing.
- (iii) Serum Institute of India (SII) and ICMR have partnered for clinical development of two global vaccine candidates:-
 - ChAdOx1-S, which is a non- replicating viral vector vaccine developed by University of Oxford/AstraZeneca. This vaccine is undergoing phase III clinical trials in Brazil. Phase II/III bridging studies have been initiated by ICMR at 14 clinical trial sites. ICMR-National Institute for Research in Tuberculosis (NIRT), Chennai is the lead institution.
 - ICMR and SII have also partnered for clinical development of a glycoprotein subunit nanoparticle adjuvanted vaccine developed by

Novavax from USA. The trial will be initiated in second half of October after the vaccine is manufactured by SII. The trial is led by ICMR-National AIDS Research Institute (NARI), Pune.

Other companies in India involved in COVID-19 vaccine development are Premas Biotech, Gennova, Mynvax, Epygen Biotech, Luxmatra Innovations, Biological Evans. All candidates in preclinical deA'elopment stages.

Further, as per World Health Organisation (WHO) (09.09.2020), globally, there are around 145 candidate vaccines in pre-clinical evaluation and currently 35 vaccines in clinical trial.

As per details provided by Department of Biotechnology (DBT)/Department of Science and Technology (DST), "more than 30 vaccine candidates have been supported which are in different stages of development, 03 candidates are in advanced stage of phase-I/II/III trials and more than 04 are in advanced pre-clinical development stage".

(b) As per World Health Organisation, 35 vaccine candidates are under clinical evaluation and 145 candidates are in pre-clinical evaluation stage as on 09.09.2020.

Following is the status of global vaccine candidates in advanced stages (phase III clinical trials ongoing) of clinical evaluation:-

- Three inactivated vaccines from China are in phase III clinical trial stage in China.
- (ii) One recombinant vaccine (non-replicating viral vector vaccine ChAdOx1-S) developed by University of Oxford/AstraZeneca is in phase III trials in Brazil.
- (iii) RNA vaccines of Moderna (in collaboration with NIAID) and BioNTech/ Fosun Pharma/Pfizer are also under phase III clinical trials.
- (c) and (d) Discussions on collaborations on the recombinant vaccine developed by Russia are ongoing.
- (e) While the Government and Industry are trying their best to make available a safe and effective vaccine for COVID-19 at the earliest, it is difficult to comment on the exact timelines in view of various complex pathways involved in vaccine development.

Replicating best practices to contain COVID-19 pandemic

- 277. SHRI K.C. RAMAMURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
 - (a) the efforts being made to contain COVID-19;
- (b) whether it is a fact that Government had asked States to replicate the best practices, such as comprehensive contact tracing, household survey, plasma donation, etc., being implemented in some States to contain pandemic;
- (c) how Government is convincing States to shift asymptomatic patients to special care centres instead of hospitals;
- (d) the steps taken to ensure that private hospitals charge only rates fixed by Central/State Governments; and
- (e) whether there are any plans before Government to takeover States which are failing to control pandemic?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Government of India has taken a series of actions to prevent, control and mitigate the impact of COVID-19. India followed a whole of Government and whole of society approach. Hon'ble Prime Minister, a High level Group of Ministers (GoM), Cabinet Secretary, Committee of Secretaries and senior officers in MoHFW continue to monitor public health response to COVID-19 in the country.

The public health actions were taken in a pre-emptive, pro-active, graded manner based on the evolving scenario. A number of travel advisories were issued restricting inflow of international travelers, till such time, commercial flights were suspended on 23rd March, 2020. Till then, a total of 14,154 flights with 15,24,266 passengers have been screened at these airports. Screening was also done at 12 major and 65 minor ports and land border crossings. In the initial part of the pandemic, India evacuated a large number of stranded passengers from then COVID affected countries (China, Italy, Iran, Japan, Malaysia) and again in the un-lockdown phase, a total of 12,43,176 passengers have been brought back (as on 9th September, 2020) and followed up.

Integrated Disease Surveillance Programme (IDSP) is conducting contact tracing through community surveillance. In the earlier part of the pandemic, this was done for

travel related cases and subsequently for cases being reported from community as a part of containment strategy. As on 10th September 2020, a total of about 40 lakh persons have been kept under surveillance. There are 1697 laboratories conducting COVID-19 Testing. India is testing is about 1 million samples a day. A total of 5.4 crore samples have been tested so far (as on 10th September 2020).

As on 10th September, 2020, a total of 15,290 COVID treatment facilities with 13,14,171 dedicated isolation bed without 02 support have been created. Also, a total of 2,31,269 oxygen supported isolation beds and 62,694 ICU beds (including 32,241 ventilator beds). Guidelines on Clinical management of COVID-19 have been issued and are being updated regularly.

States are being supported in terms of supply of logistics. So far 1.39 crore of PPE Kits, 3.42 crores N-95 masks, 10.84 crore tablets of Hydroxychloroquine and 29,779 ventilators and 1,02,400 oxygen cylinders have been supplied to States/UTs/ Central Government hospitals so far (as on 10th September, 2020).

Various cadres of personnel and volunteers across sectors and departments for COVID related works and maintenance of other essential medical services have been worked out, trained through resources made available on the website of MoHFW, iGOT (online platform) by DOPT (https://igot.gov.in/igot/).

MoHFW website is being daily to provide general public with information on current status of COVID-19 spread in India. Communication material is also being hosted on MoHFW website and through social media. A dedicated call centre / helpline (1075) has been started to guide community at large which are being used by the citizens very effectively and on a regular basis.

More than 30 vaccine candidates have been supported which are in different stages of development, 3 candidates are in advanced stage of Phase I/II/III trials and more than 4 are in advanced pre-clinical development stage. A National Expert Group on Vaccine Administration for COVID-19 has been constituted on 7th August, 2020, under NITI Ayog. Thirteen clinical trials of repurposed drugs have been undertaken to build a portfolio of therapeutic options for Covid-19 patients.

(b) and (c) Ministry of Health and Family Welfare, Government of India is regularly monitoring the COVID management in collaboration with the States. The strategic interventions for containment of COVID including testing, tracing, house to house

surveillance, mapping of containment zones and maintaining strict perimeter control, creating community awareness and involving communities has been continuously followed up through letters, video conferences, field visits and providing necessary plans/procedures. To reduce the risk of transmission among household members, Ministry has advised the States/UTs to ensure the protocol for home isolation to be implemented only for very mild/asymptomatic/pre-symptomatic cases. Plasma therapy has only been advised as an investigational therapy, and not as a routine treatment.

- (d) Union Health Secretary has written to all States/UTs to engage private hospitals through mutually agreeable arrangements. Large number of States have accordingly issued instructions to that affect.
 - (e) There is no such plan.

Disposal of bio-medical waste by quarantine centres during COVID-19

- 278. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government is aware that the various quarantine hospitals and spaces throughout the country are not following all the rules in disposing of biomedical waste, thereby increasing the risk of spread of the infection;
- (b) if so, the details of the directions/guidelines issued by Government in this regard; and
- (c) to what extent those guidelines have been followed by hospitals and quarantine centres?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) As informed by Central Pollution Control Board (CPCB), there have been few complaints regarding dumping and improper handling of Bio-medical Waste by operators of common facilities and improper segregation by quarantine centers and healthcare facilities treating Corona virus disease of 2019 (COVID-19) patients. In one such case in Tamil Nadu State, Pollution Control Board, Tamil Nadu has imposed Environmental Compensation charges against a Common Bio-medical Waste Treatment and Disposal Facility (CBWTF) for illegal dumping of biomedical waste.

COVID-19 related bio-medical waste can be disposed with existing infrastructure complying with the provisions under Bio-medical Waste Management Rules, 2016. However, realizing Pandemic situation, CPCB has followed up the matter with following guidelines and directions:-

- CPCB has prepared the guidelines for 'Handling, Treatment and Disposal of Biomedical Waste generated during Treatment/Diagnosis/Quarantine of COVID-19 patients'. These guidelines were initially issued on 19/03/2019, thereafter revised four times depending on ground situation and evolving technical guidance. Last revision of guidelines was issued on 14/07/2020.
- In order to monitor COVID-19 related biomedical waste and to compile the data through electronic manifest system, CPCB developed COVID-19 waste tracking software named "COVID 19BWM". Both Android Mobile and Web versions of software application were designed for waste generators, Common Biomedical Waste Treatment and Disposal Facility (CBWTF) Operators, State Pollution Control Boards / Pollution Control Committees and Urban Local Bodies. 1st version of the App has been introduced and a demonstration was given to State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) and other stakeholders in May, 2020. SPCBs and CBWTFs were directed to ensure usage of Tracking App.
- CPCB vide letter dated 21.07.2020 issued Show Cause Notices to 106 nos.
 of CBWTFs for not using the COVID 19BWM tracking App.
- Directions under section 5 of Environment (Protection) Act were also issued vide letter dated 21.07.2020 to all SPCBs/PCCs to ensure compliance to CPCB guidelines for effective management of biomedical waste.
- CPCB has created separate page on its website for dissemination of awareness on management of COVID 19 related waste, including safe disposal of masks and Personal Protective Equipment (PPEs) by general public.
- (c) Management of COVID-19 related biomedical waste is being monitored through COVID 19BWM tracking application, wherein a provision was made for periodic status reporting by SPCBs/PCCs.
 - Since launch of said application, there has been steady increase in reporting by number of healthcare facilities, quarantine centers, sample collection

- centers and testing laboratories and also the Common Biomedical Waste Treatment Facilities. Presently more than 5000 generators of COVID-19 biomedical waste have registered and used the Tracking App.
- As on 08.09.2020, about 150 out of 198 CBWTFs are using the Tracking App. As per the information submitted by State Pollution Control Boards/Pollution Control Committees as well as daily data received from COVID 19BWM tracking App., the average quantity of COVID-19 related biomedical Waste generation is about 169 Tons per day for the month of August 2020.

Central assistance to States in dealing with COVID-19

- 279. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has sent several health and disaster response teams to various States where coronavirus cases have increased;
- (b) if so, the details of the teams sent to various States and also the details of assistance provided to State Governments to contain the spread of infection; and
- (c) to what extent the State Governments have succeeded in containing the spread of coronavirus infection?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Yes. Ministry of Health has sent several medical teams to various States, and for some States multiple times to collaborate with the State Government on COVID management. The details are given at Statement (*See* below).

(c) In the earlier part of the pandemic many States succeeded in suppressing transmission of COVID. States that had mounted stringent containment strategy of testing, tracing, isolation, house to house surveillance, adequate mapping of containment zones and maintaining strict perimeter control have fared well. Only 10 States (40 districts) are currently contributing to 77% of active cases in the country.

Statement

Deployment of Central Teams

Sl. No	State	Date of Deployment
1	Assam	31st May 2020
		4th August 2020
2	Andhra Pradesh	2nd May 2020
		-do-
		-do-
3	Andaman and Nicobar Islands	4th August 2020
4	Bihar	8th April 2020
		31st May 2020
		4th August 2020
5	Chhattisgarh	31st August 2020
6	Chandigarh UT	4th September 2020
7	Delhi	28th April 2020
		28th April 2020
		2nd May 2020
		-do-
3	Gujarat	8th April 2020
		29th April 2020
		2nd May 2020
		-do-
		10th June 2020
		26th June 2020
)	Haryana	16th April 2020
		4th June 2020
10	Jammu and Kashmir	4th August 2020
11	Jharkhand	31st August 2020

Sl. No	. State	Date of Deployment
12	Ladakh	6th March 2020
		4th August 2020
13	Karnataka	8th April 2020
		10th June 2020
		4th August 2020
14	Maharashtra	8th April 2020
		-do-
		16th April 2020
		22nd April 2020
		-do-
		2nd May 2020
		-do-
		6th May 2020
		28th June 2020
15	Madhya Pradesh	10th April 2020
		31st May 2020
16	Odisha	-do-
		31st August 2020
17	Punjab	4th September 2020
18	Puducherry	4th August 2020
19	Rajasthan	8th April 2020
		22nd April 2020
		2nd May 2020
		31st May 2020
		4th August 2020
20	Tamil Nadu	8th April 2020
		27th April 2020

[15 September, 2020]

Written Answers to

25

West Bengal

Unstarred Questions

4th August 2020

16th April 20202nd May 2020

10th June 2020

499

Steady rise in COVID-19 cases

- 280. SHRI MALLIKARJUN KHARGE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that India's daily average COVID cases are showing a frightening steady rise;
- (b) whether it is also a fact that COVID 19 has reached community outbreak since June, 2020 and most cases in cities are being received from rural and remote areas, if so, the details thereof;

- (c) whether Government is planning to increase the availability of intensive care beds and the capacity of hospitals in remote areas to cope with a large-scale outbreak of COVID-19; and
 - (d) if so, the details therefor and if not the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The lockdown (25th March to 31st May) successfully controlled the aggressive progression of COVID in India. In the post-lockdown phase, the cases have shown a steady increase. However, 3,328 cases per million and 55 deaths per million population respectively, are one of the lowest in the world as compared to similarly affected countries.

- (b) Outbreaks of COVID are still largely restricted to urban and peri-urban areas. However there has been reporting from rural areas in the proximity of major cities.
- (c) and (d) Ministry of Health and Family Welfare (MoHFW), Government of India followed a graded approach for expanding COVID-19 dedicated hospital infrastructure. The states were advised to plan for the requisite number of isolation, oxygen supported and ICU beds, based on the prevalent and expected case growth rate. MoHFW is also monitoring the COVID hospital infrastructure. As of now, there are enough bed available to face any contingency.

Strategic approach to combat COVID-19

- 281. SHRI MALLIKARJUN KHARGE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government had launched any strategic approach to combat COVID-19 particularly in the event of a possible outbreak, if so, the details thereof;
- (b) whether Government failed to achieve the desired results in containing the spread of decease, and facilitating the treatment adequately, if so, the reasons therefor; and
- (c) whether Government has made scientific assessment of the reasons for low rate of deaths due to Covid 19 in India as compared to other seriously impacted countries if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) India would be following a

scenario based approach for the following possible scenarios, (i) Travel related case reported in India, (ii) Local transmission of COVID-19, (iii) Large outbreaks amenable to containment, (iv) Wide-spread community Transmission of COVID-19 disease and (v) India becomes endemic for COVID-19. Currently many areas are experiencing large outbreaks amenable to containment. Hence a containment strategy is being followed by Government of India.

(b) Government has succeeded to a great extent in controlling the aggressive progression of COVID-19 in the country. India has recorded 3,328 cases and 55 deaths per million population, which is one of the lowest in the world as compared to similarly affected countries.

Ministry of Health and Family Welfare (MoHFW), Government of India followed a graded approach for expanding COVID-19 dedicated hospital infrastructure. Over the past 6 months, dedicated isolation beds capacity has been expanded 36.3 times and dedicated ICU beds above 24.6 times to what existed in March 2020. As of now, there are enough bed available to face any contingency. Further clinical management protocol for COVID-19 was issued and regularly updated and widely circulated. Mainstay of treatment is appropriate rehydration, supplemental oxygen therapy, hydroxychloroquine for mild (but high-risk cases) and for moderate cases and management of symptoms. MoHFW has ensured adequate availability of oxygen and hydroxychloroquine. The case fatality rate in India is almost half that of global average.

(c) The low case fatality can be attributed to constant monitoring for fatality mitigation that includes early case detection through surveillance, monitoring of oxygen saturation, early referral to COVID treatment facilities and adequate case management.

Research on development of vaccine for coronavirus

- 282. SHRI MALLIKARJUN KHARGE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether India's average overall global health security score continues to be very low compared to several developing countries, if so, the details thereof;
- (b) whether India, and other countries are conducting research for developing medicine or vaccine for Coronavirus, if so, the status of outcome and details thereof; and

(c) whether the Government has signed or proposes to sign bilateral or multilateral agreement with other countries to find vaccine/drugs to prevent COVID-19, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The globally accepted score to gauge country's capacity to prevent, detect and respond to public health emergencies is mandated by International Health Regulations (IHR) and the scores reported by the World Health Orgainzation through the State party annual reporting tool, wherein India's all capacities average score is more than 78% (global average 64%). A copy of the IHR core capacity score is given at Statement (*See* below).

Government of India has not provided any data to GHR project for them to score Indian position in their overall global health security agenda.

(b) Yes, India is in the forefront of research for therapeutics, diagnostics and vaccines. Indian Council for Medical Research (ICMR), Council of Scientific and Industrial Research (CSIR), Department of Biotechnology (DBT) and Department of Science and Technology (DST) through academia, R&D labs, industry, startups and NGOs are researching on diagnostic kits, vaccines and therapeutics.

A number of indigenous diagnostics kits - RTPCR, Antibody and ELISA have been developed and today we have an indigenous production capacity of more than 10 Lakh kits/day. A manufacturing zone was setup at AMTZ Vishakhapatnam to facilitate this process. New inexpensive, rapid and point of care diagnostic methods such as paper based strips and RT-LAMP have been also developed.

A major focus has been on facilitating the development of COVID 19 vaccine. More than 30 vaccine candidates have been supported which are in different stages of development, 3 candidates are in advanced stage of Phase I/II/III trials and more than 4 are in advanced pre-clinical development stage.

Thirteen clinical trials of repurposed drugs and harnessing of traditional knowledge using the modern medicine approach are building a portfolio of therapeutic options for Covid-19 patients. Phase 2 clinical trial of immunomodulator Sepsivac with Cadila on critically ill Covidl9 patients has been completed successfully and the Phase III trial will be initiated after regulatory approval. Phase 2 clinical trial of the first-ever phytopharmaceutical ACQH is with Sun Pharma is underway. One prophylactic trial of Aswagandha and three trials of Guduchi + Pippali; Yashtimadhu; and polyherbal AYUSH drug (AYUSH-64) are planned on moderately ill Covidl9 patients. 5 COVID 19 Biorepositories have been setup, which have collected more than 40,000 samples which

have been made available to researchers and industry for developing diagnostics, therapeutics and vaccines.

Special international consultations and project calls with USA, Australia, Czech Republic and BRICS have been initiated by DBT and DST.

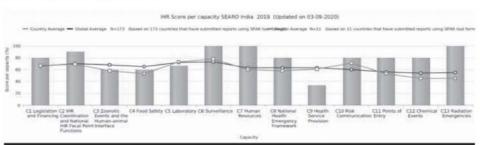
India partnering with Coalition for Epidemic Preparedness Innovations (CEPI), along with Norway. For vaccine research Indian entities are collaborating with Oxford University, UK; Medical labs in USA and Europe and Thomas Jefferson University, USA with respect to several vaccines in Indian laboratories (private or public) and hospitals.

Statement

India-IHR scores based on State party annual reporting tool 2019(self assessment) as reported by WHO



Figure 1 India IHR core capacities scores



Airborne spread of COVID-19

283. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- whether it is a fact that Coronavirus will also spread by air as per the WHO;
- whether it is also a fact that the above brief is entirely different from an earlier brief by WHO;
- if so, how Government looks at this and how it is going to prevent airborne spread of COVID-19;

- (d) whether India has entered into community transmission stage; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) According to World Health Organization (WHO), current evidence suggests that transmission of SARS-CoV-2 occurs primarily between people through direct, indirect, or close contact with infected people through infected secretions such as saliva and respiratory secretions, or through their respiratory droplets, which are expelled when an infected person coughs, sneezes, talks or sings.

Airborne transmission of the virus can occur in health care settings where specific medical procedures, called aerosol generating procedures, generate very small droplets called aerosols.

- (c) Government of India in its guidelines on rational use of Personal Protective Equipment (PPE) (issued on 24th March, 2020) has accounted for the possibility of airborne transmission in aerosol generating procedures and has recommended appropriate PPEs for all such settings.
- (d) and (e) India has reported large outbreaks in certain districts indicating spread of infection in those districts. Only 10 States are currently contributing to 77% of active cases in the country. Details are placed in the Statement.

Statement

List of top 10 states most contributing to active cases

Sl. No. State		Total active cases
1	Maharashtra	2,80,138
2	Karnataka	97,834
3	Andhra Pradesh	95,733
4	Uttar Pradesh	67,955
5	Tamil Nadu	47,110
6	Chhattisgarh	33,246
7	Telangana	31,607

Sl. No	o. State	Total active cases
8	Odisha	30,999
9	Assam	29,133
10	Kerala	28,870

Development of Corona vaccine

284. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- the details of companies/institutes working for Corona vaccine in the country;
- the details of companies/institutes which have completed Phase-I and Phase-II trials and details of results;
- the details of companies whom Government has given permission to conduct Phase-III trials;
 - (d) by when the country can expect to get the vaccine;
- whether Government has studied vaccines announced by Russia and China; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Central Drugs Standard Control Organisation (CDSCO) has granted test license permission for manufacture of COVID-19 Vaccine for preclinical test, examination and analysis to the following manufacturers in India:-

- 1. M/s Serum Institute of India Pvt., Ltd., Pune
- 2. M/s Cadila Healthcare Ltd., Ahmadabad
- 3. M/s Bharat Biotech International Ltd., Hyderabad
- 4. Biological E Ltd., Hyderabad
- M/s Reliance Life Sciences Pvt Ltd., Mumbai 5.
- M/s Aurbindo Pharma Limited, Hyderabad 6.
- 7. M/s Gennova Biopharmaceuticals Limited, Pune

The Indian Council of Medical Research (ICMR), an autonomous organisation under the Department of Health Research, has informed that the following companies are conducting clinical trials for COVID-19 vaccines in India:-

- (i) An inactivated whole virion candidate vaccine (BBV152) for SARS-CoV-2 has been developed by Bharat Biotech International Ltd (BBIL) using the virus isolate (NIV-2020-770) provided by ICMR-National Institute of Virology (NIV), Pune. Characterization of the vaccine candidate has been undertaken at ICMR-NIV followed by safety and tolerability studies in small animals like rats, mice and rabbits. Status of clinical trials is as follows:-
 - Phase I clinical trials alongwith parallel studies in large animals have been completed. The trial has revealed excellent safety of the candidate vaccine. Immunogenicity testing is in progress.
 - Phase II clinical trials are ongoing.
- (ii) A DNA vaccine (ZyCov-D) has been developed by Cadila Healthcare Ltd. Pre- clincial toxicity studies were conducted in small animals: mice, rats, rabbits and guinea pigs. The vaccine has been found to be safe and immunogenic. Cadila has partnered with ICMR for conduct of parallel pre-clinical studies in large animals. Status of clinical trials is as follows:-
 - Phase I clinical trials have been completed. The trial has revealed excellent safety of the candidate vaccine. Immunogenicity testing is in progress.
 - Phase II clinical trials are ongoing.
- (iii) Serum Institute of India (SII) and ICMR have partnered for clinical development of two global vaccine candidates:-
 - ChAdOx1-S, which is a non- replicating viral vector vaccine developed by University of Oxford/AstraZeneca. This vaccine is undergoing phase III clinical trials in Brazil. Phase II/III bridging studies have been initiated by ICMR at 14 clinical trial sites. ICMR-National Institute for Research in Tuberculosis (NIRT), Chennai is the lead institution.
 - ICMR and SII have also partnered for clinical development of a glycoprotein subunit nanoparticle adjuvanted vaccine developed by

Novavax from USA. The trial will be initiated in second half of October after the vaccine is manufactured by SII. The trial is led by ICMR-National AIDS Research Institute (NARI), Pune.

As per details provided by Department of Biotechnology (DBT)/Department of Science and Technology(DST), more than 30 vaccine candidates have been supported which are in different stages of development.

- (d) While the Govt, and Industry are trying their best to make available a safe and effective vaccine for COVID-19 at the earliest, it is difficult to comment on the exact timelines in view of various complex pathways involved in vaccine development.
- (e) and (f) Discussions within Government on the Russian vaccine are ongoing as of now. However, no formal studies have been initiated.

Status of development of COVID vaccine in India

- 285. DR. SASMIT PATRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
 - (a) by when the vaccine for COVID is going to be ready for use in India;
- (b) the arrangements that have been made by Government to ensure adequate supply of COVID vaccines for the entire country;
 - (c) the present status of development of the COVID vaccine in India; and
- (d) the quantum of Government funding or financial support, if any, in development of COVID vaccine in India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) While the Government and Industry are trying their best to make available a safe and effective vaccine for COVID-19 at the earliest, it is difficult to comment on the exact timelines in view of various complex pathways involved in vaccine development.

(b) The Government has constituted a high-level National Expert Group on vaccine administration for COVID-19 which is chaired by Member, Niti Aayog and cochaired by Secretary, Ministry of Health and Family Welfare. Other representatives are: Secretary, Ministry of External Affairs, Secretary, Department of Biotechnology, Secretary, Department of Health Research, Director General of Health Services, Ministry of Health

and Family Welfare, Director, All India Institute of Medical Sciences, Head ECD, Indian Council of Medical Research, Director Jawaharlal Institute of Postgraduate Medical Education and Research (Member NTAGI) and Representatives from States and D/o Expenditure. The committee is addressing issues related to vaccine delivery, selection of suitable vaccines, procurement, prioritization of groups, logistics: Cold chain requirements, finance and National/International equity.

- Central Drugs Standard Control Organisation (CDSCO) has granted test license permission for manufacture of COVID-19 Vaccine for preclinical test, examination and analysis to the following manufacturers in India:-
 - 1. M/s Serum Institute of India Pvt., Ltd., Pune
 - 2. M/s Cadila Healthcare Ltd., Ahmadabad
 - 3. M/s Bharat Biotech International Ltd., Hyderabad
 - 4. Biological E Ltd., Hyderabad
 - M/s Reliance Life Sciences Pvt Ltd., Mumbai 5.
 - M/s Aurbindo Pharma Limited, Hyderabad 6.
 - 7. M/s Gennova Biopharmaceuticals Limited, Pune

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- (i) An inactivated whole virion candidate vaccine (BBV152) for SARS-CoV-2 has been developed by Bharat Biotech International Ltd (BBIL) using the virus isolate (NIV-2020-770) provided by ICMR-National Institute of Virology (NIV), Pune. Characterization of the vaccine candidate has been undertaken at ICMR-NIV followed by safety and tolerability studies in small animals like rats, mice and rabbits. Status of clinical trials is as follows:-
 - Phase I clinical trials alongwith parallel studies in large animals have been completed. The trial has revealed excellent safety of the candidate vaccine. Immunogenicity testing is in progress.
 - Phase II clinical trials are ongoing.

- A DNA vaccine (ZyCov-D) has been developed by Cadila Healthcare Ltd. Pre- clincial toxicity studies were conducted in small animals: mice, rats, rabbits and guinea pigs. The vaccine has been found to be safe and immunogenic. Cadila has partnered with ICMR for conduct of parallel preclinical studies in large animals. Status of clinical trials is as follows:-
 - Phase I clinical trials have been completed. The trial has revealed excellent safety of the candidate vaccine. Immunogenicity testing is in progress.
 - Phase II clinical trials are ongoing.
- Serum Institute of India (SII) and ICMR have partnered for clinical development (iii) of two global vaccine candidates:-
 - ChAdOx1-S, which is a non-replicating viral vector vaccine developed by University of Oxford/AstraZeneca. This vaccine is undergoing phase III clinical trials in Brazil. Phase II/III bridging studies have been initiated by ICMR at 14 clinical trial sites. ICMR-National Institute for Research in Tuberculosis (NIRT), Chennai is the lead institution.
 - ICMR and SII have also partnered for clinical development of a glycoprotein subunit nanoparticle adjuvanted vaccine developed by Novavax from USA. The trial will be initiated in second half of October after the vaccine is manufactured by SII. The trial is led by ICMR-National AIDS Research Institute (NARI), Pune.

As per details provided by Department of Biotechnology (DBT)/Department of Science and Technology(DST), more than 30 vaccine candidates have been supported which are in different stages of development.

The ICMR has allocated ₹25.00 crore for various studies and other research activities pertaining to vaccine development.

The Science and Engineering Research Board (SERB), a statutory body under the Department of Science and Technology, has supported 03 projects under COVID-19 on vaccine research under Intensified Research in High Priority Areas (IRHPA) The sanctioned expenditure is ₹22,27,579/- and the committed expenditure is ₹3,20,78,161/-.

The Department of Biotechnology is also supporting 08 proposals by Industry and academia for candidate vaccine development and associated research resources at a total cost of ₹ 75 crore.

Checking overcharging by private hospitals

286. SHRI ABDUL WAHAB: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of actions/effort made by Government to contain Covid-19, monthly-wise;
- (b) whether it is a fact that, the private hospitals are charging high prices for Covid-19 treatment;
- (c) the actions taken by Government to control the heavy price charged by Private hospitals in treating Covid patients;
- (d) whether Government has given any guidelines to private hospitals about the maximum treatment cost related to Covid-19; and
 - (e) if so, the details therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Government of India has taken a series of actions to prevent, control and mitigate the impact of COVID-19. India followed a whole of Government and whole of society approach. Hon'ble Prime Minister, a High level Group of Ministers (GoM), Cabinet Secretary, Committee of Secretaries and senior officers in MoHFW continue to monitor public health response to COVID-19 in the country.

The public health actions were taken in a pre-emptive, pro-active, graded manner based on the evolving scenario. A number of travel advisories were issued restricting inflow of international travelers, till such time, commercial flights were suspended on 23rd March, 2020. Till then, a total of 14,154 flights with 15,24,266 passengers have been screened at these airports. Screening was also done at 12 major and 65 minor ports and land border crossings. In the initial part of the pandemic, India evacuated a large number of stranded passengers from then COVID affected countries (China, Italy, Iran, Japan, Malaysia) and again in the un-lockdown phase, a total of 12,43,176 passengers have been brought back (as on 9th September, 2020) and followed up.

Integrated Disease Surveillance Programme (IDSP) is conducting contact tracing through community surveillance. In the earlier part of the pandemic, this was done for travel related cases and subsequently for cases being reported from community as a part of containment strategy. As on 10th September 2020, a total of about 40 lakh persons have been kept under surveillance. There are 1697 laboratories conducting COVID-19 Testing. India is testing is about 1 million samples a day. A total of 5.4 crore samples have been tested so far (as on 10th September 2020).

As on 10th September, 2020, a total of 15,290 COVID treatment facilities with 13,14,171 dedicated isolation bed without 02 support have been created. Also, a total of 2,31,269 oxygen supported isolation beds and 62,694 ICU beds (including 32,241 ventilator beds). Guidelines on Clinical management of COVID-19 have been issued and are being updated regularly.

States are being supported in terms of supply of logistics. So far 1.39 Crore of PPE Kits, 3.42 crores N-95 masks, 10.84 crore tablets of Hydroxychloroquine and 29,779 ventilators and 1,02,400 oxygen cylinders have been supplied to States/UTs/ Central Government hospitals so far (as on 10th September, 2020).

Various cadres of personnel and volunteers across sectors and departments for COVID related works and maintenance of other essential medical services have been worked out, trained through resources made available on the website of MoHFW, iGOT (online platform) by DOPT (https://igot.gov.in/igot/).

MoHFW website is being daily to provide general public with information on current status of COVID-19 spread in India. Communication material is also being hosted on MoHFW website and through social media. A dedicated call centre / helpline (1075) has been started to guide community at large which are being used by the citizens very effectively and on a regular basis.

More than 30 vaccine candidates have been supported which are in different stages of development, 3 candidates are in advanced stage of Phase I/II/II1 trials and more than 4 are in advanced pre-clinical development stage. A National Expert Group on Vaccine Administration for COVID-19 has been constituted on 7th August, 2020, under NITI Ayog. Thirteen clinical trials of repurposed drugs have been undertaken to build a portfolio of therapeutic options for Covid-19 patients.

(b) to (e) Health is a State subject. The responsibility of engaging private hospitals in treating COVID cases is that of the State Government. Union Health Secretary has written to all States/UTs to engage private hospitals through mutually agreeable arrangements. Rates under PM-JAY and CGHS packages have been advised. A large number of States have, accordingly issued instructions to that affect.

Fatalities from snake bite

- 287. SHRI SANJAY RAUT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is fact that more than 50,000 people died due to snakebite and most cases of snakebites are not recorded because they either do not reach the hospital or the doctor cannot diagnose;
 - (b) if so, details thereof;
- (c) the number of institutes producing anti-snake venoms in various parts of the country;
- (d) whether Government is not providing sufficient financial assistance to these institutes to produce more anti-snake venoms as some institutes are closed due to funding in the country; and
 - (e) if so, details thereof and steps proposed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Snake bite is mainly an accidental/occupational hazard in tropical and subtropical countries, where rural populations are mainly affected. It is a common occupational hazard mainly in farmers, plantation workers, herders and labourers leading to significant morbidity and mortality that remains largely unreported. The bites inflicted are frequently accidental as when snakes are trodden upon or could result due to sleeping on floor and open style habitation.

Number of cases of snake bites and resultant deaths in the country as reported by the States / UTs during the year 2016 - 2018 as per National Health Profile, 2018 are as under:-

Year	Cases	Deaths
2016	1,78,433	1,068
2017	1,58,650	1,060
2018	1,64,031	885

The anti-snake venom is produced by both public sector and private sector institutes and some of them are as under:-

Public sector:

- 1. Central Research Institute, Kasauli
- 2. Haffkine Institute, Mumbai
- 3. King Institute, Chennai
- 4. Bengal Chemicals and Pharmaceuticals Ltd, Kolkata

Private sector:

- 1. Serum Institute of India, Pune
- 2. VINS Bioproducts Ltd, Hyderabad
- 3. Biological E Ltd, Hyderabad
- 4. Bharat Serum and Vaccine, Mumbai
- 5. Mediclone Biotech, Chennai
- (d) and (e) Public health and hospital being a state subject, primary responsibility of ensuring availability of anti-venom injections / drugs in Public health facilities including Primary Health Centres and rural hospitals is that of respective State Government.

However, under the National Health Mission (NHM), Central Government provides financial and technical support to the States/Union Territories (UTs) for strengthening their healthcare delivery system. This includes support for free of cost essential drugs including anti-venom vaccination to those accessing public healthcare facilities upto district hospitals, under the National Free Drugs Service Initiative. Ministry of Health and Family Welfare has also issued directions to all the States / UTs to include Anti Snake Venom Serum (ASVS) in the list of essential drugs of the State, procure these drugs locally for supply to health facilities for use to the needy persons and support the same under the National Health Mission.

Inadequacy of medical infrastructure and personnel to handle Covid-19 outbreak

288. SHRI PARIMAL NATHWANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

to what extent Government felt the inadequacy of medical personnel and infrastructure across the country in the wake of Covid-19 outbreak;

- (b) the details of steps taken/being taken to augment the infrastructure keeping the future for such need in view;
- (c) whether the facilities created in the railway coaches for Covid-19 patients ever required to put to use;
 - (d) if so, the details thereof; and
- (e) the other immediate steps taken by Government to cope up with Covid-19 pandemic?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Government of India took a series of actions to manage COVID-19 Pandemic in a pre-emptive, pro-active, graded manner based on the evolving scenario. This included capacity building for human resource and health infrastructure.

Government of India formed 11 empowered groups. Empowered Group II was mandated for infrastructure development, Group III for medical equipment, and Group IV for augmenting human resource and capacity building.

For appropriate management of COVID-19 cases, a three tier arrangement of health facilities [(i) COVID Care Center with isolation beds for mild or pre-symptomatic cases; (ii) Dedicated COVID Health Centre (DCHC) with oxygen supported isolation beds for moderate cases and (iii) Dedicated COVID Hospital (DCH) with ICU beds for severe cases] has been implemented. The details of hospital infrastructure for managing COVID cases in the country is at Statement (*See* below).

To build the capacities of human resources including the medical manpower who help managing patients in hospitals; as well as non-medical personnel and field workers involved in surveillance, logistics etc., modules have been made available on iGOT - Diksha (online platform) by DOPT (https://igot.gov.in/igot/). The training modules have been translated to regional languages. Close to 29.15 lakh people have registered for various courses. This includes 5,699 doctors, 86,018 Ayush Professionals, 4,102 Nurses, 963 Allied Health Professionals, 5,881 frontline workers, 2,70,736 volunteers and 25,42,892 other participants. About 18.96 lakh course completions have taken place on iGOT - Diksha platform. Training Resources for medical and non-medical personnel have also been made available on the website of Ministry of Health and Family Welfare.

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(c) and (d) To cope with COVID-19 pandemic Indian Railways had converted nearly 5231 nos. of non-AC ICF coaches for temporary COVID-19 isolation units.

As on 13.09.2020, State Government have requisitioned 813 coaches, in which 811 admissions were made and 683 discharged.

Government of India has taken a series of actions to prevent, control and mitigate the impact of COVID-19. India followed a whole of Government and whole of society approach. Hon'ble Prime Minister, a High level Group of Ministers (GoM), Cabinet Secretary, Committee of Secretaries and senior officers in MoHFW continue to monitor public health response to COVID-19 in the country.

The public health actions were taken in a pre-emptive, pro-active, graded manner based on the evolving scenario. A number of travel advisories were issued restricting inflow of international travelers, till such time, commercial flights were suspended on 23rd March, 2020. Till then, a total of 14,154 flights with 15,24,266 passengers have been screened at these airports. Screening was also done at 12 major and 65 minor ports and land border crossings. In the initial part of the pandemic, India evacuated a large number of stranded passengers from then COVID affected countries (China, Italy, Iran, Japan, Malaysia) and again in the un-lockdown phase, a total of 12,43,176 passengers have been brought back (as on 9th September, 2020) and followed up.

Integrated Disease Surveillance Programme (IDSP) is conducting contact tracing through community surveillance. In the earlier part of the pandemic, this was done for travel related cases and subsequently for cases being reported from community as a part of containment strategy. As on 10th September 2020, a total of about 40 lakh persons have been kept under surveillance. There are 1697 laboratories conducting COVID-19 Testing. India is testing is about 1 million samples a day. A total of 5.4 crore samples have been tested so far (as on 10th September 2020). Guidelines on Clinical management of COVID-19 have been issued and are being updated regularly.

States are being supported in terms of supply of logistics. So far 1.39 crore of PPE Kits, 3.42 crores N-95 masks, 10.84 crore tablets of Hydroxychloroquine and 29,779 ventilators and 1,02,400 oxygen cylinders have been supplied to States/UTs/ Central Government hospitals so far (as on 10th September. 2020).

MoHFW website is being daily to provide general public with information on current status of COVID-19 spread in India. Communication material is also being hosted on MoHFW website and through social media. A dedicated call centre / helpline (1075) has been started to guide community at large which are being used by the citizens very effectively and on a regular basis.

More than 30 vaccine candidates have been supported which are in different stages of development, 3 candidates are in advanced stage of Phase I/II/III trials and more than 4 are in advanced pre-clinical development stage. A National Expert Group on Vaccine Administration for COVID-19 has been constituted on 7th August, 2020, under NITI Ayog. Thirteen clinical trials of repurposed drugs have been undertaken to build a portfolio of therapeutic options for Covid-19 patients.

Statement

Details of COVID -19 hospital infrastructure (as on 14th September, 2020)

Category	No of Facilities	Total Isolation beds	Supported beds	Total ICU beds	No of Ventilators
Cat. I - Dedicated COVID Hospitals/ DCH	1821	274384	136737	40483	22698
Cat. II - Dedicated COVID Health Center/ DCHC	3990	248219	95139	22496	10164
TOTAL	5811	522603	231876	62979	32862
Cat. III - Dedicated COVID Center/DCCC	9561	1027328	NA	NA	NA
GRAND TOTAL	15372	1549931	231876	62979	32862

Insufficient number of beds and ventilators for corona patients

†289. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

 (a) whether sufficient number of beds and ventilators for Corona patients were not available after 24th March, 2020 in AIIMS and Central Government run hospitals of the country;

[†]Original notice of the question was received in Hindi.

- (b) whether it is a fact that an increase in the number of deaths of patients has been reported due to non-availability of sufficient number of beds and ventilators in the hospitals; and
- (c) the details of availability of beds and ventilators for Covid-19 patients in the Government hospitals of the country and increase in their numbers from March, 2020 to till date?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Sufficient number of beds and ventilators for Corona patients were available after 24th March, 2020 in AIIMS and Central Government run hospitals of the country.

- (b) No.
- (c) The details of availability of beds and ventilators for Covid-19 patients in the 13 Covid dedicated hospitals of Ministry of Health and Family Welfare in the country and increase in their numbers from March, 2020 to till date is given below:-

Month & Year	No. of Beds	Ventilators		
March, 2020	1707	292		
September, 2020	7403	906		

Covid-19 certificate for entering hospitals

†290. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether such news are in the cognizance of Government that patients have been asked for bringing Covid-19 test report before entering the Government hospitals;
- (b) if so, whether it would be fair to force poor people to bring this test report, which involves an expenditure of ₹2400/-; and
- (c) whether Government could make such a system on the gates of hospitals by which all the patients could be tested before entering the hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Health is a State Subject.

[†]Original notice of the question was received in Hindi.

Government of India has issued advisory to the States not to insist on Covid test for undergoing emergency procedures. This advisory is applicable for both government and private hospitals.

The Covid tests are provided free of cost in hospitals under the Central Government. "The Government is implementing Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to provide health cover of ₹ 5 lakh per family per year for secondary and tertiary care hospitalization to around 10.74 crore poor and vulnerable families (approx. 50 crore Individuals) as per Socio-Economic Caste Census (SECC) data. To effectively cover AB-PMJAY beneficiaries for testing and treatment of COVID-19, packages for "Testing for COVID-19' and "Treatment of COVID-19' have been notified."

Medical aids to States to fight pandemic

 \dagger 291. SHRI P.L. PUNIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of medical help sought by the State Governments in terms of Medicines, Ventilators etc. to fight Cororna virus;
- (b) details of medical help provided/to be provided in terms of Medicines, Ventilators to the States as per their demand, State-wise; and
- (c) whether medical facilities like Medicines and Ventilators etc. are currently available with the State of sufficient quantity, if not, the plant chalked out for the supply of same and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) In the initial part of the pandemic there was global shortage and world-wide demand for ventilators, Personal Protective Equipment (PPE), N95 masks and medicines.

Empowered Groups were set up the Government to build indigenous capacity for ventilators, Personal Protective Equipment (PPE), N95 masks and medicines.

Demands received from States were analysed based on the need and requirement and allocations were made to States and Union Territories.

Details of Medical help provided / to be provided in terms of Medicines, Ventilators, to the states as per their demand, State wise is given in the Statement (*See* below).

Ventilators, PPE, N 95 Masks, the recommended drug (Hydroxychloroquine) etc. are currently available with the state in sufficient quantity.

[†]Original notice of the question was received in Hindi.

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Statement Details of logistic supplies made to States/UTs and Central Government Institutions (as on 11th September, 2020)

Sl. No.	State/UT/ Central	N95 masks	PPE kits distributed	HCQ tablets	Ventila	ators
NO.	Government Institutions	(in lakh)	(in lakh)		Allocation	Delivered
1	2	3	4	5	6	7
1.	Andaman and Nicobar Islands	1.71	0.54	1.8	34	34
2.	Andhra Pradesh	14.63	2.79	31.5	3960	3960
3.	Arunachal Pradesh	2.11	1.26	6.5	63	63
4.	Assam	10.41	3.01	21.7	1000	1000
5.	Bihar	12.97	5.40	64	500	500
6.	Chandigarh	2.33	1.06	3	45	45
7.	Chhattisgarh	4.57	1.82	21.2	230	230
8.	Dadra and Nagar Haveli and Daman & Diu	1.29	0.70	4.75	20	20
9.	Delhi	18.82	7.76	64.8	575	575
10.	Goa	2.62	1.01	8.8	200	200
11.	Gujarat	20.82	9.38	28.5	2500	2500
12.	Haryana	8.05	2.26	26.3	423	400
13.	Himachal Pradesh	3.25	1.67	9	500	500
14.	Jammu and Kashmir	9.59	4.89	27.8	908	908
15.	Jharkhand	4.96	2.51	28.2	460	460
16.	Karnataka	16.31	5.24	49.7	2025	2025
17.	Kerala	7.00	1.49	39.5	480	471
18.	Ladakh	1.50	0.79	6	130	130

520	Written Answers to	[RAJ	YA SABHA	7]	Unstarre	d Questions
1	2	3	4	5	6	7
19.	Madhya Pradesh	14.14	8.12	54	679	679
20.	Maharashtra	29.51	12.83	97.2	4434	4427
21.	Manipur	2.02	0.79	5.7	97	97
22.	Meghalaya	1.45	0.52	4.75	54	54
23.	Mizoram	1.36	0.31	4.2	115	115
24.	Nagaland	1.35	0.25	3.75	120	120
25.	Odisha	8.50	2.53	13.5	567	567
26.	Puducherry	3.04	1.41	4.7	107	107
27.	Punjab	5.72	3.03	20.7	510	469
28.	Rajasthan	16.00	7.38	63	1700	1465
29.	Sikkim	1.50	0.52	3.25	10	0
30.	Tamil Nadu	17.96	5.39	72.3	1450	1445
31.	Telangana	13.85	2.41	42.5	1400	1400
32.	Tripura	2.96	1.38	5.5	92	92
33.	Uttarakhand	3.36	1.89	8	700	700
34.	Uttar Pradesh	21.26	12.72	89.4	2000	1814
35.	West Bengal	17.68	4.85	43.5	1120	904
36.	Lakshadweep	0.42	0.20	2.25	7	0
37.	Central Institutions	38.18	19.50	102.516	2894	1694
	Total	343.23	139.56	1083.77	32,109	30,170

Covid-19 fatalities amongst healthcare workers

292. SHRI BINOY VISWAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of healthcare staff, including doctors, nurses, support staff and ASHA workers who have been affected by and died from Covid 19;

- (b) the measures have been taken to protect frontline healthcare workers from the disease;
- (c) whether Government has received any complaints from Covid-19 designated hospitals regarding the lack of protective gear for staff and doctors; and
- (d) the number of families of healthcare workers who have died from Covid-19 have availed the insurance scheme "Pradhan Mantri Garib Kalyan"?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Health is a State subject. Such data is not maintained at Central level by Ministry of Health and Family Welfare. However, database of those seeking relief under the "Pradhan Mantri Garib Kalyan Insurance Package" is maintained at national level.

(b) Ministry of Health and Family Welfare provided guideline on Infection Prevention and Control practices to the State Governments. Training was conducted for all the States in the month of March 2020. A training plan was also conveyed to States to complete training up to district level by 20th March 2020.

Training on Infection Prevention and Control was also made available for all category of healthcare workers on the iGoT platform.

States were asked to constitute Infection Prevention and Control committees. Hospitals were also to identify a nodal officer who will monitor the healthcare workers and review their exposure status. High risk exposures are placed under quarantine for 7 days. Based on their exposure/clinical profile such doctors, nursing officers and other health workers, a decision shall be taken by the Nodal Officer/Head of the Department (or his appointed Sub-committee) for further period of one week. An advisory for managing health care workers working in COVID and Non-COVID areas of the hospital was issued by Ministry of Health and Family Welfare on 18th June, 2020.

Guidelines on rational use of PPEs for hospital and community settings (including front line workers) were issued on 24.03.2020. These guidelines followed a risk based approach and recommended type of PPE that needs to be used in high and low risk areas.

The healthcare workers were provided with hydroxychloroquine for prophylaxis and prevention of infection.

N-95 masks and triple / double ply masks were brought under price control.

Export of PPEs, N 95 masks, triple/ double ply medical masks, goggles and visors were banned till such time we were self-reliant.

The package of ₹ 15000 crores (USD 2 Billion) under "India COVID-19 Emergency Response and Health System Preparedness Package" was been approved by the Cabinet on 22" April, 2020. The funds and commodities are allocated to the states under various components including Emergency COVID-19 response. The States were supported with 9.31 Crore tablets of Hydroxychloroquine and 28,476 ventilators supplied to States/UTs.

- (c) Initial part of the Pandemic, there were concerns on non-availability of protective gears. However, with Government of India stepping in to enhance capacity and allocating PPE to States as per need, this concern was addressed. States/UTs were provided with 3.05 crore N-95 masks and 1.2 Crore PPE kits.
- (d) State-wise details of number of health care workers for whom the relief has been sought under "Pradhan Mantri Garib Kalyan Package" is given at Statement.

Statement

No. of Health workers died due to COVID-19 as per PMGKP: Insurance Scheme

State/UT-wise List (As on 11-09-2020)

S1. 1	No. State/UT	Doctors	ANM/ MPHW	ASHA	Others	Total
1	2	3	4	5	6	7
1.	Andaman and Nicobar	1	0	0	0	1
2.	Andhra Pradesh	5	5	1	1	12
3.	Arunachal Pradesh	0	0	0	0	0
4.	Assam	1	0	0	4	5
5.	Bihar	4	1	1	0	6
6.	Chandigarh	0	0	0	0	0
7.	Chhattisgarh	2	0	1	1	4
8.	Delhi	3	0	0	5	8
9.	Gujarat	5	6	2	1	14

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1	2	3	4	5	6	7
10.	Haryana	2	0	0	0	2
11.	Himachal Pradesh	0	0	1	0	1
12.	Jammu and Kashmir	2	0	0	1	3
13.	Jharkhand	2	2	1	1	6
14.	Karnataka	2	0	1	1	4
15.	Kerala	0	0	0	1	1
16.	Madhya Pradesh	3	0	0	4	7
17.	Maharashtra	6	3	0	12	21
18.	Mizoram	0	0	0	2	2
19.	Odisha	3	1	0	1	5
20.	Punjab	1	2	1	1	5
21.	Puducherry	0	0	0	0	0
22.	Rajasthan	2	5	0	1	8
23.	Tamil Nadu	5	3	0	2	10
24.	Telangana	3	0	3	1	7
25.	Uttar Pradesh	8	0	0	1	9
26.	West Bengal	4	4	2	4	14
	Total	64	32	14	45	155

Early indications of COVID 19 pandemic outbreak in the country

293. SHRI BINOY VISWAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) when did the Ministry first take notice of the Covid-19 outbreak;
- (b) the strategies adopted by the Ministry to ensure that the spread of the Covid-19 outbreak would be curtailed before the national lockdown was announced; and

(c) despite multiple warnings about the Covid-19 pandemic, the reasons for no precautions being taken up such as quarantining or contact tracing, taken for international travelers prior to March 2020?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Ministry of Health and Family Welfare was following the evolving situation in China, when WHO India alerted our country on 6th January, 2020 about outbreak of pneumonia of unknown origin in Wuhan city of China. The Joint Monitoring Group under Director General of Health Services to met on 8th January, 2020 to review the evolving situation in China and deliberated on public health preparedness and response strategies for the same.

(b) Before the Nationwide lockdown, a series of actions were undertaken in a pro-active, graded and pre-emptive manner based on the evolving scenario.

To prevent entry of disease, India started point of entry screening of passengers at ports, airports and land border crossings on 18th January, 2020 to identify symptomatic travellers from affected countries. Subsequently universal screening was done for all passengers. Integrated Disease Surveillance Programme followed up these international travellers in the community and contacts of suspects and confirmed cases. In all such States/Districts that reported cases, a containment strategy was followed to contain clusters and large outbreaks. Travel advisories and guidelines on surveillance, contact tracing, sample collection and transportation, clinical management, discharge policy, infection prevention and control and home quarantine were also issued.

(c) India took adequate action for screening, surveillance, contact tracing of international travellers from 18n January, 2020. Travel advisories were issued restricting inflow of international travellers.

Points of entry screening was initiated for travellers coming from COVID affected countries and subsequently universal screening was done. Prior to the lockdown on 25th March, 2020, a total of 14,154 flights with 15,24,266 passengers have been screened at these airports. Screening was also done at 12 major and 65 minor ports and land border crossings. In addition to airports, about 16.31 lakh persons were screened at land border crossings and about 86,579 persons were screened at 12 major, 65 minor seaports. Multi-disciplianary Central teams were deployed for inspection of airports and hospitals attached to them to ensure proper screening and end to end management of suspect cases detected on screening.

Doctors and paramedics falling victims to Covid-19

- 294. SHRI RAVI PRAKASH VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the details of the number of persons including doctors and medical staff died due to Covid-19 in India as on date, State-wise;
- (b) the details of fund allocated, released and utilised for testing and treatment of corona patients. State-wise;
- (c) the reasons for failure of Government to contain spread of corona cases inspite of early inputs from WHO and other affected countries in the beginning of the year; and
- (d) the mechanism Government follows to check, concealing/under reporting of deaths due to Covid-19?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Such data is not maintained at Central level by Ministry of Health and Family Welfare. However, database of those seeking relief under the "Pradhan Mantri Garib Kalyan Insurance Package" is maintained at national level. The same is given at Statement (*See* below).

- (b) No funds were allocated to the States specifically for testing and treatment. Initially the testing equipment and kits were procured by ICMR and provided to the States. Now that the diagnostic kits and equipment are available States have been advised to procure the same.
- (c) In the beginning of the pandemic itself, by imposing country-wide lock-down, India successfully blunted the aggressive progression of COVID. It has been estimated that the decision of lockdown by slowing down the progress of pandemic in India, prevented 14-29 lakh cases and 37-78 thousand deaths.

India has been able to limit its cases and deaths per million to 3,328 cases per million and 55 deaths per million population respectively, which is one of the lowest in the world as compared to similarly affected countries.

(d) Indian Council of Medical Research circulated guidelines for appropriate recording of COVID-19 related deaths in India. States have been advised the correct reporting as per the guidance.

No. of Doctors and Medical Staff died due to COVID-19 as per PMGKP:

Insurance Scheme State/UT wise List (As on 11-09-2020)

Sl. N	No. States/UTI	Doctors	ANM/ MPHW	ASHA	Others	Total
1	2	3	4	5	6	7
1.	Andaman and Nicobar Islands	1	0	0	0	1
2.	Andhra Pradesh	5	5	1	1	12
3.	Arunachal Pradesh	0	0	0	0	0
4.	Assam	1	0	0	4	5
5.	Bihar	4	1	1	0	6
6.	Chandigarh	0	0	0	0	0
7.	Chhattisgarh	2	0	1	1	4
8.	Delhi	3	0	0	5	8
9.	Gujarat	5	6	2	1	14
10.	Haryana	2	0	0	0	2
11.	Himachal Pradesh	0	0	1	0	1
12.	Jammu and Kashmir	2	0	0	1	3
13.	Jharkhand	2	1	2	1	6
14.	Karnataka	2	0	1	1	4
15.	Kerala	0	0	0	1	1
16.	Madhya Pradesh	3	0	0	4	7
17.	Maharashtra	6	3	0	12	21
18.	Mizoram	0	0	0	2	2

Written Answers to		[15 Septer	[15 September, 2020]		Unstarred Questions 5		
1	2	3	4	5	6	7	
19.	Odisha	3	1	0	1	5	
20.	Punjab	1	2	1	1	5	
21.	Puducherry	0	0	0	0	0	
22.	Rajasthan	2	5	0	1	8	
23.	Tamil Nadu	5	3	0	2	10	
24.	Telangana	3	0	3	1	7	
25.	Uttar Pradesh	8	0	0	1	9	
26.	West Bengal	4	4	2	4	14	
	Total	64	32	14	45	155	

Role of solar energy in achieving goals of Atmanirbhar Bharat

295. SHRI B. LINGAIAH YADAV: Will the Minister of NEW AND RENEWABLEENERGY be pleased to state:

- (a) whether solar energy will play a big role in achieving goals of Atmanirbhar Bharat in future; and
 - (b) if so, the details thereof and progress made in this regard, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) Low cost power is an essential requirement for competitive manufacturing. Since solar tariffs have been declining, use of solar energy could contribute to manufacturing competitiveness, and thus to achieving the goal of Atmanirbhar Bharat.

The details of State-wise installed capacity of grid interactive renewable power, as on 31.08.2020, are given at Statement.

Statement State-wise installed capacity of grid interactive renewable power, as on 31.08.2020

(Rounded off to nearest Megawatt)

Sl.	State/UT	Small	Wind	Bio	Solar	Total
No.		Hydro	Power	Power	Power	Capacity
		Power				
	(1)	Megawatt)	(Megawatt)	(Megawatt)	(Megawatt)	(Megawatt)
1	2	3	4	5	6	7
1.	Andhra Pradesh	162	4092	507	3619	8380
2.	Arunachal Pradesh	131	0	0	6	137
3.	Assam	34	0	2	41	77
4.	Bihar	71	0	125	153	349
5.	Chhattisgarh	76	0	245	231	552
6.	Goa	0	0	0	5	5
7.	Gujarat	69	7772	77	3195	11113
8.	Haryana	74	0	212	253	539
9.	Himachal Pradesh	912	0	9	40	961
10.	Jammu and Kashmir	185	0	0	19	204
11.	Jharkhand	4	0	4	39	47
12.	Karnataka	1281	4795	1888	7298	15262
13.	Kerala	222	63	2	147	434
14.	Madhya Pradesh	100	2520	123	2327	5070
15.	Maharashtra	380	5000	2597	1870	9847
16.	Manipur	5	0	0	6	11
17.	Meghalaya	33	0	14	0	47
18.	Mizoram	36	0	0	2	38
19.	Nagaland	31	0	0	1	32

Growth and investment in renewable energy sector

296. DR. BHAGWAT KARAD: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the rate of growth of India's Renewable Energy Sector specially in Solar and Wind energy market; and

(b) the steps being taken by Government to encourage investment in the area of renewable energy sector?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) The details of growth of India's Renewable Energy Sector specially in Solar and Wind energy market is as follows:-

Sector	Installed cap	pacity (GW)	Growth
	As on 31-3-2014	As on 31-8-2020	
Renewable Energy	35.51	88.79	150%
Solar	2.63	35.74	1258%
Wind	21.04	37.99	80%

- (b) The steps being taken by the Government to encourage investment in the area of renewable energy, inter-alia, include:-
 - Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
 - mandating requirement of Letter of Credit (LC) as payment security mechanism by distribution licensees for ensuring timely payments to RE generators,
 - setting up of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
 - waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
 - notification of standard bidding guidelines to enable distribution licensees to procure solar and wind power at competitive rates,
 - declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
 - laying of transmission lines under Green Energy Corridor Scheme for evacuation of power in renewable rich areas,
 - setting up of Project Development Cell for attracting and facilitating investments in domestic manufacturing.

 Loan limits for renewable energy have been increased (doubled) in RBI's revised priority sector lending guidelines.

Solar energy generation in the country

297. LT. GEN. (DR.) D.P.VATS (RETD.): SHRI VIJAY PAL SINGH TOMAR: DR. AMEE YAJNIK:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the target set and achievements made in the field of solar energy generation during the last three years;
 - (b) the steps being taken by Government for achieving the target;
 - (c) the funds released to and spent by each State during this period; and
- (d) the expenditure likely to be incurred to promote and popularise the solar energy in the country during the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) A target of 100 GW grid connected solar power has been set under National Solar Mission for achievement by December-2022. The details of solar power capacity installed during last three years are given below:

Year	Capacity added during year (MW)	Cumulative capacity at the end of period (MW)
2017-18	9362.67	21651.46
2018-19	6529.20	28180.66
2019-20	6447.13	34627.79

- (b) The Government has taken various steps to achieve the target 100 GW of solar power in the country. These inter-alia, include the following:-
 - (i) Implementation of various Schemes under National Solar Mission as detailed in Statement (*See* below).
 - (ii) Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2021-22;

- (iii) Fiscal & financial incentives such as Capital Subsidy, Viability gap funding (VGF), accelerated depreciation benefits etc;
- (iv) Permitting 100% Foreign Direct Investment (FDI) under the automatic route in renewable energy sector;
- (v) Issued guidelines for procurement of solar and wind power through tariff based competitive bidding process;
- (vi) Waiving of Inter State Transmission System Charges and losses for interstate sale of solar and wind power for projects to be commissioned up to March, 2022;
- (vii) Raising funds from bilateral and multilateral financial institutions;
- (viii) Implementation of Green Energy Corridor project to facilitate integration of large scale renewable generation capacity addition.
- (c) The details of funds released to and utilised under various schemes by different States is given in Statement-II (*See* below).
- (d) Budget of ₹ 3515.79 crore has been allocated to promote and popularise the solar energy in the country during the current financial year.

Statement-I

Details of existing schemes launched under National Solar Mission

- (i) Solar Park Scheme for setting up of over 50 Solar Parks and Ultra Mega Solar Power Projects targeting over 40,000 MW of solar power projects.
- (ii) Scheme for setting up of Grid-Connected Solar PV Power Projects by the Central Public Sector Undertakings (CPSUs) and the Government of India organisations with Viability Gap Funding (VGF).
- (iii) VGF Scheme for setting up of 5000 MW of Grid Connected Solar PV Power Projects through SECI.
- (iv) Installation of Grid Connected Solar Rooftop Power Plants.
- (v) Off-Grid Solar PV Scheme.
- (vi) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) Scheme to support farmers to set up small solar power projects and solar pumps for irrigation purpose.

Statement-II

State/UT-wise details of funds released for utilisation during each the last three years

(I) Pilot-cum-Demonstration project for development of Grid-connected Solar PV power plants on canal banks and canal tops

(₹ in crore)

State	Central I	Financial Assistance	Released
	FY 2017-18	FY 2018-19	FY 2019-20
Andhra Pradesh	0.00	1.27	0.00
	0.00	4.50	0.00
Gujarat	0.00	31.22	0.00
Karnataka	0.00	14.68	0.00
Kerala	0.00	4.00	0.00
Punjab	0.00	6.15	7.50
Uttar Pradesh	0.00	3.26	0.00
Uttarakhand	0.00	17.70	0.00
West Bengal	0.00	7.20	0.00
	0.00	90.00	7.50

(II) Development of Solar Parks and Ultra Mega Solar Power projects

Year-wise CFA released to SPPD/STU/CTU

(₹ in Lakh)

State	Solar Park	2017-18	2018-19	2019-20
Andhra Pradesh	Kurnool Solar Park	1793.81	0.00	1806.19
	Kadapa Solar Park	1400.00	3400.00	0.00
	Ananthapuramu-ll Solar Park	699.80	4100.00	0.00
	Hybrid Solar Wind Park	25.00	0.00	0.00

State	Solar Park	2017-18	2018-19	2019-
	Ext Trans PGCIL-AP	6000.00	0.00	4955.5
	Ext Trans APTRANCO- AP II	0.00	2000.00	2000.0
	Ext Trans APTRANCO- Kurnool	6703.50	0.00	696
Sub -Total (A.P.)		16622.11	9500.00	9458.
Gujarat	Ext Trans PGCIL- Radhnesada	413.00	2387.00	0.0
Karnataka	Pavagada Solar Park	0.00	0.00	545.
	Ext Trans PGCIL- Pavagada	4000.00	4000.00	4000.
SUB -TOTAL (Ktk.)		4000.00	4000.00	4545.
Madhya Pradesh	Rewa Solar Park	3883.51	0.00	0.0
	Neemuch-Mandsaur Solar Park	0.00	2523.50	0.
	Ext Trans PGCIL-Rewa	3000.00	0.00	3000.
SUB -TOTAL (M.P.)		6883.51	2523.50	3000.
Maharashtra	Dondaicha Solar Park	0.00	600.00	0.
	Latur Solar Park	0.00	10.00	0.
	Washim solar park	0.00	15.00	0.
	Yavatmal Solar Park	0.00	10.00	0.
	Kacharala solar park	0.00	15.00	0.
SUB -TOTAL (Maharashtra)		0.00	650.00	0.
Manipur	Bukpi Solar Park	0.00	0.00	10.
Mizoram	Vankal Solar Park	0.00	0.00	10.
Nagaland	Solar Park in Nagaland	0.00	0.00	10.

State	Solar Park	2017-18	2018-19	2019-20
Rajasthan	Bhadla-III Solar Park	1761.51	2827.65	0.00
	Bhadla-IV Solar Park	3600.00	0.00	0.00
	Phalodi-Pokaran Solar Park	0.00	1800.00	0.00
	Nokh Solar Park	25.00	0.00	0.00
	RVPN- Bh-II, Bh-III, Bh-IV	5027.10	0.00	5720.00
	PGCIL- Bh-II, Bh-III, Bh-IV, PP, F	3000.00	3000.00	0.00
Sub-Total		13413.61	7627.65	5720.00
(Rajasthan)				
Tamil Nadu	Kadaladi Solar Park	0.00	25.00	0.00
Uttar Pradesh	Ext Trans UPPTCL	1719.15	0.00	0.00
Total		43051.38	26713.15	22753.67

(III) Grid connected solar rooftops

(₹ in crore)

				(₹ in crore)
S1. 1	No. States/UT	2017-18	2018-19	2019-20
		Released amount	Released amount	Released amount
1	2	3	4	5
1.	Andhra Pradesh	4.82	44.95	2.06
2.	Assam	0.00		17.32
3.	Andaman and Nicobar Islands	7.00		
4.	Chhattisgarh	3.30		2.67
5.	Delhi	21.40		0.60
6.	Gujarat	23.18	169.19	77.52
7.	Haryana	0.00	11.74	13.06
8.	Jammu and Kashmir	0.00		6.68

1	2	3	4	5
9.	Jharkhand	0.00		2.30
10.	Kerala	9.41		
11.	Madhya Pradesh	3.14		
12.	Maharashtra	0.00	77.13	
13.	Odisha	. 1.61		
14.	Puduchchery	0.00	0.10	0.7857
15.	Punjab	0.00	10.71	5.50
16.	Rajasthan	11.68	21.36	
17.	Telangana	2.72	18.25	20.233
18.	Tripura	0.70		
19.	Uttarakhand	27.09		7.67
20.	Uttar Pradesh	2.32	7.52	
21.	West Bengal	6.30	4.08	13.38
22.	Chandigarh	1.73	18.76	5.13
23.	Manipur	0.00		4.15
24.	Himachal Pradesh	0.00	9.76	
25.	Arunachal Pradesh	14.06		
26.	Mizoram	4.54		
27.	Meghalaya			3.47
28.	Bihar			1.01
	Sub- Total	144.99	393.55	183.51
29.	Expert PSU/Govt Departmen	nts 16.75	19.67	21.304
30.	SECI	3.68	33.56	85.76
31.	NISE	2.38		
32.	NGO (TERI)	0.13		
	Total	167.93	446.77	290.58

(IV) Off-grid SPV scheme

State-wise details of funds released for Solar Off Grid applications for the last three years

(₹ in lakhs)

S1. N	Io. State/UT	2017-18	2018-19	2019-20
1.	Andhra Pradesh	12397	11648	52
2.	Arunachal Pradesh	770	0	1701
3.	Assam	981	0	1575
4.	Bihar	0	526	37
5.	Chhattisgarh	15486	9113	0
6.	Gujarat	2622	0	0
7.	Haryana	0	65	0
8.	Himachal Pradesh	1339	1829	809
9.	Jammu and Kashmir	0	1053	1000
10.	Jharkhand	555	0	855
11.	Karnataka	0	1484	1006
12.	Kerala	779	150	0
13.	Lakshadweep	397	0	0
14.	Madhya Pradesh	6917	2847	8982
15.	Maharashtra	0	613	3477
16.	Manipur	652	0	1261
17.	Meghalaya	816	157	0
18.	Mizoram	1633	0	1523
19.	Nagaland	884	206	1345
20.	Odisha	867	735	1029
21.	Punjab	0	1323	1223
22.	Rajasthan	8951	3033	8812

538	Written Answers to	[RAJYA SABHA]	Uns	tarred Questions
S1. N	o. State/UT	2017-18	2018-19	2019-20
23.	Sikkim	0	274	0
24.	Tamil Nadu	0	0	1995
25.	Telangana	2337	0	0
26.	Tripura	203	0	1265
27.	Uttarakhand	555	0	1087
28.	Uttar Pradesh	2670	2554	5705
29.	Others (CEL, REIL, NABARD, Regional Rural Banks, NGOs, etc.) and other Channel Partners	26614	22784	11
	Total (₹ in lakhs)	88425	60393	44748

(V) Viability Gap Funding released under CPSU scheme

(₹ in crore)

S1. N	No. State	Name CPSU/Govt. Orgn.	2017-18	2018-19	2019-20
1	Andhra Pradesh	Rashtriya Ispat Nigam Ltd.	2.50	0.00	0.00
2	Dadra and Nagar Haveli	Dadra and Nagar Haveli Power Distribution Corporation Ltd	1.50	0.00	0.00
3	Goa	ONGC	0.00	0.00	0.50
4	Gujarat	ONGC	0.00	0.00	2.50
5	Madhya Pradesh	NTPC Ltd.	114.80	0.00	0.00
6	Tamil Nadu	Bharat Heavy Electricals Ltd.(BHEL)	2.50	0.00	0.00
7		Bharat Heavy Electricals Ltd.(BHEL)	0.00	7.50	0.00
8		NHPC Limited	12.50	12.50	0.00

Renewable energy facilitation centre

298. SHRIMATI SHANTA CHHETRI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Ministry is setting up renewable energy facilitation centre;
- (b) whether these centres are set up in all states, if so, the details thereof, if not, the reasons therefor; and
 - (c) the objectives and aims of these renewable energy facilitation centre?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) to (c) The Ministry of New & Renewable Energy has set up a Renewable Energy Industry Promotion and Facilitation Board (REIPFB) on February 18, 2020 to deal with challenges and issues being faced by renewable energy sector with the aim and objective to remove obstacles and difficulties which investors face in bringing investment to the renewable energy sector.

One of the terms of reference to the Board is to liaise with various State Governments and authorities to ensure smooth implementation of RE projects in the country. Facilitation centres in individual States have not been set up as no need was felt for establishing such centres.

Reduction of imports of solar panels and solar cells from China

- 299. SHRI PARIMAL NATHWANI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:
- (a) whether Government is taking any steps to reduce the import of solar cells and panels from China; and
- (b) whether there are any plans to manufacture solar cells and panels in India, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) The Government has extended Safeguard Duty on import of solar PV cells and modules, including that from China, till 29th July, 2021.

(b) Solar PV cells and panels are already being manufactured in the country. Various steps like schemes with Domestic Content Requirement (DCR); 'Preference to Make in India Order'; and tender for setting up of Solar PV Manufacturing Capacities in India linked with Power Purchase Agreements (PPAs) for Solar PV Power Plants have been taken for further augmenting the domestic manufacturing capacity of solar PV cells and panels/modules.

Plan for investment in renewable energy sector

 $\dagger 300$. SHRI NEERAJ DANGI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government proposes to formulate a plan for investment in the field of renewable energy, if so, the details thereof;
- (b) the amount of the allocated money spent on the renewable energy plans during last three years, if so, the details thereof;
 - (c) if not, the reasons therefor;
 - (d) the target in Megawatt fixed for the production of renewable energy; and

[†]Original notice of the question was received in Hindi.

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the quantum of total power distributed every year?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) The Government has set a target of installing 175 GW renewable energy capacity in the country by 2022. As against this target, a cumulative renewable energy capacity of 88.79 GW has been installed in the country upto August 2020.

[15 September, 2020]

Most of the grid connected renewable energy projects in the country are being implemented by the private sector developers selected through transparent competitive bidding process. The initiatives taken by the Government to encourage investment in the country in the field of renewable energy, inter-alia, include:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route.
- mandating requirement of Letter of Credit (LC) as payment security mechanism by distribution licensees for ensuring timely payments to RE generators,
- setting of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
- waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
- notification of standard bidding guidelines to enable distribution licensee to procure solar and wind power at competitive rates,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- laying of transmission lines under Green Energy Corridor Scheme for evacuation of power in renewable rich areas,
- setting up of Project Development Cell for attracting and facilitating investments in domestic manufacturing
- loan limits for renewable energy have been increased (doubled) in RBI's revised priority sector lending guidelines.

(b) and (c) The details of amount allocated and utilized during last three years for the development of renewable energy in the country are given below:-

(₹ in crore)

Year	Revised Estimate	Actual Expenditure
2017-18	4080.00	3768.73
2018-19	5146.63	4476.20
2019-20	3891.74	3542.76

- (d) The Government has set a target of installing 175000 MW of renewable energy capacity (excluding large hydro) in the country by 2022.
- (e) The details of power generated through various renewable energy sources during the last three years is as under:-

Year	Renewable Generation (in MU)
2017-18	101839.48
2018-19	126759.09
2019-20	138318.66

Source: Central Electricity Authority.

Completion of new and renewable energy projects

- 301. SHRI MAHESH PODDAR: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:
- (a) the total number and the breakup of new and renewable energy projects for which 5-month deadline extension was provided on 25 March 2020, State-wise;
- (b) the total number and the breakup of projects completed by the new deadline of 24 August 2020, State-wise; and
- (c) the steps Government intends to take with regard to projects that have not been completed by the new deadline?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) The Ministry of New & Renewable

Energy (MNRE) has granted a general time extension of 5 (five) months to all Renewable Energy (RE) projects being executed through Renewable Energy (RE) Implementing Agencies designated by the MNRE or under various schemes of the MNRE, under implementation as on the date of beginning of the lockdown, *i.e.* 25th March 2020. This extension applies to more than 30 GW of RE projects under implementation in March 2020.

(c) The aforesaid order of MNRE does not prescribe 24th August, 2020 as a deadline for completion of projects. Any project specific issues are dealt with as per the contractual provisions of the project concerned.

Higher electricity charges hampering growth and competitiveness of Indian industries

- 302. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of POWER be pleased to state:
- (a) whether abnormal high electricity charges and erratic supply in a few States are the major impediments in achieving competitiveness by Indian industries globally;
 - (b) if so, the details thereof, State-wise; and
- (c) whether Government has any proposal to lower down the electricity charges for industries at par with domestic consumers and farmers since the electric supply has substantially improved in certain States considerably to better the health of export-oriented Indian industries, if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) Electricity charges for the end consumers including industrial consumers are determined by the respective States Electricity Regulatory Commissions (SERC). Accordingly, the electricity charges for industries vary across states. The State-wise details of the electricity charges for the Industrial consumers as per the tariff orders issued by the SERC are at Statement (*See* below).

(c) Cross subsidies and direct subsidies to domestic and agriculture categories of consumers are the main reasons for higher electricity charges for industries vis~a~vis that for domestic and agriculture. While tariff setting and cross subsidies are in the domain of the SERCs, direct subsidy is given by the State Governments. In order to keep the industrial tariff within limits, the Government has notified the Tariff Policy, 2016 which requires the Appropriate Commission to determine the tariffs of various consumers within $\pm 20\%$ of the average cost of supply.

Statement

Electricity Tariff in Andaman and Nicobar Islands w.e.f. 01.04.2018

Category	Category of	Energy Charge	Minimum			
No.	Service	(Paise/KWh)	Charge			
4	Industrial Supply					
	Upto 500 KWh	600	50	₹/HP/Month		
	501KWh & above	750	200	₹/Month for rice, flour Millers of Rural Areas load upto 15 HP		
	El	ectricity Tariff in And	dhra Pradesh w	v.e.f. 01.04.2018		
Category No.	Category of Service		De	emand Charge		Energy Charge
LT-III	Industry (Contracted load of 1	00 HP / 75KW and b	elow)			
	Industrial - Normal					
	(i) Industries (General)		75	₹/kW/Month	671	Paise/[kVAh/kWh]
	(ii) Seasonal Industries (Off Se	ason)	75	₹/kW/Month	745	Paise/[kVAh/kWh]
	(iii)Aquaculture and Animal Hu	ısbandry	30	₹/kW/Month	386	Paise/[kVAh/kWh]
	(iv) Sugarcane Crushing		30	₹/kW/Month	386	Paise/[kVAh/kWh]
	(v) Mushroom & Rabbit Farms		75	₹/kW/Month	591	Paise/[kVAh/kWh]

	(vi) Floriculture in Green-House.	75	₹/kW/Month	591	Paise/[kVAh/kWh]
	(vii)Poultry Hatcheries & Poultry Feed mixing plants	75	₹/kW/Month	489	Paise/[kVAh/kWh]
	Electricity Tariff in As	sam w.e.f. 1	0.04.2018		
Category	Category of Service	Fixed			Energy Charge
		Charge			(P/kWh)
LT-VIII	Small Industries Upto 25 KW				
(i)	Rural For all consumption	40			520
(ii)	Urban For all consumption	50	Rs/KW/Month		545
HT-V (A)	HT Small Industries Above 30 Kva and Upto 50 Kva	60	Rs/KVA/Month		590
HT-V (B)	HT Industries-I 50 KVA To 150 KVA	130	Rs/KVA/Month		655
HT-V (C)	HT Industries-II above 150KVA				
	Option -1	180	Rs/KVA/Month		720
	Option -2	300	Rs/KVA/Month		650
HT-VII	Oil and Coal	300	Rs/KVA/Month		780
HT VIII	HT Irrigation above 25 MW	60	Rs/KVA/Month		615

	J 30	J	
Category	Category of Service	Energy Charge	Minimum Charge
No.		(Paise/kWh)	
5	Industrial Consumers		
	LT (Low Tension)		
	(i) 1-Phase, 230 Volt	430	0 ₹/KW/Month
	(ii) 3-Phase, 400 Volt	430	0 ₹/KW/Month
	HT (High Tension)		
	(i) 3-Phase, 11 KV	385	0 ₹/KW/Month
	(ii) 3-Phase, 33 KV	350	0 ₹/KW/Month
	(ii 3-Phase, 132 KV & above	335	0 ₹/KW/Month

Electricity Tariff in Arunachal Pradesh w.e.f. 01.06.2018

Electricity Tariff in Bihar w.e.f. 01.04.2018

Category No.		Demand Charge	Energy Charge Paise/kWh	
LTIS	LT Industrial Service			
LTIS - I	Demand Based Tariff (For Contract upto 19 KW)	144 Rs/KVA/Month or part thereof	650	Paisa/kVAh
LTIS - II	Demand Based Tariff (For Contract demand above 19 KW and upto 74 KW)	Rs/KVA/Month or part thereo	of 650	Paisa/kVAh

Fixed Charge

Electricity Tariff in Chandigarh w.e.f. 01.04.2

Sl. No.	Category of Service			and/Fixed harge		Energy Charge (Paise/kWh)
3	Industry					
a	Large Industrial Power Supply(LS) (At 11kV, For connected to 100 KW)-All Units	ad above	200 F	Rs/KW/Mo	onth	500
b	Medium Industrial Power Supply (MS) (from 21 kW to 100 kW	V)-All Un	its 200 F	Rs/KW/Mo	onth	470
С	Small Industrial Power Supply (SP) (Upto 20 KW or 26 BHP)-	All Units	30 Rs	s/KW/Mor	nth	480
	Electricity Tariff in Chhat	tisgarh w.	e.f. 01.04.2018			
Categor	y Category of Service	Demand/l	Fixed Charge	Energ	gy Charge	Minimum Charge
LV-5	LV Industry					
5.1	Flour Mills, Hullers, Power Looms, Grinders upto 15 HP	65	Rs/HP/Month	380	Paise/kWh	Fixed Charge
	Bastar avem Dakshin Kshetra Adivasi Vikas Pradhikaran and sarguja avem Uttar Kshetra adivasi Vikas Pradhikaran	65	Rs/HP/Month	340	Paise/kWh	Fixed Charge
5.2	Other Industries					

Rs/HP/Month

Rs/HP/Month

100

80

480 Paise/kWh

380 Paise/kWh

5.2.1

(a)

Upto 25 HP

Bastar avem Dakshin Kshetra Adivasi Vikas Pradhikaran

and sarguja avem Uttar Kshetra adivasi Vikas Pradhikaran

Category	Category of Service	Demand/	Fixed Charge	Energ	gy Charge	Minimum Charge
5.2.2	Above 25 HP upto 100 HP	110	Rs/HP/Month	550	Paise/kWh	
(a)	Bastar avem Dakshin Kshetra Adivasi Vikas Pradhikaran	90	Rs/HP/Month	500	Paise/kWh	
5.2.3	Above 100 HP upto 150 HP	300	Rs/HP/Month	585	Paise/kWh	
5.3	Demand based Tariff for contract demand of 15 kW to 112.5 kW	190	Rs/KW/Month	570	Paise/kWh	Demand Charge on contract demand
HV-4	Steel Industries					
	220 KV Supply	375	Rs/KVA/Month	530	Paise/kVAh	
	132 KV Supply	375	Rs/KVA/Month	545	Paise/kVAh	
	33 KV Supply					
	(Load Factor >15%)	375	Rs/KVA/Month	585	Paise/kVAh	
	(Load Factor <15%)	190	Rs/KVA/Month	635	Paise/kVAh	
	(Load Factor >15%)	375	Rs/KVA/Month	595	Paise/kVAh	
	(Load Factor <15%)	190	Rs/KVA/Month	675	Paise/kVAh	
HV-2	MINES					
	220 KV Supply	500	Rs/KVA/Month	600	Paise/kWh	
	132 KV Supply	500	Rs/KVA/Month	615	Paise/kWh	

	Up to 20 HP	5 ₹/HP/Mo	onth				365		
1	LTP Motive Power								
3	LT-Industrial (load upto 99 HP)								
1	2	3					4		
Sr. No.	Category of Service	Demand/Fixed	Charge				Energy Charge (P/kWh)		
	Electricit	y Tariff in Dadra & No	agar Ha	veli w.e.f. 01.04.20	18				
	AT 220/132/33/11 KV		110	Rs/KVA/Month	370	Paise/kWh			
HV-8	Industries related to manufacturing of equipment for power generation from renewable energy sources								
	11 KV Supply								
	(Load Pactor \1570)		190	KS/ K VA/ WIOIIII	645	Paise/kVAh			
	(Load Factor <15%)		313	Rs/KVA/Month	0.50	i aisc/k v/All			
	33 KV Supply (Load Factor >15%)		375	Rs/KVA/Month	630	Paise/kVAh			
	132 KV Supply		375	Rs/KVA/Month	595	Paise/kVAh			
	220 KV Supply		375	Rs/KVA/Month	585	Paise/kVAh			
HV-3	Other Industrial and General Purp	oose Non-Industrial							
	11 KV Supply		500	Rs/KVA/Month	670	Paise/kWh			
	33 KV Supply		500	Rs/KVA/Month	640	Paise/kWh			

1	2		3	4
	Above 20 HP	50	₹/HP/Month	375
2	LT Public Water Works			
	Up to 20 HP	25	₹/HP/Month	395
	Above 20 HP	50	₹/HP/Month	395
4	HT/EHT Category			
	11 KV supply-with connected load upto	375	₹/KVA/Month for billing demand upto the contract deman	nd 330
	1 MW		& ₹750/KVA/month or part thereof in excess of contract demand	
	66 KV supply	500	₹/KVA/Month for billing demand upto the contract demand & ₹1000/KVA/month or part thereof in excess of contract demand	325
	220 kv supply	550	₹/KVA/Month for billing demand upto the contract demand & ₹1100/KVA/month or part thereof in excess of contract demand	320
	Electricit	y Tariff	in Daman and Diu w.e.f. 01.04.2018	
Sl. No	o. Category of Service		Demand/Fixed Charge	Energy Charge (P/kWh)
Ш	LT-Industrial			
1	LTP Motive Power - All Units		25 ₹/HP/Month or part thereof	300
IV	Ht/Eht Category			

[RAJYA SABHA]

Unstarred Questions

	ligh Tension Consumer (For all units) /Indu Iotive power at 11 KV & 66 KV having	stries/				
	ll Units	240) ₹/KVA/Month	355		
	erro Metallurgical/Steel Melting/Steel Rero ower Intensive Industries	lling				
A	Il units	425	₹/KVA/Month for billing contract demand	demand upto the 350		
	Elect	ricity Tariff in De	lhi w.e.f. 01.04.2018			
Category No.	Category of Service	Fixed/Dema	nd Charges	Energy Charges		
3	Industrial	250 Rs/kV	A/Month	725 Paise/kVAh		
	Elec	tricity Tariff in Ge	pa w.e.f. 01.04.2018		_	
Category	Category of Service	Dema	and/Fixed Charge	Energy Charge	_	
LTI	Tariff- LTI/Industries					
	0-500 units	35	Rs/HP/Month	330 Paise/KWh		
	above 500 units	35	Rs/HP/Month	380 Paise/KWh		
HTI	Industrial (At 11 KV & 33 KV)	250	Rs/KVA/Month	450 Paise/KWh		
	(At 110 KV)	250	Rs/KVA/Month	440 Paise/KWh		
HT	Industrial (Ferro Metallurigical/Steel Melting/Power Intensive & Steel Rolling)					
	All Units	250 F	Rs/KVA/Month	450 Paise/KWh		

Electricity Tariff in Gujarat w.e.f. 01.04.2018

Category	Category of Service	Demand/Fixed Charge	Energy Charge (Paise/KWh)				
LTMD	Aggregate Load Above 40 KW and Up To 100 KW (For the	premises not covered in ant tarif cate	gory)				
(A)	For billing demand up to contract demand						
	i) For first 40 KW of billing demand	90 ₹/ KW /Month	460				
	ii) Next 20 KW of billing demand	130 ₹/ KW /Month					
	iii) Above 60 KW of billing demand	195 ₹/ KW /Month					
(B)	For billing demand in excess of the contract demand	265 ₹/ KW /Month					
HTP - I	Contracted load of 100 KVA and above for the purposes not specified in any other HT categories						
	a) For billing demand upto the contract demand						
	I) First 500 KVA of billing demand	150 ₹/KVA/Month					
	ii) Next 500 KVA of billing demand	260 ₹/KVA/Month					
	iii) In excess of 1000 KVA of billing demand	475 ₹/KVA/Month					
	b) For billing demand in excess of contract demand	555 ₹/KVA/Month					
		PLUS					
	For entire consumption during the month						
	a) Upto 500 KVA of billing demand		400				

	b) Abve 500 KVA and upto 2500 KVA of billing demand				420
	c) Above 2500 KVA of billing demand				430
			PLUS		
	Time of Use Charges				
	For energy consumption during two peak period viz. 07:00 hrs. to 11:00 hrs. and 18:00 hrs. to 22:00 hrs.				
	(a) For billing demand up to 500 KVA				45
	(b) For billing demand above 500 KVA				85
	Electricity Tariff in Torrent Power Ltd., Ah	nedabad	w.e.f. 01.04.2018		
Category	Category of service		mand/Fixed Charge	Energy Charge (Paise/kWh)	Minimum charges
1	2		3	4	5
LTMD-1	Installations Above 15 Kw Load Used For Common Services Li Run By Local Authorities	ke Eleva	tors, Water Pumpi	ng Systems & Pun	nping Stations
	1) For billing demand upto and including contract demand	150	T///// 2.4		
	a) First 50 KW of billing demand per month	150	₹/KW/Month	455	
			3 /T/TT/ /3 / .1	470	
	b) Next 30 KW of billing demand per month	185	₹/KW/Month	470	

1	2		3	4	5
	2) For billing demand in excess of the contract demand	350	₹/KW/Month		
LTMD-2	Installations Above 15 Kw Load Not Covered In Any Other Lt	Categories			
	A) For billing demand upto and including contract demand				
	a) First 50 KW of billing demand per month	175	₹/KW/Month	470	
	b) Next 30 KW of billing demand per month	230	₹/KW/Month	490	
	c) Rest of billing demand per month	300	₹/KW/Month		
	B) For billing demand in excess of the contract demand	425	₹/KW/Month		
	High Tension Tariff				
HTMD-1	HT Consumers Contracting For Maximum Demand Of 100 KW a authorities)	and Above (1	for purposes other than p	umping statio	ns run by local
	A) For billing demand upto and including contract demand				
	a) First 400 KWh/KW/Month	260	₹/KW/Month for billing demand upto 1000 KW	445	
	b) Remaining KWh consumed per month	335	₹/KW/Month for billing demand 1000 KW & above	435	

(a)

(b)

(c)

(d)

1	2		3	4				
	High Tension Tariff							
HTMD-1		HT CONSUMERS at 3.3 kV and above for contracting the demand of 100 KVA and above (other than pumping stations run by Local Authorities)						
	First 400 Units/KVA/Month	170	₹/KVA/Month for first 500 KVA of billing demand	480				
	Remaining units above 400	285	₹/KVA/Month above 500 KVA of billing demand	470				
		395	₹/KVA/Month In excess over contract demand					
	Time Of Use Charges:							
	For Energy Consumption during two peak periods viz. 0700 Hrs to 1100 Hrs and 1800 Hrs to 2200 Hrs							
	(a) For billing Demand upto 500 kVA			65				
	(b) For billing Demand above 500 kVA			100				

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

Sl. No.	Category of Service	Dema	and/Fixed Charge	Energy Charge Paise/kWh or kVAh	Monthly Minimum Charge
3	HT Industry (above 50 KW)				
	Supply at 11 KV	170	Rs/KVA/Month	665	Nil
	Supply at 33 KV			655	Nil
	Supply at 66 KV or 132 KV			645	Nil
	Supply at 220 KV			635	Nil
	Supply at 400 KV			625	Nil
	Arc furnaces/ Steel Rolling Mills	190	Rs/KVA/Month	695	Nil
4	LT Industry (upto 50 KW)				
	Upto 10 KW		Nil	635	185 Rs/kWh/Month
	Above 10 KW and upto 20 KW		Nil	665	
	Above 20 KW and upto 50 KW	160	Rs/KW/Month	640	Nil
	Exsting consumers above 50 KW upto 70 KW (LT)			665	

Unstarred Questions

[15 September, 2020]

	Electricity Tariff In Hin	nachal Pradesh w.e.f. 01.04.2	2018	
Catego	ory Category of Service	Fixed Charges	Energy Charge	Demand Charges (₹/KVA/ Month)
SIP	Small Industrial Power Supply (SIP)			
	Single Part Tariff for contract demand <=20 kVA	130 ₹/Month	475 Paise/kWh	
	Two part Tariff for contract demand $>$ 20 kVA $<=$ 50 kVA	0 ₹/Month	460 Paise/kVAh	100
MIP	Medium Industrial Power Supply (contract demand above	e 50 kVA but not exceeding 1	.00 kVA)	
	Two part Tariff	0 ₹/Month	460 Paise/kVAh	120
LIPS	Large Industrial Power Supply (contract demand exceedi	ng 100 kVA)		
	Two part Tariff			
	EHT	0 ₹/Month	420 Paise/kVAh	425
	HT-1 (Contract Demand up to and including 1 MVA)		460 Paise/kVAh	250
	HT-2 (Cntract Demand above 1 MVA)		430 Paise/kVAh	400
	Electricity Tariff in Jamn	nu and Kashmir w.e.f. 01.10	2016	
Catego	ory Category of Service	Fixed Charge	Energy (Paise	Charge /kWh)
LTIS I	For all metered consumers except those covered und LTIS II AA	ler		
	For Consumers with connected load <50 KW	50.00 Rs / 1	xW/ month 33	30
	For Consumers with connected load >50 KW	47.00 Rs / 1	xW/ month 30	09

LTIS II	For all metered consumers having load upto 15 HP/11.19 KW^^	21.00	Rs / kW/ month AA	AA 330	
#	Atta Chakkis, Rice huskers, Oil expellers, Cotton grinning etc. in r	ural an	d unorganised sector le	oad up to 15HP	(11.19 kW).
Sch. 9	HT INDUSTRIAL				
	11 kV Supply *	136.5	0 Rs / kVA/ month A	295	Paise/kVAh
	33 kV Supply **	136.5	0 Rs / kVA/ month a	286	Paise/kVAh
Sch.10	HT INDUSTRIAL (Power Intensive Industries)				
	11 kV Supply	205.0	0 Rs / kVA/ month a	360	Paise/kVAh
	33 kV Supply **	200.0	00 Rs / kVA/ month a	334	Paise/kVAh
	Electricity Tariff in Jharkhand w.	e.f. 01.	05.2018		
Category No.	Category of Service	Fixed Charg		Energy Charge Paise/kWh	2
LTIS	Low Tension Industrial Service *				
	Installation Based Tariff upto 114 HP or 100 KVA	160	Rs/HP/Month	650	
	Demand Based Tariff upto 100 KVA or 114 HP	160	Rs/KVA/Month	550	
HTS	High Tension Voltage Supply Service				
	Consumers having contract demand above 100 KVA	300	Rs/KVA/Month	575	Rs/KVAh
HTSS	HT Special Service				
	Consumers having contract demand of 300 KVA and more (AT 11/33/132 kV & above)	500 1	Rs/KVA/Month	400	Rs/KVAh

[15 September, 2020]

Unstarred Questions

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Electricity Tariff in Karnataka w.e.f. 01.04.2018	8	j
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Category of Service	Demand / Fixed Charge	Energy Charge (Paisa/kWh)				
Applicable to Bruhat Bang	alore Mahanagara Palike (BBMP) and Municipal Corporation.					
0 - 500 units	45 ₹/HP/Month for 5 HP & below	550				
Above 500 units	50 ₹/HP/Month for above 5 HP and below 40 HP 70 ₹/HP/Month for 40 HP and above but below 67 HP	675				
	130 ₹/HP/Month for 67 HP & above					
Applicable to all areas other than those covered under LT-5(a)						
0 - 500 units	40 ₹/HP/Month for 5 HP & below	520				
501 - 1000 units	45 ₹/HP/Month for above 5 HP and below 40 HP	610				
Above 1000 units	65 ₹/HP/Month for 40 HP and above but below 67 HP 120 ₹/HP/Month for 67 HP and above	640				
Industrial						
Applicable to areas under Bruhat Bangalore Mahanagara Palike (BBMP) and Municipal Corporation.						
First 100000 units	210 ₹/Month/KVA of billing demand	690				
For balance units		720				
	Applicable to Bruhat Bangs 0 - 500 units Above 500 units Applicable to all areas other 0 - 500 units 501 - 1000 units Above 1000 units Industrial Applicable to areas under Iterative for the second seco	Applicable to Bruhat Bangalore Mahanagara Palike (BBMP) and Municipal Corporation. 0 - 500 units 45 ₹/HP/Month for 5 HP & below 50 ₹/HP/Month for above 5 HP and below 40 HP Above 500 units 70 ₹/HP/Month for 40 HP and above but below 67 HP 130 ₹/HP/Month for 67 HP & above Applicable to all areas other than those covered under LT-5(a) 0 - 500 units 40 ₹/HP/Month for 5 HP & below 501 - 1000 units 45 ₹/HP/Month for above 5 HP and below 40 HP Above 1000 units 65 ₹/HP/Month for 40 HP and above but below 67 HP 120 ₹/HP/Month for 67 HP and above Industrial Applicable to areas under Bruhat Bangalore Mahanagara Palike (BBMP) and Municipal Corporation. First 100000 units 210 ₹/Month/KVA of billing demand				

Written
Answers
to

Sr. No.	Category of Service		Demand/Fixed Charge			Energy Charge (Paise/kWh)	
LT- IV	Industry (LT)						
LT- IV (A)	Industrial (General Purpos	se)					
	(i) Connected load 10 kW or below(ii) Connected load above 10 kW		100	₹/consumer/Month	550		
			75	₹/consumer/Month			
	(iii) Connected load abov	e 20 kW	150	₹/consumer/Month			
HT-I (A)	Industry		300	₹/KVA/Month		550	
		Electricity T	ariff In	Lakshadweep w.e.f. 01.04.2018			
Category of Service Energy Charg (Paise/KWh)					Fixed Charges		
D. Industria	al - All units	600			35	₹/Month/kVA or part thereof	
E. HT Cons	sumers (11kV) - All units	870			100	₹/Month/kVA or part thereof	

Electricity Tariff in Kerala w.e.f. 01.04.2017

Electricity Tariff In Madhya Pradesh w.e.f. 11.05.2018

Category	Category of Service LT Industrial	Dem	and/Fixed Charge	Energy Charge (P/kWh)	Minimum charges
1	2		3	4	5
LV-4 4.1	Non- Seasonal Consumers (Urban Areas)				
4.1 a	Demand Based Tariff(contract demand & connected loadupto 150 HP)	228 285	₹/KVA/Month or ₹/KW/Month	630	
4.1 b	Temporary connection	1.25	times of applicable ta	riff	
4.1	Non- Seasonal Consumers (Rural Areas)				
4.1 a	Demand Based Tariff(contract demand & connected load upto 150 HP)	144 180	₹/KVA/Month or ₹/KW/Month	630	
4.1 b	Temporary connection	1.25	times of applicable tarif	f	
4.2	Seasonal Consumers (period of season shall i	not exceed 180 d	ays continuously in a	financial year)	
4.2 a	During Off Seeson	consumers (Fixed and	iff as for non-seasonal in Urban and Rural are Energy Cgarges)	Urban and Ru	consumers in ral areas
4.2 b	During Off Season	consumers	iff as for non-seasonal on 10% of contract actual recorded demand	(Energy Charg	ges)

			whichever is morecontract actual recorded demand, w more in Urban and Rural ar Charges)	hichever is			Written Answers to
HV-3	Industrial, Non-Industrial & Shopping Malls						s to
3.1	Industrial						
	AT 11 KV (For consumption upto 50% LF)	330	₹/Month/KVA of billing demand	660 600		supply at 220/132 KV ling Mills :	
	AT 11 KV (For consumption in excess of 50% LF)	510	₹/Month/KVA of billing demand	650 550	1200	KWh/KVA of contract demand as guaranteed annual minimum	[15 Septem
	AT 33 KV (For consumption upto 50% LF) AT 33 KV (For consumption in excess of 50% LF)					consumption	September, 2020]
	AT 132 KV (For consumption upto 50% LF)	610	₹/Month/KVA of billing demand	605	720	Educational Institutions: KWh/KVA of contract	Un
	AT 132 KV (For consumption in excess of 50% LF)			525		demand as guaranteed annual minimum	starred
	AT 220/400 KV (For consumption upto 50% LF)	620	₹/Month/KVA of billing demand	565		consumption	Unstarred Questions
	AT 220/400 KV (For consumption in excess			500			ons
	of 50% LF)					Others:	563

1	2		3		4	5	564
3.2	Non-Industrial AT 11 KV (For consumption upto 50% LF)	300	₹/Month/KVA of billing demand	180 680		A of contract s guaranteed	Written A
	AT 11 KV (For consumption in excess of 50% LF)			630	consumpt		Written Answers to
	AT 33 KV ((For consumption upto 50% LF)	430	₹/Month/KVA of billing demand	670	For supply	at 33/11 KV	0
	AT 33 KV (For consumption in excess of 50% LF)			610	Education	al Institutions:	[RAJYA
	AT 132 KV (For consumption upto 50% LF)	540	₹/Month/KVA of billing demand	620 600		A of contract as guaranteed minimum on	[RAJYA SABHA]
	AT 132 KV (For consumption in excess of 50% LF)			550	Contract 100 KVA,	demand up to	
3.3	Shopping Malls						Unst
	AT 11 KV (For consumption upto 50% LF)	270	₹/Month/KVA of billing demand	680 600		A of contract as guaranteed	xrred Q
	AT 11 KV (For consumption in excess of 50% LF)			625	annual consumpt	minimum on	Unstarred Questions

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	AT 33 KV ((For consumption upto 50% LF)	375	₹/Month/KVA of billing demand	660	Others:	Written Answers to
	AT 33 KV (For consumption in excess of 50% LF)			590 120	00 KWh/KVA of contract demand as guaranteed	Answers
	AT 132 KV (For consumption upto 50% LF)	510	₹/Month/KVA of billing demand	600	annual minimum consumption	to
	AT 132 KV (For consumption in excess of 50% LF)	540				
3.4	Power Intensive Industries					[15
	AT 33 KV (For consumption upto 50% LF)	530	₹/Month/KVA of billing demand	500		15 September, 2020]
	AT 33 KV (For consumption in excess of 50% LF)			500		er, 2020]
	AT 132 KV ((For consumption upto 50% LF)	640	₹/Month/KVA of billing demand	480		Uns
	AT 132 KV (For consumption in excess of					tarre
	50% LF)			480		Q b
	AT 220 KV (For consumption upto 50% LF)	660	₹/Month/KVA of billing demand	450		Unstarred Questions
	AT 220 KV (For consumption in excess of 50% LF)			450		565

565

	2		3			4 5
HV-4	Seasonal Consumers					
	During Season					
	AT 11 KV (For consumption upto 50% LF)	340	₹/Month/KVA of billing demand	630	900	KWh/KVA of contract demand as guaranteed
	AT 11 KV (For consumption in excess of 50% LF)			570		annual minimum consumption
	AT 33 KV ((For consumption upto 50% LF)	370	₹/Month/KVA of billing demand	620		
	AT 33 KV (For consumption in excess of 50% LF)			540		
	During off-season					
	AT 11 KV (For consumption upto 50% LF)	340	₹/Month/KVA 340 of billing demand *	756	900	KWh/KVA of contract demand as guaranteed
	AT 11 KV (For consumption in excess of 50% LF)			Not applicabl	e	annual minimum consumption
	AT 33 KV ((For consumption upto 50% LF)	370	₹/Month/KVA 370 of billing demand#	744		

AT 33 KV (For consumption in excess of 50% LF)

Not applicable

Electricity Tariff in Maharashtra w.e.f. 01.09.2018

Category No.	Category of Service		ed/Demand Charge	Energy Charge	Wheeling charges	Total Energy charge				
				Paise/ kWh	Paise/ kWh	Paise/ kWh				
1	2		3	4	5	6	7	8	9	10
LT - V(A)	LT- Industry- Powerloom									
(i)	0 - 20 KW (upto and including 27 HP)	350	₹/Month/ Connection	465	130	595				
(ii)	Above 20 KW (above 27 HP)	280	₹/kVA/Month	585	130	715				
LT - V(B)	LT- Industry- General									
(i)	0 - 20 KW (upto and including 27 HP)	350	₹/Month/ Connection	476	130	606				
(ii)	Above 20 KW (above 27 HP)	280	₹/kVA/Month	563	130	693				

^{*} on 10% of contract demand (or actual recorded demand, whichever is more) during the season

[#] on 10% of contract demand (or actual recorded demand, whichever is more) during the season

1	2	3	4	5	6	7	8	9	10
	HT-(11 KV and above)	Fixed Charge (₹/kVA/	Energy	Wheeling	Total	Wheeling	Total	Wheeling	Total
		month)	charge	charge	Energy	charge	Energy	charge	Energy
			for all	for 33kV	charge	for 22kV	charge	for 11kV	charge
			supply	(Ps./	for	(Ps./	for 22kV	`	for
			voltage	kWh)	33kV	kWh)	(Ps./	kWh)	11kV
			levels		(Ps./		kWh)		(Ps./
					kWh)				kWh)
HT - I	HT- Industry								
(A)	Industry General	350 ₹/kVA/Month	710	15	725	38	748	78	788
(B)	Industry seasonal	350 ₹/kVA/Month	740	15	755	38	778	78	818
	Ele	ctricity Tariff in Reliance	Energy (M	umbai) w.e.	.f. 01.09.	2018			
Category N	o. Category of Service		Fixed	/ Demand C	Charge			Energy Ch (Paise/k)	_
LT-III (A)	LT- Industrial Load Upto	& Including 20 KW							
	0-20 kW		330	₹/Month				857	
LT-III (B)	LT- Industrial Load Abov	ve 20 KW							
	Above 20 kW		275 ₹/KVA/Month					882	
	High Tension (HT)								
HT-I	HT- Industry - All Units		275	₹/KVA/Mo	onth			885	

[#] Including Wheeling charges (Paise/kWh) and Regulatory asset charge(Paise/kWh).

Electricity	Tariff	In	Tata	Power	Co.	(Mumbai)	w.e.f.	01.09.2018

Category No.	Category of Service	Fixed Demand Charges	Energy Charge* (Paise/kWh)
LT-III	LT- Industrial		
(A)	0-20 kW	330 ₹/Month	939
(B)	Above 20 kW	275 ₹/kVA/Month	774
HT-I	HT- Industrial		
	All units	275 ₹/kVA/Month	905

[#] Including Wheeling charges (Paise/kWh) and Regulatory asset charge(Paise/kWh).

Electricity Tariff in B.E.S.T. (Mumbai) w.e.f. 01.09.2018

Category No. Category of Service		Fixed/Demand Charge		Variable Charges				
			Energy Charge* (Paise/kWh)	TDLR Refund (Paise/kWh)	Total (Paise/kWh)			
LT-III (A)	LT- Industrial upto 20 kW Load							
	0 - 500 units/month	330 ₹/month	654	178	654			
	Above 500 units/month	330 ₹/month	654	249	654			
LT-III (B)	LT- Industrial above 20 kW Load							
	Above 20 kW	275 ₹/KVA/month	645	222	645			
HT-I	HT- Industry							
	All Units	275 ₹/KVA/Month	736	202	736			

^{*} Energy charge inclusive of wheeling charge

Unstarred Questions

Electricity Tariff in Manipur w.e.f. 01.04.2018								
Category No.	Category of	f Service		Fixed / Demand Charge				
LT Supply								
Category - 7	Small Indus	stry		65	₹/contracted load in kW	375		
HT Supply								
Category - 4	Medium In	dustry		100	₹/billing demand in kVA	490		
Category - 5	Large Indu	stry		100	₹/billing demand in kVA	610		
		Electricity	Tariff in Meghalaya w.e.	.f. 01.0	04.2018			
Schedule	Category of Service		Voltage of supply	Dei	mand/Fixed Charge	Energy Charge (P/kWh)		
ILT	Industrial							
	All Units		LT	110) ₹/ KW/ Month	600		
	High Tensi	on (HT)						
IHT	Industrial		IHT	200) ₹/ KVA/ Month	660		
IEHT	Extra High	Tension - Industrial	IEHT	200) ₹/ KVA/ Month	620		
	TOD Tariff FOR Industrial (HT/EHT)							
	From	То	Period	Ene	ergy Charge			
	0600 hrs	1700 hrs	Normal	No	rmal tariff			

		1700 hrs	2300 hrs	Peak	(+)20% of the normal tar	iff		
		2300 hrs	0600 hrs	Off-peak	(-)20% of the normal tari	ff		
				Electricity Tariff in Mizoram w.e.f	. 01.04.2018			
Category No.		Category of Service			Fixed/Demand Charge	Energy Charge (Paise/kWh)		
		LT Suppl	ly					
Category - 7		Industria	1					
		1-400 kW	Vh/Month	70	₹/kW/Month	410		
		Above 40	00 kWh/Month			480		
		HT Supply						
CATEGORY - 5		Industrial	l					
		All Units		70	70 ₹/kVA/Month of billing demand 455			
				Electricity Tariff in Nagaland w.e.	f. 01.04.2018			
Category	Category of Service			Energy Charge (Paise/kWh)	•	Monthly minimum charge (₹/kWh)		
В	Indu	Industrial			₹200 pm/kVA of co	ntract demand or part thereof		
	a) < 500 kWh			525				
	b) 501 to 5000 kWh		Wh	630				
	c) > 5000 kWh			720				

Electricity Tariff in Odisha w.e.f. 01.04.2018

Sl.No.	Category of Consumers	Demand Charge (₹/KW/Month) / (₹/KVA/Month)	Charge	Customer Service Charge (₹/Month)	Monthly Minimum Fixed charge for first KW or part (₹)	Monthly Fixed charge for any additional KWor part (₹)	Rebate (P/kWh)/ DPS
	LT Category						
7.	L. T. Industrial (S) Supply <22 KVA		570		80	35	10 P/kWh
8.	L. T. Industrial (M) Supply >= 22 KVA <110 KVA		570		100	80	DPS/Rebate
13.	Large Industry	200	570	30			DPS/Rebate
	HT Category						
20.	H. T. Industrial (M) Supply	150	As indicated in the notes below	250			DPS/Rebate
23.	Large Industry	250		250			DPS/Rebate
	EHT Category						
30.	Large Industry	250	As indicated in the notes below	700			DPS/Rebate
32.	Heavy Industry	250		700			DPS/Rebate

Note: Energy Charges for HT consumersWith Load <=60% 535 Factor With >60% 425Load FactorEnergy Charges for EHT consumers <=60% 530With Load >60% 420Factor With Load Factor

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	Electricity Tariff in Pud	lucherry w.e.f. 01.04.2018			
Consumer Category	r Category of Service	Fixed / Demand Charge	Energy Ch (P/kWh	•	Minimum Charge
6	Industries				
	(a) LT Industries- Applicable to low tension industrial consumers including lighting in the industrial services.	100 ₹/connection/month	560		
	(b) HT Industries (For supply at 11kV, 22kV or 33 kV)	350 ₹/kVA/month	530		
	(c) EHT Industries (For supply at 110kV or 132 kV)	420 ₹/kVA/month	500		
	Electricity Tariff in P	unjab w.e.f. 01.04.2018			
Sl. No.	Category of Service	Demand/Fixed Charge	Energy Charge		
		(₹/kW or kVA)	(P/kWh)		
1	2	3	4	5	
7	Industrial Supply				
	a) Small Power (SP)(1 Phase 230 volt or 3 Phase 400 volt)	upto 20kW 90 ₹/kW	558		
	b) Medium Supply (MS)(3 Phase 400 volt or 11 KV) Abov upto 100 kVA	ve 20 kW and 115 ₹/kVA	572	P/kVAh	
	c) Large Supply (LS)(Supply at 11 KV and above)				
	c) Large Supply (LS)(Supply at 11 KV and above)				

2	3	4	5	
i) General Industry				
a) Above 100 kVA and upto 1000 kVA				
All units	150 ₹/kVA	581	P/kVAh	
b) Above 1000 kVA and upto 2500 kVA				
All units	205 ₹/kVA	585	P/kVAh	
c) Above 2500 kVA				
All units	240 ₹/kVA	590	P/kVAh	
(ii) PIU (Power Intensive Units)/Arc Furnace				
a) Above 100 kVA and upto 1000 kVA				
All units	155 ₹/kVA	585	P/kVAh	
b) Above 1000 kVA and upto 2500 kVA				
All units	250 ₹/kVA	610	P/kVAh	
c) Above 2500 kVA				
All units	280 ₹/kVA	611	P/kVAh	

[RAJYA SABHA]

B. Seasonal Industry: Cotton ginning, pressing and bailing plant, rice shellers/hullers mills, kinnow grading and waxing centres, rice bran stabilization

SP	180	₹/KW (for six months)	Same as applicable to	
MS	230	₹/KVA (for six months)	corresponding General	
LS	300	₹/KVA (for six months)	industry	
b) Off season				
SP	NIL			
MS	NIL			
S	NIL			
ice Factory and Ice Candies and Cold storage				
a) April to July				
SP	180	₹/kW	Same as applicable to	
MS	230	₹/kVA	corresponding General	
S	300	₹/kVA	industry	
o) August to March next year				
SP	45	₹/kW		
MS	58	₹/kVA		
S	75	₹/kVA		

C

 $TIME\ OF\ THE\ DAY\ (TOD)\ Tariff\ applicable\ for\ Medium\ Supply/Large\ Supply\ Industrial\ Category\ consumers\ and\ NRS/BS\ consumers\ (with\ sanctioned\ Contract\ Demand\ exceeding\ 100\ kVA)$

	Period	Time period	TO	D Tariff		
1 st A	april, 2018 to 31st May, 2018	06.00 AM to 06.00 PM	Normal Tariff			
		06.00 PM to 10.00 PM	Normal Tariff			
		10.00 PM to 06.00 AM (next day)	Normal Tariff n	ninus 125 paise/kVAl		
1st Ju	ne, 2018 to 30th September, 2018	06.00 AM to 06.00 PM	Normal Tariff	Normal Tariff		
		06.00 PM to 10.00 PM	Normal Tariff p	plus 200 paise/kVAh		
		10.00 PM to 06.00 AM (next day)	Normal Tariff			
1 st C	October, 2018 to 31st March, 2019	06.00 AM to 06.00 PM	Normal Tariff	Normal Tariff Normal Tariff		
		06.00 PM to 10.00 PM	Normal Tariff			
		10.00 PM to 06.00 AM (next day)	Normal Tariff n	ninus 125 paise/kVAl		
	Ele	ectricity Tariff in Rajasthan w.e.f. 02.11.2017				
Category	Category of Service	Demand/Fixed Charge		Energy Charge		
SP/LT - 5	Small Industrial Service					
	For Connected Laod upto 5 KW					
	Upto 500 units/month	65 ₹/HP/Month of sanctione	ed connected load	600 Paise/kWh		
	Above 500 units/month			645 Paise/kWh		

For Connected Load above 5 KW but not exceeding 18.65 KW (25 HP)									
	Upto 500 units/month	65	₹/HP/Month of san	actioned connected loa	d 600 Paise/kWh	ten A			
	Above 500 units/month				645 Paise/kWh	Written Answers			
MP/LT - 6	Medium Industrial Service					rs to			
	Connected Load above 25 HP/18.65 KW but not exceeding 150 HP/112 KW of sanctioned connected load and/or maximum demand of 50 KVA	75	₹/HP/Month of san load or ₹ 165/kVA of per month		700 Paise/kWh	_			
	High Tension (11 Kv and Above)					[15 Se			
MP/HT-3	Medium Industrial Service (11 kV)	165	₹/KVA/Month of bi	lling demand.	700 Paise/kWh	September, 2020]			
LP/HT - 5	Large Industrial Service Including Railway Traction (HT-11 KV or 33 KV), EHT (132 KV or 200 KV)								
	For sanctioned load above 150 HP or CD above 125 KVA	185	₹/KVA/Month of bi	lling demand.	730 Paise/kWh	020]			
	Electricity Ta	riff in Sil	kkim w.e.f. 01.04.2018	}		Uns			
Category No	o. Category of Service	Fixed/I	Demand Charge	Energy Charge	Minimum Charge	Unstarred			
III (LTIS)	Lt. Industrial Supply (Load Not Exceeding 25 K	(VA)							
	a) Rural					Questions			
	Upto 500 KWh/Month	If sanctioned load is more than 25kVA then		350 Paise/KWh	120 ₹/KVA/Month	ons 577			

Category No	. Category of Service	Fixed/Demand Cl	narge	Energy Charge	Minimum Charge
	501 to 1000 KWh/Month	Rural - ₹ 60/kVA	/month	440 Paise/KWh	1
	Consumption exceeding 1000 KWh/Month	Urban - ₹ 100/kV	A/month	580 Paise/KWh	1
	b) Urban				
	Upto 500 KWh/Month			530 Paise/KWł	n 200 ₹/KVA/Month
	501 to 1000 KWh/Month			620 Paise/KWh	1
	Consumption exceeding 1000 KWh/Month			715 Paise/KWh	1
IV (HTS)	High Tension Industrial Supply (above 3.3 KV)	three-phase)			
	Upto 100 KVA	200 ₹/KVA/Mont	h	350 Paise/KWh	n Demand charges
	101 KVA to 250 KVA	250 ₹/KVA/Mont	h	400 Paise/KWh	1
	251 KVA to 500 KVA	290 ₹/KVA/Month		470 Paise/KWh	1
	Above 500 KVA	555 ₹/KVA/Mont	555 ₹/KVA/Month		1
	Electricity Tari	ff in Tamil Nadu w	.e.f. 11.08.2	017	
Category No	. Category of Service		Demand/Fix	xed (S	ubsidized rate payable by the
			Charge		consumer) Energy Charges
I	High Tension Supply				
I - A	Industries, Registered Factories, Textiles, Tea	estates etc. 3	50 ₹/KVA	/month	635
II	Low Tension Supply				
III - B	Industries (above 10 HP)	3:	5 ₹/KW/	month/	635

[RAJYA SABHA]

Unstarred Questions

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Electricity	Tariff	in	Tripura	w.e.f.	01.11.2014

Category No.	Category of Service			Charge	Е		arge (Paise/kWh)	
			(₹/M	onth)		(After C	Govt. subsidy)	
G	Industries							
	Upto 5 HP (E-R/5) - All Units		25 ₹/KW	//Month			583	
	Upto 5 HP (E-U/5) - All Units		30 ₹/KW	//Month			626	
	Above 5 - 20 HP - All Units		45 ₹/KW/Month			710		
	Above 20 - 100 HP - All Units		60 ₹/KW/Month			724		
	Above 100 HP - All Units		75 ₹/KW/Month			725		
	Electrici	ty Tariff in Tel	langana w.e.f. 01.0	04.2019				
Category No.	Category of Service	Demai	nd Charge	Energy Ch	arge	Customer		
		(Rs/kV	V/month)			Charge		
						(₹/Month))	
1	2		3	4		5		
	Low Tension							
LT-III	Industry (Contracted load of 100 HP / 7	5KW and belo	w)					
	Industrial - Normal							
	(i) Industries (General)	60	₹/kW/Month	670	Paise/kWh	75	upto 20 HP	

21 21 50 60	₹/kW/Month ₹/kW/Month ₹/kW/Month ₹/kW/Month	520 520 600 630	Paise/kWh Paise/kWh Paise/kWh	300 1125	21 - 50 HP 51 - 100 HP
50 60	₹/kW/Month ₹/kW/Month	600	Paise/kWh	1125	51 - 100 HP
60	₹/kW/Month				
		630	Paise/kWh		
60	₹/kW/Month		_ 44104/11/11		
		740	Paise/kWh		
390	₹/kVA/Month	665	Paise/kVAh	1685	
390	₹/kVA/Month	615	Paise/kVAh	1685	
390	₹/kVA/Month	565	Paise/kVAh	3370	
665	Paise/kVAh	1685			
615	Paise/kVAh	1685			
565	Paise/kVAh	3370			
	390 390 665 615	390 ₹/kVA/Month 390 ₹/kVA/Month 665 Paise/kVAh 615 Paise/kVAh	 390 ₹/kVA/Month 615 390 ₹/kVA/Month 565 665 Paise/kVAh 1685 615 Paise/kVAh 1685 	 390 ₹/kVA/Month 615 Paise/kVAh 390 ₹/kVA/Month 565 Paise/kVAh 665 Paise/kVAh 1685 615 Paise/kVAh 1685 	390 ₹/kVA/Month 615 Paise/kVAh 1685 390 ₹/kVA/Month 565 Paise/kVAh 3370 665 Paise/kVAh 1685 615 Paise/kVAh 1685

11 kV	390	₹/kVA/Month	665	Paise/kVAh
33 kV	390	₹/kVA/Month	615	Paise/kVAh
Industrial colonies (11kV, 33kV,			630	Paise/kVAh
132kv and above)				
Seasonal Industries				
11kV	390	₹/kVA/Month	760	Paise/kVAh
33kV	390	₹/kVA/Month	690	Paise/kVAh
132kV and above	390	₹/kVA/Month	670	Paise/kVAh
Optional category with load upto 150kVA				
11kV	80	₹/kVA/Month	700	Paise/kVAh
Time of Day Tariffs (Energy charge)	6 PM to 10 PM	6AM to 10AM	10 PM to 06AM	
11kV	765	765	565	
33kV	715	715	515	
132kV and above	665	665	465	
Poultry Farms- Time of Day Tariffs (Energy cl	harge)			
11kV	765	765	565	
33kV	715	715	515	

[15 September, 2020]

Unstarred Questions

581

1	2	3	4		5
(B)	Ferro Alloy Units				
	11 kV	Nil	590	Paise/kVAl	n 1685
	33 kV		550	Paise/kVAh	n 1685
	132 kV and above		500	Paise/kVAh	1 3370
	Electricity Tariff	in Uttar Pradesh w.e.f. 09	0.12.2017		
Schedule	Category of Service	Demand/Fixed Charge	Е	inergy Charge	Monthly Minimum Charge
1	2	3		4	5
LMV-6	Small and Medium Power For Contracted Loa Power Loom of Load 5 Kw and Above, Floricu a) For consumers getting supply other than Rural Schedule upto 1000 kWh/month	= =	Contracted	hp (75 Kw),Pt	
LMV-6	Power Loom of Load 5 Kw and Above, Floricual a) For consumers getting supply other than	lture/ Mushroom Farming 245 ₹/KW/Month (Contracted	700 load 735 l	umping Sets Above 25 Bh Paise/kWh on entire

es
e

Summer Months (April to September)

2300 Hrs - 0500 Hrs

0%

0500 Hrs - 1100 Hrs

(-) 15%

1100 Hrs - 1700 Hrs

0%

1700 Hrs - 2300 Hrs

(+) 15%

Winter Months (October to March)

2300 Hrs - 0500 Hrs

(-) 15%

0500 Hrs - 1100 Hrs

0%

1100 Hrs - 1700 Hrs

0%

1700 Hrs - 2300 Hrs

(+) 15%

b) Consumers getting supply as per rural schedule

ural

7.5% Rebate on Fixed and Energy Charges as given for 'Consumers getting supply other than Rural Schedule' without TOD rates.

HV-2 Large and Heavy Power

(a) Urban Schedule with contracted load above 75 KW (100 BHP) for Industrial Purposes/Induction furnaces/mini steel plants/floriculture/ant other HT consumer

2		3	4	5
Base Rate				
For supply upto and including 11 KV	250	₹/KVA/Month	665 Paise/kVAh	
For supply above 11 KV and upto and including 66 KV	240	₹/KVA/Month	635 Paise/kVAh	
For supply above 66 KV and upto and including 132 KV	220	₹/KVA/Month	615 Paise/kVAh	
For supply above 132 KV	220	₹/KVA/Month	595 Paise/kVAh	
(b) Consumers getting supply upto 11 KV as per 'Rural Schedule'	7.5%		nd energy charges as grant schedule without ToD rat	
'Rural Schedule'				
Time of the Day (TOD) Rates for Urban S	Schedule (%	of Energy Charges)		
Summer Months (April to September)				
2300 Hrs - 0500 Hrs	0%			
0500 Hrs - 1100 Hrs	(-) 15	%		
1100 Hrs - 1700 Hrs	0%			
1700 Hrs - 2300 Hrs	(+) 15	5%		

Winter Months (October to March)		
2300 Hrs - 0500 Hrs	(-) 15%	
0500 Hrs - 1100 Hrs	0%	
1100 Hrs - 1700 Hrs	0%	
1700 Hrs - 2300 Hrs	(+) 15%	

(c) Consumers already existing under HV-2 category with metering arrangement at low voltage:

Existing consumer under HV-2 with metering at 0.4 kV shall be required to pay as per schedule applicable to 11 kV consumers under HV-2 category.

Electricity Tariff in Uttarakhand w.e.f. 01.04.2018

Schedule	Category of Service	Demar	nd Charge	Ene	ergy Charge	Minimum Consumption Guarantee
1	2		3		4	5
RTS-5	LT & HT Industry					
	1. LT Industry having contracted load upto	75 KW				
	1. 1 Contracted load upto 25 KW	145	₹/KW/Month of contracted load	425	Paise/kWh	
	1.2 Contracted load more than 25 KW & upto 75 KW	145	₹/kVA/Month of contracted load	390	Paise/kVAh	

1	2		3		4	5
2. H 7	Γ Industry having contract	ted load above 88 KVA	A/75 KW (100 BHP)			
2.1 C	Contracted load upto 1000 k	ΚVA				
LF uj	pto 40%	295	₹/KVA/Month of billable demand	385	Paise/kVAh	100kVAh/kVA/month & 1200kVAh/kVA/
LF at	bove 40%	420	Paise/kVAh			annum
2.2 C	contracted load more than	1000 KVA				
LF uj	pto 40%	355	₹/KVA/Month of billable demand	385	Paise/kVAh	100kVAh/kVA/month & 1200kVAh/kVA/
	bove 40%	420	Paise/kVAh	241. 1 J	- h 25 1/31/	annum
	D rebate/surcharge (Paise/ Morning peak hours					
The rates of TO	D rebate/surcharge (Paise/	/kVAh) for energy cha	arges for LT Industry (w		Off-pe	and HT Industry shall l
The rates of TOI as follows:- Season/Time of day Winter	D rebate/surcharge (Paise/ Morning peak hours	/kVAh) for energy cha	Evening peak hour		Off-pe	and HT Industry shall leak hours

-	Written Answers to
r /	[15 September, 2020]
-	Unstarred Questions
	58

327 P/kVAh

LF a	bove 40%	630 P/kV	'Ah	420	P/kVAh		630 P/kVA	Ah		357 I	P/kVAh		
				Electricit	y Tariff in	West Bei	ngal w.e.f.	01.04.201	7				
Low	& Medium	Voltage Con	nsumers u	nder Monthly	Billing Cy	ycle							
Sl. No.	Type of Consumer		App	licable Tariff Sc	heme				Optional	l Tariff S	Scheme		
								Ор	tional Tariff	Scheme-	I		Optional Tariff Scheme-II
		Consumer Category	Name of the Tariff Scheme	Monthly consumption in kWh	Energy Charge (Paise/ KWh)	Fixed Charge/ Demand Charge³ (₹/KVA/ Month)	Category *	Name of the Tariff Scheme	Month consump in kW	tion	Energy Charge (Paise/ KWh)	Charge/	Consumer Category Name of the Tariff Scheme
1	2	3	4	5	6	7	8	9	10		11	12	13
10	Industry (Rural)	Rate B(I-R)	Normal	First 500 Next 1500	604 724	50	Rate B(I-R)t	Normal- TOD	06.00 - 17.00 hrs 17.00 - 23.00 hrs	All Units All Units	663 798	50 A	Not applicable

630 P/kVAh

385 P/kVAh

Fot HT Industry

630 P/kVAh

LF Upto 40%

1	2	3	4	5	6	7	8	9	10		11	12	13
				Above 2000	749				23.00 -	All	495		
									06.00 hrs	Units			
11	Industry	Rate	Normal	First 500	620	50	Rate B	Normal-	06.00 -	All	677	50	Not
	(Urban)	B(I-U)					(I-U)t	TOD	17.00 hrs	Units			Applicable
				Next 1500	745				17.00 -	All	814		
									23.00 hrs	Units			
				Above 2000	775				23.00 -	All	505		
									06.00 hrs	Units			
19	Industrial	Rate	Normal	All units	693	255	Rate B-	Normal-	06.00 -	On all	684	255	Not
	consumers	B-IDI					IDIT	TOD	17.00 hrs	Units			Applicable
	(50 KVA								17.00 -	On all	821		
	and above								23.00 hrs	Units			
	but upto								23.00 -	On all	513		
	125 KVA)								06.00 hrs	Units			

^{*} Fixed Charge will be applicable for the Consumer having Contract Demand below 50 KVA and Demand Charge will be applicable for the consumer having Contract Demand of 50 KVA and above.

High & Extra High Voltage Consumers

Sl. No.	Type of Consumer			Applicable Ta	ariff Scheme	;		_			361	361		
		Consumer	Name		Energ	gy Change (Pa	aise/KWh))						
		Category	of the Tariff Scheme	Consumption per month in kWh	Summer	Monsoon			Consumer Category		Consumption per month i			
1	2	3	4	5	6	7	8	9	10	11	12			
3	Industries (11 KV)	Rate E(B)	Normal	All Units	720	719	718	384	Rate E (BT)	Normal (TOD)	06.00 hrs to 17.00 hrs 17.00 hrs to 23.00 hrs 23.00 hrs to 06.00 hrs	All Units All Units All Units		
4	Industries (33 KV)	Rate F(B)	Normal	All Units	717	715	713	384	Rate F (bt)	Normal (TOD)	06.00 hrs to 17.00hrs 17.00 hrs to 23.00 hrs 23.00 hrs to 06.00hrs	All Units All Units All Units All Units		
5	Industries (132 KV)	Rate H(B)	Normal	All Units	713	711	709	384	Rate H (BT)	Normal (TOD)	06.00 hrs to 17.00hrs	All Units		

1	2	3	4	5		6	7	8	9	10	11	12	
												23.00 hrs 23.00 hrs to 06.00hrs	Units All Units
6	Industries	Rate I(BT)		06.00 hrs to	All	631	629	627	384		Not A _l	pplicable	
	(220 KV)		(TOD)	17.00 hrs	Units		754	551					
				17.00 hrs to	All	757	754	751					
				23.00 hrs	Units								
				23.00 hrs to	All	473	472	471					
				06.00 hrs	Units								
7	Industries	Rate J	Normal	06.00 hrs to	All	611	609	607	384		Not A ₁	pplicable	
	(400 KV)	(BT)	(TOD)	17.00 hrs	Units								
				17.00 hrs to	All	733	730	727					
				23.00 hrs	Units								
				23.00 hrs to	All	458	457	456					
				06.00 hrs	Units								

[RAJYA SABHA]

Load Factor Rebate (Paise/Kwh) applicable for EHV and HV Industrial consumers and L&MV industrial consumers under rate (B-ID and B-IDT)

Range of Loa	d Factor		Amount of	Rebate(Paise/kW	/h)
			Below 33 kV	33 kV	Above 33 kV
Above 55%	Upto 60%	1	Paise/KWh	2	3 Paise/KWh
Above 60%	Upto 65%	7	Paise/KWh	8	9 Paise/KWh
Above 65%	Upto 70%	14	Paise/KWh	29	39 Paise/KWh
Above 70%	Upto 75%	20	Paise/KWh	35	45 Paise/KWh
Above 75%	Upto 80%	25	Paise/KWh	40	50 Paise/KWh
Above 80%	Upto 85%	30	Paise/KWh	45	55 Paise/KWh
Above 85%	Upto 90%	35	Paise/KWh	50	60 Paise/KWh
Above 90%	Upto 92%	40	Paise/KWh	55	65 Paise/KWh
Above 92%	Upto 95%	45	Paise/KWh	60	70 Paise/KWh
Above 95%		50	Paise/KWh	65	75 Paise/KWh

Violation of power purchase agreements by State Governments

- 303. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:
- (a) whether Government has taken note of the fact that Power Purchase Agreements announced by the Government has been violated by State Governments including the State of Andhra Pradesh, if so, the details thereof; and
- (b) whether Government has issued any advisory in this regard to State Governments including the State of Andhra Pradesh, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) Yes Sir. The Union Government had taken note of Government of Andhra Pradesh's decision regarding reopening of Power Purchase Agreements with renewable energy projects developers. The Ministry had opposed this move and had advised the Government of Andhra Pradesh that the contractual agreements are sacrosanct and should not be violated.

Subsequently, renewable energy projects developers approached Hon'ble High Court of Andhra Pradesh, which had passed order to set aside the relevant orders of Government of Andhra Pradesh and to pay the wind and solar power developers at interim rate of ₹ 2.44/unit for solar power and ₹ 2.43/unit for wind power, until the dispute of price is resolved by Andhra Pradesh Electricity Regulatory Commission. The developers have filed appeal against the order, which is pending before the Division Bench. The above stand of Union Government was also submitted to Hon'ble High Court.

Closed power projects in the country

- 304. DR. FAUZIA KHAN: Will the Minister of POWER be pleased to state:
- (a) the number of power projects lying closed as on date;
- (b) the reasons for the closure of such power projects; and
- (c) whether Government proposes to revive such projects if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) The demand for electricity varies from day to day and instant to

instant. During the current year the demand for electricity has varied from 118.6 GW to 174.3 GW where as the installed generation capacity is around 372 GW. Power plants are scheduled to run to meet the power demand. In doing so, the generating units which are cheaper are scheduled first and the costlier ones are put on reserves. In case of any forced outage of a unit, the power plants on reserve shutdown, based on the merit order, are put into operation to meet the power requirement. Thus, on a given day, some units of the power plants would not be generating.

As per the information available in Central Electricity Authority (CEA) collected from the various generating stations, the number of generating units/projects which did not on 31.8.2020 are given below; along with the reasons:-

- (i) Not run because of malfunctions of various types: 84 units
- (ii) Shut down for Planned Maintenance: 12 units
- (iii) Non availability of Power Purchase Agreement (PPA): 20 units
- (iv) Power cost not competitive because price of imported gas is high and less availability of domestically produced gas: 39 units
- (v) Coal related issues including no linkage of coal: 15 units
- (vi) Not in the merit order on that day: 153 units
- (vii) Order of National Ganga Basin Authority: 1
- (viii) To be scrapped: 2 units

Power plants which do not have PPA, can sell their power in the power exchanges. Coal can also be obtained from e-auction but generation would depend upon their cost per unit.

Ongoing power projects in Kerala

- 305. SHRI M.V. SHREYAMS KUMAR: Will the Minister of POWER be pleased to state:
- (a) the details of the ongoing power projects along with the power produced by them within the country including Kerala;
- (b) the funds sanctioned, allocated and utilised under these projects during the last two years across the country;

- (c) whether some of the projects are facing huge cost/time overrun, if so, the details thereof and the reasons therefor; and
- (d) the action taken by Government for timely completion of these projects in future?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) The details relating to thermal and hydel power projects under construction in the country are given at Statement-I and Statement-II respectively (*See* below).

As per Electricity Act 2003, generation is a de-licensed activity. Investment in setting up of power projects is made by the developers concerned. Therefore, no funds are sanctioned/allocated by the Government of India in this regard, except contribution in the form of equity of the Central Public Sector Units for setting up of such projects on a case-to-case basis. No power is generated by the power projects under construction; generation of power starts only after completion and commissioning of the power projects.

(c) and (d) The major reasons for time overrun in respect of the thermal and hydel projects are related to availability of materials and equipment, land issues and interstate matters. The cost overrun arises from increase in interest rate, inflation and change in scope of the project.

In order to ensure timely completion of the projects, Government of India has put in place monitoring mechanism at various levels:-

- (i) Ministry of Power/Central Electricity Authority (CEA) monitors the progress of power projects under construction through frequent site visits and interaction with the developers and equipment suppliers. CEA holds review meetings periodically with the developers and other stakeholders to identify issues critical for commissioning of projects and help in resolving them.
- (ii) In case of Central Power Sector Undertakings (CPSUs) projects, the project implementation parameters/milestones are incorporated in the annual MoU signed between the CPSU's and MoP and the same are monitored during the quarterly performance review meeting of CPSUs.

- (iii) Ministry of Power (MoP) also holds meetings to identify issues and bottlenecks and facilitates faster resolution of inter-ministerial and other outstanding issues.
- (iv) Project Monitoring Group (PMG) under Department for Promotion of Industry and Internal, Trade (DPIIT) resolves issues/bottlenecks faced by developers by taking them up with Central/State Government authorities.
- (v) Important power projects are also monitored through PRAGATI portal of PMO.

Statement-I

Details of under construction Thermal Power Projects in the country

Project Name	Unit No.	Capacity (MW)
Central Sector		
Barh STPP-I	U-1	660
	U-2	660
	U-3	660
Nabi Nagar TPP	U-4	250
New Nabi Nagar TPP	U-2	660
	U-3	660
North Karanpura STPP	U-1	660
	U-2	660
	U-3	660
Gadarwara STPP	U-2	800
Darlipalli STPP	U-2	800
Neyveli New TPP	U-2	500
Telangana STPP St- I	U-1	800
	U-2	800
Meja STPP	U-2	660
Tanda TPP St II	U-6	660
	Central Sector Barh STPP-I Nabi Nagar TPP New Nabi Nagar TPP North Karanpura STPP Gadarwara STPP Darlipalli STPP Neyveli New TPP Telangana STPP St- I Meja STPP	Central Sector Barh STPP-I U-1 U-2 U-3 Nabi Nagar TPP U-4 New Nabi Nagar TPP U-2 U-3 U-3 North Karanpura STPP U-1 U-2 U-3 Gadarwara STPP U-2 Darlipalli STPP U-2 Neyveli New TPP U-2 Telangana STPP St- I U-1 U-2 U-2 Meja STPP U-2

S1. N	Io. Project Name	Unit No.	Capacity (MW)
11	Ghatampur TPP	U-1	660
		U-2	660
		U-3	660
12	Barsingar TPP ext	U-1	250
13	Bithnok TPP	U-1	250
14	Patratu STPP	U-1	800
		U-2	800
		U-3	800
15	Rourkela PP-II Expansion	U-1	250
16	Khurja SCTPP	U-1	660
		U-2	660
17	Buxar TPP	U-1	660
		U-2	660
			18320
	State Sector		
1	Dr.Narla Tata Rao TPS St-V	U-1	800
2	Sri Damodaran Sanjeevaiah TPP St-II	U-1	800
3	Suratgarh SCTPP	U-8	660
4	Bhadradri TPP	U-2	270
		U-3	270
		U-4	270
5	Ennore exp. SCTPP	U-1	660
6	Ennore SCTPP	U-1	660
		U-2	660
7	North Chennai TPP St-III	U-1	800
8	Uppur Super Critical TPP	U-1	800
		U-2	800

Sl. N	Io. Project Name	Unit No.	Capacity (MW)
9	Harduaganj TPS Exp-II	U-1	660
10	Yelahanka CCPP	GT+ST	370
11	Jawaharpur STPP	U-1	660
		U-2	660
12	Obra-C STPP	U-1	660
		U-2	660
13	Yadadri TPS	U-1	800
		U-2	800
		U-3	800
		U-4	800
		U-5	800
14	Panki TPS Extn.	U-1	660
15	Udangudi STPP Stage I	U-1	660
		U-2	660
16	Bhusawal TPS	U-6	660
	Total State Sector		17760
	Private Sector		
1	Bhavanapadu TPP Ph-I	U-1	660
		U-2	660
2	Thamminapatnam TPP stage -II	U-3	350
		U-4	350
3	Akaltara TPP	U-4	600
		U-5	600
		U-6	600
4	Siriya TPP	U-1	660
		U-2	660
		U-3	660
		U-4	660

U-5

270

Sl. N	No. Project Name	Unit No.	Capacity (MW)
5	Binjkote TPP	U-3	300
		U-4	300
6	Lanco Amarkantak TPP-II	U-3	660
		U-4	660
7	Singhitarai TPP	U-1	600
		U-2	600
8	Salora TPP	U-2	135
9	Deveri (Visa) TPP	U-1	600
10	Matrishri Usha TPP Ph-I	U-1	270
		U-2	270
11	Matrishri Usha TPP Ph-II	U-3	270
		U-4	270
12	Tori TPP Ph-I	U-1	600
		U-2	600
13	Tori TPP Ph-II	U-3	600
14	Amravati TPP Ph-II	U-1	270
		U-2	270
		U-3	270
		U-4	270
		U-5	270
15	Lanco Vidarbha TPP	U-1	660
		U-2	660
16	Nasik TPP Ph-II	U-1	270
		U-2	270
		U-3	270
		U-4	270

Sl. N	o. Project Name	Unit No.	Capacity (MW)
17	Bijora Ghanmukh TPP	U-1	300
		U-2	300
18	Shirpur TPP	U-2	150
19	Gorgi TPP	U-1	660
20	Ind Barath TPP	U-2	350
21	KVK Nilanchal TPP	U-1	350
		U-2	350
		U-3	350
22	Lanco Babandh TPP	U-1	660
		U-2	660
23	Malibrahmani TPP	U-1	525
		U-2	525
24	Tuticorin TPP	U-1	660
25	Tuticorin TPP St-IV	U-1	525
26	Hiranmaye Energy Ltd	U-3	150
	Total Private Sector		23730
	Grand Total		59810

Statement-II

Details of under construction Hydro Electric Projects (above 25 MW)

(As on 31.08.2020)

			`	
Sl. No.	. Project Name	State/UT	Unit No.	Capacity (MW)
1	2	3	4	5
	Central Sector			
1 '	Tapovan Vishnughad	Uttarakhand	1	130
			2	130
			3	130
			4	130

600	Written Answers to	[RAJYA SABHA]	Unstar	red Questions
1	2	3	4	5
2	Lata Tapovan	Uttarakhand	1	57
			2	57
			3	57
3	Rammam-III	West Bengal	1	40
			2	40
			3	40
4	Kameng	Central	3	150
			4	150
5	Tehri PSS	Uttarakhand	1	250
			2	250
			3	250
			4	250
5	Parbati - II	Himachal Pradesh	1	200
			2	200
			3	200
			4	200
7	Subansiri Lower	Arunachal Pradesh/Assam	1	250
			2	250
			3	250
			4	250
			5	250
			6	250
			7	250
			8	250
8	Teesta Stage VI	Sikkim	1	125
			2	125
			3	125

Written Answers to		a Answers to [15 September, 2020]		stions 601
1	2	3	4	5
			4	125
			1	125
			2	125
			3	125
			4	125
9	Vishnugad Pipalkoti	Uttarakhand	1	111
			2	111
			3	111
			4	111
10	Pakal Dul	Jammu and Kashmir	1	250
			2	250
			3	250
			4	250
11	Ratle	Jammu and Kashmir	1	205
			2	205
			3	205
			4	205
			5	30
12	Naitwar Mori	Uttarakhand	1	30
			2	30
13	Kiru	Jammu and Kashmir	1	156
			2	156
			3	156
			4	156
	State Sector			
14	Parnai	Jammu and Kashmir	1	12.5
			2	12.5
			3	12.5

602	Written Answers to	[RAJYA SABHA]	Unsta	rred Questions
1	2	3	4	5
15	Lower Kalnai	Jammu and Kashmir	1	24
			2	24
16	Uhl-III	Himachal Pradesh	1	33.33
			2	33.33
			3	33.33
17	Sawra Kuddu	Himachal Pradesh	1	37
			2	37
			3	37
18	Shongtom Karcham	Himachal Pradesh	1	150
			2	150
			3	150
19	Pallivasal	Kerala	1	30
			2	30
20	Thottiyar	Kerala	1	30
			2	10
21	Shahpurkandi	Punjab	1	33
			2	33
			3	33
			4	33
			5	33
			6	33
			7	8
22	Koyna Left Bank PSS	Maharashtra	1	40
			2	40
23	Vyasi	Uttarakhand	1	60
			2	60

Written Answers to		[15 September, 2020]	Unstarred Qu	uestions 603
1	2	3	4	5
24	Polavaram	Andhra Pradesh	1	80
			2	80
			3	80
			4	80
			5	80
			6	80
			7	80
			8	80
			9	80
			10	80
			11	80
			12	80
25	Kundah PSP (Phase-I,	Tamil Nadu	1	125
	Phase-II & Phase-III)		2	125
			3	125
			4	125
	Private Sector			
26	Tidong-I	Himachal Pradesh	1	50
			2	50
			1	50
			2	50
27	Tangnu Romai-I	Himachal Pradesh	1	22
			2	22
28	Sorang	Himachal Pradesh	1	50
			2	50
29	Singoli Bhatwari	Uttarakhand	1	33
			2	33
			3	33

604	Written Answers to	[RAJYA SABHA] U		red Questions
1	2	3	4	5
30	Phata Byung	Uttarakhand	1	38
			2	38
31	Maheshwar	Madhya Pradesh	1	40
			2	40
			3	40
			4	40
			5	40
			6	40
			7	40
			8	40
			9	40
			10	40
32	Rangit-IV HE Project	Sikkim	1	40
			2	40
			3	40
33	Bhasmey	Sikkim	1	25.5
			2	25.5
34	Rongnichu	Sikkim	1	48
			2	48
35	Bajoli Holi	H.P.	1	60
			2	60
			3	60
36	Rangit-II	Sikkim	1	33
			2	33
37	Panan	Sikkim	1	75
			2	75
			3	75

Writi	ten Answers to	[15 September, 2020]	Unstarred Que	estions	605
1	2	3	4	5	
			4	75	
38	Kutehr	Himachal Pradesh	1	80	
			2	80	
			3	80	

Total installed capacity of power

306. DR. VINAY P. SAHASRABUDDHE: Will the Minister of POWER be pleased to state:

- (a) the total installed capacity of power in the last five years, the details thereof, Centre-wise and State-wise;
- (b) the contribution of private and public sector in the total installed capacity, the details thereof; and
- (c) the share of Renewable Energy in the total installed capacity in the last five years, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) The State-wise and Sector-wise breakup of the installed power generation capacity at the end of the last five years and as on 31.08.2020 is given at Statement-I (*See* below).

- (b) The contribution of private and public sector in the total installed power generation capacity is given at Statement-II (See below).
- (c) The share of renewable energy in the total installed capacity at the end of the last five years and as on 31.08.2020 is given at Statement-III.

Statement-I

Details of State-wise and Sector-wise breakup of the installed capacity last five years and up to 31.08.2020 during the financial year 2020-21

State	Installed Capacity (MW)											
As on 31.08.2020					As	2020	As on 31.03.2019					
	Central Sector	State Sector	Private Sector	Total	Central Sector	State Sector	Private Sector	Total	Central Sector	State Sector	Private Sector	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
Chandigarh	165	0	43	208	166	0	41	207	163	0	35	198
Delhi	4561	1800	1213	7575	4578	1800	1203	7582	4146	1935	1156	7237
Haryana	3803	2929	5564	12297	3803	2929	5558	12290	2600	4042	4626	11268
Himachal Pradesh	1467	951	1599	4016	1467	951	1589	4007	1498	951	1619	4068
Jammu and Kashmir	1812	1535	74	3422	1812	1535	69	3417	1795	1534	65	3394
Punjab	4191	3281	6881	14352	4200	3281	6724	14205	2239	4636	6558	13432
Rajasthan	3760	8231	13529	25519	3774	8231	13356	25360	3067	8234	11288	22589
Uttar Pradesh	7106	6242	12928	26276	7106	6218	12837	26162	6468	6218	12444	25130
Uttarakhand	939	1320	1293	3551	939	1320	1291	3550	920	1320	1163	3403
Northern Region	30399	26290	43124	99813	30440	26266	42669	99375	25425	28870	38953	93248

Chhattisgarh	2816	2211	8209	13236	2416	2211	8208	12835	2259	2411	9374	14044
Gujarat	4793	8572	22428	35792	4738	8572	21900	35211	4469	7765	20057	32291
Madhya Pradesh	6926	7188	10839	24953	6868	7188	10765	24821	5692	7188	10454	23334
Maharashtra	7919	13661	22141	43721	7831	13661	22004	43496	7754	14081	22309	44144
Daman and Diu	208	0	27	234	204	0	20	224	192	0	14	206
Dadra and Nagar Haveli	293	0	205	498	288	0	205	493	271	0	5	276
Goa	532	0	53	585	528	0	53	581	515	0	52	567
Western Region	26562	31632	63902	122096	25830	31632	63156	120618	23910	31444	62267	117622
Andhra Pradesh	2078	6975	15816	24869	2078	6975	15801	24854	2052	6975	15157	24184
Telangana	2146	7954	6320	16419	2146	7684	6195	16024	2115	8104	5608	15826
Karnataka	4012	8800	17042	29855	4012	8800	17012	29825	3527	8928	15620	28075
Kerala	2081	2189	1432	5702	2081	2189	1426	5696	1915	2189	979	5083
Tamil Nadu	5996	7145	19749	32890	6246	7145	19449	32840	6069	7145	17845	31059
Puducherry	337	33	8	377	337	33	6	375	334	33	3	370
Lakshadweep	0	0	1	1	0	0	1	1	0	0	1	1
Southern Region	19047	33096	60367	112510	19297	32826	59889	112012	18347	33374	55212	106933
Bihar	4748	71	978	5797	4748	71	973	5792	3959	71	536	4566
DVC	3491	0	150	3641	3491	0	150	3641	7171	0	0	7171

[15 September, 2020]

Unstarred Questions

607

[RAJYA SABHA]

1	2	3	4	5	6	7	8	9	10	11	12	13
Jharkhand	1337	554	623	2515	1337	554	623	2514	455	554	765	1774
Odisha	1967	3828	2796	8592	1967	3828	2771	8567	1733	2508	3412	7654
West Bengal	1681	6498	2861	11039	1681	6498	2848	11026	1171	6608	2790	10568
Sikkim	166	412	96	674	166	412	96	674	151	412	399	962
Andaman- Nicobar	5	45	24	75	5	45	7	57	5	45	7	57
Eastern Region	14702	11408	7529	33639	14702	11408	7468	33579	15857	10198	7909	33964
Arunachal Pradesh	414	107	30	551	242	107	30	379	200	107	29	337
Assam	1254	434	72	1760	1254	433	70	1757	1226	433	51	1710
Manipur	214	41	6	262	221	41	5	268	214	41	3	259
Meghalaya	240	355	14	609	240	355	14	609	228	355	0	582
Mizoram	169	36	2	207	174	36	2	212	169	36	1	206
Nagaland	143	31	1	175	143	31	1	175	138	31	1	170
Tripura	567	186	4	756	574	186	4	764	567	186	0	752
North-Eastern	3317	1190	129	4636	3209	1189	125	4523	3059	1189	86	4333
ALL INDIA	94027	103617	175050	372693	93477	103322	173308	370106	86597	105076	164428	356100

Note: Un-Allocated Power from C. G.S. are included in the respective Region.

Figures at decimal may not tally due to rounding off.

			Writte
on 31.03.	2016		n An.
State Sector	Private Sector	Total	ı Answers to
11	12	13	
0	7	126	
2185	568	8326	[15
4129	2291	8839	September
650	2285	4463	mber,
1512	51	3123	2020
5013	5650	12711	
6806	8574	17920	Unst
6472	7768	19680	starred Question
1315	1090	3256	Que
28081	28284	80596	stions
2911	10991	15524	609
			V

State					Installe	d Capacit	y (MW)					
	As	on 31.03.	2018		As on 31.03.2017			As on 31.03.2016				
	Central Sector	State Sector	Private Sector	Total	Central Sector	State Sector	Private Sector	Total	Central Sector	State Sector	Private Sector	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
Chandigarh	163	0	25	188	160	0	17	177	119	0	7	126
Delhi	4851	1935	1099	7885	4854	1935	1033	7823	5573	2185	568	8326
Haryana	2600	4014	4628	11242	2570	4014	4473	11056	2419	4129	2291	8839
Himachal Pradesh	1498	951	1589	4039	1486	851	1556	3893	1528	650	2285	4463
Jammu and Kashmir	1843	1534	51	3428	1709	1513	51	3274	1561	1512	51	3123
Punjab	2239	5468	6558	14265	2255	5478	6429	14162	2048	5013	5650	12711
Rajasthan	3017	7566	10442	21024	2671	6906	10200	19776	2540	6806	8574	17920
Uttar Pradesh	6520	6312	12178	25011	5819	6672	11171	23662	5440	6472	7768	19680
Uttarakhand	920	1320	1117	3356	908	1315	1090	3313	852	1315	1090	3256
Northern Region	26180	29100	37687	92967	24861	28684	36021	89566	24231	28081	28284	80596
Chhattisgarh	2001	2411	9014	13427	1597	3411	7052	12060	1622	2911	10991	15524

1	2	3	4	5	6	7	8	9	10	11	12	13
Gujarat	4312	7708	18775	30794	3995	8332	18390	30716	3872	8072	17844	29788
Madhya Pradesh	5144	5868	9310	20322	4623	5868	9128	19618	4540	5868	8406	18814
Maharashtra	7420	13901	21753	43074	7114	14345	19950	41410	7026	14735	19574	41335
Daman and Diu	177	0	11	188	171	0	10	182	55	0	4	59
Dadra and Nagar Haveli	250	0	5	255	239	0	3	242	90	0	0	90
Goa	500	0	49	549	492	0	49	541	364	0	48	412
Western Region	22345	29888	58917	111149	20552	31956	54582	107089	19792	31586	56866	108243
Andhra Pradesh	2052	6968	14032	23052	1735	6483	14081	22298	1600	4934	8766	15301
Telangana	2115	7573	5400	15087	2027	6389	3085	11501	1870	6942	2751	11564
Karnataka	3527	8903	14267	26697	3127	8903	9286	21317	2104	8103	7646	17854
Kerala	1915	2192	967	5075	1830	2186	983	4999	1627	2255	291	4172
Tamil Nadu	6119	7170	16613	29903	5838	7170	16105	29112	5142	7599	12889	25630
Puducherry	334	33	0	367	334	33	0	367	302	33	0	335
Lakshadweep	0	0	1	1	0	0	1	1	0	0	1	1
Southern Region	18397	32838	51280	102515	17105	31164	43541	91809	14570	29866	32345	76780
Bihar	3024	781	536	4341	2824	281	503	3608	2661	281	109	3050

610 Written Answers to

[RAJYA SABHA]

Unstarred Questions

DVC	7171	0	0	7171	7721	0	0	7721	7494	0	1050	8544
Jharkhand	455	554	756	1764	355	1009	873	2237	386	1324	916	2626
Odisha	1733	2488	3117	7338	1723	2488	4327	8538	1788	2488	5176	9452
West Bengal	1171	6698	2769	10638	1171	6698	2514	10383	1274	6889	2096	10258
Sikkim	151	412	399	962	151	412	195	758	167	52	195	414
Andaman- Nicobar	5	45	1	52	0	45	7	52	0	45	5	50
Eastern Region	14897	10978	7579	33454	15107	10933	8419	34459	15367	11079	9547	35993
Arunachal Pradesh	169	105	5	279	169	105	0	274	153	105	0	258
Assam	1046	418	41	1505	1046	513	40	1600	875	466	29	1369
Manipur	192	41	0	233	192	41	0	233	165	41	0	206
Meghalaya	205	353	0	558	205	313	0	518	197	313	0	510
Mizoram	155	36	0	192	95	41	0	137	83	36	0	120
Nagaland	124	31	1	155	124	31	1	155	110	31	0	141
Tripura	542	186	0	727	537	186	5	727	486	186	5	677
North-Eastern	2699	1170	48	3917	2634	1230	46	3910	2338	1178	34	3550
ALL INDIA	84517	103975	155511	344003	80257	103967	142608	326833	76297	101790	127076	305162

Unstarred Questions

Written Answers to

[15 September, 2020]

Statement-II

Contribution of private and public sector in the total installed capacity

As on	Installed Capacity (MW)						
	Central	State	Public	Private	Total		
	Sector	Sector	Sector	Sector	(A+B+C)		
	(A)	(B)	(A+B)	(C)			
31.03.2016	76296.75	101790.18	178086.93	127075.56	305162.49		
31.03.2017	80257.25	103967.28	184224.53	142608.01	326832.53		
31.03.2018	84516.63	103974.75	188491.38	155511.02	344002.39		
31.03.2019	86596.63	105075.86	191672.49	164427.70	356100.19		
31.03.2020	93476.93	103321.74	196798.67	173307.79	370106.46		
31.08.2020	94026.93	103616.90	197643.83	175049.54	372693.36		

Statement-III

Details of RES share in the total Generation Installed Capacity for the last five years

Generation Installed Capacity (MW)

	As on					
	31.08.2020	31.03.2020	31.03.2019	31.03.2018	31.03.2017	31.03.2016
RES	88793.43	87027.68	77641.63	69022.39	57244.23	45924.04
Total Generation Installed Capacity		370106.46	356100.19	344002.39	326832.53	305162.49
% Share of RES	23.82	23.51	21.80	20.06	17.51	15.05

Incentives provided to DISCOMS during Corona criris to maintain liquidity

†307. SHRI MAHESH PODDAR: Will the Minister of POWER be pleased to state:

(a) the steps taken by Government to support power Distribution Companies (DISCOMs) financially, in order to maintain liquidity in power sector during corona crisis and the details of the type and amount of economic burden on the institutes of Central Sector;

 $[\]dagger Original$ notice of the question was received in Hindi.

- (b) the details of total profits accrued to domestic and industrial consumers in the wake of financial assistance being provided to DISCOMs by Government, the details thereof including the mode and quantum thereof; and
- (c) the details of relief provided to domestic and industrial consumers due to financial assistance rendered by Government in terms of total fixed charged, late payment, surcharge payment?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) Government of India took proactive steps to infuse liquidity of ₹90000 Cr in the power sector through Power Finance Corporation (PFC) and Rural Electrification Corporation (REC) Ltd. to ensure that liquidity does not become an impediment in supply of power to the country in wake of COVID-19. Under this intervention, REC and PFC have been directed to extend special long term transition loans upto 10 years to Distribution Companies (DISCOMs) for liquidating outstanding dues of Central Public Sector Undertaking (CPSU) Generation (Genco) & Transmission Companies (Transcos), Independent Power Producers (IPPs) and Renewable Energy (RE) generators as existing on 30.06.2020. So far, loans to the extent of ₹ 68,164 crore have already been sanctioned, and ₹ 24,674 crore have been disbursed.

A reduction of Late Payment Surcharge (LPS) from 18% to 12% has also been directed by Central Electricity Regulatory Commission (CERC) for the period 24-03-2020 to 30.06.2020, which would benefit DISCOMs. Further, PFC and REC have granted moratorium on payment of interest and principal payments arising during the period between 1st March, 2020 and 31st August, 2020 for a period of three months.

With an objective to provide relief to consumers, including domestic and industrial, the Government has intervened through provision of rebates worth Rs 2985 crore to DISCOMs through the Central Public Sector Undertakings (CPSUs) under the administrative jurisdiction of Ministry of Power in the Generation and Power Transmission Sector, to be passed on to the consumers. Further, in order to ensure that consumers continue to be provided electricity during the lockdown period, these companies were also advised not to take any coercive measures for recovery of outstanding dues from DISCOMs during the lockdown period.

Policy to encourage students/ youth towards S and T

308. SHRI P. BHATTACHARYA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether Government has framed any policy to encourage the students/youth of the country towards the field of Science and Technology;
 - (b) if so, the details thereof along with the achievements made in this field; and
- (c) the steps taken by Government for promoting affordable sustainable innovation in the field of Science and Technology?

THE MINISTER OF SCIENCE AND TECHNOLOGY (DR. HARSH VARDHAN): (a) Yes, Sir. It has been a part of Government's Science and Technology (S&T) policy to encourage the students/youth of the country towards the field of science and technology.

- (b) The first three key elements of Science, Technology, and Innovation (STI) Policy of 2013 are:-
 - Promoting the spread of scientific temper amongst all sections of society.
 - Enhancing skill for applications of science among the young from all social strata.
 - Making careers in science, research and innovation attractive enough for talented and bright minds.

Government is implementing several schemes to encourage students/youth of the country towards the field of science and technology. The "Innovation in Science Pursuit for Inspired Research (INSPIRE)" is a major scheme in operation to attract, motivate, nurture and train talented and meritorious students to study science subjects and opt for careers in Research and Development (R&D) to build a pipeline of quality manpower, thereby widening the R&D manpower base of the country. Close to 42,000 young students of class 6th - 10th receive the INSPIRE Award MANAK (Million Minds Augmenting National Aspiration and Knowledge) per year from all recognized schools across the country. About 20,000 students/year attend INSPIRE Internship Camps to experience the joys of creative pursuit of science. About 10,000 students in top 1% of Class 12th Board examinations receive Scholarships For Higher Education (SHE) every

year to pursue B.Sc and M.Sc courses in Basic and Natural Sciences. Every year, about 1,000 students are availing INSPIRE Fellowships for pursuing Ph.D. degree. 100 young researchers/year are availing INSPIRE Faculty Fellowships to establish themselves as independent post-doctoral researchers. In order to attract and motivate young students, several international programmes are also being implemented by the Department of Science and Technology (DST) such as Lindau meeting with Nobel Laureates, Asian Science Camps, Raman Charpak Fellowships, Sakura Exchange programme, etc.

Autonomous institutions in the DST family also train large number of summer research interns, Ph.D. and post-doctoral fellows, organize large number of important national/international conferences, outreach programmes for school and college students including lectures by their scientists, orientation programmes etc.

The Science and Engineering Research Board (SERB), a statutory body of DST supports young researchers in a big way, through early career grants, core research grants, doctoral and postdoctoral fellowships etc. Some of the notable programmes targeted at young scientists include: National Postdoctoral Fellowship (N-PDF), Start-up Research Grant (SRG), the Prime Minister's Fellowship for Doctoral Research, Swarnajayanti Fellowships etc. These schemes are designed to identify promising young researchers and provide them with training and research opportunities in frontier areas of science and engineering. Close to 250 young researchers receive National Postdoctoral Fellowships annually. Majority of the 500 scientists supported under the Start-up Research Grant have been budding young researchers who take up high-end R&D in the country. There are 100 slots of fellowships available annually to researchers to pursue Ph.D.in partnership with Industry under the PM Fellowship for Doctoral Research.

The Council of Scientific and Industrial Research (CSIR) has been providing doctoral and postdoctoral fellowships to young and budding researchers through its various fellowship programmes such as Junior Research Fellowship -National Eligibility Test (JRF-NET), Shyama Prasad Mukherjee Fellowship (SPMF), Senior Research Fellowship (SRF-Direct), Research Associateships and CSIR-Nehru Science Postdoctoral Research Fellowship (CSIR-NSPDF). Annually, CSIR offers about 4500-5000 such fellowships to young students who are going to be future scientists. At any given time, CSIR supports about about 8000-9000 young researchers in their pursuit for doctoral and postdoctoral research in the field of science and technology.

The Department of Biotechnology (DBT) has implemented integrated Human Resource Development Programme in Biotechnology including Star College Scheme for strengthening of Undergraduate Science Education, Postgraduate Teaching Programme, DBT-Junior Research Fellowship Programme, DBT-Research Associateship and DBT-Biotechnology Industry Training (Apprenticeship) Programme in areas of Biotechnology and Life Sciences.

(c) Government has taken several steps to promote affordable sustainable innovations in the field of science and technology. DST initiated a new program in 2016 called Promoting and Accelerating Young and Aspiring technology entrepreneurs (PRAYAS) under National Initiative for Developing and Harnessing Innovations (NIDHI) with the objective to support conversion of an innovative idea into a working prototype developed by any innovator. This programme is aimed to attract large number of young innovators who demonstrate problem-solving zeal and abilities and also to enhance the pipeline in terms of quality and number of innovative startups to the incubators. This will build a vibrant innovation ecosystem, by establishing a network of innovators, academia, mentors and incubators.

For promoting affordable sustainable innovation in the field of science and technology, the National Innovation Foundation (NIF), an autonomous institution under DST organizes a biennial National Grassroots Innovation and Outstanding Traditional Knowledge Awards and for it, common people (including youth) share their ideas and innovations. NIF provides value-addition and incubation support to the innovators so that their technologies can reach the market. NIF has also set up NIF Incubation and Entrepreneurship Council (NIFientreC), a Technology Business Incubator, for setting up and incubating commercial ventures based on innovative technologies of common people of the country.

CSIR is implementing R&D as well as translational projects in various categories, namely, Focused Basic Research, Niche Creating Projects, Fast Track Translational Projects, Fast Track Commercialization Projects, HARIT Projects and Mission Projects for the purpose.

DBT is supporting affordable Healthcare R&D towards understanding the cause of human diseases at genetic and molecular level that enable the development of innovative therapies or preventive measures and early detection- in areas like infectious diseases, chronic diseases, human genetics and genome analysis, maternal and child

health, public health and nutrition, vaccine research, bioengineering and- bio design, stem cells and regenerative medicine. DBT is also supporting translational research for application development under Accelerated Translational Grant for Commercialization (ATGC) program. ATGC enables academic researchers to take their laboratory research leads with established proof-of-concept to the next phase.

Foreign assistance through international agreements for research programmes

- 309. DR. FAUZIA KHAN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether Government has received foreign assistance through international agreements for carrying out research programmes/project in the country;
- (b) if so, the details of the foreign assistance received during each of the last three years and the current year; and
- (c) the details of the direct and indirect conditions imposed on recipient institutions/ bodies by the donors?

THE MINISTER OF SCIENCE AND TECHNOLOGY (DR. HARSH VARDHAN): (a) Sir, Ministry of Science and Technology is presently having Inter-Government Science & Technology (S&T) Cooperation Agreement with 80 countries. As per the financial norms of agreements, respective countries provide funds to the participating research institutes/universities/organizations in their own country for research programs/projects agreed under these agreements. Ministry of Science and Technology has not received any foreign assistance through these international agreements for carrying out research programs/project in the country during last three years and the current year.

- (b) In view of (a) above, does not arise; and
- (c) Grants received by recipient institutions/bodies from donors are governed by the provisions of the Foreign Contribution (Regulation) Act 2010.

Bi-national Science and Technology Centres

- 310. DR. VINAY P. SAHASRABUDDHE: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether Government has launched any programme to support bi-national S&T Centres which are independent entities established under inter-governmental bilateral agreements in the last three years, the details thereof, country-wise;

- (b) the various modes of cooperation in selected areas of mutual interest with different countries/organisations under these programmes; and
- (c) the number of Indian scientists who are engaged in collaborative scientific research under these bilateral agreements in the last three years?

THE MINISTER OF SCIENCE AND TECHNOLOGY (DR. HARSH VARDHAN): (a) Presently the Department of Science & Technology, Govt, of India is having three bi-national Centres namely Indo-French Centre for Promotional of Advanced Research (IFCPAR) established with France in 1987, Indo-US Science & Technology Forum (IUSSTF) established in 2000 with USA and Indo-German Science & Technology Centre (IGSTC) established in 2010 under inter-governmental agreements.

During last three years, the following new programmes have been launched by these bi-national Centres:-

Indo-US Science & Technology Forum:

- Phase II of Joint Clean Energy Research and Development Centre (JCERDC)
- Research Initiative for Real-time River Water and Air Quality Monitoring (WAQM) Program
- Indo-US Fellowship for Women in Science, Technology, Engineering,
 Mathematics and Medicine (WISTEMM)

Indo-German Science & Technology Centre:

IGSTC-CONNECT Plus Programme

(b) and (c) Under the JCERDC Phase II program, the "UI-ASSIST: U.S.-India collaborative for smart distribution System with Storage" project co-led by the Indian Institute of Technology, Kanpur and Washington State University, Pullman was awarded in September 2017. The project seeks to address critical issues related to adoption and deployment of smart grid concepts along with Distributed Energy Resources (DERs) including storage in distribution network for its efficient and reliable operation. Government of India and Department of Energy (DOE) of the United States of America have each allocated \$1.5 million (INR 10.2 crores) annually for the consortia over the period of performance (5 years).

Recognizing the importance of developing online River Water and Air Quality Monitoring (WAQM) systems, Department of Science and Technology (DST), Government of India and Intel® collaborated to jointly initiate the Research Initiative for Real-time River Water and Air Quality Monitoring Program. Four projects were identified for award in 2017-18. Of these, two have been funded under 'Air' and 'Water' Quality Monitoring categories respectively.

The "Indo-US Fellowship for Women in Science, Technology, Engineering, Mathematics and Medicine (WISTEMM)" is a fellowship program, conceptualized by IUSSTF in partnership with the Department of Science & Technology (DST), to provide opportunities to bright Indian women students and scientists for capacity building, gain exposure and access to excellent research facilities in U.S. academia and labs. Since the year 2017, two calls have been announced and through the program, 40 young Women researchers/scientists/technologists have undertaken research at premier US institutes/universities and labs for duration between 3-6 months in front-line areas of Science, Technology, Engineering, Maths and Medicine.

IGSTC and Alexander von Humboldt Foundation (AvH) jointly launched the IGSTC-CONNECT Plus Programme in May 2018. The Programme is aimed at boosting Indo-German networking and long term collaboration among the participants of the Indo-German Frontiers of Engineering Symposia (INDOGFOE), which is co-organised by the Department of Science and Technology (DST) and the Alexander von Humboldt Foundation.

Revenue losses to tourism sector

- 311. DR. AMAR PATNAIK: Will the Minister of TOURISM be pleased to state:
- whether there are estimates and/or projections for revenue losses incurred by tourism sector in the year 2020-21;
- whether the Ministry plans to adopt new strategies to boost tourism going forward, if so, details thereof; and
 - if not, the reasons therefor? (c)

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHALAD SINGH PATEL): (a) No, Sir. Ministry of Tourism does not have any mechanism to maintain data on revenue earned/loss through tourism for the current year. However, no formal study has been instituted for assessment of revenue losses in Tourism sector in2020-21. However, several rounds of discussions and brainstorming sessions with industry stakeholders indicate massive loss of revenue. In view of the highly unorganized nature of the sector, the impact in numerical terms can only be ascertained in due course.

- The Ministry has undertaken the following strategies/initiatives to boost (b) tourism:-
 - (i) regular consultations with industry stakeholders on issues related to opening up of Tourism sector,
 - handling of tourists, protocols of safety and security, service standards etc. (ii)
 - (iii) Domestic Tourism Promotion Campaign through Webinars, social media and other digital platforms.

Dekho Apna Desh Campaign has been the mainstay of Domestic Promotion. The main focus is to rebuild the trust of the domestic & international travelers in terms of India being the safe destination to travel in post Covid scenario.

(c) Does not arise.

Measures to boost domestic tourism post COVID-19

- 312. DR. AMAR PATNAIK: Will the Minister of TOURISM be pleased to state:
- whether Government is planning to give incentives to the domestic tourists to boost local tourism during FY 20-21;
- (b) if so, the details thereof stating the steps being taken by Government to boost domestic tourism post COVID-19, if not, the reasons thereof; and
- the measures taken by Government to boost tourism in the state of Odisha post COVID?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHALAD SINGH PATEL): (a) to (c) The Ministry of Tourism is undertaking a series of activities for encouraging citizens to travel within the country. Dekho Apna Desh and Ek Bharat Shrestha Bharat (EBSB) Quiz programmes as well as a Dekho Apna Desh pledge have been launched on the MyGov platform. To incentivise the pledge takers, the Ministry

is providing Incredible India souvenirs to participants through lucky dip. Participants of the Quiz programmes are awarded with certificates of participation, paid holidays to the paired State/ Union Territory under EBSB.

The Ministry is regularly interacting with stakeholders on issues related to post COVID revival of the Tourism sector and has issued operational recommendations for different segments of the travel and hospitality industries for safe resumption of business. The Ministry has also had consultations with industry representatives for reviewing the guidelines of the Market Development Assistance Scheme so as to increase the scope and reach of the scheme.

In addition, the Ministry has carried out activities to generate awareness about tourism destinations and products with the objective of boosting domestic tourism in the country including Odisha:-

- (i) Webinars are being organised under the overall Dekho Apna Desh theme showcasing the diverse culture, heritage, destinations and tourism products of the country, including Odisha.
- (ii) Articles are being published in popular dailies on various tourist attractions in the country. Interviews/ talks are being organised on Radio Stations / Television channels on popular and lesser known tourism destinations and products in the country.

Job losses in tourism sector during COVID-19

- 313. DR. AMAR PATNAIK: Will the Minister of TOURISM be pleased to state:
- (a) whether Government has an estimate of the number of people who lost jobs in the tourism and allied sectors during the COVID-19 lockdown period starting March 2020 till July 2020, if so, the details thereof;
 - (b) if not, the reasons therefor; and
- (c) whether Government is planning to take any steps to alleviate the strife of lost work in the tourism sector owing to COVID-19, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHALAD SINGH PATEL): (a) and (b) No formal study has been instituted for assessment of the

impact on the Tourism sector and job loss. However, several rounds of discussions and brainstorming sessions with industry stakeholders indicate massive loss of revenue, foreign exchange and jobs. In view of the highly unorganized nature of the sector, the impact in numerical terms can only be ascertained in due course.

(c) The stimulus packages announced by the various agencies and ministries of Government of India are given in Statement-I (*See* below). Further steps which have been taken to overcome the crisis caused by Covid-19 pandemic in the tourism sector is given in Statement-II.

Statement-I

Packages announced by the various agencies and
Ministries of Government of India

- RBI has extended moratorium on term loans till 31st August 2020.
- The government has further announced Atmanirbhar Bharat Package vide which Rs 3 lakh crore collateral free automatic loan has been made available for MSMEs. The loan will have 4-year tenure and will have 12-month moratorium.
- The Government waived off PF contribution for three months for organizations with less than 100 pax and 90% employees having salary below ₹ 15000. Under Atmanirbhar Bharat package, PF contribution of both employer and employee has been reduced to 10% each from existing 12% each for all establishments covered by EPFO for the next three months i.e. up to September 2020.
- Deferment of TCS upto October 2020.
- Return filing deferred for three months with no penal interest for companies upto 5 Crore, rest @ 9% penal interest.
- The Central government has also given relief from various regulatory compliances under Income Tax Act, companies Act and GST Act for varying period in the wake of COVID-19 crisis to ensure business continuity and survival.

Unstarred Questions

Statement-II

The steps have been taken by Ministry of Tourism to overcome the crisis caused by Covid-19 pandemic in the tourism sector

- (i) Detailed operational guidelines for Covid safety and hygiene has been prepared in order to create awareness, training and assessment of compliance of the guidelines. The program is aimed at building the capacity of the Hospitality industry particularly small and medium units to restart and grow their business.
- (ii) A robust information system / comprehensive data base of various accommodation units throughout the country has been created for coordinating and ensuring registration of all unclassified accommodation units.
- (iii) Operational recommendations for hotels, restaurants, B&Bs/ Home stays and Tourism Service Providers have been formulated and issued on 08.06.2020 to facilitate smooth resumption of business.
- (iv) Validity of approval or certifications of hotels and other accommodation units whose project approval / re-approval and classification / re-classification have expired / were likely to expire, has been extended upto 30th September, 2020.
- (v) The Ministry, in collaboration with QCI, has developed an initiative called SAATHI (System for Assessment, Awareness & Training for Hospitality Industry), for effective implementation of Guidelines/SOPs issued with reference to COVID 19 and beyond for safe operations of Hotels, Restaurants, B&Bs and other units.

Effect of COVID-19 pandemic on the tourism sector

- 314. SHRIMATI VANDANA CHAVAN: Will the Minister of TOURISM be pleased to state:
- (a) the contribution of the tourism sector to India's economy during the past 5 years;
 - (b) the number of jobs and businesses does the sector support;

- (c) how badly has the tourism sector been hit due to the outbreak of COVID-19;
- (d) the plan to revive the sector given the uncertainty about the duration of the crisis; and
- (e) whether any efforts have been made to address the issue, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHALAD SINGH PATEL): (a) and (b) As per estimation in accordance with 3rd TSA for intervening years and subsequent years namely 2014-15,2015-16, 2016-17, 2017-18 and 2018-19 (latest available), the contribution of tourism to GDP and jobs of the country is as given below:-

	2014-15	2015-16	2016-17	2017-18	2018-19
Share in GDP (in %):	5.81	5.09	5.04	5.00	5.00
Jobs due to tourism	69.56	72.26	75.71	80.54	88.72
(in million)					

- (c) No formal study has been instituted for assessment of the impact on the Tourism sector. However, several rounds of discussions and brainstorming sessions with industry stakeholders indicate massive loss of revenue, foreign exchange and jobs. In view of the highly unorganized nature of the sector, the impact in numerical terms can only be ascertained in due course.
- (d) and (e) Ministry of tourism has taken steps to overcome the crisis caused by Covid-19 pandemic in the tourism sector which is given in Statement-I (*See* below). Further packages are also announced by the various agencies and ministries of Government of India to revive the economy including tourism sector. Details of which are given in Statement-II.

Statement-I

The steps have been taken by Ministry of Tourism to overcome the crisis caused by Covid-19 pandemic in the tourism sector:

(i) Detailed operational guidelines for Covid safety and hygiene has been prepared in order to create awareness, training and assessment of compliance

of the guidelines. The program is aimed at building the capacity of the Hospitality industry particularly small and medium units to restart and grow their business.

- (ii) A robust information system / comprehensive data base of various accommodation units throughout the country has been created for coordinating and ensuring registration of all unclassified accommodation units.
- (iii) Operational recommendations for hotels, restaurants, B&Bs/ Home stays and Tourism Service Providers have been formulated and issued on 08.06.2020 to facilitate smooth resumption of business.
- (iv) Validity of approval or certifications of hotels and other accommodation units whose project approval / re-approval and classification / re-classification have expired / were likely to expire, has been extended upto 30th September, 2020.
- (v) The Ministry, in collaboration with QCI, has developed an initiative called SAATHI (System for Assessment, Awareness & Training for Hospitality Industry), for effective implementation of Guidelines/SOPs issued with reference to COVID 19 and beyond for safe operations of Hotels, Restaurants, B&Bs and other units.

Statement-II

Packages announced by the various agencies and ministries of Government of India are given below:

- RBI has extended moratorium on term loans till 31st August 2020.
- The government has further announced Atmanirbhar Bharat Package vide which Rs 3 lakh crore collateral free automatic loan has been made available for MSMEs. The loan will have 4-year tenure and will have 12-month moratorium.
- The Government waived off PF contribution for three months for organizations with less than 100 pax and 90% employees having salary below ₹ 15000. Under Atmanirbhar Bharat package, PF contribution of both employer and employee has been reduced to 10% each from existing 12% each for all establishments covered by EPFO for the next three months i.e. up to September 2020.

- Deferment of TCS upto October 2020.
- Return filing deferred for three months with no penal interest for companies upto 5 Crore, rest @ 9% penal interest.
- The Central government has also given relief from various regulatory compliances under Income Tax Act, companies Act and GST Act for varying period in the wake of COVID-19 crisis to ensure business continuity and survival.

Development of new religious tourist circuits in Bihar

 \dagger 315. SHRI SATISH CHANDRA DUBEY: Will the Minister of TOURISM be pleased to state:

- (a) whether Government has any plan to build new religious tourist circuits in Bihar;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHALAD SINGH PATEL): (a) to (c) Development and promotion of tourist places is primarily the responsibility of concerned State Government/ Union Territory Administration. However, the Ministry of Tourism under 'Swadesh Darshan' scheme provides financial-assistance to the States/Union Territory Administrations/ Central Agencies etc. for integrated development of theme based tourist circuits. In addition, financial assistance is provided under 'National Mission on Pilgrimage Rejuvenation and Spiritual, Augmentation Drive (PRASHAD)' scheme with the objective of holistic development of identified pilgrimage and heritage destination. The Ministry of Tourism has sanctioned projects under the theme 'Spiritual', 'Buddhist' and 'Tirthankar' in the State of Bihar under Swadesh Darshan Scheme, which could be considered as religious tourist circuits.

The details of the projects sanctioned in Bihar under Swadesh Darshan scheme covering 'Spiritual', 'Buddhist' and 'Tirthankar' themes and PRASHAD scheme is as under:-

[†]Original notice of the question was received in Hindi.

Unstarred Questions

Sl. N	No. Year	Scheme	Name of Circuit	Name of the Project	Sanctioned amount
1.	2016-17	Swadesh Darshan	Tirthankar circuit	Development of Vaishali- Arrah-Masad- Patna- Rajgir- Pawapuri-Champapuri.	52.39
2.	2016-17	Swadesh Darshan	Spiritual circuit	Integrated Development of Kanwaria Route: Sultanganj- Mojma- Banka.	52.35
3.	2016-17	Swadesh Darshan	Buddhist Circuit	Construction of Convention Centre at Bodhgaya	98.73
4.	2017-18	Swadesh Darshan	Spiritual Circuit	Development of Mandar Hill & Ang Pradesh	47.52
5.	2014-15	PRASHAD		Development of basic facilities at Vishnupad Temple, Gaya	4.27
6.	2015-16	PRASHAD		Development of Patna Sahib	41.54

Inclusion of places from Marathwada region into religious tourism circuit

- 316. DR. BHAGWAT KARAD: Will the Minister of TOURISM be pleased to state:
- (a) whether Government has any action plan for developing the religious places in the country by connecting them in a tourism circuit;
- (b) whether Government is planning to add places from Marathwada Region of Maharashtra into this circuit, if so, the details thereof; and
 - (c) the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHALAD SINGH PATEL): (a) to (c) Development and promotion of tourist places is primarily the responsibility of concerned State Government/ Union Territory Administration. However, the Ministry of Tourism under 'Swadesh Darshan' and 'National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' schemes provides financial assistance to State Governments/ Union Territory Administrations/ Central Agencies for development of tourism infrastructure. The projects are identified for development in consultation with the State Governments/Union Territory Administrations and are sanctioned subject to availability of funds, submission to suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier.

(Amount in crore)

Sl.	No. Year	Scheme	Name of Circuit	Name of the Project	Sanctioned	Released
1	2015-16		Coastal Circuit	Development of Sindhudurg Coastal Circuit (Shiroda Beach, Sagareshwar, Tarkarli, Vijaydurg (Beach & Creek), Devgad (Fort & Beach), Mitbhav, Tondavali, Mocehmad and Nivati Fort).	82.17	16.43
2	2018-19		Spiritual Circuit	Development of Waki- Adasa- Dhapewada- Paradsingha- Cho Taj Bagh- Telankhandi- Girad		12.00
3	2017-18	PRASHAD		Development of Trimbakeshwa	ar 37.81	8.49

Ministry of Tourism has sanctioned following projects for Maharashtra:-

Fund allocation and revenue generated from tourism sector

- 317. DR. FAUZIA KHAN: Will the Minister of TOURISM be pleased to state:
- (a) the details of revenue earned by Government in the tourism sector during the last three years, till date, State-wise;
- (b) the details of the amount allocated for the development of tourism sector, State-wise;
- (c) the details of the major works carried out for the promotion of tourism during the last three years;
 - (d) the details of the projects for which these funds have been allocated; and
- (e) the total funds allocated, sanctioned and released to the State Government of Maharashtra under various schemes during the last three years and in the current year?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHALAD SINGH PATEL): (a) Ministry of Tourism, Government of India does not maintain data on revenue earned through tourism. However as per the estimation in accordance of 3rd TSA, share of tourism in GDP during 2016-17, 2017-18,2018-19 (latest available) are given below:-

	2016-17	2017-18	2018-19
GDP due to tourism (₹ Lakh)	7,75,94,661	8,54,64,399	9,48,51,955
Share in GDP (in %):	5.04	5.00	5.00

These estimates are updated on the basis of NAS 2020.

(b), (d) and (e) Development of tourism is primarily the responsibility of the concerned State Government/Union Territory Administration. However, Ministry of Tourism, Government of India under its schemes of Swadesh Darshan, PRASHAD and Assistance to Central Agencies, provides central financial assistance to State Governments/Union Territories/Central Agencies for development of tourism related infrastructure and facilities. The projects under the schemes are identified for development in consultation with State Governments/UT Administration and are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier.

Details of projects under Swadesh Darshan and PRASHAD including Maharashtra are given in Statement-I (See below). Details of CFA to Maharashtra are given in Statement-II (See below).

Ministry of Tourism promotes India as a holistic destination through its schemes of Domestic Promotion & Publicity including Hospitality (DPPH) and Overseas Promotion and Publicity including MDA (OPMD) for domestic and overseas promotion respectively. As part of its on- going activities, annually releases domestic and international print, electronic and online media campaigns under the 'Incredible India' brand-line, to promote various tourism destinations and products in the different States and Union Territories of the country. Promotions are also undertaken through the website and Social Media accounts of the Ministry. In addition, the India Tourism Offices in India and overseas undertake various promotional activities like Buddhist conclave, Indian food festivals with the objective of showcasing the tourism potential of the different States/UTs. Details of expenditure under DPPH and OPMD scheme during last three years are given below:-

Year	Expenditure under OPMD	Expenditure under DPPH
	scheme (₹ crore)	scheme (₹ crore)
2017-18	237.91	89.84
2018-19	415.00	127.34
2019-20	312.04	99.62

				(₹	in crore)
SI. No.	State/UT	Name of the Circuit	Name of the Project	Amt. Sanctioned	Amount
1	2	3	4	5	6
Year 2	2014-15				
1. A	Arunachal Pradesh	North-East Circuit	Development of Circuit at Bhalukpong- Bomdila and Tawang.	49.77	39.81
2. A	Andhra Pradesh	Coastal Circuit	Development of Circuit at Kakinada -Hope Island - Coringa Wildlife Sanctuary - Passarlapudi - Aduru - S Yanam- Kotipally	67.84	67.84
			Total of 2014-15	117.61	107.65
Year 2	2015-16				
3. N	Manipur	North-East Circuit	Development of Circuit at Imphal- Khongjom	72.23	61.32
4. S	Sikkim	North-East Circuit	Development of Circuit linking Rangpo (entry) - Rorathang-Aritar-Phadamchen-Nathang-Sherathang-Tsongmo- Gangtok-Phodong-Mangan- Lachung-Yumthang-Lachen- Thangu-Gurudongmer-Mangan-Gangtok-TuminLingee-Singtam (exit).	98.05	92.77

5.	Uttarakhand	Eco Circuit	Development of Circuit at Tehri-Chamba- Sarain around Tehri Lake.	69.17	65.71	Written Answers
6.	Rajasthan	Desert Circuit	Development of Shakambhari Mata Temple, Sambhar Salt Complex, DevyaniKund,SharmisthaSarovar, Naliasarand Other Destinations.	63.96	51.17	iswers to
7.	Nagaland	Tribal Circuit	Development of Circuit at Peren- Kohima- Wokha	97.36	77.89	
8.	Madhya Pradesh	Wildlife Circuit	Development of Circuit at Panna- Mukundpur -Sanjay-Dubri-Bandhavgarh-Kanha-Mukki- Pench.	92.22	81.15	[15 S
9.	Andhra Pradesh	Coastal Circuit	Development of Nellore, Pulikat Lake, Ubblamadugu water falls, NelapattuBirdSanctuary, Mypadu Beach, Ramatheertham	59.70	47.76	September, 2020]
10.	Telangana	Eco Circuit	Development of Circuit in Mahaboobnagar districts (Somasila, Singotam, Kadalaivanam, Akkamahadevi, Egalanpanta, Farahabad, Uma Maheshwaram, Mallelatheertham)	91.62	87.04	
11.	Kerala	Eco Circuit	Development of Pathanamthitta-Gavi- Vagamon- Thekkady	76.55	61.24	Unstarred
12.	Mizoram	North East Circuit	Integrated Development of Thenzawl & South Zote, Districts Serchhip and Reiek	92.26	87.65	red Questions
13.	Assam	Wildlife Circuit	Development of Manas-Pobitora- Nameri- Kaziranga-Dibru-Saikhowa.	94.68	81.77	tions 631

1	2	3	4	5	6	632
14.	Puducherry	Coastal Circuit	Development of Dubrayapet, Arikamedu China Veerampattinam, Chunnabmar, Nallavadu, Manapet, Kalapet, FrenchQuarter, Tamil Quarter and Yanam	85.28	61.82	Written Answers
15.	Arunachal Pradesh	North East Circuit	Integrated Development of Jirigaon, Nafra, Seppa, Pappu, Pasa, PakkeValleys, Lumdung, LafangSohung Lake, TaroYar, New Sagalee, Ziro, Yomcha	96.72	84.24	nswers to
16.	Tripura	North East Circuit	Development of North East Circuit: Agartala-Sipahijala-Melaghar-Udaipur - Amarpur- Tirthamukh-Mandirghat- Dumboor- Narikel Kunja- Gandachara-Ambassa	82.85	79.67	[RAJY
17.	West Bengal	Coastal Circuit	Development of Beach Circuit: Udaipur- Digha-Shankarpur- Tajpur-Mandarmani-Fraserganj -Bakkhlai-Henry Island	85.39	68.31	RAJYA SABHA]
18.	Chhattisgarh	Tribal Circuit	Development of Jashpur- Kunkuri-Mainpat- Ambikapur-Maheshpur -Ratanpur-Kurdar- S arodadadar-Gangrel-Kondagaon Nathiya Nawagaon-Jagdalpur- Chitrakoot-Tirthgarh.	96.10	79.20	AJ
19.	Maharashtra	Coastal Circuit	Development of Sindhudurg Coastal Circuit (Shiroda Beach, Sagareshwar, Tarkarli, Vijaydurg (Beach & Creek), Devgad (Fort & Beach), Mitbhav, Tondavali, Mocehmad and Nivati Fort).	82.17	16.43	Unstarred Qu
			Total of 2015-16	1436.31	1185.14	Questions

Yea	r 2016-17					Writ
20.	Goa	Coastal Circuit	Development of Sinquerim-Baga, Anjuna-Vagator, Morjim-Keri, Aguada Fort and Aguada Jail.	97.65	84.36	Written Answers to
21.	Jammu and Kashmir	Himalayan Circuit	Integrated Development of Tourism Infrastructure Projects-Bhagwati Nagar.	82.97	60.47	rs to
22.	Telangana	Tribal Circuit	Integrated Development of Mulugu-Laknavaram- Medavaram-Tadvai-Damaravi- Mallur- Bogatha Waterfalls.	79.87	75.88	
23.	Meghalaya	North East Circuit	Development of Umium (Lake View), ULumSohpetbneng- Mawdiangdiang -Orchid Lake Resort.	99.13	92.91	[15 Septe
24.	Madhya Pradesh	Buddhist Circuit	Development of Sanchi-Satna-Rewa-Mandsaur-Dhar.	74.02	62.33	mber,
25.	Kerala	Spiritual Circuit	Development of Sabarimala -Erumeli- Pampa-Sannidhanam.	99.99	20.00	September, 2020]
26.	Manipur	Spiritual Circuit	Development of Shri Govindajee Temple, Shri Bijoy Govindajee Temple - Shri Gopinath Temple- Shri Bungshibodon Temple - Shri Kaina Temple.	53.80	43.04	
27.	Gujarat	Heritage Circuit	Development of Ahmedabad-Rajkot- Porbandar -Bardoli-Dandi.	71.77	62.63	Unstarred Questions
28.	Haryana	Krishna Circuit	Development of Tourism Infrastructures at Brahmsarovar, Sanhit Sarovar, Narkatari, Jyotisar in Kurukshetra.	97.35	77.88	tions 633

	2	3	4	5	6
9.	Rajasthan	Krishna Circuit	Integrated Development of Govind Devji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand).	75.80	60.64
).	Sikkim	North East circuit	Development of Tourist Circuit Linking Lingmoo-Lingee- Maka-Temi- Bermoik Namchi- Okharey-Sombaria- Daramdin- Melli (Exit)	95.32	76.25
	Madhya Pradesh	Heritage circuit	Development of Gwalior - Orchha -Khajuraho - Chanderi - Bhimbetka - Mandu	89.82	85.33
	Kerala	Spiritual Circuit	Development of Shree Padmanabha Temple, Aranmula-Sabrimala	92.22	73.77
	Bihar	Tirthankar circuit	Development of Vaishali- Arrah-Masad- Patna- Rajgir- Pawapuri-Champapuri.	52.39	26.19
	Bihar	Spiritual circuit	Integrated Development of KanwariaRoute: Sultanganj-Mojma-Banka.	52.35	39.76
5.	Odisha	Coastal circuit	Development of Gopalpur, Barkul, Satapadaand Tampara.	70.82	52.96
·).	Nagaland	Tribal circuit	Development of Mokokchung- Tuensang-Mon	99.67	78.09
	Uttarakhand	Heritage circuit	Development of Kumaon Region -Katarmal-Jogeshwar-B aij nath-Devidhura.	76.32	67.62

38.	Jammu and Kashmir	Himalayan Circuit	Integrated Development of Tourist Facilities at Jammu- Rajouri-Shopian- Pulwama	96.38	48.19	Written Answers
39.	Jammu and Kashmir	Himalayan Circuit	Integrated Development of Tourist Facilities under the Construction of Assets in lieu of those Destroyed in Floods in 2014 under PM Development Package for Jammu and Kashmir	90.96	74.70	Inswers to
40.	Jammu and Kashmir	Himalayan Circuit	Integrated Development of Tourist facilities at Mantalai- Sudhmahadev- Patnitop	97.82	75.11	[15
41.	Jammu and Kashmir	Himalayan Circuit	Integrated Development of Tourist Facilities at Anantnag- Kishtwar- Pahalgam - Daksum -Ranjit Sagar Dam.	87.44	63.71	
42.	Jammu and Kashmir	Himalayan Circuit	Integrated Development of Tourist Facilities at Gulmarg-Baramulla- Kupwara-Leh	96.93	48.46	September, 2020]
43.	Uttar Pradesh	Buddhist Circuit	Development of Srawasti, Kushinagar, & Kapilvastu.	99.97	72.56	
44.	Uttar Pradesh	Ramayana Circuit	Development of Chitrakoot and Shringverpur	69.45	64.09	Unstarred
45.	Andaman & Nicobar Islands	Coastal Circuit	Development of Long Island-Ross Smith Island- Neil Island- Havelock Island- Baratang Island-Port Blair.	26.91	11.78	
46.	Tamil Nadu	Coastal Circuit	Development of Chennai-Mamamallapuram-Rameshwaram- Kulasekaranpattinam - Kanyakumari	72.26	68.60	Questions 635

1	2	3	4	5	6
47.	Uttar Pradesh	Spiritual Circuit	Development of Shahjahanpur-Basti- Ahar- Aligharh-Kasgunj- Sarosi- Pratapgarh-Unnao-Kaushambi- Mirzapur-Gorakpur- Kairana- Doamriyagunj-Bagpat-B arabanki -Azamgarh	65.61	62.33
48.	Uttar Pradesh	Spiritual -II Circuit	Development of Bijnor- Meerut-Kanpur- Kanpur Dehat- Banda-Ghazipur- Salempur- Ghosi- Balia-Ambedkar Nagar- Aligarh- Fatehpur-Deoria- Mahoba- Sonbhadra-Chandauli- Mishrikh- Bhadohi	67.51	64.14
19.	Uttar Pradesh	Heritage Circuit	Development of Kalinjar Fort (Banda)- Maghar Dham (Sant Kabir Nagar)-Chauri Chaura, Shaheed Sthal (Fatehpur)- Mavahar Sthal (Ghosi)- Shaheed Smarak (Meerut)	33.17	26.54
50.	Bihar	Buddhist Circuit	Construction of Convention Centre at Bodhgaya	98.73	48.69
51.	Assam	Heritage Circuit	Development of Tezpur - Majuli -Sibsagar	90.98	69.64
52.	Himachal Pradesh	Himalayan Circuit	ntegrated Development of Himalayan Circuit in Kiarighat, himla, Hatkoti, Manali, Kangra, Dharamshala, Bir, Palampur, Chamba	86.85	39.88
53.	Mizoram	Eco Circuit	Development of Eco-Adventure Circuit at Aizawl-Rawpuichhip- Khawhphawp-Lengpui-Durtlang-Chatlang-Sakawrhmuituaitlang- Muthee -eratlawng -Tuirial Airfield -Hmuifang	99.07	49.53

54.	Rajasthan	Spiritual Circuit	Development of Churu (Salasar 3alaji)- Jaipur (Shri Samode Balaji, Ghatke Balaji, Bandheke Balaji)-Alwar (Pandupole Hanumanji, 3harathari)- Viratnagar (Bijak, ainnasiya, Ambika Temple)-haratpur (Kaman Region)- Dholpur Muchkund)- Mehandipur Balaji-hittorgarh (Sanwaliyaji)	93.90	68.24	Written Answers to
55.	Gujarat	Heritage Circuit a	Development of Vadnagar- Modhera nd Patan	91.42	85.06	
			Total of 2016-17	2926.62	2181.36	
Year	2017-18					[15
56.	Bihar	Rural Circuit	Development of Gandhi Circuit: Bhitiharwa- Chandrahia- Turkaulia	44.65	22.33	September, 2020]
57.	Goa	Coastal Circuit	Development of Rua De Orum Creek-Don Paula-Colva- Benaulim	99.35	64.68	r, 2020]
58.	Gujarat	Buddhist circuit	Development of Junagadh- Gir Somnath- Bharuch-Kutch- Bhavnagar- Rajkot- Mehsana	28.67	17.40	Unsta
59.	Puducherry	Heritage Circuit	Development of Franco- Tamil Village, Karaikal, Mahe and Yanam	66.35	33.17	Unstarred Questions
60.	Puducherry	Spiritual Circuit	Development of Karaikal, Yanam and Puducherry	40.68	30.94	stions
61.	Rajasthan	Heritage Circuit	Development of Rajsamand (Kumbhalgarh Fort) - Jaipur (Nahargarh Fort)- Alwar (Bala Quila)-Sawai Madhopur	90.92	49.80	637

Yea	r 2018-19					Writte
67.	Maharashtra	Spiritual Circuit	Development of Waki-Adasa- Dhapewada- Paradsingha- Chota Taj Bagh- Telankhandi-Girad	54.01	12.00	Written Answers to
68.	_	Development of Wayside Amenities (Sub-Scheme)	Development of Wayside Amenities in U ttar Pradesh and Bihar at Varanasi-Gaya; Lucknow-Ayodhya- Lucknow; Gorakhpur-Kushinagar; Kushinagar-Gaya-Kushinaga in collaboration with MoRTH	17.93	10.76	rs to
69.	Uttar Pradesh	Spiritual Circuit	Development of Jewar-Dadri Sikandrabad-Noida-Khurja-Banda.	12.03	3.61	[15 Se _]
70.	Jharkhand	Eco Circuit	Development of Dalma- Chandil-Getalsu d- Betla National park-Mirchaiya-Netarhat.	52.72	15.07	September, 2020]
71.	Tripura	North East circuit	Development of SurmaCherra-Unakoti- Jampui Hills- Gunabati-Bhunaneshwari- Matabari-Neermahal- Boxanagar- Chottakhola- Pilak- Avangchaarra	65.00	0.00	
72.	Punjab	Heritage Circuit	Development of Anandpur Sahib -Fatehgarh Sahib - Chamkaur Sahib - Ferozpur - Amritsar -Khatkar Kalan - Kalanour - Patiala	91.55	23.83	Unstarred Que
73.	Kerala	Spiritual Circuit	Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram- Kunnumpara Sree Subrahmania-Chembazhanthi	69.47	0.00	Questions
			Sree Narayana Gurukulam			639

1	2	3	4	5	6
74.	Kerala	Rural Circuit	Development of Malanad Malabar Cruise Tourism Project	80.37	23.77
75.	Meghalaya	North East Circuit	Development of West Khasi Hills (Nongkhlaw- KremTirot - Khudoi & Kohmang Falls - Khri River-Mawthadraishan, Shillon), Jaintia Hills (KrangSuri Falls- Shyrmang-Iooksi), Garo Hills (Nokrek Reserve, KattaBeel, Siju Caves)	84.97	25.49
76.	Uttar Pradesh	Spiritual Circuit	Development of Gorakhnath Temple (Go rakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyaganj)	15.76	8.90
			Total of 2018-19	543.81	123.43
			Grand Total till date	5813.55	4137.04
		(D) Detai	ls of Project Sanctioned under PRASHAD Scheme		
					(₹ in crore)
S1. N	o. State/UT	Project N	ame of the Project Year of	Approved	Amount

4

Tourist Destination**

Development of Amaravati Town, Guntur District as a

Nos.

3

2

Andhra Pradesh

List of ongoing projects

1.

640

Written Answers to

[RAJYA SABHA]

Unstarred Questions

Released

7

27.77

cost

6

27.77

Sanction

5

2015-16

		2.	Development of Srisailam Temple	2017-18	47.45	37.96	Writt
2.	Assam	3.	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati	2015-16	30.71	24.57	Written Answers to
3.	Bihar	4.	Development of basic facilities at Vishnupad temple, Gaya, Bihar**	2014-15	4.27	2.91	rs to
		5.	Development at Patna Sahib	2015-16	41.54	33.23	
4.	Gujarat	6.	Development of Dwarka	2016-17	13.08	10.46	
		7.	Pilgrimage Amenities at Somnath**	2016-17	45.36	45.36	5 Sep
		8.	Development of Promenade at Somnath under PRASHAD Scheme	2018-19	44.59	37.90	[15 September, 2020]
5.	Haryana	9.	Development of Nada SahebGurudwara and Mata Mansha Devi Temple in Panchkula District	2019-20	49.52	7.67	020]
6.	Jammu and Kashmir	10.	Development at Hazratbal	2016-17	40.46	32.37	Unsta
7.	Jharkhand	11.	Development of Baidyanathj iDham, Deoghar	2018-19	39.13	11.58	Unstarred Questions
8.	Kerala	12.	Development at Guruvayur Temple	2016-17	46.14	36.91	Quesi
9.	Madhya Pradesh	13.	Development of Omkareshwar	2017-18	44.83	35.87	tions
10.	Maharashtra	14.	Development of Trimbakeshwar	2017-18	37.81	8.49	641

[2	3	4	5	6	7
11.	Meghalaya	15.	Development of Pilgrimage Facilitation in Meghalaya	2020-21	29.32	Admn Sanction 05.05.20
2.	Nagaland	16.	Development of Pilgrimage Infrastructure in Nagaland	2018-19	25.26	7.53
.3.	Odisha	17.	Infrastructure Development at Puri, Shree Jagannath Dham - Ramachandi -Prachi River front at Deuli under Mega Circuit	2014-15	50.00	10.00
4.	Punjab	18.	Development of KarunaSagarValmiki Sthal at Amritsar**	2015-16	6.40	6.40
5.	Rajasthan	19.	Integrated Development of Pushkar/Ajmer	2015-16	32.64	26.11
6.	Tamil Nadu	20.	Development of Kanchipuram**	2016-17	13.99	13.18
		21.	Development of Vellankani**	2016-17	4.86	4.86
7.	Uttarakhand	22.	Integrated Development of Kedarnath	2015-16	34.78	27.83
		23.	Development of Infrastructure for Pilgrimage Facilitation in BadrinathJi Dham (Uttarakhand) under PRASHAD Scheme	2018-19	39.24	11.77
8.	Uttar Pradesh	24.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)**	2014-15	14.93	10.38
		25.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura**	2014-15	9.36	9.36

		26.	Development of Varanasi	2015	5-16	20.40	16.32
		27.	Cruse Tourism in River Ganga, Varanasi			10.72	8.57
		28.	Development of Varanasi Under Prashad Scheme -Phase II			44.60	31.77
		29.	Development of Infrastructure facilities at Govardhan, Mathura, UP	2018	3-19	39.74	14.23
19.	West Bengal	30.	Development of Belur	2016	5-17	30.03	23.39
			Total			918.92	574.75
** Pr	ojects completed.						
			Statement-II				
Sl. No. Year		Name of Projects		Central Agency			Amount released (in lakh)
1	2016-17		ancial Assistance to Mumbai Port Trust for Development Angre Lighthouse as a tourist Destination	Mumbai Port trust	1500	0.00	1500.00
2	2017-18	Up-gradation Dock, Mum	on/modernization to International Cruise terminal at Indira abai.	Mumbai Port Trus	1250 t	0.00	1250.00

Village tourism in the country

- 318. SHRI RAKESH SINHA: Will the Minister of TOURISM be pleased to state:
- (a) whether the Ministry has contemplated any plan extending the tourism to Indian Villages which reflects India's true cultural and social Identity;
- (b) whether the Ministry has contemplated and mooted a plan for "Village Tourism";
- (c) if so, the number of villages that are included for "Village Tourism" and the details of their locations; and
- (d) if not, whether the Ministry will discuss and promote the idea of "Village Tourism" in India?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHALAD SINGH PATEL): (a) to (d) Yes, Sir.

The Ministry of Tourism has launched the Swadesh Darshan Scheme for Integrated Development of theme-based Tourist Circuits for development of tourism infrastructure including last mile connectivity in the country. Recognizing the potential of rural tourism in the country, the Ministry has identified Rural Circuit as one of fifteen thematic circuits identified for development under this scheme.

The objectives of the Swadesh Darshan scheme include creating employment through active involvement of local communities and promoting community-based development and pro-poor tourism approach.

Based on the above criteria, the Ministry has sanctioned following 2 projects total amounting to ₹125.02 Crores for development of Rural Circuits under the Swadesh Darshan Scheme which are under different stages of implementation:-

- (i) In the State of Bihar, during FY 2017-18, the project "Development of Bhitiharwa -Chandrahia - Turkaulia" amounting to ₹44.65 Crores.
- (ii) In the State of Kerala, during FY 2018-19, the project "Development of Malanad Malabar Cruise Tourism" amounting to ₹ 80.37 Crores.

Ministry has also instituted a National Tourism Award in the category of 'Best Rural/Agri/Plantation Tourism Projects' to motivate the stakeholders in the tourism sector for implementing such projects.

Ministry of Rural Development has informed us that their Shyama Prasad Mukherji Rurban Mission (SPMRM) follows the vision of "Development of a cluster of villages that preserve and nurture the essence of rural community life with focus on equity and inclusiveness without compromising with the facilities perceived to be essentially urban in nature, thus creating a cluster of "Rurban Villages".

Under the Mission, 300 clusters are being developed across 28 States and 8 Union Territories. Tourism is one of the theme of Rurban cluster development. Tourism related activities/ projects are among the 21 component categories under SPMRM.

Ministry of Rural Development has further informed us that a total 67 Rurban clusters have proposed tourism related activities in gram panchayats across 26 States/ UTs. The list of GRAM PANCHAYATS is given at Statement.

Statement

List of Gram Panchayats covering Projects Under Shyama Prasad Mukherji
Rurban Mission(SPMRM), Ministry of Rural Development

Sl.	State Name	District	Cluster	Gram Panchayat
No.		Name	Name	Name
1	2	3	4	5
1.	Andhra Pradesh	Visakha-Patanam	Araku Valley	Pedalabudu
2.	Assam	Kamrup	Најо	No. 1 Hajo, No.2 Hajo
3.	Chhattisgarh	Kondagaon	Badekanera	Kamela
4.	Dadra and Nagar Haveli	Dadra and Nagar Haveli	Sayli	Dapada, Galonda, Kilvani, Masat, Rakholi, Samarvani, Sayli
5.	Gujarat	Banas Kantha	Ambaji	Ambaji
6.	Gujarat	Mahesana	Becharaji	Bechar Alias Becharaji
7.	Gujarat	Panch Mahals	Morva	Mora
8.	Gujarat	Arvalli	Shamlaji	Shamalaji, Venpur
9.	Gujarat	Morbi	Tikar	Ajitgadh, Miyani, Nava Ghanshya mgad H, Tikar

646	Written Answers to	[RAJYA SABHA]	Unstarred Questions

1	2	3	4	5
10.	Haryana	Jhajjar	Badli	Badli, Badsa, Bupania, Dariyapur, Deshalpur, Dewar Khana, Gubhana, Kherka Gujjar, Luksar
11.	Haryana	Karnal	Balla	Salwan
12.	Haryana	Panchkula	Ganeshpur	Bhuwana, Burj Kotian, Fatehpur Di wanwala, Malla, Dakhrog, Chikan, Janouli, Malla
13.	Himachal Pradesh	Mandi	Aut	Aut (Sdr) Jhiri Nagwain (Sdr) Takoli
14.	Himachal Pradesh	Shimla	Ghannahati	Baicheri, Chaily, Ganeog (Nehra), Ghanahatti, Neri, Shakrah, Totu (Majthai) Ganeog (Nehra)
15.	Himachal Pradesh	Solan	Hinner	Chail
16.	Himachal Pradesh	Kinnaur	Moorang	Charang, Moorang, Rispa, Thangi
17.	Himachal Pradesh	Kinnaur	Sangla	Batseri, Chansu, Chhitkul, Kamru, Rakchham, Sangla, Themgarang (B oni Ng Saring)
18.	Jammu and Kashmir	Kupwara	Khumriyal	Cheerkoot, Khumriyal A, Khumriy al B, Khumriyal C, Shumriyal 19 K arnataka Ballari Holalu Holalu
19	Karnataka	Ballari	Holalu	Holalu

Unstarred	Questions	647
Chistarrea	Questions	017

1	2	3	4	5
20	Kerala	Malappuram	Edappal	Vattamkulam Edappal, Vattamkulam
21.	Kerala	Alappuzha	Kanjikuzhy- Mararikulam North	Kanjikuzhi Mararikkulam North
22.	Kerala	Kannur	Pinarayi - Vengad	Pinarayi, Vengad
23.	Kerala	Thrissur	Punnayoor- kulam, Vadakkekkad	Punnyurkulum, Vadekkekad
24.	Kerala	Kottayam	Puthupally-Ma narcaud	Puthuppally, Mannarkadu
25.	Madhya Pradesh	Chhatarpur	Achhat	Mahoba
26.	Madhya Pradesh	Mandla	Ramnagar	Dudaka, Ramnagar
27.	Madhya Pradesh	Indore	Simrol	Simrol
28.	Maharashtra	Jalgaon	Hartala	Changdeo Hartale Kothali
29.	Maharashtra	Jalgaon	Patonda	Bahal
30.	Maharashtra	Jalgaon	Yengaon	Harankhede, Yengaon
31.	Manipur	Thoubal	Kahngabok	Tentha
32.	Manipur	Imphal East	Keirao Makting	Bamon Kampu, Bashikhong Gp, K eirao, Keirao Makting, Kiyamgei, Kiyamgei Muslim Arapti, Uchekon Nongchup, Uchekon Nongpok
33.	Manipur	Kangpokpi	Saikul	Thangal Surung
34.	Meghalaya	North Garo Hills	Chisim Apal	Bangsi Apal, Chimatcha, Chirap, C hitukdadram,

648	Written Answers to	[RAJYA SABHA]	Unstarred Questions
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1	2	3	4	5
				Chitukona Garo, Chit ukona Rabha, Dainadubi, Kashkon a, Lower Nogolpara, Nisangram Ba bupara, Pangsudam, Rongge
35.	Meghalaya	South West Khasi Hills	Mawlangwir	Mawlangwir Mawpharkhrew Mawr anglang Nonglang Nongmawlein Nongnad Sohkhyllam
36.	Meghalaya	West Jaintia Hills	Sokha	Kudengthymmai, Lamin, Sohkha Model
37.	Mizoram	Aizawl	Aibawk	Aibawk, Falkawn, Kelsih, Maubua ng, Melriat, Muallungthu, Phulpui, Sateek, Sumsuih, Tachhip, Thiak
38.	Mizoram	Champhai	Khawzawl	Arro, Chawngtlai, Chhawrtui, Hmu ncheng, Kawlkulh, Khualen, Neihd awn, Ngaizawl,Puilo, Tualpui, Tualte, Tuipui, Van kal
39.	Odisha	Sundargarh	Kaurmunda	Kuarmunda, Padampur
40.	Odisha	Kandhamal	Kotagarh	Kotagarh
41.	Odisha	Baleshwar	Raibania	Rabania
42.	Puducherry	Puducherry	Bahour	Kirumampakkam
43.	Puducherry	Karaikal	Thirunallar	Ambagarathur, Karukkankudy, Nall ambal, Pettai, Sellur, Sethur, Surakkudy, Thirunallar (North), Thirunallar (South)

1	2	3	4	5
44.	Punjab	Ludhiana	Dhandra	Dhandra
45.	Punjab	Fatehgarh Sahib	Sanghol	Ajner, Amarala, Bathan Kalan, Bat han Khurd, Bhambri, Bhamina, Bh ari, Bhatian, Bilaspur, Burj, Dhianu Majra, Dholewal, Dulwan, Gaggarwal, Hargana, Hawara, Kala Majra, Kalewal, Kalewal Ii, Khant, Kheri Naud Singh, Kotla Ajner, Lohar M ajra Khurd, Maheshpur, Nangla N, Raipur, Sanghol
46.	Rajasthan	Banswara	Abapura	Abapura, Badrel Khurd, Boriya, Vi rpur
47.	Rajasthan	Banswara	Bhagora	Bhagora, Kheda Sakariya
48.	Rajasthan	Udaipur	Gogunda	Gogunda
49.	Rajasthan	Pratapgarh	Peelikhera	Peeli Khera
50.	Sikkim	South District	Namthang	Kateng Pamphok, Namthang Maney dara, Turung Mamring
51.	Sikkim	West District	Soreng	Bhudang, Karthok Bojek, Malbasay, Mangsari Mangarjung, Singling, S oreng, Tharpu, Timburbong
52.	Tamil Nadu	Kanchipuram	Singaperumal Koil	Singaperumal Koil
53.	Telangana	Karimnagar	Bijigirisharief	Bizigirisharif, Dharmaram, Ellanthakunta

[15 September, 2020]

030 Written Answers to [RAJIA SABHA] Unstarrea Questions	650	Written Answers to	[RAJYA SABHA]	Unstarred Questions
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1	2	3	4	5
54.	Telangana	Yadadri Bhuvanagiri	Choutuppal	Allapur, D.Nagaram, Malkapur
55.	Telangana	Nirmal	Kuntala	Chakepalle, Kallur
56.	Telangana	Peddapalli	Sultanabad	Itherajpalli, Kodurupaka
57.	Telangana	Nizamabad	Yedpally	Janakampet, Kurnapally, Thanakalan
58.	Tripura	North Tripura	Belianchip	Vanghmun
59.	Tripura	North Tripura	Rowa	Chandra Halam Para Gp, Rowa
60.	Uttar Pradesh	Kushi Nagar	Bansgaon	Bansgaon
61.	Uttar Pradesh	Sonbhadra	Kodai	Baijanath, Cherue, Kodai, Markuri, Palhari
62.	Uttar Pradesh	Chitrakoot	Mau Mustakil	Ahiri, Bamburi, Barwar Mustkil, B hitari, Chhiolaha, Hatawa, Man Ku nwar Mustakil, Mandaur, Mau Mus tkil, Mawai Kalan Mustkil, Sakhau nha, Sesa Subakara Mustkil, Surau ndha, Tadi Mustkil, Tilauli Mustaki l
63.	Uttar Pradesh	Agra	Midakur	Barara
64.	Uttar Pradesh	Mahoba	Sri Nagar	Atrar Maaf, Nanaora, Sri Nagar, Ur wara
65.	Uttarakhand	Tehri Garhwal	Dhanaulti	Dabali, Dandakibeli, Dhanolti, Dun da, Fidogi, Goth, Kalaban- Tegna, Khaneri, Naughar, Uniyalgaon

Writ	ten Answers to	[15 Septem	ber, 2020]	Unstarred Questio	ons 651
1	2	3	4	5	
66.	Uttarakhand	Bageshwar	Kausani	Kausani, Ratmatiya	Lobanj,
67.	Uttarakhand	Udam Singh Nagar	Paheniya	Bhudakishani	

Funds for Iconic Tourist Sites development

- 319. DR. SASMIT PATRA: Will the Minister of TOURISM be pleased to state:
- (a) the total funds released for the development of the Iconic Tourist Sites as announced by the Government;
- (b) the total funds released for Konark Temple as an Iconic Tourist Site as announced by the Government; and
 - (c) the progress of work in the Iconic Tourist Sites?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHALAD SINGH PATEL): (a) to (c) The Ministry of Tourism has identified a total number of 19 Iconic Sites in India including Konark. The scheme of development of Iconic Sites has been submitted to the competent authority for approval.

Revival of tourism sector

- 320. SHRI K.K. RAGESH: Will the Minister of TOURISM be pleased to state:
- (a) whether any proposal for revival of tourism sector which suffered heavy losses due to COVID-19 pandemic is under consideration, if so, the details thereof; and
- (b) whether any special schemes for small scale operators in tourism sector is under consideration?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHALAD SINGH PATEL): (a) All the proposals/suggestions from the stakeholders have been carefully examined and been taken up with the concerned Ministries of Government of India as well as the States/UTs on regular basis. In addition to that, the Ministry of

Tourism has constituted a Task Force under the chairmanship of Hon'ble Minister for Tourism to meet the challenge posed by the outbreak of COVID-19 and make appropriate recommendations for the revival of the tourism sector in the country. The Task Force will include State Tourism Ministers, Joint Secretary level officers of the concerned Central Ministries and representatives from associations like FICCI, CII, ASSOCHAM, WTCH as well as heads of tourism and hospitality associations.

- (b) Various agencies/Ministries of the Government of India have announced stimulus packages which are as under:-
 - RBI has extended moratorium on term loans till 31st August 2020.
 - The Government waived off PF contribution for three months for organizations with less than 100 pax and 90% employees having salary below ₹ 15000. Under Atmanirbhar Bharat package, PF contribution of both employer and employee has been reduced to 10% each from existing 12% each for all establishments covered by EPFO for the next three months *i.e.* up to September 2020.
 - Deferment of TCS upto October 2020.
 - Return filing deferred for three months with no penal interest for companies upto 5 Crore, rest @ 9% penal interest.
 - The Central government has also given relief from various regulatory compliances under Income Tax Act, companies Act and GST Act for varying period in the wake of COVID-19 crisis to ensure business continuity and survival.

In addition to the above, the Central Government has announced Atmanirbhar Bharat package vide which ₹3 lakh crore collateral free automatic loan has been made available for MSMEs. Under this package the definition of MSME was revised by which the differentiation between manufacturing and services sector MSMEs has been removed. This will benefit the tourism sector, as 70%-80% of the units in this sector fall under MSME.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Now, Zero Hour submissions; I have a suggestion. Each Member may please confine to two minutes so that I can give chance to more Members. Today, the demand is more.

प्रो. राम गोपाल यादव: महोदय, वर्क पूरा हो रहा है। यह थोड़ा सा काम हम लोगों को मिलना है. उसमें भी समय कम....

श्री सभापति: मैं समय दे रहा हूं। यदि तीन मिनट का समय लेंगे तो सिर्फ 10 लोग ही बोल पाएंगे। मुझे आपत्ति नहीं है।

श्रीमती जया बच्चन: सर. दो मिनट में क्या कहेंगे?

श्री सभापति: आपको नहीं बोलना है। अभी क्या बोलना है, जब आपको समय नहीं दिया है। जब समय मिलेगा, तब बोलिएगा, तीन मिनट ही बोलिएगा। मैंने सोचा कि बाकी लोगों को भी मौका मिल जाएगा। यह मेरा सुझाव था। आप लोग सुझाव के लिए तैयार नहीं हैं तो अब 10 लोग ही बोल पाएंगे। मुझे क्या प्रॉब्लम है?

Reimbursement of Polavaram Dues to Andhra Pradesh

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, Polavaram Project is a life-line for Andhra Pradesh State. It is a project that has been taken up by the Central Government and the Central Government has to bear the entire expenditure of the project cost. In fact, the Government of Andhra Pradesh has fixed a target of completion by December, 2021. Since it is a national project, all the funds have to be released by the Central Government and to quicken the process, the Government of Andhra Pradesh, without even waiting for the Central Government to release the money, has started spending the amount. The outstanding amount, as on today, to be released to the Government of Andhra Pradesh is ₹3,805 crore. As asked by the Government of India, the Comptroller and Auditor General of India has also audited the figures and has confirmed that the amount of ₹3,805 crore is due to the Government of Andhra Pradesh. Hon. Chief Minister of Andhra Pradesh, Shri Jaganmohan Reddy Garu has written a letter to the hon. Prime Minister explaining the details of the problems that are being faced by the State, particularly the economic crisis after the bifurcation. Particularly in the pandemic of Covid, the State is finding it extremely difficult to further spend money on the Polavaram Project and has requested the Central Government for immediate release of the funds of ₹3,805 crore. Hon. Chief Minister of Andhra Pradesh has also given a plan for hassle-free release of funds to avoid the possible delay. In the light [Shri V. Vijaysai Reddy]

of the above, I request the hon. Minister of Jal Shakti to immediately take measures to release the funds for the Polavaram Project so that it could be completed by the target date of December, 2021. Thank you.

SHRI JAIRAM RAMESH (Karnataka): Sir, I associate myself with the Zero Hour submission made by the hon. Member.

THE MINISTER OF FINANCE AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I would like to respond.

MR. CHAIRMAN: Yes; if you want. He will be more than happy.

SHRIMATI NIRMALA SITHARAMAN: Sir, the hon. Member has raised a very important issue and it definitely matters in the interest of the national infrastructure projects also because of that being a national project. The discussion with the Finance Minister of Andhra Pradesh has been going on. I am also in touch with the Water Resources Minister so that we can get this cleared at the earliest. There was this gap because of the CAG certification, which Andhra Pradesh has apparently given. We will follow it up.

MR. CHAIRMAN: Good. Now, Dr. Vikas Mahatme; Shri K.C. Ramamurthy will associate.

Restriction on the content of Web Series/TV Serials

खा. विकास महात्मे (महाराष्ट्र): महोदय, मैं एक महत्वपूर्ण विषय पर बोलने वाला हूं। हाल ही में एक वेब सिरीज़ वर्जिन भास्कर नाम से रिलीज़ हुई थी और उसमें हमारी पुण्यश्लोक अहिल्याबाई होलकर जी को अपमानित करने वाला दृश्य और आवाज़ थी, जिससे सभी शेफर्ड कम्युनिटी आदि के मन में गुस्सा पैदा हुआ है। खास तौर पर गड़रिया, पाल, बघेल, रबारी, गायत्री, कुरुमा, कुरुम्बा और अन्य सभी जो अहिल्याबाई होलकर जी को श्रद्धा स्थान मानते हैं और बाकी समाज भी जो अहिल्याबाई की तरफ आदर से देखता है, इस सीरीज़ में इन्हें जो अपमानित किया गया था, इससे लोगो में बहुत गुस्सा हुआ, लोगों के मन में रोष उत्पन्न हुआ और इस वेब सीरीज़ में से यह दृश्य माननीय मंत्री प्रकाश जावडेकर जी की मदद से निकाला गया, लेकिन यदि हमें नाटक या एक ड्रामा भी प्रस्तुत करना होता है तो उसमें एक सर्टिफिकेट लगता है, सेंसर बोर्ड की अनुमित लगती है। आजकल वेब सीरीज़ में अश्लील सामग्री, गाली गलौज, सेक्स स्केंडल्स, न्यूड सीन्स आदि दिखाते हैं, फिर भी उसके ऊपर कोई भी सर्टिफिकेशन या लीगल एक्शन नहीं लिया जाता है। माननीय मंत्री जी से मेरा यह कहना है कि वे कोई कानून लाएं, तािक web series पर प्रतिबंध लगाया जा सके और भारतीय संस्कृति को बचाया जा सके।

MR. CHAIRMAN: Shri K.C. Ramamurthy to associate.

SHRI K.C. RAMAMURTHY (Karnataka): Sir, I associate myself with the matter raised by Dr. Vikas Mahatme.

MR. CHAIRMAN: It is a very important issue but there is no law as of now, I am told. But it has to be examined.

SHRIMATI ROOPA GANGULY (Nominated): Sir, I also associate myself with the matter raised by Dr. Vikas Mahatme.

SHRI SURESH GOPI (Nominated): Sir, I also associate myself with the matter raised by Dr. Vikas Mahatme.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by Dr. Vikas Mahatme.

श्रीमती कान्ता कर्दम (उत्तर प्रदेश): महोदय, में भी माननीय सदस्य द्वारा उठाए गए विषय से अपने को संबद्ध करती हूं।

श्री हरनाथ सिंह यादव (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से अपने को संबद्ध करता हूं।

SHRI RAKESH SINHA (Nominated): Sir, I also associate myself with the matter raised by Dr. Vikas Mahatme.

MR. CHAIRMAN: Now, Shrimati Chhaya Verma. छाया जी, आप कहां हैं?

Need to enhance 100 days limit for work under MGNREGA to tackle unemployment in migrant labour

श्रीमती छाया वर्मा (छत्तीसगढ़): सर, मैं श्रीमती छाया वर्मा, लोक सभा गैलरी से बोल रही हूं, वैसे मैं राज्य सभा की सदस्य हूं।

श्री सभापति: बोलिए।

श्रीमती छाया वर्माः सर, मैं आपकी अनुमित से मनरेगा के मज़दूरों के बारे में बोलना चाहती हूं। पिछले दिनों लॉकडाउन की वजह से मज़दूरों के बीच बहुत बड़ी विपत्ति आई और लोगों के सामने बहुत सारी समस्याएं पैदा हुईं। महोदय, मनरेगा का काम केवल 100 दिन चलता है। मैं आपकी अनुमित से यह कहना चाहती हूं कि देश में यह मनरेगा का काम 200 दिन चले और समय पर उनको मज़दूरी मिले और यह एक कार्यमूलक योजना हो, धन्यवाद।

श्री सभापति: सदस्यों को कहीं भी बैठने के लिए मैंने अनुमित दी है, मगर यह आपकी depromotion अर्थात् लोअर हाउस में भेजने के लिए नहीं है, यह श्री गुलाम नबी आज़ाद जी, आनन्द शर्मा जी और रमेश जी ने मिलकर की है। मैं इसके लिए जिम्मेदार नहीं हूं।

PROF. MANOJ KUMAR JHA (Bihar): Sir, I associate myself with the matter raised by Shrimati Chhaya Verma.

SHRI K. SOMAPRASAD (Kerala): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.

SHRI SYED NASIR HUSSAIN (Karnataka): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.

SHRIMATI JHARNA DAS BAIDYA (Tripura): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.

DR. SONAL MANSINGH (Nominated): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.

SHRI NAZIR AHMED LAWAY (Jammu and Kashmir): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.

SHRI NEERAJ DANGI (Rajasthan): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.

DR. L. HANUMANTHAIAH (Karnataka): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.

SHRI P. BHATTACHARYA (West Bengal): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.

श्री राजमिण पटेल (मध्य प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से अपने को संबद्ध करता हूं।

- श्री रिव प्रकाश वर्मा (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से अपने को संबद्ध करता हूं।
- श्री अखिलेश प्रसाद सिंह (बिहार): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से अपने को संबद्ध करता हूं।
- श्री पी.एल. पुनिया (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से अपने को संबद्ध करता हूं।
- श्री प्रदीप टम्टा (उत्तराखंड): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से अपने को संबद्ध करता हूं।
- **डा**. **एल**. **हनुमंतय्या** (कर्नाटक): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से अपने को संबद्ध करता हूं।
- DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by Shrimati Chhaya Verma.
- MR. CHAIRMAN: Now, Shri K.R. Suresh Reddy. Please mention, "I am K.R. Suresh Reddy from Rajya Sabha Chamber."

Constitution of Krishna Water Disputes Tribunal

SHRI K.R. SURESH REDDY (Telangana): Yes, Sir, I am K.R. Suresh Reddy from Rajya Sabha Chamber right in front of your watchful eyes. I want to raise an urgent matter of public importance which is agitating the people of Telangana State.

Telangana State was created through the Andhra Pradesh Re-organisation Act, 2014. After formation of these two States, dispute has arisen between Telangana and Andhra Pradesh over sharing of Krishna River waters. There are four riparian States, namely, Maharashtra, Karnataka, Telangana and Andhra Pradesh, and to resolve the matter, there is a specific Act, namely, the Inter-State River Water Disputes Act, which we call as the ISWR Act. Accordingly, our Chief Minister of Telangana has written to refer the matter under Section 3 of the Inter-State Water Disputes Act, and requested the Government of India, Ministry of Jal Shakti, to refer the dispute for constitution of a Tribunal under Section 5(1) of the said Act. In spite of the repeated letters by the hon. Chief Minister of Telangana, Shri Chandrashekar Rao, to the hon. Prime Minister, hon. Ministers and the Central Government officials to kindly refer the dispute for adjudication under Section 3, the Central Government instead extended the term of Brijesh Kumar Tribunal and referred the matter under Section 89 of the Andhra Pradesh

[Shri K.R. Suresh Reddy]

Re-organisation Act, which has a very limited scope and will not be able to do justice to the people of Telangana.

Therefore, our Party requests, demands and urges upon the hon. Prime Minister and the hon. Minister of Jal Shakti to refer the sharing of Krishna water immediately to a Tribunal under Sections 3 and 5 of the Inter-State River Water Disputes Act.

We demand a statement from the hon. Minister on this issue. As it is said, if data is the new oil, then water is the new gold. Throughout the Telangana State, one of the main reasons for the agitation and demand of the State was the water sharing. It has been six years since we have written and we have a very good relationship with our neighbouring States. We have always said that let us separate as a region; let us live as brothers and sisters which we are continuing to do.

So, I request the Government of India that today being World Democracy Day and in the spirit of federal structure to kindly resolve the matter. Thank you, Sir.

Need for inclusion of tenancy and leaseholder farmers within the ambit of PM Kisan Yojana

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I am speaking from Lok Sabha Chamber. Under the Pradhan Mantri Kisan Samman Nidhi, farmers are paid a grant of ₹6,000 every year in the equal installments of ₹2,000 after every four months. However, these grants are provided to the farmers who own less than five acres of land. The tenant farmers, the leaseholder farmers, who own less than five acres of land, who are languishing under abject poverty, are excluded from this scheme. There are many States which have registered the tenant farmers in their States and are providing the benefits to the farmers, including to the tenant farmers. For example, they have been provided loan eligibility cards. In permitted cultivation of land, there is a provision to claim damages for crop failure to provide social security and prevent incidence of suicides. In Tamil Nadu, especially, in the Cauvery Delta Region, most of the tenant farmers are growing paddy and it is very risky cultivation. As a social security measure, the benefit of P.M. Kisan Yojana should be extended to all the farmers. Therefore, I urge upon the hon. Prime Minister and hon. Agriculture Minister to include the tenancy farmers and leaseholder farmers in the P.M. Kisan Scheme. As they hold the lands for a long tenure, they should also be taken care of by the Central Government if they claim that they are bringing welfare schemes for the farmers. Thank you.

with Permission

श्री सभापति: श्री शनम्गम जी का सुझाव यह है कि पी.एम. किसान योजना के अंतर्गत टेनेन्सी किसान को भी लाना चाहिए।

SHRI P. WILSON (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

Alleged conspiracy to defame the Film Industry

MR. CHAIRMAN: Shrimati Jaya Bachchan.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Thank you, Sir. I want to talk about...

श्री सभापति: आप मास्क लगाइए।

श्रीमती जया बच्चनः सर, आवाज़ क्लियर नहीं आ पाएगी।

SHRI ANAND SHARMA: Sir, the name is not being displayed on the Board.

श्री सभापति: वो नहीं आ पा रहा है। कुछ प्रॉब्लम है।

श्रीमती जया बच्चन: सर, मेरा नाम जया बच्चन है और मैं राज्य सभा से बोल रही हूं।

श्री सभापति: इतनी बढ़िया personality, इतनी सुंदर personality दिख रही है, तो नाम से मतलब नहीं। पूरे देश में फेम है।

श्रीमती जया बच्चन: सर, आपने जो कहा, उसके लिए आपका बहुत-बहुत शुक्रिया। सर, यही नाम जिसको आज लोग defame करने में लगे हुए हैं, तो उसके बारे में मैं चर्चा करना चाहती हूं ।

Sir, I want to talk about the entertainment industry in our country which provides direct employment everyday to five lakh people and indirect employment to five million people. At a time when the financial situation is in a depressing state and employment is at the worst level, in order to divert the attention of the people, we are being used to be flogged by the social media and the Government's non-support.

Sir, people who have made their name in this film industry have called it a gutter. I completely disagree and I really dissociate with this. I hope the Government tells these people, who have made their earning, name and fame in this industry, to stop using such things.

[श्रीमती जया बच्चन]

There are people in the entertainment industry who are some of the highest taxpayers. They are still being harassed. All kinds of promises are being made to entertainment industry but are never kept. I got worked up, I am very emotional, I have too many things to say but you are not giving me enough time and opportunity to speak. I think, the Government must stand by the entertainment industry because the entertainment industry always comes forward to help the Government in whatever good work that the Government takes up, they come and speak for them, they support them. If there is any natural calamity, they come forward, they give money and they give their services. I think, it is very, very important that the Government must support this industry and not kill it.

Just because there are few people, you cannot tarnish the image of the entire industry. This industry brings international name and recognition also, apart from the political people. I was really embarrassed and ashamed that one of the Members in the Lok Sabha, who is from the industry -- I am not taking the name -- spoke against the film industry. It is a shame. जिस थाली में खाते हैं, उसी में छेद करते हैं। यह गलत बात है। I need protection, the industry needs protection and support of the Government. Thank you.

SHRI ANAND SHARMA (Himachal Pradesh): Sir, I associate myself with the matter raised by the hon. Member.

प्रो. राम गोपाल यादव (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

SHRI DEREK O'BRIEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

श्री संजय राउत (महाराष्ट्र): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री प्रेम चंद गुप्ता (बिहार): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री जावेद अली खान (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

† جناب جاوید علی خان (اتر پردیش): مهودے، میں بھی ماننے سدسنے کے ذریعے اٹھانے گئے موضوع کو خود سے سمبدھہ کرتا ہوں۔

श्री मल्लिकार्जुन खरगे (कर्नाटक): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

SHRI K.K. RAGESH (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

MS. ARPITA GHOSH (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ELAMARAM KAREEM (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI PRASHANTA NANDA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K.C. VENUGOPAL (Rajasthan): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K.T.S. TULSI (Nominated): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. BHATTACHARYA (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI RANEE NARAH (Assam): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the matter raised by the hon. Member.

[†]Transliteration in Urdu script.

SHRI VIVEK K. TANKHA (Madhya Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

श्री सैयद नासिर हुसैन (कर्नाटक): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

चौधरी सुखराम सिंह यादव (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

प्रो. मनोज कुमार झा (बिहार): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री रिव प्रकाश वर्मा (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्रीमती छाया वर्मा (छत्तीसगढ़): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

श्री अखिलेश प्रसाद सिंह (बिहार): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री नज़ीर अहमद लवाय (जम्मू-कश्मीर): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

† جناب نذیر احمد لوائے (جموں – کشمیر): مہودے، میں بھی ماننے سدسنے کے ذریعے اللہ انہائے گئے موضوع کو خود سے سمبد ھہ کرتا ہوں۔

श्री राजमणि पटेल (मध्य प्रदेश): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

मीर मोहम्मद फ़ैयाज (जम्मू-कश्मीर): महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

[†]Transliteration in Urdu script.

[†]جناب میر مجد فیّاض (جموں – کشمیر): مہودے، میں بھی مانّنے سدسنے کے ذریعے اللہ انہ موضوع کو خود سے سمبدھہ کرتا ہوں۔

Provision for reservation to Marathas in jobs and admission in educational institutions

श्री सभापतिः श्री संभाजी छत्रपती।

SHRI SAMBHAJI CHHATRAPATI (Nominated): Sir, with your consent and permission, I am speaking in Marathi.

† आदरणीय सभापति जी, मैं आज सदन के ध्यान में एक महत्वपूर्ण विषय लाना चाहता हूं। मराठा आरक्षण के मुद्दे पर दायर की हुई याचिका पर निर्णय देते हुए सर्वोच्च न्यायालय ने मराठा समाज के आरक्षण को स्थगित करते हुए यह मामला पाँच जजों की पीठ को हस्तांतरित किया है। इस निर्णय की वजह से मराठा समाज का बहुत नुकसान हुआ है। पिछले साल प्राप्त आरक्षण के आधार पर मराठा समाज के बहुत सारे लोगों को कई जगह नौकरी और शिक्षा संस्थानों में प्रवेश मिला था। इन सब पर अब सवालिया निशान खडा हो गया है और सबका भविष्य अंधेरे में है। छत्रपति शिवाजी महाराज ने हर जाति और धर्म के लोगों को साथ लेकर अन्याय के खिलाफ युद्ध छेड़ा था। भूमिपुत्रों ने न्याय दिलाने के लिए स्वराज्य की स्थापना की। छत्रपति शिवाजी महाराज के वंशज राजश्री शाहू जी महाराज ने अपने राज्य में पिछड़े हुए बहुजन समाज के लिए 50% आरक्षण देने का ऐतिहासिक निर्णय लिया था। इसमें मराठा समाज का समावेश था। यह बहुत महत्वपूर्ण है। उसके बाद डॉक्टर बाबा साहेब अम्बेडकर छत्रपति शाहू जी महाराज की आरक्षण की संकल्पना संविधान में ले आये। डॉक्टर बाबा साहेब अम्बेडकर ने भी मराठा समाज को आरक्षण देने का समर्थन किया था क्योंकि ज्यादातर मराठा समाज सामाजिक और आर्थिक रूप से पिछड़ा हुआ था। आज भी मराठा समाज की परिस्थिति में कोई विशेष बदलाव नहीं हुआ है। उलटे, आरक्षण के अभाव में परिस्थिति और ज्यादा खराब हुई है ...(समय की घंटी)... एक मिनट सर। हमें मराठा समाज का आरक्षण, बहुत बड़े त्याग और संघर्ष के बाद मिला है। इस संबंध में जितनी भी समितियां बनायी गई थीं उन सबने मराठा समाज को आरक्षण मिलना चाहिए ऐसे विचार व्यक्त किए थे। इसके बावजूद, मराठा समाज को आरक्षण नहीं मिलना दुर्भाग्यपूर्ण है। तमिलनाडु सरकार ने 50% आरक्षण सीमा को पार करके आरक्षण की सीमा 69% की है। पिछले 26 साल से यह कानून वहाँ पर लागू है। इसी तरह महाराष्ट्र में भी आरक्षण के लिए कानून बना दिया जाए और मराठा समाज के साथ न्याय किया जाए ऐसा मेरा निवेदन है। धन्यवाद।

श्री राजीव सातव (महाराष्ट्र): धन्यवाद स्पीकर साहब, पूरे महाराष्ट्र में एक बात पर चर्चा है, जिसमें मराठा समाज को बड़े संघर्ष के बाद आरक्षण मिला था। सर्वोच्च न्यायालय का अभी का

[†]Transliteration in Urdu script.

[†]Hindi translation of the original speech delivered in Marathi.

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जो decision आया है, उसमें यह आरक्षण खतरे में आया है - ऐसी स्थित सबके सामने है। इसलिए आने वाले समय में सर्वोच्च न्यायालय की larger Bench के सामने यह मामला hearing के लिए है। सर, अभी सुप्रीम कोर्ट में जो hearing हुई थी, उसमें केन्द्र सरकार ने अपनी बात नहीं रखी थी। मेरा केन्द्र सरकार से आग्रह है कि आने वाली larger Bench की hearing में राज्य सरकार के साथ केन्द्र सरकार भी मराठा आरक्षण के पक्ष में बात रखे, ताकि मराठा आरक्षण कायम रहे, धन्यवाद।

SHRI SHARAD PAWAR (Maharashtra): Sir, I associate myself with the mention made by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the mention made by the hon. Member.

DR. VIKAS MAHATME (Maharashtra): Sir, I also associate myself with the mention made by the hon. Member.

MR. CHAIRMAN: Rajeev ji, please take note that you have already come to the Rajya Sabha and then you are in the upper gallery. You are still remembering the Speaker. You have to say 'Chairman' here.

Revival of National Paper Industries in Assam and release of pending salaries/statutory dues to workers/employees

SHRI RIPUN BORA (Assam): Sir, I thank you for giving me this opportunity to raise a very important issue pertaining to the economy of Assam.

There are two paper mills which are public sector undertakings. One is in Nagaon and the other one is in Panchgram. These two are the only public sector undertakings earning profit in Assam. But suddenly what happened is that both the paper mills have been facing loss since 2014 and ultimately from 2016 onwards it is being closed down. From 2016 to till date, the State Government as well as the Central Government have been giving assurances to give special package for revival of these two paper mills. But nothing has been done till today. You will be surprised to know this. In the meanwhile, the employees have not been getting salary for four years. Seventy workers have died so far for want of salary and medicine and three employees have committed

suicide. Apart from that, there are two lakh employees who are either directly or indirectly engaged with these paper mills. But now their future is finished. On the other hand, bamboo farmers, who are dependent on these two paper mills, and bamboo cultivation have also been finished.

Now, due to the outbreak of COVID-19, thousands and thousands of young boys have moved out of Assam because they have lost their jobs. So, this paper mill should be revived. My request to the Government is to revive this paper mill immediately as per the assurance of the Government so that economy can be restored. Thank you.

SHRIMATI ARPITA GHOSH (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI ELAMARAM KAREEM (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI RANEE NARAH (Assam): Sir, I also associate myself with the matter raised by the hon. Member.

Concern over suicides by labourers who lost their jobs during the lockdown

प्रो. राम गोपाल यादव (उत्तर प्रदेश): श्रीमन्, आपने अनुमित दी, इसके लिए में आपका आभारी हूं और यह उम्मीद करता हूं कि आपकी कृपा इसी तरह से बनी रहेगी। श्रीमन बहुत ही महत्वपूर्ण मसला है और मैं बहुत ही कम समय में अपनी बात कहूंगा। लॉकडाउन के कारण देश में छोटे-बड़े कारखानों के बंद होने से, कारोबारियों का कारोबार बंद होने से करोड़ों लोग बेरोजगार हो गए हैं, उनके परिवार बिखर गए हैं। बच्चों की पढ़ाई-लिखाई तो दूर, उन्हें कभी-कभी भूखे पेट सोने के लिए विवश होना पड़ रहा है। पढ़े-लिखे लोगों के लिए, जिनके लिए गवर्नमेंट ने व्यवस्था की है, उनको पांच साल के लिए कॉन्ट्रेक्ट पर रखा जा रहा है और पांच साल के बाद समीक्षा की जाएगी। वे भी असमंजस में हैं कि रहेंगे कि नहीं रहेंगे। नतीजा यह है कि लोगों में अवसाद बढ़ रहा है, निराशा बढ़ रही है, मानसिक तनाव बढ़ रहा है और बड़े पैमाने पर लोग हताशा की स्थिति में जी रहे हैं। नतीजा यह है कि वे आत्महत्या की तरफ बढ़ रहे हैं। मैं उदाहरण देना चाहता हूं कि इन चार-पांच महीनों में कोविड की वजह से अकेले नोएडा में 44 लोगों की मृत्यु हुई है, लेकिन कल तक 165 लोगों ने वहां पर आत्महत्या की है। वहां की यह रिथति है। इसलिए मैं गवर्नमेंट से आपके माध्यम से यह अनुरोध करना चाहता हूं कि जो लोग लॉकडाउन की वजह से नौकरियों से, मजदूरी से अलग हो गए हैं, उनको प्रतिमाह कम से कम 15,000 रुपये भत्ते के रूप में दिए जाएं ताकि वे कम से कम भूखों न मरें और वे जिंदा बने रह सकें। लोकतंत्र में पश्चिम से लेकर पूर्व तक हर गवर्नमेंट यह कर रही है, हमें भी यह करना चाहिए। माननीय वित्त मंत्री जी यहां बैठी हुई हैं, मैं चाहूंगा कि इस पर सहानुभूतिपूर्वक विचार करें और रोज़ाना देश में जो आत्महत्याएं बढ़ रही हैं, उनको रोकने के लिए एक सार्थक कदम उठाएं।

श्री सभापतिः धन्यवाद जी। एसोसिएशन के लिए सभी सदस्यों को अपनी स्लिप भेजनी है। श्री आनन्द शर्मा जी।

श्री जावेद अली खान (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

† جناب جاوید علی خان (اتر پردیش): مہودے، میں مانئے سدسنے کے ذریعے اٹھائے گئے موضوع کو خود سے سمبدھہ کرتا ہوں۔

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

श्रीमती जया बच्चन (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करती हूं।

श्री मल्लिकार्जुन खरगे (कर्नाटक): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

श्री राजाराम (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

श्री रिव प्रकाश वर्मा (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

डा. चन्द्रपाल सिंह यादव (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

श्री राजमणि पटेल (मध्य प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

SHRI PREM CHAND GUPTA (Jharkhand): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI DEREK O'BRIEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

[†]Transliteration in Urdu script.

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SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

Concern over increase in number of suicides and mental health cases in the country

SHRI ANAND SHARMA (Himachal Pradesh): Sir, I wish to draw the attention of this House and the Government to the alarming increase in number of suicides and mental health cases in India. Across the world, about eight lakh suicides happen annually; out of which 1.39 lakh happen in India. This means that India accounts for 15 per cent of the total suicides in the world. Also, there is a suicide happening in every three-and-a-half minutes in India, which is very disturbing. During the year 2019, there has been an increase of four per cent in the number of suicides in our country. Reports indicate that one in seven persons in India is suffering from depression. Number of persons affected by the mental health issues has exponentially increased after the Covid crisis and lockdown, especially the students and the children who are committing suicides across the country. This is because many children do not have access to online studies, non-availability of mid-day meals and the fear of getting affected by corona. The first and foremost reason for India's battle against mental health issues not being effective is the lack of awareness and sensitivity about the mental health matters. There is also a stigma attached to the people suffering from any kind of mental disorder and illness. Mental health situation in India demands active policy interventions and resource allocations by the Government and persistent nationwide effort to educate and sensitise the society about mental diseases. Mental illness must mandatorily be put under the ambit of life insurance. This will help people to see mental illness with the same lens as they use for physical diseases. The Central Government in association with State Governments needs to evolve innovative modes to deepen the penetration of services and establish helplines and counselling centres to effectively deal with mental health issues. Thank you.

SHRI MALLIKARJUN KHARGE (Karnataka): Sir, I associate myself with the matter raised by the hon. Member.

SHRI DEREK O'BRIEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K.C. VENUGOPAL (Rajasthan): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K.R. SURESH REDDY (Telangana): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SURESH GOPI (Nominated): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Those who wish to associate, please send the slips.

MR. CHAIRMAN: Now, Special Mentions. Shri K.C. Ramamurthy, from Rajya Sabha Gallery No.1. संक्षिप्त में, you have to just read. ...(Interruptions)...

SPECIAL MENTIONS

Demand to ban online Rummy

SHRI K.C. RAMAMURTHY (Karnataka): Sir, Rummy is considered to be a game of skill. In reality, it is gambling and betting money through Rummy in the greed of getting more is not skill as it ruins families financially and otherwise. It is unfortunate that many have become addicts.

The online Rummy is rapidly spreading its tentacles by luring all sections, more particularly youth, with attractive advertisements and promotions assuring lucrative returns which are totally false. Looking at these advertisements, youngsters, after losing money, are resorting to criminal and other activities to carry on with this addiction. This is creating worry among parents about the future of their loved ones.

It seems that there are four online accredited Rummy operators - Ace2three, Junglee Rummy, Rummy Circle and Rummy Passion - accredited by The Rummy Federation. And, according to KPMG Report, the online real money gaming industry is estimated at ₹2,200 crores and is growing at 30 per cent annually and would touch ₹12,000 crores by 2023. I do not see any industry that can grow at this pace in the world. This clearly indicates the rapidity with which online real money gaming, which includes Rummy, is spreading. The advertisements and endorsement to online Rummy, be it in print or electronic media, by renowned celebrities, including cricketers and film stars, clearly indicate how Rummy is gaining popularity.

In view of the above, I request the Government of India to immediately declare online Rummy as illegal and ban the same forthwith. Thank you, Sir.

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

DR. AMAR PATNAIK (ODISHA): Sir, I associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Thank you. Online Rummy स्टेट गवर्नमेंट का सब्जेक्ट होगा। फिर भी लॉ मिनिस्टर इसको देखें। Shri Anil Desai, not present. Now, Dr. Santanu Sen.

Demand to use the term 'Physical Distancing' instead of 'Social Distancing'

DR. SANTANU SEN (West Bengal): Sir, the term "Social Distancing" should not be used any more. As we know that in order to avoid Corona transmission, the term "Social Distancing" is being regularly used and it is being advised to maintain "Social Distancing". Actually, it is a "Physical Distance" of 6 feet between two persons which is needed. But on the contrary, use of the term "Social Distance" has indirectly promoted "Social Stigma", which has nearly led to an attitude of boycotting Covid patient socially and as its consequences, Covid patients and their family members are facing several inhuman situations. Sometimes social distancing creates differences considering socio-economic, religious and political perspectives. So, to stop this social

[Dr. Santanu Sen]

discrimination and social stigma, the term "Social Distancing" should not be utilized any more to fight Covid and instead of that "Physical Distancing" should be used. Thank you, Sir.

श्री सभापति: स्पेशल मेंशन में, heading should be read and then laid on the table because a lot of names are there. यह जो सुझाव डा. सांतनु सेन ने दिया है, यह महत्वपूर्ण सुझाव है।

श्री हरनाथ सिंह यादव (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

SHRIMATI ARPITA GHOSH (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI K.K. RAGESH (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I too associate myself with the matter raised by the hon. Member.

श्री सभापति: आप एसोसिएट करने के लिए स्लिप भेज दीजिए। मेरा कहना है इसको "सुरक्षित दूरी" कहा जाए। प्रो. राम गोपाल यादव जी बता पाएंगे।(व्यवधान)...

श्री हरनाथ सिंह यादव: सर, पारस्परिक दूरी..

श्री सभापतिः 'सुरक्षित दूरी, safe distance'. That would be better. ...(Interruptions)... 'पारस्परिक दूरी' का अर्थ दूसरा होगा, घर में गहरा होगा। ठीक है।

SHRI ANAND SHARMA: Social distance is a wrong word. ...(Interruptions)... It should be physical distancing. You cannot become anti-social. ...(Interruptions)...

MR. CHAIRMAN: "Social distancing" should be replaced by an appropriate word. ...(Interruptions)... आप बैठ जाइए। प्लीज़, मत बोलिए।

SHRI ANAND SHARMA: Otherwise the whole world would become anti-social. ...(Interruptions)... It should be physical. ...(Interruptions)...

MR. CHAIRMAN: The society as a whole has to evolve some broad this thing and the Government should take it, I do agree. Then, Shri Prasanna Acharya. आप मेन विषय बताकर lay करना। Tell the subject.

*Demand to establish a centrally funded Sickle Cell Institute at V.S.S. Institute of Medical Sciences and Research at Burla, Odisha

SHRI PRASANNA ACHARYA (Odisha): Sir, the sickle cell disease is a serious health problem particularly in the western region of Odisha and adjoining districts of eastern Chhattisgarh with significant morbidity and mortality. In our country, sickle gene frequency is between five per cent and 40 per cent distributed in three different geographical zones. Odisha falls into the high prevalence zone with 21 per cent to 40 per cent, mostly in Sambalpur, Sundergarh, Balangir, Bargarh, Sonepur, Kalahandi, Boudh, Phulbani, Nuapada, Jharsuguda and Deogarh districts of western Odisha. This is a huge burden for the patients and their families and also a serious challenge to the medical fraternity. This disease is an inherited hemoglobin disorder and transmitted from the affected parents to their children. It necessitates repeated blood transfusion and hospitalization. Many patients die in childhood without being diagnosed. Sickle cell predominantly exists among the tribal communities and other backward communities.

The major constraints for the management of the problem of this disease are inadequate epidemiology data, non-availability of sickle cell infrastructure, lack of diagnosis, screening and counselling, lack of medical awareness and lack of infrastructure for research activity.

Under the above circumstances, I urge upon the Union Government to establish a Centrally-funded Sickle Cell Institute at VSS Institute of Medical Sciences and Research at Burla, Odisha, with all infrastructure for research activity attached with a 200 bedded hospital. Such a national institute will be a means of support for the entire eastern region of the country including nearby States of Assam, Madhya Pradesh, Chhattisgarh and West Bengal.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the Special Mention made by Shri Prasanna Acharya.

MR. CHAIRMAN: Now, Shri Tiruchi Siva.

^{*} Laid on the Table.

Need to address the inequalities in access to education during the pandemic owing to the digital divide

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, with cases on the rise, schools remain shut with children now being able to access education solely through digital means. This has resulted in vast disparities in access to education among children. A recently released survey by the NSO for 2017-18 indicates this. States with the highest access are a little above 50 per cent which is still low. Larger states such as Tamil Nadu had access below 20 per cent. This is worsened by the rural-urban divide with rural areas having even fewer connections. Because of the Pandemic, cash strapped States like Tamil Nadu, do not have sufficient resources to bridge the digital divide.

It was promised by the hon. Prime Minister that in a thousand days the digital divide will be bridged. Education policies earlier have suggested increased spending, with the current policy aiming at 6 per cent but previous spending by the Centre shows abysmal hope. Children who do not have access to internet fall behind by a whole term giving undue advantage for private school students.

More than one in five Indians above 7 years still cannot read and write in any languages. In this background, the Centre must immediately take steps partnering with NGO's working in the field of education and technology to introduce schemes to address this digital divide. Moreover, Jammu and Kashmir having recently been given access to 4G internet in two areas on a trial basis, the pandemic will widen the gap further.

I urge the Government to take immediate measures as this is the need of the hour. Thank you, Sir.

श्री रिव प्रकाश वर्मा (उत्तर प्रदेश): महोदय, में स्वयं को इस विषय के साथ संबद्ध करता हूं।

SHRI K.K. RAGESH (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

MR. CHAIRMAN: Right, please. It is an important matter. The Government should focus its attention on this issue. The Finance Minister is there. She will take note of it. It is because in the rural areas, it is often complained that they don't have adequate facilities yet, though it is a welcome step. Now, Dr. Sasmit Patra.

DR. SASMIT PATRA: Sir, I am Dr. Sasmit Patra from the Lok Sabha Chamber.

MR. CHAIRMAN: Yes, please speak.

*Demand for allotment of land in Delhi for establishment of ''Odisha Cultural Centre and Library''

DR. SASMIT PATRA (Odisha): Sir, Odisha is a land of culture and tradition. Odissi dance has achieved world-wide acclaim. Odia language is recognized as one of the six classical languages in India. Odia cuisine, textiles, hand loom and handicrafts are known for their richness in culture. People of Odisha do not have a suitable permanent building/space in Delhi where they can show-case such cultural richness of Odisha. In this regard, the Odisha Government has expressed its strong resolve to establish an "Odisha Cultural Centre and Library" at Delhi. Hon. Chief Minister of Odisha, Shri Naveen Patnaik, in a letter dated 7th December, 2019 wrote to hon. Union Minister, Housing and Urban Development requesting allotment of suitable land in Delhi for the purposes of establishment of "Odisha Cultural Centre and Library".

This initiative of showcasing Odia cultural richness and talent would also attract both foreign and domestic tourists, popularizing the culture and culture forms of Odisha. Many states such as Tamil Nadu, Karnataka, Andhra Pradesh, apart from their respective State's Bhawan/Niwas infrastructure, have also been provided space in Delhi for hosting such cultural and social events for promotion of their respective State's culture. I reiterate the request made by my hon. Chief Minister and leader Shri Naveen Patnaik to the Government for allotting suitable land in Delhi for the purposes of establishing the "Odisha Cultural Centre and Library". It would add to the richness and diversity of the national Capital as well as showcase to the world the rich culture, heritage, legacy and traditions of Odisha. Thank you, Sir.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Now, Shri P.L. Punia.

^{*} Laid on the Table.

Demand to revise MGNREGA norms to benefit migrant workers affected due to lockdown

श्री पी.एल. पुनिया (उत्तर प्रदेश): महोदय, तालाबंदी के दौरान करोड़ों मजदूर अपने गाँव लौट गए और उन्हें रोजगार देने के लिए मनरेगा (महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना) ने महत्वपूर्ण योगदान दिया। आज करोड़ों मजदूरों को उनके गाँव में ही मजदूरी मिल रही है। जब कोरोना का खतरा खत्म हो जाएगा, तो ये करोड़ों मजदूर वापस काम की तलाश में शहरों की ओर लौट जाएंगे।

महोदय, आज की स्थिति में कोरोना निरन्तर बढ़ रहा है। यह स्थिति कब तक चलेगी, इसका कोई अनुमान नहीं लगाया जा सकता है, इसलिए आवश्यक है कि गाँवों में ही मनरेगा के माध्यम से और अधिक रोजगार की व्यवस्था की जाए।

महोदय, हर राज्य में मजदूरों के 100 दिन लगभग पूरे हो गए हैं। अब इन मजदूरों को काम नहीं दिया जा रहा है। ...(व्यवधान)...

MR. CHAIRMAN: Puniaji, you have to lay it.

श्री पी.एल.पुनिया: ये फिर बेरोजगार..(व्यवधान)...

श्री सभापति: सभा पटल पर रखना है। ...(व्यवधान)...

SHRI P.L. PUNIA: Sir, I am reading it.

ये फिर बेरोजगार हैं। ऐसी स्थित में सरकार को तुरंत कोई रास्ता निकालना चाहिए। इसके लिए मनरेगा में कुछ बदलाव की आवश्यकता है।

अत: मेरा अनुरोध है कि दैनिक मजदूरी बढ़ाकर न्यूनतम 300 रुपये की जाए, परिवार में एक व्यक्ति की जगह दो व्यक्तियों को रोजगार दिया जाए और रोजगार के दिन 100 से बढ़ाकर 200 किए जाएं।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूं।

SHRI RAJEEV SATAV (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

MR. CHAIRMAN: Right Puniaji. Next is, Shri Anil Desai from the Lok Sabha Chamber. अनिल देसाई जी ने मैसेज भेजा है कि वे आ गए हैं।

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Demand to withdraw the exorbitant hike in fare of platform tickets

SHRI ANIL DESAI (Maharashtra): Sir, ours is a welfare state and it is expected that Government policies should always be for the welfare of common people. Government is adopting the route of privatisation of a number of services which are directly affecting common people. Recently with a view to curtailing the crowd at the railway stations across the country, the Railway Board has increased the fare of platform tickets from ₹ 10/- to ₹ 50/- per person. It is quite exorbitant and is not justified. Entry at the platform should always be need based. If a passenger is old, infirm or physically incapable only in that case entry may be permitted for one person to help such rail passenger. Increase of platform ticket is no solution to control rush on platform. Rich people may purchase a number of platform tickets by paying ₹ 50/- for their friends and relatives and make the platform crowded failing social distancing norm. Therefore, in the name of controlling Corona Virus, the Railways should not hike the fare of the platform tickets which the common man thinks is an exploitation of the situation.

Therefore, I urge upon the hon. Railway Minister to withdraw the said hike in fares of platform tickets immediately and allow only need based entry for a platform ticket of $\overline{\xi}$ 10/- only. Thank you, Sir.

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूं।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूं।

SHRI RAJEEV SATAV (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

MR. CHAIRMAN: Right Anilji, the need to reduce rate of platform tickets; that is the subject.

श्री संजय सिंह: सभापति महोदय...(व्यवधान)..

GOVERNMENT BILLS

MR. CHAIRMAN: I don't want any of you to be on the platform. Now, we will be taking up the Legislative Business. क्या डा. हर्ष वर्धन जी, वहाँ लोक सभा में हैं?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): Yes, Sir, I am here in Lok Sabha.

श्री सभापति: मिनिस्टर एक दिन में एक ही सेशन में राज्य सभा चैम्बर में भी हैं और लोक सभा चैम्बर में भी हैं। Please, go ahead.

*The Allied and Healthcare Professions Bill, 2018

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): Sir, I move for leave to withdraw the Allied and Healthcare Professions Bill, 2018.

The question was put and the motion was adopted.

DR. HARSH VARDHAN: Sir, I withdraw the Bill.

The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2020

MR. CHAIRMAN: Then, Shrimati Nirmala Sitharaman, the Insolvency and Bankruptcy Code (Second Amendment) Bill, 2020.

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): Sir, I move for leave to introduce a Bill further to amend the Insolvency and Bankruptcy Code, 2016.

The question was put and the motion was adopted.

SHRIMATI NIRMALA SITHARAMAN: Sir, I introduce the Bill.

The National Commission for Allied and Healthcare Professions Bill, 2020

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): Sir, I move for leave to introduce a Bill to provide for regulation and maintenance of standards of education and services by allied and healthcare professionals, assessment of institutions, maintenance of a Central Register and State Register and creation of a system to improve access, research and development and adoption of latest scientific advancement and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

^{*} The Bill was introduced on the 31st December, 2018

DR. HARSH VARDHAN: Sir, I introduce the Bill.

The Aircraft (Amendment) Bill, 2020-(contd.)

MR. CHAIRMAN: Now, further consideration of the Aircraft (Amendment) Bill, 2020. Yesterday, the Minister only asked for the permission of the House to consider moving of the Bill, discussion has not taken place. So, the Minister will make a brief comment and then we will go to the Members.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): Sir, civil aviation has been a critical driver of economic growth in India. We have recorded exceptional growth in the last five years. The compound annual growth rate in terms of passenger through put in the five year period between 2008-09 and 2013-14 was 9 per cent. This has increased to 12.4 per cent between 2014-15 and 2019-20. Cargo through put has increased to double digit growth of 10 per cent during this period. ...(Interruptions)...

MR. CHAIRMAN: Please. ...(Interruptions)...

SHRI HARDEEP SINGH PURI: In 2019-20 alone, our airports handled a staggering number of 341 million passengers. Sir, this has made India the third largest civil aviation market domestically and we are in the process of becoming the third largest market for civil aviation globally after the United States and China by 2022 in terms of both domestic as well as international passengers. Even during this dreaded Covid period, we have revived domestic civil aviation which commenced on 25th May this year as against the pre-Covid figure of 300 thousand passengers per day, we have almost reached the 50 per cent mark and it is my submission to this House that by the time we reach Diwali and towards the end of the year, we would have, at the current rate of growth, acquired pre-Covid figures of 300 thousand passengers per day. As of 31st August, 2020, we have about 711 civil registered scheduled aircrafts of which 661 passenger aircrafts are operational. This figure is likely to go up to 1200 in the next five years. The number of operational airports has risen from 70 odd in 2014 and has crossed the 100 mark and today, we have 109 operational airports in the country. Sir, we have to-date operationalised 279 'UDAN' routes covering 50 underserved and unserved airports including 5 helipads. The UDAN Scheme has greatly helped in developing airport infrastructure. We have an ambitious target of developing and operationalising 100 additional airports in the next five years by the year 2024, bringing the total to 200. We have taken several measures to help the beleaguered civil aviation

[Shri Hardeep Singh Puri]

sector which is under strain. These include an impetus to Indian MROs including end of lease maintenance, engine and component OEMs, rationalizing of airspace and number of other factors. This tremendous growth, in itself, has thrown up many challenges such as saturated airport capacity, lack of trained manpower, limited manufacturing capabilities. But, these I believe are happy challenges. Sir, under the existing setup, the Central Government administers various aspects of Civil Aviation under the Aircraft Act of 1934 through the attached offices of the Directorate General of Civil Aviation (DGCA), the Bureau of Civil Aviation Security (BCAS) and the Aircraft Accident Investigation Bureau. These attached offices of DGCA, BCAS and AAIB have been constituted under executive powers of the Government and their administrative duties and day-to-day functioning are governed by the Government rules. During audits carried out by the International Civil Aviation Organisation (ICAO) under its the Universal Safety Oversight Audit Programme and Universal Security Audit Programme, in 2012 and 2015 indicated the need to give statutory recognition to these three agencies. And, this is what this Bill passed by the Lok Sabha on 17th March, 2020 proposes to do. I will now, just in a nutshell, outline to the hon. Members the changes that are proposed to be introduced. It is proposed to.....(Interruptions)...

MR. CHAIRMAN: Very brief.

SHRI HARDEEP SINGH PURI: Very briefly, Sir. I just propose to insert new definitions defining the three regulatory bodies as outlined, DGCA, BCAS and the Aircraft Accident Investigation Bureau. They will be provided statutory recognition through this Bill. We propose to enter new Sections 4A, 4B, 4C, 4D in place of 4A to give precise effect to this and to give under Section 5 of the Act, the power of superintendence to the Government over these bodies. I will confine myself to these comments and also point out that the provisions also include raising some of the penalties. For instance, the existing penalties for violations under the Act were considered not adequate and there has been a need felt to revise these. It is proposed to increase the existing penalties from upto ₹10 lakhs to upto ₹1 crore. The last revision of the amount of penalty was in the year 2007 from ₹1000 and ₹2000 to ₹10 lakhs. No change is proposed in terms of imprisonment which is up to two years in most cases and 3 years in one case for such violation. It is proposed to provide that the Central Government appoint a designated officer at Deputy Secretary level or above for adjudging financial penalties. Under this Section, the proposed insertion will suitably provide for

an opportunity to be heard. Sir, I would confine myself to these comments and as I said, hon. Chairman, that the operative thrust of the Bill is to provide a statutory basis to these three important agencies which govern the conduct of Civil Aviation and this is necessary as we move forward with a exponential growth in Civil Aviation. I thank you, Sir.

The question was proposed.

MR. CHAIRMAN: The House will be happy to know that discussion with the Minister of External Affairs, Shri S. Jaishankar has taken place. He will throw some light about the resumption of the international flights later.

Now, there will be discussion on the Bill. It will be over by 12 o'clock, including the Minister's reply. Then, we will go to the other subject, about which we have discussed yesterday, COVID. Now, Shri K.C. Venugopal, he has come from Lok Sabha to Rajya Sabha. Mr. Venugopal, your party has twenty minutes' time. There is one more speaker, Shri Vivek K. Tankha. You decide among yourself about the time.

SHRI K.C. VENUGOPAL (Rajasthan): Thank you, hon. Chairman for giving me this opportunity of participating in this piece of legislation. The hon. Minister has pointed out the features of this Bill. One of the main objectives of this Bill is to ensure safety and security of the passengers and the aerodromes. The audit conducted by ICAO, had earlier pointed out the need of amending the rate of punishment to the violation and security oversight in India. By this Act, three organizations, the Directorate General of Civil Aviation (DGCA), the Bureau of Civil Aviation Security (BCAS) and the Aircraft Accidents Investigation Bureau (AAIB) will be headed by a Director General who will be appointed by the Central Government. The Bill also gives power to the Central Government for cancelling the licenses, certificates or approvals granted to a person under the Act, if the person contravenes any provision of the Act.

(MR. DEPUTY CHAIRMAN in the Chair)

There are a lot of safety concerns in the country nowadays. The main purpose of the Bill is to enhance the safety and security of the aviation sector. As we know, India is the third largest civil aviation market in the world. There are greater concerns on the issues of safety measures. An RTI has revealed that in 2018 only, there was a 68 per cent rise in near-miss incidents in the country compared to 2017. Forty-seven near-miss incidents took place in 2018. The shortage of the Air Traffic Control (ATC)

10.00 A.M.

[Shri K.C. Venugopal]

officers is another serious concern. According to a recent report, currently, there is a shortage of 25 per cent ATC officers in Delhi alone. This has led to higher number of near-misses incidents. As we all know and the Minister will point out about the tragic incident that took place in Calicut on 7th August. Air India Express flight had crashed and we lost 18 valuable lives due to that accident. Sir, forty days are already over. During the landing, the aircraft skipped from the runway and fell into the valley. It was only because of luck, the aircraft did not catch fire. The people are concerned about the actual reason behind the incident. Different causes were pointed out for this unfortunate incident. There is no clarity on what is the real cause behind this unfortunate accident, the adverse climate, technical faults of the aircraft, or the mistake from the pilot, or the miscommunication or any deficiency of the airport, what was the reason? I know that an investigation is going on Therefore, I would request the Minister to give a statement on these things. In addition to this, one more thing needs to be clarified. Calicut Airport is a table top airport. I want to know whether the deficiency of the runway is also a reason. Now, the DGCA has stopped permission for wider aircrafts to the Calicut Airport. Earlier, there was such restriction for wider aircraft. After lot of inspection and rectification, the DGCA gave permission to wider aircrafts. If the current ban is based on any conclusion, the Government has to clarify how the permission for wider aircrafts was granted earlier. This is the real concern of the people of that area. Sir, then, there is one more thing. The Government had announced the compensation for the victims. I would like to know the status of the compensation which was announced by the Government.

I would like to invite the attention of this august House to a real issue of privatization of the airports. Sir, recently the Government has decided to award airports to the private parties. In the name of development of airport infrastructure, the Government is selling off the airports to Adani. There is an intentional attempt from the Government to do nepotism to help their crony capitalist friends. The Government is laying red carpet for monopolization of airports in the country. Till now, Adani group won bids to operate and manage development of six airports, namely, Ahmedabad, Lucknow, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram.

The Adani Group is all set to acquire 74 per cent stake in Mumbai International Airport. This is what, in media reports, is coming. I would like to point out that there

is a clear violation of norms and regulations in giving airports to a single private entity. This is clear scam of public money. In this process, the Government has violated all rules. First of all, the Government has ignored the advice given by some of its own Ministries and Departments while taking this decision. It is clear that the changes in the norms enabled the Adani Group to win all the six bids. The recommendations made by the Department of Economic Affairs, DEA, in the Ministry of Finance and the NITI Ayog on the technical, financial and legal aspects of the bidding process were ignored by the Government. No doubt, the conditions were changed to favour the Advani Group. As we all know, in 2018, the Government tried to amend the Airports Economic Regulatory Authority of India Act, 2008, AERA Act, 2008. The Bill was introduced by the Government as it wanted to change the way tariffs were determined completely. The Bill wanted to award the right to oversee airport operations to private players. But the Government failed to pass the Bill in both the Houses. On November 8, 2018, a meeting of the Union Cabinet chaired by the Prime Minister, Mr. Modi, gave its in-principle approval to a proposal by the PMO to lease six airports for development in PPP mode. Following this, an Empowered Group of Secretaries headed by the Chief Executive Officer of NITI Aayog was constituted at the meeting to oversee what is essentially a process of privatization. Other members in the EGoS included the Secretaries of the Ministry of Civil Aviation and the Department of Expenditure, DEA. With the Bill still pending in the Parliament, the Government invited bids for upgradation of the six airports on December 14, 2018. Following this, the DEA of the Ministry of Finance raised several issues. I have a copy of the minutes, Sir. ... (Interruptions).. Sir, I have a copy of the minutes, and from the minutes, I am quoting. It is stated that neither the Airports Authority of India nor the Ministry of Civil Aviation had submitted the details of the break-up of project costs to the PPPAC for its consideration. The PPP Cell of the DEA recommended that since these six airport development projects are highly capital-intensive, a clause should be incorporated that not more than two airports would be awarded to a single bidder because of the high financial risks involved and the need for stringent adherence to performance indicators. The DEA also suggested that in case there was a project failure, there would be other capable bidders available to take on the failed projects. The DEA specifically mentioned that when private companies bid for the development of the airports in Delhi and Mumbai Airports, the contract to develop both the airports were not given to the same bidder. That time the GMR Group was the only qualified bidder. This happened during the UPA period. The contracts to develop both the airports were not given to the same bidder. That time [Shri K.C. Venugopal]

the GMR Group was only qualified bidder. Even then also they did not get Delhi and Mumbai. The Department also cited the example of power distribution network in Delhi where the contracts were given to more than one bidder. The NITI Aayog specifically suggested that the Request For Proposal, RFP, should include criteria to measure the experience of the bidder in developing airport terminals and related sectors. Curiously, none of the recommendations made either by the DEA or the NITI Aayog were included in the bid documents. ...(Interruptions).. You have to understand it, Sir. The Public Private Partnership Appraisal Committee, PPPAC, constituted by the Government to go along with the decision of EGoS that prior airport experience not to be made prerequisite for bidding and post-bidding requirements. Why did this happen, Sir? ... (Interruptions)... For whom it had happened? ...(Interruptions).. It was only to favour a company by bypassing all norms and guidelines. This is what happened, Sir. ...(Interruptions)... There is a move to monopolise the Indian airports. In future you can see that all airports of India will be owned only by one company. ...(Interruptions).. ...(Interruptions)... Crony capitalism! How can you allow it, Sir? How can you allow this, Sir? ...(Interruptions).. Therefore, many industrialists have also complained that the timeline for the entire bidding process was extremely short, The request for proposal was issued on December 14, 2018.....(Interruptions)..

MR. DEPUTY CHAIRMAN: Venugopalji, please conclude. ...(Interruptions)...

SHRI K.C. VENUGOPAL: I am concluding, Sir. ...(Interruptions)... This is my maiden speech, Sir. This is my maiden speech, Sir, please allow me to speak. I am speaking with facts only.

MR. DEPUTY CHAIRMAN: A few speakers from your party have already taken time. There is only one minute. Please conclude.

SHRI K. C. VENUGOPAL: Therefore, there were also anomalies in the eligibility terms and conditions set by AAI for bidders. For instance, the minimum technical and financial capacity for calling bidders was surprising identical. How can it be? The airport of Jaipur is different from the airport of Thiruvananthapuram. The clauses were identical. How can it happen?

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI K. C. VENUGOPAL: Sir, one more thing happened. Now the Airport Authority of India has become AAA. It is the Airport Authority of Adani. AAI has become triple A. That is the move by this Government.

MR. DEPUTY CHAIRMAN: Your time is over. Please conclude.

SHRI K. C. VENUGOPAL: I was elected from Rajasthan. I came from Kerala. Trivandrum and Jaipur are included in these five airports. The land was given by the State Government. In Rajasthan, land was given by Rajasthan Government. In Kerala, land was given by the Kerala Government. The concern of the State Government has not been taken care of.

MR. DEPUTY CHAIRMAN: You are taking more time. Please conclude. Mr. Venugopal, please conclude.

SHRI K. C. VENUGOPAL: Both the State Governments opposed this move and Government has not taken the concern of the State Government into consideration.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI K. C. VENUGOPAL: What is this system, Sir? For selling this airport, the Kerala Assembly unanimously passed a resolution.

MR. DEPUTY CHAIRMAN: Please conclude now. Your time is over.

SHRI K. C. VENUGOPAL: We are not against PPP model.

MR. DEPUTY CHAIRMAN: You are taking the time of your own party.

SHRI K. C. VENUGOPAL: This is one of the best examples of PPP model in Kochi International Airport where the Chief Minister is the Chairman, CEO is the person appointed by the Chief Minister. The Government is running the airport. It is the best PPP model.

MR. DEPUTY CHAIRMAN: You have very limited time. Please conclude.

SHRI K. C. VENUGOPAL: The Minister is talking about the Kochi model. You have to study the Kochi model. What is the Kochi model? In the Kochi model, the Chief Minister is chairing, the Kerala Government is holding..(*Interruptions*).

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI K. C. VENUGOPAL: Therefore, I am asking for an inquiry into this. This is a clear case of corruption. I am asking for an inquiry. With these words, I conclude. Thank you.

MR. DEPUTY CHAIRMAN: Hon. Members, I have to inform that a Supplementary List of Business has been issued by the Secretariat listing out (1) The Salaries and Allowances of Ministers (Amendment) Bill, 2020 and (2) Statement by the Minister of Health and Family Welfare regarding Covid-19 pandemic and the steps taken by the Government of India. The Supplementary List has been uploaded on the Rajya Sabha website and the hon. Members' portal. Now, Shri Harshvardan Singh Dungarpur. Not present. Shri G. V. L. Narasimha Rao.

SHRI G. V. L. NARASIMHA RAO (Andhra Pradesh): Thank you, Mr. Deputy Chairman, Sir. Under the leadership of hon. Prime Minister, Shri Narendra Modi, in the last six years, the civil aviation sector has undergone a transformational positive change. Let me explain how. In just a period of five years, the total air passenger traffic has more than doubled. It has increased by 118 per cent, registering a double digit growth for most of the year, rather every year, while if you compare this with the previous five-year tenure, the increase was only 54 per cent. So, we have more than double the growth in terms of passenger traffic. I am mentioning these facts because these are all important to the provisions of the present Bill because the Government has ambitious plans for the expansion of the civil aviation sector and this Bill certainly has provisions to ensure that we have affordable, safe and accessible aviation for the people of this country. Today, we are the third largest domestic aviation market in the world and in terms of international passengers we are the fourth or fifth largest. It keeps varying. But, we are, certainly, one of the largest civil aviation markets in the world and we are the fastest growing civil aviation sector in the world. This certainly speaks volumes about our civil aviation sector. As I mentioned, the growth is more than doubled and is certainly contributing and helping people of our country to travel right across the country, even to the remotest parts of the country where access was not available earlier.

Sir, according to the World Economic Forum's Travel and Tourism Competitive Index, we were ranked 65th in the world in 2013. In 2019, our rank has climbed to 34; we have improved from 65 to 34. It was possible under the tenure of this Government. And, under the hon. Prime Minister Modiji's leadership, both travel and tourism sectors have shown a huge improvement and promise.

The objective of the hon. Prime Minister is to make air travel affordable, safer, accessible, comfortable, pleasurable and not just to only the privileged few of the country but to make it accessible to every section of our society. Therefore, this Bill is in the right direction to amend the Aircraft Act, 1934, with the vision of the hon. Prime Minister to have a huge expansion of traffic, to enhance airport network and infrastructure, to streamline regulatory functions of various bodies and to enhance security while fulfilling international obligations.

Let me go back a few years to tell you about its legislative history. Sir, the Act that we are seeking to amend today is the 1934 Act which was amended several times. Last time it was amended in 2008 and prior to that it was amended in 2004. As I mentioned, this sector has seen a transformational change and, therefore, there is a need to amend this Act now. I talked about huge expansion and increase in air passenger traffic mainly as a result of initiatives of this Government and the hon. Prime Minister made air travel possible for every common man of this country. Sir, "उड़ान" (उड़े देश का आम नागरिक) led the common man fly. Today, you can fly, under the UDAN Scheme, to 279 routs which are operational and connecting 50 un-served and underserved airports. I think, this is a major transformational change. Today, Sir, I can tell you one thing. I have travelled on some of these sectors, for example, Vijayawada-Kadapa, by paying a mere ₹ 800. Today, you can book a ticket for ₹ 1,500. I checked it up today. Sir, what it costs you to travel by AC III Tier or by a deluxe bus, today, you are able to travel by air at reduced time, making it much more comfortable and pleasurable. And, the Government has the target of developing 100 more airports in the next five years -by 2024. Sir, nearly 5 million people have travelled so far under UDAN Regional Connectivity Scheme where 50 airports of under-served and un-served airports have been covered. Under UDAN, 78 routes have just been announced. This will cover even the remotest parts of the North-Eastern Region which needs much more connectivity than any other part of the country.

Let me now talk about how COVID-19 has impacted us, impacted the aviation sector and how we have been able to do wonders even during such crisis period. As hon. Prime Minister says, we have converted this crisis into an opportunity. The domestic flights suspended operations on March 25th and commenced their operations again on 25th May. Today, we are operating – as of 11th September, 2020 – 1117 domestic flights. This is a big number. And, more than 50 per cent of our usual number of people are travelling today by air. Certainly, this will increase steadily keeping the

[Shri G.V.L. Narasimha Rao]

safety of passengers in mind and keeping the needs of passengers in mind. The corona pandemic has impacted the aviation sector globally. Likewise, we have also been impacted. But, what we have done during this period will remain historic. My salutations to the hon. Prime Minister for launching the Vande Bharat Mission, under which we have brought back a huge number of 12.4 lakh Indians who wanted to come back to their country. We have brought them on 4,000 and odd flights, of which 2,500 flights were operated by the Air India group alone. This is the biggest evacuation exercise in human history. And, certainly this is something for which the Government, the hon. Prime Minister needs to be congratulated for this humongous and splendid effort. The Air India itself operated flights to about 72 destinations in 53 countries of the world. We all are passing through very troubling times, difficult times, but what the Government has done, what the civil aviation sector has done is something splendid. I would like to congratulate the hon. Prime Minister, hon. Civil Aviation Minister, and the hon. Minister for External Affairs for making such a massive and splendid effort possible. And, we currently have arrangements with different countries of the world because the international regular commercial flights are not in operation. So, we have signed, what are called, the air bubbles; we have signed agreements with several countries, including the US, UK, UAE, Maldives, Germany, France, Canada, etc., to really operate flights in a reciprocally agreed manner. What is even more important in our fight against the COVID is that the aviation sector has made a huge contribution. What was called the Lifeline Udaan, was launched on March 26, day after the imposition of the lockdown across the country. Under the Lifeline Udaan, 584 flights were operated by the Air India, the Alliance Air, and private airlines till the 28th of May. And, out of these 584 flights, 317 flights were operated by the Air India group alone. They ferried a huge quantum of supplies, approximately 935 tonnes of cargo consisting of medicines, the PPE kits, N-95 masks, etc., Even the testing kits were supplied to the entire country in a record period by using the Lifeline Udaan. You have a massive increase in the airport infrastructure, which has taken place, over the past few years. We have 109 operational airports; but, along with the State Governments and other airports, the number of operational airports goes up to 125. And, as the hon. Minister mentioned in his opening remarks, we currently have about 770 aircrafts. But, that number could go up to 1200. All this reflects the massive increase and massive expansion of aviation sector in our country. About ₹ 13,000 crores have come in to develop twelve airports in the form of a private investment under the PPP mode. Whatever the Opposition might say, the real

crony capitalism was witnessed during the tenure of the previous Governments. The country has seen how the 2G licences, how the coalmine licences were granted to people for a song. What the considerations were and how the courts dealt with those particular matters of ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No interruptions, please. You are very senior Members. ...(*Interruptions*)...

SHRI G.V.L. NARASIMHA RAO: That cannot be ignored. ...(Interruptions)... Under this Government, there is a transparent regime, there is a transparent way of auctioning every particular resource. ...(Interruptions)... There is also a very credible and transparent method of ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No interruptions, please. You can speak when your turns come. ...(*Interruptions*)...

SHRI G.V.L. NARASIMHA RAO: The hon. Prime Minister also has a vision to turn India into a global hub of civil aviation. Under this, we have the maintenance, repair, and operations (MRO). India will become a hub of these activities. To make that happen, the taxation system, the taxation regime has been rationalized. Under the new policy, major engine manufacturers of the world will be able to set up engine repair facilities in India. A lot of money is going to come by way of foreign exchange. A lot of our aircrafts go to countries including places like Singapore, Malaysia and elsewhere for their operations and maintenance. Today, India will become a global hub. We will not only save huge foreign exchange of, at least, one thousand to two thousand crores but we will also be creating a number of job opportunities for our youths in this country.

MR. DEPUTY CHAIRMAN: Mr. Rao, please conclude now.

SHRI G.V.L. NARASIMHA RAO: Sir, I am concluding. As regards reduction in flying cost, the new Policy announced by the Government is going to make air space freely available under Aatma Nirbhar Bharat. The Finance Minister has announced that our air space will be available freely. Only 60 per cent of the air space is available till now, but now more space will be available to lower the cost of operation of the airlines. I think we are also preparing our aviation sector, we are also preparing our manpower for not only accessing these increasing civil aviation...

MR. DEPUTY CHAIRMAN: Mr. Rao, please conclude now.

SHRI G.V.L. NARASIMHA RAO: So, Sir, I would like to support this Bill. This will make our expansion plans easier. This will help us realise the vision of the hon. Prime Minister and ensure that India achieves the set target of making civil aviation and also air travel available to every individual in this country. With these remarks, I would like to thank you for the opportunity and I would like to support the Bill and seek the support of the entire House for the Bill. Thank you.

MR. DEPUTY CHAIRMAN: Thank you, Mr. Rao. Now, Shri Dinesh Trivedi.

श्री दिनेश त्रिवेदी: सर, बहुत-बहुत धन्यवाद।

AN HON. MEMBER: Sir, this is his maiden speech.

MR. DEPUTY CHAIRMAN: Next time. Now, he has six minutes only.

SHRI DINESH TRIVEDI (West Bengal)*: "I am starting my fifth innings. Let me first extend my thanks to Mamata Banerjee – Mamata Didi – and my pronaam and immense gratitude to the members of our family of Ma-Mati-Manush for having given me this chance once again."

Sir, as I start, congratulations to you on being elected as Deputy Chairman. I will have to get used to from Deputy Speaker to Deputy Chairman. आपको कहा गया है कि आप बायें देखिएगा।

श्री उपसभापति: मैं आपको सीधे देख रहा हूं।

श्री दिनेश त्रिवेदी: अब आपको इधर भी देखना होगा, उधर भी देखना होगा।

श्री उपसभापति: अभी मैं सीधे देख रहा हूं।

श्री दिनेश त्रिवेदी: लोक सभा में बैठे लोग इधर हैं, राज्य सभा में बैठे लोग उधर हैं तो आपका काम बहुत बढ़ गया है, मगर आप बिल्कुल अपनी ओर से काम करेंगे, आपको इधर-उधर भी देखना पड़ेगा।

महोदय, कल "हिन्दी दिवस" मनाया गया है और मेरी तरफ से "हिन्दी दिवस" की बहुत-बहुत बधाई। मुझे राम अवधेश जी की याद आती है, कल हमने उनको स्मरण किया। वे कहा करते थे कि लोक सभा के जो सदस्य हैं, वे उसी भाषा में लोक सभा में बोलें, जिस भाषा में वे वोट मांगने जाते हैं और हम जिस भाषा में वोट मांगने जाते हैं, उसी भाषा में हमें अपना प्रवचन पार्लियामेंट में देना चाहिए, राज्य सभा की बात शायद अलग होगी। महोदय, सबसे पहले तो, my very dear friend, Hardeep ji, as a former pilot, I know a little bit about civil aviation and

^{*}English translation of the original speech delivered in Bengali.

I know the difficulty and the pain the civil aviation is going through, and especially, in this particular situation, Hardeep Singh ji, I must compliment you. I must start with this positive note that you have done tremendous work in getting a lot of stranded Indians back home and vice-versa by Vande Bharat. I would also, not as a negativity, but I think it is my duty, like to draw the attention to this difference, like Vande Bharat has done wonderful work, but in contrast, if we see the migrant labourers, the way they have walked and they are into lakhs and lakhs -pregnant women, old people-- so the contrast is there. It is not the area of my friend Hardeep ji but I thought that while we are mentioning that, we ought to mention and remember that also, and I am sure that we all collectively will be taking corrective steps. Sir, when we talk about Air India, Vande Bharat, now who went there? It was Air India; and I must compliment the entire team, our young cabin crew, our pilots, our engineers, our ground staff. They initially risk their life. They were as good or, maybe, better than doctors. So my compliments to the entire team for what they have done. And who did it, Sir? Air India. The entire private sector, you see -- and I have nothing against them -- if Air India would not have been there, the private sector would not have been there. So, with folded hands, आप एयर इंडिया का ढांचा बदल सकते हैं, उसके काम करने की रीत बदल सकते हैं, मगर मेहरबानी करके उसको बेचिए मत। एयर इंडिया है, तो हिन्दुस्तान है। जब हम रेल मंत्री थे, तो बताते थे कि लोगों की रग-रग में रेल बसती है। Air India is a very, very good airline, Sir. Please reconsider. Change the ढांचा. It needs to be changed. But for Heaven's sake हमारी विपत्ति में हमेशा एयर इंडिया हमारे साथ खड़ा हुआ है, क्योंकि एयर इंडिया की धड़कन भारत के साथ है, मैं यह नहीं कहता हूं कि औरों की नहीं है। Sir, I am coming back to the Bill. On Aircraft Act, 1934, मैं यही कहूंगा कि यह बिल "देर आयद, दुरुस्त आयद" है और मैं आशा करता हूं कि तंदरुस्त भी आए, क्योंकि आज जो यह सिविल एविएशन एयर क्राफ्ट, 1934 का बिल आया है, तो एक तरफ आपने ग्रोथ की बात कही है, बड़ी अच्छी ग्रोथ हुई है। यह ग्रोथ जो 12 परसेंट है, यह बोलना कि इसको डबल करना है, इसको third largest बनाना है। 600 से 1200 एयरक्राफ्ट हो गए हैं, बहुत अच्छी बात है। यह तो होना ही चाहिए। मैं कहता हूं कि हिन्दुस्तान तीसरे दर्जे पर नहीं, पहले दर्जे पर होना चाहिए। हमारी ग्रोथ सबसे ज्यादा है, मगर दुख है कि यह बिल क्यों आया? आपको यह कहा गया है कि आपका सेफ्टी स्टेंडर्ड, जो ICAO ने कहा है, सर, इससे पहले कि जो Air India Express के लोग मर गए हैं, मैं उनके परिवारों के प्रति अपनी सहानुभूति पेश करना चाहूंगा और पून: इस पर वापस आते हुए कि यह बिल आप इसीलिए लाए, क्योंकि आपको यह कहा गया, जो ICAO की audit होती है, मैं डिटेल में उसमें नहीं जाऊंगा, लेकिन उस audit का record.. ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please conclude now.

श्री दिनेश त्रिवेदी: जी. सर।

MR. DEPUTY CHAIRMAN: Please conclude now.

श्री दिनेश त्रिवेदी: सर, अभी तो मैंने शुरुआत भी नहीं की है।

श्री उपसभापति: नहीं. वह नेक्स्ट टाइम।

श्री दिनेश त्रिवेदी: सर, अभी तो मैंने शुरुआत भी नहीं की है। अभी तो हमको....

श्री उपसभापति: ऑनरेबल त्रिवेदी जी, आपने 6 मिनट ले लिए हैं, please conclude now.

श्री दिनेश त्रिवेदी: सर, मैं बिल के ढांचे के बारे में बोलकर, दो मिनट में खत्म करता हूं। मैं वायदा करता हूं कि मैं दो मिनट में खत्म करूंगा।

सर, यदि आपको आगे बढ़ना है और मैं समझता हूं कि बढ़ना चाहिए, तो एयरक्राफ्ट एक्ट, 1934 को पूरी तरह से बदल देना चाहिए क्योंकि हर रोज़ तो अमेंडमेंट होगा नहीं। इसमें क्या हुआ है कि बेसिकली आपका ढांचा 4 ए, 4 बी और 4 सी DGCA, BCAS और AAIB को आपने कहा है कि आप statutory body बनाएंगे, and you will have the DGs, excepting the military. सर, आपको DGCA को बिल्कुल बदलना पड़ेगा। मैं केवल एक ही उदाहरण दूंगा और अपनी बात खत्म कर दुंगा। सर, DGCA में जो डोमेन एक्सपर्टीज़ होती है, होनी चाहिए। जैसे आप उसका एयर सेफ्टी ऑफिसर टेक्नीकल मेन्युअल पढ़ें, तो आप एयरक्राफ्ट की बात करके, जो ए-320 चला रहे हैं, जो उसके ऊपर निगरानी रखेंगे, उसको ए-320 का ज्यादा पता नहीं है, वह पॉयलट हो सकता है, लेकिर हरेक पॉयलट को, हर एक एयरक्राफ्ट में endorsement करना चाहिए। सर, जो आपने पैनल्टी बढ़ाई है, उसमें क्या होगा? या तो इंजीनियर या तो पॉयलट पर आप एक करोड़ रुपया पैनल्टी करेंगे, मगर जो एयरलाइन ने गलती की है, जैसे एक बिल्डिंग का ढांचा गिर गया, कुछ लोग मारे गए, तो जो एक मामूली बाबू होता है, आप उसको punish करेंगे, आप एयरलाइन को पनिश नहीं करेंगे। आखिर में मैं यही कहूंगा कि हरदीप जी, आपने बहुत अच्छा किया कि यह लेकर आए, लेकिन एयरक्राफ्ट एक्ट, 1934 को पूरा का पूरा बदलने की जरूरत है। हिंदुस्तान को आगे बढ़ना है, तरक्की करनी है, तो हमारे होनहार बच्चे जो आज सिलिकन वैली में बैठे हैं, उनको यहां बुलाइए। तभी भारत आत्मनिर्भर होगा, आत्मविश्वासी होगा। आपका बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: Shri Prasanna Acharya.

SHRI PRASANNA ACHARYA (Odisha): Thank you, Sir. How much time has my Party been allotted?

MR. DEPUTY CHAIRMAN: Four minutes.

SHRI PRASANNA ACHARYA: Sir, this is more or less a good Bill. There are certain good provisions in the Bill. As the hon. Minister rightly pointed out, by 2024 we would be the largest aviation market in the world.

Sir, our civil aviation sector has a high growth potential even now. Therefore, we need to modernize and update our legislation in regard to the civil aviation industry and, more particularly, about the safety and security in the field of air traffic and air passengers. As we all know, we recently had a very major accident where several people died in an air crash. Off and on, accidents keep happening in this country. So, we must put more emphasis on the safety and security of the aircraft and air passengers. The International Civil Aviation Organization conducted two audit reports and I wish to refer to them. One was the Universal Safety Oversight Audit, which was made earlier and the second was the Universal Security Audit, as a part of the Chicago Convention. India is a signatory to the Chicago Convention and it is a matter of concern that India fared worse than Pakistan and Nepal according to the audit report. We fared worse than Pakistan and Nepal so far as the security factor is concerned. The Audit said that the safety score of India declined to 57.44 per cent in 2018 from 65.82 per cent in 2017. Within one year, this has been the downtrend we have seen so far as the security factor is concerned. The audit was performed with regard to air navigation services, aerodrome, aircraft accidents and investigations, etc. So, this was the report and it is very discouraging and disastrous.

Sir, we are implementing the UDAN Scheme now and a number of new airlines would be operating. In fact, they have started operating already. Therefore, Sir, it is necessary to have strict regulations for the upkeep of safety of the passengers. In my opinion, as also others', the safety and security of air passengers should be the topmost priority of the Government. Therefore, I am happy that certain provisions have been made in the Amendment Bill keeping this aspect in mind. There are certain good features in the Bill. The penalty provision has been increased. I think that is a good feature. It has been increased from ₹ 10 lakh to one crore rupees in the case of any violation of the provisions. The Bill also enlarges the scope of the existing Act to include regulation of all areas of air navigation.

Sir, hon. Members here mentioned about three bodies, the DGCA, the Bureau of Civil Aviation Security, BCAS, and the Aircraft Accident Investigation Bureau, AAIB. They should be given the autonomy to function independently. The Minister has proposed to amend Sections 4A(4), 4B(4) and 4C(4), which say that any power exercisable

[Shri Prasanna Acharya]

by the Director-General of these bodies may also be exercisable by any other officer or authority specially empowered by the Central Government by notification. I think this is infringing upon the independent functioning of these bodies. I would request the hon. Minister to consider this point. The provision to execute penalties by violators by the competent authority not below the rank of Deputy Secretary may improve the redressal mechanism, but I want a clarification from the hon. Minister as to whether there can be any appeal in the Court against the decision or verdict of these bodies. Sir, I went through a Report which was published in the newspaper a couple of months ago. We know that after the Covid situation the services of airlines have been banned for a certain time and even now it is yet to come to its full-fledged operation. But prior to this, ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI PRASANNA ACHARYA: There has been a drastic reduction in the occupancy rate of Air India and it has been going through the fear that it will be sold off. You will be astonished. There has been a drastic reduction in the occupancy rate. Of course, in the year 2019-20, there had been some improvement. I want to know when the private airlines are flying to their full capacity, why there has been a drastic reduction in the occupancy rate of the Air India. Has the Ministry looked into the matter? Have they found any reason for this? Is it deliberate or what? Some of the hon. Members are alleging that there is a systematic planning to sell away Air India. With this, I conclude and I support this Bill.

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): माननीय उपसभापित महोदय, माननीय मंत्री जी ने जो वायुयान (संशोधन) विधेयक, 2020 प्रस्तुत किया है, इसके संबंध में मैं कहना चाहता हूं कि lockdown के समय जो स्थितियां आयीं, उनमें जो हमारे यात्री आने-जाने का टिकट लेकर विदेशों में गए थे, वे वहां फंसे हुए थे, उनके वापसी के टिकट नहीं माने गए, जिसके कारण उन्हें तमाम किठनाइयों का सामना करना पड़ा। महोदय, एयर इंडिया ने जो "वन्दे भारत मिशन" चलाया, उसके लिए वे एयरकर्मी बधाई के पात्र हैं, जिन्होंने कोविड-19 के समय में रिस्क लेकर लोगों को सेवाएं प्रदान कीं। दुर्भाग्य यह है कि एयर इंडिया को बेचा जा रहा है, यह कहा जा रहा है कि वह घाटे में जा रहा है। अभी तक सरकार ने उसमें काम करने वाले कर्मचारियों के बारे में कुछ नहीं बताया कि उनका क्या होगा। जो पुराने कर्मचारी हैं, उनके इलाज और उनके बच्चों के लिए क्या सुविधाएं होंगी, उनकी जो liabilities हैं, उनके संबंध में क्या होगा। माननीय सदस्य ने भी कहा है कि सरकार एक ग्रुप, अडाणी ग्रुप को सारे एयरपोर्ट्स दे रही है, 6 एयरपोर्ट्स बेच दिए गए। हमें लगता है कि धीरे-धीरे एयर इंडिया के बाद ट्रेनों का नम्बर आ गया है, डेढ़ सी

ट्रेनें बेची जा रही हैं। इस तरह से पूरे देश में हताशा की स्थिति आ गयी है। "उड़ान" योजना के अंतर्गत सरकार ने कहा था कि हवाई चप्पल वाले यात्रा करेंगे। कितने हवाई चप्पल वाले लोगों ने यात्रा की, इसका आज तक सरकार डिटेल नहीं बता पायी है।

महोदय, मैं एक विशेष समस्या के बारे में बताना चाहता हूं कि lockdown के समय में अनेक देशों ने अपनी एयरलाइंस सेवाएं चालू कीं। एयर इंडिया ने जो tickets निकाले, जैसे ही किसी यात्री ने टिकट के लिए apply किया, तुरंत ticket खत्म हो गयी हैं, यह दिखाने लगा। दो मिनट में ही सारे tickets फुल हो रहे थे। पता नहीं इसमें, जो एयर इंडिया के बुकिंग वाले हैं, उन्होंने क्या गड़बड़ियां की थीं। इसके बारे में भी जांच करनी चाहिए थी, देखना चाहिए था कि "वन्दे भारत मिशन" में lockdown के समय से tickets में गड़बड़ियां की गयीं। विदेश के कई स्थानों से चार्ट में जो 'sold-out tickets' show कर रहा था, 15 मिनट में यह कैसे संभव था क्योंकि यात्री के सारे डिटेल्स भरने होते हैं, पेमेंट भी करनी है। इस प्रकार ये सारी समस्याएं आयीं, इनके बारे में भी ध्यान देने की आवश्यकता है। महोदय, चार गुणा किराया वसूला गया। तमाम छात्र फंसे थे, तमाम लोग फंसे थे और सभी को प्रॉब्लम्स आईं। हमारे पास का एरिया है, यहां पर कम फ्लाइट्स चलाई गईं और अमेरिका, फ्रांस ने जब अपनी एयरलाइंस चालू कीं, तब किराया कम किया गया, नहीं तो चार गुणा से ज्यादा किराया वसूला गया। उदाहरण के लिए मैं बताऊं तो न्यूयॉर्क से दिल्ली के लिए 500 डॉलर नियत किराया है, किंतु 1500 से 1700 डालर तक वसूला गया।

श्री उपसभापतिः माननीय निषाद जी, आप कन्क्लूड करिए।

श्री विशम्भर प्रसाद निषाद: मान्यवर, जो ड्रोन के बारे में कहा गया कि इसे कौन-कौन चलाएंगे, ऐसा बिल में आया है। मैं इस संबंध में यह कहना चाहूंगा कि अगर ये निजी हाथों में चला जाएगा, तो ड्रोन का प्रयोग आतंकवादी भी कर सकते हैं। इसके बारे में मंत्री जी स्पष्ट करें कि ड्रोन के लिए लाइसेंस कैसे दिए जाएंगे और लोगों की सुरक्षा कैसे होगी? मैं यह भी जानना चाहता हूं कि ड्रोन का प्रयोग केवल गवर्नमेंट करेगी या प्राइवेट लोग भी करेंगे? ड्रोन का प्रयोग करके आतंकवादी किसी को भी निशाना बना सकते हैं और कहीं भी वार कर सकते हैं। इसलिए वायुयान (संशोधन) विधेयक, 2020 के संबंध में मैंने ये सुझाव दिए हैं। इसके साथ ही मैं अपनी बात समाप्त करता हूं।

श्री उपसभापतिः धन्यवाद, माननीय निषाद जी। ऑनरेबल श्री पी. विल्सन।

SHRI P. WILSON (Tamil Nadu): Sir, India sent out the British in the year 1947, but still India is following the old British Act and strengthening that Act. The DMK, while welcoming the Bill, wants to point out a few discrepancies in the Bill. There is a complete let down in the aviation industry. This Aircraft (Amendment) Bill, 2020, no doubt, regulates the manufacture, possession, use, operation, sale, import and export of civil aircrafts and licensing of aerodromes. No doubt, this Bill converts three authorities,

[Shri P. Wilson]

namely, the Director General of Civil Aviation (DGCA), the Bureau of Civil Aviation Security (BCAS) and the Aircraft Accidents Investigation Bureau (AAIB), as statutory authorities. They are entrusted with certain functions under clauses 4A, 4B and 4C. However, there is only one problem which I see in this Bill. You give these expert bodies an independent power. So far as the DGCA is concerned, they have the power to regulate the aircraft functions. So far as the other body, that is, the BCAS is concerned, it has regulatory oversight related to the civil aviation security. And, so far as the third body, that is, AAIB is concerned, it will carry out investigations related to aircraft accidents and incidents. However, the Central Government has one power under Section 4D, namely, superintendence over these three authorities. My humble request would be that when there are expert bodies which have been given separate independent powers, why should the Central Government have the power of superintendence over these three bodies and why should it issue directions to them? So, I would request the hon. Minister to kindly reconsider this Section 4D.

So far as this aviation industry is concerned, I wanted to bring to the kind attention of the hon. Minister that though in 1994, the private aircrafts were introduced into the Indian air space, for the past 26 years, they have not been able to sustain in the airfield. We have seen many airlines running into losses, like Jet Airways, Air Deccan, Kingfisher, etc. Therefore, unless the air routes and air fares are regulated and are made affordable to the common man by way of bringing a new Act, you can't see growth in this industry.

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI P. WILSON: Sir, I have seven minutes.

MR. DEPUTY CHAIRMAN: No, you have only three minutes. Your time is over. Please conclude now.

SHRI P. WILSON: So far as Chennai is concerned, it is one of the major metropolitan cities in India. Chennai doesn't have an international airport like that of Delhi or Hyderabad. Chennai is not even taken into consideration by the Government. So, I would request, let the Chennai Airport be developed to the international standards. Apart from Chennai airport, there are other airports that need to be developed in Tamil Nadu, namely, Madurai, Trichy and Coimbatore.

MR. DEPUTY CHAIRMAN: Thank you now.

SHRI P. WILSON: There is one more point. The Government announced one scheme called the Regional Air Connectivity Scheme. What have they done to connect all the small towns and villages? There are a lot of problems.

MR. DEPUTY CHAIRMAN: Thank you, Mr. Wilson. You have already taken more time.

SHRI P. WILSON: Sir, I will only suggest. I will conclude with this suggestion. Finally, Sir, like the National Highways Act, why don't you bring a special enactment so far as acquisition of land for airport sector is concerned so that you can easily acquire the land and establish more airports? Thank you.

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Mr. Deputy Chairman, Sir, at the outset, I wish to place on record the deep sense of gratitude to the hon. Prime Minister and the hon. Civil Aviation Minister who have done a commendable job in repatriating stranded Indians from various countries under the Vande Bharat Mission.

Sir, if you peruse the records, the Aviation sector had Compounded Annual Growth Rate (CAGR) of 11.13 per cent from 2016 to 2020, and, therefore, all the reforms are welcome. Sir, the Bill proposes to give statutory backing to the DGCA, the BCAS and the AAIB in order to help India in its safety ranking worldwide, and enable us to get more high-revenue routes in the US and other international markets. It is definitely welcome.

However, I have a few points to bring to the notice of the hon. Minister. The Government can be commended for having increased the ecosystem in the aviation sector with more than 100 operational airports, 680 aircrafts and 19 crore trips, India is the third-largest in the civil aviation market after China and the United States.

Increased air activity, however, has led to near misses which is really a cause of concern, which I hope the Civil Aviation Minister will definitely address. There are increased cases of accidents, more particularly, on table top runways, short runways and runways in the hilly areas. We have seen accidents in Mangalore and recently in Kozhikode also. This is really another cause of concern.

Sir, I have a few suggestions to give to the hon. Minister. First is the convergence of defence and commercial airports. For example, the Visakhapatnam Airport is operated

[Shri V. Vijayasai Rsddy]

by Airports Authority of India as well as Navy together. It has caused some problems in increasing the flight connectivity to the executive capital of Andhra Pradesh. The Bill does not specifically address this problem. So, I request the hon. Minister to address this issue.

Now, let me mention some of the infirmities. When the Civil Aviation sector is deregularised, the Bill increases the power of the Central Government to have increased control over the sector, right from the appointment of Director Generals of DGCA and BCAS and AAIB to framing the rules and regulations of the sector. There is centralization of power. Particularly, clause 5A(1B) of the Bill even goes to the extent of giving powers to the Central Government to review the orders passed by these statutory authorities.

Now, I come to my last point. There is a Commission of Railway Safety which comes under the Ministry of Civil Aviation. When the statutory powers can be given to these three authorities, why the same statutory authority is not being given in case of railway safety, which comes under the Ministry of Civil Aviation. The Ministry of Civil Aviation should have worked for further reforming the Commission of Railway Safety. Thank you very much, Sir.

श्री राम चन्द्र प्रसाद सिंह (बिहार): उपसभापित महोदय, आपका बहुत-बहुत धन्यवाद। महोदय, मैं इस बिल का समर्थन करता हूं। यह जो बिल है, यह अग्रगामी सोच का है । इस बिल में तीनों authorities को statutory powers दी गई हैं। इससे जो एयरक्राफ्ट है, जो पैसेंजर्स हैं, उनकी संरक्षा मतलब सेफ्टी और सुरक्षा, सिक्योरिटी को निश्चित रूप से बल मिलेगा। खासकर आज की स्थिति में अंतर्राष्ट्रीय स्तर पर, राष्ट्रीय स्तर पर, जो भी सुरक्षा के मामले आते हैं, उन सब पर विचार करके इसमें काम करना चाहिए, चाहे यह एयरक्राफ्ट का मामला हो, चाहे कू का मामला हो, चाहे एयरपोर्ट का मामला हो, चाहे एवर स्पेस का मामला हो। सभी पर इस प्रकार काम होना चाहिए जिससे aircraft भी सुरक्षित और संरक्षित रहे और passengers भी सुरक्षित और संरक्षित रहें।

महोदय, मैं इसी क्रम में माननीय मंत्री जी का ध्यान पटना airport की ओर आकर्षित करना चाहूंगा। वहाँ भी 1999 में एक प्लेन क्रैश हुआ था। उसके बाद राज्य सरकार की भी और केंद्र सरकार की भी पटना से बाहर एक नया एयरपोर्ट बनाने की सहमति बनी थी। माननीय मंत्री जी वहाँ गए भी थे और उस पर काम भी हुआ है। मैं मंत्री जी से अनुरोध करूंगा कि पटना एयरपोर्ट की जो स्थिति है, उसके मद्देनज़र शीघ्रातिशीघ्र एक निर्णय लेकर उसको इस प्रकार से बनाया जाए, जिससे कि वहाँ पर सुरक्षा और संरक्षा दोनों कायम रहें।

महोदय, इसके साथ ही माननीय मंत्री जी ने दरभंगा से भी नई उड़ान की घोषणा की थी, उस पर काम भी हुआ है, मैं चाहूंगा कि उस पर भी ध्यान दिया जाए। चूंकि कोविड 19 के कारण उसमें कुछ समस्या आई होगी, लेकिन यदि उसको शीघ्रातिशीघ्र चालू किया जाएगा, तो हमारे उत्तर विहार के लोग, जो पटना आते हैं, वे भी वहाँ से फ्लाइट पकड़ सकेंगे। इसके साथ ही पूर्णिया से - आप जानते हैं कि वहाँ पर हमारा एयर फोर्स का भी सेट-अप है, वहाँ से भी डोमेस्टिक फ्लाइट उड़ सकती है। उसके बारे में विचार करना चाहिए। भागलपुर में भी हमारा बहुत बड़ा एयरपोर्ट है। अगर इन सब पर ठीक से काम किया जाए, एक समय सीमा की अवधि में काम किया जाए, तो अच्छा होगा। मैं चाहूंगा कि माननीय मंत्री जी इसको करें क्योंकि बिहार में हमारे जितने भी पैसेंजर्स हैं, उनको इससे लाभ होगा। आप जानते हैं कि हमारे बिहार के बहुत सारे लोग बाहर भी काम करते हैं, पूरे गल्फ में बहुत लोग काम करते हैं, उसमें काफी पैसेंजर्स हैं। मैं गया के लिए अनुरोध करूंगा कि वहाँ से एक इंटरनेशनल फ्लाइट दी जानी चाहिए, क्योंकि हमारे बहुत सारे बुद्धिष्ट लोग, जो हमारे टूरिस्ट्स होते हैं, वे वहाँ आते हैं। इसके साथ ही जब हमारा हज का प्रोग्राम शुरू होता है, तो हमारे यहाँ से बहुत सारे लोग बाहर भी जाते हैं। मैं इन्हीं बातों की ओर माननीय मंत्री जी का ध्यान आकृष्ट करता हूं और इस बिल का समर्थन करता हूं।

श्री उपसभापति: धन्यवाद, राम चन्द्र प्रसाद बाबू अपने समय से भी कम समय में सारी बातें रखने के लिए। श्रीमती झरना दास जी, आप बोलिए।

SHRIMATI JHARNA DAS BAIDYA (Tripura): Sir, the Aircraft (Amendment) Bill, 2020 does not have clarity on several points. The Bill is giving extraordinary power to the Central Government. Already three authorities exist under the Ministry of Civil Aviation. The aim of the present Bill is very clear. All are suspecting that this is another step to help privatisation of air sector. As of now, nearly 12 airports, including the Trivandrum Airport, Kerala, are there most of which are profit-making airports run by the AAI. These have been shortlisted for leasing out to the private players by the Government. Most of us are thinking that the Adani Group is becoming the principal beneficiary of this Bill.

The first thing is social responsibility. Whatever complaints we are raising about Air India, the social responsibility of Air India is really commendable. When we are privatising it, we should be conscious of the social responsibility of aviation companies. That should be seen strictly in this sector. I would like to suggest some points here. One is the issue of high prices of Aviation Turbine Fuel. Airline loans should be restructured. Fuel prices and lack of adequate MROs are some reasons for this. There are drastic cuts in the budgetary allocation to the industry.

[Shrimati Jharna Das Baidya]

One point is regarding the air fare during the festive season when general public has to bear very hefty charges. The Centre wants to appoint its own people for the total control of this sector. The Bill converts three existing bodies into statutory bodies under the Act. In the Bill, the Central Government may cancel the licence, certificates or approvals granted to a person under the Act unless a complaint is made or there is a previous sanction from the Directorate General of Civil Aviation, BCAS or AAIB.

MR. DEPUTY CHAIRMAN: Jharnaji, please conclude now.

SHRIMATI JHARNA DAS BAIDYA: Yes, Sir. Just one line! It is against natural justice and it is completely unethical. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Now, Prof. Manoj Kumar Jha. कृपया सभी माननीय सदस्यों से आग्रह है कि वे बोलने से पहले अपना हाथ उठाएँ, नाम बताएँ और कहाँ से बोल रहे हैं, यह बताएँ।

प्रो. मनोज कुमार झा (बिहार): सर, मैं लोक सभा से बोल रहा हूँ, मैं राज्य सभा का सदस्य हूँ। Thank you so much, Sir. This is your first day in your second term as Deputy Chairman of Rajya Sabha. My compliments and best wishes to you!

First of all, Sir, I would like to convey that even before Covid, the aviation sector was in turbulence. I believe that Government's policy or non-policy framework has actually accentuated the very process and the turbulence is there even in the clear sky where there is no wind or cloud.

Sir, the second important thing that I wish to say is this. I would ask the hon. Minister: When you take decisions with respect to privatization, etc., do you speak to stakeholders? Do you even consider it worthy? I think, in recent times, there was a massive cut in the salaries and perks of Air India staff. It was an unreasonable one. When you do that, you must look at the families and consider how they would be able to cope with it. Many of them have been shown the exit door. When you look at the bidding process in several realms or read the bidding process and the prerequisites, you know the beneficiary. More often than not, the beneficiary does not change. That great gentleman remains the same. That is my second argument. Quid pro quo appears to be an integral and innate part of the policy framework. Making more bodies, which this Act does, does not convey a coherent sense and a coherent vision about how you wish to see it.

11.00 а.м.

Sir, finally, I agree with my colleague, Mr. Wilson, about clause 4D in the Bill. More often than not, I have repeated it that this Government talks about cooperative federalism and it appears more in the realm of rhetoric. There is a gap of miles between rhetoric and reality. Then, my colleague from Bihar, Mr. R.C.P. Singh, talked about airports. I would urge the hon. Minister that a large number of people in Bihar from different areas want Purnia to be immediately made functional so that flights could take off from there. Bhagalpur and Darbhanga are also there. About Darbhanga, we have heard certain commitment of a particular month. I hope that comes true. Patna airport is almost like a tabletop airport. I think either it should be shifted or some other measures should be undertaken. And, finally, Sir, I would just urge upon the hon. Minister what I said yesterday during the process of congratulating you that right from day one, this Government goes for the lowest hanging fruit. The lowest hanging fruit may be dangerous many a time. Thank you so much, Sir.

MR. DEPUTY CHAIRMAN: Now, Shri Praful Patel.

श्री प्रफुल्ल पटेल (महाराष्ट्र): सर, मैं राज्य सभा गैलरी नं. 5 से बोल रहा हूँ। मैं इस विभाग का पूर्व मंत्री रहा हूँ, इसलिए मुझे दो-तीन मिनट बोलने का वक्त दिया जाए।

श्री उपसभापति: माननीय प्रफुल्ल पटेल साहब, आप जानते हैं कि इसमें 5 लोग हैं, दो-दो, तीन-तीन मिनट का समय है। प्लीज़ आप बोलें, मैं जानता हूँ कि आप इसके मंत्री रहे हैं।

श्री प्रफुल्ल पटेल: मैं संक्षेप में अपनी बात समाप्त करूँगा, मगर आप बीच में नहीं बोलिएगा। मैं अपनी जिम्मेदारी से समय से अपनी स्पीच बंद कर दूँगा।

श्री उपसभापति: आपके पास तीन मिनट का समय है, आप तीन मिनट तक बोल लें, मैं कुछ नहीं बोलूँगा। जो समय निर्धारित है, मैं उसमें कुछ नहीं बोलूँगा।

SHRI PRAFUL PATEL (Maharashtra): Mr. Deputy Chairman, Sir, I was listening to my dear friend, hon. Minister Hardeep Singh Puriji, when he was giving the statistics of the growth of civil aviation in India and the emergence of this sector as one of the leading sectors of growth and now the third-largest civil aviation market in the world. I congratulate him and I am also happy to associate myself as one of the people who have also been part of this great journey to this point.

Sir, the Bill itself is important because with the growth of this sector you also have to bring in all your regulations in line with the international requirements because civil

[Shri Praful Patel]

aviation, unlike most of the sectors, is truly a globalized sector. We have to interlink all our rules and regulations in line with the international requirements. Therefore, International Civil Aviation Organization has brought this as an important aspect to be brought in as a legislation. I think, we all support him in this process except at one point I would like the Minister to know, note rather, that while we are making all these three bodies statutory, we have not been very clear as to how these bodies would be appointed. They may have the powers but we are lacking in specialists. Even in DGCA, there was a time when only technical people would be appointed as the Director-General of Civil Aviation. Now, we do not have so many expert technical people. That is the reason why we are resorting to non-technical people heading these statutory bodies. Therefore, I would also urge him to look at the process by which he would be appointing people to these important positions.

सर, यह बात सही है कि हिन्दुस्तान में जिस तरह से सिविल एविएशन की बढ़ोतरी हुई है, सभी चाहते हैं कि हम हवाई सेवा का उपयोग करें। एक ज़माने में रेलवे का जो महत्व था, आज उतना ही महत्व सिविल एविएशन को भी प्राप्त हो चुका है। यह दृश्य हम और आप सभी देखते हैं। जब हम हवाई अड्डों पर जाते हैं, तो देखते हैं कि एक सामान्य व्यक्ति, जो कभी हवाई जहाज़ में बैठने का सपना भी नहीं देखता था, आज वह सपना उसे साकार होता हुआ नज़र आता है। यह हमारे लिए खुशी की बात है। हमारा देश बहुत बड़ा है और यहां की आबादी भी बहुत ज्यादा है। आज अगर किसी व्यक्ति को किसी पूर्वोत्तर राज्य से दक्षिण भारत जाना हो और अगर उसको हवाई सेवा का लाभ न मिले, तो वह दो-दो दिन तक ट्रेन में मुसाफिरी करता रहेगा।

देश में इंटिग्रेशन के मामले में हमारे सिविल एविएशन सेक्टर का बड़ा महत्व है। आने वाले समय में यह सेक्टर बहुत ज्यादा तेज़ी से बढ़ेगा, इसमें कोई शक नहीं है। आज देश में केवल चार से पांच प्रतिशत लोग ऐसे होंगे, जो सालाना एक बार हवाई जहाज़ में बैठते होंगे, लेकिन भविष्य में अगर 10 से 15 प्रतिशत लोग भी सालाना एक बार हवाई जहाज़ में बैठने लगेंगे, तो हमारे यहां हवाई जहाज़ों की आज जो संख्या है या हवाई अड्डों की आज जो संख्या है, उनमें बहुत ज्यादा वृद्धि करने की जरूरत पड़ने वाली है।

मैं आपसे इतना ही कहूंगा, चाहे मुम्बई हो, दिल्ली हो, कोलकाता हो, चेन्नई हो, बेंगलुरु हो या हैदराबाद हो, जो हमारे बड़े हवाई अड्डे हैं, इनमें बहुत अधिक मात्रा में लोग जाते हैं। यह देखकर हमें खुशी भी होती है, लेकिन अगर ग्रोथ को सस्टेन करना है, तो हमारे यहां जो बड़े शहर हैं, उनमें हवाई अड्डों की संख्या को बहुत ज्यादा मात्रा में बढ़ाना होगा।

महोदय, दिल्ली के नज़दीक जेवर का दूसरा हवाई अड्डा 2007 में मंज़ूर हुआ था, लेकिन आज 2020 तक भी हम उसको पूरा नहीं कर पाए हैं। नवी मुम्बई का हवाई अड्डा 2005 में मंज़ूर हुआ था, लेकिन आज 2020 तक भी वह पूरा नहीं हुआ है। इसी तरह से कोलकाता, चेन्नई इत्यादि बड़े शहरों में अगर हम दूसरे नये हवाई अड्डों का निर्माण नहीं करेंगे, तो हमारे देश में हवाई सेवाओं की जिस तरह से वृद्धि हम चाहते हैं, तािक हमारे देश की आर्थिक उन्नित हो सके, वह नहीं हो सकेगी, because an airport or aviation is not only to be looked upon as a mode of transportation. It is also a mode of huge economic development for the nation. I, therefore, feel that not much attention, in spite of all what we speak...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please conclude now. ...(Interruptions)...

श्री प्रफुल्ल पटेल: सर, मैं एक ही मिनट और लूंगा, बस मैं खत्म कर रहा हूं।

MR. DEPUTY CHAIRMAN: You have already taken five minutes. ...(Interruptions)...

श्री प्रफुल्ल पटेल: अंत में में इसीलिए कहना चाहता हूं कि हमें इस सैक्टर को हर तरह से मदद करने की जरूरत है। खासकर कोविड-19 के पेन्डेमिक में आप देखें तो हमने हवाई सेवाएं शुरू में बंद कर दीं, किन्तु अब हमने शुरू की हैं, लेकिन जो एयरलाइन्स हैं, आज उनकी आर्थिक परिस्थिति बहुत खराब है और किसी एक एयरलाइन नहीं, बिल्क एयर इण्डिया से लेकर हर एयरलाइन को बहुत बड़े आर्थिक संकट का सामना करना पड़ रहा है और हम उनकी मदद नहीं कर पा रहे हैं या अभी तक हमने कोई ऐसी मदद की घोषणा इस सैक्टर के लिए नहीं की है। मैं समझता हूं कि हमें इसके लिए मदद करने की जरूरत है, यही मैं मंत्री महोदय को कहना चाहता हूं। आपने मुझे बोलने का वक्त थोड़ा कम दिया, लेकिन फिर भी आपने मुझे जो समय दिया, उसके लिए आपको बहुत-बहुत धन्यवाद।

श्री उपसभापति: माननीय सदस्यगण जब आपका समय पूरा हो जाता है, तभी चेयर आपसे कन्क्लूड करने के लिए कहती है।

SHRI BINOY VISWAM: Sir, I am Binoy Viswam from Gallery No. 4.

MR. DEPUTY CHAIRMAN: Yes, please.

SHRI BINOY VISWAM (Kerala): Sir, we all heard with great happiness the growth picture drawn by the hon. Minister, Shri Hardeep Singh Puri. I should say that he is a very close friend of mine; always warm with us. But, I am sorry to say that there is a 'But'. With all this growth trajectory, a fact stands before us and that fact says that our air travel sector is facing a big, big crisis today and that crisis is because of the Government's policies. I know that the hon. Minister is a strong advocate of those policies. He believes that that is the only way of privatization. Nowadays, the Government

[Shri Binoy Viswam]

believes that the panacea for all the ills is FDI, the foreign direct investment, not only the domestic investments. With that in mind, the Government is bent to privatize everything, their sectors as a whole, their companies, their ports and whatever is there under his control. He is in a very, very frantic mood to privatize it. It is a dangerous move for the nation. And, that stands against the Atmanirbhar Bharat. He knows it better than anybody else. The Staff of Air India, I know them because I have a great, great contact with them. I am in the workers' movement in air sector. Their salaries are not paid. The Government is asking them to go on leave for five years. Without pay, how can they live? How can the Minister, how can the Air India Authorities and the DGCA ask them to go on leave without pay? This Government's policy is anti-worker and anti-labour. He knows it.

MR. DEPUTY CHAIRMAN: Thank you Binoy Viswamji.

SHRI BINOY VISWAM: The bonus of the workers is being cut off and their rights are being cut off and their wages are just peanuts. Sir, one more thing is regarding the Trivandrum Airport. The Trivandrum Airport and all the airports, it is told here that the country is now before...

MR. DEPUTY CHAIRMAN: Thank you Binoy Viswamji.

SHRI BINOY VISWAM: It is Adani's India now. It is Adani's India.....

MR. DEPUTY CHAIRMAN: Now, Shri Kanakamedala Ravindra Kumar from the Rajya Sabha Chamber. Please.

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Mr. Deputy Chairman, Sir, thank you for giving me this opportunity. The Government has brought this Bill after the need has been pointed out by the international civil organization. However, in the proposed Act, there are three provisions, that is, Clauses 4A, 4B and 4C. Sir, Clauses 4A and 4B are regarding the constitution of two bodies. But, the functions may not be overlapped with regard to the clauses mentioned therein. And, Clause 4C is regarding the investigating agency; it has to be given some quasi-judicial powers in order to conduct an independent investigation. Under Clause 4D, under the guise of the Superintendence, the functions of the body, the investigating bureau, may not be interfered. And, that the Government has to take care of it, to conduct the investigation under Clause 4D. As far as suggestions are concerned, the high-rise

buildings near the airports are a major problem for this. The Ministry has to take care of that and resolve that issue. The Ministry of Civil Aviation has granted approval of Bhogapuram international airport to a corporation limited to set up a new greenfield airport. It was granted in the year 2016, now we are in 2020. The project has not seen any progress. I take this opportunity to urge upon the hon. Minister to kindly look into the issue and ensure that the new airport comes into operation. As far as the Vijayawada airport, Gannavaram, is concerned which is a part of the present Capital of Andhra Pradesh and declared as international airport, presently no flights are being operated except in this pandemic period. But still I urge upon the hon. Minister to take earnest steps to operate international flights because it is a part of the capital of Andhra Pradesh from the beginning and it requires immediate intervention. Due to pandemic period, so many international flights were taken off from the Gannavaram airport. It shows that it requires enhancing the level of Vijayawada airport as an international airport and see to it that it functions.

MR. DEPUTY CHAIRMAN: Now, Shri Anil Desai.

SHRI ANIL DESAI (Maharashtra): Sir, at the outset, I congratulate you for the second innings as the Deputy Chairman.

MR. DEPUTY CHAIRMAN: Thank you.

SHRI ANIL DESAI: Hon. Civil Aviation Minister has brought this Aircraft (Amendment) Bill which will amend the Aircraft Act, 1934 by enhancing the maximum fine limit on regulatory and other lapses found in the aircraft operations. This said legislation will enhance the maximum limit of fine from ₹10 lakhs to ₹1 crore. The Bill also enlarges the scope of the existing Act to include regulation of all areas of air navigation. The Bill will enable the three regulatory bodies in the Indian civil aviation sector, namely, Directorate General of Civil Aviation, Bureau of Civil Aviation Security and Aircraft Accident Investigation Bureau to become statutory authorities. But the overall superintendence of the same will be under the Central Government. I am requesting the hon. Minister to reconsider this provision as it will affect very badly when you are taking a reform. These measures will enhance the level of safety and security of the aircraft operations in the country. These amendments will also fulfil the requirements of the international civil aviation organisation that has not been rating India very highly on air safety benchmark for quite some time. A survey by the International Civil Aviation Organisation had found that India's aviation safety score

[Shri Anil Desai]

was very low, but I think these amendments will improve the standard and it will be on level with the international benchmarks. In the past, there were many incidents that had exposed the poor safety standards and procedures in India's aviation sector. These incidents caused health problems, discomfort, anxiety, and tension for the passengers. There have also been cases of near collision, wrong landing, tyre burst and other scary happenings in many parts of the country. By bringing these amendments to the Aircraft Act, 1934, the Civil Aviation Ministry has taken much needed steps that will ensure the best implementation of the safety standards, at the same time lapses and violations of norms will be dealt with stern actions. I am sure this piece of legislation will take Indian aviation sector to the next level. Lastly, with deep concerns, I would urge upon the Government not to sell Air India which is the national carrier and pride of ours and also revive the Jet Airways at the earliest and save the lives of thousands of its employees. Thank you, Sir. With this, I support the Bill.

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): महोदय, आपका बहुत-बहुत धन्यवाद कि आपने मुझे इस महत्वपूर्ण बिल पर बोलने का मौका दिया।

मान्यवर, इस कोविड के दौरान जहाँ हर क्षेत्र में बेरोज़गारी बढ़ी है, वहीं एयरलाइन सेक्टर में भी बड़े पैमाने पर लोगों को बेरोज़गारी का सामना करना पड़ा है। सुरक्षा की दृष्टि से कई महत्वपूर्ण कदम आप इस बिल के माध्यम से उठाने जा रहे हैं। मान्यवर, सरकार का यह भी सपना है कि हवाई चप्पल पहनने वाले हवाई जहाज़ में सफर करें। यह एक अच्छी सोच है। भारत का आम आदमी हवाई जहाज़ से सफर करके एक जगह से दूसरी जगह जाये, यह एक सुनहरा सपना है। अपने-अपने स्तर पर इस सुनहरे सपने को सच करने में कई जगहों पर सफलता मिल भी रही है। पिछले दिनों जब इसी दिल्ली में बहुत सारे मजदूर अपने घर जाना चाहते थे, तब हम लोगों ने बस का किराया देखा, हवाई जहाज का किराया देखा, दोनों किरायों में ज्यादा अंतर नहीं था और 16 लाख रुपए एकत्रित करके 180 मजदूरों को हवाई जहाज से अपने साथ लेकर बिहार गये। सांसद कोटे का जो साल भर का 34 टिकट मिलता है, उस कोटे से भी 34 लोगों को बिहार लेकर गया। यह अच्छी बात है, यह बहुत सुखद अनुभव देता है।

मान्यवर, मैं माननीय मंत्री जी के आज के इस बिल के पेश होने पर एक घटना का भी उल्लेख करूँगा। छत्तीसगढ़ में एक बीमार व्यक्ति गुरुग्राम आने के लिए एयर एम्बुलेंस बुक कराता है, उसके 5 लाख, 30 हजार रुपए जमा करा लिये गये, लेकिन एयर एम्बुलेंस नहीं पहुँची। इसके बाद कंपनी ने कहा कि हम आपको पैसा वापस नहीं करेंगे। मैं इस सदन में माननीय मंत्री जी का आभार व्यक्त करना चाहता हूँ कि मैंने उनको इस संबंध में सूचना दी और दूसरे ही दिन वह सारा का सारा पैसा उस बीमार मरीज के परिवार को वापस मिल गया। यह आपकी संवेदना थी, अगर इस तरह के मामले आपकी जानकारी में नहीं आएँगे, तो शायद मदद नहीं हो पाएगी।

मान्यवर, मैं एक घटना का उल्लेख करके अपनी बात समाप्त करता हूँ। अभी जेवर एयरपोर्ट और अयोध्या में श्रीराम एयरपोर्ट का जिक्र आया। इन दोनों एयरपोर्ट्स के लिए जिन किसानों की जमीनें अधिगृहीत की जा रही हैं, उनका मुआवज़ा उन किसानों को नहीं दिया जा रहा है, इसलिए मैं आपके माध्यम से माननीय मंत्री जी से अनुरोध करूँगा कि उनके मुआवज़े की उचित व्यवस्था कराइए। चूँिक अयोध्या के बहुत सारे किसान मिलने आए थे, इसलिए उनके मुआवज़े की उचित व्यवस्था कराइए। माननीय मंत्री जी, मैं आपसे अनुरोध करूँगा, मैं आपसे कई बार विनम्रतापूर्वक अनुरोध कर चुका हूँ कि जेट एयरवेज़ के जो employees आज रिक्शा चलाने, ऑटो चलाने से लेकर सब्जी की दुकान लगाने तक पर मजबूर हैं, आप उनकी भी पीड़ा, उनके भी कष्ट की ओर ध्यान दीजिए। उनमें से कई कर्मचारी आत्महत्या कर चुके हैं। मैं आपसे निवेदन करूँगा कि इस समय जेट एयरवेज़ के employees के ऊपर जो एक अपार मुसीबत आ पड़ी है, उनकी ओर भी आपका ध्यान जाए, बहुत-बहुत धन्यवाद।

DR. M. THAMBIDURAI (Tamil Nadu): Sir, I am in Lok Sabha Chamber. Firstly, I congratulate you, Sir, on behalf of my party, on being elected as the Deputy Chairman of Rajya Sabha for second term.

MR. DEPUTY CHAIRMAN: Thank you.

DR. M. THAMBIDURAI: I know you have given me a very limited time. Even though, I am elected to Rajya Sabha, still I am in Lok Sabha Chamber now. That is the situation now. My demand through you, to the Minister, is to expand air services to many places in India particularly my area that is Hosur which is in Tamil Nadu. The Tamil Nadu Government has given consent to operate the UDAN Service from Hosur. I met former Civil Aviation Minister many times requesting him to make arrangements to see that this Udan Service can be brought to Hosur. Hosur is an industrial town and a developing one near Bengaluru. Therefore, it is very essential to see to it that UDAN Service is operated there because we are having a beautiful airport. Even though it is under private firm, it has come forward to offer their services to the Aviation Sector because our hon. Minister in his introduction said that UDAN Service is doing well in India. Revenue is generated in many ways there. Aircraft safety is more important. I am appreciating that he has brought the Bill for amendment. At the same time, it is an opportunity for me to put a demand to the hon. Minister, that whatever Tamil Nadu Government had asked and also accepted to give the facilities to operate this UDAN Service to Hosur Airport. That effort has to be taken by the Union Government and the Minister to see that UDAN Service will be operated in Hosur. That is my demand. Thank you very much.

लेफ्टीनेंट जनरल (डा.) डी. पी. वत्स (सेवानिवृत्त) (हरियाणा): माननीय उपसभापति जी, सबसे पहले आपको फिर से इलेक्ट होने के लिए बहुत-बहुत बधाई।

श्री उपसभापतिः धन्यवाद।

लेफ्टीनेंट जनरल (डा.) डी. पी. वत्स (सेवानिवृत्त): सर, मेरे पास कितना टाइम है?

श्री उपसभापति: आपके पास पाँच मिनट हैं।

LT. GEN. (DR.) D.P. VATS (RETD.): Sir, air travel is more of a necessity now, rather than a luxury. Also, as has been mentioned by the hon. Minister that in the last five years, passenger traffic has doubled except a bit of lessening during the COVID crisis. But, I would like to compliment the Ministry of Civil Aviation and hon. Prime Minister for Vande Bharat Mission which is a record evacuation operation in the history of mankind. It has broken our own records of evacuation from Kuwait, where Gen. V.K. Singh was also detailed to streamline it. Hon. Minister has mentioned that there are 109 functional airports in India. But, if we take into consideration, the dual use, then, there are 123 airports functioning in India, because some of the airports are operated by Air Force and Army also. In total, if we include the air strips, because under the UDAN programme, these air strips can also be used and including the forward landing air fields, there must be nearly 488 airports in India. India is a signatory to Chicago Convention. Some minor amendments to the Act have been carried out in the 1934 Act from time to time. Now, the changes are that we are giving these three bodies quasijudicial powers to make them more powerful. One hon. Member has asked as to why there is a duality of command, that means once you are making Director General Civil Aviation, Bureau of Civil Aviation Security and the Aircraft Accidents Investigation Bureau, very powerful, who can fine even ₹ 1 crore maximum and two to three years of imprisonment. Why is there a superintending body in the form of Government over its head? I would like to support the stand of Government on this because we have a very sour experience about the Medical Council of India which became a state within the state. Therefore, there should be unity of command and in unity of command, Government's say should be final because the responsibility of the Government is final. Then, I will come to the provisions of Bill. Sir, there is one more thing which I would like to bring to the notice of this august House that the Armed Forces have been exempted from the Bill, which is going to be an Act. To begin with, these airports were being managed by the Armed Forces. When as a child, I used to see the Palam Airport, there were Air Force people all around and DGCA emerged out of it. Earlier, an Air

Marshal or Air Vice Marshal used to be the member of security committee. I will request the hon. Minister to continue that tradition because military acts with military precision and surgical precision. This will improve our rating in the international rating.

MR. DEPUTY CHAIRMAN: Please conclude.

LT. GEN. (DR.) D.P. VATS (RETD.): Sir, I want to raise one more point about the decongestion of Delhi Airport. There are complementary counter magnets like Jewar and Hisar airports. Hisar Airport is a very ambitious plan with 7,200 acres designated for it and 4,200 acres already commissioned. It is an integrated aviation hub with parking facilities, with landing facilities, with training facilities, for air crew. With lot of agrarian market around, there is an Agriculture University and a Veterinary University at Hisar. Even genetics...Research Facilities

श्री उपसभापति: डा. वत्स, please conclude now. आपका समय खत्म हो गया है। प्लीज़, खत्म करें।

LT. GEN. (DR.) D.P. VATS (RETD.): Thank you very much, Sir. I support the Bill.

SHRI VIVEK K. TANKHA (Madhya Pradesh): Sir, before I start my strong critique of the Amendment Bill, I would like to personally thank Mr. Puri for responding to our mails and extending full support to the students and other Indian stranded abroad. I don't remember a single day when I did not send him a mail in those two-three months. I saw that somewhere they were being responded to though we never got any answers. Now, coming to the Bill, I have four points, one-by-one, an ancillary point, which ancillary point is about the Budget. The first point I start with is about the Statement of Objects and Reasons which talks about the safety audit conducted by the International Civil Aviation Organisation, which is a United Nations specialized agency. In 2012 and 2015, in October 2015, India's safety score was 89 per cent. Please note that it was 89 per cent in 2015. However, I must mention that recent audit by ICAO in November 2017 and in February 2018, the audit result shows that India score declined to 57.44 per cent, from 89 it is 57.44 and in February 2018, it is 65.82 per cent. India's air safety oversight is lower than its Asia Pacific counterparts such as Bangladesh, Maldives, Pakistan, Nepal, Sri Lanka and North Korea. A dismal record! Currently, India's score is lower than the world average of 65 per cent on the ICAO Board. World average is 65 per cent. India is one of the only 15 countries that has scored below the minimum target of 65 per cent. This is the poorest score India has recorded even in ICAO audit in recent time. Why I am saying this is that we are claiming to become a superpower. When our

[Shri Vivek K. Tankha]

air safety standards are audited to be worse than that of Pakistan and North Korea, how do we become a five trillion economy? My points are based out of the Amendments. Another point is that as per Schedule VI of the Aircraft Act, 1934 and Rules of 1937, there are 83 offences with different penalties put together. First is imprisonment for a term not exceeding two years or with fine exceeding ₹10 lakhs, not exceeding fine of ₹10 lakh. There are total 11 offences; imprisonment for a term exceeding one year or with fine not exceeding ₹5 lakh for 25 offences and similarly for lesser, it is not exceeding ₹2 lakh for 18 offences and not exceeding ₹1 lakh for 29 offences. So, there are four categories of offences for which we have penalties. In December 2019, I asked a question as to whether DGCA has taken any action against operators who have found to have deficiencies. I received a reply stating the following. "In 2016, the enforcement action was against 203, in 2017, it was 243 and in 2018, it was 334." The notices and the answers nowhere showed me if any penalties were imposed. My information isand hon. Minister in his reply may tell us this -that you have not been imposing penalties at all. I don't think you have imposed these penalties or if at all, from 2008 when these amendments came, you never found the need to impose these penalties which were up to ₹10 lakhs, why are you enhancing it to ₹1 crore? I mean, tell us, if the penalty was not being imposed, virtually not being imposed on anybody, what is the need to enhance it? Penalties are a deterrent. If ₹10 lakh was not a deterrent then why have ₹1 crore? This is the question to which I would like to have an answer from the Minister. Another point is, when you take up these offences, what is your attitude? At the end of the day you want to make these three institutions statutory institutions. You are giving them a statutory shape, but even without being statutory, they could have been fair and bipartisan. I remember in January this year, Mr. Puri had tweeted in the case of Kunal Kamra, 'offensive behaviour designed to provoke and create disturbance inside an aircraft is absolutely unacceptable and endangers safety of air travellers. We are left with no option but to advice other airlines to impose similar restrictions'. In the case of Mr. Kunal Kamra they imposed restriction of six months and then it was reduced to three months, but what I would like to ask is to myself. Recently, one of the film stars was travelling by Indigo flight and there were a whole lot of Press people creating turmoil in the aircraft with the cameras, and I am told the only imposition on them is something like a warning. Now in the case of Kamra, you stop him from taking a flight for three months and not only in one aircraft, Indigo, but in all airlines, but in the case of this lady, she was being rushed upon by all these people recently,

three-four days back. This is the actress Kangana Ranaut when she was flying from Chandigarh to Mumbai. We saw the entire media on television which was creating turmoil and havoc in the plane. What have you done? For a conversation that one man did, you imposed a selective punishment of three months and the turmoil the media creates, you just give them a warning! It doesn't matter if your institutions are statutory or non-statutory. If you are not fair, how would the ratings go up? Today we are talking of safety standards. Your safety standards will only go up if your attitude is fair. Justice seems to come out of that attitude and that is how people are going to respect your decisions. Another point which I would like to make is this. Director-Generals are appointed under the amended sections. Now in the last few years, if you see the profile of your Director Generals, in 2012-13 it was an IAS officer; in 2014-15 it was an IAS officer; in 2015-16 it was an IAS officer, during 2016-19 it was an IAS officer and presently also it is an Additional Secretary. I think that is correct. Now, let me compare this with what happens abroad. Details of civil aviation heads in other countries: in USA it is a former United States Air Force Officer and an F-15 fighter pilot; in UK it is the head of the Royal Air Force from 2016-19, having served there for almost 40 years, a qualified pilot and a flying instructor; in Indonesia it is an aerodrome engineer; in Australia it is a commercial and airlines transport pilot; in Bangladesh it is a fighter pilot; in China it is ten years with Ministry of Transport and five years with Aviation Ministry and in Pakistan it is a fighter pilot. So, it is evident that a pilot or an expert civil aviation person must be at the helm of affairs. We must also start implementing the same if our aviation sector is to be reformed and only such persons who are well conversant with practices and procedures of the industry can revitalise the same. All this is connected with what you are doing today, the amendments. So, the point that I am making is, our safety standards can only go up if we have professionalism, our safety standards will only go up if there is proper implementation of your penalty provisions. If you are selective, if you are going to punish one person because he has a particular ideology and another person because he is in the media, then that is not what is acceptable. It doesn't get us respect from the people. My case is that these amendments may be all right, but at the end of the day when you have never imposed ₹ 10 lakhs, would you like to impose ₹ one crore? You could tell us, in these ten years how many people have been imposed the penalty of ₹ ten lakhs. Last point I wanted to make today is relating to your budget. Look at the Budget for the Ministry of Civil Aviation. The allocation for the Ministry of Civil Aviation is getting reduced! In 2018-19, the Actuals was ₹ 9,599 crores. The Budget was ₹ 4,500 crores, the Revised [Shri Vivek K. Tankha]

Estimates was ₹ 3,700 crores and the Actuals was ₹ 3,797 crores. If you are not going to give Budget to the Ministry, if the Ministry is not going to get a good financial Budget, how are you going to run the Ministry? You have vacancies of ATCs. You have vacancies at the level of experts. But, you are not able to fill up your vacancies! Unless your own system becomes improved and you are able to revitalize the entire structure, nothing is going to happen. These amendments will remain cosmetic. To say that you are going to penalize somebody with ₹ 1 crore will be selective in application. And, I don't think that anything great is going to happen unless we are determined to bring a system which brings fair play, justice and good administration. Thank you.

SHRI HARSHVARDHAN SINGH DUNGARPUR (Rajasthan): Mr. Deputy Chairman, Sir, firstly, I would like to congratulate you on your second innings as the Deputy Chairman.

MR. DEPUTY CHAIRMAN: Thank you.

SHRI HARSHVARDHAN SINGH DUNGARPUR: Sir, India being one of the fastest growing nations in the field of civil aviation and it is a booming sector, this Bill assumes significance. The amendments would fulfill the requirements of International Civil Aviation Organisation which is a UN body. According to the latest reports, dated 15th July, 2020, India has been placed under Category-I of ICAO Report and other nations like Pakistan and Malaysia are placed under Category-II. So, I don't know from where my fellow hon. Member has got those facts.

Sir, the audit conducted by ICAO in 2012 and 2015 did indicate the need to amend the Act and give proper recognition to regulators to enhance maximum quantum of fines and empower the department officers to impose financial penalties for violation of legal provisions. So, the penalties are proposed to be increased by ten-fold from $\stackrel{?}{\underset{?}{?}}$ 10 lakhs to $\stackrel{?}{\underset{?}{?}}$ 1 crore. There is also a two-year imprisonment proposed in the Bill. This Bill also adds air navigation services to the list for which the Central Government can make rules.

Apart from the DGCA, there are two other bodies to get the statutory status. They are: Bureau of Civil Aviation Security and the Aircraft Accidents Investigation Bureau.

The Government needs to amend the parent Act after spike of a number of air safety violations. The most controversial being involving Airbus A320 neo planes fitted

with Pratt and Whitney engines which could lead to catastrophic consequences as many such aircraft have faced mid-air glitches. Sir, many a time, one engine fails, and once there was an instance where the second engine was also encountered with a glitch and aircraft had luckily landed safely back, but it triggered panic among passengers.

Sir, there was another incident on 20-09-2018 where Jet Airways's crew forgot to put on the bleed switch resulting in depressurization of aircraft. The aircraft had to return back to the base and a number of passengers were hospitalized.

The Aircraft (Amendment) Bill, 2020, also provides for keeping aircraft belonging to any armed forces of the Union, other than naval, from military or air force outside the purview of the Act.

There are a number of important points I will have to make. One point was about the tabletop runways. As Mr. Reddy has pointed out, we need to expand the tabletop runways. We also need to encourage private charter aircrafts to promote tourism. There are many airstrips lying unused all over the country, even in small towns and villages. Sir, I come from Dungarpur, which has a population of 50,000. And, eleven kilometers away, we have an airstrip lying unused. All such unused airstrips need to be utilized. We also need to encourage seaplanes. The initiative was first taken by our hon. Prime Minister, Shri Narendra Modiji, on Sabarmati when he first took off in a seaplane. So, we can use the seaplanes in lakes and rivers. We also have a huge coastline. Private yachts also need to be encouraged in order to promote tourism.

Lastly, the airports, which handle maximum tourism, like Jaipur and Goa, need to be upgraded a lot. Also, in Rajasthan, the airports of Bikaner, Jodhpur and Jaisalmer need to be upgraded. This is my request to the hon. Minister.

With these words, I support the Amendment Bill.

श्री उपसभापति: माननीय मंत्री जी, जैसा माननीय चेयरमैन साहब ने कहा है कि यह बिल 12 बजे तक पास होना है, तो कृपया आप उसी के अनुसार संक्षेप में बोलें।

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS; THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Thank you, Sir. This has been a particularly rich discussion. And, I want to start by thanking each one of the hon. Members who have taken the floor, who have taken the trouble to study the Bill, to comment on different

[Shri Hardeep Singh Puri]

aspects of our civil aviation system, safety issues, regulatory issues, Vande Bharat, Lifeline Udaan, and a host of other issues. I am deeply grateful to them.

Sir, I am acutely conscious of the time limit that you are giving. As the discussion has been so rich, I would try to respond to each of the points made by the hon. Members. And, if the Chair so instructs, if I am not able to complete that exercise, I will personally write to each Member to place on record the factual position. Whilst I am heartened by the level of interest, I would also say that I am disappointed in several respects by the fact that the actual position today has, perhaps, lost sight, and has turned into a political discussion.

But, let me start with the points raised by hon. Shri K.C. Venugopalji. He talked of several issues of privatization, to which I will come in a minute. He mentioned shortages of Air Traffic Controllers. He talked about the number of air misses. On the issue of shortage of Air Traffic Controllers, I would like to say that the hon. Member was perhaps not aware of the fact that we have, in the last three years, recruited 1,000 Air Traffic Controllers. And, as against the required number of about 3,500, we are very close to that number. We would have reached that number, even had surpassed it, if the recruitment processes had not suffered on account of the COVID pandemic. I think, he spent a lot of time on the air misses. I will be answering, on the same issue, to another hon. Member. So, I will then be covering this part of his question.

Coming to the issue of privatization, I would recommend to the hon. Member to look at the issue of privatization in a historical context. It is a fact that two of our major airports were successfully privatized in the year 2006 under the then political dispensation. And, both those privatization processes have actually resulted in our being able to get the resources to develop the rest of the airport infrastructure in the country. In fact, when Shri Vivek Tankha mentioned the Budget of the Ministry of Civil Aviation, I was trying to restrain myself, but I need to point out that because of the privatisation of the Mumbai and Delhi airports, since the time of privatisation in 2006, the Airports Authority has received a whopping ₹29,000 crores in revenue and that money has been utilised in order to develop the airport infrastructure in other parts of the country. A lot has been made out about six airports and so. Let me remind this House through you, Sir, that Mumbai and Delhi, two privatised airports, privatised in the year 2006, account for 33 per cent of our traffic and 21% of AAI revenue. These six airports which were approved for PPP lease in 2018, much before I became the Minister of Civil

Aviation, together account for only nine per cent! I repeat 'nine per cent'. Now, to talk in terms of six airports being given to one entity, let me just place this in perspective. When these two airports, Delhi and Mumbai, were privatised in 2006, all subsequent efforts at privatisation contained a stipulation to the effect that prior experience was necessary. So, we fell into a trap of our own making –not by this Government, I don't want to make this a political point –that unless you had previous experience, which means unless you had done either Delhi or Mumbai, you could not participate in the process, which, in effect, meant that for 15 years, no competitive open bidding could take place. What happened when we did the six airports' privatisation biddings in December, 2018? Bidders from all over the world came. If one entity got the six bids,...

SHRI PRAFUL PATEL: Mr. Minister, ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Please let him complete.

SHRI HARDEEP SINGH PURI: After I complete, -I didn't interrupt you. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Let him complete. ...(Interruptions)... No, no. Please. ...(Interruptions)... Nothing will go on record. ...(Interruptions)... Praful Patel ji, let him finish. Then, you can raise your point. ...(Interruptions)... He is not yielding. ...(Interruptions)...

SHRI HARDEEP SINGH PURI: I have not yet completed. I may say something that you might agree with. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: He is not yielding. Please. ...(Interruptions)...

SHRI PRAFUL PATEL: All I would like to say is, in 2006, there was no prior experience. There was no ...(Interruptions)...

SHRI HARDEEP SINGH PURI: I am talking about...(Interruptions)...

SHRI PRAFUL PATEL: Before even our Government came, Hyderabad and Bangalore bidding had been completed under the same parameters as of the 2006 bidding, which you are talking of Mumbai and Delhi.

MR. DEPUTY CHAIRMAN: Thank you, Praful Patelji. ...(Interruptions)...

Please. ...(Interruptions)...

SHRI HARDEEP SINGH PURI: Hon. Deputy Chairman, Sir, I would like to answer each point and I think if there is any residual issue, we happily meet the hon. Member. ...(Interruptions)... Can I complete this?

MR. DEPUTY CHAIRMAN: You please address the Chair.

SHRI HARDEEP SINGH PURI: Let me explain. In fact, when the bids for these six airports were received, they were all in close with this thing. When we went in for the bidding for Jewar airport, -- this is interesting,-- neither the two successful bidders of 2006, those who had won Mumbai and Delhi, nor the entity which won these six could win the bid because this process has been opened out and an entirely new entity was selected. So, I am making the limited point that we are progressing from limited number of players, expanding, gaining by that experience, and then opening it out to global entities, which is what the experience of Jewar was. Now we come to the issue of privatisation of one particular airport which is generating a lot of excitement and heat and perhaps not as much as I had anticipated in the House today. This is the privatisation of one particular airport in the State of Kerala. Kerala has an experience of two privatised airports. Now, I submit to you that when the process of privatisation of the six entities started in 2018, there was a discussion. Mr. Venugopal tried to quote from some minutes, but I will give you the facts which I put down in a letter to the hon. Chief Minister of Kerala, the situation is simple straight forward. There was a discussion between the Government of the State of Kerala, the NITI Aayog and the Empowered Group of Secretaries. Based on the discussion of EGoS, the Government of Kerala was granted an ROFR, Right of First Refusal, that is, if their bid came to within ten per cent of the highest bid, then the bidding would go in their favour. Sir, when the sealed bids were opened, the gap between the highest bidder and the State of Kerala entity was not 10 per cent, it was 19.6 per cent lower. Having said this, these are the facts on the table. Now anything could be said thereafter. Now that particular entity to whom something is said, that entity is running a successful port or constructing a successful port from within a proximate distance of where this airport is. (Interruptions)... Now, I don't wish to go into greater detail. ... (Interruptions)... Let me complete. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please Venugopalji, कृपया बैठकर न बोलें...(Interruptions)... Please. ...(Interruptions)...

SHRI K.C. VENUGOPAL: *

^{*}Not recorded.

MR. DEPUTY CHAIRMAN: Nothing will go on record. ...(Interruptions)..Please. ...(Interruptions)..Please. Hon. Minister, please address the Chair. ...(Interruptions)..

SHRI K.K. RAGESH: *

SHRI HARDEEP SINGH PURI: Sir, I would now come to issues. There are three issues which I think are central to this discussion. ...(Interruptions)...

SHRI K.K. RAGESH: *

MR. DEPUTY CHAIRMAN: There is a process for that. ...(Interruptions)... No, please. ...(Interruptions)... You are not allowed to speak. Please. ...(Interruptions)...

SHRI K.K. RAGESH: *

MR. DEPUTY CHAIRMAN: Please. ... (Interruptions)...

SHRI HARDEEP SINGH PURI: Let me come back to some very important issues which are raised by hon. Prasanna Acharyaji. He talked about what he described as a dismal safety record of Indian civil aviation. I would submit with due humility to the hon. Member that he acquaint himself with what happened. The audit reports, which are the reason why we are bringing these amendments in, relate to the period 2012 and 2015. Some of the other issues 'safety' come in subsequent reports. But the fact is – and this alone should lay all doubts to rest – that the DGCA, the Directorate General of Civil Aviation, was awarded the ICAO President's Award in 2019 for achieving effective implementation of 72 per cent a marked improvement over the earlier period, as my distinguished colleague, Dungarpurji, mentioned, we are placed in Category I. Now, we were being compared –and I find this astonishing –as having a worst safety record against some countries like in our neighbourhood which are actually in Category ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Let him complete. ...(Interruptions)...

SHRI HARDEEP SINGH PURI: But I don't know. It gives some Members great satisfaction to run ourselves down, compare us with another country which is in Category 2 while we are in Category I. ...(Interruptions)..Let me also add. The European Safety Agency has not placed India in adverse list of States. The US Regulator has placed India in Category I status. So, let there be no doubt. This Government will not

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^{*}Not recorded.

[Shri Hardeep Singh Puri]

compromise on issues of safety. After the Modi Government has come in, after 2014, we have looked at safety and I can give you some more statistics which should bear this out. I have a list here of scheduled aircraft accidents per million flights. ...(Interruptions).. In 2014, when the Modi Government came in, the world average of accidents per million flights was 3.06 whereas the Indian was 2.8. In 2019, the global figure is 3.02, the Indian is 0.82. The figure alone should lay to rest any doubt on this issue of air safety and accidents.

The hon. Chairman, Sir, when he invited me to speak asked me to reflect on the issue of international civil aviation and he wanted me to discuss this with my colleague and friend, the External Affairs Minister. I want to assure this House that apart from domestic civil aviation which I have said will resume to pre-Covid levels by the end of this calendar year, Lifeline Udaan which has carried around 1000 tonnes of essential medical supplies within the country and brought in more than 1900 tonnes from outside, sent 30 tonnes outside, we have succeeded through the Vande Bharat Mission, and if I may seek your indulgence, when Jaishankarji first asked me that we needed to bring back stranded Indians from different parts of the world, I asked how many, what numbers there would be, what kind of aircraft mobilization in terms of platforms, how many will we need. He mentioned the figure of 1.9 lakhs, and he mentioned this figure because those were the number of Indian citizens who had registered with Indian missions and posts in the Gulf and other countries. Sir, I say with a great degree of satisfaction and humility that the total number of Indian citizens who were stranded abroad and have been brought back is close to 1.6 million or 16 lakhs. About 300,000 to 400,000 persons have been carried out of India in outbound flights. This is the largest and most comprehensive process of evacuation and repatriation of Indian citizens, or citizens of any country, at any time in history. I think, some of the suggestions which were being made here about Air India fares deserve to be contested. I place the facts before you. Our pilots, our air crew and our ground people were in the frontline. They brought back people from Wuhan and other Covid-infested places and when they carried out these flights, I made it very clear right in the beginning that an air operation like this cannot be carried out through donations or the Gurudwara Langar Society; that has to be paid. The amount we charged was the lowest ever. The highest cost of a one-way ticket during the process was like this. The price of a ticket from India to the United States and Canada was one lakh rupees when competing airlines were

charging three times the amount. For a ticket from Dubai to India, Air India was charging $\overline{\xi}$ 13,000 when other carriers were charging two-and-a-half times more.

MR. DEPUTY CHAIRMAN: Please conclude. We have to get this Bill passed by 12 o'clock.

SHRI HARDEEP SINGH PURI: Sir, in that case just give me a minute or two to conclude.

MR. DEPUTY CHAIRMAN: You may take just one minute because I have to get the Bill passed.

SHRI HARDEEP SINGH PURI: All right, Sir. What is important to note is that when you have pent up demand, when the entire country and the civil aviation sector was under lockdown, since 23rd March, there would be problems. Certainly, on the first day, when Air India opened the western sector, we got 60 million hits. Obviously, the site would crash. But there were no agents involved; this was being done directly. Despite the attempt of many of my friends to malign this process, we have looked into it, and they have acquitted themselves creditably. Talking about privatization of Air India, if we could help it, we would keep it with us, but with a ₹ 60,000 crore debt, the choice is not between privatization and non-privatization. Some of my colleagues must realize that the choice is between privatization and closing down. We are confident that the airline, in running condition, doing extremely well, will be given to its new owner in order for Air India and its flag to be kept flying.

Thank you very much. Sir, I commend the Bill for passing.

SHRI K.C. VENUGOPAL: Sir ...(Interruptions)...

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill further to amend the Aircraft Act, 1934, as passed by Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up Clause-by-Clause consideration of the Bill.

Clauses 2 to 13 were added to the Bill.

12.00 Noon

Clause 1, the Enacting Formula and the Title were added to the Bill.

(MR. CHAIRMAN in the Chair)

SHRI HARDEEP SINGH PURI: Sir, I move:

That the Bill be passed.

The question was put and the motion was adopted.

STATEMENT BY MINISTER

Covid-19 Pandemic and Steps Taken by Government

MR. CHAIRMAN: Dr. Harsh Vardhan has written to me to make a statement on Covid-19 situation. Shri Jairam Ramesh, the Whip of the Congress Party, came, met and told me that the Homoeopathy Central Council (Amendment) Bill, 2020 is also not the agenda. After examining what he said, I have decided that we can have Dr. Harsh Vardhan's statement first as he has already made it in the Lok Sabha and he has been waiting for two days. If Members want to have clarifications or discussions, we can have it subsequently.

SHRI ANAND SHARMA: On the Statement as well as on the issue.

MR. CHAIRMAN: Yes; on that only. ...(Interruptions)... I agree. I myself agreed in the BAC that it is to be discussed. ...(Interruptions)... Dr. Harsh Vardhan, are you ready with the statement? Are copies available? Copies are coming to you all. ...(Interruptions)... Shri Binoy Viswam, it will take time for a copy to come from Earth to Heaven. विश्वम् कितना व्यापक है, आपको भी मालूम है। You know how wide it is! डा. साहब, एक मिनट रुकिए, अभी ऊपर स्टेटमेंट distribute कर रहे हैं। हम ज्यादा लोगों को इसलिए engage नहीं कर पा रहे हैं, otherwise वह भी एक भीड़ होगी, इसलिए थोड़ी देर हो रही है।

THE MINISTER OF HEALTH AND FAMILY WELFARE; MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCE (DR. HARSH VARDHAN): Respected Chairman, Sir, thank you for giving me this opportunity and privilege to give a statement before the Upper House regarding the Covid pandemic and the steps taken by the Government of India.

Sir, I have briefed this august house on two earlier occasions once in February and again in March this year on the Covid Pandemic. I would again like to brief the hon. Members on the current situation of Covid-19 Pandemic and the actions taken by the Government of India.

Since my last briefing, WHO declared Covid-19 a pandemic and asked all countries to take urgent and aggressive action against this public health crisis.

As on 11th September, 2020, 215 countries/territories worldwide are affected. As per WHO, there are more than 2.79 crore confirmed cases across the world with more than 9.05 lakh deaths, with a case fatality rate of 3.2 per cent.

As on 11th September, 2020, a total of 45,62,414 confirmed cases and 76,271 deaths, with a Case Fatality Rate of 1.67 per cent, have been reported in India. As many as 35,42,663, that is about 77.65 per cent cases, have recovered. The maximum cases and deaths have been primarily reported from Maharashtra, Andhra Pradesh, Tamil Nadu, Karnataka, Uttar Pradesh, Delhi, West Bengal, Bihar, Telangana, Odisha, Assam, Kerala and Gujarat. All these States have reported more than one lakh cases. With our endeavour to manage Covid-19 through a whole of Government and whole of society approach, India has been able to limit its cases and deaths per million to 3,328 cases per million and 55 deaths per million population respectively, which is one of the lowest in the world as compared to similarly affected countries. Many of the epidemiological parameters such as mode of transmission, subclinical infection, period of virus shedding, role of immunity etc., are still being researched. Once a person is exposed to the infection, the disease may develop anytime between 1-14 days. The main symptoms of Covid are fever, cough, and difficulty in breathing. In our country, about 92 per cent of the cases are reported to be having mild disease. In only about 5.8 per cent of cases where oxygen therapy is required and the disease may be severe enough to require intensive care in only 1.7 per cent cases.

The increasing magnitude of this outbreak in India called for a pre-emptive, proactive, graded, whole-of-government, whole-of-society approach, built around a comprehensive strategy to prevent infections, save lives and minimize impact.

The Government of India undertook the COVID-19 challenge with the highest level of political commitment. The nationwide lockdown, a bold decision, undertaken by the Government duly involving community, initiated as self-imposed Junta Curfew as per the call given by hon. Prime Minister is testimony to the fact that India has

collectively stood up to manage COVID-19 and successfully blunted the aggressive progression of COVID. It has been estimated that this decision prevented approximately 14-29 lakh cases and 37-78 thousand deaths. Further, these four months were utilized to create additional health infrastructure, enhance human resource and produce within India critical elements such as PPEs, N-95 masks and ventilators. A case in point is increase in dedicated isolation beds 36.3 times and dedicated ICU beds above 24.6 times to what existed in March 2020. Whereas there was no indigenous manufacturing of PPEs, with the requisite standards, at that point in time, we are now self-sufficient and, in a position, to even export the same. On behalf of our countrymen, I take this opportunity to congratulate our hon. Prime Minister, Shri Narendra Modi, who personally continues to monitor the situation and provided his leadership.

The Government of India has initiated a series of actions to prevent entry of the disease and to contain it. I am daily reviewing the situation. Hon. Prime Minister himself has interacted with the Chief Ministers of all States and UT administrations and all stakeholders to regularly understand issues and collaborate with the States for effective Covid management. Group of Ministers, under my Chairmanship, consisting of Minister of External Affairs, Minister of Civil Aviation and Minister of State for Home Affairs, Minister of State for Shipping and Minister of State for Health and Family Welfare have met 20 times since its inception on 3rd February, 2020. The Committee of Secretaries, under the Cabinet Secretary, has taken regular reviews with all related Ministries of Health, Defence, Ministry of External Affairs, Civil Aviation, Home, Textiles, Pharma, Commerce and other officials, including with State Chief Secretaries.

Under the overall guidance of hon. Prime Minister, the Ministry of Home Affairs, Government of India has constituted 11 Empowered Groups on 29th March 2020 on different aspects of COVID-19 management in the country to take informed decisions on issues ranging from (i) medical emergency planning, (ii) availability of hospitals, isolation and quarantine facility, disease surveillance and testing, (iii) ensuring availability of essential medical equipment, (iv) augmenting human resource and capacity building, (v) supply chain and logistic management, (vi) coordination with private sector, (vii) economic and welfare measures, (viii) information, communications and public awareness, (ix) technology and data management, (x) public grievance and (xi) strategic issues related to lockdown. These groups have recently been restructured on 10th September based on the need and evolving scenario.

My own Ministry is constantly reviewing the evolving scenario. Video conferences are being held with States regularly. We have held 63 video conferences so far with State Health Ministers, Health functionaries and district level officials. The Joint Monitoring Group (JMG) under the Chairmanship of Director General of Health Services, which advises Ministry of Health and Family Welfare on technical matters, has met 40 times till now to assess the risk, review the preparedness and response mechanisms and finalize technical guidelines. Government of India, based on its experience of successfully managing pandemics and epidemics in the past, provided the requisite strategy, plans and procedures to the State Governments and UT administrations. This includes containment plans and guidelines on a wide range of subjects related to travel, behavioral and psycho-social health, surveillance, laboratory support, hospital infrastructure, clinical management, rational use of Personal Protective Equipments (PPEs) etc., including inspirational guidance for healthcare personnel.

Government of India has also taken several other measures to contain/suppress the transmission of Covid. First Travel Advisory was issued on 17th January, 2020 and, as situation evolved, the travel advisories were revised in a graded manner. Universal screening of passengers from all countries was introduced and up to 23rd March, 2020 (till suspension of all commercial flights), a total of 14,154 flights with 15,24,266 passengers were screened at the airports. In addition to airports, about 16.31 lakh persons were screened at land border crossings and about 86,379 persons were screened at 12 major and 65 minor sea ports.

Presently Government of India has advised that no scheduled international commercial passenger aircraft be allowed to take off from any foreign airport for any airport in India, from March 22, 2020 except under Vande Bharat Mission on May 7th 2020, which aims to bring back home Indians stranded in many countries due to Covid-19 pandemic. Temporary air travel arrangements (Transport Bubbles) between India and nine other mutually consenting countries aimed at restarting commercial passenger services have commenced. They are reciprocal in nature, meaning airlines from both countries enjoy similar benefits. 'Guidelines for International Arrivals' have also been issued by the Ministry on 24th May, 2020, which were revised on 2nd August, 2020.

Prior to the lockdown 1.0, Government of India evacuated Indian nationals from Wuhan in China, Diamond Princess Cruise Ship in Japan, Iran, Italy and Malaysia. Under Vande Bharat Mission, as reported on 11th September, 2020, a total of 12,69,172 passengers have been brought back to India.

Community surveillance was initiated initially for travel related cases and subsequently for cases being reported from community by Integrated Disease Surveillance Programme (IDSP). As on 11th September 2020, a total of about 40 lakh persons have been kept under surveillance and extensive contact tracing of all positive cases is regularly being undertaken through disease surveillance network so as to break the chain of transmission.

Ministry of Health and Family Welfare released containment plans to contain cluster and large outbreaks on 2nd March and 4th April, 2020 respectively and these plans were updated from time to time. The containment plans envisage a strategy of breaking the chain of transmission by (i) defining containment and buffer zones, (ii) applying strict perimeter control, (iii) intensive active house to house search for cases and contacts, (iv) isolation and testing of suspect cases and high risk contacts, (v) quarantine of high risk contacts, (vi) intensive risk communication to raise community awareness on simple preventive measures and need for prompt treatment seeking and (vii) strengthening of passive Influenza Like Illness (ILI)/Severe Acute Respiratory Illness (SARI) surveillance in containment and buffer zones.

With the evolving scenario, laboratory network is continuously being strengthened. From a situation of a single laboratory equipped to undertake testing for Covid in January, presently 1705 laboratories are conducting COVID-19 Testing. Laboratories have been established in difficult terrains like Ladakh, Sikkim, Arunachal Pradesh, Nagaland as well as other North-Eastern States, Lakshadweep and Andaman and Nicobar Islands. Currently the testing is about 1 million tests a day (which translates to 720 tests per million population per day), much higher than that stipulated by WHO which is 140 tests per million population per day. A total of 5,51,89,226 samples have been tested so far as on 11th September 2020. While there were no indigenous manufacturers of laboratory diagnostics or testing machines for COVID, today we have an indigenous production capacity of more than 10 lakh kits per day.

For appropriate management of COVID-19 cases, a three-tier arrangement of health facilities [(i) COVID Care Center with isolation beds for mild or pre-symptomatic cases; (ii) Dedicated COVID Health Centre (DCHC) with oxygen supported isolation beds for moderate cases and (iii) Dedicated COVID Hospital (DCH) with lCU beds for severe cases] has been implemented. Tertiary care hospitals under the ESIC, Defence, Railways, paramilitary forces, Steel Ministry, etc., have also been leveraged for case management.

As on 12th September 2020, a total of 15,284 COVID treatment facilities with 13,14,646 dedicated isolation bed without oxygen have been created. Also, a total of 2,31,093 oxygen supported isolation beds and 62,717 ICU beds (including 32,575 ventilator beds) have been created. Constant monitoring of the disease trend, analysis of available infrastructure and planning in advance for the future has averted a major crisis as was faced by many developed countries. In addition, a total of 12,826 quarantine centres with 5,98,811 beds have also been created.

Guidelines on clinical management of COVID-19 were issued and regularly updated and widely circulated. These include case definition, prevention of infection control, laboratory diagnosis, early supporting therapy, management of severe cases and complications. No specific antivirals have been proven effective so far. Symptomatic treatment for fever and cough, appropriate rehydration, supplemental oxygen therapy remains the mainstay of treatment. We have re-purposed the drug Hydroxychloroquine for mild (but high-risk cases) and for moderate cases. This was done with limited scientific evidence but well acknowledging that this drug has been used widely in India for other ailments where it is used for prolonged periods of time with good safety profile.

In addition, provisions for investigational therapies has also been made for using Remdesivir, Convalescent plasma and Tocilizumab for managing severe cases under close medical supervision.

With the intent to ensure dissemination of these standard treatment protocols and reduce mortality to maximum extent, a number of initiatives have been launched. An AIIMS Corona helpline 9971876591 has been started to guide the doctors on medical management. AIIMS Delhi is running the COVID-19 National Tele-consultation Centre (CoNTeC) which can be reached by calling +91-9115444155. It is catering to doctors, from anywhere in the country, who want to consult AIIMS faculty for the management of COVID-19 patients as well as to the public in general. Telemedicine guidelines have also been issued on 25.03.2020 to provide tele-consultation to patients for mitigation of their illness and prevention of crowding in clinics. It may also help in triage, treatment and counselling for care of ill patients by healthcare providers in areas with limited access.

A clinical Centre of Excellence (CoE) initiative has also been launched by the Ministry of Health and Family Welfare with AIIMS, Delhi, as the apex nodal institution

and State-level Centres of Excellence to provide guidance on clinical management protocols. Weekly webinars are being organized by AIIMS to guide these State-level Centres of Excellence on crucial clinical issues that doctors may require guidance on managing COVID cases. These State-level Centres of Excellence are expected to further disseminate these in their districts. To ensure accessibility of quality treatment for both Covid and non-Covid health issues, to far flung areas, use of telemedicine has been promoted in a big way. 'eSanjeevani', a web-based comprehensive telemedicine solution is being utilized (in 23 States) to extend the reach of specialized healthcare services to masses in both rural areas and isolated communities.

ICMR is establishing a National Clinical Registry on COVID that will provide insights into clinical course of COVID-19 disease, its spectrum and outcome of patients.

Thirteen clinical trials of repurposed drugs and harnessing of traditional knowledge using the modern medicine approach are building a portfolio of therapeutic options for Covid-19 patients. Phase 2 clinical trial of immunomodulator Sepsivac has been completed successfully. Phase 2 clinical trial of the first-ever phytopharmaceutical ACQH is underway. One prophylactic trial of Aswagandha and three trials of Guduchi + Pippali; Yashtimadhu; and polyherbal AYUSH drug (AYUSH-64) are planned on moderately ill Covid-19 patients. An effective vaccine would be the sure shot tool in armamentarium against this disease. On this front, globally, there are around 145 candidate vaccines in preclinical evaluation and currently 35 vaccines in clinical trial. In India, a major focus has been on facilitating the development of COVID-19 vaccine. More than 30 vaccine candidates have been supported which are in different stages of development, 3 candidates are in advanced stage of Phase I/II/III trials and more than 4 are in advanced pre-clinical development stage.

COVID-19 Biorepositories have been setup, which have collected more than 40,000 samples which have been made available to researchers and industry for developing diagnostics, therapeutics and vaccines.

To coordinate procurement and distribution of Covid vaccine, Government of India has constituted a National Expert Group on Vaccine Administration for COVID-19 on 7th of August, 2020, under the Chairmanship of Member (Health), NITI Ayog.

The Ministry of AYUSH has contributed through various measures for the management and mitigation of Covid-19. The Ministry recommended guidelines of self-

care for preventive health measures and boosting immunity. Ministry of AYUSH has also issued health advisories from different systems of medicine on prophylaxis and immunity promotion which was translated into eight foreign languages and circulated to Indian Embassies. Various AYUSH Hospitals were designated as quarantine centres, isolation centres, Covid Care Centres and Covid Health Centres. Around 8.5 lakh Ayush healthcare professionals have been registered on *covidwarriors.gov.in*. The Ministry of AYUSH has formed an "Inter-disciplinary AYUSH R&D Task Force". The Task Force has formulated and designed clinical research protocols for AYUSH prophylactic studies and add-on interventions in COVID-19 positive cases. AYUSH-CSIR collaborative studies were initiated with AYUSH medicines for prophylaxis/treatment. A large-scale population-based study through AYUSH Research Councils and National Institutes under the Ministry on prophylaxis of AYUSH interventions in targeted populations in containment zones is underway. Ministry of AYUSH has also initiated impact assessment of effectiveness, acceptance and usage of AYUSH advisories and measures in prevention of COVID-19 through a mobile application known as AYUSH-Sanjivani app.

States have been requested to assess the stock of their logistic, particularly Personal Protective Equipment and procure the same. Total orders for 1.92 crore PPEs have been placed by the Central Government so far. The Ministry has already supplied 1.39 Crore PPE Kits and 3.43 crore N95 masks to States as on 11th of September, 2020. Department of Pharmaceuticals increased the production of drug Hydroxychloroquine manifold. As on 11th September, 2020, Ministry of Health and Family Welfare has issued 10.84 crore tablets of Hydroxychloroquine to States/UTs. India has also exported it to more than 140 countries.

The Central Government has already issued orders to purchase 60,948 ventilators to meet any contingencies. As on 11th September 2020, 32,109 ventilators have been allocated to States of which 30,170 have been delivered. The country is self-sufficient in oxygen and oxygen cylinders. Ministry of Health and Family Welfare has procured and supplied 1,02,400 oxygen cylinders to various States/UTs so far. In addition, oxygen concentrators are also being supplied to States.

One of the major challenges was to identify and train a large number of Covid warriors across sectors and departments that can be involved in not only COVID related work but also for ensuring maintenance of other essential medical services. Pooling manpower resources has been done from Defence, AYUSH, NCC, NSS, NYK, public sector enterprises, and private sector.

In spite of various constraints and challenges, the Covid warriors rose to the occasion in serving humanity. The country feels indebted to the doctors, nurses, paramedics, frontline field workers, security and police personnel, sanitation workers, volunteers and journalists who have worked tirelessly to protect our countrymen from Covid. I would request the august House to place on record the appreciation for the yeoman services delivered by them.

There had been instances where healthcare service personnel had to face harassment, acts of violence, intimidation and danger to life during discharge of their duties. To overcome this and support their efforts, Government of India promulgated Epidemic Diseases (Amendment) Ordinance, 2020 on 22nd April 2020.

To build the capacities of human resources including the medical manpower who help managing patients in hospitals; as well as non-medical personnel and field workers involved in surveillance, logistics etc., modules have been made available on iGOT - Diksha (online platform) by DOPT (https://igot.gov.in/igot/). The training modules have been translated to regional languages. Close to 29.15 lakh people have registered for various courses. This includes 5,699 doctors, 86,018 Ayush Professionals, 4,102 Nurses, 963 Allied Health Professionals, 5,881 frontline workers, 2,70,736 volunteers and 25,42,892 other participants. About 18.96 lakh course completions have taken place on iGOT - Diksha platform. Training Resources for medical and non-medical personnel have also been made available on the website of Ministry of Health and Family Welfare.

We have now moved from 'managing travel related cases' to containing clusters and large outbreaks due to local transmission to wide spread of infection to urban, periurban and rural areas. This would require concerted effort by the Government with people's participation to prevent large scale morbidity and mortality. Equally crucial is to maintain the success achieved in management of reproductive maternal and child health, vaccine preventable diseases, non-communicable diseases, tuberculosis, vector borne diseases such as Kala Azar and Malaria. Hence there is an increased thrust for managing non-Covid essential services.

Ministry of Healthy and Family Welfare website is being updated daily to provide general public with information on current status of COVID-19 spread in India. Regular press releases are being issued and press briefings are being held.

Communication material and toolkits have been developed (pamphlets, poster, audio and AV films) and provided to the States/UTs also on COVID-19 disease,

preventive steps required to be taken by the communities, handling of myths and stigma related to disease and to widely publicize the helpline numbers available. Sir, Communication material is also being hosted on Ministry of Health and Family Welfare website and through social media. Dos and Don'ts are being widely circulated through SMS (550 crore SMSs have been sent). Caller-tune messages are being sent to telecom subscribers in 13 languages and 117 crore subscribers have been reached.

A dedicated call center/helpline (1075) had been started in the initial days to guide community at large which is being used by the citizens very effectively and on a regular basis. A total of 41.04 lakh calls have been received so far.

Department of Bio Technology, Department of Science and Technology, CSIR and Department of Health Research covered the entire chain of scientific and technological solutions holistically for COVID-19 through academia, R&D labs, industry, startups and NGOs. These solutions include basic scientific studies on the behavior, transmission and effects of virus, mathematical modeling of the pandemic, and products such as the world class ventilators, diagnostic kits, vaccines, therapeutics, antiviral coatings, disinfectants, PPEs, masks, mobile testing booths and hospitals, artificial intelligence based tools, and information dissemination to masses.

For these purposes, a comprehensive mapping of our entire startup ecosystem was done to identify and support over 110 technology startups and over 20 industries for commercial production. Over 150 projects in all areas of virus behavior have been initiated.

Government of India is regularly coordinating with WHO headquarters, regional office and country office to get updates on evolving scenario. Government of India has also provided support to other countries in tackling the challenge posed by the Covid. India has played a major role in shaping up G20 and BRICS response to Covid. India is also extending support wherever required to neighboring SAARC countries.

The Government is proactively identifying gaps and building an *Atmanirbhar Bharat* that will be able to take challenges of similar pandemics, epidemics and disasters in future. An Expenditure Finance Memorandum of ₹ 65,560.98/- Crores under Prime Minister Atmanirbhar Swasth Bharat Yojana for strengthening is already under consideration. This includes investment in research, healthcare and public health infrastructure with particular focus on pandemic management.

I would urge all the hon. Members of Parliament that battle for Covid is still far from over. On one hand, when we are in stage of Unlock so as to revive economy, and have a balanced approach, it is important that sustained community support is ensured consistently to control the spread of Covid infection and break its chain of transmission.

Your support is crucial to create awareness in your respective constituencies for Covid Appropriate Behaviour. The simple public health measures of wearing of mask/face covers, frequent handwashing, respiratory etiquettes, and physical distancing "2-gaj ki doori" as a social vaccine, if practiced in a responsible manner, will help us in controlling and suppressing the transmission of Covid.

I wish to inform this House once again that the Government is taking all necessary measures to prevent the spread of the COVID in India. Thank you.

SHRI DIGVIJAYA SINGH: Sir, Digvijaya Singh from Rajya Sabha Chamber.

MR. CHAIRMAN: Please, please. ...(Interruptions)... See, I have received around ten requests for asking clarifications and giving suggestions. What I am thinking is that we have another twenty-five minutes and we can go ahead with this thing or we take it up separately when we have the discussion. In that way, you have to decide. Once we take up a separate discussion, say, for an hour or one-and-a-half hour, then I will not have the clarifications now. You cannot have both because of paucity of time. ...(Interruptions)...

SHRI PRAFUL PATEL: Sir, we can have the clarifications tomorrow. ...(Interruptions)...

MR. CHAIRMAN: Okay. We will take up the Institute of Teaching and Research in Ayurveda Bill, 2020. All those Members, who are all interested, they can take part tomorrow when I will give the opportunity. Definitely so. This is a matter where doubts of everybody have to be dispensed with. Such suggestions, because you all have separate issues, should be taken note of by the Central Government and the State Governments because Covid is a battle where you have to fight, both Centre as well as States. ...(Interruptions)... Please. ...(Interruptions)...

SHRI PRAFUL PATEL: Will we seek clarifications tomorrow?

MR. CHAIRMAN: Yes, that is what I am saying.

SHRI DEREK O'BRIEN: Thank you, Sir.

MR. CHAIRMAN: Clarifications and response from the Minister will go together. Now, the Institute of Teaching and Research in Ayurveda Bill, Dr. Harsh Vardhan to move a motion.

GOVERNMENT BILLS - Contd.

The Institute of Teaching and Research in Ayurveda Bill, 2020

THE MINISTER OF HEALTH AND FAMILY WELFARE; THE MINISTER OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): Sir, on behalf of my colleague, Shri Shripad Yesso Naik, I move:-

"That the Bill to provide for the establishment of an Institute of Teaching and Research in Ayurveda and to declare it as an Institution of national importance for the promotion of quality and excellence in education, research and training in Ayurveda and allied disciplines and for matters connected therewith or incidental thereto, as passed by Lok Sabha, be taken into consideration."

MR. CHAIRMAN: The Members, whoever desire to speak, they will do so; after that, the Minister will reply. But there is another Bill also which we have combined. If the hon. Minister wants to say something in the beginning, please.

DR. HARSH VARDHAN: Sir, I can just briefly apprise the House that this is basically...(*Interruptions*)...

श्री सभापति: थोड़ी शान्ति बनाए रखिए। People who have got some work, they can go. Not Dr. Santanu Sen, but शान्ति। He was going out, he just started coming in.

DR. HARSH VARDHAN: Sir, this Bill is about creation of a new institute of teaching and research in Ayurveda in Jamnagar and this institute has to be given and declared as an institute of national importance. That is the crux of the Bill and this institute is being formed with the conglomeration of three institutions. One is the Institute for Post Graduate Teaching & Research in Ayurveda in Jamnagar, which is already a part of Gujarat Ayurved University and right now funded by the Government of India. Then there is another Ayurved Mahavidyalaya in Jamnagar by the name of

Shree Gulabkunverba. Then another Indian Institute of Ayurvedic Pharmaceutical Sciences in Jamnagar. Sir, all these institutes are combining together to create this institution and this ifs for promotion of quality and excellence in education in Ayurveda and also to promote research and training in Ayurveda and allied disciplines. Briefly, the history is, this is one of the oldest institutions in India, was created in 1952 as Central Institute of Research in Indigenous System of Medicine. Then, in 1956, the Government of India converted...

MR. CHAIRMAN: Harsh Vardhanji, be brief. Do not go into the total background. ...(Interruptions)...

DR. HARSH VARDHAN: Okay, Sir. Then I will only mention that...

MR. CHAIRMAN: It is a commendable job.

DR. HARSH VARDHAN: This is going to be the first institution in the country in the field of Ayurveda to be given a status of an institution of national importance. This is the oldest in the country in the Government sector. Ten per cent of the total research publications in Ayurveda belong to this institution. This is the only centre in the world on Ayurveda which is a WHO collaborating centre. This is the first institution where the Pharmacovigilance in Ayurveda, Siddha and Unani drugs was started and it has been doing an excellent work. Thirty MoUs at national and international levels have been signed and are under active working. And, this is the only institution where Ph.D and PG courses are available. ...(Interruptions)... And, a few more points. This Institution has made many treatment protocols and training guidelines for the whole country. In 20 years, students from 65 countries have come here to study. Just to give you an example, the human resource of the highest level and stature have been produced by the institution. Just to name a few, the present Secretary of the AYUSH, Government of India, the Director of the All India Institute of Ayurveda, the DG of Research Councils, Director of National Institute of Ayurveda in Jaipur and many other institutes. All these top people, they have been.....(Interruptions).. This is one of the very prestigious institutions.....(Interruptions)...

MR. CHAIRMAN: You can give further information while responding to the discussion Doctor sahb.

DR. HARSH VARDHAN: I will request the hon. Members that this is the first attempt in the country to give this type of recognition to an Ayurveda Institution which

has already attained an international stature and this is a very humble beginning from the Department of AYUSH for promotion of Ayurveda and using Ayurveda for research and for treatment and care of the people.

The question was proposed.

MR. CHAIRMAN: Thank you. Now, Dr. L. Hanumanthaiah.

DR. L. HANUMANTHAIAH (Karnataka): Sir, I am in Lok Sabha Chamber.

MR. CHAIRMAN: Yes, please speak from the Lok Sabha Chamber. You have time till the remaining part of the day. Please conclude in that.

DR. L. HANUMANTHAIAH: Sir, thank you very much. The Institute of Teaching and Research in Ayurveda Bill, 2020 seeks to merge three Ayurveda Institutes which are working in Jamnagar - (i) the Institute of Post Graduate Teaching and Research in Ayurveda, Jamnagar, (ii) Shree Gulabkunverba Ayurved Mahavidyalaya, Jamnagar, and, (iii) the Indian Institute of Ayurvedic Pharmaceutical Sciences, which is also in Jamnagar. Sir, the background of the Bill states the aim of establishing this Institute, to provide international level of education and training in Ayurveda, keeping in mind the growing demand for the services and knowledge across the world. It is true that we should agree that Ayurveda is an ancient medical system in use by local practitioners and it was called local medicine. It is facing a big challenge after the development of scientific medicines. Though there are references in Veda also, it is mainly the traditional practice by our rural practitioners where there was no scientific medical system. But, today, there are certain areas where the other systems of medicine are also not completely successful but in worst use, the Ayurveda and Homeopathy still exist in India particularly. In India, after Allopathy, the second place is for Homeopathy and third place is for Ayurveda which people are practising. The aim of the institution of national importance, which the Government says, for bringing this Bill, I have a doubt in this respect. What are the guidelines for the national importance Institute which you are going to establish now? And, how it is different from the other Universities which are already into research and how is this above those Universities? This is my question. It is true that Ayurvedic products across the world are in business of about 10 billion dollars by 2022, is an estimate. According to that, we have to improve the Ayurvedic medicines, Ayurvedic practices and to improve the Ayurvedic medicines and Ayurvedic practices, probably we have to work on Ayurvedic teaching and research. Sir, bringing together educational

[Dr. L. Hanumanthaiah]

facilities for training of personnel in all the branches of Ayurveda is good. But, to attain self-sufficiency in post-graduate and under-graduate level, it needs specialists and teachers in Ayurveda. Sir, there is a shortage of Ayurveda teachers in post-graduate level in our country and the research is also not being done at the expected level. So, to make in-depth study and research in the field of Ayurveda, the Government says that this Bill is going to help, this Institute is going to help. Sir, as per the composition of this Institute, according to the Bill, this Institute will consist of fifteen members. Sir, the Minister of AYUSH will be a member of that Institute; Secretary of the Ministry of AYUSH will be a member of that Institute and Secretary of the Ministry of Health and Family Welfare of Government of Gujarat will be a member of this Institute, Director General of Central Council for Research in Ayurveda is also a member here and they are going to nominate three experts, who are working in the field of Ayurveda. Sir, it is a very good and welcome step that three Members of Parliament are going to be nominated as members of this Institute; two from Lok Sabha and one from Rajya Sabha. I fully agree with the MPs being the members of this Ayurveda Institute. Sir, the Bill says that the Director of the Institute of Post Graduate Teaching and Research in Ayurveda, Jamnagar will be the Director of the Institute, and he will be the Chairman of the Governing body also. Sir, I have a strong doubt. The Minister is the member in this Governing body and the Director of the Research Institute will be the Director of the Governing body. How will the Director work, when the Minister and the Secretary are the members of this body? Hon. Minister should clarify this doubt of mine. Sir, the functions of this Institute state that it provide for undergraduate and postgraduate teaching in Ayurveda; prescribe curriculum and courses for undergraduate and postgraduate studies in Ayurveda including pharmacy; provide facilities for research in Ayurveda; conduct examination and grant degrees, diplomas and certificates. All of this, which a university does, will be done by this Institute, which is of national importance. It says, 'maintain well equipped colleges and hospitals in Ayurveda and pharmacists, nurses and supporting staff'. I have certain doubts on this. I will come to that point later. Sir, there is already an Ayurveda university in Gujarat. When there is an Ayurveda university in Jamnagar itself, why should this not be merged with the university, provide all the facilities to that university and make this an Institute under the university? Sir, what is the necessity for this Institute when already there is an Ayurveda university in Jamnagar itself. The Government should merge all the three institutes and make a separate Institute of national importance. That is my point. Sir,

while making it the Institute of national importance, nobody knows what are the guidelines. We want to know whether the guidelines are different from the university and the university research centres. Is there a survey or study about the working of the university research centres which are working across the country? If that survey or study says that the research is not up to the mark, then you can think of a national importance research centre, but that is not there. There is no survey as such, and, if at all there is a survey, is it different from this Institute of national importance? That is another important question. So, we should keep it in mind that Ayurveda education across the country requires teachers, requires research facilities and quality results in the research which is lacking in the whole country. Of course, this is what I wanted to mention. Sir, if you make a list of all institutes in Ayurveda and a national level governing body and then monitor the research institutes across the country, then, definitely, you can contribute to Ayurveda and research also. So, there will be no duplication of research. Different Departments are allotted different works. In Ayurveda there are so many faculties where Ayurveda can work and Ayurveda can develop also. Sir, my other important question here is why this is only in Gujarat. Sir, Kerala is number one in Ayurveda. There are institutes in Kerala. Kottakkal Ayurveda is very famous. People from across the world are coming to Kerala to take treatment. There is an institute in Thiruvanthapuram which is a research institute again. The Thiruvanthapuram Institute was started in the year 1889, which is, 131 years ago, whereas the Jamnagar Institute was started in the year 1952. So, my question is why Kerala Ayurveda Institute has not been given the National Importance. Why not an institute of National Importance has been started in Kerala? Second, it is in Karnataka also, Sir. Karnataka has got 68 Ayurveda colleges and a research institute also. The Government itself is running the Ayurveda colleges and research institute. Sir, we have Sahyadri Forest in Karnataka. It is contiguous to Kerala also. It starts from Maharashtra. Sir, make a national level medicinal plants unit there for study and research. There is a big scope to have a national plant research unit for the country. The Bill never takes care of it. It is interested only in Gujarat and Jamnagar National Importance Institute. Sir, in Tamil Nadu -- nowhere in the country-- Siddha medicine is very much being practiced and research is going on. Even today, Siddha doctors are working in Tamil Nadu, as far as my knowledge goes. So, make an Institute of National Importance of Siddha Medicine in Tamil Nadu. Why has it not been taken up? Sir, I would have been very happy, if it had been done. Sir, let us not oppose any educational research institute which comes up in the country. I am not for that. But when Siddha practitioners are there in Tamil Nadu, you should have a National Importance Institute there. If you come with that kind of National Importance Institutes in Kerala, in Tamil Nadu, probably, in Karnataka

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also, I would have very happily invited this Bill to come up. But the Government is only interested in Gujarat. Sir, I feel, probably I don't know, because the Prime Minister is from the Gujarat State, so they wanted to have an Ayurveda Institute of National Importance there though there are no practitioners in Gujarat like Kerala, like Karnataka and like West Bengal. But what is the reason, we must know about it. I think my colleagues from Gujarat also agree with this, this is what I sincerely feel. Sir, in 2018, a survey of Ayurveda students and faculty found that 47 per cent respondents were not satisfied with the quality of Ayurveda teaching and research provided by the institutions in India. This is the survey made by the Government itself.

MR. CHAIRMAN: Hanumanthaiahji, you have another five minutes; you have to conclude.

DR. L. HANUMANTHAIAH: Sir, I am concluding. Sir, I come to standardization of research methodologies. Sir, this is a research institute. I wanted to emphasize with the Government that standardization of research methodologies, including evidence based research in Ayurveda, is very important and it is required to be provided to Ayurveda globally. Otherwise, it will be just a slogan. Sir, at present, Rashtriya Ayurveda Vidyapeeth is the only faculty development programme available in the field of Ayurveda. That is the only place. So, I agree, we need some more institutes to train our teachers, to train our researchers, but these programmes are suffering from repetition of the material, without proper practising research. In Gujarat, that is the problem. Practising researchers are not there in Gujarat but you will find in Kerala, Karnataka, West Bengal, Tamil Nadu and other places. That is why I am telling you, there are no innovative methods. The examination, the evaluation methods, skills are criticised as obsolete. Research, ethics and methods need to be more thorough to present day-to-day requirements. Just relying on traditional methods may not give results and also, may not compete with other systems of medicines which is known to world standards. The Ayurveda graduates are jobless today. They are not even able to practice this method of medicine in any part of the country, whether it is the rural area or the urban area. The Government must see and must evaluate how to accommodate the Ayurveda graduates while releasing them as graduates every year. Coming to the graduates in Government hospitals with Ayurveda divisions, there are a lot of divisions in Ayurveda. Almost 80-90 per cent of Ayurveda doctors are practising allopathy for their survival. They have no other go. In research area, how many papers are published has to be known. I wanted to ask the Minister, through you, Sir: In PubMed, how many papers are published and how many patents at international level has been given to Indian doctors who are doing research all these years and how many medicines are experimented

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at clinical trials? This was the right time. They should have tried with Covid patients to see whether Ayurveda medicine is going to work with Covid patients or not, but clinical trials were not being done in Ayurveda even at this point of time. That is why I am telling you, in India there are about 4,584 PG seats in 413 institutes. Ayurveda is used for the betterment of..

MR. CHAIRMAN: Hanumanthaiahji, please conclude.

DR. L. HANUMANTHAIAH: One minute, Sir. I just wanted to give one example. Research was done in Ayurveda, particularly in Russia. Castor oil extract was taken. We use it just for our tropical needs, but in Russia the extract was taken. It is one milligram for one kg. It was taken and used for spying secrets and also to kill the detractors in Russia. We have not done such kind of a research at all. So, there are bio-science institutes who are doing research, but there is no coordination between Ayurveda researchers and bio-science researchers. Our Indian Institute of Science and Gandhi Krishi Vigyana Kendra are also doing research, but we have no coordination. No Ayurveda institute has coordination with these kinds of national level important institutes like Indian Institute of Science. I request the Government -- this is a welcoming Bill - to please see that this post-graduate research institute for teaching and research should be done along with clinical trials, particularly in Kerala, Karnataka and preferably in Maharashtra and West Bengal. Thank you very much, Sir.

MR. CHAIRMAN: The next speaker is Dr. Vinay P. Sahasrabuddhe. Vinayji, you can speak tomorrow. Be prepared. Tomorrow, Zero Hour will be complete within half-an-hour. With Special Mentions, the practice has been that you always mention the purport or the main issue and then lay it on the Table. Otherwise it is taking a lot of time.

If there is time, I will be more than happy to do it.

Tomorrow we will be taking this Bill and conclude it. After that, we will be taking clarifications/suggestions, if any, on COVID-19. We have to complete both these subjects.

The House is adjourned till 9.00 a.m. on Wednesday, the 16th September, 2020.

The House then adjourned at one of the clock till nine of the clock on Wednesday, the 16th September, 2020.